LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF JANUARY 2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
1	**MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01**	**CENTRAL**	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM- 9/2026	03.01.2026	PUNEET KUMAR VIJAY VS GEETA	PUSHPENDRA GIRI	9999405805	ADVOCATEPUSHPENDRA@GMAIL.COM	27.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-10/2026	03.01.2026	V J ELECTRO SALES PRIVATE LIMITED VS NEUE LIGHT PRIVATE LIMITED	SANTOSH KUMAR	9810686784	ADVOCTESANTOSHYADAV@GMAIL.COM	27.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM- 26/2026	09.01.2026	NEERAJ GUPTA VS AGRHARI SHOE CENTER	SURJEET SINGH	8588803815	ADV.SURJEETSINGH@GMAIL.COM	08.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CT. CLAIM-1/2026	09.01.2026	M/S. MISHRO CONSTRUCTION PVT. LTD VS KALU RAM	ROHIT GOEL	9312248785	ROHITGOEL1975@GMAIL.COM	08.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM- 44/2026	14.01.2026	M/s. BOMBAY ELECTRIC STORE VS M/S. VISHWAKARMA ELECTRIC APPLIANCES	ABHIPRIYA	7508549780	ADV.ABHIPRIYA@GMAIL.COM	13.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM- 52/2026	15.01.2026	SANDEEP GOEL VS SULTAN MOHD. SHAHID	PRASHANT KUMAR MITTAL	9811088853	PKMITTALADVOCATE@GMAIL.COM	14.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM- 65/2026	17.01.2026	M/S.HOUSE OF DIAGNOSTICS LLP VS HOME OF DIAGNOSTIC LLP	VAIBHAV VUTTS	9971576500	EMAIL@VUTTS.COM	16.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM- 89/2026	24.01.2026	GAGANDEEP SINGH VS GAGAN GULATI & ANR.	MANISH GANDHI	9811023331	MANISH_68@YAHOO.COM	23.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM- 118/2026	28.01.2026	M/s. JAI VAISHNO OIL MILLS VS SPG CONSUMER PRODUCTS PVT. LTD.	PRATEEK SOM	9999313637	PRATEEKSOM86@GMAIL.COM	27.01.2026

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			301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS COMM- 135/2026	31.01.2026	M/S.AMICI EAST AXIM VS DEV HANDICRAFTS	NAVEEN GAUR	9350570776	GAURASSOCIATES.SINGH@GMAIL.COM	30.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM- 136/2026	31.01.2026	LEVI STRAUSS & CO. VS KUNAL FASHION & ANR.	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	30.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM- 137/2026	31.01.2026	PUNJAB NATIONAL BANK VS SAHIL GUPTA	ANSHUMAN SRIVASTAVA	9990042642	SRI.ANSHU83@GMAIL.COM	30.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	*Petition U/s-9 of Arbitration Act, 1996*	OMP(I) COMM- 6/2026	03.01.2026	DCB BANK LTD. VS IRSHAD JAHOOR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	27.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	*Petition U/s-9 of Arbitration Act, 1996*	OMP(I) COMM- 7/2026	03.01.2026	TATA CAPITAL LTD. VS SULTAN CHOUDHARY	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	27.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP(I) COMM- 9/2026	05.01.2026	TATA CAPITAL LTD. VS NIHARIKA SWAROOP CHAWLA	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	03.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP(I) COMM- 10/2026	05.01.2026	TATA CAPITAL LTD. VS EXPERIVA ENGINEERING SERVICES	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	03.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP(I) COMM- 11/2026	05.01.2026	TATA CAPITAL LTD. VS KARAN SINGH CHAUHAN	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	03.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP(I) COMM- 48/2026	07.01.2026	TATA CAPITAL LTD. VS KEWAL KISHAN	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	06.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP(I) COMM- 49/2026	07.01.2026	HDFC BANK LTD. VS SHAUKAT ALI	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	06.01.2026

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			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP(I) COMM- 70/2026	08.01.2026	TATA CAPITAL LTD. VS NAVEEN MAHESHWARI	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	07.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP(I) COMM- 71/2026	08.01.2026	TATA CAPITAL LTD. VS SATYA PRAKASH SANKHLA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	07.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP(I) COMM- 82/2026	12.01.2026	TATA CAPITAL LTD. VS SITA RAM GURJAR	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	09.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP(I) COMM- 88/2026	14.01.2026	TATA CAPITAL LTD. VS KADIAN BUILDERS & DEVELOPERS	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	13.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP(I) COMM- 122/2026	21.01.2026	HDFC BANK LTD. VS YATIN ARORA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	20.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP(I) COMM- 123/2026	21.01.2026	HDFC BANK LTD. VS LIBHA KUMARI	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	20.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM AWARD BY ARB. 3/2026	03.01.2026	KOTAK MAHINDRA PRIME LTD. VS AMIT KUMAR	SUNNY ARORA	9910574027	ALBUSLAWFIRM@GMAIL.COM	27.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM 3/2026	03.01.2026	BOOK MAGIC INDIA PVT. LTD. VS B N TIWARI	RUKAYA RASHID	9911970786	ADV.RUKAYA@GMAIL.COM	27.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM 4/2026	03.01.2026	INVICTUS DIGITAL VS DIGAMBAR COMPUTECH PVT. LTD.	GAURAV KUMAR SINGH	9811284899	DELLAWS2000@GMAIL.COM	27.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM 16/2026	07.01.2026	JASWANT SINGH DABAS VS MCD	SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	06.01.2026

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			301, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM 22/2026	12.01.2026	M/S. SAKARNI PLASTER INDIA PVT. LTD. VS NEHA SACHDEVA	PRADEEP KR. AGGARWAL	9312769327	VERTICAL.LEGAL@GMAIL.COM	09.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM 30/2026	14.01.2026	RAJEEV JINDAL VS U & G TRADING COMPANY LTD.	SHARVAN DEV	9213295609	SDEV9213295609@GMAIL.COM	13.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM 34/2026	16.01.2026	AKHILESH KUMAR RATHORE VS DEVARAM CHAUDHARY	ANIL KUMAR HAJELAY	9810134489	HAJEYLAYLAWASSOCIATES@GMAIL.COM	15.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM 40/2026	17.01.2026	INDUSIND BANK LTD. VS M/S. T.R. LOGISTICS & ANR..	PANKAJ KUMAR	9958732424	ROY.PANKAJ@YAHOO.CO.IN	16.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM 41/2026	17.01.2026	PUNJAB NATIONAL BANK VS SUNNY MALIK	NITIN GARG	9958986363	INFO@KNOWLEX.IN	16.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM 42/2026	17.01.2026	M/s. CARRYWELL PACKAGING PVT. LTD. VS SAHIL ARORA	RAMA SHARMA	9911855122	RAMASHARMA4597@GMAIL.COM	16.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM 44/2026	19.01.2026	M/S. SHARMA TURNKEY ENGINEERS PVT. LTD. VS STERLING & WILSON PVT. LTD.	ANIRUDH SHUKLA	9868333448	ANIRUDHK79@GMAIL.COM	17.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM 56/2026	24.01.2026	AXIS BANK VS RAJ KUMAR	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	23.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM 72/2026	31.01.2026	JAI PRAKASH KAUSHIK VS THE ORIENTAL INSURANCE COMPANY LTD. & ANR.	ARKAJ KUMAR	9910334337	ARKAJKUMAR@GMAIL.COM	30.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	151	MISC DJ-58/2026	19.01.2026	BANSAL TEXTILES VS PRADEEP JAIN	S.K SINHA	9350680089	----	17.01.2026

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			301, Extension Block, Tis Hazari Courts, Delhi	151	MISC DJ-80/2026	27.01.2026	M/S. REPUBLIC AUTO PARTS VS M/S. V.L ENTERPRISES & ANR.	GOVIND SINGH	9871405577	---	24.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	CONTEMPT PETITION	CONTEMPT PETITION-3/2026	23.01.2026	CARATLANE TRADING PVT. LTD. VS ASHOK JEWELS PVT. LTD.	Shravan bansal	9910888645	unitedmark@uniteda ndunited.com	22.01.2026
2	**SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02**	**CENTRAL**	306	CS (COMM)	CS (COMM)/3/2026	03-01-2026	AMIT KHANNA Vs SACHIN	Vikas Bhatia(P),	9811379676	vksbht6@gmail.com	23.12.2025
			306	CS (COMM)	CS (COMM)/4/2026	03-01-2026	M/S BRAHMANI STATIONERY PVT LTD Vs M/S RAWDOLATE WORLDWIDE PVT LTD	Abhinav Bhatia(P),	9999551989	abhinav@anandassoc iates.in	24.12.2025
			306	ExCOMM - Award by Arb Comm	ExCOMM - Award by Arb Comm/1/2026	03-01-2026	M/S ETERNO CONSTRUCTIONS PVT LTD Vs M/S JITO ADMINISTRATIVE TRAINING FOUNDATION	DIWAKAR SINGH(P),	9911400404	office@emphasislaw. com	26.12.2025
			306	Misc DJ	Misc DJ/2/2026	03-01-2026	HINA KAUSAR Vs M/S A R GARMENTS	Manish Yadav(P),	9871066031	NA	26.12.2025
			306	OMP (COMM)	OMP (COMM)/1/2026	03-01-2026	UNION OF INDIA Vs M/S AL-RAJ INDIA CONSTRUCTIONS	Saurav Singh Yadav(P),	8954377855	sauravyadavri@gmail .com	19.12.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/2/2026	03-01-2026	TATA CAPITAL LTD Vs SANDEEP KUMAR DUVEDI	Sunil sehrawat(P),	9212190624	delhilawyers76@gmai l.com	31.12.2025

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			306	OMP (I) (COMM)	OMP (I) (COMM)/3/2026	03-01-2026	DCB BANK LTD Vs FIROZ KHAN 2703	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	30.12.2025
			306	OMP (I) (COMM)	OMP (I) (COMM.)/28/2026	06-01-2026	HDFC BANK LTD Vs FIRDAUSH KHATOON	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	03.01.2026
			306	OMP (I) (COMM)	OMP (I) (COMM.)/36/2026	07-01-2026	TATA CAPITAL LTD Vs ABHISHEK PRATAP SINGH	Sunil sehrawat(P),	9212190624	delhilawyers76@gmail.com	02.01.2026
			306	OMP (I) (COMM)	OMP (I) (COMM.)/37/2026	07-01-2026	TATA CAPITAL LTD Vs JIYA ENTERPRISES	Sunil sehrawat(P),	9212190624	delhilawyers76@gmail.com	02.01.2026
			306	OMP (I) (COMM)	OMP (I) (COMM.)/38/2026	07-01-2026	TATA CAPITAL LTD Vs POOJA RATHORE	Sunil sehrawat(P),	9212190624	delhilawyers76@gmail.com	02.01.2026
			306	OMP (I) (COMM)	OMP (I) (COMM.)/39/2026	07-01-2026	TATA CAPITAL LTD Vs SULEMAN	Sunil sehrawat(P),	9212190624	delhilawyers76@gmail.com	02.01.2026
			306	OMP (I) (COMM)	OMP (I) (COMM.)/40/2026	07-01-2026	TATA CAPITAL LTD Vs LAXMI CRANE SERVICE	Sunil sehrawat(P),	9212190624	delhilawyers76@gmail.com	02.01.2026
			306	OMP (I) (COMM)	OMP (I) (COMM.)/41/2026	07-01-2026	TATA CAPITAL LTD Vs ARUN KUMAR	Sunil sehrawat(P),	9212190624	delhilawyers76@gmail.com	02.01.2026

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			306	OMP (I) (COMM)	OMP (I) (COMM.)/63/2026	08-01-2026	TATA CPITAL LIMITED Vs KE ENGINEERS PVT LTD 1931	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	06.01.2026
			306	OMP (I) (COMM)	OMP (I) (COMM.)/64/2026	08-01-2026	TATA CPITAL LIMITED Vs SATYAKAM KAM SHARMA	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	06.01.2026
			306	OMP (I) (COMM)	OMP (I) (COMM.)/65/2026	08-01-2026	TATA CPITAL LIMITED Vs MAHRAJ	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	06.01.2026
			306	ExCOMM - Award by Arb Comm	Ex.COMM - Award by Arb. Comm./7/2026	12-01-2026	M/S ULTIMATE LOGISTICS PVT LTD Vs M/S KAMAR INFRASTRUCTURE PVT LTD	RAMESH KUMAR PAL(P),	9625819068	advocate.rkpal11@gmail.com	09.01.2026
			306	Execution (Comm.)	Execution (Comm.)/26/2026	12-01-2026	RANGOLI HANDLOOM PRIVATE LIMITED Vs SANJEEV KUMAR JAIN	Siddhant Banga(P),	9999369931	siddhantbanga04@gmail.com	07.01.2026
			306	Execution (Comm.)	Execution (Comm.)/27/2026	13-01-2026	M/S SATYA PARKASH AND BROS. PVT. LTD. Vs MUNICIPAL CORPORATION OF DELHI	ASEEM MEHROTRA	NA	NA	12.01.2026
			306	CS (COMM)	CS (COMM)/45/2026	14-01-2026	RAJAN KUMAR JAIN Vs YASHPAL MALHOTRA AND ORS	ANURAG PARASHAR(P),	9871077171	tarasharma.advocate@gmail.com	09.01.2026
			306	OMP (I) (COMM)	OMP (I) (COMM.)/90/2026	14-01-2026	TATA CAPITAL LTD Vs MANJU GANDHI	Sunil sehrawat(P),	9212190624	delhilawyers76@gmail.com	11.01.2026

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			306	CS (COMM)	CS (COMM)/53/2026	15-01-2026	UNION BANK OF INDIA Vs MAHAVEER AND ANR	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	13.01.2026
			306	CS (COMM)	CS (COMM)/54/2026	15-01-2026	M/S BERNINA INTERNATIONAL LTD Vs M/S SAAGAR TEXTILES AND ANR	AKSHAT BAJPAI(P),	7985177435	bajpaiakshat@gmail.com	13.01.2026
			306	Execution (Comm.)	Execution (Comm.)/33/2026	16-01-2026	GAUTAM VARUN MITTAL Vs STUDIO CANAL AND ANR	SANDEEP TYAGI	9811912208	candidlawcompany@gmail.com	07.01.2026
			306	OMP (I) (COMM)	OMP (I) (COMM.)/104/2026	17-01-2026	TATA CAPITAL LTD Vs RK ROADLINES AND ANR	Sunil sehrawat(P),	9212190624	delhilawyers76@gmail.com	15.01.2026
			306	CS (COMM)	CS (COMM)/67/2026	19-01-2026	M/S ALLIED ELECTRICALS Vs M/S GANNON DUNKERLEY AND CO. LTD.	KULDEEP VERMA	8860378371	vermakuldeep363@gmail.com	16.01.2026
			306	OMP (I) (COMM)	OMP (I) (COMM.)/116/2026	19-01-2026	HDFC BANK LTD Vs SANJAY	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	16.01.2026
			306	Misc DJ	Misc DJ/62/2026	20-01-2026	ANIL CHAUDHRY Vs RAJESH JAIN	DEVENDER KUMAR SHARMA	9810105402	NA	17.01.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/130/2026	21-01-2026	HDFC BANK LTD Vs NEERAJ TAKKAR	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	17.01.2026

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			306	Execution (Comm.)	Execution (Comm)/57/2026	24-01-2026	PRADEEP BHAGAT Vs AMAN GUPTA	mirtunjay singh narooka(P),	9899184570	advobsrathore@yahoo.com	20.01.2026
			306	Execution (Comm.)	Execution (Comm)/58/2026	24-01-2026	ICICI BANK LTD Vs SUNITA ARORA	Manish Yadav(P),	9818030800	INDUSLEGALIA@GMAIL.COM	22.01.2026
			306	M Ex	M Ex/58/2026	24-01-2026	AAA Radiators Vs B R Enterprises	KRISHANA KUMAR SINGH(P),	9810673660	advkksingh@gmail.com	21.01.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/145/2026	24-01-2026	TATA CAPITAL LTD Vs ASHFAK HUSSAIN	Sunil sehrawat(P),	9212190624	delhilawyers76@gmail.com	20.01.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/148/2026	27-01-2026	DCB BANK LTD Vs SAHAB	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	23.01.2026
			306	CS (COMM)	CS (COMM)/99/2026	27-01-2026	HARMIT SINGH Vs SHIV NATH PANDEY AND ANR	Parikshit Mahipal(P),	9868873986	pmahipal09@gmail.com	23.01.2026
			306	CS (COMM)	CS (COMM)/102/2026	27-01-2026	M/S C S DIREKT EVENTS AND EXHIBITIONS PVT LTD Vs M/S GLYPTIC ARTS AND ORS	Pulkit Aggarwal(P),	9999801409	pulkit.lawoffice@gmail.com	23.01.2026
			306	OMP MISC (COMM)	OMP MISC (COMM)/1/2026	29-01-2026	M/S EXTREME AUTOMOBILE LLP Vs NATIONAL INSURANCE COMPANY LTD	SUDHANSHU SHAI(P),	9034990870	shubhammittallaw@gmail.com	27.01.2026

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			306	CS (COMM)	CS (COMM)/127/2026	30-01-2026	R H AGRO OVERSEAS Vs RITIK KUMAR AND ANR	Bindra Rana(P),	9818202368	litigation.ip@ssrana.com	28.01.2026
			306	OMP (COMM)	OMP (COMM)/6/2026	30-01-2026	MOHD AKRAM AND ANR Vs KOTAK MAHINDRA PRIME LTD AND ANR	Akhil Gupta(P),	9818082025	g.cjoshi05@gmail.com	29.01.2026
			306	CS (COMM)	CS (COMM)/134/2026	31-01-2026	M/S KANCHAN FASHION PVT LTD Vs ANU OHRI	Subhash Chandra(P),	9810459344	chandraadv31@gmail.com	29.01.2026
			306	ExCOMM - Award by Arb Comm	ExCOMM - Award by Arb Comm/23/2026	31-01-2026	UGRO CAPITAL LTD Vs RONIT TRADING CO AND ORS	Sanjay Kumar Singh(P),	8130224461	adv.bgautam@gmail.com	23.01.2026

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3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX.COMM- AWARD BY ARB. COMM/ 2/2026	03.01.2026	M/S SRP AUTOMATION PVT. LTD. VS M/S PARI INFRASTRUCTURE	GOPAL DATT SHARMA	8178109123	gdshrma98@gmail.com	26.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/5/2026	03.01.2026	DCB BANK LTD. VS IRSHAD JAHOOR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	26.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS /COMM / 6/2026 RECOVERY OF RS. 8,10,169.91/-	03.01.2026	UNION BANK OF INDIA VS LEELA DEVI	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	26.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS /COMM / 7/2026	03.01.2026	BNG FASHION GEARS PVT. LTD. VS MOHAMMAD AKHTAR AHMED PROP ROSHAN SHOE MART	KALPANA HINGORANI	9211033533	advocate_kalpana@yahoo.com	26.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 8/2026	03.01.2026	NEOKRAFT INTERIOR DECOR VS VIGOUR MOBILE INDIA PVT. LTD.	VARUN MITTAL	9953062629	VM@VKMLEGAL.COM	26.12.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/15/2026	05.01.2026	TATA CAPITAL LIMITED VS ANMOL SRIVASTAVA	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	03.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/16/2026	05.01.2026	TATA CAPITAL LIMITED VS AMARJEET	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	03.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/17/2026	05.01.2026	TATA CAPITAL LIMITED VS VIMLESH KUMAR	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	03.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/18/2026	05.01.2026	TATA CAPITAL LIMITED VS YUDHISTER RAO	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	03.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/19/2026	05.01.2026	TATA CAPITAL LIMITED VS VIVEK JOSHI	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	03.01.2026

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			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/20/2026	05.01.2026	TATA CAPITAL LIMITED VS SANTOSH KUMAR SINHA	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	03.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EXE. COMM / 15/2026	07.01.2026	VIJAY KUMAR AGGARWAL VS ANJUM FATIMA	SANDEEP JINDAL	9810474101	SANDEEPJINDALS@REDIFFMAIL.COM	05.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/18/2026 recovery of Rs. 6,47,768/-	07.01.2026	M/S ARIHANT KNITTERS VS M/S YARA CLOTHING	ZAHID ANSARI	8800640410	themicuslegal@gmail.com	04.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/46/2026	07.01.2026	TATA CAPITAL LIMITED VS MEGHA SIROHI	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	04.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/47/2026	07.01.2026	TATA CAPITAL LIMITED VS SONU	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	04.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 22/2026 RECOVERY OF RS. 7,11,322/-	08.01.2026	VIVA BOOKS PRIVATE LIMITED VS RAKESH ROY	NARENDER VASHISHTA	9811140704	NVASHISHTA@GMAIL.COM	05.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 23/2026 RECOVERY OF RS. 6,64,826/-	08.01.2026	VIVA BOOKS PRIVATE LIMITED VS SUMAN KUMAR SINHA	NARENDER VASHISHTA	9811140704	NVASHISHTA@GMAIL.COM	05.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/57/2026	08.01.2026	TATA CAPITAL LIMITED VS NAVEEN SHARMA	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	06.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM / 28/2026 RECOVERY OF RS. 17,80,003.5/-	09.01.2026	BANK OF BARODA VS UDAY KUMAR SINGH PROP M/S A S ENTERPRISES	CHITRA MALHOTRA	9212888057	chitramalhotrasobti@gmail.com	07.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/75/2026	09.01.2026	TATA CAPITAL LIMITED VS MR. YASH GOYAL 0944	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	07.01.2026

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			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/79/2026	09.01.2026	TATA CAPITAL LIMITED VS MR. YASH GOYAL	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	07.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK AND INFRINGEMENT	CS COMM / 33/2026	13.01.2026	SURYA ROSHNI LIMITED VS MADDI RAMAIAH KUTATI	SHRIHAR TRIPATHI	9548888420	ADVOCATE.SHRIHAR@GMAIL.COM	09.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM / 41/2026	14.01.2026	JASVINDER KAUR VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	12.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/91/2026	14.01.2026	TATA CAPITAL LIMITED VS ROHIT KUMAR	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	12.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/95/2026	15.01.2026	TATA CAPITAL LIMITED VS YAMAN	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	14.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM / 63/2026	17.01.2026	RADHEY SHYAM VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	15.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/98/2026	17.01.2026	TATA CAPITAL LIMITED VS RK ROADLINES	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	15.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM / 68/2026 RECOVERY OF RS. 3,18,216/-	19.01.2026	NANYA AIRCONN PVT. LTD. VS OM BALAJEE AUTOMOBILE INDIA PVT. LTD.	MAYANK GOEL	9999340256	MNGLAWOFFICE@GMAIL.COM	17.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/115/2026	19.01.2026	HDFC BANK LTD. VS VIKAS SHARMA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	19.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/124/2026	21.01.2026	HDFC BANK LTD. VS DINESH KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	19.01.2026

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			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/125/2026	21.01.2026	HDFC BANK LTD. VS RAHUL YADAV	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	19.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/126/2026	21.01.2026	HDFC BANK LTD. VS DINESH KUMAR DALAL	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	19.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM / 78/2026	22.01.2026	UNION BANK OF INDIA VS SUNIL PASWAN AND ORS.	DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	20.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM / 80/2026	23.01.2026	UNION BANK OF INDIA VS ASHA AND ORS,	DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	20.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EXE. COMM/ 62/2026	24.01.2026	MANISH KUMAR VS CHHOTU TECHNOLOGIES PVT. LTD.	GOURAV GARG	9718695053	Gourav.garg@nalsar.ac.in	22.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 92/2026	24.01.2026	POONAM ARORA VS MOHD. SAGAR	PRASHANT SHARMA	9818802329	PS_B2@REDIFFMAIL.COM	22.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery U/O 37	CS COMM / 93/2026 RECOVERY OF RS. 7,36,245/-	24.01.2026	MS SUKH STEELS PRIVATE LIMITED VS M/S KALE PALE TRADERS	MOHD. WASEEM KHAN	9910763929	Adv.mwk1986@gmail.com	22.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	MISCELLANEOUS APPLICATION	MISC DJ/ 81/2026	27.01.2026	M/S BUY RIGHT IMPEX LIMITED VS SWADESH AGRO PVT. LTD.	J S KOHLI	9999631964	JASNEETSINGHKOHLI@GMAIL.COM	24.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 100/2026	27.01.2026	RAKHI SHARMA VS DELHI TOURISM & TRANSPORTATION DEVELOPMENT CORPORATION LTD.	NEERU NAGPAL	9811028608	NAGPALAK@HOTMAIL.COM	24.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 101/2026	27.01.2026	UNION BANK OF INDIA VS JAGDISH PRASAD	DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	24.01.2026

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			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 121/2026	29.01.2026	RACHNA CHOPRA VS SUMIT ANAND	RAJIV RAHEJA	9811826000	RRAJIVE@GMAIL.COM	28.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	MISCELLANEOUS APPLICATION	MISC DJ/ 90/2026	30.01.2026	PREM DUTT ARORA VS GAURAV CHOPRA	SATYAM UPADHYAY	9811992006	G.PSINGH@HOTMAIL.COM	29.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 130/2026	30.01.2026	SUSHIL KUMAR AGRO PRIVATE LIMITED VS DULAL KUNDU	SANSKAR SARAF	9717460924	CONTACT@SANSKARSARAF.IN	29.01.2026
4	**MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04**	**CENTRAL**	304	ARBITRATION	OMP I COMM/8/2026	05.01.2026	DCB BANK LTD V/S FIROZ KHAN	ANISH BHOLA	9811-452-022	ANISH_BHOLA17@YAHOO.COM	30.12.2025
			304	RECOVERY	CS (COMM)/11/2026	05.01.2026	UNION BANK OF INDIA V/S RAJESH MISHRA	ALOK KUMAR	9911-000-126	ALOK.ADV2001@GMAIL.COM	24.12.2025
			304	EXECUTION	EX (COMM)-05/2026	05.01.2026	SARVESH GUPTA VS. KAPIL KUMAR	SH. ATUL GUPTA	9810-862-405	ATULGUPTAADV@GMAIL.COM	29.12.2025
			304	EXECUTION	EX (COMM)-06/2026	05.01.2026	WONDER PAC VS. SANJAY JAIN	SH.GAURAV DUA	9910-599-511	GAURAV.DUA8@GMAIL.COM	30.12.2025
			304	EXECUTION	EX (COMM)10/2026	06.01.2026	ANURAG MITTAL V/S SKS INDUSTRIES	YASH	9910-979-764	YASHTANDON@ATCLAW.IN	24.12.2025
			304	ARBITRATION	OMP I COMM/33/2026	07.01.2026	TATA CAPITAL LTD V/S NIRMLA NIRMLA	SUNIL SEHRAWAT	9212-190-624	DELHILAWYERS76@GMAIL.COM	02.01.2026
			304	ARBITRATION	OMP (I) (COMM)-50/2026	07.01.2026	HDFC BANK LTD V/S NAINA GUPTA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	05.01.2026
			304	ARBITRATION	OMP (I) (COMM)-77/2026	09.01.2026	TATA CAPITAL LTD. VS. KRISHAN KUMAR PANDEY	SH. SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	08.01.2026
			304	ARBITRATION	OMP (I) (COMM)-78/2026	09.01.2026	TATA CAPITAL LTD. VS. MUKUL JAIN	SH. SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	08.01.2026

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			304	EXECUTION	EX (COMM)25/2026	12.01..2026	BIJAY KUMAR V/S DR. SAYYED AKBAR ALI	AARTI SAH	8757-004-024	AARTISAHADVOCATE@GMAIL.COM	08.01.2026
			304	EXECUTION	EX (COMM)11/2026	13.01.2026	UGRO CAPITAL LTD V/S M/S OM TRADERS AND ORS	LEAGUM ASSOCIATES	NA	LEAGUMDELHI@GMAIL.COM	05.01.2026
			304	EXECUTION	EX (COMM)10/2026	13.01.2026	EMINENT FOOD STORES PVT LTD V/S TNSI RETIAL PVT LTD	VIJENDER PARMAR	9718-322-444	NA	07.01.2026
			304	RP (CIVIL)2/2026	RP (COMM)2/2026	13.01.2026	DOSHI PHARMACEUTICALS V/S TRIGLOBAL LIFESCIENCES PVT LTD	AMIT TALWAR	9911-000-928	TALWAR_AMIT@REDIFFMAIL.COM	05.01.2026
			304	RECOVERY	CS (COMM)58/2026	16.01.2026	NAVEEN AGGARWAL V/S GAURAV BATRA	ASHUTOSH NAGAR	9999-663-398	ASHUTOSHNAGAR@ANALAW.IN	14.01.2026
			304	ARBITRATION	OMP I COMM/105/2026	17.01.2026	TATA CAPITAL LTD V/S ANITA JUNEJA	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	14.01.2026
			304	ARBITRATION	OMP COMM/2/2026	20.01.2026	BANKEY BIHARI GOYAL V/S IDFC FIRST BANK LTD	SH. PANKAJ	9810-220-183	PANKAJ_PRATHAMTH@YAHOO.CO.IN	17.01.2026
			304	EXECUTION	EX (COMM)46/2026	20.01.2026	ASHOK KANODIA V/S BAL SWAROOP	MAHARAJ SINGH	9818-408-033	MS.DEDHA@GMAIL.COM	15.01.2026
			304	ARBITRATION	OMP (I) (COMM)-121/2026	21.01.2026	HDFC BANK LTD. VS. NAMITA AGGARWAL	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	20.01.2026
			304	ARBITRATION	OMP (COMM)132/2026	21.01.2026	HDFC BANK LTD V/S HARPREET SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	17.01.2026
			304	ARBITRATION	OMP (COMM)133/2026	21.01.2026	HDFC BANK LTD V/S ANIL JAIN	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	17.01.2026
			304	ARBITRATION	OMP (COMM)134/2026	21.01.2026	HDFC BANK LTD V/S RAJESH KUMAR SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	17.01.2026
			304	EXECUTION	EX (COMM)-48/2026	21.01.2026	DIVYANK BOSE VS. SANMEET SINGH	PRATYASH RAI	991142220	NA	16.01.2026

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			304	RECOVERY	CS (COMM)85/2026	23.01.2026	HIRALAL RATANLAL V/S MOOLCHAND MANOJ KUMAR	SHUBHANKAR	9999-147-160	NA	19.01.2026
			304	RECOVERY	CS (COMM)114/2026	28.01.2026	RAHUL JAIN V/S MOHIT KHURANA	VIBHU JAIN	9729615170	ADMIN@VJLAWOFFICE.IN	22.01.2026
			304	RECOVERY	CS (COMM)117/2026	28.01.2026	UNION BANK OF INDIA V/S RAJ KUMAR AND ORS	DEEPA GUPTA	9312292558	ADVOCATE.DEEPAGUPTA@GMAIL.COM	23.01.2026
			304	EXECUTION	EX (COMM)ARB.-20/2026	29.01.2026	KOTAK MAHINDRA PRIM LTD. VS. HEM LATA	SH. SUNNY ARORA	9910574027	albuslawfirms@gmail.com	29.01.2026

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5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/37/2026	13-01-2026	IMPRESSIVE IMPRESSIONS Vs M/S HYATT CENTRIC JANAKPURI	BHUPENDRA TYAGI(P),	0.9810695226	advocatebktyagi@gmail.com	06-01-2026
			305	ARBITRATION	OMP (I) (COMM)/69/2026	08-01-2026	TATA CAPITAL LIMITED Vs PEEYUSH RAJ KUMAR	Sunil sehrawat(P),	9212190624	Delhilawyers76(Q)gmail.com	07-01-2026
			305	RECOVERY	CS (COMM)/27/2026	09-01-2026	Jagdish Kalra Vs Pramod Udaram Pandit	indira marla(P),	8448844173	inclirrmrarl aI7(ò.smail. com	08-01-2026
			305	RECOVERY	CS (COMM)/29/2026	09-01-2026	Bank of Baroda Vs Lokesh Proprietor M/s Lokesh Electrical Traders	SANJEET KUMAR SINGH(P),	9811297928		08-01-2026
			305	EXECUTION	ExCOMM - Award by Arb Comm/8/2026	12-01-2026	MIS HARCHARAN DASS GUPTA CONSTRUCTION PRIVATE LIMITED Vs MUNICIPAL CORPORATION OF DELHI	VIJAYENDER KUMAR(P),	9818950925	dhruv.kapurlawyer31fa1gmail.com	09-01-2026
			305	RECOVERY	CS (COMM)/36/2026	13-01-2026	STATE BANK OF INDIA Vs Abdul Basid	RUCHI KHURANA(P),	8882677590	N/A	12-01-2026
			305	RECOVERY	CS (COMM)/60/2026	16-01-2026	SIDDHI SHRISHTI TRADING CO Vs PROLIFIC PAPERS PVT LTD	AMIT JAIN(P),	9911525000	aniitoswaI14@gmail.com	15-01-2026
			305	RECOVERY	CS (COMM)/59/2026	16-01-2026	S L EXPORTS PRIVATE LIMITED Vs VIJAYA SUBRAMANIAN	Munish Gupta(P),			14-01-2026
			305	EXECUTION	Execution (Comm)/50/2026	21-01-2026	TIMES INTERNET LIMITED Vs VOKIN BIOTECH PVT LTD	Rajeev Agarwal(P),	98100 28877	1awyersinc@rediffmail.com	14-01-2026
			305	ARBITRATION	OMP (I) (COMM)/131/2026	21-01-2026	HDFC BANK LTD Vs NARENDER YADAV	ANISH BHOLA(P),	9811452022	Anish bholal7fievaboo.com	17-01-2026

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			305	RECOVERY	CS (COMM)/87/2026	23-01-2026	M/s Shakti Trading Co Vs Rajat Sharma	Pankaj Kumar Verma(P),	9910878747	adv.pankajl981@gmail.com	20-01-2026
			305	RECOVERY	CS (COMM)/86/2026	23-01-2026	M/S G AND G RMC SOLUTION Vs M/S KVL PROPERTIES AND ORS	Sumit Kumar(P),	9971602172	sumil_yadavl 994@yahoo.rn	16-01-2026
			305	RECOVERY	CS (COMM)/94/2026	24-01-2026	VINAYAK CORPORRATION Vs RAM CHANDRA RADHEY SHYAM	sana yusuf(P),	9716470750	snyusuf2015@gmail. Com	19-01-2026
			305	RECOVERY	CS (COMM)/84/2026	23-01-2026	Tripple Ess Toys Private Limited Vs Ankur Gupta	Raghav Sethi(P),	96506 44055	advraghavsethi(Zi)gmail.com	23-01-2026
			305	RECOVERY	CS (COMM)/88/2026	23-01-2026	Union Bank of India Vs Sumitra and Ors	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@email.com	21-01-2026
			305	RECOVERY	CS (COMM)/96/2026	24-01-2026	Ms Osho Trade Services LLP Vs Mr Pradeep Singh Lamba	ACHIN MITTAL(P),	9811112729	mittalsoffice@gmail.com	21-01-2026
			305	RECOVERY	CS (COMM)/95/2026	24-01-2026	NAPL MOTOR PVT LTD Vs HTMT PRIVATE LIMITED	NITIN GOEL(P),	9958617492	mnglawoflicc(&‘-pmaiI.com	23-01-2026
			305	RECOVERY	CS (COMM)/111/2026	27-01-2026	COMMERCIAL LAW PUBLISHERS INDIA PVT LTD Vs SATISH RAI	SUSHIL KUMAR RAI(P),	9868422289	raisushil09 I 5@prnail.com	22-01-2026
			305	ARBITRATION	OMP (COMM)/5/2026	29-01-2026	DIVYASHAKTI ASSOCIATES PVT LTD Vs KESHAV LAL DUA	VAISHALI GOYAL(P),	9811850014	sachdevakaran@gmail.com	28-01-2026
			305	RECOVERY	CS (COMM)/131/2026	30-01-2026	VISHAL VADEHRA Vs MUNICIPAL CORPORATION OF DELHI	KRITI AGGARWAL(P),	7633860576	cool.shubhamsharma0 I @redlff mall'com	29-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			305	EXECUTION	ExCOMM - Award by Arb Comm/9/2026	12-01-2026	UGRO CAPITAL LTD Vs NICE ONE AND ORS	Sanjay Kumar Singh(P),	8130224461	adv. bgautam@gmail.com	19-12-2025
			305	RECOVERY	CS (COMM)/15/2026	06-01-2026	BOEHRINGER INGELHEIM INDIA PRIVATE LIMITED Vs MEDICAL BUREAU AGENCIES THROUGH LAKSHA KHANNA	Deepa Rathi(P),	8130133455	Wi@dm@mm.w	24-12-2025
			305	ARBITRATION	OMP (I) (COMM)/25/2026	05-01-2026	DCB BANK LTD Vs IRSHAD JAHOOR 9896	ANISH BHOLA(P),	9811452022	Anish bholal7fievaboo.com	30-12-2025
			305	EXECUTION	ExCOMM - Award by Arb Comm/5/2026	08-01-2026	M/S KOTAK MAHINDRA PRIME LIMITED Vs SHADAB KHAN	Sunny Arora(P),	9910574027	albuslawfirms@gmail.com	29-12-2025
			305	ARBITRATION	OMP (I) (COMM)/53/2026	07-01-2026	HDFC BANK LTD Vs AJIT KUMAR	ANISH BHOLA(P),	9811452022	Anish bholal7fievaboo.com	03-01-2026
			305	RECOVERY	CS (COMM)/35/2026	13-01-2026	WAY 2 LAABH FINANCIAL SERVICES PRIVATE LIMITED Vs John Doe AND OTHERS	Gaurav Patel(P),	9455160761	GAURAVPJ\TEL829 @GMA1L.COM	10-01-2026
			305	ARBITRATION	OMP (I) (COMM)/97/2026	15-01-2026	TATA CAPITAL LIMITED Vs JITENDER	Sunil sehrawat(P),	9212190624	Delhilawyers761aJI'mail.com	10-01-2026
			305	ARBITRATION	OMP (I) (COMM)/96/2026	15-01-2026	TATA CAPITAL LIMITED Vs LAXMI CRANE SERVICE	Sunil sehrawat(P),	9212190624	Delhilawrers76(a)gmail.com	13-01-2026
			305	ARBITRATION	OMP (COMM)/3/2026	20-01-2026	M/s NITIN SHARMA THRU PROP NITIN SHARMA Vs POONAWALLA FINCORP LIMITED (Through Authorised Person/ Branch Office)	ANSHUL BEDI(P),	9811452022	Anish bholal7fievaboo.com	14-01-2026
			305	ARBITRATION	OMP (I) (COMM)/117/2026	19-01-2026	HDFC BANK LTD Vs ASHISH	ANISH BHOLA(P),	9811452022	Anish bholal7fievaboo.com	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			305	ARBITRATION	OMP (I) (COMM)/144/2026	23-01-2026	TATA CAPITAL LIMITED Vs DEEPAK KUMAR SHARMA	Sunil sehrawat(P),	9212190624	Delhilawvers76lale:mail.com	20-01-2026
			305	ARBITRATION	OMP (I) (COMM)/85/2026	13-01-2026	TRUSTLENDERS CAPITAL PVT LTD Vs AJIT SINGH RANA AND ANRS	DEV SAGAR(P),	8800722793	NA	22-12-2026
			305	ARBITRATION	OMP (I) (COMM)/86/2026	13-01-2026	TRUSTLENDERS CAPITAL PVT LTD Vs AJIT SINGH RANA AND ANRS	DEV SAGAR(P),	8800722793	NA	22-12-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	OMP (I) (COMM)/42/2026	OMP (I) (COMM)/42/2026	07-01-2026	TATA CAPITAL LTD Vs ROCKY RAGHAV	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	02.01.2026
			410	OMP (I) (COMM)/44/2026	OMP (I) (COMM)/44/2026	07-01-2026	TATA CAPITAL LTD Vs INDERJIT SINGH SETHI	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	02.01.2026
			410	OMP (I) (COMM)/43/2026	OMP (I) (COMM)/43/2026	07-01-2026	TATA CAPITAL LTD Vs RAMA GRAND CEREMONIAL LLP (BORROWER)	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	02.01.2026
			410	Execution (Comm)/8/2026	Execution (Comm)/8/2026	06-01-2026	PUMA SE Vs ANAMIKA BANSAL	Prachi Gupta(P),	9911703098	prachi.gupta@pamslegal.com	02.01.2026
			410	OMP (I) (COMM)/56/2026	OMP (I) (COMM)/56/2026	08-01-2026	HDFC BANK LTD Vs JASKIRAT SINGH BHATIA	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	03.01.2026
			410	Misc DJ/18/2026	Misc DJ/18/2026	08-01-2026	M/S SHAKTI TRADING CO Vs M/S NATURAL FOOD AND BEVERAGES INDUSTRY	Pankaj Kumar Verma(P),	9910878747	adv.pankaj1981@gmail.com	05.01.2026
			410	OMP (I) (COMM)/73/2026	OMP (I) (COMM)/73/2026	09-01-2026	TATA CAPITAL LTD Vs KULDIP SINGH	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	06.01.2026

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			410	Execution (Comm)/31/2026	Execution (Comm)/31/2026	15-01-2026	M/S PRIME ENGINEERING CO THROUGH ITS PROPRIETOR SH GOVIND NARAYAN KOTHARI Vs UNILEC ENGINEERS LIMITED	TEJ PRATAP(P),	8750116605	tejpratap14@gmail.com	07.01.2026
			410	CS (COMM)/48/2026	CS (COMM)/48/2026	15-01-2026	M/S SANJAY GUPTA AND VINAY GUPTA Vs VINEET JAIN PROPRIETOR OF MS VIJAYPAL VINEET KUMAR AND CO	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	12.01.2026
			410	Execution (Comm)/38/2026	Execution (Comm)/38/2026	17-01-2026	LEVIS STRAUSS AND CO Vs SALMAN AND ORS	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	12.01.2026
			410	Execution (Comm)/39/2026	Execution (Comm)/39/2026	17-01-2026	LEVT STRAUSS AND CO Vs ABID HUSSAIN AND ANR	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	17.01.2026
			410	OMP (I) (COMM)/93/2026	OMP (I) (COMM)/93/2026	15-01-2026	TATA CAPITAL LTD Vs MOHD AZHAR	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	11.01.2026
			410	CS (COMM)/50/2026	CS (COMM)/50/2026	15-01-2026	LAXMI NARAYAN Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	10.01.2026
			410	CS (COMM)/56/2026	CS (COMM)/56/2026	16-01-2026	UNION BANK OF INDIA Vs MRS ANITA DEVI AND ANR	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	13.01.2026

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			410	CS (COMM)/55/2026	CS (COMM)/55/2026	16-01-2026	M/S UNITED SALES CORPORATION Vs SH RAJ SHEKHAR	Sahil Sharma(P),	8860030068	sahilsharma1240@gmail.com	12.01.2026
			410	CS (COMM)/113/2026	CS (COMM)/113/2026	28-01-2026	ADARSH SCIENTIFIC CORPORATION Vs RAJIV GANDHI PROUDYOGIKI VISHWAVIDYALAYA	Abhinav Garg(P),	8586035698	advgarg.abhinav@gmail.com	13.01.2026
			410	Execution (Comm)/37/2026	Execution (Comm)/37/2026	17-01-2026	M/S AMBEY CONSTRUCTION CO Vs UNION OF INDIA	DEEPALI ARORA	9568636339	deepali5180@gmail.com	14.01.2026
			410	Execution (Comm)/47/2026	Execution (Comm)/47/2026	21-01-2026	SHRI BHAGWAN MITTAL Vs GOVT OF NCT OF DELHI	GAURAV KUMAR SINGH	9811284899	dellaws2000@gmail.com	16.01.2026
			410	OMP (I) (COMM)/120/2026	OMP (I) (COMM)/120/2026	21-01-2026	HDFC BANK LTD Vs ANAND SURYABANSHI	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	17.01.2026
			410	Counter Claim/2/2026	Counter Claim/2/2026	21-01-2026	BROADEN WORLDWIDE CO LTD Vs GAURAV GUPTA	ABHIRAJ JAYANT(P),	8750394811	ABHIRAJ.JAYANT@GMAIL.COM	16.01.2026
			410	CS (COMM)/112/2026	CS (COMM)/112/2026	28-01-2026	SH HARSH GUPTA Vs M/S AMREE SOFT CAPS AND ANR	Vikrant Mittal(P),	9868860486	vfvictory@gmail.com	20.01.2026

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			410	CS (COMM)/110/2026	CS (COMM)/110/2026	27-01-2026	UNION BANK OF INDIA Vs MRS PINKY AND ANR	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	23.01.2026
			410	CS (COMM)/1/2026	CS (COMM)/1/2026	03-01-2026	JUBER HUSSAIN Vs M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD	SANDEEP KUMAR YADAV	9654177786	adv.sandeepyadav@gmail.com	26.11.2025
			410	CS (COMM)/115/2026	CS (COMM)/115/2026	28-01-2026	M/S PRINCEP TRADDE AND FINANCE PVT LTD Vs M/S ACHINTYA HEALTHCARE PVT LTD	DEEPAK JINDAL	8586833547	deepakjindaladvocate@gmail.com	12.12.2025
			410	CS (COMM)/20/2026	CS (COMM)/20/2026	08-01-2026	M/S RRM TRADING INTERNATIONAL PVT LTD Vs MS PRINT SOURCE GLAZERS PVT LTD	MUUNISH VORA	9811427955	munishlaw.vohra@gmail.com	23.12.2025
			410	CS (COMM)/13/2026	CS (COMM)/13/2026	05-01-2026	SPONTANEOUS COMMUNICATIONS PVT LTD Vs SHRI NANGLI INFOTECH PVT LTD	VARUN KHERA(P),	9911263236	varunkhera97@gmail.com	24.12.2025
			410	CS (COMM)/16/2026	CS (COMM)/16/2026	07-01-2026	RAKESH AGGARWAL Vs SOURABH AGARWAL	Yashvant Singh(P),	9310096440	advyashvant@gmail.com	24.12.2025
			410	Execution (Comm)/9/2026	Execution (Comm)/9/2026	06-01-2026	M/S TEKNODOME INDIA PRIVATE LIMITED Vs MS VAEG INFORMATICS PRIVATE LIMITED THROUGH ITS DIRECTORS AND ORS	KARMVEER	9891396019	Karmveer@Lexanalytico.Com	27.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			410	OMP (I) (COMM)/26/2026	OMP (I) (COMM)/26/2026	06-01-2026	DCB BANK LTD Vs IRSHAD JAHOOR 7500	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	31.12.2025
			410	OMP (I) (COMM)/152/2026	OMP (I) (COMM)/152/2026	29-01-2026	HDFC BANK LTD Vs SURESH KUMAR PARIHAR	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	20.01.2026
			410	Execution (Comm)/65/2026	Execution (Comm)/65/2026	29-01-2026	M/S AERO PLAST LTD Vs M/S AHUJA ROLLER FLOUR MILL PVT LTD	ajay fatyal(P),	9212193958	ADV.FATYAL.AJAY@GMAIL.COM	13.01.2026
			410	OMP (I) (COMM)/151/2026	OMP (I) (COMM)/151/2026	29-01-2026	DCB BANK LTD Vs AMIT	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	23.01.2026
			410	Execution (Comm)/69/2026	Execution (Comm)/69/2026	30-01-2026	INDUSIND BANK LTD Vs M/S TR LOGISTICS	PANKAJ KUMAR(P),	9958732424	Roy.pankaj@yahoo.co.in	14.01.2026
7	**SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07**	**CENTRAL**	COURT ROOM 302	CIVIL SUIT	CS(COMM) 12/2026	05.01.2026	RAVI KANT GUPTA VS ROOPAL ILLWADI	RAHUL KUMAR	9717776572		24.12.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I)(COMM)30/2026	07.01.2026	TATA CAPITAL LTD VS SAUVIR MEHROTRA	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	03.01.2026

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			COURT ROOM 302	CIVIL SUIT	OMP(I)(COMM)31/2026	07.01.2026	TATA CAPITAL LTD VS SHOKENDRA KUMAR	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	03.01.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I)(COMM)32/2026	07.01.2026	TATA CAPITAL LTD VS GAURAV KAPATHI	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	03.01.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 81/2026	12.01.2026	HDFC BANK LTD VS RAVINDRA PAL	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	06.01.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 80/2026	12.01.2026	TATA CAPITAL LTD VS GURSAHIB SINGH	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	06.01.2026
			COURT ROOM 302	CIVIL SUIT	EX.(COMM) 24/2026	12.01.2026	AMRIT SACHDEVA VS FORD INDUSTRIAL FASTENERS	V K BAJAJ	9810082422		23.12.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 83/2026	13.01.2026	M/S DEVYANI INTERNATIONAL LTD VS M/S ANSA RETAIL PRIVATE LIMITED & ORS	SATISH RAI	8368148214	contact@sradvocates.in	07.01.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 84/2026	13.01.2026	TATA CAPITAL LTD. VS AKHILESH PRATAP SINGH	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	07.01.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 31/2026	13.01.2026	M/S P J INTERNATIONAL VS M/S SHRADHA SABURI TEXTILES	DHRUV DWIVEDI AND ANUBHAV GOYAL	9999653945	dhruvd@vidhritlegal.com	08.01.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 111/2026	19.01.2026	HDFC BANK LTD VS MEENU	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	17.01.2026

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			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 112/2026	19.01.2026	HDFC BANK LTD VS VARUN SHARMA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	17.01.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 73/2026	21.01.2026	M/S PREM COLOR CHEM PVT LTD VS SAHAKAR SHIROMANI VASANTRAO KALE SAHAKARI SAKHAR KARKHANA LTD	ARUN KUMAR YADAV	9810768996	arunyadav1131@gmail.com	08.01.2026
			COURT ROOM 302	CIVIL SUIT	EX.(COMM) 51/2026	22.01.2026	ENNESS TRAVEL PVT LTD VS PROVESTMENT SERVICES LTD	MANOJ TEWARI	9811479499	legalaffair.133@gmail.com	09.01.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 142/2026	23.01.2026	TATA CAPITAL LTD. VS NITESH KUMAR SHARMA	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	22.01.2026
			COURT ROOM 302	CIVIL SUIT	MISC DJ/73/2026	23.01.2026	M/S DELTA BUSINESS SYSTEM VS THINVENT TECHNOLOGIES PRIVATE LIMITED	VAIBHAV JAIN	9873400626	info@aspalegal.com	22.01.2026
			COURT ROOM 302	CIVIL SUIT	EX(COMM)55/2026	23.01.2026	KULDEEP SINGH BAWA VS M/S DURGA CAR MAX	AMIT KUMAR	8941049644	lawchambersfgl@gmail.com	22.01.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 108/2026	27.01.2026	M/S HAR LAL GUPTA & SONS VS MUKESH YADAV	M.U. REHMAN	9811022221	murehman123@gmail.com	24.01.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM)	29.01.2026	YOGESH SINGHAL VS MUKUND MALU	CHANDRAKANT TIWARI	9717006965	adv.cktiwari@gmail.com	27.01.2026
			COURT ROOM 302	CIVIL SUIT	MISC DJ/97/2026	31.01.2026	NEW INDIA COLOUR COMPANY VS TEX SHADOW PRIVATE LIMITED & ORS	MRS. KAJAL CHANDRA/ MS. PRERNA CHOPRA	8287386432	kajal.chandra@yahoo.com	30.01.2026

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			COURT ROOM 302	CIVIL SUIT	CS(COMM) 138/2026	31.01.2026	GANESH KESHAN VS M/S JIWAN SINGH AND SONS	KAMAL GARG	9560580576	mailkamalgarg@gmail.com	30.01.2026
			COURT ROOM 302	CIVIL SUIT	EX(COMM) 73/2026	02.02.2026	MOHD IQBAL QURESHI VS MOHD SAJID	M. TARIQ FAROOQI	9811037869	mott2474@gmail.com	30.01.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 145/2026	02.02.2026	STATE BANK OF INDIA VS SUBHASH CHAND@ SUBHASH CHAND MAHROLIYA	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	31.01.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 156/2026	06.02.2026	TATA CAPITAL LTD VS BALVINDER SINGH	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	05.02.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 168/2026	07.02.2026	TATA CAPITAL LTD VS SURJIT SINGH	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	05.02.2026
8	**SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	308	RECOVERY	CS (COMM)5/2026	03-01-2026	POONAM ARORAVsKAMALADITYYACONSTRUCTIONS PVTLTD	Neeraj Gupta	9811267045	info@juslawoffices.com	31-12-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)4/2026	03-01-2026	TATA CAPITAL LTDVsMS VAISHNAVICONSTRUCTI	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	31-12-2025
			308	EXECUTION	Execution(Comm.)2/2026	03-01-2026	Book Magic India Pvt LtdVsAP PUBLIC SCHOOL5th floor, 503, Pearl	RUKAYA RASHID	9911970786	NA	31-12-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)12/2026	05-01-2026	TATA CAPITAL LTDVsL T CONSTRUCTIO	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	03-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)13/2026	05-01-2026	05-01-2026TATA CAPITAL LTDVsSAURABH PAHW	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	03-01-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)14/2026	05-01-2026	TATA CAPITAL LTDVsSANJEEV KUKREJAD7	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	03-01-2026
			308	MISC. APP.	Misc DJ16/2026	07-01-2026	deepakVsmonika mali	ANANT RAO	9999421467	NA	06-01-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)45/2026	07-01-2026	HDFC BANK LTDVsMONIKA UPPAL	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	06-01-2026
			308	RECOVERY	CS (COMM)21/2026	08-01-2026	Neo Hy Laminates Pvt LtdVsSanjeet Ranjan Proprietorof Shree Shankar TradersE	RAHUL VERMA	9871059347		07-01-2026
			308	MISC. APP.	Misc DJ22/2026	09-01-2026	HPL ELECTRIC ANDPOWER LIMITEDVsM/S UNILECENGINEERING LIMITEDASAF ALI ROAD NEWDELHIVs	Gopal ChandSharma	NA	NA	08-01-2026
			308	EXECUTION	Execution(Comm.)20/2026	09-01-2026	NEERAJ NATH SHARMAVsGOPAL DUTT	MEENAKSHINath	9891878260	minakshinath85iulv@gmail.com	08-01-2026
			308	EXECUTION	Ex.COMM -Award byArb.Comm.6/2026	09-01-2026	KOTAK MAHINDRAPRIME LTD.VsDEWANG CHAUHAN6	Ajay Uppal	9817740125	VIRTUOUS.PEOPLE@GMAIL.CO	08-01-2026
			308	RECOVERY	CS (COMM)30/2026	12-01-2026	IDBI BANK LTDVs 99 FOOD COMPANYG	Vivek Kumar	9811867703	kumarvivekadv@gmail.com	09-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			308	EXECUTION	Ex.COMM -Award byArb. Comm.12/2026	13-01-2026	M/S BALA BHAVANIRAIASVsSHIVAM AGRO INDIAGREEN MERCHANTD				12-01-2026
			308	RECOVERY	CS (COMM)43/2026	14-01-2026	SHIVANGI AGGARWAL VS. MCD	Satyendra Kumar Singh	9811161525	sksinghll6@gmailcom	13-01-2026
			308	EXECUTION	Execution(Comm.)29/2026	14-01-2026	VIKAS VERMA Vs MCD	Satyendra Kumar Singh	9811161525	sksinghll6@gmail.com	13-01-2026
			308	MISC. APP.	Misc DJ-40/2026	15-01-2026	Samin khan Vs. Jagdeep Dagar	Shaiza gyaspuri	NA	NA	14-01-2026
			308	RECOVERY	CS (COMM)51/2026	15-01-2026	PAWAN KUMAR MITTALVsATUL GUPTA	Neeraj Gupta	9811267045	info@juslawoffices.com	14-01-2026
			308	MISC. APP.	Misc DJ44/2026	16-01-2026	S P KANUGOVsABS Air Tech PrivateLimited	Mahesh Katyayen	9810133604	TRIDENTLAW@HOTMAIL.COM	15-01-2026
			308	EXECUTION	Ex.COMM -Award byArb. Comm.16/2026	16-01-2026	Kotak Mahindra Bank LtdVsJIYAUL HAQ3	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	15-01-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)103/2026	17/01/26	TATA CAPITAL LTD Vs RK ROADLINES	Sunil sehrawat	9212190624	DELHILAWYERS76@GMAIL.COM	16-01-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)127/2026	21-01-2026	HDFC BANK LTDVsJAGAN NATH YADAV	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	20-01-2026

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			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)128/2026	21-01-2026	HDFC BANK LTDVsSANJAY RAGHBAR	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	20-01-2026
			308	RECOVERY	CS (COMM)76/2026	22-01-2026	union bank of indiaVsSonu Kumar and Ors	DEEPA GUPTA	9312292558	deepa.oupta@gemail.com	21-01-2026
			308	RECOVERY	CS (COMM)77/2026	22-01-2026	RAKHI SHARMAPROPRIETOR BMRVsDELHI TOURISM ANDTRANSPORTATIONDEVELOPMENTCORPORATION LTD	NEERU NAGPAL	9811028608	nagpalak@hotmail.com	21-01-2026
			308	TRADE MARK	CS (COMM)81/2026	23-01-2026	LEVI STRAUSS AND COVsASHOK KUMAR AND AN	Shravan Bansal	6201970125	unitedmark@unitedandunited.com	22-01-2026
			308	TRADE MARK	CS (COMM)82/2026	23-01-2026	G S LIGHTS PROPRAKESH KUMAR NAGPALVsHALONIX TECHNOLOGIESPVT LT	Harsh Dhingra	9718975363, 8860844461	Legonomics2017@Gmail.Com	22-01-2026
			308	RECOVERY	CS (COMM)83/2026	23-01-2026	RAJESH KUMAR SAINIVsDEEPAK BATRA PROP OFMS NAMANENTERPRISES	Satish KumarJain	9810934875	attorneyskjain@gmail.com	22-01-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)139/2026	23-01-2026	TATA CAPITAL LTDVsGOUTAM SINGH	Sunil sehrawat	9212190624	DELHILAWYERS76@GMAIL.COM	22-01-2026
			308	EXECUTION	Execution(Comm.)54/2026	23-01-2026	LANCER FOOTCAREINDIA PVT LTDVsPRADEEP KESHWAN	Shram Vir Vat	981 836501 I	Vatsadvoc ateT978@gmailcom	22-01-2026
			308	RECOVERY	CS (COMM)98/2026	27-01-2026	CANARA BANK Vs DEEPAK GUPTA	Pratap Chandra Rana	9990366723	PRANA2500@GMAIL.COM	24-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)147/2026	27-01-2026	DCB BANK LTD.VsVIRENDRA KUMA	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	24-01-2026
			308	EXECUTION	Ex.COMM -Award byArb.Comm.19/2026	27-01-2026	BRISK WORLD VENTURESPVT LTDVsM/S JAMMU HIMACHALROADWAYS	VANDANA	NA	NA	24-01-2026
			308	RECOVERY	CS (COMM)116/2026	28-01-2026	YOGESH SINGHAL Vs SAYED ISHIYAK ALAM	CHANDRAKANT TIWARI	9717006965	adv. cktiw ari@gmail.com	27-01-2026
			308	RECOVERY	CS (COMM)128/2026	30-01-2026	SUKESH KUMAR CHAUHANVsMUNICIPAL CORPORATION OFDELH	SHUBHAM SHARMA	7633A6O576	cool.shubhamsharmaoI @rsdiffmall.com	29-01-2026
			308	RECOVERY	CS (COMM)129/2026	30-01-2026	INDIAN FABVsAKHILESH KUMAR SINGH	SIDDHANT BANGA	9999369931	SIDDHANTBANGA04@GMAIL.COM	29-01-2026
			308	EXECUTION	Execution(Comm.)67/2026	30-01-2026	VICTORY AUTO AGENCIES PVTLTDVskrust internation	Aruna Tiwari	9811373874	adv.arunavtiwari@gmail.com	29-01-2026
			308	MISC. APP.	Misc DJ98/2026	31-01-2026	SWATI AGARWALVsHARI PRAKASH GUPTA	PANKAJ SRIVASTAVA	9560838391	Infoambientalliance36@Gmail.Com	30-01-2026
			308	RECOVERY	CS (COMM)133/2026	31-01-2026	M/S KANCHAN FASHION PVT.LTD.VsHarsh Kumar Parnam	SUBHASH CHANDRA	9810459344	CHANDRAADV31@GMAIL.COM	30-01-2026
			308	EXECUTION	Execution(Comm.)71/2026	31-01-2026	R. B. RAMNATH LAMBAH ANDSONS PVT. LTD.VsM/S SEETU KOHLI CONCEPTSPVT LTD AND ORS	OM PARKASH SHEKHAWAT	9810019306	opsshekhawat@yahoo.co.in	30-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309	RECOVERY	Execution (Comm)/1/2026	03-01-2026	Krishan Suden Vs Municipal Corporation of Delhi through its Commissioner	Dheeraj Gupta(P),	981 1 412191	dheeraj gupta I982@gmail.com	24.12.2025
			309		OMP (I) (COMM)/1/2026	03-01-2026	DCB BANK LTD Vs IRSHAD JAHOOR 3101	ANISH BHOLA(P),	0981 1452022	anishbhola17@yahoo.com	30.12.2025
			309		OMP (I) (COMM)/34/2026	07-01-2026	HDFC BANK LTD Vs RATNESH KUMARI	ANISH BHOLA(P),	0981 1452022	anishbhola17@yahoo.com	06.01.2026
			309		OMP (I) (COMM)/35/2026	07-01-2026	HDFC BANK LTD Vs RAVINDER SINGH CHALHOTRA	ANISH BHOLA(P),	0981 1452022	anishbhola17@yahoo.com	06.01.2026
			309		CS (COMM)/24/2026	08-01-2026	LOVESH GUPTA Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghl16@gmail.com	07.01.2026
			309		OMP (I) (COMM)/58/2026	08-01-2026	TATA CAPITAL LTD Vs KE ENGINEERS PVT LTD 1926	ANISH BHOLA(P),	0981 1452022	anishbhola17@yahoo.com	07.01.2026
			309		OMP (I) (COMM)/74/2026	09-01-2026	TATA CAPITAL LTD Vs MR YASH GOYAL 1904	ANISH BHOLA(P),	0981 1452022	anishbhola17@yahoo.com	02.12.2025
			309		Misc DJ/43/2026	13-01-2026	PRAYAG POLYTECH PVT LTD Vs EESHA PACKAGING AND ANR	satyendra kumar singh(P),	9811161525	sksinghl16@gmail.com	
			309		CS (COMM)/47/2026	14-01-2026	M/S FUTURE MARK DIAMOND JEWELLERY Vs JASWINDER KAUR	ABHISHEK CHOUDHARY	98997-65163	himanshukaushik725@gmail.com	13.01.2026

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			309		ExCOMM - Award by Arb Comm/14/2026	14-01-2026	AXIS BANK LTD Vs SAGAR PAWAR SAIN	NIKHIL SHARMA	9953286200	nikhil. sharma @ firstassociates .in	13.01.2026
			309		Execution (Comm)/32/2026	15-01-2026	Green Seeds Private limited Vs Balee Mohd	YASH SINGH	:9810580541	lawaffair@gmail.com	14.01.2026
			309		ExCOMM - Award by Arb Comm/15/2026	15-01-2026	Shri Kulvinder Singh Proprietor Onkar Plaster Decoration Works Vs Dharmendar Sharma Executive Engineer	PARTHIV J. MEHTA	9811044353	pjmehtaceol@rediffmail.com	14.01.2026
			309		OMP (I) (COMM)/94/2026	15-01-2026	TATA CAPITAL LTD Vs KADIAN BUILDERS AND DEVELOPERS PVT LTD	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	14.01.2026
			309		ExCOMM - Award by Arb Comm/17/2026	16-01-2026	TATA CAPITAL LIMITED Vs AMIT KUMAR	RAJKUMAR	9891407518		15.01.2026
			309		Misc DJ/46/2026	16-01-2026	SANJEEV SARAN Vs RAKESH ARORA	manu sishodia(P),	9810019309		15.01.2026
			309		OMP (I) (COMM)/100/2026	17-01-2026	TATA CAPITAL LTD Vs RK ROADLINES	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	16.01.2026
			309		OMP (I) (COMM)/99/2026	17-01-2026	TATA CAPITAL LTD Vs RK ROADLINES	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	16.01.2026
			309		Execution (Comm)/43/2026	19-01-2026	NEERAJ AGGARWAL Vs MUNICIPAL CORPORATION OF DELHI	PANKAJ ROA KOTRA	9811070396	pankajkotra034@gmail.com	17.01.2026

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			309		OMP (I) (COMM)/109/2026	19-01-2026	HDFC BANK LTD Vs GAURAV KAPOOR	ANISH BHOLA(P),	0981 1452022	anishbhola17@yahoo.com	17.01.2026
			309		OMP (I) (COMM)/110/2026	19-01-2026	HDFC BANK LTD Vs GAURAV RAJ KUMAR	ANISH BHOLA(P),	0981 1452022	anishbhola17@yahoo.com	17.01.2026
10	**SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	307	Civil	OMP (I) (COMM)/27/2026	06-01-2026	HDFC BANK LTD Vs TARSEM SINGH	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	05.01.2026
			307	Civil	OMP (I) (COMM)/51/2026	07-01-2026	HDFC BANK LTD Vs KALPANA	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	06.01.2026
			307	Civil	OMP (I) (COMM)/52/2026	07-01-2026	HDFC BANK LTD Vs RAHUL SHARMA	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	06.01.2026
			307	Civil	Execution (Comm)/13/2026	07-01-2026	JASWANT SINGH DABAS Vs Municipal Corporation of Delhi ANR	Satyendra kumar singh	9811161525	sksinghll6@gmail.com	06.01.2026
			307	Civil	OMP (I) (COMM)/54/2026	07-01-2026	TATA CAPITAL LTD Vs YOGENDRA SHARMA	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	06.01.2026
			307	Civil	OMP (I) (COMM)/76/2026	09-01-2026	TATA CAPITAL LTD Vs KE ENGINEERS PVT LTD 1930	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	07.01.2026
			307	Civil	CS (COMM)/39/2026	13-01-2026	IDBI BANK LTD Vs DEEPAK ACHRANI	Vivek Kumar	9811867703	kumarvivekadv@gmail.com	09.01.2026

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			307	Civil	CS (COMM)/38/2026	13-01-2026	MOHIT ENTERPRISES Vs AMBUJ HOTEL REAL ESTATE PVT LTD AND ORS	UMA SHANKER	9910329305	gautamus9213@gmail.com	12.01.2026
			307	Civil	CS (COMM)/124/2026	29-01-2026	STATE BANK OF INDIA Vs MOHD DILSHAD	Sweety Sood	9811786067	msssoodadvocate@gmail.com	15.01.2026
			307	Civil	Execution (Comm)/45/2026	20-01-2026	M/S KOTAK MAHINDRA PRIME LIMITED Vs DHIRENDER RANA	ajay uppal	8595845190	virtuous.people@gmail.com	15.01.2026
			307	Civil	OMP (I) (COMM)/107/2026	17-01-2026	TATA CAPITAL LTD Vs RK ROADLINES AND ANR (1737)	Sunil sehrawat	9812190624	Delhilawyers76@gmail.com	16.01.2026
			307	Civil	OMP (I) (COMM)/108/2026	17-01-2026	TATA CAPITAL LTD Vs RK ROADLINES AND ANR (1740)	Sunil sehrawat	9812190624	Delhilawyers76@gmail.com	16.01.2026
			307	Civil	OMP (I) (COMM)/106/2026	17-01-2026	TATA CAPITAL LTD Vs RK ROADLINES AND ANR (8924)	Sunil sehrawat	9812190624	Delhilawyers76@gmail.com	16.01.2026
			307	Civil	CS (COMM)/70/2026	20-01-2026	Hamdard National Foundation (India) Vs Hamdard Education and Charitable Trust Sevaliya	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theacmeco.com	17.01.2026
			307	Civil	CS (COMM)/75/2026	21-01-2026	Prashant Gupta Vs Manoj Kumar	SANTOSH KUMAR	9813780408	SBPANDEY@YAHOO.COM	17.01.2026
			307	Civil	OMP (I) (COMM)/114/2026	19-01-2026	HDFC BANK LTD Vs ANEESH KUMAR	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	17.01.2026

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			307	Civil	CS (COMM)/69/2026	19-01-2026	NANYA AIRCONN PVT LTD Vs MAHINDER JINDAL	NITIN GOEL	9999340256	manglawoffice@gmail.com	17.01.2026
			307	Civil	OMP (I) (COMM)/119/2026	20-01-2026	HDFC BANK LTD Vs MUKESH KUMAR	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	19.01.2026
			307	Civil	CS (COMM)/72/2026	20-01-2026	M/s UNI IMPX STEELS PVT LTD Vs ALKA MAHAJAN	Amit Kumar	9899911324	AMPlegalsolutions@gmail.com	19.01.2026
			307	Civil	OMP (I) (COMM)/118/2026	20-01-2026	HDFC BANK LTD Vs NISHANT TOMAR	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	19.01.2026
			307	Civil	OMP (I) (COMM)/135/2026	21-01-2026	HDFC BANK LTD Vs DHARMENDRA KATHURIA	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	20.01.2026
			307	Civil	OMP (I) (COMM)/137/2026	21-01-2026	HDFC BANK LTD Vs SARITA GUPTA	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	20.01.2026
			307	Civil	OMP (I) (COMM)/143/2026	23-01-2026	M/S TATA CAPITAL LTD Vs OM PURI GOSWAMI	Sunil sehrawat	9812190624	Delhilawyers76@gmail.com	22.01.2026
			307	Civil	CS (COMM)/103/2026	27-01-2026	DAN BAHADUR Vs ADITYA JAIN	VARUN KHERA	9911263236	varunkhera97@gmail.com	23.01.2026
			307	Civil	OMP (I) (COMM)/149/2026	27-01-2026	HDFC BANK LTD Vs AMIT RUKKAM PAL	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	23.01.2026

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			307	Civil	CS (COMM)/109/2026	27-01-2026	Union Bank of India Vs Yogesh Kumar Sharma	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	24.01.2026
			307	Civil	CS (COMM)/107/2026	27-01-2026	Union Bank of India Vs Panna Lal	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	24.01.2026
			307	Civil	CS (COMM)/132/2026	31-01-2026	STATE BANK OF INDIA Vs NEHA KUMARI Prop of M/s WOMANIYA ENTERPRISES	Gopal Chand Sharma	9810210832	N.A.	24.01.2026
			307	Civil	CS (COMM)/106/2026	27-01-2026	Union Bank of India Vs Bimla Devi	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	24.01.2026
			307	Civil	CS (COMM)/104/2026	27-01-2026	Manish Grover and Anr Vs Kuldeep Kumar Sharma	PULKIT LUTHRA	9999234605	luthraslawcompany@gmail.com	24.01.2026
			307	Civil	ExCOMM - Award by Arb Comm/22/2026	31-01-2026	Kotak Mahindra Prime Limited Vs VARUN KUMAR AND ORS	ajay uppal	8595845190	virtuous.people@gmail.com	24.01.2026
			307	Civil	OMP (I) (COMM)/150/2026	28-01-2026	Harsh Sardana HUF Vs Raushan Priya and Ors	Pulkit Aggarwal	9999801409	pulkit.lawoffice@gmail.com	27.01.2026
			307	Civil	CS (COMM)/125/2026	29-01-2026	M/s INDIAN FAB Vs ANSAR REHMAN	Siddhant Banga	9999369931	SIDDHANTBANGA04@gmail.com	28.01.2026
			307	Civil	OMP (COMM)/7/2026	31-01-2026	Balaji Jewellers and Ors Vs Sammaan Capital Limited	SANJAY KUMAR	9818336108	sanjayk.advocate@gmail.com	30.01.2026

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			307	Civil	Execution (Comm)/66/2026	29-01-2026	KALPANA GUPTA Vs PRADEEP PATHAK	Ankur Gupta	9899706368	ajay.advocate2010@gmail.com	10.12.2025
			307	Civil	Misc DJ/50/2026	17-01-2026	Arti Devi Vs MCD	PRADEEP	9667218521	SHUBHMCD@gmail.com	08.01.2026
			307	Civil	Misc DJ/91/2026	30-01-2026	AJAY KUMAR Vs LUXUR CABLES PVT LTD AND ORS	Manish Yadav	9811217760	manishbatra777@gmail.com	08.01.2026
			307	Civil	Execution (Comm)/49/2026	21-01-2026	M/s PREM COLOR CHEM PVT LTD Vs M/s CHOPDA SHETKARI SAHA SAKHAR KARKHANA LTD	ARUN KUMAR YADAV	9810768996	arunyadav1131@gmail.com	08.01.2026
			307	Civil	Misc DJ/39/2026	14-01-2026	CHIRAG GUPTA Vs DINESH MAMGAIN	RITA SANGHAVI	9953413632	adv.rita.sanghavi@gmail.com	13.01.2026
			307	Civil	Execution (Comm)/61/2026	24-01-2026	PARAS RICE PRODUCTS PVT LTD Vs 24K AGRO PRODUCTS PVT LTD	SUGAM SHARMA	9811022227	globaljurislawfirm@gmail.com	23.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/27/2026	06-01-2026	HDFC BANK LTD Vs TARSEM SINGH	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	03.01.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/46/2026	07-01-2026	TAT CAPITAL LTD Vs MEGHNA SIROHI	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	02.01.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/47/2026	07-01-2026	TATA CAPITAL LTD Vs SONU	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	02.01.2026
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/17/2026	08-01-2026	Rishipal Singh Vs State Bank Of India	Rahul Singh Chauhan	9650802472	advocaterahulsinghchauhan@gmail.com	23.12.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/18/2026	08-01-2026	Rishipal Singh Vs Priyanka Gupta	Rahul Singh Chauhan	9650802472	advocaterahulsinghchauhan@gmail.com	23.12.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/19/2026	08-01-2026	KUNDAN LAL AND SONS Vs SANJIB BHUNIA	Sumit Gupta	9811045845	advsumitguptaoffice@gmail.com	26.12.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/25/2026	08-01-2026	SHRI SALASAR STEEL HOUSE Vs M/s FORTUNE METACAST	Ashok Kumar Mittal	9811485695	lawyerkm@gmail.com	03.01.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/59/2026	08-01-2026	TATA CAPITAL LTD Vs UMA SHANKAR	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	06.01.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/60/2026	08-01-2026	HDFC BANK LTD Vs AAQUIB HUSSAIN	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	03.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/61/2026	08-01-2026	HDFC BANK LTD Vs RAJU MITTAL	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	03.01.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/62/2026	08-01-2026	HDFC BANK LTD Vs VARUN SHARMA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	03.01.2026
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/21/2026	09.01.2026	VSON CREATIONS PVT. LTD Vs M/S RAJ KUMAR APPARELS PVT. LTD	Aneesh Sharma	9999262773	-	05.01.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/75/2026	09.01.2026	TATA CAPITAL LTD Vs MR YASH GOYAL 0944	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	07.01.2026
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/23/2026	12-01-2026	M/s SAKARNI PLASTER INDIA PVT LTD Vs UMESH KUMAR THAKUR	Pradeep Kr. Aggarwal	9312769327	vertical.legal@gmail.com	08.01.2026
			COURT ROOM 310	Misc DJ	Misc DJ/30/2026	12-01-2026	LUXMI LUMBER INDUSTRIES PVT LTD Vs SHERALING SKIN PVT LTD AND ORS	M S Rehman	9891080639	msrhmn123@gmail.com	15.12.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/32/2026	13-01-2026	M/s SKO FASHION through its proprietor Shri Sabir Ansari Vs M/s MAHERA CREATION PVT LTD	Shabbie Nasir	9560332068	nasiradvene@gmail.com	09.01.2026
			COURT ROOM 310	CS (COMM)	CS (COMM)/34/2026	13-01-2026	NEERAJ GUPTA Vs PRASHANT BOOT HOUSE	Surjeet Singh	8588803815	adv.surjeetsingh@gmail.com	06.01.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/89/2026	14-01-2026	TATA CAPITAL LTD Vs KADIAN DEVELOPERS AND BUILDERS PVT LTD	Sunil Sehrawat	9212190624	delhilawyers76@gmail.com	11.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/91/2026	14-01-2026	TATA CAPITAL LTD Vs ROHIT KUMAR	Sunil Sehrawat	9212190624	delhilawyers76@gmail.com	11.01.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/92/2026	14-01-2026	TATA CAPITAL LTD Vs DILSHAD	Sunil Sehrawat	9212190624	delhilawyers76@gmail.com	11.01.2026
			COURT ROOM 310	CS (COMM)	CS (COMM)/49/2026	15-01-2026	Viva Books Private Limited Vs PEARL ROSARY SCHOOL	Narender Vashishtha	9811140704	nvashishtha@gmail.com	05.01.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/95/2026	15-01-2026	TATA CAPITAL LTD Vs YAMAN	Sunil Sehrawat	9212190624	delhilawyers76@gmail.com	13.01.2026
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/36/2026	17-01-2026	GREENLAND FINANCE AND LEASING PVT. LTD Vs MAMTA BHARDWAJ AND ORS	Gagan Jindal	9871365547	adv.gagan.jindal@gmail.com	08.01.2026
			COURT ROOM 310	Misc DJ	Misc DJ/49/2026	17-01-2026	BIMLA PAPERS PVT LTD Vs JAYCO SALES AND ORS	Prashant Kumar	9811234714	prasantadv1994@gmail.com	14.01.2026
			COURT ROOM 310	Misc DJ	Misc DJ/56/2026	17-01-2026	SONU BHATIA Vs MUNICIPAL CORPORATION OF DELHI	-	-	-	-
			COURT ROOM 310	Misc DJ	Misc DJ/57/2026	17-01-2026	ROHIT JAIN Vs SACHIN JAIN	-	-	-	-
			COURT ROOM 310	Misc DJ	Misc DJ/59/2026	19-01-2026	PRASHANT BANSAL AND ANR Vs SUNPREET SINGH AND ANR	-	-	-	-

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/114/2026	19-01-2026	HDFC BANK LTD vs Aneesh Kumar	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	16.01.2026
			COURT ROOM 310	CS (COMM)	CS (COMM)/71/2026	20-01-2026	HAMDARD NATIONAL FOUNDATION(INDIA) Vs HAMDARD EKTA SANSTHAN	Shivendra Pratap Singh	9953394364	shivendra@theacmeco.co	16.01.2026
			COURT ROOM 310	OMP (COMM)	OMP (COMM.)/4/2026	21-01-2026	M JAMI RIZWI Vs M/s BOMBAY MERCANTILE COP.BANK	Vikrant Pratap Singh Rajawat	9312409777	lawsharer2018@gmail.com	14.01.2026
			COURT ROOM 310	CS (COMM)	CS (COMM)/74/2026	21-01-2026	Neeraj Gupta Vs Welcome Footwear	Surjeet Singh	8588803815	adv.surjeetsingh@gmail.com	16.01.2026
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/53/2026	22-01-2026	veera fragrances private ltd Vs Shahjahan	Sunira Jain	9896836464	advsunirajain@gmail.com	06.01.2026
			COURT ROOM 310	CS (COMM)	CS (COMM)/79/2026	22-01-2026	BANK OF BARODA Vs MOHD MEHRAJ	Shailender Sisodia	8130237770	shailender.sisodia@gmail.com	11.11.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/138/2026	22-01-2026	MONEYWISE FINANCIAL SERVICES PVT. LTD Vs SHIVA OVERSEAS AND ORS	Rishab Kanojiya	8805615212	-	03.11.2025
			COURT ROOM 310	Misc DJ	Misc DJ/75/2026	24-01-2026	PRADEEP KUMAR Vs MADAN SINGH	Yesh Pal Singh	9717375409	-	01.11.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/146/2026	24-01-2026	AXIS BANK LIMITED Vs SHER SINGH	ARV chambers of law	9811326407	support@arvlawchambers.co.in	20.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	Execution (Comm.	7/2026	05-01-2026	Rishabh Jain Vs. Dimple Dixit	Anuj Jain	9910062060	ADVOCATEANUJJAIN@GMAIL.COM	29-12-2025
			401	CS (COMM	14/2026	05-01-2026	M/s Kapeesh Electricals v Mahender Tondon & Anr	AMAN DURGA	91 8447705464	Email: rspandeyandassociates@gmail.com	17-12-2025
			401	Execution (Comm.)	11/2026	06-01-2026	NITIN JAIN Vs. AMIT PASRIJA	GAURAV GUPTA	9811936284)		03-01-2026
			401	Execution (Comm.)	12/2026	07-01-2026	Rekha Devi Vs. MCD & Anr.	satyendra kumar singh	9811161525	sksing116@gmail.com	05-01-2026
			401	CS (COMM)	17/2026	07-01-2026	M/s Arihant Knitters Vs. M/s Colors Clothing through its Proprietor & Anr.	Zahid Ansari	8210859514	themicuslesal@gmail.corn	04-01-2026
			401	CS (COMM)	19/2026	07-01-2026	M/s N.V. Traders (HUF) Vs. M/s Viralcury Digital Pvt. Ltd.	AMIT GOSWAMI	99108-60506		02-01-2026
			401	OMP (I) (COMM.)	29/2026	07-01-2026	Tata Capital Ltd. Vs. Gaurav Gupt	Sunil sehrawat	9212190624	MOBILE NO. I E-MAIL IN CAPITAL LETTERS MAIL Delhilawyers76@p.mail.com	31-12-2025
			401	OMP (I) (COMM.)	55/2026	07-01-2026	HDFC Bank Ltd v Yogesh Nigam	ANISH BHOLA	9953355039	Anishbhola17@yahoo.com	03-01-2026
			401	OMP (I) (COMM.)	66/2026	08-01-2026	TATA Capital Ltd v KE Engineers Pvt Ltd 1929	ANISH BHOLA	9953355039	Anishbhola17@yahoo.com	06-01-2026

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			401	OMP (I) (COMM.)	67/2026	08-01-2026	TATA Capital Ltd v Nadim Kaji	ANISH BHOLA	9953355039	Anishbhola17@yahoo.com	06-01-2026
			401	OMP (I) (COMM.)	68/2026	08-01-2026	Tata Capital Ltd. Vs. Rajendra Kumar Jatoli	ANISH BHOLA	9953355039	Anishbhola17@yahoo.com	06-01-2026
			401	CS (COMM)	42/2026	14-01-2026	Jasvinder Kaur v MCD & ors	satyendra kumar singh	9811161525	Email:sksinghll6@gmail.com	10-01-2026
			401	CS (COMM)	46/2026	14-01-2026	SBI v Satish Kumar	TIRATH LAL YADAV	9643228307	Email id-advtirath@gmail.com	10-01-2026
			401	CS (COMM)	57/2026	16-01-2026	Union Bank of India Vs. Mrs. Sheela & Anr.	Deepa Gupta	9312292558	E-mail:advocate.deepa.gupta@gmail.com	14-01-2026
			401	CS (COMM)	66/2026	17-01-2026	Bindal Smelting Pvt Ltd v M/s Furture Energy Pvt Ltd & ors	AMIT TEWARI	9818180025	ATANDA.ADV@GMAIL.COM	14-01-2026
			401	OMP (I) (COMM.)	102/2026	: 17-01-2026	M/s Tata Capital Ltd. Vs. R.K. Roadlines & Ors.	Sunil sehrawat	9212190624	MOBILE NO. I E-MAIL IN CAPITAL LETTERS MAIL Delhilawyers76@p.mail.com	15-01-2026
			401	OMP(I) COMM	113/26	19-01-2026	HDFC BANK LTD. VS DHARMENDER SINGH	ANISH BHOLA	9953355039	Anishbhola17@yahoo.com	16-01-2026
			401	M Ex	46/2026	20-01-2026	Ms. Raksha Vs. SartajSingh	Nitya Sharma	9811207921, 9313081480,	saviour.lawyer@gmail.com	17-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			401	Misc DJ	61/2026	20-01-2026	Ms. Raksha Vs. Sartaj Singh	Nitya Sharma	9811207921, 9313081480,	saviour.lawyer@gmail.com	17-01-2026
			401	OMP(I) COMM	129/26	21.01.2026	HDFC BANK LTD. VS sanjay goel	ANISH BHOLA	9953355039	Anishbhola17@yahoo.com	
			401	AWARD	140/26	23.01.2026	TATA CAP. LTD. Vs Rajendra Prasad Raigar	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	
			401	OMP(I) COMM	141/26	23.01.2026	TATA CAP. LTD. Vs Dara Singh	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	
			401	Execution (Comm.)	70/2026	23.01.2026	ANJANILAL COT FAB Vs. ASHOK KUMAR THAGOLA	ANKIT BORKER	9552421218		22-01-2026
			401	Execution (Comm.)	59/2026	24-01-2026	M/s Ram Niwas Goel Vs. Municipal Corporation of Delhi	Avinash Kumar Trivedi	9871441764,9810104312	1005/2011Email:aktrivedilawoffices@gmail.com	22-01-2026
			401	Execution (Comm.)	60/2026	24-01-2026	M/S KHURANA BROTHERS FOOTWEAR Vs. M/S VIJAY FOOTWEAR	BHANU MOHAN			23-01-2026
			401	Misc DJ	78/2026	24-01-2026	TATA CAP. Vs. MANMANDER	ANISH BHOLA	9953355039	Anishbhola17@yahoo.com	22-01-2026
			401	CS (COMM)	90/2026	24-01-2026	Neeraj Gupta v Chawla Footwears	SURJEET SINGH	8588803815, 7217636465		16-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			401	CS (COMM)	91/2026	24-01-2026	Neeraj Gupta v Mahak Footwears	SURJEET SINGH	8588803815, 7217636465		16-01-2026
			401	CS (COMM)	97/2026	24-01-2026	OPTIMAL MEDIA SOLUTIONS A DIVISION OF TIMES INTERNETLTD Vs. MS BLACK MANGO INDIA DESIGNS LLP	Devashish Bhadauria	7838743919	E- MAIL: info@bh~aassociates.com	21-01-2026
			401	CS (COMM)	105/2026	27-01-2026	Canara Bank Vs. Manoj Kumar	Pratap Chandra Rana	9891020933	Email: choudhary 110 l @gmail.com,	22-01-2026
			401	CS (COMM)	119/2026	28-01-2026	ACHLA SABHARWALVs.VIVEK MOURYA	ANSHUJ DHINGRA	9810496660	ID office@adlo.in I adlawoffices@gmail.corr•~	24-01-2026
			401	CS (COMM)	120/2026	28-01-2026	M/s Sukh Steels Pvt. Ltd. Vs. M/s Sahil Enterprises	Feroz Khan	9910763929		23-01-2026
			401	CS (COMM)	123/2026	29-01-2026	Ankit Agrawal v Herry Creation Pvt Ltd	J P GUPTA	9868597298		28-01-2026
			401	Misc DJ	89/2026	30-01-2026	V G MARKETING PVT LTD Vs. M/S PAWAN TRADERS	Ricky Chopra	8800855555		28-01-2026
			401	CS (COMM)	126/2026	30-01-2026	M/s Safeart Industries Private Limited Vs. Anil Kumar Chaplot	ARCHIT SINGHAL	9599043045	legal@sigmalegal.in	29-01-2026

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13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	CS (COMM)/2/2026	03-01-2026	UNION BANK OF INDIA Vs VARUN RATHORE	ALOK KUMAR	9810335545	Alokadvocate2001@gmail.com	01-12-2025
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/28/2026	03-01-2026	DAYNA INTERNATIONAL Vs Shree Ram Trader	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	01-12-2025
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/21/2026	05-01-2026	TATA CAPITAL LTD Vs ROBIN ENTERPRISES	AK TRIVEDI	9871441764	AKTrivedilawoffices@gmail.com	02-12-2025
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/22/2026	05-01-2026	DCB BANK LTD Vs IRSHAD JAHOOR 1876	S.K. SINGH	9811161525	SKSingh116@gmail.com	02-12-2025
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/23/2026	05-01-2026	TATA CAPITAL LTD Vs FIROZ	SANJAY KUMAR	9810240028	SanjayAdvocate123@gmail.com	02-12-2025
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/24/2026	05-01-2026	TATA CAPITAL LTD Vs LALIT KUMAR	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	03-12-2025
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/72/2026	08-01-2026	TATA CAPITAL LTD Vs PALLVI VAISHY		9212888057	Chitramalhotrasobli@gmail.com	05-12-2025
			COURT ROOM 402	CIVIL SUIT	Misc DJ/38/2026	14-01-2026	yunus Vs shri ram finance limited	SEEMA	9999903919	advseema07@gmail.com	06-12-2025
			COURT ROOM 402	CIVIL SUIT	RP (Civil)/3/2026	17-01-2026	SADHNA BRODCAST LTD. Vs KRISHAN KUMAR	MK TYAGI	9868714805	Advocatemktyagi@gmail.com	08-12-2025

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			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/35/2026	17-01-2026	Suprabhat electric co private Limited Vs Aman Mishra				10-12-2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/61/2026	17-01-2026	Union Bank of India Vs Maya and Anr	SIMRAN SINGH	9811603963	simransingh.98@gmail.com	12-12-2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/62/2026	17-01-2026	Kiran Aggarwal Vs Gaurav Kumar	ANIL DHYANI	9810106509		15-12-2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/64/2026	17-01-2026	M/S Make My trip India pvt. ltd. Vs M/S Sport Ex Consultency	VIKARAM HEGDE	9599927812	Vikram@vklawchambers.in	18-12-2025
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/101/2026	17-01-2026	TATA CAPITAL LTD. Vs RK ROADLINES	NITIN SHARMA	9650466233	Attorneynitinsharma@gmail.com	18-12-2025
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/52/2026	22-01-2026	Manish Mittal Vs Rashmi Gupta	S.K. SINGH	9811161525	SKSingh116@gmail.com	20-12-2025
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/64/2026	28-01-2026	Allied Tubes Pvt Ltd Through Its Director Mr Rishabh Taneja Vs M/S EKRA DECOR PVT LTD	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	24-12-2025
14	**SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**WEST**	201 Extn Block	CS	CS (COMM)/10/2026	03-01-2026	CANARA BANK Vs Kusum	Yudhishter Sharma(P),	9891251777	303yudhishtersharrna@gmail.com	30-12-2025
				CS	CS (COMM)/11/2026	03-01-2026	CANARA BANK Vs SONIA BHARDWAJ	Yudhishter Sharma(P),	9891251777	303yudhishtersharrna@gmail.com	30-12-2025

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				CS	CS (COMM)/12/2026	03-01-2026	Surendra Kumar Agarwal Vs Ms DSR India Infracon Pvt Ltd	Devender Singh(P),	9818317222	Not mentioned	29-12-2025
				CS	CS (COMM)/13/2026	03-01-2026	Mohit Nischal Vs Jasvinder Singh	Aakash Kudalwal(P),	9811580002	advsatyavankudalwal@gmail.com	26-12-2025
				OMP (I)	OMP (I) (COMM)/19/2026	03-01-2026	AXIS BANK LTD Vs RAMNEVAS SHAHI	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	29-12-2025
				OMP (I)	OMP (I) (COMM)/20/2026	03-01-2026	AXIS BANK LTD Vs PREM KUMAR SHARMA	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	29-12-2025
				OMP (I)	OMP (I) (COMM)/21/2026	03-01-2026	AXIS BANK LTD Vs HARIGREEVSO CHABBANLAL	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	29-12-2025
				OMP (I)	OMP (I) (COMM)/22/2026	03-01-2026	AXIS BANK LTD Vs SATISH YADAV	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	29-12-2025
				OMP (I)	OMP (I) (COMM)/23/2026	03-01-2026	AXIS BANK LTD Vs MANOJ KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	29-12-2025
				OMP (I)	OMP (I) (COMM)/24/2026	03-01-2026	Yes Bank Ltd Vs PRAMOD KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	27-12-2025
				OMP (I)	OMP (I) (COMM)/25/2026	03-01-2026	Yes Bank Ltd Vs MUSTAKEEM MUSTAKEEM	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	27-12-2025
				OMP (I)	OMP (I) (COMM)/26/2026	03-01-2026	Yes Bank Ltd Vs DHARMENDRA KUMAR SHARMA	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	27-12-2025
				OMP (I)	OMP (I) (COMM)/56/2026	05-01-2026	AXIS BANK LTD Vs SUDHAKAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	02-01-2026
				OMP (I)	OMP (I) (COMM)/57/2026	05-01-2026	AXIS BANK LTD Vs GULAM DASTGIR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	02-01-2026
				OMP (I)	OMP (I) (COMM)/67/2026	05-01-2026	AXIS BANK LTD Vs NISHA 7419	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	01-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I)	OMP (I) (COMM)/68/2026	05-01-2026	AXIS BANK LTD Vs MOHD FARMAN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	31-12-2025
				OMP (I)	OMP (I) (COMM)/54/2026	05-01-2026	AXIS BANK LTD Vs RAJESH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	02-01-2026
				OMP (I)	OMP (I) (COMM)/55/2026	05-01-2026	AXIS BANK LTD Vs RAMVEER SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	02-01-2026
				EX	Execution (Comm)/11/2026	08-01-2026	INDIAN BANK Vs parmjit water point	SUSHIL KUMAR RAI(P),	9868422289	raisushil0915@gmail.com	07-01-2026
				CS	CS (COMM)/35/2026	08-01-2026	Indian Bank Vs RAVI KUMAR PROPRIETOR OF M/S SHARDHA ENTERPRISES	Subodh Kumar Singh(P),	9142299647	advsubodhkumarisingh@gmail.com	07-01-2026
				EXArb	ExCOMM - Award by Arb Comm/4/2026	08-01-2026	Indusind Bank Ltd Vs RAM AVTAR YADAV	Manoj Kumar(P),	9811133644	MANoJK.ADV@GMA1L.CO	07-01-2026
				OMP (I)	OMP (I) (COMM)/108/2026	09-01-2026	AXIS BANK LTD Vs DUSHYANT SHRINGI	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	08-01-2026
				OMP (I)	OMP (I) (COMM)/109/2026	09-01-2026	AXIS BANK LTD Vs SAHRUNA	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	07-01-2026
				EXArb	ExCOMM - Award by Arb Comm/7/2026	09-01-2026	UGRO CAPITAL LTD Vs BROTHER ENTERPRISES AND ORS	Sanjay Kumar Singh(P),	8130224461	adv.bgautam@gmail.com	08-01-2026
				CS	CS (COMM)/42/2026	09-01-2026	ANIL VIJAY PARTNER AND SPA HOLDER OF BRIJ INDUSTRIES Vs SANOVA WAREHOUSE STORAGE TECHNOLOGIES PRIVATE	Nikita Jain(P),	9818033445	amit.tava,| 23@gmaIJ,gO[n	08-01-2026
				EXArb	ExCOMM - Award by Arb Comm/6/2026	09-01-2026	UGRO CAPITAL LTD Vs K P ENTERPRISES AND OTHERS	Sanjay Kumar Singh(P),	8130224461	adv.bgautam@gmail.com	08-01-2026
				CS	CS (COMM)/45/2026	12-01-2026	PARDEEP KARNANI PROP M/S SATYA SALES AGENCIES-- Vs DEEPAK TAYAL PROPRIETOR DELHI TIMBER AND PLYWOOD	Abhishek Saini(P),	9999795396	advabhisheksaini@gmail.com	09-01-2026
				CS	CS (COMM)/46/2026	12-01-2026	ROHIT SURI Vs LIONDEAN SERVICES PVT LTD AND ORS	Chetna Bhalla(P),	9818280772	punitbhalla@aol.com	09-01-2026

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				MISC	Misc DJ/20/2026	06-01-2026	ASKAYS SOLUTION Vs Kap Lamipack and ors	Vivek Sharma(P),	9910962191	Not mentioned	05-01-2026
				OMP (I)	OMP (I) (COMM)/128/2026	12-01-2026	AXIS BANK LTD Vs PURAN SAINI	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	08-01-2026
				CS	Counter Claim/2/2026	13-01-2026	NAMAN CHAUDHARY Vs M/S HOMESPOON FOOD INDUSTRIES PVT LTD THROUGH ITS DIRECTOR	Rohit Taneja(P),	9818040003	GOVIND.RISHI@ACUMENJURIS.COM	12-01-2026
				CS	CS (COMM)/51/2026	13-01-2026	VINOD YADAV Vs RAJINDER KUMAR PROPRIETOR OF POOJA NAMKEEN BHANDAR	MAHESH KUMAR MIGLANI(P),	9811081980	mail@wrbindia.com	12-01-2026
				OMP (I)	OMP (I) (COMM)/141/2026	13-01-2026	AXIS BANK LIMITED Vs SHUJAT KHAN AND ANR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	09-01-2026
				OMP (I)	OMP (I) (COMM)/142/2026	13-01-2026	AXIS BANK LIMITED Vs PADAM SINGH NEGI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	09-01-2026
				OMP (I)	OMP (I) (COMM)/143/2026	13-01-2026	AXIS BANK LTD Vs ASMITA DEVI	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	10-01-2026
				OMP (I)	OMP (I) (COMM)/179/2026	15-01-2026	Yes Bank Ltd Vs SIJAUDDIN SIJAUDDIN	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	13-01-2026
				OMP (I)	OMP (I) (COMM)/178/2026	15-01-2026	AXIS BANK LTD Vs SHEELENDRA PAL SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	12-01-2026
				OMP (I)	OMP (I) (COMM)/177/2026	15-01-2026	AXIS BANK LTD Vs PRAVEEN KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	12-01-2026
				OMP (I)	OMP (I) (COMM)/176/2026	15-01-2026	AXIS BANK LTD Vs SONIKA SIKKA	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	12-01-2026
				OMP (I)	OMP (I) (COMM)/175/2026	15-01-2026	AXIS BANK LTD Vs ADITYA KUMAR SHUKLA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	12-01-2026
				EXArb	ExCOMM - Award by Arb Comm/9/2026	15-01-2026	KOTAK MAHINDRA PRIME LTD Vs DEEPAK KUMAR AND ANR	Ritu Rana(P),	9310817303	codelegalconsultants@gmail.co	14-01-2026

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				EXArb	ExCOMM - Award by Arb Comm/10/2026	15-01-2026	KOTAK MAHINDRA PRIME LTD Vs MANISH KUMAR BINWAL	Ritu Rana(P),	9310817303	codelegalconsultants@gmail.co	14-01-2026
				CS	CS (COMM)/62/2026	15-01-2026	Bank of Baroda Vs Seema	Akshay Raj(P),	9650501903	advhunnysharma.28@gmail.com	14-01-2026
				CS	CS (COMM)/61/2026	15-01-2026	Bank of Baroda Vs Sanjeev Kumar and Anr	Akshay Raj(P),	9650501903	advhunnysharma.28@gmail.com	14-01-2026
				OMP (I)	OMP (I) (COMM)/140/2026	13-01-2026	AXIS BANK LTD Vs BHOORA	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	10-01-2026
				EX	Execution (Comm)/27/2026	16-01-2026	TRIPTI ASRI Vs HARMEET SINGH	AAKASH KUMAR(P),	9818388241	vidursikka@trulegal.co.in	15-01-2026
				CS	CS (COMM)/67/2026	16-01-2026	M/S KCT TRADING (P) LTD Vs DEV BANERJEE PROPRIETOR M/S PRINT WORLD INDIA	Naveen Sharma(P),	9810833833	naveensharmalegal@gmail.com	15-01-2026
				OMP (I)	OMP (I) (COMM)/197/2026	16-01-2026	AXIS BANK LTD Vs SAURABH SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	12-01-2026
				OMP (I)	OMP (I) (COMM)/230/2026	17-01-2026	AXIS BANK LTD Vs SHASHIKANT CHAUBEY	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	15-01-2026
				CS	CS (COMM)/73/2026	17-01-2026	Antize Foods Pvt Ltd through AR Vs M/S Kothari Foods Pvt Ltd and Ors	Deepu Kumar(P),	9870375161	contact@jurisiti.com	16-01-2026
				CS	CS (COMM)/75/2026	19-01-2026	PRAMIT SANGHAVI AND ANR Vs PVR INOX LIMITED	DAVESH VASHISHTHA(P),	7982104633	mail@dvipattorneys.com	17-01-2026
				EX	Execution (Comm)/31/2026	19-01-2026	CANARA BANK Vs Gulshan Kumar Alias Taneja and Anr	RAM BHUSHAN PANDEY(P),	9871434320	rbp5370@yahoo.com	17-01-2026
				CS	CS (COMM)/76/2026	19-01-2026	ADINTEREST MARKETING SOLUTIONS PRIVATE LIMITED Vs SHOOGLOO NETWORK PVT LTD	Rajan Miglani(P),	9728410090	rajanmiglani@gmail.com	17-01-2026
				CS	CS (COMM)/79/2026	20-01-2026	Rakesh Kumar Vs PARAS ENTERPRISES THROUGH ITS PROPRIETOR SHASHI KANT AND ANR	PARDEEP KUMAR(P),	9310326424	Not mentioned	19-01-2026

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				CS	CS (COMM)/78/2026	20-01-2026	M/S SAMCHEM INDIA PRIVATE LIMITED Vs M/S ALZAN PHARMACEUTICALS PVT LTD	ANUJ KUMAR SHARMA(P),	7973981758	Not mentioned	19-01-2026
				OMP (I)	OMP (I) (COMM)/250/2026	20-01-2026	Shriram Finance Ltd Vs MS SHAIN	Manoj Kumar(P),	9811133644	manoj.adv@gmail.com	18-01-2026
				OMP (I)	OMP (I) (COMM)/251/2026	20-01-2026	Shriram Finance Ltd Vs ARVIND	Manoj Kumar(P),	9811133644	manoj.adv@gmail.com	18-01-2026
				MISC	Misc DJ/72/2026	20-01-2026	BHARTIYA LOHA UDYOG PVT LTD Vs GKW RETAIL SOLUTIONS PVT LTD and ors	Yashvant Singh(P),	9310096440	Not mentioned	20-01-2026
				EX	ExCOMM - Award by Arb Comm/13/2026	21-01-2026	SH SUDAM DAS Vs SH SUKHDEV	NITIN GOEL(P),	9999340256	mnglawoffice@gmail.com	20-01-2026
				CS	CS (COMM)/84/2026	21-01-2026	CANARA BANK Vs BRIJESH AND ANR	SANJAY AGGARWAL(P),	9811179171	legalyukti63@gmail.com	20-01-2026
				OMP (I)	OMP (I) (COMM)/277/2026	21-01-2026	HDFC BANK LTD Vs ASHISH BHATNAGAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	20-01-2026
				OMP (I)	OMP (I) (COMM)/278/2026	21-01-2026	HDFC BANK LTD Vs AKD ENTERPRISES through its prop Divya Pandey	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	20-01-2026
				EX	Execution (Comm)/37/2026	21-01-2026	RASHI JAIN Vs SUSHAN PAL SONI	Saurabh Jain(P),	8860242296	Not mentioned	20-01-2026
				OMP (I)	OMP (I) (COMM)/231/2026	17-01-2026	AXIS BANK LTD Vs KAMAL PANDEY	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	15-01-2026
				OMP (I)	OMP (I) (COMM)/252/2026	20-01-2026	AXIS BANK LTD Vs ASHUTOSH YADAV	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	19-01-2026
				OMP (I)	OMP (I) (COMM)/302/2026	22-01-2026	AXIS BANK LTD Vs HARE RAM	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	21-01-2026
				OMP (I)	OMP (I) (COMM)/303/2026	22-01-2026	AXIS BANK LTD Vs ABDUL SALAM	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	21-01-2026

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				OMP (I)	OMP (I) (COMM)/299/2026	22-01-2026	AXIS BANK LTD Vs GURINDER SINGH	Sunita Singh(P),	9870140589	indolexlaw@gmail.com	20-01-2026
				CS	CS (COMM)/91/2026	22-01-2026	CANARA BANK Vs LAL BABU (PROPRIETOR) M/S LB ENTERPRISES	Ashok Kakkar(P),	9560396555	Not mentioned	21-01-2026
				CS	CS (COMM)/92/2026	22-01-2026	CANARA BANK Vs EKTA SHARMA	Ashok Kakkar(P),	9560396555	Not mentioned	21-01-2026
				OMP (I)	OMP (I) (COMM)/298/2026	22-01-2026	AXIS BANK LTD Vs HEMANT KUMAR RAI	Sunita Singh(P),	9870140589	indolexlaw@gmail.com	20-01-2026
				OMP (I)	OMP (I) (COMM)/300/2026	22-01-2026	AXIS BANK LTD Vs JYOTI SHARMA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	21-01-2026
				OMP (I)	OMP (I) (COMM)/301/2026	22-01-2026	AXIS BANK LTD Vs ASHOK KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	21-01-2026
				EX	Execution (Comm)/40/2026	23-01-2026	SONIKA AHUJA Vs AN ENTERPRISES	Jitender Singh Lamba(P),	9891939468	jamba.jitenderadvocate@gmail.com	23-01-2026
				MISC	Misc DJ/93/2026	23-01-2026	M/S LEO ENVIRONMENT PVT LTD THROUGH ITS DIRECTOR Vs M/s Ishwar Singh Associates Construction Pvt Ltd	Sunil Kumar(P),	7011018578	Not mentioned	22-01-2026
				OMP (I)	OMP (I) (COMM)/309/2026	24-01-2026	AXIS BANK LTD Vs PRANSHU JAISWAL	Sunita Singh(P),	9870140589	indolexlaw@gmail.com	23-01-2026
				OMP (I)	OMP (I) (COMM)/308/2026	24-01-2026	AXIS BANK LTD Vs RAJINDER KUMAR	Sunita Singh(P),	9870140589	indolexlaw@gmail.com	23-01-2026
				EX	Execution (Comm)/44/2026	24-01-2026	Hari Om Aggarwal Vs Chandralekha Constructions Pvt Ltd	Mamta sarna(P),	9650941688	sumitsama@gmail.com	23-01-2026
				OMP (I)	OMP (I) (COMM)/310/2026	24-01-2026	AXIS BANK LTD Vs NARENDRA SINGH	Sunita Singh(P),	9870140589	indolexlaw@gmail.com	23-01-2026
				OMP (I)	OMP (I) (COMM)/311/2026	24-01-2026	AXIS BANK LTD Vs PREM KUMAR	Sunita Singh(P),	9870140589	indolexlaw@gmail.com	23-01-2026

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				CS	CS (COMM)/102/2026	24-01-2026	M/s Vason Printopack Pvt Ltd Vs M/s Vardhman Home Appliances Ltd	Maneesh Gumber(P),	9911315304	ascentlawfirm@gmail.com	23-01-2026
				CS	CS (COMM)/103/2026	24-01-2026	M/s Vason Printopack Pvt Ltd Vs Chirag Ahuja Proprietor of M/s Golden Bakes	Maneesh Gumber(P),	9911315304	ascentlawfirm@gmail.com	23-01-2026
				EX	ExCOMM - Award by Arb Comm/17/2026	24-01-2026	Kotak Mahindra Bank Ltd Vs NAMITA	MAYANK MAHAJAN(P),	9999631644	MAYANK MAHAJANoS@YAHOO.COM	23-01-2026
				OMP (I)	OMP (I) (COMM)/340/2026	27-01-2026	AXIS BANK LIMITED Vs SHAWETA MADAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23-01-2026
				OMP (I)	OMP (I) (COMM)/341/2026	27-01-2026	AXIS BANK LIMITED Vs AMAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23-01-2026
				OMP (I)	OMP (I) (COMM)/342/2026	27-01-2026	AXIS BANK LIMITED Vs AMIT KUMAR CHAURASIA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23-01-2026
				OMP (I)	OMP (I) (COMM)/343/2026	27-01-2026	AXIS BANK LIMITED Vs PRAMOD KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23-01-2026
				OMP (I)	OMP (I) (COMM)/336/2026	27-01-2026	AXIS BANK LIMITED Vs ASHU CHOUDHARY	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23-01-2026
				OMP (I)	OMP (I) (COMM)/339/2026	27-01-2026	AXIS BANK LIMITED Vs MOHD TAHIR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23-01-2026
				OMP (I)	OMP (I) (COMM)/359/2026	28-01-2026	IDFC FIRST BANK LIMITED Vs RANJEET SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	27-01-2026
				OMP (I)	OMP (I) (COMM)/361/2026	28-01-2026	IDFC FIRST BANK LIMITED Vs RATAN SINGH VERMA AND ANR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	27-01-2026
				CS	CS (COMM)/110/2026	28-01-2026	CANARA BANK Vs RANBIR SINGH PROP M/S STIVAN INFRATECH PROJECTS	CHITRA MALHOTRA(P),	9212888057	chitramalhotrasobti@gmail.comb	27-01-2026
				OMP (I)	OMP (I) (COMM)/358/2026	28-01-2026	IDFC FIRST BANK LIMITED Vs SHUBHAM JAIN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	27-01-2026

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				OMP (I)	OMP (I) (COMM)/360/2026	28-01-2026	IDFC FIRST BANK LIMITED Vs SHADAB KHAN AND ANR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	27-01-2026
				EX	Execution (Comm)/48/2026	28-01-2026	Anshul Goel Vs New Line Information System Pvt Ltd	ROHIT KUMAR MODI(P),	9810243904	RKM_MODI@REDIFFMAIL.COM	27-01-2026
				EX	Execution (Comm)/47/2026	28-01-2026	Aqualite Industries Private Limited Vs Balaji Agency	ARCHIT SINGHAL(P),	9599043045	legal@sigmalegal.in	27-01-2026
				CS	CS (COMM)/111/2026	28-01-2026	M/s Wheels Polymers Pvt Ltd Vs M/s Macro Powertech India Pvt Ltd	ROHAN GUPTA(P),	9810847997	Rohan.gupta(a),enlex.co.in	27-01-2026
				OMP (I)	OMP (I) (COMM)/373/2026	29-01-2026	AXIS BANK LTD Vs RACHNA TYAGI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	28-01-2026
				OMP (I)	OMP (I) (COMM)/374/2026	29-01-2026	AXIS BANK LTD Vs PARMOD KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	28-01-2026
				OMP (I)	OMP (I) (COMM)/375/2026	29-01-2026	AXIS BANK LTD Vs SAHANROON NISHA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	28-01-2026
				CS	CS (COMM)/116/2026	30-01-2026	PUNJAB NATIONAL BANK Vs KUNALDEEP SINGH PROPRIETOR OF M/S DASHMESH ENTERPRISES	Raghav Sharma(P),	9717610124	VSRADVISORS@GMAIL.CO	29-12-2025
				CS	CS (COMM)/119/2026	31-01-2026	Kavita Goel Proprietor of Goel Enterprises-- Vs Himanshu Bhagat Proprietor of Bhagat Communication	Munish Gupta(P),	9811504426	mgalawoffice@gmail.com	30-01-2026
15	**MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02**	**WEST**	209 Extn Block	CS(COMM)	5/2026	01.01.2026	KG HEALTH AND FINESS PVT LTD VS. KSHITIZ KOHLI	SANJEET KUMAR	8129900842	sanjetkmarofficial77@gmail.com	01.01.2026
				CS(COMM)	6/2026	01.01.2026	STATE BANK OF INDIA VS. SANTU RAM	ASHOK KUMAR	9811896060	kumarashokadvocate@gmail.com	01.01.2026
				CS(COMM)	7/2026	01.01.2026	CANARA BANK VS. KAPOOR	YUDHISHTER SHARMA	9891251777	303yudhishtersharma@gmail.com	01.01.2026
				CS(COMM)	8/2026	01.01.2026	GANPATI IMPEX VS. JAI DDA PANEL DECORATIVE PVT LTD	FAHAD INTIAZ	9643196995	info@afparters.in	01.01.2026

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				CS(COMM)	9/2026	01.01.2026	VINTAGE CREDIT AND LEASING PVT LTD VS. DEEPAK KUMAR	GAURAV MALHOTRA	9999797229	malhotra_gaurav1976@yahoo.in	01.01.2026
				OMP(I)(COMM)	8/2026	01.01.2026	YES BANK VS. LUKMAN	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	01.01.2026
				OMP(I)(COMM)	11/2026	01.01.2026	YES BANK VS. BHAGWAT SINGH	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	01.01.2026
				OMP(I)(COMM)	13/2026	01.01.2026	YES BANK VS. ANSHU AWASTHI	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	01.01.2026
				OMP(I)(COMM)	14/2026	01.01.2026	YES BANK VS. AMIT SINGH	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	01.01.2026
				OMP(I)(COMM)	15/2026	01.01.2026	AXIS BANK VS. NIRMALA DEVI	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	01.01.2026
				OMP(I)(COMM)	16/2026	01.01.2026	AXIS BANK VS KAMAR JAHAN	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	01.01.2026
				OMP(I)(COMM)	17/2026	01.01.2026	AXIS BANK LTD VS. SHIV KUMAR SINGH	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	01.01.2026
				OMP(I)(COMM)	18/2026	01.01.2026	HDFC BANK VS. SANDEEP KUMAR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	01.01.2026
				CS(COMM)	19/2026	05.01.2026	SOPHISTICATED INDUSTIAL MATERIALS ANALYTIC LABS	AMRENDRA KUMAR DUBEY	9599801188	globalvisionlawoffice@gmail.com	05.0.2026
				OMP(I)(COMM)	38/2026	05.01.2026	AXIS BANK LTD VS. NAVEEN	SUNITA SINGH	9871040589	indolexlaw@gmail.com	05.01.2026
				OMP(I)(COMM)	39/2026	05.01.2026	AXIS BANK LTD VS. JASPAL SINGH	SUNITA SINGH	9871040589	indolexlaw@gmail.com	05.01.2026
				OMP(I)(COMM)	40/2026	05.01.2026	AXIS BANK LTD VS. RAMKHELAWAN YADAV	SUNITA SINGH	9871040589	indolexlaw@gmail.com	05.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP(I)(COMM)	72/2026	06.01.2026	AXIS BANK LTD VS. SHALINI KUMARI	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	06.01.2026
				OMP(I)(COMM)	73/2026	06.01.2026	AXIS BANK LTD VS. AJAB SINGH	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	06.01.2026
				OMP(I)(COMM)	80/2026	07.01.2026	AXIS BANK LTD VS. FAISAL KHAN	SUNITA SINGH	9871040589	indolexlaw@gmail.com	07.01.2026
				CS(COMM)	27/2026	07.01.2026	SUSHIL MALIK VS. PM SHRI KENDRIYA VIDYALAYA	DEEPANSHU GUPTA	9582031833	gdeepanshi35@gmail.com	07.01.2026
				CS(COMM)	28/2026	07.01.2026	DIKSHA CREATION VS. ENLIGHTEN BOOK SHOP	SAHIL KAKKAR	7838276040	adv.sahilkakkar@gmail.com	07.01.2026
				OMP(I)(COMM)	92/2026	08.01.2026	TSC FINSERV PVT LTD VS. SHIV MOTORS	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	08.01.2026
				CS(COMM)	40/2026	09.01.2026	ANIL VIJAY PARTNER AND SPA VS. RAWMART MATERIAL SOLUTIONS	AMIT TAYAL	9818033445	amit.tyal23@gmail.com	09.01.2026
				OMP(I)(COMM)	94/2026	09.01.2026	AXIS BANK LTD VS. YOGENDRA RATHOR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	09.01.2026
				OMP(I)(COMM)	95/2026	09.01.2026	AXIS BANK LTD VS. SANJEET	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	09.01.2026
				OMP(I)(COMM)	96/2026	09.01.2026	AXIS BANK LTD VS. SARTAJ KHAN	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	09.01.2026
				OMP(I)(COMM)	98/2026	09.01.2026	AXIS BANK LTD VS. SEEMA MAHESHWARI	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	09.01.2026
				OMP(I)(COMM)	110/2026	12.01.2026	AXIS BANK LTD VS. NARENDRA KUMAWAT	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	12.01.2026
				MISC. DJ	34/2026	12.01.2026	ASHOK JAWA VS. LUXUR CABLES PVT LTD	MANISH YADAV	9811217760	manishbatra777@gmail.com	12.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP(I)(COMM)	130/2026	13.01.2026	AXIS BANK LTD VS. SATENDRA VERMA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	13.01.2026
				OMP(I)(COMM)	131/2026	13.01.2026	AXIS BANK LTD VS. NADIM ALI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	13.01.2026
				OMP(I)(COMM)	132/2026	13.01.2026	AXIS BANK LTD VS. SUNIL KUMAR BENIWAL	SUNITA SINGH	9871040589	indolexlaw@gmail.com	13.01.2026
				CS(COMM)	49/2026	13.01.2026	MANGLAM DECORS INDIA PVT LTD VS. SHIV SHAKTI TIMNBER AND PLYWOOD	ABHISHEK SAINI	9999795396	advabhisheksaini@gmail.com	13.01.2026
				CS(COMM)	53/2026	14.01.2026	BHAVNA ENTERPRISES VS. DEENA DAYAL UPADHYAY HOSPITAL	SONALI TIWARY	8826363007	officeofadvocatesonali@gmail.com	14.01.2026
				OMP(I)(COMM)	164/2026	15.01.2026	AXIS BANK LTD VS. ABHISHEK CHAND SRIVASTAVA	SUNITA SINGH	9871040589	indolexlaw@gmail.com	15.01.2026
				OMP(I)(COMM)	165/2026	15.01.2026	AXIS BANK LTD VS. JANE AALAM	SUNITA SINGH	9871040589	indolexlaw@gmail.com	15.01.2026
				OMP(I)(COMM)	166/2026	15.01.2026	AXIS BANK LTD VS. MANOJ DANGI	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	15.01.2026
				CS(COMM)	55/2026	15.01.2026	VINOX PROFESSIONAL PVT LTD VS. PANDEYJEE FOODS	VIBHAV KALRA	8851857029	kalratax.legal@gmail.com	15.01.2026
				CS(COMM)	56/2026	15.01.2026	SHRI RADHA VALLABH ENTERPRISES	AMIT SANDUJA	9810954389	amitsanduja99@gamil.com	15.01.2026
				CS(COMM)	63/2026	16.01.2026	PUNJAB NATIONAL BANK VS. KISHAN LAL	MADHAV KR PATHAK	7838808850	pathakmadhav17588@gmail.com	16.01.2026
				OMP(I)(COMM)	184/2026	16.01.2026	AXIS BANK LTD VS. UPENDRA SINGH	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	16.01.2026
				OMP(I)(COMM)	185/2026	16.01.2026	AXIS BANK LTD VS. UMESH KUMAR VERMA	SUNITA SINGH	9871040589	indolexlaw@gmail.com	16.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP(I)(COMM)	186/2026	16.01.2026	AXIS BANK LTD VS. SUGGAN S. O SAGAR	SUNITA SINGH	9871040589	indolexlaw@gmail.com	16.01.2026
				OMP(I)(COMM)	187/2026	16.01.2026	AXIS BANK LTD VS. AVDHESH GODHAN	SUNITA SINGH	9871040589	indolexlaw@gmail.com	16.01.2026
				OMP(I)(COMM)	184/2026	16.01.2026	AXIS BANK LTD VS. SANKIT KUMAR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	16.01.2026
				OMP(I)(COMM)	243/2026	19.01.2026	AXIS BANK LTD VS. AMAN AGARWAL VS	SUNITA SINGH	9871040589	indolexlaw@gmail.com	19.01.2026
				OMP(I)(COMM)	244/2026	19.01.2026	AXIS BANK LTD VS. FARZ AHMAD	SUNITA SINGH	9871040589	indolexlaw@gmail.com	19.01.2026
				OMP(I)(COMM)	245/2026	19.01.2026	AXIS BANK LTD VS. VIJAY SINGH	SUNITA SINGH	9871040589	indolexlaw@gmail.com	19.01.2026
				OMP(I)(COMM)	246/2026	20.01.2026	SHRIRAM FINANCE VS. RAHUL KUMAR	MANOJ KUMAR			20.01.2026
				OMP(I)(COMM)	247/2026	20.01.2026	AXIS BANK LTD VS. SARASWATI	SUNITA SINGH	9871040589	indolexlaw@gmail.com	20.01.2026
				OMP(I)(COMM)	248/2026	20.01.2026	AXIS BANK LTD VS. SATINDER KAUR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	20.01.2026
				OMP(I)(COMM)	249/2026	20.01.2026	AXIS BANK LTD VS. SUJEET PRATAP SINGH	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	20.01.2026
				OMP(I)(COMM)	272/2026	21.01.2026	HDFC BANK VS. KAILASH KUMAR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	21.01.2026
				OMP(I)(COMM)	273/2026	21.01.2026	HDFC BANK VS. AACHRI TYAGI	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	21.01.2026
				OMP(I)(COMM)	274/2026	21.01.2026	HDFC BANK VS. KAPIL KUMAR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	21.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP(I)(COMM)	275/2026	21.01.2026	HDFC BANK VS. JITENDRA TIWARI	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	21.01.2026
				OMP(I)/(COMM)	276/2026	21.01.2026	HDFC BANK VS. DURGA THAKUR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	21.01.2026
				CS(COMM)	89/2026	22.01.2026	BTB MARKETING PVT LTD VS. MANGALAM FOODS AND BEVERAGES	SHERYA VERMA	9650644055	advraghavseth@gmail.com	22.01.2026
				CS(COMM)	90/2026	22.01.2026	MAX ENGINEERING AND AUTOMATION VS. INNOVATIVE CONTROLS	RANJAN KUMAR	9868941046		22.01.2026
				OMP(I)(COMM)	289/20269	22.01.2026	AXIS BANK LTD VS. KULWANT SINGH	SUNITA SINGH	9871040589	indolexlaw@gmail.com	22.01.2026
				OMP(I)(COMM)	290/2026	22.01.2026	AXIS BANK LTD VS. LOVENISH SHARMA	SUNITA SINGH	9871040589	indolexlaw@gmail.com	22.01.2026
				OMP(I)(COMM)	291/2026	22.01.2026	HDFC BANK VS. GUDDI DEVI	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	22.01.2026
				CS(COMM)	95/2026	23.01.2026	VINAY JAIN VS. GEON INTERNATIONAL PVT LTD	ARCHIT SINGHAL	9599043045	legal@sigmalegal.in	23.01.2026
				CS(COMM)	96/2026	23.01.2026	BANK OF BARODA VS. URMILA	DEEPA GUPTA	9312292558	Advocatedeepa.gupta@gmail.com	23.01.2026
				CS(COMM)	106/2026	27.01.2026	CANARA BANK VS. MAHESH KR SHARMA	CHITRA MALHOTRA	9212888057	chitamalhotrasobti@gmail.com	27.01.2026
				OMP(I)(COMM)	325/2026	27.01.2026	AXIS BANK LTD VS. MOHD. SABLU	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	27.01.2026
				OMP(I)(COMM)	326/2026	27.01.2026	AXIS BANK LTD VS. MANISH KUMR	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	27.01.2026
				OMP(I)(COMM)	327/2026	27.01.2026	AXIS BANK LTD VS. IRSHAD	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	27.01.2026

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				OMP(I)(COMM)	328/2026	27.01.2026	AXIS BANK LTD VS. SOM PAL	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	27.01.2026
				OMP(I)(COMM)	329/2026	27.01.2026	AXIS BANK LTD VS. SIDHANT	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	27.01.2026
				OMP(I)(COMM)	330/2026	27.01.2026	AXIS BANK LTD VS. HARUN ALI	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	27.01.2026
				OMP(I)(COMM)	331/2026	27.01.2026	AXIS BANK LTD VS. NARESH KUMAR BARALA	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	27.01.2026
				OMP(I)(COMM)	332/2026	27.01.2026	AXIS BANK LTD VS. AHSAN MALIK	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	27.01.2026
				OMP(I)(COMM)	333/2026	27.01.2026	AXIS BANK LTD VS. MANDEEP SINGH	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	27.01.2026
				CS(COMM)	109/2026	28.01.2026	CANARA BANK VS. TARUN GUPTA	CHITRA MALHOTRA	9212888057	chitamalhotrasobti@gmail.com	28.01.2026
				OMP(I)(COMM)	350/2026	28.01.2026	IDFC BANK LTD VS. PARAMJEET SINGH	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	28.01.2026
				OMP(I)(COMM)	351/2026	28.01.2026	IDFC BANK LTD VS. RAJNISH KUMAR PANDEY	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	28.01.2026
				OMP(I)(COMM)	352/2026	28.01.2026	IDFC BANK LTD VS. MUJAMMIL NAZRUDDIN	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	28.01.2026
				OMP(I)(COMM)	353/2026	28.01.2026	IDFC BANK LTD VS. ANIL KUMAR AGGARWAL	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	28.01.2026
				OMP(I)(COMM)	354/2026	28.01.2026	IDFC BANK LTD VS. SUNEEL KUMAR PAL	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	28.01.2026
				OMP(I)(COMM)	370/2026	29.01.2026	AXIS BANK LTD VS. YADVENDER	SUNITA SINGH	9871040589	indolexlaw@gmail.com	29.01.2026

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				OMP(I)(COMM)	371/2026	29.01.2026	AXIS BANK LTD VS. TARANJEET SINGH	SUNITA SINGH	9871040589	indolexlaw@gmail.com	29.01.2026
				OMP(I)(COMM)	372/2026	29.01.2026	AXIS BANK LTD VS. SATBIR SINGH SOROUT	SUNITA SINGH	9871040589	indolexlaw@gmail.com	29.01.2026
				CS(COMM)	109/2026	30.01.2026	PUNJAB NATIONAL BANK VS. DEEPA AHUJA	RAGHAV SHARMA	9717610124	vsradvisors@gmail.com	30.01.2026
16	**SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**WEST**	203 Extn Block		OMP (I) (COMM)/7/2026	03-01-2026	YES BANK LTD Vs TESLA POWER USA INC	KARTIK KUMAR(P),	9411808617	legai@Katvalassociates.com	
					OMP (I) (COMM)/12/2026	03-01-2026	Yes Bank Ltd Vs JAGJIT SINGH	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	29-12-2025
					CS (COMM)/2/2026	03-01-2026	On Clouds GmbH Vs R R Sales Corporation And Ors	Shravan Bansal(P),	6201970125	-unitedmark@unitedandunited.com	
					CS (COMM)/3/2026	03-01-2026	SKYWAYS AIR SERVICES LIMITED Vs SPACE FREIGHT SOLUTIONS PVT LTD	Neeraj Gupta(P),	9811267045	info@juslawoffices.co	
					CS (COMM)/4/2026	03-01-2026	State Bank Of India Vs RAHUL KUMAR	Ashok Kumar(P),	9811896060	kumarashokadvocate@gamail.com	
					OMP (I) (COMM)/6/2026	03-01-2026	YES BANK LTD Vs KAPIL KUMAR	KARTIK KUMAR(P),	9411808617	legai@Katvalassociates.com	29-12-2025
					CS (COMM)/1/2026	03-01-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs BHARAT SINGH	GAURAV MALHOTRA(P),	9999797229	malhotra_gaurav1976@yahoo.co.in	30-12-2026
					CS (COMM)/18/2026	05-01-2026	Shree Enterprises Vs Rama Engineering Works	KESHAV MUDGIL(P),	9716442809	mudgilkesha1@gamail.com	03-01-2026
					Execution (Comm)/2/2026	06-01-2026	Vijay Bansal Vs S D Engineers	SANJAY GUPTA(P),			05-01-2026
					CS (COMM)/24/2026	06-01-2026	MS DCC INFRA PRIVATE LIMITED Vs MKG Smart Ventures	Vikas Sharma(P),	9971000296	vikasadvocate.sharma@gamil.com	05-01-2026

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					OMP (I) (COMM)/81/2026	07-01-2026	YES BANK LTD Vs RUSTAM FAZAR MOHD	ANANJAY SINGH(P),			06-01-2026
					CS (COMM)/52/2026	13-01-2026	Allied Concepts India Private Limited Vs DSR India Infracom Pvt Ltd	Devender Singh(P),			12-01-2026
					OMP (I) (COMM)/149/2026	13-01-2026	AXIS BANK LIMITED Vs RAZIA BEGUM	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	12-01-2026
					CS (COMM)/58/2026	15-01-2026	PARVINDER SINGH ARORA Vs CWS ELECTROTECH PVT LTD	Shreshth Jain(P),	9871206484	shreshth@lawkins.in	13-01-2026
					OMP (I) (COMM)/196/2026	16-01-2026	AXIS BANK LTD Vs VINOD SINGH	ADV DHEERAJ(P),			15-01-2026
					CS (COMM)/65/2026	16-01-2026	KCT TRADING P LTD Vs Triple 999 Retail Pvt Ltd	Naveen Sharma(P),	9810833833	naveensharmalegal@gamil.com	15-01-2026
					CS (COMM)/72/2026	17-01-2026	KCT TRADING P LTD Vs Devika Banerjee	Naveen Sharma(P),	9810833833	naveensharmalegal@gamil.com	16-01-2026
					CS (COMM)/71/2026	17-01-2026	MS RAJKAMAL PLYWOOD INDIA P LTD Vs MS EMPATHY INFRA AND ENGINEERING PVT LTD	ATUL KHARBANDA(P),	9811333939		16-01-2026
					CS (COMM)/74/2026	19-01-2026	PUNJAB NATIONAL BANK Vs PALAK ARYA	Parikshit Mahipal(P),	9868873936	pmahipal09@gamil.com	17-01-2026
					CS (COMM)/83/2026	20-01-2026	VENTILATION SYSTEMS INDIA PRIVATE LIMITED Vs HILTON PRECISIONS LIMITED	SAHIL JAIN(P),	8278371555	jainsahil1991@yahoo.com	19-01-2026
					CS (COMM)/82/2026	20-01-2026	MS SAMCHEM INDIA PRIVATE LIMITED Vs M/S ASMIC INDIA	ANUJ KUMAR SHARMA(P),	7973981758		19-01-2026
					OMP (I) (COMM)/266/2026	20-01-2026	AXIS BANK LTD Vs ANUJ SHONAK	Sunita Singh(P),			19-01-2026
					OMP (I) (COMM)/267/2026	21-01-2026	Orix Leasing and Financial Services India Ltd Vs Diwakar Lal	ABID AHMAD(P),			20-01-2026

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					Misc DJ/79/2026	21-01-2026	MS GAUTAM WINES PVT LTD Vs MS MILLENNIUM INFRAENGINEERS PVT LTD	AKSHITA SHARMA(P),			20-01-2026
					OMP (I) (COMM)/288/2026	22-01-2026	AXIS BANK LTD Vs KARAN CHUGH	Sunita Singh(P),			21-01-2026
					CS (COMM)/87/2026	22-01-2026	CANARA BANK Vs SABINDER SINGH	Ashok Kakkar(P),			21-01-2026
					CS (COMM)/88/2026	22-01-2026	CANARA BANK Vs GAURAV SHARMA	Ashok Kakkar(P),			21-01-2026
					OMP (I) (COMM)/285/2026	22-01-2026	HDFC BANK LTD Vs ABHISHEK MEHROTRA	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	21-01-2026
					OMP (I) (COMM)/286/2026	22-01-2026	AXIS BANK LTD Vs DEVENDRA CONSTRUCTION CO	ADV DHEERAJ(P),			21-01-2026
					OMP (I) (COMM)/287/2026	22-01-2026	AXIS BANK LTD Vs DEEPAK BAJAJ	ADV DHEERAJ(P),			21-01-2026
					CS (COMM)/93/2026	23-01-2026	Harmeet Singh Chawla Vs Knewton Academy Softech Solution Pvt Ltd	Gursimar Singh(P),	9910266125	gusimarsadana@yahoo.in	22-01-2026
					Misc DJ/88/2026	23-01-2026	DINESH KUMAR AGGARWAL Vs THE HARDWARE SHOP	Khushi verma(P),			22-01-2026
					OMP (I) (COMM)/315/2026	27-01-2026	AXIS BANK LIMITED Vs HARJINDER SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	24-01-2026
					OMP (I) (COMM)/316/2026	27-01-2026	AXIS BANK LIMITED Vs ZIAUL RASOOL	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	24-01-2026
					OMP (I) (COMM)/317/2026	27-01-2026	AXIS BANK LIMITED Vs ANURAG SRIVASTAVA	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	24-01-2026
					OMP (I) (COMM)/318/2026	27-01-2026	AXIS BANK LIMITED Vs VIKAS SHARMA	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	24-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM)/319/2026	27-01-2026	AXIS BANK LIMITED Vs SATENDRA VERMA	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	24-01-2026
					OMP (I) (COMM)/320/2026	27-01-2026	AXIS BANK LIMITED Vs VANDANA	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	24-01-2026
					OMP (I) (COMM)/321/2026	27-01-2026	AXIS BANK LIMITED Vs NADIM ALI	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	24-01-2026
					OMP (I) (COMM)/322/2026	27-01-2026	AXIS BANK LIMITED Vs MEENAKSHI SINGH CHAUHAN	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	24-01-2026
					CS (COMM)/105/2026	27-01-2026	INFIPEX LLP Vs KIDSNKARTS TOYS LIMITED AND OTHERS	Aditi singhal(P),			24-01-2026
					OMP (I) (COMM)/314/2026	27-01-2026	AXIS BANK LIMITED Vs ARJUN GOEL	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	24-01-2026
					OMP (I) (COMM)/345/2026	28-01-2026	IDFC FIRST BANK LIMITED Vs ROHIT JAIN	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	24-01-2026
					OMP (I) (COMM)/348/2026	28-01-2026	IDFC FIRST BANK LIMITED Vs VERSHA HEMRAJ SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	27-01-2026
					OMP (I) (COMM)/349/2026	28-01-2026	IDFC FIRST BANK LIMITED Vs SOMBIR JAIBAGWAN	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	27-01-2026
					OMP (I) (COMM)/347/2026	28-01-2026	IDFC FIRST BANK LIMITED Vs MD SHAMSUL BARI	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	27-01-2026
					OMP (I) (COMM)/346/2026	28-01-2026	IDFC FIRST BANK LIMITED Vs DEEPAK BANSAL	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	27-01-2026
					OMP (I) (COMM)/368/2026	29-01-2026	AXIS BANK LTD Vs BABULAL PANCHAL	ADV DHEERAJ(P),			28-01-2026
					CS (COMM)/113/2026	29-01-2026	BK GEE PROJECTS LLP Vs SABZAR AHMAD BHATT	Ashima Gupta(P),	9717173272	singhalawchambers@gamil.com	28-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
17	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST	202 Extn Block	CS (COMM)	CS (COMM)/14/2026	03-01-2026	LAL OIL AND GENERAL MILLS PVT LTD Through its AR Vs MODERN KNIT WORKS PVT LTD	ARCHIT SINGHAL	9599043045	Legalasigmalegal.in	27.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/27/2026	03-01-2026	AXIS BANK LTD Vs ANKIT KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/28/2026	03-01-2026	Yes Bank Ltd Vs VINOD KUMAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/29/2026	03-01-2026	AXIS BANK LTD Vs SHAN AHMAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/30/2026	03-01-2026	Yes Bank Ltd Vs KAMAL AHMAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/31/2026	03-01-2026	AXIS BANK LTD Vs RAVINDRA KUMAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.12.2025
				CS (COMM)	CS (COMM)/20/2026	05-01-2026	RENU CHOWDHARY Vs MAGIC EYA DEVELPERS PVT LTD	VINOD KHANNA	9891 081 91 9	Vinodkhanna-24@rediffmail.com	22.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/49/2026	05-01-2026	TSC FINSERV PRIVATE LIMITED Vs SHIV MOTORS Through its Proprietor MAHADEV VITTHAL ZARANDE	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/50/2026	05-01-2026	AXIS BANK LTD Vs JANKI DEVI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/51/2026	05-01-2026	AXIS BANK LTD Vs AWDHESH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/52/2026	05-01-2026	AXIS BANK LTD Vs GURAVTAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/53/2026	05-01-2026	AXIS BANK LTD Vs LALBIHARI SAHANI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/69/2026	06-01-2026	AXIS BANK LTD Vs JOGINDER KUMAR DHIMAN	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	03.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)	OMP (I) (COMM.)/70/2026	06-01-2026	AXIS BANK LTD Vs KAPIL TEWATIA	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	03.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/71/2026	06-01-2026	AXIS BANK LTD Vs SHAHIL	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	03.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/75/2026	06-01-2026	AXIS BANK LTD Vs AYUB KHAN MANSURI	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	03.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/76/2026	06-01-2026	AXIS BANK LIMITED Vs HARPREET SINGH	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	03.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/77/2026	06-01-2026	AXIS BANK LTD Vs MANJIT SINGH	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	03.01.2026
				CS (COMM)	CS (COMM)/31/2026	07-01-2026	BANK OF INDIA Vs DALJIT SINGH	AMRINDER NATH SUKLA	99 I 0717081	advamrendra22@gmail.com	23.12.2025
				CS (COMM)	CS (COMM)/32/2026	07-01-2026	SUNGOLD TRADE PVT LTD Vs CHEVISANCE SHIPPING PVT LTD THROUGH ITS MANAGING DIRECTOR	SUHAIL KHAN	9711190300	suhailkhanadV@gmail.com	26.12.2025
				CS (COMM)	CS (COMM)/33/2026	07-01-2026	DWARKESH DIAMONDS PVT LTD Vs AMIT BHOLA	MOHIT MONGA	9999495500	mongahk@yahoo.com	05.01.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/87/2026	07-01-2026	IDFC FIRST BANK LIMITED Vs AJAY KAPOOR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.11.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/88/2026	07-01-2026	AXIS BANK LIMITED Vs RAJESH KUMAR YADAV	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21.11.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/89/2026	07-01-2026	AXIS BANK LIMITED Vs KISHAN LAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/90/2026	07-01-2026	AXIS BANK LTD Vs PRASHANT KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/1/2026	08-01-2026	Holy Heart Presidency School Vs Mindler Education Private Limited	YAKSHU JINDAL	9211462592	sadashivlegalassociates@gmail.com	10.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COMM)	CS (COMM)/34/2026	08-01-2026	STATE BANK OF INDIA Vs NARESH KUMAR	ADAITA KUMAR ROUT	9999132159	akroutadvocate@gmail.com	23.12.2025
				CS (COMM)	CS (COMM)/38/2026	08-01-2026	Indian Bank Vs Asha	Subodh Kumar Singh	9811375940	advsubodhkumarsingh@gmail.com	05.01.2026
				CS (COMM)	CS (COMM)/41/2026	09-01-2026	Amit Kapur Vs Gurpreet Singh Bhatia	Dhruv Wahi	9811027486	amitkapur1973@gmail.com	24.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/103/2026	09-01-2026	IDFC FIRST BANK LIMITED Vs GITA NAND	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.12.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/104/2026	09-01-2026	IDFC FIRST BANK LIMITED Vs DEEPAK KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.12.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/105/2026	09-01-2026	IDFC FIRST BANK LIMITED Vs SARWAN KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.12.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/106/2026	09-01-2026	IDFC FIRST BANK LIMITED Vs DIMPLE BAJAJ	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.12.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/107/2026	09-01-2026	IDFC FIRST BANK LIMITED Vs NITIN KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.12.2026
				CS (COMM)	CS (COMM)/44/2026	12-01-2026	State Bank Of India Vs ASLEM MONDAL	ASHOK KUMAR	981189606	kumarashokadvocate@gmail.coM	21.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/120/2026	12-01-2026	AXIS BANK LTD Vs KAPIL KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/121/2026	12-01-2026	AXIS BANK LTD Vs AJEET	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/122/2026	12-01-2026	AXIS BANK LTD Vs SYANU RAM	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/123/2026	12-01-2026	AXIS BANK LTD Vs SHAHABAZ MUJEEB	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)	OMP (I) (COMM.)/124/2026	12-01-2026	AXIS BANK LTD Vs MANOJ KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/138/2026	13-01-2026	AXIS BANK LTD Vs KUSH KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/139/2026	13-01-2026	AXIS BANK LTD Vs MO IKBAAL ABBASI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/144/2026	13-01-2026	AXIS BANK LTD Vs BANDANA DEVI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/145/2026	13-01-2026	IDFC FIRST BANK LIMITED Vs PRASHANT KOTHARI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.12.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/146/2026	13-01-2026	IDFC FIRST BANK LIMITED Vs JAIDEV DHOBI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.12.2026
				CS (COMM)	CS (COMM)/54/2026	14-01-2026	Apex Healthcare through its Proprietor Vs Kalpana Chawla Govt Medical College through Its Director	SONALI TIWARY	8826363007	Officeof advocatesonali@gmail.com	12.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/163/2026	15-01-2026	Yes Bank Ltd Vs ARSHI ENGINEERING WORKS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/180/2026	15-01-2026	AXIS BANK LTD Vs ARTI YADAV	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/181/2026	15-01-2026	AXIS BANK LTD Vs MAYANK JINDAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/182/2026	16-01-2026	AXIS BANK LTD Vs NITIN JAIN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/183/2026	16-01-2026	AXIS BANK LTD Vs MANOJ KUMAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.01.2026
				CS (COMM)	CS (COMM)/66/2026	16-01-2026	OSWAAL BOOKS AND LEARNING PRIVATE LIMITED Vs TELEGRAM FZ LLC	SANSKAR AGGARWAL	9999239545	snblegal.litigation@gmail.com	13.01.2026

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				CS (COMM)	CS (COMM)/68/2026	16-01-2026	SWASTIK PACKAGING Vs BHUSHAN PACKAGING	MANJIT KR. PATHAK	968199198	ADVMANJITPATHAK@GMAIL.COM	22.11.2025
				CS (COMM)	CS (COMM)/70/2026	16-01-2026	PUNJAB NATIONAL BANK Vs LALIT KUMAR(PROP OF MS CH EXPORTS)	MADHAV KR. PATHAK	7B3880885	PATHAKMADHAV1T5BB@GMAiL.COM	15.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/198/2026	16-01-2026	AXIS BANK LTD Vs SARANJEET SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/199/2026	16-01-2026	AXIS BANK LTD Vs MANJEET CHOUDHARY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/200/2026	16-01-2026	AXIS BANK LTD Vs GHANSHYAM JANGID	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/201/2026	16-01-2026	Yes Bank Ltd Vs ROHIT KRISHNA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/202/2026	16-01-2026	AXIS BANK LTD Vs SABIR SO MEHNDI HASAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/232/2026	17-01-2026	IDFC FIRST BANK LIMITED Vs LEKHRAJ OMPARKASH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/233/2026	17-01-2026	AXIS BANK LTD Vs SUMIT	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/234/2026	17-01-2026	AXIS BANK LTD Vs SANDEEP SAINI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/235/2026	17-01-2026	IDFC FIRST BANK LIMITED Vs MERCY TYAGI	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	19.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/236/2026	17-01-2026	IDFC FIRST BANK LIMITED Vs BIJENDER SINGH	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	19.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/237/2026	17-01-2026	AXIS BANK LTD Vs SUNEEL OJHA	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	19.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)	OMP (I) (COMM.)/238/2026	19-01-2026	AXIS BANK LTD Vs GAURAV	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	19.12.2025
				CS (COMM)	CS (COMM)/81/2026	20-01-2026	Pravesh Bhandari Vs Ashimara Housing Pvt Ltd	RAHUL MALHOTRA	9899218215	rahulssmalhotra@gmail.com	19.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/260/2026	20-01-2026	AXIS BANK LTD Vs RAJDHANI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/261/2026	20-01-2026	AXIS BANK LTD Vs RAJ KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/262/2026	20-01-2026	Yes Bank Ltd Vs ASHISH GULIA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/284/2026	21-01-2026	HDFC BANK LTD Vs ANJU SHARMA	LALIT PANDEY	8130383144	LALITPANDEYADV@GMAIL.COM	20.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/304/2026	22-01-2026	AXIS BANK LTD Vs MOHAMMED AAFTAB	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	20.01.2026
				CS (COMM)	CS (COMM)/94/2026	23-01-2026	Vason Printopack Pvt Ltd Vs Quality Industries	MANISH GUMBER	9911315304	ASCENTLAWERIM@GMAIL.COM	21.01.2026
				CS (COMM)	CS (COMM)/100/2026	24-01-2026	GURU NANAK ELECTRONICS (THROUGH ITS PARTNERS) Vs M AND S ELECTRONICS(THROUGH ITS PARTNERS)	ANSH MALHOTRA	981139102	ANSHMALHOTRADV@YAHOO.COM	20.01.206
				OMP (I) (COMM.)	OMP (I) (COMM.)/323/2026	27-01-2026	AXIS BANK LTD Vs MURARI LAL	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	20.01.2026
				CS (COMM)	CS (COMM)/112/2026	29-01-2026	PUNJAB NATIONAL BANK Vs GULAB SINGH PROP OF M/S GULAB FINISHING	AVDHESH KR SHAKYA	9810362626	akshakyal@gmail.com	24.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/362/2026	29-01-2026	AXIS BANK LIMITED Vs KASHISH BHATIA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/363/2026	29-01-2026	AXIS BANK LIMITED Vs PARAS KOHLI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)	OMP (I) (COMM.)/364/2026	29-01-2026	IDFC FIRST BANK LIMITED Vs LAKHWINDER SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/365/2026	29-01-2026	AXIS BANK LIMITED Vs GURDARSHAN KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/366/2026	30-01-2026	AXIS BANK LIMITED Vs PRATIMA PANDEY	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.01.2026
				CS (COMM)	CS (COMM)/117/2026	30-01-2026	ALUCOPANEL INDUSTRIES Vs JMD ENTERPRISES	SANJAY KUMAR	9968010672	LAYER.SANJAY@GMAIL.COM	29.01.2026
				CS (COMM)	CS (COMM)/118/2026	30-01-2026	Rikhab Chand Jain and Anr Vs Ms Thangapadian and Co	MUKUL RAO	9650640008	MUKULRAO12@GMAIL.COM	20.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/379/2026	30-01-2026	AXIS BANK LTD Vs JATIN CHANDRA				
18	**SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)**	**WEST**	210 Extn Block	Execution (Comm.)/1/2026	Execution (Comm.)/1/2026	03-01-2026	Canara Bank Vs Govind Kalra	Abhishek Harjika	9310008854	aharjika12@gmail.com	03-01-2026
				CS (COMM)/15/2026	CS (COMM)/15/2026	03-01-2026	CORONATION DESIGNS LLP Vs VEDIKA SONI	LOVEKESH AGGARWAL	9873300964	lovekesh27@gmail.com	03-01-2026
				OMP (I) (COMM.)/32/2026	OMP (I) (COMM.)/32/2026	05-01-2026	AXIS BANK LTD Vs SANJIDA	Saakaar Sardana	9811600007	info@saakaarsardana.com	05-01-2026
				OMP (I) (COMM.)/33/2026	OMP (I) (COMM.)/33/2026	05-01-2026	AXIS BANK LTD Vs SATISH CHANDRA MISHRA	Ms S. SOOD	9811786067	msssoodadvocate@gmail.com	05-01-2026
				OMP (I) (COMM.)/41/2026	OMP (I) (COMM.)/41/2026	05-01-2026	AXIS BANK LTD Vs AMAR MISHRA	Sachin Katyal	011-26211488	legal@Katyalassociates.com	05-01-2026
				OMP (I) (COMM.)/42/2026	OMP (I) (COMM.)/42/2026	05-01-2026	AXIS BANK LTD Vs GOPAL	Sachin Katyal	011-26211488	legal@Katyalassociates.com	05-01-2026
				OMP (I) (COMM.)/43/2026	OMP (I) (COMM.)/43/2026	05-01-2026	AXIS BANK LTD Vs AVNISH SINGH	Sachin Katyal	011-26211488	legal@Katyalassociates.com	05-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/44/2026	OMP (I) (COMM.)/44/2026	05-01-2026	Yes Bank Ltd Vs SUNIL KUMAR	Sachin Katyal	011-26211488	legal@Katyalassociates.com	05-01-2026
				OMP (I) (COMM.)/58/2026	OMP (I) (COMM.)/58/2026	05-01-2026	AXIS BANK LTD Vs SAGAR SRIVASTAV 2495	Manoj Kumar Pandey	9654371856	advpandeymanoj@gmail.com	05-01-2026
				OMP (I) (COMM.)/59/2026	OMP (I) (COMM.)/59/2026	05-01-2026	AXIS BANK LTD Vs INDRAJ SINGH 6746	PRAMOD AGARWAL	9810682372	shekhawatilegal@yahoo.in	05-01-2026
				Contempt Petition/1/2026	Contempt Petition/1/2026	06-01-2026	ROOPAM GUPTA Vs TRABAJAR JUNITOS PVT LTD	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	06-01-2026
				CS (COMM)/23/2026	CS (COMM)/23/2026	06-01-2026	SANJAY ARORA Vs BRIDGE VENTURES	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	06-01-2026
				CS (COMM)/25/2026	CS (COMM)/25/2026	06-01-2026	M/s Glory Footwear Pvt Ltd Vs M/s Josco Ventures LLP	Archit Singhal	9599043045	legal@sugmalegal.in	06-01-2026
				CS (COMM)/26/2026	CS (COMM)/26/2026	06-01-2026	M/S CENTRIOD PLUS Vs ANAND CHOPRA	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	06-01-2026
				OMP (I) (COMM.)/74/2026	OMP (I) (COMM.)/74/2026	06-01-2026	AXIS BANK LTD Vs KULDEEP KUMAR	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	06-01-2026
				Execution (Comm.)/4/2026	Execution (Comm.)/4/2026	07-01-2026	Dileep Sharma Vs Kali Charan Sharma	GYAN VARDHAN SINGH,	9971883579	ardhanslawfirm@gmail.com	07-01-2026
				CS (COMM)/30/2026	CS (COMM)/30/2026	07-01-2026	M/S RAJKAMAL PLYWOOD INDIA PVT LTD Vs M/S AL CRAFT GALAXY PRIVATE LIMITED	Amreshwar Singh	9540643136	amreshwarsinghadvocate@gmaiI.com	07-01-2026
				OMP (I) (COMM.)/85/2026	OMP (I) (COMM.)/85/2026	07-01-2026	AXIS BANK LTD Vs NEERAJ KUMAR CHATURVEDI	Amreshwar Singh	9540643136	amreshwarsinghadvocate@gmaiI.com	07-01-2026
				OMP (I) (COMM.)/86/2026	OMP (I) (COMM.)/86/2026	07-01-2026	AXIS BANK LTD Vs RAJWANT KAUR	Himanshu Ahuja	9654546559	advocate.himanshuahuja23(@gmail.com	07-01-2026
				Execution (Comm.)/13/2026	Execution (Comm.)/13/2026	08-01-2026	charanpaaduja industries pvt ltd Vs abdus samad	Rahul Malhotra	9899218215	rahulssmalhotra@gmail.com	08-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				Execution (Comm.)/14/2026	Execution (Comm.)/14/2026	08-01-2026	charanpaaduka industries pvt ltd Vs omprakash velaram dhaka	Ajay Uppal	9811740125	Virtuous.peopple@rnail.com	08-01-2026
				CS (COMM)/39/2026	CS (COMM)/39/2026	08-01-2026	CANARA BANK Vs LALIT SINGH PROP M/S STYLE ZONE	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08-01-2026
				OMP (I) (COMM.)/91/2026	OMP (I) (COMM.)/91/2026	08-01-2026	YES BANK LTD Vs ISHRAT PARVEEN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08-01-2026
				CS (COMM)/43/2026	CS (COMM)/43/2026	12-01-2026	STATE BANK OF INDIA Vs DHIRENDER SINGH	MGA Law Office	9811504426	mgalawoffice@gmail.com	12-01-2026
				CS (COMM)/47/2026	CS (COMM)/47/2026	12-01-2026	State Bank of India Vs Anjana	Gursimar Singh	9910266125	gursimarsadana@yahoo.in	12-01-2026
				OMP (I) (COMM.)/111/2026	OMP (I) (COMM.)/111/2026	12-01-2026	IDFC FIRST BANK LIMITED Vs NISHA DEVI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12-01-2026
				OMP (I) (COMM.)/112/2026	OMP (I) (COMM.)/112/2026	12-01-2026	IDFC FIRST BANK LIMITED Vs PANKAJ SAINI	Narender Lakra	9810157128	nlakraadv@gmail.com	12-01-2026
				OMP (I) (COMM.)/113/2026	OMP (I) (COMM.)/113/2026	12-01-2026	IDFC FIRST BANK LIMITED Vs RAJAN MISHRA	Vijay Prakash	9810210832	Not Provided	12-01-2026
				OMP (I) (COMM.)/114/2026	OMP (I) (COMM.)/114/2026	12-01-2026	IDFC FIRST BANK LIMITED Vs RAKESH KUMAR MAURYA	Sachin Katyal	011-26211488	legal@Katyalassociates.com	12-01-2026
				OMP (I) (COMM.)/115/2026	OMP (I) (COMM.)/115/2026	12-01-2026	IDFC FIRST BANK LIMITED Vs SUMIT ROSHAN LAL	Sachin Katyal	011-26211488	legal@Katyalassociates.com	12-01-2026
				OMP (I) (COMM.)/116/2026	OMP (I) (COMM.)/116/2026	12-01-2026	IDFC FIRST BANK LIMITED Vs SHAHBAZ HAIDER	Mukuk Rawal	9899000289	mukul_rawal@yahoo.com	12-01-2026
				OMP (I) (COMM.)/117/2026	OMP (I) (COMM.)/117/2026	12-01-2026	IDFC FIRST BANK LIMITED Vs UTTAM SINGH	Krishna Kumar Sharma	9899000289	advkrishna1411@gmail.com	12-01-2026
				OMP (I) (COMM.)/125/2026	OMP (I) (COMM.)/125/2026	12-01-2026	AXIS BANK LTD Vs GUDDU BHATI	Uday Kumar	8882303942	advudaykumar@gmail.com	12-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/126/2026	OMP (I) (COMM.)/126/2026	12-01-2026	AXIS BANK LTD Vs SURAJ	Aadesh Saraswat	9999359053	aadesh9696@gmail.com	12-01-2026
				OMP (I) (COMM.)/127/2026	OMP (I) (COMM.)/127/2026	12-01-2026	AXIS BANK LTD Vs SANJEET	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	12-01-2026
				Execution (Comm.)/20/2026	Execution (Comm.)/20/2026	13-01-2026	PARMOD GUPTA Vs RAJIV MIGLANI	Rakesh kumar	9711771000	rakesh.advocate18@gmail.com	13-01-2026
				CS (COMM)/50/2026	CS (COMM)/50/2026	13-01-2026	Allied Tubes Pvt Ltd Vs M/S UNIPOWER PROJECTS PVT LTD THROUGH ITS DIRECTORS	Vinod Kumar	9350999608	advocatevinod1969@gmail.com	13-01-2026
				OMP (I) (COMM.)/133/2026	OMP (I) (COMM.)/133/2026	13-01-2026	AXIS BANK LTD Vs SHRUTI SRIVASTAVA	Vijay Lakshmi Jain	9811373999	advvijaylakshmijain@gmail.com	13-01-2026
				OMP (I) (COMM.)/134/2026	OMP (I) (COMM.)/134/2026	13-01-2026	AXIS BANK LTD Vs AMANDEEP SINGH	Uday Kumar	8882303942	advudaykumar@gmail.com	13-01-2026
				OMP (I) (COMM.)/135/2026	OMP (I) (COMM.)/135/2026	13-01-2026	AXIS BANK LTD Vs GIRISH KUMAR OJHA	Sanjeev Singh	9811129304	Sanjeev.singh@singhnassociates.com	13-01-2026
				OMP (I) (COMM.)/136/2026	OMP (I) (COMM.)/136/2026	13-01-2026	AXIS BANK LTD Vs RAJ BALA	Sachin Katyal	011-26211488	legal@Katyalassociates.com	13-01-2026
				OMP (I) (COMM.)/137/2026	OMP (I) (COMM.)/137/2026	13-01-2026	AXIS BANK LTD Vs KHURSHID AHMAD	Sachin Katyal	011-26211488	legal@Katyalassociates.com	13-01-2026
				OMP (I) (COMM.)/150/2026	OMP (I) (COMM.)/150/2026	14-01-2026	AXIS BANK LTD Vs CHANDRA PRASAD	Varun Mehlawat	9873486348	VARUN_MEHLAWAT'@YAHOO.CO.IN	14-01-2026
				OMP (I) (COMM.)/151/2026	OMP (I) (COMM.)/151/2026	14-01-2026	AXIS BANK LTD Vs BHARTI RAWAT	A. K. Raut	9999132159	akroutadvocate@gmail.com	14-01-2026
				OMP (I) (COMM.)/152/2026	OMP (I) (COMM.)/152/2026	14-01-2026	AXIS BANK LTD Vs BALVEER SINGH	Manoj Pandey	9654371824	advpandeymanoj@gmail.com	14-01-2026
				OMP (I) (COMM.)/153/2026	OMP (I) (COMM.)/153/2026	14-01-2026	AXIS BANK LTD Vs Ankur Teotia	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/154/2026	OMP (I) (COMM.)/154/2026	14-01-2026	AXIS BANK LTD Vs AMARJIT SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-01-2026
				OMP (I) (COMM.)/161/2026	OMP (I) (COMM.)/161/2026	14-01-2026	Yes Bank Ltd Vs ANAMIKA KUMARI	Ananjay Singh	7030378800	Not Provided	14-01-2026
				OMP (I) (COMM.)/162/2026	OMP (I) (COMM.)/162/2026	14-01-2026	Shriram Finance Ltd Vs LAXMI NARAYAN	Ananjay Singh	7030378800	Not Provided	14-01-2026
				CS (COMM)/57/2026	CS (COMM)/57/2026	15-01-2026	STATE BANK OF INDIA Vs AAMIR ALIAS AAMIR KHAN AND ANR	Ananjay Singh	7030378800	Not Provided	15-01-2026
				CS (COMM)/59/2026	CS (COMM)/59/2026	15-01-2026	KAPIL KUMAR Vs MR NITIN BHARDWAJ	Rohan Taneja	9953542080	rohan.taneja@kred-jure.in	15-01-2026
				OMP (I) (COMM.)/171/2026	OMP (I) (COMM.)/171/2026	15-01-2026	AXIS BANK LTD Vs AKASH	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	15-01-2026
				CS (COMM)/69/2026	CS (COMM)/69/2026	16-01-2026	Rachna Bansal Proprietor MS Knack Enterprises Vs Jyoti Devi Kheria Proprietor Ms Shri Ram Packers	Ananjay Singh	7030378800	Not Provided	16-01-2026
				OMP (I) (COMM.)/189/2026	OMP (I) (COMM.)/189/2026	16-01-2026	AXIS BANK LTD Vs DHIRENDRA SINGH GAUTAM	Sudhir Gupta	9313885241	SGADV0472@GMAIL.COM	16-01-2026
				OMP (I) (COMM.)/190/2026	OMP (I) (COMM.)/190/2026	16-01-2026	AXIS BANK LTD Vs DIPU KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-01-2026
				OMP (I) (COMM.)/191/2026	OMP (I) (COMM.)/191/2026	16-01-2026	AXIS BANK LTD Vs RAGHVENDRA KUMAR	Siddhant Juyal	8375868868	adv.siddhantjuyal@gmail.com	16-01-2026
				OMP (I) (COMM.)/203/2026	OMP (I) (COMM.)/203/2026	16-01-2026	AXIS BANK LTD Vs ABHISHEK JAIN	Sanjeet Kumar Singh	9868588173	sanjeetadvo@yahoo.co.in	16-01-2026
				OMP (I) (COMM.)/204/2026	OMP (I) (COMM.)/204/2026	16-01-2026	AXIS BANK LTD Vs SANJAY KUMAR SAINI	Girish Verma	9811135305	legal.gva@gmail.com	16-01-2026
				OMP (I) (COMM.)/205/2026	OMP (I) (COMM.)/205/2026	16-01-2026	AXIS BANK LTD Vs RINKI KAUR				16-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/206/2026	OMP (I) (COMM.)/206/2026	16-01-2026	Yes Bank Ltd Vs SHASHIKANT SHYAM LAL				16-01-2026
				OMP (I) (COMM.)/207/2026	OMP (I) (COMM.)/207/2026	16-01-2026	AXIS BANK LTD Vs GULSAN				16-01-2026
				Ex.COMM - Award by Arb. Comm./12/2026	Ex.COMM - Award by Arb. Comm./12/2026	19-01-2026	Rakesh Gupta Vs Jagan Nath Soni				19-01-2026
				Execution (Comm.)/29/2026	Execution (Comm.)/29/2026	19-01-2026	SH RAJ BABOO NISCHAL Vs Sukhwinder Singh alias Sukhvinder Singh				19-01-2026
				Execution (Comm.)/30/2026	Execution (Comm.)/30/2026	19-01-2026	Raj Baboo Nischal Vs Sukhwinder Singh alias Sukhvinder Singh				19-01-2026
				OMP (I) (COMM.)/239/2026	OMP (I) (COMM.)/239/2026	19-01-2026	AXIS BANK LTD Vs SHAMBHU BHATTACHARJEE				19-01-2026
				OMP (I) (COMM.)/240/2026	OMP (I) (COMM.)/240/2026	19-01-2026	AXIS BANK LTD Vs ASHOK				19-01-2026
				OMP (I) (COMM.)/241/2026	OMP (I) (COMM.)/241/2026	19-01-2026	AXIS BANK LTD Vs SHADAB ALI KHAN				19-01-2026
				OMP (I) (COMM.)/242/2026	OMP (I) (COMM.)/242/2026	19-01-2026	AXIS BANK LTD Vs KUNAL				19-01-2026
				Execution (Comm.)/32/2026	Execution (Comm.)/32/2026	20-01-2026	DHRUV CHANDER MISHRA Vs AYODHYA PRASAD				20-01-2026
				Execution (Comm.)/34/2026	Execution (Comm.)/34/2026	20-01-2026	MS MODERN TEXTILE SOLUTIONS PVT LTD THROUGH ITS AR MR NEERAJ GUPTA Vs PRASHANT MEHTA PROP OF M/S				20-01-2026
				OMP (I) (COMM.)/253/2026	OMP (I) (COMM.)/253/2026	20-01-2026	AXIS BANK LTD Vs DEEPAK JINDAL				20-01-2026
				Execution (Comm.)/36/2026	Execution (Comm.)/36/2026	21-01-2026	DILEEP SHARMA PROP OF SILVERLINE INCORPORATION Vs ansh rana				21-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				Ex.COMM - Award by Arb. Comm./14/2026	Ex.COMM - Award by Arb. Comm./14/2026	22-01-2026	KOTAK MAHINDRA PRIME LTD Vs TIRLOCHAN SINGH				22-01-2026
				OMP (I) (COMM.)/294/2026	OMP (I) (COMM.)/294/2026	22-01-2026	AXIS BANK LTD Vs MOHAMMED SALIM				22-01-2026
				OMP (I) (COMM.)/151/2026	OMP (I) (COMM.)/151/2026	14-01-2026	AXIS BANK LTD Vs BHARTI RAWAT				14-01-2026
				OMP (I) (COMM.)/152/2026	OMP (I) (COMM.)/152/2026	14-01-2026	AXIS BANK LTD Vs BALVEER SINGH				14-01-2026
				OMP (I) (COMM.)/203/2026	OMP (I) (COMM.)/203/2026	16-01-2026	AXIS BANK LTD Vs ABHISHEK JAIN				16-01-2026
				OMP (I) (COMM.)/204/2026	OMP (I) (COMM.)/204/2026	16-01-2026	AXIS BANK LTD Vs SANJAY KUMAR SAINI				16-01-2026
				Execution (Comm.)/32/2026	Execution (Comm.)/32/2026	20-01-2026	DHRUV CHANDER MISHRA Vs AYODHYA PRASAD				20-01-2026
				OMP (I) (COMM.)/32/2026	OMP (I) (COMM.)/32/2026	05-01-2026	AXIS BANK LTD Vs SANJIDA				05-01-2026
				OMP (I) (COMM.)/33/2026	OMP (I) (COMM.)/33/2026	05-01-2026	AXIS BANK LTD Vs SATISH CHANDRA MISHRA				05-01-2026
				Execution (Comm.)/36/2026	Execution (Comm.)/36/2026	21-01-2026	DILEEP SHARMA PROP OF SILVERLINE INCORPORATION Vs ansh rana				21-01-2026
				OMP (I) (COMM.)/41/2026	OMP (I) (COMM.)/41/2026	05-01-2026	AXIS BANK LTD Vs AMAR MISHRA				05-01-2026
				OMP (I) (COMM.)/42/2026	OMP (I) (COMM.)/42/2026	05-01-2026	AXIS BANK LTD Vs GOPAL				05-01-2026
				OMP (I) (COMM.)/43/2026	OMP (I) (COMM.)/43/2026	05-01-2026	AXIS BANK LTD Vs AVNISH SINGH				05-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/44/2026	OMP (I) (COMM.)/44/2026	05-01-2026	Yes Bank Ltd Vs SUNIL KUMAR				05-01-2026
				Execution (Comm.)/42/2026	Execution (Comm.)/42/2026	24-01-2026	MAX ENGINEERING AND AUTOMATION PVT LTD Vs ANODYNE WATER ENGENEERING CO PVT LTD				24-01-2026
				OMP (I) (COMM.)/58/2026	OMP (I) (COMM.)/58/2026	05-01-2026	AXIS BANK LTD Vs SAGAR SRIVASTAV 2495				05-01-2026
				OMP (I) (COMM.)/59/2026	OMP (I) (COMM.)/59/2026	05-01-2026	AXIS BANK LTD Vs INDRAJ SINGH 6746				05-01-2026
				Execution (Comm.)/46/2026	Execution (Comm.)/46/2026	27-01-2026	ASHOK KANSAL Vs FAZL UR REHMAN				27-01-2026
				OMP (I) (COMM.)/74/2026	OMP (I) (COMM.)/74/2026	06-01-2026	AXIS BANK LTD Vs KULDEEP KUMAR				06-01-2026
				OMP (I) (COMM.)/324/2026	OMP (I) (COMM.)/324/2026	27-01-2026	AXIS BANK LTD Vs MUBARIK				27-01-2026
				Execution (Comm.)/1/2026	Execution (Comm.)/1/2026	03-01-2026	Canara Bank Vs Govind Kalra				03-01-2026
19	**SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)**	**WEST**	403 Extn Block	CS (COMM)/16/2026	CS (COMM)/16/2026	03-01-2026	CANARA BANK Vs JITENDER KUMAR	YUDHISTER SHARMA	9891251777	303YUDHISTERSHARMA@GMAIL.COM	30-12-2025
				CS (COMM)/17/2026	CS (COMM)/17/2026	05-01-2026	J D INDUSTRIES INDIA LIMITED Vs M K INFRASTRUCTURE PVT LTD	SANJOIT ROY		SANJOITRP@GMAIL.COM	30-12-2025
				CS (COMM)/21/2026	CS (COMM)/21/2026	05-01-2026	State Bank Of India Vs AASIM KHAN	ASHOK KUMAR	9811896060	KUMARASHOKADVOCATE@GMAIL.COM	25-12-2025
				CS (COMM)/22/2026	CS (COMM)/22/2026	05-01-2026	BANK OF MAHARASHTRA Vs NARAYAN JHA	BIJAY MOHAN GOSWAMI	9015893668	ADVBMG2016@GMAIL.COM	24-12-2025
				OMP (I) (COMM.)/45/2026	OMP (I) (COMM.)/45/2026	05-01-2026	AXIS BANK LTD Vs VEER PAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	29-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/46/2026	OMP (I) (COMM.)/46/2026	05-01-2026	AXIS BANK LTD Vs ROHIT KUMAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	29-12-2025
				OMP (I) (COMM.)/47/2026	OMP (I) (COMM.)/47/2026	05-01-2026	AXIS BANK LTD Vs SANGEETA YADAV	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	29-12-2025
				OMP (I) (COMM.)/48/2026	OMP (I) (COMM.)/48/2026	05-01-2026	TSC FINSERV PRIVATE LIMITED Vs SHIV MOTORS Through its Proprietor MAHADEV VITTHAL ZARANDE	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	29-12-2025
				OMP (I) (COMM.)/62/2026	OMP (I) (COMM.)/62/2026	05-01-2026	AXIS BANK LTD Vs MANOJ KUMAR 7907	DHEERAJ	9258048444		05-01-2026
				OMP (I) (COMM.)/64/2026	OMP (I) (COMM.)/64/2026	05-01-2026	YES BANK LTD Vs SANJEEV HARSANA	KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	05-01-2026
				OMP (I) (COMM.)/65/2026	OMP (I) (COMM.)/65/2026	05-01-2026	YES BANK LTD Vs RAJWARDHAN TOKAS	KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	05-01-2026
				OMP (I) (COMM.)/66/2026	OMP (I) (COMM.)/66/2026	05-01-2026	YES BANK LTD Vs KAPIL BANSAL	KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	05-01-2026
				OMP (I) (COMM.)/78/2026	OMP (I) (COMM.)/78/2026	06-01-2026	AXIS BANK LTD Vs BHERU SINGH SARANGDEVOT	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-01-2026
				OMP (I) (COMM.)/79/2026	OMP (I) (COMM.)/79/2026	06-01-2026	AXIS BANK LTD Vs YASH KHANNA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-01-2026
				CS (COMM)/29/2026	CS (COMM)/29/2026	07-01-2026	M/S VIKAS INDUSTRIES Vs M/S IMPERIAL AUTO INDUSTRIES LIMITED	VIKAS SINGH	9891911118	OFFICEBAMNIASSOCIATES@GMAIL.COM	05-01-2026
				OMP (I) (COMM.)/84/2026	OMP (I) (COMM.)/84/2026	07-01-2026	AXIS BANK LTD Vs BANKE LAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-01-2026
				CS (COMM)/36/2026	CS (COMM)/36/2026	08-01-2026	MS KBR INTERNATIONAL IMPEX THROUGH ITS PROPRITOR RAHUL Vs MS VAANS ORGANICS PVT LTD ORS	OJAS SACHDEVA	9560067120	ADV.OJASSACHDEVA@GMAIL.COM	06-01-2026
				CS (COMM)/37/2026	CS (COMM)/37/2026	08-01-2026	DAILY FOOD PRODUCT Vs BB INDUSTRIES	DHARMENDER KUMAR	9999379314	ETHICSLAWASSOCIATES@GMAIL.COM	07-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/99/2026	OMP (I) (COMM.)/99/2026	09-01-2026	AXIS BANK LTD Vs KAMALESH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-01-2026
				OMP (I) (COMM.)/100/2026	OMP (I) (COMM.)/100/2026	09-01-2026	AXIS BANK LTD Vs HARISH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-01-2026
				OMP (I) (COMM.)/101/2026	OMP (I) (COMM.)/101/2026	09-01-2026	AXIS BANK LTD Vs CHAKARVARTI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-01-2026
				CS (COMM)/48/2026	CS (COMM)/48/2026	12-01-2026	State Bank of India Vs Mohd Rashid	SHALINI UPADHAY			07-01-2026
				OMP (I) (COMM.)/129/2026	OMP (I) (COMM.)/129/2026	12-01-2026	AXIS BANK LTD Vs RAJESH KHANNA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-01-2026
				OMP (I) (COMM.)/157/2026	OMP (I) (COMM.)/157/2026	14-01-2026	Shriram Finance Ltd Vs LAXMI NARAYAN	MANOJ KUMAR	9811133644		12-01-2026
				Execution (Comm.)/22/2026	Execution (Comm.)/22/2026	15-01-2026	Ms Alutech Industries Vs Vikash Patel				
				Execution (Comm.)/23/2026	Execution (Comm.)/23/2026	15-01-2026	A K D K Jain Trading Pvt Ltd Vs Gulati Suit and Duppata				
				Execution (Comm.)/24/2026	Execution (Comm.)/24/2026	15-01-2026	KAIZEN SHIPPING PVT LTD Vs FENDA AUDIO INDIA PVT LTD THROUGH ITS MANAGING DIRECTOR SAROJ BANSAL				
				CS (COMM)/60/2026	CS (COMM)/60/2026	15-01-2026	SANDEEP KHURANA Vs SUNIL AGARWAL	ASHIMA GUPTA			12-01-2026
				OMP (I) (COMM.)/169/2026	OMP (I) (COMM.)/169/2026	15-01-2026	AXIS BANK LTD Vs GURWINDER SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12-01-2026
				OMP (I) (COMM.)/170/2026	OMP (I) (COMM.)/170/2026	15-01-2026	AXIS BANK LTD Vs Veer Bhan Singh	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12-01-2026
				OMP (I) (COMM.)/172/2026	OMP (I) (COMM.)/172/2026	15-01-2026	AXIS BANK LTD Vs GEETANJALI KOHLI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/173/2026	OMP (I) (COMM.)/173/2026	15-01-2026	AXIS BANK LTD Vs SONU S O MATA PRASHAD	DHEERAJ	9258048444		12-01-2026
				OMP (I) (COMM.)/174/2026	OMP (I) (COMM.)/174/2026	15-01-2026	AXIS BANK LTD Vs DEVENDER SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12-01-2026
				Misc DJ/57/2026	Misc DJ/57/2026	16-01-2026	AMIT SHARMA Vs SHIV ENTERPRISES				
				CS (COMM)/64/2026	CS (COMM)/64/2026	16-01-2026	Sita Ram And Company Pvt Ltd Vs M/s Jabuvani Woodmetal LLP	SEWA SINGH	9599300760	LEGAL.SRC@SITARAMCO.COM	13-01-2026
				OMP (I) (COMM.)/224/2026	OMP (I) (COMM.)/224/2026	17-01-2026	AXIS BANK LTD Vs SHASHIKANT CHAUBEY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-01-2026
				OMP (I) (COMM.)/226/2026	OMP (I) (COMM.)/226/2026	17-01-2026	AXIS BANK LTD Vs PRABHNEET KAUR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-01-2026
				OMP (I) (COMM.)/227/2026	OMP (I) (COMM.)/227/2026	17-01-2026	AXIS BANK LTD Vs PREETI TRIPATHI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-01-2026
				OMP (I) (COMM.)/228/2026	OMP (I) (COMM.)/228/2026	17-01-2026	AXIS BANK LTD Vs NEHA SIGHAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-01-2026
				Misc DJ/68/2026	Misc DJ/68/2026	19-01-2026	Ms Swastik Polymers Vs Ms H M Trading Co	GAURAV TYAGI			16-01-2026
				CS (COMM)/77/2026	CS (COMM)/77/2026	19-01-2026	Rivaldo Fashion Private Limited Vs MAYA KUMARI	ARCHIT SINGHAL			15-01-2026
				M-Ex/35/2026	M-Ex/35/2026	20-01-2026	IG ENTERPRISES Vs SHUBH LAXMI BABY CARE				
				Misc DJ/73/2026	Misc DJ/73/2026	20-01-2026	SHAKUNTLAM ASSOCIATES Vs AZAFRAN INNOVACION LIMITED	ADITYAVARSHNAY	8860303022	ADITYAVARSHNEY79@GMAIL.COM	19-01-2026
				CS (COMM)/80/2026	CS (COMM)/80/2026	20-01-2026	MS SAMCHEM INDIA PRIVATE LIMITED Vs M/S BANSAL PHARMA	ANUJ KUMAR SHARMA			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/254/2026	OMP (I) (COMM.)/254/2026	20-01-2026	AXIS BANK LTD Vs JYOTI PANDEY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19-01-2026
				OMP (I) (COMM.)/255/2026	OMP (I) (COMM.)/255/2026	20-01-2026	AXIS BANK LTD Vs NARENDER SINGH	DHEERAJ	9258048444		17-01-2026
				OMP (I) (COMM.)/257/2026	OMP (I) (COMM.)/257/2026	20-01-2026	AXIS BANK LTD Vs JHURAI PRASAD	DHEERAJ	9258048444		17-01-2026
				OMP (I) (COMM.)/258/2026	OMP (I) (COMM.)/258/2026	20-01-2026	AXIS BANK LTD Vs VIMLESH KUMAR UPADHAYAY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19-01-2026
				OMP (I) (COMM.)/259/2026	OMP (I) (COMM.)/259/2026	20-01-2026	Shriram Finance Ltd Vs MS SHASHVI	MANOJ KUMAR	9811133644		18-01-2026
				Execution (Comm.)/38/2026	Execution (Comm.)/38/2026	21-01-2026	Parmod Kumar Aggarwal Vs PRAKASH VISHNURAM CHOWDHARY				
				CS (COMM)/85/2026	CS (COMM)/85/2026	21-01-2026	M/s AARK World Private Limited Vs Medhavi Sharma	SAKSHI GANDHI	9999966696	SAKSHI@BHARATANDASSOCIATES.COM	20-01-2025
				CS (COMM)/86/2026	CS (COMM)/86/2026	21-01-2026	Alpha Test House P Ltd Vs NKG Infrastructure Limited	RISHABH GUPTA	8375036120	LEGALVERDAD@GMAIL.COM	20-01-2026
				OMP (I) (COMM.)/279/2026	OMP (I) (COMM.)/279/2026	21-01-2026	HDFC BANK LTD Vs WASIM SALIMUDDIN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21-01-2026
				OMP (I) (COMM.)/280/2026	OMP (I) (COMM.)/280/2026	21-01-2026	HDFC BANK LTD Vs MOHD ASLAM KHAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21-01-2026
				OMP (I) (COMM.)/281/2026	OMP (I) (COMM.)/281/2026	21-01-2026	HDFC BANK LTD Vs KRISHNA MOHAN TIWARI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21-01-2026
				OMP (I) (COMM.)/282/2026	OMP (I) (COMM.)/282/2026	21-01-2026	HDFC BANK LTD Vs TOHIT KHAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21-01-2026
				OMP (I) (COMM.)/283/2026	OMP (I) (COMM.)/283/2026	21-01-2026	HDFC BANK LTD Vs YASHANK PRASHAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21-01-2026

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				Ex.COMM - Award by Arb. Comm./15/2026	Ex.COMM - Award by Arb. Comm./15/2026	22-01-2026	KOTAK MAHINDRA PRIME LTD Vs RANJANA BHAGWAN DAS	DHEERAJ	9258048444		21-01-2026
				OMP (I) (COMM.)/292/2026	OMP (I) (COMM.)/292/2026	22-01-2026	AXIS BANK LTD Vs AMIT KUMAR JAISWAL	DHEERAJ	9258048444		21-01-2026
				OMP (I) (COMM.)/293/2026	OMP (I) (COMM.)/293/2026	22-01-2026	AXIS BANK LTD Vs CHANDRA PRAKASH	DHEERAJ	9258048444		21-01-2026
				OMP (I) (COMM.)/295/2026	OMP (I) (COMM.)/295/2026	22-01-2026	AXIS BANK LTD Vs JITENDER KUMAR	DHEERAJ	9258048444		21-01-2026
				OMP (I) (COMM.)/296/2026	OMP (I) (COMM.)/296/2026	22-01-2026	AXIS BANK LTD Vs HEMANT KUMAR	SUNITA SINGH			20-01-2026
				OMP (I) (COMM.)/297/2026	OMP (I) (COMM.)/297/2026	22-01-2026	AXIS BANK LTD Vs DISHANT MALHOTRA	DHEERAJ	9258048444		21-01-2026
				CS (COMM)/97/2026	CS (COMM)/97/2026	23-01-2026	JAGMEET SINGH BHATIA Vs ANIL PURI	SUSHANT SINGHAL	9811068269	AJITJOHER@GMAIL.COM	22-01-2026
				OMP (COMM.)/2/2026	OMP (COMM.)/2/2026	24-01-2026	SANT BABA DEVIDAS LOGISTIC Vs YES BANK LTD	ASHOK KUMAR SINGH	8750105475		22-01-2026
				OMP (I) (COMM.)/312/2026	OMP (I) (COMM.)/312/2026	24-01-2026	AXIS BANK LTD Vs PAWAN KUMAR	SUNITA SINGH			24-01-2026
				OMP (I) (COMM.)/313/2026	OMP (I) (COMM.)/313/2026	24-01-2026	AXIS BANK LTD Vs RAHUL BHATI	SUNITA SINGH			24-01-2026
				CS (COMM)/107/2026	CS (COMM)/107/2026	27-01-2026	CANARA BANK Vs MOHD RISALAT KHAN PROP M//S F R A ENTERPRISES	CHITRA MALHOTRA	9212888057	CHITRAMALHOTRAADV@GMAIL.COM	23-01-2026
				CS (COMM)/108/2026	CS (COMM)/108/2026	27-01-2026	RIVALDO FASHIONS PRIVATE LIMITED Vs RAJ BALECHA	ARCHIT SINGHAL	9599043045	LEGAL@SINFGALLEGAL.IN	23-01-2026
				OMP (I) (COMM.)/334/2026	OMP (I) (COMM.)/334/2026	27-01-2026	AXIS BANK LIMITED Vs MALKEET SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	23-01-2026

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				OMP (I) (COMM.)/335/2026	OMP (I) (COMM.)/335/2026	27-01-2026	AXIS BANK LIMITED Vs VINEET KUMAR TYAGI	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	23-01-2026
				OMP (I) (COMM.)/337/2026	OMP (I) (COMM.)/337/2026	27-01-2026	AXIS BANK LIMITED Vs VED PARKASH	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	23-01-2026
				OMP (I) (COMM.)/338/2026	OMP (I) (COMM.)/338/2026	27-01-2026	AXIS BANK LIMITED Vs SUNIL KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	23-01-2026
20	**SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01**	**NEW DELHI DISTRICT**	1	EX.COMM AWARD BY ARB. COMM	1/2026	03.01.2026	M/S VISHAL NIRMITI PVT. LT. VS. UNION OF INDIA	PRABHASH KUMAR SINGH	9718299477	OFFICE@AYALEGAL.IN	23.12.2025
			1	EX.COMM AWARD BY ARB. COMM	02/2026	05.01.2026	M/S ELDARADO TECHNOLOGIES VS. UNIO OF INDIA	SANJEEV KUMAR BALIYN	9818340105	SKBLEGAL17@GMAIL.COM	23.12.2025
			1	MISC. DJ	8/2026	05.01.2026	UNI ON OF INDIA VS. HINDUSTAN PREFAB	PRAVEEN KUMAR MEHDIRATTA	9810042189	PARVEENMEHDIRATTA@HOTMAIL.COM	23.12.2025
			1	CS(COMM)	8/2026	06.01.2026	SHREE RADHE ENTERPRISES VS. RAVINDER KUMAR PUNJ	KUNAL KALRA	9871028645	KKALRA.ADV@GMAIL.COM	24.12.2025
			1	CS(COMM)	7/2026	06.01.2026	M/S AMRIT GALLERY VS. M /S KAPIL SEASON SHOP	SUSHIL PANWAR AND ASSOCIATES	9891602301	KKALRA.ADV@GMAIL.COM	24.12.2025
			1	CS(COMM)	6/2026	06.01.2026	CANARA BANK VS. M/S STUDIO U & ORS.	EKANT LUTHRA	8376841313	EKANT23@GMAIL.COM	26.12.2025
			1	CS(COMM)	5/2026	06.01.2026	CANARA BANK VS. M/S ZOIPREET ENTERPRISES & ORS.	KUNAL SHARMA	9811575138	KKUNALASHHARMALAW@GMAIL.COM	26.12.2025
			1	OMP(COMM)	1/2026	07.01.2026	M/S SWASTIK BOOT FACTORY VS. UNION OF INDIA	SHRITI CHOWDHARY	9713413083	SURITI@SAAZPARTNERS.COM	26.12.2025
			1	OMP(I)COMM	14/2026	07.01.2026	AXIS BANK LTD. VS. DIL RAJ	SUNITA SINGH	9871040589 8920586266	INDOLEXILAW@GMAIL.COM	23.12.2025
			1	OMP(I)COMM	13/2026	07.01.2026	AXIS BANK LTD. VS. MOHAMMAD SHAHZEB KHAN	SUNITA SINGH	9871040589 8920586266	INDOLEXILAW@GMAIL.COM	23.12.2025

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			1	OMP(I)COMM	12/2026	07.01.2026	AXIS BANK LTD. VS. REKHA DEVI	SUNITA SINGH	9871040589 8920586266	INDOLEXILAW@GMAIL.COM	23.12.2025
			1	OMP(I)COMM	11/2026	07.01.2026	AXIS BANK LTD. VS. MEENAKSHI	SUNITA SINGH	9871040589 8920586266	INDOLEXILAW@GMAIL.COM	23.12.2025
			1	OMP(I)COMM	10/2026	07.01.2026	AXIS BANK LTD. VS. SAKIR	SUNITA SINGH	9871040589 8920586266	INDOLEXILAW@GMAIL.COM	23.12.2025
			1	OMP(I)COMM	9/2026	07.01.2026	AXIS BANK LTD. VS. YASHOWARDHAN YADAV	SUNITA SINGH	9871040589 8920586266	INDOLEXILAW@GMAIL.COM	23.12.2025
			1	OMP(I)COMM	7/2026	07.01.2026	AXIS BANK LTD. VS. DEVANSHU BERI	SUNITA SINGH	9871040589 8920586266	INDOLEXILAW@GMAIL.COM	23.12.2025
			1	OMP(I)COMM	4/2026	07.01.2026	AXIS BANK LTD. VS. GAURAV SINGH	SUNITA SINGH	9871040589 8920586266	INDOLEXILAW@GMAIL.COM	23.12.2025
			1	OMP(I)COMM	8/2026	07.01.2026	AXIS BANK LTD. VS. MAYON TEX	VIVEK SINHA, VIVEK MALIK AKSHITA KHASIA	9873156155, 9811333941	VMALAWOFFICE@GMAIL.COM	26.12.2025
			1	EX(COMM)	5/2026	08.01.2026	NIRMAL MARBLES PVT. LTD. VS. M/S INDUSIND BANK AND ANR.	MD. SULAIMAN KHAN	9818416099	NOT AVAILABLE	30.12.2025
			1	EX(COMM)	4/2026	08.01.2026	SANDEEP SAXENA VERSUS GAURAV BAWA	ROHTASH KANWAR	9811207995	ROHKAN147@GMAIL.COM	05.01.2026
			1	OMP(I)COMM	40/2026	09.01.2026	AXIS BANK LTD. VS. IMRAN KHAN	SUNITA SINGH	9871040589 8920586266	INDOLEXILAW@GMAIL.COM	27.12.2025
			1	OMP(I)COMM	39/2026	09.01.2026	AXIS BANK LTD. VS DILSHAD ASHAN	SUNITA SINGH	9871040589 8920586266	INDOLEXILAW@GMAIL.COM	27.12.2025
			1	OMP(I)COMM	38/2026	09.01.2026	AXIS BANK LTD. VS. MOHIT	SUNITA SINGH	9871040589 8920586266	INDOLEXILAW@GMAIL.COM	27.12.2025
			1	OMP(I)COMM	37/2026	09.01.2026	AXIS BANK LTD. VS. ARPANA RANA	SUNITA SINGH	9871040589 8920586266	INDOLEXILAW@GMAIL.COM	27.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	OMP(I)COMM	36/2026	09.01.2026	AXIS BANK LTD. VS. ASHISH JAISWAL	SUNITA SINGH	9871040589 8920586266	INDOLEXILAW@GMAIL.COM	27.12.2025
			1	OMP(I)COMM	35/2026	09.01.2026	AXIS BANK LTD. VS. SHREY ARORA	SUNITA SINGH	9871040589 8920586266	INDOLEXILAW@GMAIL.COM	27.12.2025
			1	OMP(I)COMM	34/2026	09.01.2026	AXIS BAK LT. VS UMAR FAROOQ	SUNITA SINGH	9871040589 8920586266	INDOLEXILAW@GMAIL.COM	27.12.2025
			1	OMP(I)COMM	33/2026	09.01.2026	AXIS BANK LTD. S. MITHON BISWAS	SUNITA SINGH	9871040589 8920586266	INDOLEXILAW@GMAIL.COM	27.12.2025
			1	OMP(MISC.)COMM	01/2026	12.01.2026	NARENDRA CHAWLA AND ANR. VS. M/S PURI CONSTRUCTION PVT. LTD. AND ORS.	RAKESH KANSAL	7048983964	KANSALRAKESH@YAHOOMAIL.COM	07.01.2026
			1	OMP(I)COMM	43/2026	12.01.2026	M/S R.K ASSOCIATES ND HOTELIERS PVT. LTD. VS. IRCTC	JASMEET SIGH	9910159955	AOR.JASMEETSINGH@GMAIL.COM	12.01.2026
			1	OMP(I)COMM	47/2026	13.01.2026	CHANDAN AND ANR. VS. TATA CAPITAL LTD.	DIVYA GYAN	8810555300	DIVYAGYAN06@GMAIL.COM	12.01.2026
			1	CS(COMM)	22/2026	14.01.2026	HITESH KUMAR GERA VERSYS M/S NILI INFRA SITAMARHI PVT. LTD.	WADHWA LAW CHAMBER	9999391916	WADHWALAWCHAMBERS.OFFICE@GMAIL.COM	07.01.2026
			1	CS(COMM)	21/2026	14.01.2026	SH. GURMIT SINGH VS. H. MANOJ KUMAR	SH. DEVINDER PAL	9999758272	LETEX.ADV@GMAIL.COM	29.12.2025
			1	CS(COMM)	23/2026	14.01.2026	UFLEX LIMITED VS. G. L. HEALTH4CARE P LTD.	RAJEEV AGARWAL	9810028877	LAWYERSINC@REDIFFMAIL.COM	07.01.2026
			1	OMP(COMM)	4/2026	15.01.2026	MR. AJAY GIROTRA VS. ZEUS LAW ASSOCIATES	JANENDER KR. CHUMBAK, KESHAV GAUR	9873720072	JANENDER@ALOINDIA.COM	03.01.2026
			1	CS(COMM)	31/2026	16.01.2026	ZYDUS WELLNESS PRODUCTS LTD. VS MUKESH SHARMA DRUGS AND PHARMACEUTICALS PVT. LTD. & ANR.	GURUSWAMI NATRAJ	9811808373	LITIGATION@GNATARAJ.COM	15.01.2026
			1	CS(COMM)	30/2026	16.01.2026	EDGETECH AIR SYSTEMS PVT. LTD. VERSUS AJIT YADAV & ORS.	GAUTAM DUTTA	9810246265	LEGAL.GAUTAMDUTTA@GMAIL.COM	30.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	CS(COMM)	29/2026	16.01.2026	MULTANI PHARMACEUTICALS LTD. VS. MEDICAMEN ORGANICS LTD. THROUGH ITS DIRECTOR	BHUVANESH SEHGAL	9810149006	SEHGALBHUVANESH@GMAIL.COM	16.01.2026
			1	EX.COMM AWARD BY ARB. COMM	10/2026	16.01.2026	TATA CAPITAL LTD. VS. BHARAT RAWAT	SH. S P RANA ADV.	9953455007	SPRANA2013.SR@GMAIL.COM	24.11.2025
			1	EX.COMM AWARD BY ARB. COMM	9/2026	16.01.2026	TATA C APITAL LTD. VS. SANDEEP SANDEEP	SH. S P RANA ADV.	9953455007	SPRANA2013.SR@GMAIL.COM	24.11.2025
			1	EX.COMM AWARD BY ARB. COMM	8/2026	16.01.2026	TATA CAPITAL LTD. VS. RAJESH KUMAR SINGH	SH. S P RANA ADV.	9953455007	SPRANA2013.SR@GMAIL.COM	14.01.2026
			1	MISC. DJ	85/2026	17.01.2026	NATIONAL INSTITUTE OF PLANT GENOME RESEARCH VS. MS. SARVESH SECURITY SERVICES PVT. LT.	SNEHA SINGH	9999151328	NOT AVAILABLE	12.01.2026
			1	CS(COMM)	34/2026	17.01.2026	MODERN HEALTHCARE VS. M/S NESTIVA MEDICARE	P. N. MISHRA	9560575319	PNM.ADV1964@GMAIL.COM	12.01.2026
			1	CS(COMM)	35/2026	17.01.2026	JAI N TIMBER SCAFFOLDING VS. F2S CONSTRUCTION PRIVATE LIMITED	MANGAL & MANGAL LAW OFFICES	8375911552, 9910311387	MANGALANDMANGALLAWOFFICES@GMAIL.COM	17.01.2026
			1	CS(COMM)	39/2026	19.01.2026	SBI VS. RINKU DEVI	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	12.01.2026
			1	MISC. DJ	96/2023	20.01.2026	RAM KUMAR HUF VS M/S BAJAJ CAPITAL INVESTOR SERVICES LTD.	RAM KUMAR	9810111503	RKGARGDEL@GAIL.COM	19.01.2026
			1	CS(COMM.)	41/2026	20.01.2026	WINDOW MAGIC INDIA PVT LTD VS SAGAR INTERNATIONAL LTD	CHIRAG KHER	9831060930	INFO@ASPALEGAL.COM	15.01.2026
			1	CS(COM)	40/2026	20.01.2026	ZYDUS WELLNESS PRODUCTS LTD VS SUNITA SHARMA & ORS.	GURUSWAMY NATARAJ	9811808373	LITIGATION@GNATARAJ.COM	19.01.20256
			1	CS(COM)	48/2026	21.01.2026	MR DEVINDER PAHUJA VS M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD	TRIPAKSHA LITIGATION	8178803130	LAWYER@TRIPAKSHALITIGATION.COM	16.01.2026
			1	EX.COMM AWARD BY ARB. COMM	11/2026	21.01.2026	M/S GURDARSHAN SINGH VS UNION OF INDIA	SUNIL GUPTA	8860313311	ADVSG@YAHOO.COM	17.01.2026

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			1	MISC. DJ	114/2026	24.01.2026	BANK OF INDIA VS MADHUKAR MANEESE&ORS	KRISHAN KUMAR	9910577700	KRISHANKUMARANDASSOCIATES@GMAIL.COM	17.01.2026
			1	CS(COM)	52/2026	24.01.2026	DEUTSCHE BANK AG VS M/S NECHRA MARKETING PVT LTD	SURI&COMPANY, LAW FIRM	9971357074	LITIGATION@SURICO.IN	15.01.2026
			1	CS(COM)	51/2026	24.01.2026	DEUTSCHE BANK AG VS M/S S R TECHNOLOGY	SURI&COMPANY, LAW FIRM	9971357074	LITIGATION@SURICO.IN	16.01.2026
			1	CS(COMM)	53/2026	27.01.2026	ZYDUS WELLNESS PRODUCTS LTD. VS. M/S RAMDEV ENTERPRSES & ANR.	GURUSWAMI NATRAJ	9811808373	LITIGATION@GNATARAJ.COM	19.01.20256
			1	MISC. DJ	125/2026	28.01.2026	RELIABLE CARGO & TRAVELS PVT. LTD. VS. LATE SHRI SHRIKANT MISHRA	RAJAT ASIJA AND ANKIT MISHRA	7011908279	NOT AVAILABLE	24.01.2026
			1	CS(COMM)	62/2026	28.01.2026	M/S TAURUS READY MIXED CONCRETES VS. SMT. RANI KAMLESH GUPTA	PIYUSH GOEL	8285845992	ADV.GOELPIYUSH@GMAIL.COM	21.01.2026
			1	MISC. DJ	124/2026	28.01.2026	UNION OF INDIA VS. M/S JBCC	OM PRAKASH	98181991036	OPLAWASSOCIATES@GMAIL.COM	21.01.2026
			1	MISC. DJ	159/2026	29.01.2026	ASHOK KUMAR VS. M/S RELEGEAR WELLNESS LTD.	SUNIL KUMAR AND ASSOCIATES	9811092792	NOT AVAILABLE	20.01.2026
			1	CS(COMM)	66/2026	29.01.2026	MADHIRA SACHDEVA VS. VINIMAY DEVELOPERS PVT. LTD.	KUMAR KHURANA	9811031736, 9818866627	ASHOKPOPLI16@YAHOO.COM	19.01.2026
			1	CS(COMM)	67/2026	29.01.2026	CANARA BANK V.S AFIF KHAN	PRANA SHARMA	9873101002	PRANAY7ADVO@GMAIL.COM	17.01.2026
			1	CS(COMM)	71/2026	31.01.2026	WORLD FELLOWSHIP OF RELIGIONS VS. PRAVEEN AGGARWAL & CO & ORS.	ALOK BHACHAWAT, ISHAN JAIN, MANISH	9811105362	ALOK@BHACHAWAT.COM	28.01.2026
			1	OMP(COMM)	14/2026	31.01.2026	PINKY GARMENTS RAMPAL SHARMA & ORS. VS. FUSION FINANCE LTD. & ORS.	HARSHIT KEDAWAT	9654828902	HARSHIT.KEDAWAT@GMAIL.COM	28.01.2026
21	**SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL**	**NEW DELHI DISTRICT**	25	OMP (I) (COMM)	3/2026	05-01-2026	AXIS BANK LTD Vs SIKANDER KHAN	ADV DHEERAJ(P),	987 1040589	indolexlaw@gmail.com	11.12.2025

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	COURT)		25	Execution (Comm)	1/2026	05-01-2026	PUNJAB NATIONAL BANK Vs MEENU HASIJA AND ORS	INSAAF DUGGAL(P),	9910950903	ajaykumaradv@gmail.com	13.11.2025
			25	OMP (I) (COMM)	1/2026	05-01-2026	KOTAK MAHINDRA PRIME LTD Vs SKL UNIVERSAL PVT LTD	AMIT KUMAR SINHA(P),	9990659331	not provided	05.12.2025
			25	OMP (I) (COMM)	2/2026	05-01-2026	KOTAK MAHINDRA PRIME LTD Vs MUKESH RANA	AMIT KUMAR SINHA(P),	9990659331	not provided	05.12.2025
			25	CS (COMM)	2/2026	05-01-2026	CANARA BANK Vs RENU SODHI	Ekant Luthra(P),	8376841313	ekant23@gmail.com	25.12.2025
			25	CS (COMM)	1/2026	05-01-2026	CANARA BANK Vs NIDHI DIXIT	KUNAL SHARMA(P),	9811575138	kkunalashharmalaw@gmail.com	25.12.2025
			25	Execution (Comm)	2/2026	06-01-2026	KGL Network Pvt Ltd Vs Equi Plus India Exports Pvt Ltd	Amit Kumar Maihan(P),	9871897844	not provided	20.12.2025
			25	CS (COMM)	4/2026	06-01-2026	CANARA BANK Vs PALLAVI VISHAL JAIN	KUNAL SHARMA(P),	9811575138	kkunalsharmalaw@gmail.com	25.12.2025
			25	OMP (I) (COMM)	6/2026	07-01-2026	AXIS BANK LTD Vs MOHAMMAD AKEEL	ADV DHEERAJ(P),	987 1040589	indolexlaw@gmail.com	12.12.2025
			25	OMP (I) (COMM)	5/2026	07-01-2026	AXIS FINANCE LTD Vs THAKUR SHAKTISINGH PRADEEPSINGH	Vivek Sinha(P),	9873156155/	indolexlaw@gmail.com-vmalawoffice@gmail.com	13.12.2025
			25	CS (COMM)	12/2026	07-01-2026	KUSHAL KARYASHALA Vs ATC LOGISTICAL SOLUTION PVT LTD	JITENDER SHARMA(P),	9873804774	not provided	27.10.2025
			25	ExCOMM - Award by Arb Comm	3/2026	07-01-2026	MS SUNDARAM FINANCE LTD Vs AADITYA KUMAR SINGH Prop Of M/S Riya Tempo Service	MANISHA BARUAH(P),	8826750777	manishabarualegal@gmail.com	23.12.2025
			25	OMP (COMM)	2/2026	08-01-2026	DELHI DEVELOPMENT AUTHORITY Vs VEDANG CONSULTANCY SERVICES PVT LTD	Promila kapoor(P),	9811106945	promi.sharma@gmail.com	24.12.2025
			25	OMP (I) (COMM)	22/2026	08-01-2026	M/s Clix Capital Services Pvt Ltd Vs VAJRA HOSPITAL	Ravi Shankar Garg(P),	971 81 82038	associatesrsgarg1@gmail.com	29.12.2025

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			25	OMP (I) (COMM)	25/2026	09-01-2026	HERO FINCORP LTD Vs P ARUMUGARAJA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.12.2025
			25	OMP (I) (COMM)	24/2026	09-01-2026	HERO FINCORP LTD Vs JASVIR SINGH SIAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.12.2025
			25	OMP (I) (COMM)	27/2026	09-01-2026	AXIS BANK LTD Vs BEENA	ADV DHEERAJ(P),	987 1040589	indolexlaw@gmail.com	19.12.2025
			25	OMP (I) (COMM)	28/2026	09-01-2026	AXIS BANK LTD Vs DHARMANDER SINGH	ADV DHEERAJ(P),	987 1040589	indolexlaw@gmail.com	19.12.2025
			25	OMP (I) (COMM)	26/2026	09-01-2026	HERO FINCORP LTD Vs SUNITA KHAITAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.12.2025
			25	CS (COMM)	16/2026	12-01-2026	CAIS ENGINEERING SERVICES PRIVATE LIMITED Vs APURVAKRITI INFRASTRUCTURE PRIVATE LIMITED	Manish Raghav(P),	-9873645048	raghavlawefile@gmail.com	05.01.2026
			25	Execution (Comm)	7/2026	12-01-2026	BODYCENTIVE Vs RHITI SPORTS MANAGEMENT PRIVATE LIMITED AND ORS	Pankaj Kaushik(P),	9810492809	advocatekaushik42@gmail.com	03.01.2026
			25	OMP (I) (COMM)	45/2026	13-01-2026	HERO FINCORP LTD Vs RAJESH RAMDAS KAWDE	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.12.2025
			25	OMP (I) (COMM)	46/2026	13-01-2026	M/s Clix Capital Services Pvt Ltd Vs RAJASIK RAHA	Ravi Shankar Garg(P),	7699757115	associatesgarg1@gmail.com	03.01.2026
			25	CS (COMM)	18/2026	13-01-2026	Kelson Storage System Pvt Ltd Vs DIVANSHU	VARUN KHERA(P),	991126323	not provided	23.12.2025
			25	CS (COMM)	17/2026	13-01-2026	RAVI KANT MANGA PROP M/S OSHN SERVICES Vs M/S ASTHA PACKAGING SOLUTION AND ANR	vikas chhabra(P),	9212416114	chhabravikas440@gmail.com	03.01.2026
			25	OMP (I) (COMM)	44/2026	13-01-2026	HERO FINCORP LTD Vs SHAIKH ZUBER SHAIKH PASHU	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.12.2025
			25	OMP (COMM)	8/2026	15-01-2026	Provident Housing Limited Vs Jag Mohan Chhabra	Rahul Goel(P),	9899027144	rahul.goel@anantlaw.com	12.01.2026

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			25	CS (COMM)	24/2026	15-01-2026	Asian Hotels North Limited Vs VINOD KUMAR KHANNA	Sidhant Kumar(P),	98102-25856	AMAGO@UNUMLAW.IN	26.12.2025
			25	CS (COMM)	25/2026	15-01-2026	Zydus Wellness Products Ltd Vs Ved Prakash Gupta	RAHUL BHUJBAL(P),	981180837	litigation@gnataraj.com	14.01.2026
			25	OMP (COMM)	5/2026	15-01-2026	A G DAUTERS HOLDING PTE LTD Vs ZEUS LAW ASSOCIATES	MANU BANSAL(P),	9910518080	not provided	13.01.2026
			25	OMP (COMM)	6/2026	15-01-2026	AG DAUTERS WASTE PROCESSING PVT LTD Vs ZEUS LAW ASSOCIATES	MANU BANSAL(P),	9910518080	not provided	13.01.2026
			25	OMP (COMM)	7/2026	15-01-2026	DELHI URBAN SHELTER IMPROVEMENT BOARD Vs Y K GOYAL	NITESH KUMAR(P),	9810589773	not provided	07.01.2026
			25	Execution (Comm)	12/2026	16-01-2026	M/S S AND S FREIGHT SYSTEMS Vs M/S BB BREWMASTER VENTURES PVT LTD	Anjali Labh(P),	9213139422,9212206431	mslabhlawfrrm@gmail.com	30.12.2025
			25	ExCOMM - Award by Arb Comm	6/2026	16-01-2026	M/S TATA CAPITAL LTD Vs PRASHANT PRASHANT	SURYA PRAKASH RANA(P),	9953455007	sprana2103.sr@gmail.com	06.11.2025
			25	Execution (Comm)	11/2026	16-01-2026	BALAJI CONSTRUCTIONS COMPANY THROUGH ITS PROPRIETOR Vs UP SADAN THROUGH ITS ADMINISTRATIVE	PARAS JAIN(P),	9899907794	jain.paras52@gmail.com	08.01.2026
			25	OMP (I) (COMM)	49/2026	17-01-2026	HERO FINCORP LTD Vs PREKSHA JAIN AND ANR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.11.2025
			25	OMP (COMM)	10/2026	17-01-2026	PRAMOD KUMAR GOEL Vs DELHI DEVELOPMENT AUTHORITY	BHUPESH NARULA(P),	9810260246	BHUPESHNARULA@GMAIL.COM	02.01.2026
			25	OMP (COMM)	9/2026	17-01-2026	UNION OF INDIA Vs M/S BANSAL BROTHERS	RAM KUMAR(P),	9818457380	ramkumaradvocate@gmail.com	13.01.2026
			25	OMP (I) (COMM)	50/2026	17-01-2026	HERO FINCORP LTD Vs DE PESTER COMPANY AND ORS	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.11.2025
			25	CS (COMM)	42/2026	20-01-2026	SUPREME INDUSTRIES LIMITED Vs SUPREME UPVC DOOR AND WINDOWS	AADISH JAIN(P),	9810083029	debasishmoitra@gmail.com	14.01.2026

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			25	Execution (Comm)	15/2026	20-01-2026	STATE BANK OF INDIA Vs CORPORAL ANAND PRUTHVIRAJ THAKUR	ADAITA KUMAR ROUT(P),	9015565892	Akroutadvocate@gmail.com	12.01.2026
			25	OMP (COMM)	11/2026	20-01-2026	KIRAN RANI Vs DEEPAK RANA	Kamla(P),	not provided	not provided	15.01.2026
			25	OMP (I) (COMM)	52/2026	20-01-2026	M/S CLIX CAPITAL SERVICES PVT LTD Vs BHAGWATI LAL SAMOTA	Ravi Shankar Garg(P),	7699757115	associatesgarg1@gmail.com	12.01.2026
			25	OMP (I) (COMM)	51/2026	20-01-2026	IDFC FIRST BANK LTD Vs BALDEV KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.10.2025
			25	Execution (Comm)	16/2026	21-01-2026	SANJEEV KUMAR BHARDWAJ Vs M/S NKG INFRASTRUCTURE LIMITED (REGD)	ATUL SINGH(P),	not provided	not provided	17.01.2026
			25	CS (COMM)	47/2026	21-01-2026	CANARA BANK Vs NARESH KUMAR AND ANR	KUNAL SHARMA(P),	9811575138	KKUNALASHHARMALAW@GMAIL.COM	15.01.2026
			25	OMP (I) (COMM)	56/2026	24-01-2026	IDFC FIRST BANK LTD Vs RAMIT KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.10.2025
			25	Execution (Comm)	17/2026	24-01-2026	MS OVERSEAS LOGISTICS PVT LTD Vs M/S LEATHERWOOD INTERNATIONAL	UJJWAL JAIN(P),	9810597417	vkgoel512@_gmail.com	23.12.2025
			25	OMP (I) (COMM)	55/2026	24-01-2026	HERO FINCORP LTD Vs YERRANSETTY VEBKATA RAVI PRASAD AND ANR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.11.2025
			25	CS (COMM)	50/2026	24-01-2026	CANARA BANK Vs SAURAV SAXENA	Amit gupta(P),	9810224624	amitguptaadv366@gmail.com	07.01.2026
			25	Execution (Comm)	18/2026	27-01-2026	TWC AVIATION CAPITAL LIMITED Vs SPICEJET LIMITED	Shubham Agarwal(P),	+9198910 51888	ravi.nath@rnclegal.com; inbox@rnclegal.com	20.01.2026
			25	CS (COMM)	54/2026	27-01-2026	NOHAR CHAND LOHA BHANDAR Vs M/S RANGOONI IRON AND STEEL PVT LTD	Kanishk Ahuja(P),	9717119436	Kanish.ahuja@kakolegal.co.in	16.01.2026
			25	CS (COMM)	60/2026	28-01-2026	STATE BANK OF INDIA Vs 4 PLUS FAMILY DENTAL	KM Monika(P),	9069091827	monika.thekmc@gmail.com	21.01.2026

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			25	CS (COMM)	58/2026	28-01-2026	Zydus Wellness Products Ltd Vs M/s Adarsh Chemical Industries	RAHUL BHUJBAL(P),	9811808373	litigation@gnatarqi.com	26.01.2026
			25	CS (COMM)	61/2026	28-01-2026	Ms Plug In Digital Pvt Ltd Vs Asia Pacific Institute of Management	Ishaan Mukherjee(P),	9654399090	advishaanmukherjee@gmail.com	17.01.2026
			25	ExCOMM - Award by Arb Comm	13/2026	28-01-2026	KOTAK MAHINDRA PRIME LTD Vs RAVI O AND ANR	Kushal Kumar(P),	7009793548	Rishabh.eruditelegal@gmail.com	16.01.2026
			25	OMP (I) (COMM)	57/2026	28-01-2026	M/s Clix Capital Services Pvt Ltd Vs ABDUL GAFOOR	Ravi Shankar Garg(P),	7699757115	associatesgarg1@gmail.com	27.01.2026
			25	CS (COMM)	59/2026	28-01-2026	STATE BANK OF INDIA Vs RAKESH ROSHAN	anshu shukla(P),	92l0043774	not provided	06.01.2026
			25	CS (COMM)	65/2026	29-01-2026	INDIAN OVERSEAS BANK Vs SK INDUSTRIES	HITENDRA NATH RATH(P),	9990118668	hitendetarathi@gmail.com	22.01.2026
			25	OMP (COMM)	13/2026	29-01-2026	M/S AVENTZ PRODUCTION AND EVENTS Vs M/S BAKS HOSPITALITY SERVICE PVT LTD	Vikram Singh Jakhar(P),	not provided	vsjakhar@hotmail.com	23.01.2026
			25	M-Ex	5/2026	29-01-2026	MS NITYANAND SONS CONTRACTORS PVT LTD Vs UNION OF INDIA	SANNY PANDEY(P),	9873547805	: amrita@adpchambers.in	22.01.2026
			25	OMP (I) (COMM)	58/2026	29-01-2026	CREDITWISE CAPITAL PVT LTD Vs SANDEEP HARDE AND ANR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.01.2026
			25	CS (COMM)	64/2026	29-01-2026	INDIAN OVERSEAS BANK Vs S K INDUSTRIES	HITENDRA NATH RATH(P),	9990118668	hitenderarathi@gmail.com	22.01.2026
			25	CS (COMM)	68/2026	30-01-2026	UNION BANK OF INDIA Vs TARA CHAND	Manoj Kumar(P),	9811085046	gupta26a@yahoo.co.in	10.01.2026
			25	CS (COMM)	69/2026	30-01-2026	STATE BANK OF INDIA Vs RUBY	SHALINI UPADHYAY(P),	98 18866627	ashokpopli16@yahoo.in	19.01.2026
			25	Counter Claim	2/2026	30-01-2026	INTERIORS INDIA Vs M/S FUTURE GLASS PVT LTD	Adamaya Pal Singh(P),	9718090890	not provided	28.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	OMP (I) (COMM)	59/2026	31-01-2026	IDFC FIRST BANK LTD Vs REKHA BIDHURI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.10.2025
			25	OMP (I) (COMM)	60/2026	31-01-2026	HERO FINCORP LTD Vs INFITECH GROUP	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.11.2025
			25	Execution (Comm)	8/2026	14-01-2026	HT MEDIA LTD Vs ram advertising ltd	puneet bajaj(P),	9213187809	bajaj.bajaj28@gmail.com	06.01.2026
22	**MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**NEW DELHI DISTRICT**	20	SUIT FOR RECOVERY	CS (COMM)/3/2026	05-01-2026	CANARA BANK VS NIDHI DIXIT	KUNAL SHARMA(P),	9910200911	ksalegal16@gmail.com	19-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/9/2026	06-01-2026	ALSTONE MANUFACTURING PVT LTD VS SAGAR PAWAR	VINEET JAIN(P),	9958127227	vineetjain27@gmail.com	13-11-2025
			20	EXECUTION PETITION	Execution (Comm)/3/2026	06-01-2026	GHANSHYAM SECURITY SERVICES PRIVATE LIMITED VS UNION OF INDIA	SHIVAM SINGH(P),	9958287734	1singh2034@gmail.com	17-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/11/2026	06-01-2026	RVDK LABOURHOME PRIVATE LIMITED VS LAKSHMIKANTHA S	KESHAV KUMAR(P),	7631445433	advocatekeshav2018@gmail.com	08-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/10/2026	06-01-2026	BCH ELECTRIC LIMITED VS NIPUN CHAWLA	JITENDER VASHISHT(P),	9811550817	jvashisht@gmail.com	18-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/17/2026	07-01-2026	AXIS BANK LTD VS MO AADIL SAIFI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	12-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/19/2026	07-01-2026	AXIS BANK LTD VS NIRMAL SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	12-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/16/2026	07-01-2026	AXIS BANK LTD VS RAJESH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	12-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/18/2026	07-01-2026	AXIS BANK LTD VS SAURABH AGARWAL	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	12-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/21/2026	07-01-2026	AXIS BANK LTD VS SHIVAM SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	12-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/20/2026	07-01-2026	AXIS BANK LTD VS DHARMENDER	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	11-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/15/2026	07-01-2026	AXIS FINANCE LIMITED VS RAVI KUMAR VERMA	VIVEK SINHA(P),	7928758189	viveksinha_hrd@hotmail.com	13-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/13/2026	07-01-2026	LUMBUS SECURITY MANPOWER PVT LTD VS KONCORDE CONTRACTORS PVT LTD	SACHIN AGGARWAL(P),	9599249972	advsachin.2705@gmail.com	25-12-2025
			20	EXECUTION PETITION	Execution (Comm)/6/2026	08-01-2026	MUKUL GUPTA MARKETING PRIVATE LIMITED VS RAJPAL VERMA	MONICA GOEL(P),	9971853567	not available	03-01-2026

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			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/23/2026	08-01-2026	CLIX CAPITAL SERVICES PVT LTD VS IMAX GLOBAL VENTURES LIMITED	RAVI SHANKAR GARG(P),	9899522038	ravishankargarg55@gmail.com	29-12-2025
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/4/2026	08-01-2026	CAPT ASHOK CHOWDHARY VS ALLIANCE AIR AVIATION LIMITED	RAJ KUMAR(P),	9868054250	rchandiwal000@gmail.com	03-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/15/2026	08-01-2026	M/S STROLAR MOUNTING SYSTEMS PVT LTD VS M/S RATTAN MACHINE TOOLS	MANOJ KUMAR(P),	8750677946	manojbarhela1971@gmail.com	18-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/14/2026	08-01-2026	R L POLYMERS PVT LTD THROGH ITSAR AKHILESH MAURYA VS SHREE BHANDARI PLASTIC PVT LTD	GAGAN KUMAR SINGHAL(P),	8860538313	gagankumarsinghal@yahoo.com	19-12-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM)/3/2026	09-01-2026	MS ANSAL BUILDWELL LTD VS M/S SARAL BUILDERS	PRATISHTH KAUSHAL(P),	9599215079	pratishthkaushal@gmail.com	06-01-2026
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/30/2026	09-01-2026	AXIS BANK LTD VS JASPAL SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	11-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/41/2026	09-01-2026	AXIS BANK LTD VS SAHIBA JAVED	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	11-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/29/2026	09-01-2026	AXIS BANK LTD VS SHABISTA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	11-12-2025

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			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/31/2026	09-01-2026	AXIS BANK LTD VS SHIVENDRA PRATAP SINGH TOMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	11-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/42/2026	09-01-2026	AXIS BANK LTD VS RAM MEHAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	11-12-2025
			20	PETITION U/S 27 OF ARBITRATION	OMP (E) (COMM)/1/2026	09-01-2026	HANUCHEM LABORATORIES VS. PHARMACEUTICALS AND MEDICAL DEVICES	RADHIKA GUPTA	9958387755	radhikagupta144@gmail.com	03-01-2026
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/32/2026	09-01-2026	AXIS BANK LTD VS ALOK TRIPATHI 5198	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	19-12-2025
			20	PETITION U/S 27 OF ARBITRATION	OMP (E) (COMM)/2/2026	12-01-2026	NARENDRA CHAWLA VS PURI CONSTRUCTION PVT LTD	NARENDER KUMAR(P),	9810689839	anant9215@gmail.com	28-12-2025
			20	PETITION U/S 27 OF ARBITRATION	OMP (E) (COMM)/3/2026	12-01-2026	ANSHUL JAIN VS. FAMILY HEALTH CARE HOSPITAL PVT. LTD.	AMIT BHATNAGAR	9810765210	ab75.adv@gmail.com	05-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/19/2026	13-01-2026	ANTIZE FOODS PVT LTD VS SEPOY BEVERAGES	RAHUL KUMAR(P),	9711328632	rahulslaw@gmail.com	15-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/20/2026	14-01-2026	CANARA BANK VS POONAM DUBEY	AAYUSHMAAN VATSYAYANA(P),	8600912592	advocatevatsyayana@gmail.com	07-01-2026

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			20	SUIT FOR TRADEMARKS	CS (COMM)/26/2026	15-01-2026	ZYDUS WELLNESS PRODUCTS LTD VS PIECAN PHARMA (P) LTD	RAHUL BHUJBAL(P),	NOT AVAILABLE	not available	14-01-2026
			20	EXECUTION PETITION	Execution (Comm)/9/2026	15-01-2026	PARAG INTERNATIONAL VS OPERA GLOBAL PVT LTD	NARENDER KUMAR(P),	9810689839	anant9215@gmail.com	15-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/27/2026	16-01-2026	SINGHAL ENTERPRISES THROUGH ITS PROPRIETOR PRAVEEN KUMAR SINGHAL VS NKG INFRASTRUCTURE LIMITED	ROHIT AGGARWAL(P),	9810016791	not available	13-01-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/28/2026	16-01-2026	ZYDUS WELLNESS PRODUCTS LTD VS VIJAY SHANKAR SINGH	RAHUL BHUJBAL(P),	NOT AVAILABLE	not available	14-01-2026
			20	EXECUTION PETITION	Execution (Comm)/10/2026	16-01-2026	TRUE LINK FINANCE LTD VS RAVINDER KUMAR	RAJAT SARAWAT(P),	9818004454	rajattruelink@gmail.com	14-01-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/7/2026	16-01-2026	INDIA BULLS LTD. VS. TANMOY BANERJEE	VIKAS MAINI	NOT AVAILABLE	not available	12-01-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/5/2026	16-01-2026	TATA CAPITAL LTD VS NITISH KUMAR	SURYA PRAKASH RANA(P),	9953455007	sprana2013.sr@gmail.com	06-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/33/2026	17-01-2026	MANOJ KUMAR VS LRS OF VIRENDER KUMAR	KULDEEP RANA(P),	9899453467	kuldeep_rana67@yahoo.com	05-01-2026

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			20	SUIT FOR RECOVERY	CS (COMM)/32/2026	17-01-2026	TIMES INTERNET LIMITED VS PACE MARKETING SOLUTIONS PVT LTD	RAJEEV AGARWAL(P),	9810028877	not available	08-01-2026
			20	EXECUTION PETITION	Execution (Comm)/13/2026	17-01-2026	GREEN REVOLUTION VS OKINAVA AUTOTECH PVT LTD	AMIT KUMAR SINHA(P),	9999814620	not available	10-01-2026
			20	APPLICATION U/S 151 CPC	Misc DJ/83/2026	17-01-2026	KOTAK MAHINDRA PRIME LTD VS NKG INFRASTRUCTURE LTD	AMIT KUMAR SINHA(P),	9999814620	not available	14-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/37/2026	19-01-2026	MS SHIV SHAKTI SANCHAR PRIVATE LIMITED VS MS NKG INFRASTRUCTURE LIMITED	RAHUL MIGLANI(P),	NOT AVAILABLE	not available	13-01-2026
			20	EXECUTION PETITION	Execution (Comm)/14/2026	19-01-2026	GOLD CORP GLOBAL LOGISTICS P LTD VS BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	MUKESH AGGARWAL(P),	9868882512	aequo.legal@gmail.com	08-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/38/2026	19-01-2026	ONE 97 COMMUNICATIONS LTD VS SIRONA HYGINE PRIVATE LIMITED AND ORS	RAHEEL KOHLI(P),	9810771985	not available	15-01-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/36/2026	19-01-2026	HEWEPRO CAPITAL PRIVATE LIMITED AND ANR VS GAURAV GOYAL	SHAILEN BHATIA(P),	9818558690	advocate.shailenbhatia89@gmail.com	30-12-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/48/2026	13-01-2026	CLIX CAPITAL SERVICES PVT. LTD. VS. SUDHINDRA	RAVI SHANKAR GARG	9899522038	ravishankargarg55@gmail.com	03-01-2026

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			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/53/2026	20-01-2026	AXIS FINANCE LIMITED VS BINAYAK CHATTERJEE	SHIKHAR GUPTA(P),	9999443512	shikharg3010@gmail.com	10-01-2026
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/54/2026	20-01-2026	AXIS FINANCE LIMITED VS APURVA AMITESH	SHIKHAR GUPTA(P),	9999443512	shikharg3010@gmail.com	10-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/44/2026	20-01-2026	M/S GONSAI LOGISTICS PVT LTD VS M/S INDIGO COLLECTIONS PVT LTD	RAKESH KUMAR SHARMA(P),	9868040826	sharmarakeshadv1@gmail.com	06-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/46/2026	20-01-2026	WINDOW MAGIC INDIA PVT LTD VS SAGAR INTERNATIONAL LTD	SHASHANK PANDEY(P),	NOT AVAILABLE	not available	11-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/45/2026	20-01-2026	IPOWER BATTERIES P LTD VS TIRANGA AUTOTECH INDIA PRIVATE LIMITED AND ORS	RITESH KHATRI(P),	9899891989	rkhatri@petitjuris.com	31-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/43/2026	20-01-2026	RENU DEVI VS FLIPKART INTERNET PVT LTD	BHAVYA KOHLI(P),	NOT AVAILABLE	not available	13-01-2026
			20	APPLICATION U/S 151 CPC	Misc DJ/97/2026	20-01-2026	STATE BANK OF INDIA VS SHIV PRATAP SINGH	ADAITA KUMAR ROUT(P),	NOT AVAILABLE	not available	09-01-2026
			20	APPLICATION U/S 151 CPC	Misc DJ/98/2026	20-01-2026	SABIH UR RAHMAN KHAN VS M/S MAXIMA GLASS PRIVATE LIMITED AND ORS	SIDDHANT UPMANYU(P),	NOT AVAILABLE	siddhant.upmanyu@gmail.com	15-01-2026

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			20	COUNTER CLAIM	Counter Claim/1/2026	21-01-2026	INTEGRATED BATTERIES INDIA PVT LTD VS M/S SUNRISE FREIGHT FORWARDERS PRIVATE LIMITED	VAGISHA KASHYAP(P),	9811126281	vagishakochar@gmail.com	07-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/49/2026	22-01-2026	SHUBHAM GOLDIEE MASALE PVT LTD VS ASHOK VARMA	SHRAVAN BANSAL(P),	9810017859	skbansalipr@gmail.com	20-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/55/2026	27-01-2026	CANARA BANK VS ABHIJEET MEENA	RAKESH KUMAR(P),	9810482545	rakeshklegal@gmail.com	07-01-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/12/2026	27-01-2026	MS NECO HEAVY ENGINEERING AND CASTING PRIVATE LIMITED FORMERLY KNOWN AS MS NECO HEAVY ENGINEERING VS UNION OF INDIA	RAVI BHARUKA(P),	9560656045	ravibharuka@gmail.com	20-01-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/57/2026	27-01-2026	ZYDUS WELLNESS PRODUCTS LTD VS M/S OMKAR AGENCY	RAHUL BHUJBAL(P),	NOT AVAILABLE	not available	23-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/56/2026	27-01-2026	CRYSTAL CROP PROTECTION LIMITED VS PRAVEEN KUMAR	AMIT CHAUHAN(P),	9873224151	memberexecutive@gmail.com	17-12-2025
			20	EXECUTION PETITION	Execution (Comm)/19/2026	28-01-2026	STATE BANK OF INDIA VS MOHAN SINGH	MUKESH AGGARWAL(P),	9868882512	aequo.legal@gmail.com	28-01-2026
			20	OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM)/12/2026	29-01-2026	KUKADI VALLEY PUBLIC SCHOOL VS. EDUSMART SERVICES PVT. LTD.	ABINASH KUMAR MISHRA	9811235958	abinashkmishra@gmail.com	13-01-2026

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			20	SUIT FOR RECOVERY	CS (COMM)/63/2026	29-01-2026	JASLEEN WALIA VS RJT COMPUSOLUTIONS PVT LTD	YASH CHATURVEDI(P),	9987566992	yashchaturvedi2407@gmail.com	23-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/70/2026	30-01-2026	AMIT ENTERPRISES VS WOOL PALACE AND ORS	VIVEKANANDA YADAV(P),	NOT AVAILABLE	not available	13-01-2026
			20	EXECUTION PETITION	Execution (Comm)/20/2026	30-01-2026	TECHWELL ENTERPRISES THROUGH ITS PROP OF SH ANIL KANT VS VIMAL PLAST INDIA PVT LTD THROUGH ITS DIRECTOR SH HARISH BATRA	ANIL KUMAR(P),	9811119235	gokuldev@gmail.com	14-01-2026
			20	APPLICATION U/S 151 CPC	Misc DJ/172/2026	30-01-2026	JASBIR SINGH SANDHU VS JAGDISH KAUR	KISLAYA PRABHAT(P),	9654968449	officeofadvkkmishra@gmail.com	22-01-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/15/2026	31-01-2026	PRAGATI CONSTRUCTION CONSULTANTS VS UNION OF INDIA AND ANR	PANKAJ GUPTA(P),	9811022227	globaljurislawfirm@gmail.com	24-01-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/14/2026	31-01-2026	NUTRISYNTH BIOTECH VS PROVEDA MARKETING INDIA PVT LTD	UTSAV JAIN(P),	8527214201	jainutsav21@gmail.com	28-01-2026
23	**MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	12, New Court Block-I	CIVIL CASES	CS (COMM)/13/2026	08/01/2026	OFB Tech Private Limited Vs HYPER MARKET SERVICES	Tusharr Mawkin(P),	9739091656	harshals@hypergroup.com	07.01.2026
			12, New Court Block-I	Execution Petition	ExCOMM - Award by Arb Comm/3/2026	13/01/2026	VIMAL BANKA (KARTA OF VIMAL KUMAR BHAJAN LAL BANKA HUF) Vs ROYAL GOLF LINK CITY PROJECT PRIVATE LIMITED	AJAY KUMAR SAINI(P),	9990505143	alok1raghav@gmail.com	12.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/156/2026	13/01/2026	Cnh Industrial Capital India Pvt Ltd Vs BSUNDHARA KUMARI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	12.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/154/2026	13/01/2026	Cnh Industrial Capital India Pvt Ltd Vs MANOJ KORA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	12.01.2026

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/157/2026	13/01/2026	Cnh Industrial Capital India Pvt Ltd Vs RAMSWARUP YADAV	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	12.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/155/2026	13/01/2026	Cnh Industrial Capital India Pvt Ltd Vs SACHIN SHRIKANT CHAVAN	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	12.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/158/2026	13/01/2026	Axis Bank Ltd Vs Himanshu Yadav	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	12.01.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/27/2026	14/01/2026	Emu Lines Private Limited Vs MAGIC BLADES PVT LTD	Uday Kumar(P),	8882303942	advudaykumar@gmail.com	13.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/191/2026	14/01/2026	Axis Bank limited Vs RAHUL PORWAL	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/190/2026	14/01/2026	Axis Bank limited Vs BALJIT	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/182/2026	14/01/2026	Axis Bank limited Vs Sultan Khan	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/188/2026	14/01/2026	Axis Bank limited Vs SUBADDIN	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/185/2026	14/01/2026	Axis Bank limited Vs VIJAY SINGH	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/181/2026	14/01/2026	Axis Bank limited Vs ABHINANDAN GARG	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/183/2026	14/01/2026	Axis Bank limited Vs KUMLESH KUMAR RUSTOGI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/189/2026	14/01/2026	Axis Bank limited Vs MANPREET KAUR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/176/2026	14/01/2026	Axis Bank limited Vs ISTAK AHMED	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13.01.2026

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/180/2026	14/01/2026	YES BANK LIMITED Vs SUGREEV SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	13.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/186/2026	14/01/2026	Cnh Industrial Capital India Pvt Ltd Vs Munna Kumar	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	13.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/179/2026	14/01/2026	Cnh Industrial Capital India Pvt Ltd Vs RAMISHWAR YADAV	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	13.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/178/2026	14/01/2026	Cnh Industrial Capital India Pvt Ltd Vs RANJIT KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	13.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/177/2026	14/01/2026	Axis Bank limited Vs DILBAG SINGH	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/184/2026	14/01/2026	Axis Bank limited Vs DHARAMVEER TRIPATHI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/187/2026	14/01/2026	Axis Bank limited Vs AMOHIT KUMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/263/2026	16/01/2026	Axis Bank limited Vs JITENDRA SINGH	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	15.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/264/2026	16/01/2026	Axis Bank limited Vs RISHANK VERMA	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	15.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/268/2026	16/01/2026	AXIS BANK LIMITED Vs BOUNDARY WALA EARTHMOVERS	Rahul Chauhan(P),	9971891788	info@aualegal.com	15.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/261/2026	16/01/2026	AXIS BANK LIMITED Vs MAWAI TEMPO SERVICE 2063	Rahul Chauhan(P),	9971891788	info@aualegal.com	15.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/262/2026	16/01/2026	AXIS BANK LIMITED Vs MAWAI TEMPO SERVICE 7821	Rahul Chauhan(P),	9971891788	info@aualegal.com	15.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/269/2026	16/01/2026	Axis Bank Ltd Vs ROHIT AGRAWAL	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	15.01.2026

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/270/2026	16/01/2026	Axis Bank Ltd Vs HIMANSHU TANWAR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	15.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/271/2026	16/01/2026	Axis Bank Ltd Vs VIKASH CHAUHAN	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	15.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/272/2026	16/01/2026	Axis Bank Ltd Vs MUHD UMAIR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	15.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/273/2026	16/01/2026	Axis Bank Ltd Vs SUFIYAN KHAN	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	15.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/266/2026	16/01/2026	Axis Bank Ltd Vs ROHIT PARASHAR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	15.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/274/2026	16/01/2026	Axis Bank Ltd Vs VIPIN YADAV	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	15.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/265/2026	16/01/2026	Axis Bank Ltd Vs Vikas Mahajan	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	15.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/275/2026	16/01/2026	Axis Bank Ltd Vs MOHD AASIF	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	15.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/276/2026	16/01/2026	Axis Bank Ltd Vs DILSHAD	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	15.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/267/2026	16/01/2026	PIRAMAL FINANCE LIMITED Vs AJAY CHAUHAN	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	15.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/277/2026	16/01/2026	PIRAMAL FINANCE LIMITED Vs GEETU GEETU	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	15.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/322/2026	17/01/2026	PIRAMAL FINANCE LIMITED Vs SAGAR GAJANAN KALE	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/323/2026	17/01/2026	PIRAMAL FINANCE LIMITED Vs ATUL KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.01.2026

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/324/2026	17/01/2026	PIRAMAL FINANCE LIMITED Vs SUNIL KUMAR DHOTE	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/325/2026	17/01/2026	AXIS BANK LIMITED Vs GAURAV KUMAR MISHRA	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	17.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/326/2026	17/01/2026	AXIS BANK LIMITED Vs AAMIR	Rahul Chauhan(P),	9971891788	info@aualegal.com	17.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/327/2026	17/01/2026	AXIS BANK LIMITED Vs RAMANDEEP SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	17.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/321/2026	17/01/2026	AXIS BANK LIMITED Vs GAUTAM WAHI	Rahul Chauhan(P),	9971891788	info@aualegal.com	17.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/328/2026	17/01/2026	AXIS BANK LIMITED Vs MANISH KUMAR JHA	Rahul Chauhan(P),	9971891788	info@aualegal.com	17.01.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/33/2026	17/01/2026	Canara Bank Vs Sumit Aggarwal	Eshu Chaudhary(P),	9910482995	ankursinghbhadana@gmail.com	17.01.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/35/2026	17/01/2026	DEVKI DEVI FOUNDATION Vs NATHU RAM MANGLA	SANJEEV SARASWAT(P),	9810117154	sanjeev.saraswat@questlegalparners.com	17.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/355/2026	19/01/2026	Axis Bank Ltd Vs SNEH LATA	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	18.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/353/2026	19/01/2026	AXIS BANK LIMITED Vs MOHD RIZWAN 3644	Rahul Chauhan(P),	9971891788	info@aualegal.com	18.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/354/2026	19/01/2026	Axis Bank Ltd Vs DEEPAK SINGH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	18.01.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/41/2026	20/01/2026	CRAFT MEN INDIA Vs PHX CONSULTING PVT LTD AND ORS	Rajbir Bal(P),	9910399327	rajbir@rsblaw.in	19.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/391/2026	21/01/2026	AXIS BANK LTD Vs PRAMOD KUMAR UPADHYAYA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	20.01.2026

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			12, New Court Block-I	CIVIL CASES	CS (COMM)/43/2026	22/01/2026	BANK OF INDIA Vs M/S ASMI ENTERPRISES	vageesh kumar(P),	9953585448	advocatevageeshkumar@gmail.com	21.01.2023
			12, New Court Block-I	Execution Petition	Execution (Comm)/11/2026	23/01/2026	WESTON ALUMINIUM Vs SFMS FURNITURE PRIVATE LIMITED	Vinay Kant Singh(P),	9711996530	legalabhinav@yahoo.com	22.01.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/46/2026	23/01/2026	STATE BANK OF INDIA Vs ISHWAR SINGH	Shiv Tyagi(P),	9811059032	shivktyagi1@gmail.com	22.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/402/2026	23/01/2026	Axis Bank Ltd Vs DALAVEER SINGH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	22.01.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/49/2026	24/01/2026	Punjab National Bank Vs Tushar Kasana	Vikram Gola(P),	9811244209	vikramgola2010@gamil.com	23.01.2023
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/411/2026	28/01/2026	IDFC FIRST BANK LTD Vs NAMAN TRADING COMPANY 48	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	27.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/412/2026	28/01/2026	IDFC FIRST BANK LTD Vs VINOD BHADANA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	27.01.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/57/2026	28/01/2026	STATE BANK OF INDIA Vs AMARJEET	NAZIA PARVEEN(P),	9810021846	sagarandsagar@live.com	27.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/421/2026	29/01/2026	Axis Bank Ltd Vs SHISHU SINGH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	28.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/420/2026	29/01/2026	Axis Bank Ltd Vs VINEET	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	28.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/422/2026	29/01/2026	Axis Bank Ltd Vs NAPHIS AHAMAD	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	28.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/419/2026	29/01/2026	Axis Bank Ltd Vs OM PRAKASH AHIR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	28.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/423/2026	29/01/2026	Axis Bank Ltd Vs santosh kumar	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	28.01.2026

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			12, New Court Block-I	CIVIL CASES	CS (COMM)/58/2026	29/01/2026	Shivsarolakshmi Swapping Station Vs Upgrid Solutions Private Limited	VIKAS SINGH(P),	8800787684	chambeofmrvsingh@gamil.com	28.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/418/2026	29/01/2026	AXIS BANK LIMITED Vs DINESH SHARMA	Rahul Chauhan(P),	9971891788	info@aualegal.com	28.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/413/2026	29/01/2026	AXIS BANK LIMITED Vs PREMPRAKASH	Rahul Chauhan(P),	9971891788	info@aualegal.com	28.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/415/2026	29/01/2026	AXIS BANK LIMITED Vs RANVEER SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	28.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/414/2026	29/01/2026	AXIS BANK LIMITED Vs MIHIR KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	28.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/416/2026	29/01/2026	AXIS BANK LIMITED Vs HARJINDER SINGH 6430	Rahul Chauhan(P),	9971891788	info@aualegal.com	28.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/417/2026	29/01/2026	AXIS BANK LIMITED Vs PAVAN KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	28.01.2026
			12, New Court Block-I	CIVIL CASES	Misc DJ/47/2026	30/01/2026	CANARA BANK Vs SH JAGANNATH RAI Prop of Sajni Saree	ANSHUMAN SRIVASTAVA(P),	9990042642	Not provided	29/01/2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/67/2026	30/01/2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs J R CORPORATION AND ORS	NITESH KUMAR(P),	9810197092	dsadv13@gmail.com	29/01/2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/452/2026	31/01/2026	AXIS BANK LTD Vs NEERAJ KUMAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	31/01/2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/456/2026	31/01/2026	AXIS BANK LTD Vs SUDHAKAR KUMAR SHARAMA	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	31/01/2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/455/2026	31/01/2026	AXIS BANK LTD Vs TEEKAM SINGH	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	31/01/2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/453/2026	31/01/2026	AXIS BANK LTD Vs YAMIN	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	31/01/2026

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/454/2026	31/01/2026	AXIS BANK LTD Vs RAHAMUDDIN KHAN	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	31/01/2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/15/2026	03/01/2026	ORIX LEASING AND FINANCIAL SERVICE INDIA LIMITED Vs LOCONAV INDIA PRIVATE LIMIITED	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	02.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/20/2026	03/01/2026	AXIS BANK LTD Vs HIRA NATH JOGI	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	02.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/6/2026	03/01/2026	AXIS BANK LTD Vs HIRALAL BHAIRAVAJI CHOUDHARI	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	02.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/8/2026	03/01/2026	AXIS BANK LTD Vs RAM DULARE SINGH	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	02.01.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1/2026	03/01/2026	AXIS BANK LTD Vs NANDITA SINGH	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	02.01.2026

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24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 5/2026	05.01.2026	PNB VS RAJGEER YADAV	PRATAP CHANDRA RANA	9990366723	prana25000@gmail.com	26.12.2025
			6, New Court Block-I	Commercial	CS (COMM) 4/2026	05.01.2026	M/S LUCKY GENERATORS PVT LTD VS JAI MAHAKAAL STONE CRUSHER	ABHINAY GUPTA	9999886478	guptaabhinay@gmail.com	24.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/56/2026	05.01.20226	IDFC BANK VS JITENDRA LUTHRA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	24.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/57/2026	05.01.20226	CNH INDUSTRIAL CAPTIAL VS MARUDHAR CONSTRUCTION COMPANY	RAJESH JANGRA	995872649	jangraadvocate@gmail.com	22.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/58/2026	05.01.20226	CNH INDUSTRIAL INDIA PVT LTD VS INDRAJIT PADMA SINGH	RAJESH JANGRA	995872649	jangraadvocate@gmail.com	22.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/59/2026	05.01.20226	CNH INDUSTRIAL INDIA PVT LTD VS SAMANDAR RAM SIGH	RAJESH JANGRA	995872649	jangraadvocate@gmail.com	22.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/60/2026	05.01.20226	CNH INDUSTRIAL INDIA PVT LTD VS OMPRAKASH SURJA	RAJESH JANGRA	995872649	jangraadvocate@gmail.com	22.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/65/2026	06.01.2026	AXIS BANK VS SURESH CHAND	SHOBHA GUPTA	98911192158	srshobhagupta@gmail.com	23.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/66/2026	06.01.2026	AXIS BANK VS SUMIT KAUSHIK	SHOBHA GUPTA	98911192158	srshobhagupta@gmail.com	23.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/67/2026	06.01.2026	AXIS BANK VS YOGESH SAINI	SHOBHA GUPTA	98911192158	srshobhagupta@gmail.com	23.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/68/2026	06.01.2026	AXIS BANK VS MARCHI DEVI	SHOBHA GUPTA	98911192158	srshobhagupta@gmail.com	23.12.2025
			6, New Court Block-I	Commercial	EX.COMM AWARD BY ARB 1/2026	06.01.2026	KOTAK MAHINDRA PRIME LTD VS GHANSHYAM L	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	24.12.2025
			6, New Court Block-I	Commercial	EX.COMM AWARD BY ARB 2/2026	06.01.2026	KOTAK MAHINDRA PRIME LTD VS FAISAL KHAN	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	24.12.2025

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			6, New Court Block-I	Commercial	EX COMM 2/2026	06.01.2026	KINTETSU WORLD EXPRESS VS M/S ASPIRE INTERNATIONAL	LALIT VERMA	7827584399	chamberofjoy@outlook.com	05.12.2025
			6, New Court Block-I	Commercial	CS (COMM) 7/2026	06.01.2026	STATE BANK OF INDIA VS RAM KUMAR	SHALINI UPADHYAY	9899408618	shaliniupadhyay.advocate@gmail.com	05.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 8/2026	06.01.2026	STATE BANK OF INDIA VS MAHAVIR	SHALINI UPADHYAY	9899408618	shaliniupadhyay.advocate@gmail.com	05.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/97/2026	07.01.2026	YES BANK TD VS VIKRAM SINGH	ANANJAY SINGH	7030378800	asaplegalandadvocates@gmail.com	24.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/98/2026	07.01.2026	YES BANK LTD VS SHIV COLOUR SHED STEEL	ANANJAY SINGH	7030378800	asaplegalandadvocates@gmail.com	24.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/99/2026	07.01.2026	AXIS BANK LTD VS SANJEEV KUMAR TIWARI	SUNITA SINGH	9871040589	indolexlaw@gmail.com	23.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/100/2026	07.01.2026	AXIS BANK LTD VS SUDHA MAHLA	SUNITA SINGH	9871040589	indolexlaw@gmail.com	23.12.2025
			6, New Court Block-I	Commercial	CS (COMM) 11/2026	07.01.2026	M/S APPLY PIE LLP VS M/S CLOUDFLARE INDIA PVT LTD	RAJ KUMAR	9958031223	rajadvocate1985@gmail.com	22.12.2025
			6, New Court Block-I	Commercial	CS (COMM) 12/2026	07.01.2026	BIGFOOT RETAIL SERVICE PVT LTD VS SURINDER SINGH KHARI	VISHAL MEHAN	9811215181	NOT PROVIDED	19.12.2025
			6, New Court Block-I	Commercial	CS(COMM) 14/2026	08.01.2026	MOHAMMAD HARIS ALI KHAN VS TELEGRAM FZ LLC & ANR	SWAPNIL GAUR	9897905254	swapnil@ralegal.co.in	23.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/109/2026	08.01.2026	YES BANK LTD VS ATIF CHOUDHARY	ANANJAY SINGH	7030378800	asaplegalandadvocates@gmail.com	03.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/110/2026	08.01.2026	AXIS BANK VS MERAJ AHMAD	SHOBHA GUPTA	98911192158	srshobhagupta@gmail.com	06.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/111/2026	08.01.2026	IDFC BANK LTD VS ROHIT GARG	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	19.12.2025

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			6, New Court Block-I	Commercial	OMP (I)(COMM)/112/2026	08.01.2026	YES BANK LTD VS ANEETA KALYAN SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	21.05.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/113/2026	08.01.2026	AXIS BANK LTD VS LASHMI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	05.07.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/114/2026	08.01.2026	YES BANK LTD VS PRIYANKA CHUG	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	30.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/115/2026	08.01.2026	YES BANK LTD VS RAVI CHANDRA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	30.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/116/2026	08.01.2026	AXIS BANK VS FIRDAUS PATHAN	SHOBHA GUPTA	98911192158	srshobhagupta@gmail.com	23.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/117/2026	08.01.2026	AXIS BANK VS SONA	SHOBHA GUPTA	98911192158	srshobhagupta@gmail.com	19.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/118/2026	08.01.2026	AXIS BANK VS HARSHIT SHUKLA	SHOBHA GUPTA	98911192158	srshobhagupta@gmail.com	19.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/119/2026	08.01.2026	AXIS BANK LTD VS LOKESH JAIN	SHOBHA GUPTA	98911192158	srshobhagupta@gmail.com	19.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/122/2026	09.01.2026	KOTAK MAHINDRA PRIME LTD VS SAHIL U	RAJESH JANGRA	9958726491	delhi.jangraadvocate@gmai.com	30.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/123/2026	09.01.2026	CNH INDUSTRIAL INDIA PVT LTD VS GOKARBHAI SAJANBHAI RABARI	RAJESH JANGRA	9958726491	delhi.jangraadvocate@gmai.com	30.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/124/2026	09.01.2026	CNH INDUSTRIAL INDIA PVT LTD VS SHANU MIYA	RAJESH JANGRA	9958726491	delhi.jangraadvocate@gmai.com	30.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/125/2026	09.01.2026	AXIS BANK VS RAVI SHARMA	SHOBHA GUPTA	98911192158	srshobhagupta@gmail.com	05.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/126/2026	09.01.2026	AXIS BANK VS ASHISH SINGH	SHOBHA GUPTA	98911192158	srshobhagupta@gmail.com	05.01.2026

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			6, New Court Block-I	Commercial	OMP (I)(COMM)/127/2026	09.01.2026	AXIS BANK VS SUNIL MAHTO	SHOBHA GUPTA	98911192158	srshobhagupta@gmail.com	05.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/128/2026	09.01.2026	AXIS BANK VS SUNEEL KUMAR SINGH YADAV	SHOBHA GUPTA	98911192158	srshobhagupta@gmail.com	05.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/129/2026	09.01.2026	AXIS BANK VS NITIN RAJ	SHOBHA GUPTA	98911192158	srshobhagupta@gmail.com	06.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/130/2026	09.01.2026	AXIS BANK VS BHANU PRATAP SINGH	SHOBHA GUPTA	98911192158	srshobhagupta@gmail.com	06.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/131/2026	09.01.2026	YES BAK LTD VS SHRUTI GUPTA	ANANJAY SINGH	7030378800	asaplegalandadvocates@gmail.com	26.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/132/2026	09.01.2026	KOTAK MAHINDRA PRIME LTD VS JITENDRA KUMAR	RAJESH JANGRA	9958726491	delhi.jangraadvocate@gmai.com	03.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/141/2026	12.01.2026	AXIS BANK LTD VS RAJ PAL	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	08.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/142/2026	12.01.2026	AXIS BANK LTD VS VIMLESH	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	08.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/143/2026	12.01.2026	AXIS BANK LTD VS NARENDRA	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	08.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/144/2026	12.01.2026	AXIS BANK VS MD SHAHRUKH	SUNITA SINGH	9871040589	indolexlaw@gmail.com	03.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/145/2026	12.01.2026	KOTAK MAHINDRA PRIME LTD VS DHEERAJ SINGH	RAJESH JANGRA	9958726491	delhi.jangraadvocate@gmai.com	07.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/146/2026	12.01.2026	KOTAK MAHINDRA PRIME LTD VS AMIT KUMAR	RAJESH JANGRA	9958726491	delhi.jangraadvocate@gmai.com	07.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/147/2026	12.01.2026	AXIS BANK LTD VS RAJU	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	06.01.2026

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			6, New Court Block-I	Commercial	OMP (I)(COMM)/148/2026	12.01.2026	AXIS BANK LTD VS MANJEET	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	06.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/149/2026	12.01.2026	AXIS BANK LTD VS BHUSA RAM	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	06.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/150/2026	12.01.2026	AXIS BANK LTD VS BIKASH KUMAR GOSWAMI	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	03.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/151/2026	12.01.2026	AXIS BANK LTD VS DUSHYANT KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	03.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/152/2026	12.01.2026	AXIS BANK LTD VS KANTA RANI	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	03.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/153/2026	12.01.2026	AXIS BANK LTD VS FAHEEM AHMED	SUNITA SINGH	9871040589	indolexlaw@gmail.com	05.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/163/2026	13.01.2026	AXIS BANK LTD VS GURSIMRANJIT SINGH	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	09.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/162/2026	13.01.2026	AXIS BANK LTD VS SUKHALAL SO KHATU	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	09.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/161/2026	13.01.2026	AXIS BANK LTD VS PRAKASH JAT	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	09.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/159/2026	13.01.2026	AXIS BANK LTD VS VIKRAM SINGH	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	09.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/160/2026	13.01.2026	AXIS BANK LTD VS PREM SHANKAR DUBEY	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	09.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 23/2026	13.01.2026	MEENA TANWAR VS MUNICIPAL CORPORATION OF DELHI	ASHU ARORA	9910800124	ashuarora@gmail.com	12.01.20206
			6, New Court Block-I	Commercial	CS (COMM) 22/2026	13.01.2026	AJAY LIGHT VS MAADHYAM EVENTS	RAMESH KUMAR	9810053989	rameshKumar9810053989@gmail.com	08.01.2026

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			6, New Court Block-I	Commercial	OMP (I)(COMM)/164/2026	13.01.2026	AXIS BANK LTD VS RAJESH KUMAR TIWARI	SANJEEV PATHAK	9717028845	litigation@srcslegl.com	08.01.2026
			6, New Court Block-I	Commercial	EX COMM 6/2026	14.01.2026	M/s D R TRADING COMPANY VS M/S RATHI SARIA LTD	HIMANSHU CHUGH	9460131119	office@himanshuchugh.in	12.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/215/2026	14.01.2026	AXIS BANK LTD VS SUNITA	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	17.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/217/2026	14.01.2026	AXIS BANK LTD VS UDIT SHARMA	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	17.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/218/2026	14.01.2026	AXIS BANK LTD VS SUNIL PATEL	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	17.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/219/2026	14.01.2026	AXIS BANK LTD VS JIVAN LAL MEENA	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	17.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/220/2026	14.01.2026	AXIS BANK LTD VS MOHAN LAL DAMOR	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	17.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/221/2026	14.01.2026	AXIS BANK LTD VS GOUTAM LAL MEENA	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	17.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/222/2026	14.01.2026	AXIS BANK LTD VS PUSPANDER	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	17.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/223/2026	14.01.2026	AXIS BANK LTD VS ISHWAR	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	17.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/224/2026	14.01.2026	AXIS BANK LTD VS MDKAIF	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	17.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/225/2026	14.01.2026	AXIS BANK LTD VS RATAN LAL MEENA	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	17.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/226/2026	14.01.2026	AXIS BANK LTD VS SHRI LAL MEGHWAL	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	20.12.2025

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			6, New Court Block-I	Commercial	OMP (I)(COMM)/227/2026	14.01.2026	AXIS BANK LTD VS RIJWAN ALI	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	20.12.2025
			6, New Court Block-I	Commercial	CS (COMM) 28/2026	15.01.2026	SMALL FARMERS AGRI BUSINESS VS PIYUSH MAHAJAN	SHANTANU GARG	7535066000	delhi@maheshwariandco.com	13.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 29/2026	15.01.2026	STATE BANK OF INDIA VS ASHWANI	SHIV KUMAR TYAGI	9811059032	shivtyagi1@gmail.com	09.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/244/2026	15.01.2026	AXIS BANK LTD VS VICKY	NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	13.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/245/2026	15.01.2026	CNH INDUSTRIAL INDIA PVT LTD VS HADMANA RAM	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	10.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/246/2026	15.01.2026	CNH INDUSTRIAL CAPTIAL INDIA PVT LTD VS SANGITA DEVI	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	10.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/247/2026	15.01.2026	CNH INDUSTRIAL INDIA PVT LTD VS SANDIP HARIBHAV SHELKE	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	10.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/248/2026	15.01.2026	CNH INDUSTRIAL CAPITAL PVT LTD VS PRAMOD KUMAR SINGH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	10.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/250/2026	15.01.2026	AXIS BANK LTD VS VARSHA	NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	11.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/251/2026	15.01.2026	AXIS BANK LTD VS SANDEEP	NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	11.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/252/2026	15.01.2026	AXIS BANK LTD VS MEHRUNISHA	NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	11.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/254/2026	15.01.2026	AXIS BANK LTD VS JAGDISH SINGH	NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	11.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/255/2026	15.01.2026	AXIS BANK LTD VS PRAVEEN SHARMA	NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	11.01.2026

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			6, New Court Block-I	Commercial	OMP (I)(COMM)/256/2026	15.01.2026	AXIS BANK LTD VS YOGESH KUMAR	NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	12.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/283/2026	16.01.2026	AXIS BANK LTD VS SURENDER	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	14.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/285/2026	16.01.2026	AXIS BANK LTD VS R K CONSTRUCTION GROUP	RAHUL CHAUHAN	9971891788	info@aualegal.com	18.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/286/2026	16.01.2026	AXIS BANK LTD VS SONU SHUKLA	RAHUL CHAUHAN	9971891788	info@aualegal.com	18.12.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM)/287/2026	16.01.2026	AXIS BANK LTD VS SANDEEP KUMAR	NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	09.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/288/2026	16.01.2026	AXIS BANK LTD VS NIZAMUDDIN RASHEED AHEMAD	NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	09.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/289/2026	16.01.2026	AXIS BANK LTD VS GAGAN BALIYAN	NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	09.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/315/2026	17.01.2026	M/S PIRAMAL FINANCE LTD VS SHIYAD C	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	14.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/316/2026	17.01.2026	M/S PIRAMAL FINANCE LTD VS ANEESH MAVI	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	14.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/317/2026	17.01.2026	M/S PIRAMAL FINANCE LTD VS PARVEEN MOHAMMED ALI SHEIKH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	14.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/318/2026	17.01.2026	AXIS BANK LTD VS ASWANI TRADING COMPANY	NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	12.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/319/2026	17.01.2026	AXIS BANK LTD VS ARVIND HAGAWARIYA	NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	12.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/320/2026	17.01.2026	AXIS BANK LTD VS NEERU RATHORE	NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	12.01.2026

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			6, New Court Block-I	Commercial	OMP (I)(COMM)/356/2026	19.01.2026	AXIS BANK LTD VS MD NAUSHAD	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	16.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/357/2026	19.01.2026	AXIS BANK LTD VS DILSHAD	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	16.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/358/2026	19.01.2026	AXIS BANK LTD VS SANJAY MICHAEL	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	16.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/359/2026	19.01.2026	AXIS BANK LTD VS EHATRAM	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	16.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 38/2026	19.01.2026	WELCOME INDIA VISIT PVT LTD VS NEETU SINGH RATHOR	PRATYAKSH RAJ	9911142220	advocatesamyakjain@gmail.com	17.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 39/2026	19.01.2026	SMALL FARMERS AGRI BUSINESS CONSORTITUM VS GAURAV KHATRI	DALIP SINGH	9810197092	dsadv13@gmail.com	15.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 40/2026	16.01.2026	M/S ADITYA ENTERPRISES & ORS VS M/S L &K CONSTRUCTIONS	JITENDER	NOT PROVIDED	NOT PROVIDED	16.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/384/2026	20.01.2026	AXIS BANK LTD VS SUDHIR KUMAR	RAHUL CHAUHAN	9971891788	info@aualegal.com	17.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/385/2026	20.01.2026	AXIS BANK LTD VS MAWAI TEMPO SERVICE	RAHUL CHAUHAN	9971891788	info@aualegal.com	17.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/386/2026	20.01.2026	AXIS BANK LTD VS VISHAL KUMAR GUPTA	RAHUL CHAUHAN	9971891788	info@aualegal.com	17.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/387/2026	20.01.2026	AXIS BANK LTD VS GURMEET SINGH	RAHUL CHAUHAN	9971891788	info@aualegal.com	17.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/388/2026	20.01.2026	AXIS BANK LTD VS VINISH SAINI	RAHUL CHAUHAN	9971891788	info@aualegal.com	17.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/389/2026	20.01.2026	AXIS BANK LTD VS KARAMVIR	RAHUL CHAUHAN	9971891788	info@aualegal.com	17.01.2026

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			6, New Court Block-I	Commercial	OMP (I)(COMM)/390/2026	20.01.2026	AXIS BANK LTD VS BILING ENTERPRISE	NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	19.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/394/2026	21.01.2026	M/S PIRAMALFINANCE LTDVSHARKANWALJEETSINGH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	20.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/395/2026	21.01.2026	M/SPIRAMALFINANCELTDVSVID HIBENSHAH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	20.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/396/2026	21.01.2026	M/S PIRAMAL FINANCE LTDVSANILKUMAR GOSWAMI	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	20.01.2026
			6, New Court Block-I	Commercial	Ex.COMM - Award by Arb. Comm./5/2026	22.01.2026	KOTAK MAHINDRA PRIME LTD Vs GOLDI SINGH	AMIT KUMAR SINHA	9990659331	KMPSPARTNER@GMail.com	17.10.2025
			6, New Court Block-I	Commercial	CS (COMM)/44/2026	22.01.2026	SAHIL SAGAR Vs M/S WORTHY GLOBAL PVT LTD THROUGH ITS DIRECTOR MR SARTH JAIN	GAJINDER KUMAR	9810124482	GAJINDERK@GMAIL.COM	10.01.2026
			6, New Court Block-I	Commercial	Execution (Comm.)/10/2026	22.01.2026	Vijay Kumar Vs Dedicon Engineering Pvt Ltd	PAWAN KUMAR	9599553147	KUMARADVOCATEPAWAN@GMAIL.COM	20.01.2026
			6, New Court Block-I	Commercial	CS (COMM)/48/2026	23.01.2026	Dharamraj Kaushik Vs JMD Construction and Finance Pvt Ltd	Suraj Pal Singh	8077550245	SPCHAUHAN2010@GMAIL.COM	19.01.2026
			6, New Court Block-I	Commercial	CS (COMM)/47/2026	23.01.2026	STATE BANK OF INDIA Vs RAVINDER KUMAR	RANI BHARDWAJ	8010410831	RBHARDWAJASSOCIATE'@GMAIL.COM	20.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 55/2026	27.01.2026	M/S DELSIN POWER VS M/S ADHUNIK ENERGY SOLUTION PVT LTD	AMISH AGGARWALA	9953401701	office@amishaggarwala.n	23.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 53/2026	28.01.2026	MD MUSTAK, SOLE PROPRIETOR M/S KGN VS NAVIN M RAHEJA, MANAGING DIRECTOR M/S RAHEJA DEVELOPERS	GAURAV MAKKAR	9540909916	gauravmakkar78@gmail.com	24.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 59/2026	29.01.2026	STATE BANK OF INDIA VS HARI MOHAN	TIRATH LAL YADAV	9643228307	NOT PROVIDED	24.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 64/2026	29.01.2026	LOTUS HERBALS PRIVATE LTD VS LOTUS MENS PARLOUR	VAIBHAV VUTTS	9971576500	email@vutts.com	27.01.2026

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			6, New Court Block-I	Commercial	CS (COMM) 65/2026	29.01.2026	STATE BANK OF INDIA VS VIVEK RANJAN KUMAR	RAJEEV SAGAR	9810021846	sagarandsagar@live.com	31.08.2024
			6, New Court Block-I	Commercial	CS (COMM) 66/2026	29.01.2026	STATE BANK OF INDIA VS SANJAY CHOUDHARY	RAJEEV SAGAR	9810021846	sagarandsagar@live.com	15.07.2024
			6, New Court Block-I	Commercial	OMP (I)(COMM)/444/2026	30.01.2026	AXIS BANK VS RIZWANA	SHOBHA GUPTA	9811192158	srshobhagupta@gmail.com	07.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/461/2026	31.01.2026	AXIS BANK LTD VS MIRZA AFZAL BEG	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	28.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/462/2026	31.01.2026	AXIS BANK LTD VS AMIT SINGH	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	29.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/463/2026	31.01.2026	ORIX CORPORATION INDIA LTD VS GURVIR SINGH NAGI	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	29.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/464/2026	31.01.2026	PIRAMAL FINANCE LTD VS NAVEEN NARULA	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	29.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/465/2026	31.01.2026	AXIS BANK LTD VS VIJAY VEER VIKRAM SINGH	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	27.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/466/2026	31.01.2026	M/S PIRAMAL FINANCE LTD VS AMRIK SINGH SAINI	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	24.01.2026
			6, New Court Block-I	Commercial	OMP (I)(COMM)/467/2026	31.01.2026	AXIS BANK LTD VS RAMHET MEENA	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	27.01.2026
25	**SH. SANDEEP YADAV,**	**SOUTH**	17, New Court Block-I	Commercial	OMP (I) (COMM)/29/2026	03/01/2026	AXIS BANK LTD Vs NARENDRA SINGH RATHORE	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	26/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/28/2026	03/01/2026	AXIS BANK LTD Vs SAJID HUSSAIN	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	29/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/27/2026	03/01/2026	AXIS BANK LTD Vs PAWAN KUMAR YADAV	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	30/12/2025

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			17, New Court Block-I	Commercial	CS (COMM)/9/2026	06/01/2026	Shakti Pumps India Ltd Vs Sachin Tiwari and Ors	SUDARSHAN BANSAL(P)	9810132015	legal@unitedworld.co.in	02/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/82/2026	06/01/2026	AXIS BANK LTD Vs RANJEET SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	31/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/83/2026	06/01/2026	AXIS BANK LTD Vs SHOBHA LAL JAT SO BHERU LAL	avinash kumar(P)	9811182985	avinash.adv@gmail.com	31/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/94/2026	06/01/2026	Cnh Industrial Capital India Pvt Ltd Vs SHIV OM	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	30/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/90/2026	06/01/2026	AXIS BANK LTD Vs MADAN LAL GURJAR	avinash kumar(P)	9811182985	avinash.adv@gmail.com	30/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/95/2026	06/01/2026	AXIS BANK LTD Vs BALJINDER SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	30/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/91/2026	06/01/2026	AXIS BANK LTD Vs ARJUN SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	30/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/92/2026	06/01/2026	AXIS BANK LTD Vs PRINCI SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	30/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/93/2026	06/01/2026	AXIS BANK LTD Vs PREM DEVI WO MANGILALGURJAR	avinash kumar(P)	9811182985	avinash.adv@gmail.com	30/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/89/2026	06/01/2026	AXIS BANK LTD Vs ASHOK KUMAR SHARMA	avinash kumar(P)	9811182985	avinash.adv@gmail.com	30/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/86/2026	06/01/2026	AXIS BANK LTD Vs BIRAM SINGH SO DEVI SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	30/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/88/2026	06/01/2026	AXIS BANK LTD Vs DEVA GURJAR	avinash kumar(P)	9811182985	avinash.adv@gmail.com	30/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/85/2026	06/01/2026	AXIS BANK LTD Vs MAAN SHANKAR KOSBA	avinash kumar(P)	9811182985	avinash.adv@gmail.com	30/12/2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/87/2026	06/01/2026	AXIS BANK LTD Vs SEEMA SINGH WO SANJAY SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	30/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/84/2026	06/01/2026	AXIS BANK LTD Vs VIJAY SHANKER MISHRA	avinash kumar(P)	9811182985	avinash.adv@gmail.com	31/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/103/2026	07/01/2026	AXIS BANK LTD Vs RAJ KUMAR	Shobha Gupta(P)	9811192158	srshobhagupta@gmail.com	06/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/108/2026	07/01/2026	AXIS BANK LIMITED Vs GAURAV KUMAR MISHRA	AMIT KUMAR(P)	8860939556	amitkumar.294@rediffmail.com	24/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/106/2026	07/01/2026	AXIS BANK LIMITED Vs BRAJKISHOR SO BACHHU SINGH	Rahul Chauhan(P)	9971891788	info@aualegal.com	25/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/107/2026	07/01/2026	AXIS BANK LIMITED Vs M S LAXMI ENTERPRISES	Rahul Chauhan(P)	9971891788	info@aualegal.com	25/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/104/2026	07/01/2026	YES BANK LTD Vs VIVEK SINGH	ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	26/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/105/2026	07/01/2026	YES BANK LTD Vs SHAJAD SHAJAD	ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	26/12/2025
			17, New Court Block-I	Commercial	OMP(I) COMM/407/2026	07/01/2026	AXIS BANK LTD Vs SAMPAT JAT	avinash kumar(P)	9811182985	avinash.adv@gmail.com	30/12/2025
			17, New Court Block-I	Commercial	OMP (COMM)/3/2026	08/01/2026	DR ER RAJAINDERR JAINA Vs CHANDAN DEEP SINGH	SHAGUN MEHTA(P)	9891111129	lawyershagun189@gmail.com	24/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/18/2026	09/01/2026	DEVVRAT IMPEX PVT LTD Vs MR SHIAVAM SANON PROP PARTNER	Natwar Rai(P)	9818906064	natwarrai@gmail.com	05/01/2026
			17, New Court Block-I	Commercial	CS (COMM)/20/2026	09/01/2026	Ms WD 40 Manufacturing Company Vs Pradeep Gulati and Ors	SUDARSHAN BANSAL(P)	9810132015	legal@unitedworld.co.in	07/01/2026
			17, New Court Block-I	Commercial	CS (COMM)/21/2026	12/01/2026	Anand Cutting Profiles Pvt Ltd Through its Authorized Representative Vinod Kumar Bhatt Vs M/s Isuzu Autotech Industries	TUSHAR MAHAJAN(P)	8802290930	advocatetusharmahajan@gmail.com	05/01/2026

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			17, New Court Block-I	Commercial	CS (COMM)/25/2026	13/01/2026	MANASH LIFESTYLE PRIVATE LIMITED Vs AS ENTERPRISE	NAGESHWAR KUMHAR(P)	9818823289	info@deyandkumhar.com	10/01/2026
			17, New Court Block-I	Commercial	ExCOMM - Award by Arb Comm/4/2026	13/01/2026	VIMAL BANKA (KARTA OF VIMAL KUMAR BHAJANLAL BANKA HUF) Vs ROYAL GOLF LINK CITY PROJECT PRIVATE LIMITED	Raghav Alok(P)	9990505143	alok1raghav@gmail.com	07/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/173/2026	13/01/2026	Axis Bank Ltd Vs MOHIT TOMAR	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	10/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/174/2026	13/01/2026	Axis Bank Ltd Vs RAM SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	10/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/172/2026	13/01/2026	Axis Bank Ltd Vs DEEPAK SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	10/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/175/2026	13/01/2026	Axis Bank limited Vs WASIM RAJA	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	11/01/2026
			17, New Court Block-I	Commercial	CS (COMM)/24/2026	13/01/2026	Ajit Singh Tanwar Sole prop of M/s Raj Enterprises Vs Municipal Corporation of Delhi (South Zone)	Ashu Arora(P)	9910800124	ashunarora@gmail.com	26/12/2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/242/2026	14/01/2026	Axis Bank limited Vs ZAHID	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	11/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/239/2026	14/01/2026	Axis Bank limited Vs NARINDER KUMAR	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	09/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/241/2026	14/01/2026	Axis Bank limited Vs MANISH KUMAR	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	09/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/240/2026	14/01/2026	Axis Bank limited Vs INDERJEET KAUR	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	09/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/237/2026	14/01/2026	Axis Bank limited Vs USHA KOTHARI	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	11/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/238/2026	14/01/2026	Axis Bank limited Vs MAHENDRA SINGH	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	11/01/2026

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/201/2026	14/01/2026	YES BANK LIMITED Vs ABDUL WAHAB	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	10/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/198/2026	14/01/2026	YES BANK LIMITED Vs MOHD MUNAVVAR	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	10/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/204/2026	14/01/2026	YES BANK LIMITED Vs AAKASH MISHRA	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	10/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/228/2026	14/01/2026	Cnh Industrial Capital India Pvt Ltd Vs SANDIP HARIBHAU SHELKE 116273	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	10/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/229/2026	14/01/2026	Cnh Industrial Capital India Pvt Ltd Vs SHRIKANT TIWARI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	10/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/231/2026	14/01/2026	Axis Bank limited Vs AMAN KUMAR	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	09/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/232/2026	14/01/2026	Axis Bank limited Vs MOHAMMAD ALI	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	09/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/235/2026	14/01/2026	Axis Bank limited Vs KAPTAN MAM CHAND	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	11/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/233/2026	14/01/2026	Axis Bank limited Vs SAHIL	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	09/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/230/2026	14/01/2026	Axis Bank limited Vs AFSAR AHMAD	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	09/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/234/2026	14/01/2026	Axis Bank limited Vs SONU CHAUHAN	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	09/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/236/2026	14/01/2026	Axis Bank limited Vs PRASHANT KUMAR SINGH RATHORE	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	09/01/2026
			17, New Court Block-I	Commercial	CS (COMM)/31/2026	15/01/2026	FINBIRD TECHNOLOGIES PRIVATE LIMITED Vs SUSTAINIUM INC	Juhi Chawla(P)	9999014248	juhi@duaassociates.com	13/01/2026

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/314/2026	16/01/2026	AXIS BANK LIMITED Vs MAWAI TEMPO SERVICE 5120	Rahul Chauhan(P)	9971891788	info@aualegal.com	12/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/312/2026	16/01/2026	Axis Bank limited Vs SAJID	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	09/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/310/2026	16/01/2026	Axis Bank Ltd Vs NAFEES AHMAD	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	08/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/311/2026	16/01/2026	Axis Bank Ltd Vs POOJA GUPTA	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	08/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/313/2026	16/01/2026	Axis Bank limited Vs TAQUI AHMAD SHAIKH	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	09/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/302/2026	16/01/2026	Axis Bank limited Vs MAHADEV CONSTRUCTIONS	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	12/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/303/2026	16/01/2026	Axis Bank Ltd Vs RUHY KHAPRA	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	08/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/304/2026	16/01/2026	Axis Bank Ltd Vs GURMEET SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	10/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/305/2026	16/01/2026	Axis Bank Ltd Vs MOHAMMAD AZEEM	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	10/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/306/2026	16/01/2026	Axis Bank Ltd Vs DEEPAK KUMAR	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	09/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/309/2026	16/01/2026	PIRAMAL FINANCE LIMITED Vs ARCHANA MAHENDRA DANANE	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	14/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/307/2026	16/01/2026	PIRAMAL FINANCE LIMITED Vs MOHD NAVAB	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	14/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/308/2026	16/01/2026	PIRAMAL FINANCE LIMITED Vs ALAM IDREESH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	14/01/2026

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			17, New Court Block-I	Commercial	CS (COMM)/35/2026	17/01/2026	DEVKI DEVI FOUNDATION Vs NATHU RAM MANGLA	SANJEEV SARASWAT(P)	9810117154	sanjeev.saraswat@questlegalpartners.com	15/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/367/2026	19/01/2026	YES BANK LIMITED Vs SHIV KUMAR	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	14/01/2026
			17, New Court Block-I	Commercial	CS (COMM)/36/2026	19/01/2026	ICICI BANK LIMITED Vs M K ROCK TECH PRIVATE LIMITED THROUGHITS DIRECTOR SH MOIN KHAN	DEEPAK KAUSHIK(P)	9818030800	induslegalia@gmail.com	07/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/368/2026	19/01/2026	PIRAMAL FINANCE LIMITED Vs PAWAN KUMAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	14/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/372/2026	19/01/2026	PIRAMAL FINANCE LIMITED Vs SAGAR RAM MANCHALWAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	14/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/371/2026	19/01/2026	PIRAMAL FINANCE LIMITED Vs DHARMPAL SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	14/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/370/2026	19/01/2026	PIRAMAL FINANCE LIMITED Vs ANSAR AHAMAD	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	14/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/369/2026	19/01/2026	PIRAMAL FINANCE LIMITED Vs HARDIK GIRISHBHAI MEWAWALA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	14/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/376/2026	19/01/2026	AXIS BANK LIMITED Vs ASHISH KUMAR	Rahul Chauhan(P)	9971891788	info@aualegal.com	15/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/377/2026	19/01/2026	AXIS BANK LIMITED Vs JASPAL SINGH	Rahul Chauhan(P)	9971891788	info@aualegal.com	15/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/378/2026	19/01/2026	Axis Bank limited Vs KANHIYA ENTERPRISES	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	15/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/375/2026	19/01/2026	Axis Bank Ltd Vs Tara Singh	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	16/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/374/2026	19/01/2026	AXIS BANK LIMITED Vs RAJESH KUMAR SHARMA	Rahul Chauhan(P)	9971891788	info@aualegal.com	16/01/2026

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/373/2026	19/01/2026	AXIS BANK LIMITED Vs VIJAY SINGH	Rahul Chauhan(P)	9971891788	info@aualegal.com	16/01/2026
			17, New Court Block-I	Commercial	CS (COMM)/45/2026	22/01/2026	Union Bank of India Vs Shivansh Singh	Dhananjay Kumar (P)	9711343590	advocateshyamjha@gmail.com	21/01/2026
			17, New Court Block-I	Commercial	Execution (Comm)/13/2026	24/01/2026	PANKAN JAIN Vs Shikha Aggarwal	N. K. TRIPATHI(P)	8130872660	Not provided	19/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/408/2026	24/01/2026	Axis Bank Ltd Vs NOOR MOHAMMAD	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	22/01/2026
			17, New Court Block-I	Commercial	ExCOMM - Award by Arb Comm/7/2026	28/01/2026	KOTAK MAHINDRA PRIME LTD Vs RAMRAJ	Kushal Kumar(P)	7009793548	rishabh.eruditelegal@gmail.com	21/01/2026
			17, New Court Block-I	Commercial	Execution (Comm)/15/2026	28/01/2026	ANSHUL GOEL Vs Berilishus Foods Pvt Ltd	ROHIT KUMAR MODI(P)	9810243904	rkm_modi@rediffmail.com	24/01/2026
			17, New Court Block-I	Commercial	CS (COMM)/55/2026	28/01/2026	Mirza Qhaiser Baig Vs Mirza Afser Baig	SHAMIK SAHA(P)	8510018144	shamik.chambers@gmail.com	25/01/2026
			17, New Court Block-I	Commercial	CS (COMM)/56/2026	28/01/2026	State Bank Of India Vs Umesh chauhan	TIRATH LAL YADAV(P)	9643228307	advtirath@gmail.com	27/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/441/2026	29/01/2026	Axis Bank Ltd Vs SOMA DAMOR	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	27/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/443/2026	29/01/2026	Axis Bank Ltd Vs MANISH VERMA	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	27/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/442/2026	29/01/2026	AXIS BANK LTD Vs MOHSIN KHAN	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	27/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/437/2026	29/01/2026	AXIS BANK LIMITED Vs ANJU RANI	Rahul Chauhan(P)	9971891788	info@aualegal.com	28/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/438/2026	29/01/2026	AXIS BANK LIMITED Vs KULDEEP	Rahul Chauhan(P)	9971891788	info@aualegal.com	28/01/2026

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/435/2026	29/01/2026	AXIS BANK LIMITED Vs VINOD KUMAR KASHYAP	Rahul Chauhan(P)	9971891788	info@aualegal.com	28/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/440/2026	29/01/2026	AXIS BANK LIMITED Vs PAVAN DEVI	Rahul Chauhan(P)	9971891788	info@aualegal.com	28/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/439/2026	29/01/2026	AXIS BANK LIMITED Vs MIRZA SAHIL BAIG	Rahul Chauhan(P)	9971891788	info@aualegal.com	28/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/434/2026	29/01/2026	AXIS BANK LIMITED Vs Chandan Kumar	Rahul Chauhan(P)	9971891788	info@aualegal.com	28/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/436/2026	29/01/2026	AXIS BANK LIMITED Vs Ikram Ali	Rahul Chauhan(P)	9971891788	info@aualegal.com	28/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/433/2026	29/01/2026	AXIS BANK LIMITED Vs Deepak Jangid	Rahul Chauhan(P)	9971891788	info@aualegal.com	28/01/2026
			17, New Court Block-I	Commercial	ExCOMM - Award by Arb Comm/8/2026	29/01/2026	HICON HERA BUILDTECH PVT LTD Vs EMAAR INDIA LTD	DIWAN ADVOCATES(P)	8826302589	service@diwanadvocates.com	28/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/447/2026	30/01/2026	Cnh Industrial Capital India Pvt Ltd Vs JADUNATH PRADHAN	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	28/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/448/2026	30/01/2026	KOTAK MAHINDRA BANK Vs SANGEETA TIWARI 605	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	29/01/2026
			17, New Court Block-I	Commercial	Execution (Comm)/17/2026	30/01/2026	PREHLAD RAI GARG Vs M/S YES SIR CATERING SERVICES PVT LTD	Not provided	Not provided	Not provided	30/01/2026
			17, New Court Block-I	Commercial	Misc DJ/48/2026	31/01/2026	M/s Clix Capital Services Pvt Ltd Vs Dr Yatindra Mohan Bahuguna	Ravi Shankar Garg(P)	9911883595, 9599831798	associatersgarg1@gmail.com	22/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/450/2026	31/01/2026	AXIS BANK LTD Vs ADARSH SRIVASTAVA	avinash kumar(P)	9599831798	avinash.adv@gmail.com	29/01/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/449/2026	31/01/2026	AXIS BANK LTD Vs RAMESH KUMAR BANKOLIA	avinash kumar(P)	9811182985	avinash.adv@gmail.com	29/01/2026

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/451/2026	31/01/2026	AXIS BANK LTD Vs KAMAL KANHAIYA	avinash kumar(P)	9811182985	avinash.adv@gmail.com	29/01/2026
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/43/2026	03/01/2026	AXIS BANK LTD Vs KRISHAN	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	24.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/3/2026	03/01/2026	MEENA TANWAR Vs MUNICIPAL CORPORATION OF DELHI (SOUTH ZONE)	Ashu Arora(P),	9910800124	ashunarora@gmail.com	26.12.2025
			29, New Court Block-II	Commercial	Execution (Comm)/1/2026	03/01/2026	ALMADAR EXHIBITION AND INTERIOR DECORATOR COMPANY Vs CRAFT WORLD EVENTS PVT LTD AND ORS	Ajay Amrit Raj	9560623327	NOT PROVIDED	24.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1/2026	03/01/2026	DR ER RAJAINDERR JAINA ALIAS RAJENDER JAINA Vs ARUN KESHARWANI	SHAGUN MEHTA(P),	9891111129	lawyershagun189@gmail.com	24.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/30/2026	03/01/2026	AXIS BANK LTD Vs KAILASH	Rahul Chauhan(P),	9971891788	info@aualegal.com	25.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/31/2026	03/01/2026	AXIS BANK LTD Vs GULSHER	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	30.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/32/2026	03/01/2026	AXIS BANK LTD Vs PRAKASH CHAND MEENA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	31.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/33/2026	03/01/2026	AXIS BANK LTD Vs SHOBAT KHAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	29.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/34/2026	03/01/2026	AXIS BANK LTD Vs MUSKAN KHAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	29.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/35/2026	03/01/2026	AXIS BANK LTD Vs SUKH DEV	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/36/2026	03/01/2026	AXIS BANK LTD Vs SUKHCHAIN SINGH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	30.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/37/2026	03/01/2026	AXIS BANK LTD Vs VIKAS	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	31.12.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/38/2026	03/01/2026	AXIS BANK LTD Vs KISHAN LAL	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	30.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/39/2026	03/01/2026	AXIS BANK LTD Vs PRAMOD KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/40/2026	03/01/2026	AXIS BANK LTD Vs ABDUL RASHID	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	30.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/41/2026	03/01/2026	ORIX LEASING AND FINANCIAL SERVICE INDIA LIMITED Vs JATIN KAUSHIK	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	29.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/42/2026	03/01/2026	AXIS BANK LTD Vs ANKIT KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	26.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/6/2026	05/01/2026	MANASH LIFESTYLE PRIVATE LIMITED Vs MUKUL JAISWAL AND ANR	NAGESHWAR KUMHAR(P),	9818823289	info@deyandkumhar.com	01.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/61/2026	05/01/2026	AXIS BANK LTD Vs ARVIND BABU	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	30.12.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/71/2026	06/01/2026	ARISTO SECURITIES PVT LTD Vs REINVENT AGROCHAIN PVT LTD	SUMIT SARNA(P),	9650941688	sumitsarna@gmail.com	03.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/70/2026	06/01/2026	AXIS BANK LTD Vs SARMILA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	31.12.2025
			29, New Court Block-II	Commercial	Execution (Comm)/3/2026	06/01/2026	DHARMINDER SARNA Vs SAMRAT BEHL	Vipul Maheshwari(P),	7535066000	delhi@maheshwariandco.com	19.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/15/2026	08/01/2026	M/S OFB TECH PRIVATE LIMITED Vs YARRAPATHRUNI PRABHU SURYA	Tusharr Mawkin(P),	9266434371	legal3@arenesslaw.com	05.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/168/2026	13/01/2026	Cnh Industrial Capital India Pvt Ltd Vs BEANT SINGH GILL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/169/2026	13/01/2026	Cnh Industrial Capital India Pvt Ltd Vs LALMATI DEVI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.01.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/170/2026	13/01/2026	Cnh Industrial Capital India Pvt Ltd Vs Pravin Kumar	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	10.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/166/2026	13/01/2026	AXIS BANK LTD Vs ABHISHEK KUMAR BALAT	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	10.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/165/2026	13/01/2026	AXIS BANK LTD Vs MUSRRAF PARWEJ	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	10.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/171/2026	13/01/2026	AXIS BANK LTD Vs ALKA	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	10.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/167/2026	13/01/2026	AXIS BANK LTD Vs SUDHIR KUMAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	10.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/210/2026	14/01/2026	AXIS BANK LTD Vs AYODHYA PRASAD	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	11.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/211/2026	14/01/2026	AXIS BANK LTD Vs RITU SAINI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	09.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/212/2026	14/01/2026	AXIS BANK LTD Vs NISHCHAL JAIN	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	09.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/205/2026	14/01/2026	AXIS BANK LTD Vs BAD HASAN	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	11.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/193/2026	14/01/2026	AXIS BANK LTD Vs Sajid	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	09.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/206/2026	14/01/2026	AXIS BANK LTD Vs ANIL SINGH	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	11.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/192/2026	14/01/2026	AXIS BANK LTD Vs PANKAJ SUSHIL KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	10.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/195/2026	14/01/2026	Cnh Industrial Capital India Pvt Ltd Vs Chikkegowda Siddegowda	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	10.01.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/207/2026	14/01/2026	Cnh Industrial Capital India Pvt Ltd Vs DHIRENDRA KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	10.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/196/2026	14/01/2026	Cnh Industrial Capital India Pvt Ltd Vs Sangeeta Tigga	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	10.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/209/2026	14/01/2026	Cnh Industrial Capital India Pvt Ltd Vs AJMAL SAB	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	10.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/200/2026	14/01/2026	AXIS BANK LTD Vs Sharif Khan	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	09.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/194/2026	14/01/2026	AXIS BANK LTD Vs SACHIN	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	09.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/202/2026	14/01/2026	AXIS BANK LTD Vs NASEEM AHMAD	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	09.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/197/2026	14/01/2026	AXIS BANK LTD Vs SUSHIL KUMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	11.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/199/2026	14/01/2026	AXIS BANK LTD Vs JAGJEET KAUR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	09.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/203/2026	14/01/2026	AXIS BANK LTD Vs SHARIF AHMAD	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	09.01.2026
			29, New Court Block-II	Commercial	CS (COMM)/32/2026	16/01/2026	AARK PHARMACUTICALS LTD Vs NEELKANTH DRUG HOUSE	Prashant Bhargava(P),	9991119392	passandassociates@gmail.com	08.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/295/2026	16/01/2026	AXIS BANK LTD Vs BILLING ENTERPRISES	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	12.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/296/2026	16/01/2026	AXIS BANK LTD Vs MAWAI TEMPO SERVICE	Rahul Chauhan(P),	9971891788	info@aualegal.com	12.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/297/2026	16/01/2026	AXIS BANK LTD Vs MAWAI TEMPO SERVICE	Rahul Chauhan(P),	9971891788	info@aualegal.com	12.01.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/290/2026	16/01/2026	AXIS BANK LTD Vs NITESH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	10.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/298/2026	16/01/2026	AXIS BANK LTD Vs SHOYAB ALI	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	10.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/291/2026	16/01/2026	AXIS BANK LTD Vs ATUL CHAURASIYA	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	10.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/292/2026	16/01/2026	AXIS BANK LTD Vs KANHIYA LAL	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	10.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/293/2026	16/01/2026	AXIS BANK LTD Vs ABHISHEK PORWAL	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	10.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/294/2026	16/01/2026	AXIS BANK LTD Vs DEEPAK KUMAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	10.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/299/2026	16/01/2026	AXIS BANK LTD Vs SUNIL KUMAR GARG	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	10.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/300/2026	16/01/2026	AXIS BANK LTD Vs NARESH KUMAR SAINI	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	10.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/301/2026	16/01/2026	PIRAMAL FINANCE LIMITED Vs BALWAN SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	14.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/336/2026	17/01/2026	PIRAMAL FINANCE LIMITED Vs PAWAN KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	14.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/329/2026	17/01/2026	PIRAMAL FINANCE LIMITED Vs VIPIN KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	14.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/337/2026	17/01/2026	PIRAMAL FINANCE LIMITED Vs GAURAV KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	14.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/338/2026	17/01/2026	PIRAMAL FINANCE LIMITED Vs HIRAMAN VISHWANATH DAWARE	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	14.01.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/339/2026	17/01/2026	PIRAMAL FINANCE LIMITED Vs JAHANGEER ALAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	14.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/332/2026	17/01/2026	PIRAMAL FINANCE LIMITED Vs VIVEK LAXMANBHAI MOTIYANI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	14.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/333/2026	17/01/2026	PIRAMAL FINANCE LIMITED Vs ANIL TANAJI JADHAV	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	14.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/330/2026	17/01/2026	PIRAMAL FINANCE LIMITED Vs DEEPA VERMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	14.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/334/2026	17/01/2026	PIRAMAL FINANCE LIMITED Vs SANDEEP KUMAR SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	14.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/340/2026	17/01/2026	ORIX LEASING AND FINANCIAL SERVICE INDIA LIMITED Vs SUNIL SURESH SHETE	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	15.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/335/2026	17/01/2026	AXIS BANK LTD Vs DALBAG SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	15.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/341/2026	17/01/2026	AXIS BANK LTD Vs LAKSHMI NARAYAN	Rahul Chauhan(P),	9971891788	info@aualegal.com	15.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/331/2026	17/01/2026	AXIS BANK LTD Vs AJEET	Rahul Chauhan(P),	9971891788	info@aualegal.com	15.01.2026
			29, New Court Block-II	Commercial	CS (COMM)/37/2026	19/01/2026	SIEMENS INDUSTRY SOFTWARE INC AND ANR Vs RUCHIR MANGLA AND ORS	Aarshia Behl(P),	9818061242, 9810621272	aarshia@saikrishnaassociates.com	16.01.2026
			29, New Court Block-II	Commercial	Misc DJ/27/2026	21/01/2026	SAAWANRIYA BUILDERS Vs CLASSIC DISPLAY SYSTEMS PVT LTD ANR ORS	Aditya Raj(P),	7073011531	chambersofadityaraj@gmail.com	20.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/405/2026	23/01/2026	YES BANK LTD Vs TAHIRA TAHIRA	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	21.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/406/2026	23/01/2026	AXIS BANK LTD Vs RAVI SINGH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.01.2026

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			29, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/6/2026	24/01/2026	KELLTON TECH SOLUTIONS LTD Vs MILKIN EDIT FURNITURE PVT LTD	Rakesh Kumar(P),	9310707170	info@dsnlegal.com	22.01.2026
			29, New Court Block-II	Commercial	CS (COMM)/50/2026	24/01/2026	SURESH CHAND TIWARI Vs CLASSIC CONSTRUCTION COMPANY	Markandey Gupta(P),	9250950582	markandeygupta@yahoo.co.in	23.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/409/2026	27/01/2026	MANTARAV PVT LTD Vs CONVO BOT PVT LTD	BALRAM(P),	9818274049	balramk1501@gmail.com	23.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/410/2026	28/01/2026	IDFC FIRST BANK LTD Vs NAMAN TRADING COMPANY	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26.01.2026
			29, New Court Block-II	Commercial	CS (COMM)/54/2026	28/01/2026	AJIT SINGH TANWAR SOLE PROP OF M/S RAJ ENTERPRISES Vs MUNICIPAL CORPORATION OF DELHI (SOUTH ZONE)	Ashu Arora(P),	9910800124	ashunarora@gmail.com	26.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/431/2026	29/01/2026	AXIS BANK LTD Vs SUNIL KUMAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	27.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/432/2026	29/01/2026	AXIS BANK LTD Vs MOHAMMAD MURTAZA	SUNITA SINGH	9871040589, 8920586266	indolexlaw@gmail.com	27.01.2026
			29, New Court Block-II	Commercial	CS (COMM)/60/2026	29/01/2026	AKASH ENTERPRISES Vs BURGER CLUB PVT LTD	Nitesh Sharma(P),	8750191518, 9667121819	ntadvocates@gmail.com	27.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/427/2026	29/01/2026	AXIS BANK LTD Vs UROOS NADEEM	Rahul Chauhan(P),	9971891788	info@aualegal.com	28.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/429/2026	29/01/2026	AXIS BANK LTD Vs AKSHAT AGARWAL	Rahul Chauhan(P),	9971891788	info@aualegal.com	28.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/428/2026	29/01/2026	AXIS BANK LTD Vs AQIB HUSSAIN	Rahul Chauhan(P),	9971891788	info@aualegal.com	28.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/430/2026	29/01/2026	AXIS BANK LTD Vs PRAVEEN SHARMA	Rahul Chauhan(P),	9971891788	info@aualegal.com	28.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/446/2026	30/01/2026	KOTAK MAHINDRA BANK Vs SANGEETA TIWARI	PARV MAHAJAN(P),	9643646534	parv.mahajan007@gmail.com	29.01.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/445/2026	30/01/2026	IDFC FIRST BANK LTD Vs NAMAN TRADING COMPANY	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	29.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/469/2026	31/01/2026	AXIS BANK LTD Vs JAGDISH SINGH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	29.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/468/2026	31/01/2026	AXIS BANK LTD Vs VIKRAM KUMAR KOHLI	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	29.01.2026
			29, New Court Block-II	Commercial	CS (COMM)/69/2026	31/01/2026	ASICS CORPORATION Vs ASHOK KUMAR AND ORS	Shravan Bansal(P),	9650682928	unitedmark@unitedandunited.com	29.01.2026
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM)/2/2026	03-01-2026	ANTARA ASSISTED CARE SERVICES LIMITED Vs VANDANA MENON	LAXMAN KUMAR(P),	8595650338	info@gslaw.in	26-12-2025
			40, New Court Block-II	Commercial	CS (COMM)/10/2026	06-01-2026	M/S Mankiewicz India Pvt Ltd Vs M/S BLAST COATS	ARUN SAXENA(P),	7503830432	advarunsaxena1502@gmail.com	26-12-2025
			40, New Court Block-II	Commercial	CS (COMM)/16/2026	08-01-2026	MADAN LAL SHARMA Vs Dwarka Nath Sharma	Ankit Mehta(P),	9654134246	attorneyaccprd@gmail.com	24-12-2025
			40, New Court Block-II	Commercial	CS (COMM)/17/2026 (Trade Marks Act)	08-01-2026	Abhishek Yadav Vs Achievers Point Education Consultants P Ltd	Vikas Khera(P),	7834897828	info@laxtons.com	07-01-2026
			40, New Court Block-II	Commercial	CS (COMM)/19/2026	09-01-2026	Shivsarolakshi swapping stattion through proprietor Mr Bharath Kumhar S Vs UPGRID SOLUTIONS PVT LTD	VIKAS SINGH(P),	8800787689	vsingh@gmail.com	08-01-2026
			40, New Court Block-II	Commercial	CS (COMM)/26/2026	13-01-2026	Ajit Singh Tanwar Vs Municipal Corporation of Delhi (South Zone)	Ashu Arora(P),	9910800124	ashuarora@gmail.com	31-12-2025

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			40, New Court Block-II	Commercial	CS (COMM)/30/2026	15-01-2026	M/S SANIYA HANDWORK Vs M/S PEE EMPRO EXRT PVT LTD	K. Sharma	9013439209	kseliteattorney@gmail.com	14-01-2026
			40, New Court Block-II	Commercial	CS (COMM)/34/2026	17-01-2026	MRS SONIA DEWAN THROUGH HER SPA HOLDER Vs M S DRJ HEALTHCARE PVT LTD THROUGH ITS MANAGING DIRECTOR	Shreshtha Kumar(P),	9582461463	advshreshta@gmail.com	07-01-2026
			40, New Court Block-II	Commercial	CS (COMM)/42/2026	20-01-2026	INTRINSEQUE HEALTH PE LTD Vs BANDA GANGADHAR	AMRESH JAIHIND BIND(P),	8149691995	amresh@jaihndchambers.in	19-01-2026
			40, New Court Block-II	Commercial	CS (COMM)/51/2026	27-01-2026	SITA RAM PROPRIETOR OF SITARAM ELECTRICAL WORKS Vs SR ASHOK AND ASSOCIATES	FAISAL ZAFAR(P),	9810319145	contact@skylegallaw.com	24-01-2026
			40, New Court Block-II	Commercial	CS (COMM)/61/2026	29-01-2026	STATE BANK OF INDIA VS RAJESH KUMAR CHAUBEY	TIRATH LAL YADAV	9643228327	advtirath@gmail.com	27-01-2026
			40, New Court Block-II	Commercial	CS (COMM)/62/2026	29-01-2026	BANK OF INDIA VS SAKSHI MALHOTRA	VAGEESH KUMAR	9953585448	advocatevageeshkumar@gmail.com	21-01-2026
			40, New Court Block-II	Commercial	CS (COMM)/62/2026	29-01-2026	BANK OF INDIA VS NISHA SHARMA	VAGEESH KUMAR	9953585448	advocatevageeshkumar@gmail.com	21-01-2026
			40, New Court Block-II	Commercial	CS (COMM)/68/2026	31-01-2026	SMALL FARMERS AGRI BUSINESS CONSORTIUM VS KAIPUZHA COCONUT PROCUCER	DALIP SINGH	9810197092	dsadv13@gmail.com	29-01-2026
			40, New Court Block-II	Commercial	Execution (Comm)/5/2026	07-01-2026	SHRI RAMESH KUMAR Vs AMAN MEHRA	Omprakash verma(P),	9868167514	advocateopverma@gmail.com	06-01-2026

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			40, New Court Block-II	Commercial	Execution (Comm)/7/2026	19-01-2026	OCL Shipping India Pvt Ltd Vs Bold Bespoke Design Pvt Ltd	RAKESH KUMAR SHUKLA(P),	9899454835	rks108@gamil.com	17-01-2026
			40, New Court Block-II	Commercial	Execution (Comm)/12/2026	24-01-2026	GABRIEL INDIA PVT LTD Vs M/s Lohia Auto Industries	VARSHA IYER(P),	9818076566	padamanabhanassociates@gmail.com	22-01-2026
			40, New Court Block-II	Commercial	Execution (Comm)/14/2026	27-01-2026	Emu Lines Private Limited Vs MOHAMMAD ALAM PROPRIETOR GLOBE LINK	Uday Kumar(P),	8882303942	advudaykumar@gmail.com	21-01-2026
			40, New Court Block-II	Commercial	Execution (Comm)/16/2026	28-01-2026	POORANMAL GAUR VS HIMANSHU BABBAR	SHUBHAM AGGARWAL	9818930388	adv.shumbhamaggarwal@gmail.com	24-01-2026
			40, New Court Block-II	Commercial	Misc DJ/28/2026	21-01-2026	Union Bank of India Vs Dharminder Kumar	Jitendra Garg(P),	9810197691	jitendragarg.adv@gmail.com	19-01-2026
			40, New Court Block-II	Commercial	OMP (COMM)/2/2026	05-01-2026	M/S CI5 IMAGING AND DIAGNOSTIC RESEARCH CENTRE LTD Vs Directorate Medical Delhi Through its Director	MANOJ KUMAR SINGH(P),	9910072693	divij24@line.com	24-12-2025
			40, New Court Block-II	Commercial	OMP (COMM)/4/2026	12-01-2026	DR ER RAJAINDERR JAINA RAJENDER JAINA Vs SH LAKSHMI NARAIN NAGAR	SHAGUN MEHTA(P),	9891111129	lawyershagun1189@gmail.com	26-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/44/2026	03-01-2026	AXIS BANK LTD Vs VISHAL SAINI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/45/2026	03-01-2026	axis bank ltd Vs LOKESH KUMAR JAIN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24-12-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/46/2026	03-01-2026	AXIS BANK LTD Vs RAJIV SAREEN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/47/2026	03-01-2026	AXIS BANK LTD Vs SUMRAN SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/48/2026	05-01-2026	AXIS BANK LTD Vs AMIT KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/49/2026	05-01-2026	AXIS BANK LTD Vs VEERENDRA KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/50/2026	05-01-2026	AXIS BANK LTD Vs JATEEN HANDA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/51/2026	05-01-2026	AXIS BANK LTD Vs RAHUL KUMAR SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/52/2026	05-01-2026	AXIS FINANCE LTD Vs KESHAV SHARMA	AMIT KUMAR(P),	8860939556	amitkumar294@rediffmail.com	26-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/53/2026	05-01-2026	AXIS BANK LIMITED Vs HARVINDER SALUJA	AMIT KUMAR(P),	8860939556	amitkumar294@rediffmail.com	26-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/54/2026	05-01-2026	AXIS BANK LIMITED Vs RAM NIVAS PRAJAPATI	AMIT KUMAR(P),	8860939556	amitkumar294@rediffmail.com	26-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/55/2026	05-01-2026	AXIS BANK LIMITED Vs PRIYA GUPTA	AMIT KUMAR(P),	8860939556	amitkumar294@rediffmail.com	26-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/69/2026	06-01-2026	AXIS BANK LTD Vs JAHID	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	31-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/72/2026	06-01-2026	AXIS BANK LTD Vs SA TY AM SO RAJA RAM UPADHYA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	31-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/73/2026	06-01-2026	AXIS BANK LTD Vs AZEEM MALIK	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	31-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/74/2026	06-01-2026	AXIS BANK LTD Vs HARISH KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	31-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/75/2026	06-01-2026	AXIS BANK LTD Vs ABHISHEK NAYAK	Rahul Chauhan(P),	9971891788	info@aualegal.com	26-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/76/2026	06-01-2026	AXIS BANK LTD Vs MOHD HASIM	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	26-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/77/2026	06-01-2026	AXIS BANK LTD Vs HEMANT SHARMA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	24-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/78/2026	06-01-2026	AXIS BANK LTD Vs DINESH CHAND	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	24-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/79/2026	06-01-2026	AXIS BANK LTD Vs HAROONI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	24-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/80/2026	06-01-2026	AXIS BANK LTD Vs RAJVEER	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	24-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/81/2026	06-01-2026	AXIS BANK LTD Vs MADAN LAL	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	24-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/101/2026	07-01-2026	AXIS BANK LTD Vs SHER MOHD	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/102/2026	07-01-2026	AXIS BANK LTD Vs DEEPAK SHARMA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	24-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/120/2026	08-01-2026	YES BANK Vs SUBHASH PURI	ANANJAY SINGH(P),	7930378800	asaplegalandadvocates@gmail.com	26-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/133/2026	09-01-2026	AXIS BANK LTD Vs DALJIT SINGH	avinash kumar(P),	1141513189	avinash.adv@gmail.com	11-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/134/2026	09-01-2026	AXIS BANK LTD Vs JAYPAL SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	26-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/135/2026	09-01-2026	AXIS BANK LTD Vs RAJENDRA SINGH	avinash kumar(P),	1141513189	avinash.adv@gmail.com	11-12-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/136/2026	09-01-2026	AXIS BANK LTD Vs SANWAR GURJAR	avinash kumar(P),	1141513189	avinash.adv@gmail.com	11-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/137/2026	12-01-2026	Cnh Industrial Capital India Pvt Ltd Vs Yakar Khan	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	24-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/138/2026	12-01-2026	AXIS BANK LTD Vs AJAY KUMAR SO PREMRAJ SINGH	avinash kumar(P),	1141513189	avinash.adv@gmail.com	11-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/139/2026	12-01-2026	AXIS BANK LTD Vs NAMONARAYAN SO BABURAMA	avinash kumar(P),	1141513189	avinash.adv@gmail.com	11-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/140/2026	12-01-2026	YES BANK LTD Vs RAJESH RAJESH	SANJEEV PATHAK(P),	9717028845	litigation@scrcslegal.com	11-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/208/2026	14-01-2026	AXIS BANK LTD Vs GURMIT SINGH	avinash kumar(P),	1141513189	avinash.adv@gmail.com	11-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/213/2026	14-01-2026	AXIS BANK LTD Vs JIVARAM AHARI	avinash kumar(P),	1141513189	avinash.adv@gmail.com	11-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/214/2026	14-01-2026	AXIS BANK LTD Vs NAME ALI	avinash kumar(P),	1141513189	avinash.adv@gmail.com	11-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/216/2026	14-01-2026	AXIS BANK LTD Vs RAJU LAL JAT	avinash kumar(P),	1141513189	avinash.adv@gmail.com	11-12-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/243/2026	15-01-2026	AXIS BANK LTD Vs MOHD ISLAM	avinash kumar(P),	1141513189	avinash.adv@gmail.com	11-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/249/2026	15-01-2026	AXIS BANK LTD Vs THAKUR PRASAD KHATRI	avinash kumar(P),	1141513189	avinash.adv@gmail.com	11-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/253/2026	15-01-2026	Axis Bank limited Vs AJAY KUMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/257/2026	15-01-2026	Axis Bank limited Vs VISHWENDRA PUNDIR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/258/2026	15-01-2026	Axis Bank limited Vs SURJEET KUMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/259/2026	15-01-2026	Axis Bank limited Vs ROSHAN LAL	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/260/2026	15-01-2026	YES BANK LIMITED Vs VAIBHAV SHARMA	SANJEEV PATHAK(P),	9717028845	litigation@scrcslegal.com	13-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/278/2026	16-01-2026	Axis Bank limited Vs JAMSHED	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/279/2026	16-01-2026	Axis Bank limited Vs FARUK	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13-01-2026

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/280/2026	16-01-2026	Cnh Industrial Capital India Pvt Ltd Vs Parvati Devi	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	13-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/281/2026	16-01-2026	Axis Bank limited Vs TALWINDER SINGH	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/282/2026	16-01-2026	Cnh Industrial Capital India Pvt Ltd Vs DHARMENDRA YADAV	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	13-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/284/2026	16-01-2026	Axis Bank limited Vs RAM SINGH RAJPOOT	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/342/2026	17-01-2026	Axis Bank limited Vs DEEPAK SHARMA	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/343/2026	17-01-2026	Axis Bank limited Vs SHEHNAJ BEGUM	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/344/2026	17-01-2026	Axis Bank limited Vs JAMASHED	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/345/2026	17-01-2026	Cnh Industrial Capital India Pvt Ltd Vs ABHINASH KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	12-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/346/2026	17-01-2026	Cnh Industrial Capital India Pvt Ltd Vs PRAMOD KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	12-01-2026

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/347/2026	17-01-2026	Cnh Industrial Capital India Pvt Ltd Vs SATISH KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	12-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/348/2026	17-01-2026	Cnh Industrial Capital India Pvt Ltd Vs MANORAMA DEVI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	12-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/349/2026	17-01-2026	Cnh Industrial Capital India Pvt Ltd Vs SANJAY KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	12-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/350/2026	17-01-2026	Cnh Industrial Capital India Pvt Ltd Vs Mubarak Ali	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	12-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/351/2026	17-01-2026	AXIS BANK LTD Vs MAWAI TEMPO SERVICE2085	Rahul Chauhan(P),	9971891788	info@aualegal.com	15-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/352/2026	17-01-2026	AXIS BANK LTD Vs MAWAI TEMPO SERVICE 9997	Rahul Chauhan(P),	9971891788	info@aualegal.com	15-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/360/2026	19-01-2026	Axis Bank limited Vs KEDAR PRASAD MEENA	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/361/2026	19-01-2026	Axis Bank limited Vs PARVEEN KUMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	13-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/362/2026	19-01-2026	Axis Bank Ltd Vs ASHISH KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	15-01-2026

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/363/2026	19-01-2026	Axis Bank Ltd Vs Lokesh Sharma	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	15-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/364/2026	19-01-2026	Axis Bank Ltd Vs SANDEEP MEENA	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	15-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/365/2026	19-01-2026	AXIS BANK LTD Vs DEVA SO MANGALIYA	avinash kumar(P),	1141513189	avinash.adv@gmail.com	05-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/366/2026	19-01-2026	AXIS BANK LTD Vs NASIR SO DULA HASAN	avinash kumar(P),	1141513189	avinash.adv@gmail.com	05-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/379/2026	20-01-2026	AXIS BANK LIMITED Vs BEANT SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	16-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/380/2026	20-01-2026	AXIS BANK LIMITED Vs CHANDAN KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	16-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/381/2026	20-01-2026	AXIS BANK LTD Vs NARESH KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	16-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/382/2026	20-01-2026	Axis Bank Ltd Vs VIPIN KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	15-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/383/2026	20-01-2026	Axis Bank Ltd Vs VIQAR HUSSAIN	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	15-01-2026

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/392/2026	21-01-2026	AXIS BANK LTD Vs PUNITA SINGH	avinash kumar(P),	1141513189	avinash.adv@gmail.com	22-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/393/2026	21-01-2026	AXIS BANK LTD Vs HARKESH	avinash kumar(P),	1141513189	avinash.adv@gmail.com	22-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/397/2026	22-01-2026	Axis Bank limited Vs DIWAN ENTERPRISES	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	15-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/398/2026	22-01-2026	Axis Bank limited Vs MOHD YUNUS	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	15-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/399/2026	22-01-2026	Axis Bank limited Vs URBANDOOR INFRATECH PRIVATE LIMITED	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	15-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/400/2026	22-01-2026	PIRAMAL FINANCE LIMITED Vs BANTIKUMAR RAMESHBHAI PATEL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	16-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/401/2026	22-01-2026	PIRAMAL FINANCE LIMITED Vs DANISH SHIFI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	16-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/403/2026	23-01-2026	Axis Bank Ltd Vs RAJ KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	17-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/404/2026	23-01-2026	Axis Bank Ltd Vs SUNIL KUMAR VERMA	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	17-01-2026

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/424/2026	29-01-2026	IDFC BANK LTD. VS NAMAN TRADING COMPANY	SANJEEV PATHAK(P),	9717028845	litigation@scrcslegal.com	27-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/425/2026	29-01-2026	IDFC BANK LTD. VS PUSHPENDRA CHAUDHARY	SANJEEV PATHAK(P),	9717028845	litigation@scrcslegal.com	27-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/426/2026	29-01-2026	IDFC BANK LTD. VS SEEMA DEVI YADAV	SANJEEV PATHAK(P),	9717028845	litigation@scrcslegal.com	27-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/457/2026	31-01-2026	AXIS BANK LTD. VS KISHAN LAL JAT	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	28-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/458/2026	31-01-2026	AXIS BANK LTD. VS SURENDER PAL	Rahul Chauhan(P),	9971891788	info@aualegal.com	28-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/459/2026	31-01-2026	AXIS BANK LTD. VS SEEMA	Rahul Chauhan(P),	9971891788	info@aualegal.com	28-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/460/2026	31-01-2026	AXIS BANK LTD. VS YAGVENDRA SINGH SANT	Rahul Chauhan(P),	9971891788	info@aualegal.com	28-01-2026
28	**SH. LAL SINGH, DISTRICT JUDGE**	**SOUTH-EAST**	18 BLOCK 1 18 BLOCK 1	OMP(I)(COMM)	03/2026	06-01-2026	OFB TECH PRIVATE LIMITED VS PRASHANT GARG	TUSHARR MAWKIN/SAGAR AGGARWAL	9810980834	areness@arenesslaw.com	29-12-2025
				OMP(I)(COMM)	04/2026	06-01-2026	CARS24 FINANCIAL SERVICS PVT LTD Vs TARAK SIL	RAHUL CHAUHAN	9971891788	info@aualegal.com	03-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				EX(COMM)	02/2026	07-01-2026	M/S STAYBEES ITECH PVT LTD Vs M/S VISION INDIA SERVICES PVT LTD	SAMEER SIDHAR	9999918302	NOT MENTIONED IN PLAINT	05-01-2026
				OMP(COMM)	02//2026	07-01-2026	TELECOMMUNICATIONS CONSULTANTS INDIA LTD Vs M/S FRANS GLOBAL INFOTECH LTD	AMITESH CHANDRA MISHRA	9650536787	mail@acmlegal.org	05-01-2026
				CS(COMM)	15/2026	08-01-2026	MANTU MANDAL Vs BADRI VISHAL VERMA	CHANDRA SHEKHAR YADAV	9810209981	legal.shebang@gmail.com	19-12-2026
				OMP(I)(COMM)	19/2026	14-01-2026	KAPSTON SERVICES LIMITED (FORMERLY KNOWN AS KAPSTON FACILITIES MANAGEMENT LIMITED) Vs IDC TECHNOLOGIES	SONAM GUPTA	8869999537	adsonam09@gmail.com	09-01-2026
				EX.COMM - AWARD BY ARB. COMM.	05/2026	15-01-2026	UGRO CAPITAL LTD Vs SHRESHTH COMPUTERS AND COMMUNICATIONS PVT LTD AND ORS.	RAJIV NARAIN/BALRAJ GAUTAM	8130224461	adv.bgautam@gmail.com	20-12-2025
				CS(COMM)	41/2026	16-01-2026	UNION BANK OF INDIA Vs SANJAY KUMAR	AKHIL GUPTA	9811085046	gupta26a@yahoo.com	20-12-2025
				EX(COMM)	12/2026	20-01-2026	M/S COMNET VISION (INDIA) PVT LTD Vs PANKAJ PROP BHARDWAJ COMPUTERS	SUSHEEL MAHAJAN	9818328963	susheelmahajan@gmail.com	17-01-2026
				EX.COMM - AWARD BY ARB. COMM.	11/2026	21-01-2026	KOTAK MAHINDRA PRIME LTD Vs AJAY AZAD SINGH AND ANR.	KUSHAL KUMAR	7009793548	rishabh.eruditelegal@gmail.com	10-01-2026
				OMP(COMM)	07/2026	22-01-2026	M/s AGRO LIFE SCIENCE CORPORATION Vs M/S GOYAL AND GOEL STAINLESS STEELS	SANJEEV KUMAR	9810148367	legalvibes.lawfirm@gmail.com	20-01-2026
				EX(COMM)	17/2026	22-01-2026	BHUSHAN DEALMARK PRIVATE LIMITED Vs KHUSHI CONSTRUCTION AND ANR.	SHAKEEL SARWAR WANI	8750618722	sswaniassociates@gmail.con	18-01-2026
				CS(COMM)	61/2026	22-01-2026	YAKULT DANONE INDIA PRIVATE LIMITED Vs A. V. INDUSTRIES AND ORS.	PRADHYUMAN	8302270898	NOT MENTIONED IN PLAINT	11-12-2025
				CS(COMM)	65/2026	23-01-2026	VIKEL BUSINESS CORPORATION Vs M/S KATYAYANI INFOSYS AND ORS.	ABHISHEK SETHI	9582000430	abhisheksethiadovate@gmail.com	22-01-2026
				EX.COMM - AWARD BY ARB. COMM.	13/2026	29-01-2026	UNION BANK OF INDIA Vs SIMRAN TRADING COMPANY	KUMAR KASHYAP & VISHAL SHARMA	9557297550	NOT MENTIONED IN PLAINT	24-01-2026

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				CS(COMM)	78/2026	30-01-2026	ROHIT BHATI Vs PUBLIC WORKS DEPARTMENT AND ORS.	NAVEEN KUMAR & ASHISH KUMAR	9971722433	adv.ashishrexwal@gmail.com	27-01-2026
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH EAST DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT	CS (COMM)/24/2026	12.01.2026	STATE BANK OF INDIA Vs Jeetu	ROHIT KUMAR	701587331	ROHITVAKEEL177@GMAIL.COM	11.01.2026
					CS (COMM)/35/2026	15.01.2026	CANARA BANK Vs DALIP KUMAR GUPTA PROP EKTA ELECTRONICS TELECOM	SANJEEV CHOPRA	9711142200	CHOPRA6791@GMAIL.COM	14.01.2026
					CS (COMM)/42/2026	16.01.2026	UNION BANK OF INDIA Vs SANA PRAVEEN	AKHIL GUPTA	9811085046	GUPTA26A@YAHOO.CO.IN	15.01.2026
					CS (COMM)/63/2026	23.01.2026	Mandeep Pal Mankoo (Prop of M/s My Global Wander) Vs OYO HOTELS AND HOMES PVT LTD	GURSAT SINGH VACHHER	9811105891	GURSAT@GSVLEGAL.COM	22.01.2026
					CS (COMM)/67/2026	27.01.2026	STATE BANK OF INDIA Vs DHARMENDRA SINGH	RANI BHARDWAJ	9643680913	RBHARDWAJASSOCIATE@GMAIL.COM	26.01.2026
					CS (COMM)/72/2026 (TM)	28.01.2026	INTEX TECHNOLOGIES INDIA LIMITED ANR Vs SIGMAVIZIN ELECTRONICS PVT LTD AND ORS	Nikhil Kumar Singh	9891396019	karamveer@lexnalytio.com	27.01.2026
					OMP (COMM)/1/2026	06.01.2026	MAHARISHI VALMIKI HOSPITAL Vs M/S SARVESH SECURITIES SERVICES PVT LTD	FIRDOUSE QUTB WANI	9818040003	GOVIND.RISHI@ACUMENJURIS.COM	06.01.2026
					OMP (I) (COMM)/10/2026	07.01.2026	CARS 24 FINANCIAL SERVICES PVT LTD Vs ANUPAM KUMAR	FIRDOUSE QUTB WANI	9818040003	GOVIND.RISHI@ACUMENJURIS.COM	06.01.2026
					OMP (I) (COMM)/11/2026	07.01.2026	CARS 24 FINANCIAL SERVICES PVT LTD Vs VIRENDRA KUMAR TIWARI	FIRDOUSE QUTB WANI	9818040003	GOVIND.RISHI@ACUMENJURIS.COM	06.01.2026
					OMP (I) (COMM)/12/2026	07.01.2026	CARS 24 FINANCIAL SERVICES PVT LTD Vs SYED MALEEH SARWAR	FIRDOUSE QUTB WANI	9818040003	GOVIND.RISHI@ACUMENJURIS.COM	06.01.2026
					OMP (I) (COMM)/17/2026	13.01.2026	CARS 24 FINANCIAL SERVIES PVT LTD Vs FARIDA BANO	FIRDOUSE QUTB WANI	9818040003	GOVIND.RISHI@ACUMENJURIS.COM	06.01.2026
					OMP (I) (COMM)/20/2026	19.01.2026	Puneet Jain Vs Imperia Structures Limited	ANJANEYA MISHRA	9871061138	AMIKUSLAW2GMAIL.COM	18.01.2026

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					OMP (I) (COMM)/21/2026	19.01.2026	Puneet Jain Vs Imperia Structures Limited	ANJANEYA MISHRA	9871061138	AMIKUSLAW2GMAIL.COM	18.01.2026
					OMP (I) (COMM)/22/2026	19.01.2026	Rakhi Jain Vs Imperia Structures Limited	ANJANEYA MISHRA	9871061138	AMIKUSLAW2GMAIL.COM	18.01.2026
					OMP (I) (COMM)/23/2026	19.01.2026	Rakhi Jain Vs Imperia Structures Limited	ANJANEYA MISHRA	9871061138	AMIKUSLAW2GMAIL.COM	18.01.2026
					OMP (I) (COMM)/9/2026	07.01.2026	CARS 24 FINANCIAL SERVICES PVT LTD Vs KISHAN PRATAP SINGH	FIRDOUSE QUTB WANI	9818040003	GOVIND.RISHI@ACUMENJURIS.COM	06.01.2026
					EX-AWARD BY ARB/2/2026	23-01-2026	Jagran Social Welfare Society Bhopal Vs Patel fabritech Pvt Ltd	Mithilesh Kumar Singh	9868040314	mksadv65@gmail.com	22.01.2026
					EX-AWARD BY ARB/3/2026	23-01-2026	jagran Social Welfare Society Bhopal Vs Patel Fabritech Pvt Ltd	Mithilesh Kumar Singh	9868040314	mksadv65@gmail.com	22.01.2026
					EX/COMM/16/2026	21-01-2026	MS ALANKAR LAMINATION WORKS PVT LTD Vs ANKIT MEHTA	RITU GUPTA	9811249331	legalteam.plc@gmail.com	20.01.2026
					M-EX/01/2026	05-01-2026	GILLANDERS ARBUTHNOT AND CO LTD Vs STEEL AUTHORITY OF INDIA LIMITED	GAURAV JUNEJA	9818224446	gaurav.juneja@khaitanco.com	04.01.2026
					M-Ex/6/2026	31-01-2026	VIBHA RAVEE Vs BULWA INTERNATIONAL ACADEMY	ARUN NISCHAL	9811563623	N/A	29.01.2026
					Misc DJ/103/2026	30-01-2026	BANK OF BARODA Vs VINAY KUMAR	ANSHUMAN SRIVASTAVA	9990042642	SRI.ANSHU83@GMAIL.COM	29.01.2026
					Misc DJ/119/2026	31-01-2026	M/S PAMA ENTERPRISES Vs M/S DEW ELECTRICAL SERVICES PVT LTD	A_D_I_T.YA NARAYAN TRIPATlflY --	8800755882	OFFICE.ANTRIPATHY@GMAIL.COM	30.01.2026

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30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS (COMM)/4/2026	05-01-2026	STATE BANK OF INDIA Vs MRS AJIT KAUR	Suchita Dixit(P),	8896932833	agnihotrisuchita@gmail.com	23.12.2025
					CS (COMM)/6/2026	05-01-2026	DHRUV KUKREJA Vs SACHIN	Mohit Kukreja(P),	9999627826	advkukreja@gmail.com	29.12.2025
					M-Ex/3/2026	06-01-2026	INNOVISION LTD Vs FACILITY PLUS ESTATE MANAGEMENT PVT LTD	Nikhil Bhola(P),	9999627826	advkukreja@gmail.com	03.01.2026
					OMP (I) (COMM)/2/2026	06-01-2026	CARS24 FINANCIAL SERVICES PVT LTD Vs AMARJEET BALAI	Rahul Chauhan(P),	9971891788	info@aualegal.com	03.01.2026
					OMP (I) (COMM)/1/2026	06-01-2026	CARS 24 FINANCIAL SERVICES PVT LTD Vs MEENU SONI	Rahul Chauhan(P),	9971891788	info@aualegal.com	03.01.2026
					M-Ex/2/2026	06-01-2026	INNOVISION LTD Vs FACILITY PLUS ESTATE MANAGEMENT PVT LTD	Nikhil Bhola(P),	-	chiragjamwal@yahoo.co.in	03.01.2026
					OMP (COMM)/4/2026	08-01-2026	TELECOMMUNICATION CONSULTANTS INDIA LIMITED Vs KALINGA CONSTRUCTION COMPANY	Kartik Mittal(P),	9643066902	kartik@seraphicadvisors.com	07.01.2026
					CS (COMM)/17/2026	12-01-2026	REENA SADANA Vs M/S BHAWANI PRINTERS AND PUBLISHERS	Mohit Arora(P),	9811636494	mohitarora@gmail.com	07.01.2026
					CS (COMM)/18/2026	12-01-2026	STATE BANK OF INDIA Vs HITESH PAL	Narender Kumar(P),	7015807331	rohitvakeel177@gmail.com	07.01.2026
					CS (COMM)/30/2026	13-01-2026	SAYED SUAB AKHTAR PROPRIETOR M/S SANSHO INTERIORS Vs M/S PARADISE FOOD COURT PVT LTD	SUHAIL KHAN(P),	9711190303	suhailkhanadv@gmail.com	07.01.2026
					CS (COMM)/29/2026	13-01-2026	M/S E3 PANEL INDUSTRIES Vs PRAGATI AUTO FRAMEWORK PRIVATE LIMITED	Nancy Jain(P),	9039959222	pragatiautoframework@gmail.com	09.01.2026
					OMP (COMM)/6/2026	14-01-2026	YUWA EVAM SAMAJ VIKAS SAMITTI Vs VISHAD EDUTECH PVT LTD	Shubham verma(P),	8439151682	vatsal.verma30@gmail.com	12.01.2026
					EXECUTION (COMM)/11/2026	17-01-2026	HARI MOHAN SHARMA Vs CHIRANJIV MARASINI	Raghavendra kumar(P),	9650608181	anandsharma.adv1@gmail.com	14.01.2026

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					CS (COMM)/50/2026	19-01-2026	JM PETROCHEMICALS PVT LTD Vs M/S SHREE SAINATH CHEMICALS	SUJEET MISHRA(P),	7991454444	adv.harshpandey04@gmail.com	16.01.2026
					OMP (I) (COMM)/26/2026	21-01-2026	M/S BHARTI AIRTEL LIMITED Vs ANITA YADAV	Kunwar Singh(P),	9582088986	kpsadvocates@gmail.com	14.01.2026
					CS (COMM)/55/2026	21-01-2026	SS ELITE TRIANGLE PRIVATE LIMITED Vs DR SURBHI SINGH	ANIl K Khaware(P),	9810027839	anil.khaware@gmail.com	19.01.2026
					CS (COMM)/64/2026	23-01-2026	INSTAVERITAS INDIA PRIVATE LIMITED Vs SAMASTH LIVING PRIVATE LIMITED	Viren Bansal(P),	9433433333	virenbansal1@gmail.com	22.01.2026
					OMP (COMM)/8/2026	24-01-2026	SONA BHARGAVA PURI Vs RAVINDRA NATH KUKREJA	Aasheesh Gupta(P),	956028499	kgconsorsllp@gmail.com	22.01.2026
					CS (COMM)/71/2026	28-01-2026	YO PAAN CORNER Vs xxxxxxxxxxxx	aman sabir saifi(P),	8287210319	-----	27.01.2026
					CS (COMM)/70/2026	28-01-2026	STATE BANK OF INDIA Vs AJAY KUMAR	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	25.01.2026
31	**MS. SUNENA SHARMA**	**SOUTH-EAST**		EXECUTION PETITION	ExCOMM - Award by Arb Comm/1/2026	03-01-2026	Esconet Technologies Limited Vs M/s Unbox Data Centers Pvt Ltd and Ors	Ashish Mishra(P),	8745960148	asish.mishraatslo.in	23-12-2025
				MISC. APPLICATION	Misc DJ/12/2026	03-01-2026	SUSHIL KUMAR Vs BITTOO SONDHI	SONALI TIWARY(P),	8826363007	officeofadvocatesonali@gmail.com	24-12-2025
				ARBITRATION AND CONCILIATION ACT	OMP (E) (COMM)/1/2026	08-01-2026	M/S EDUFUNDAE VENTURES PVT LTD Vs M/S ARC Security Pvt Ltd	RAMESH KUMAR SHOKEEN(P),	9958774762	shokeen533@yahoo.co.in	05-01-2026
				CONTEMPT PETITION	Contempt Petition/1/2026	09-01-2026	ADOBE INCORPORATED AND ANR Vs Mr NITIN VIJAY AND ORS	Aarshia Behl(P),	9818061242	dilip@saikrishnaassociates.com	06-01-2026
				COMMERCIAL SUIT	CS (COMM)/22/2026	12-01-2026	STATE BANK OF INDIA Vs Vijay Pal	Narender Kumar(P),	7015807331	rohitvakeel77@gmail.com	07-01-2026
				COMMERCIAL SUIT	CS (COMM)/23/2026	12-01-2026	STATE BANK OF INDIA Vs RAM VATI alias RAM WATI	Narender Kumar(P),	7015807331	rohitvakeel77@gmail.com	07-01-2026

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				COMMERCIAL SUIT	CS (COMM)/21/2026	12-01-2026	STATE BANK OF INDIA Vs Amit Kumar	Narender Kumar(P),	7015807331	rohitvakeel77@gmail.com	07-01-2026
				COMMERCIAL SUIT	CS (COMM)/20/2026	12-01-2026	STATE BANK OF INDIA Vs Banti Bantiu alias Banti	Narender Kumar(P),	7015807331	rohitvakeel77@gmail.com	07-01-2026
				EXECUTION PETITION	ExCOMM - Award by Arb Comm/6/2026	14-01-2026	KOTAK MAHINDRA PRIME LTD Vs ROHIT REXWAL	Kushal Kumar(P),	7009793548	rishabh.eruditelegal@gmail.com	10-01-2026
				COMMERCIAL SUIT	CS (COMM)/43/2026	16-01-2026	M/S PRAKRITIK SAMVARDHAN PRIVATE LIMITED Vs KME Infrastructure AND ORS	Abhinav Garg(P),	9810196968	adv.abhinavgarg@gmail.com	13-01-2026
				COMMERCIAL SUIT	CS (COMM)/49/2026	17-01-2026	M/S MILAP LOGISTICS PVT LTD Vs M/S WG ENTERPRISES PVT LTD	Deepak Gautam(P),	9999204626	advnks393@gmail.com	14-01-2026
				EXECUTION PETITION	EX/30/2026	19-01-2026	M/S UNIQUE COLLECTIONS INDIA PVT LTD Vs ASHOK KUMAR MAURYA PROPRIETOR OF M/S A ONE OFFICE SYSTEMS	Nancy Jain(P),	7827867679	e3legal@gmail.com	16-01-2026
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/28/2026	21-01-2026	M/s Bharti Airtel Limited Vs Mr Mukul Kumar Verma	Kunwar Singh(P),	9582088986	kpsadvocates@gmail.com	14-01-2026
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/27/2026	21-01-2026	M/s Bharti Airtel Limited Vs Mrs Raj Muni Devi	Kunwar Singh(P),	9582088986	kpsadvocates@gmail.com	14-01-2026
				COMMERCIAL SUIT	CS (COMM)/62/2026	22-01-2026	M/S M S CURATIVE PRIVATE LIMITED Vs Mr Sukesh Chandra	Sushant Giri(P),	9716216248	advnishantsharma1996@gmail.com	19-01-2026
				COMMERCIAL SUIT	CS (COMM)/66/2026	24-01-2026	REGENT DIGITECH PVT LTD Vs M/S FRANS GLOBAL INFOTECH PVT LTD	Anisha Mathur(P),	9971096840	contact.shepherdlaw@gmail.com	21-01-2026
				ARBITRATION AND CONCILIATION ACT	ARB A (COMM)/1/2026	24-01-2026	AADIDEVA INFRATECH PVT LTD Vs M/S KAILA DEVI STONE IMPLEX	Mehaak Jaggi(P),	9811250312	office@chambersmj.com	22-01-2026
				COMMERCIAL SUIT	CS (COMM)/73/2026	28-01-2026	STATE BANK OF INDIA Vs KRISHNENDU DAS	RANI BHARDWAJ(P),	9643680913	rbhardwajassociate@gmail.com	22-01-2026
				COMMERCIAL SUIT	CS (COMM)/69/2026	28-01-2026	State Bank of India Vs Tek Bahadur Damai	Suchita Dixit(P),	8896932836	agnihotrisuchita@gmail.com	25-01-2026

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				COMMERCIAL SUIT	CS (COMM)/82/2026	31-01-2026	SHRI AJIT SINGH BHANDARI AND ANR Vs M/S SIMMTRONICS INFOTECH PRIVATE LIMITED	Rajesh Narula (p)	9899157488	narula.law@gmail.com	28-01-2026
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/30/2026	31-01-2026	M/s Oval Bean Hospitality Private Limited Vs ESCORTS HEART INSTITUTE AND RESEARCH CENTRE LTD	P.R.Rajhans(P),	9811097145	legal@globallaw.co.in	28-01-2026
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/31/2026	31-01-2026	CARS24 FINANCIAL SERVICES PVT LTD Vs Puneet Gupta	Rahul Chauhan(P),	9971891788	info@aualegal.com	28-01-2026
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/32/2026	31-01-2026	CARS24 FINANCIAL SERVICES PVT LTD Vs Kamlesh Kumar	Rahul Chauhan(P),	9971891788	info@aualegal.com	28-01-2026
32	**MS. NEELAM SINGH**	**SOUTH-EAST**	22	Commercial Suit	CS (COMM)/9/2026	06-01-2026	CANARA BANK Vs MUKESH KUMAR TIRTHANI	Pratap Chandra Rana	9990366723	prana25000@gmail.com,	31-12-2025
				Commercial Suit	CS (COMM)/10/2026	06-01-2026	CANARA BANK Vs AKANSHA SINGH	Pratap Chandra Rana	9990366723	prana25000@gmail.com,	31-12-2025
				Commercial Suit	OMP (I) (COMM.)/5/2026	06-01-2026	CARS 24 FINANCIAL SERVICES PVT LTD Vs SHUBHAM KUMAR	Rahul Chauhan	997L891788	INFO@AUALEGAL.COM	03-01-2026
				Commercial Suit	OMP (I) (COMM.)/6/2026	06-01-2026	CARS24 FINANCIAL SERVICES PVT. LTD. Vs RAVI	Rahul Chauhan	997L891788	INFO@AUALEGAL.COM	03-01-2026
				Commercial Suit	OMP (I) (COMM.)/7/2026	06-01-2026	CARS24 FINANCIAL SERVICES PVT. LTD. Vs VINEET KUMAR LUTHRA	Rahul Chauhan	997L891788	INFO@AUALEGAL.COM	03-01-2026
				Commercial Suit	OMP (I) (COMM.)/8/2026	06-01-2026	CARS24 FINANCIAL SERVICES PVT. LTD. Vs SUMIT SINGH	Rahul Chauhan	997L891788	INFO@AUALEGAL.COM	03-01-2026
				Commercial Suit	RP/1/2026	07-01-2026	PROFESSIONAL MANAGEMENT FACILITY SERVICES Vs PUNJAB NATIONAL BANK	DHEERAJ KUMAR	---	---	03-01-2026
				Commercial Suit	CS (COMM)/13/2026	07-01-2026	M/S B4 LOGISTICS SERVICES PVT. LTD. Vs M/S BLUECOM TECHNOLOGIES INDIA PVT. LTD.	ABHISHEK HARJIKA	9310008854	aharjika12@gmail.com	23-12-2025
				Execution Petition	EXECUTION (COMM.)/3/2026	08-01-2026	VADEHRA BUILDERS PVT. LTD. Vs GRAAND PRIX ELEVATORS INDIA PVT. LTD.	RAJAT AGNIHOTRI	9873624672	raiatagnihotri@gmail.com	25-12-2025

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				Commercial Suit	OMP (COMM.)/3/2026	08-01-2026	M/S ARC MOTORS PRIVATE LIMITED AND ORS. Vs AKASA FINANCE LTD.	Sonu Vivek	8826758896	advocatejamalikhlas@gmail.com	06-01-2026
				Commercial Suit	CS (COMM)/26/2026	13-01-2026	STATE BANK OF INDIA Vs RAM LAL SINGH	Narender Kumar	7015807331	rohitvakeel77@gmail.com	07-01-2026
				Commercial Suit	OMP (COMM.)/5/2026	13-01-2026	GAURAV ENTERPRISES Vs UNION OF INDIA	Anant Dev	9810162373,	tarkeshwarnath@rediffmail.com	12-01-2026
				Execution Petition	EXECUTION (COMM.)/7/2026	13-01-2026	M/S VINAY INDUSTRIES LTD. Vs M/S NATIONAL AGRICULTURE CO-OPERATIVE MARKETING FEDERATION OF INDIA LTD.	Pawan Kawrani	9999989589	pawankawrani@gmail.com	28-12-2025
				Execution Petition	EXECUTION (COMM.)/9/2026	14-01-2026	NITIN RAWAT Vs SMT. USHA GUSAIN	yogesh sharma	9873574613,	yogeshsharmaadvocate@yahoo.co.ln	12-01-2026
				Commercial Suit	OMP (I) (COMM.)/18/2026	14-01-2026	CARS24 FINANCIAL SERVICES PVT. LTD. Vs SEEMA	Rahul Chauhan	9971891788	INFO@AUALEGAL.COM	07-01-2026
				Commercial Suit	CS (COMM)/32/2026	14-01-2026	M/S SK AND A IMPEX LLP Vs INDIAN BANK	Pradeep Kataria	9212023661	jainglobus@gmail.com	10-01-2026
				Commercial Suit	CS (COMM)/34/2026	15-01-2026	PAWAN POLYTEX PVT. LTD. Vs ANANT MANDHANA AND ORS.	SUDARSHAN BANSAL	9810132015	egal@unitedworld.co.in	13-01-2026
				Execution Petition	Ex.COMM - Award by Arb. Comm./7/2026	16-01-2026	Kotak Mahindra Bank Ltd. Vs Dinesh Yadav And Anr.	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJANOS@YAHOO.COM	12-01-2026
				Commercial Suit	CS (COMM)/45/2026	17-01-2026	WONDER ELECTRICALS LTD. Vs ODIN SYSTEM PVT .LTD.	BHUVANESH SEHGAL	9810149006	sehgalbhuvanesh@gmail.com	24-12-2025
				Commercial Suit	CS (COMM)/47/2026	17-01-2026	EXYTE SOLUTIONS PRIVATE LIMITED Vs SHOPNIK E SERVICE PVT. LTD.	Manish Dua	8588924789	mrdlawconsultants@qmail.com	15-01-2026
				Execution Petition	Ex.COMM - Award by Arb. Comm./8/2026	19-01-2026	M/S BANWARI LAL ARORA AND SONS Vs M/S SHRI SHYAM TRADERS AND ANR.	RISHABH GUPTA	8586834657	rishabhgupta.office@gmail.com	09-01-2026
				Commercial Suit	Misc DJ/58/2026	19-01-2026	STATE BANK OF INDIA Vs SHRI PARKASH VIR YADAV	Akanksha Ahuja	9811343911,	rbsamaiyar.adv@gmail.com	13-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				Commercial Suit	CS (COMM)/51/2026	19-01-2026	M/S 123 PLY Vs GORAV KHANDELWAL	Nancy Jain	9660729214	e3legal@gmail.com	09-01-2026
				Commercial Suit	CS (COMM)/59/2026	22-01-2026	AASHRAY PROMOTION OF SOCIAL ENTERPRISE FOUNDATION Vs M/S INNOVATIVE FINANCIAL	Sagar	9810878919,	chandrachur.bhattacharyya@gmail.com	05-01-2026
				Execution Petition	Ex. - Award by Arb./4/2026	27-01-2026	M/S EAGLE EYE SECURITY AND ALLIED SERVICE Vs CONTAINER CORPORATION OF INDIA LTD.	Pramod Kumar Sinha	9811594109	P.K.SINHA72@GMAIL.COM	21-01-2026
				Commercial Suit	OMP (COMM.)/9/2026	27-01-2026	JAIPAL SINGH Vs DELHI DEVELOPMENT AUTHORITY	satyendra kumar	9871008489	grandpartnersllp@gmail.com	23-01-2026
				Execution Petition	Ex.COMM - Award by Arb. Comm./12/2026	27-01-2026	Kotak Mahindra Prime Ltd. Vs Gulshan Kumar And Anr.	Sunny Arora	9910574027	albuslawfirms@gmail.com	29-12-2025
				Commercial Suit	OMP (I) (COMM.)/29/2026	28-01-2026	STATE BANK OF INDIA Vs IIFL HOME FINANCE LTD. AND ORS.	Manoj Kumar	9811085046	gupta26a@yahoo.co.in	24-01-2026
				Commercial Suit	Misc DJ/102/2026	30-01-2026	VARUN GUPTA Vs IRRIGATION AND FLOOD CONTROL DEPARTMENT	RISHI KANT TRIPATHI	8700091922	ganeshkhanna8@gmail.com	28-01-2026
				Commercial Suit	CS (COMM)/79/2026	30-01-2026	THE HOSTELLER HOSPITALITY PVT. LTD. Vs MR. AVDHESH MITTAL	NITESH KUMAR	9999995148	adityajoshiaa@gmail.com	16-01-2026
				Execution Petition	EXECUTION (COMM.)/23/2026	31-01-2026	BPMV BUSINESS SOLUTION PVT. LTD. Vs BPS GOVERNMENT MEDICAL COLLEGE FOR WOMEN	Sachin Anand	99 11740143	!awyersandlawyers I@gmail.com	27-01-2026
				Execution Petition	EXECUTION (COMM.)/24/2026	31-01-2026	THE LEATHER LAUNDRY PVT. LTD. Vs KAPIL MATHUR AND ORS.	SUNEEL KUMAR	9540550099	---	21-01-2026
33	**MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	Commercial Suit	Commercial Suit	CS (COMM)/7/2026	05-01-2026	CANARA BANK VS. NEETU PANDEY	PRATAP CHANDRA RANA	9990366723	prana25000@gmail.com	31-12-2025
					CS (COMM)/11/2026	06-01-2025	RAHUL AGRAWAL VS. M/S TATA CAPITAL HOUSING FINANCE LTD.	ARUN BATTA	9810064103	arunbatta@gmail.com	03-01-2026
					MISC DJ/39/2025	13-01-2026	SANDEEP SAXENA VS. A.B. CAD CONSULTANCY PRIVATE LIMITED	DEVENDER KR. KATARIA	9810915051	info@devenderkataria.com	05-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/33/2026	14-01-2026	ARVEE TRADING COMPANY VS. M/S MANOJ MOBILE RETAIL STORES PRIVATE LIMITED AND ANR.	TUSHAR SAINI	9990260002,7065626876	lawscapefirm@gmail.com	08-01-2026
					CS(COMM) 38/2026	15.01.2026	M/S GOVIND RUBBER LIMITED VS. M/S SHIV TRADING COMPANY	RAKESH PAL AND CO.	9899986979	NOT PROVIDED	02-01-2026
					CS (COMM)/36/2026	15.01.2026	CANARA BANK VS. NIRMALA PROP. M/S DAILY NEEDS GENERAL STORE	SANJEEV CHOPRA	9711142200	chopra6791@gmail.com	07-01-2026
					CS (COMM)/37/2026	15.01.2026	CANARA BANK VS. DEEPAK KUMAR AND ANR.	SANJEEV CHOPRA	9711142200	chopra6791@gmail.com	07-01-2026
					CS (COMM)/40/2026	16.01.2026	M/S GRAFIX SOLUTIONS VS. MANIPAL TECHNOLOGIES LIMITED	RAKESH SHARMA	9911125245	advocaterakeshsharma2006@gmail.com	14-01-2026
					CS (COMM)/44/2026	17-01-2026	VANBROS HOME PRIVATE LIMITED VS. JITENDER CHUG ALIAS VIJAY AND ANR.	MOHIT GUPTA	9654681238	mohitadv@yahoo.com	15-01-2026
					CS (COMM)/48/2026	17-01-2026	KULDEEP KALRA VS. INDERPAL	ABHISHEK SETHI	9582000430	abhisheksethiadvocate@gmail.com	15-01-2026
					CS (COMM)/53/2026	20-01-2026	MOHD. TOHID AND ANR. VS. MOHD. JAVED	AMIT GUPTA	9899474884	AMIT.ADVOCATE@gmail.com	15-01-2026
					CS (COMM)/54/2026	20-01-2026	M/S SCJ PLASTICS PRIVATE LTD. VS. M/S ABR PETRO PRODUCTS LIMITED	PANKAJ CHAUDHARY	8800430090	pcadv19@yahoo.in	09-01-2026
					OMP(I) COMM. 25/2026	20-01-2026	M/S BHARTI AIRTEL LIMITED VS. MRS. DHARAM WATI	KUNWAR SINGH	9582088986	kpsadvocates@gmail.com	14-01-2026
					EXECUTION (COMM.)/6/2026	12-01-2026	SAVITA KHANNA VS. DHRUV BAIJNATH	RAGHAV ALOK, YASH GUPTA	9990505143	alok1raghav@gmail.com	07-01-2026
					EXECUTION (COMM.)/8/2026	13-01-2026	M/S AB STEEL THROUGH ITS PROP. SHRI ASHOK BISNOI VS. M/S HINDUSTAN AEROSYSTEMS PVT. LTD.	NA	NA	NA	NA
					Ex. COMM-Award by Arb. Comm./3/2026	15-01-2026	KOTAK MAHINDRA BANK LIMITED VS. MANOJ KUMAR	MAYANK MAHAJAN AND CO.	9999631644,9873347330	MAYANK_MAHAJAN05@YAHOO.COM	12-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					Ex. COMM-Award by Arb. Comm./4/2026	15-01-2026	KOTAK MAHINDRA BANK LIMITED VS. MS ENTERPRISES	MAYANK MAHAJAN AND CO.	9999631644,9873347330	MAYANK_MAHAJAN05@YAHOO.COM	12-01-2026
					EXECUTION (COMM.)/10/2026	15-01-2026	TRIVENI CARGO EXPRESS INDIA PRIVATE LIMITED VS. ACCURATE FREIGHT LOGISTICS	RAJESH KUMAR	9968178255	RKBARDHIA@GMAIL.COM	08-01-2026
					EXECUTION (COMM.)/13/2026	20-01-2026	COMNET VISION INDIA PVT. LTD. VS. BESTONE MEEST INFORMATION TECHNOLOGY SERVICES PVT. LTD.	SUSHEEL MAHAJAN	9818328963	susheelmahajan@gmail.com	17-01-2026
					EXECUTION (COMM.)/14/2026	20-01-2026	UTKAL BOARD AND PAPER MILLS LIMITED VS. ASHOK SINGH GURJAR	S.S. WANI AND ASSOCIATES	91-8750618722	sswaniassociates@gmail.com	18-01-2026
					EXECUTION (COMM.)/15/2026	20-01-2026	BHUSHAN DEALMARK PRIVATE LIMITED VS. V.K. AGGARWAL	S.S. WANI AND ASSOCIATES	91-8750618722	sswaniassociates@gmail.com	18-01-2026
					EXECUTION (COMM.)/18/2026	23-01-2026	SOUTH INDIAN BANK LTD. VS. SMT. ARCHANA THAKUR AND ANR.	S.K. GARG AND COMPANY	9810314404	SKGARGANDCOMPANY@GMAIL.COM	20.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
34	**MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT**	**SOUTH-EAST**	30	CS(comm)	01/2026	03.01.2026	Harish Kumar Contractor Vs Anil Birmanie @akshtiz	Sh Kuldeep Singh Garewal	8447174888	legalneed77@gmail.com	22.12.2025
				CS(comm)	02/2026	03.01.2026	GNV Commodities Pvt Ltd Vs Royal Dabdas (Proprietor of Pets Heaven)	Sh Harish Kumar	8285202359	harish@barahamilegalservices.com	20.12.2025
				CS(comm)	8/2026	05.01.2026	Optimal Media Solutions Vs i3RC Insights Pvt Ltd	Devashish Bhadauria	7838743919	info@bhadauriaassociates.com	23.12.2025
				CS(comm)	12/2026	06.01.2026	M/S Shivanya Leather Expoprts Pvt Ltd Vs Mr Pradeep Kumar Gupta	Linkon Goswami	9999081393	linkongoswami@gmail.com	13.12.2025
				CS(comm)	14/2026	07.01.2026	Ms Mamta vs M/s Syastika Infotech LLP	Sh R N Dubey	9811179209	rndubeyandassociates202@gmail.com	26.12.2025
				CS(comm)	16/2026	08.01.2026	State Bank of India vs Rupa Garments	Sh R.K.Sinha	9811255673	advocatesinha@rediffmail.com	10.12.2025
				CS(comm)	19/2026	12.01.2026	A.S. Pharma Pvt. Ltd. Vs Mr Wahengbam Dinesh Chandra Singh	Ms Bhavya Jain	8696096997	advbhavya.jain@gmail.com	05.01.2026
				CS(comm)	25/2026	12.01.2026	State Bank of India vs Kiran Kishore	Rohit Kumar	7015807331	rohitvakeel77@gmail.com	07.01.2026
				CS(comm)	31/2026	13.01.2026	Vikas Transport Service Vs One Up Productions Pvt Ltd	Mukesh Kumar Sinha	9971061063	mukeshsinha.adv@gmail.com	07.01.2026
				CS(comm)	52/2026	19.01.2026	State Bank of India Vs Mrs. Tarang Gautam @ Tarang Shreshtha	Dharmendra Singh	8800784740	shubhi1673@gmail.com	16.01.2026
				CS(comm)	56/2026	21.01.2026	Mrs Sapna Goyal Vs Mr Vivek Girish Dubey	Sapna Goyal	9560931298	goyalraman17@gmail.com	17.01.2026
				CS(comm)	57/2026	21.01.2026	State Bank of India Vs Hem Raj	Rohit Kumar	7015807331	rohitvakeel177@gmail.com	18.01.2026
				OMP(I)(comm)	16/2026	07.01.2026	Cars 24 Financial Services Vs Rahul	Rahul Chauhan	9971891788	INFO@AUALEGAL.COM	05.01.2026

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				OMP(I)(comm)	24/2026	20.01.2026	Tata Capital Housing Finance Vs Mr. Pradeep Singh	Shimpy Sharma	9971550603	office@anandsharmaassociates.com	16.01.2026
				Exe.(comm)-Award by ARB.	2/2026	13.01.2026	Mahipal Singh Vs Union of India	Sanjoy Bhaumik	9810288405	Bhaumik.sanjou@gmail.com	24.12.2025
				Exe(comm)	25/2026	28.01.2026	M/s AKK Buildcon Pvt. Ltd. Vs Franchise Management Company Pvt. Ltd	Akshay Dhawan	9968305242	adv.dhawan18@gmail.com	28.01.2026
				CS(comm)	68/2026	27.01.2026	Sh Nitin Chauhan Proprietor of M/S N & S Export vs M/S Sunglow Trading FZCO	Ashish Dass	8851275976	advocateashishdass@gmail.com	13.01.2026
				CS(comm)	74/2026	28.01.2026	AKG Plastics Pvt. Ltd. Vs Prateek Realtors Pvt. Ltd.	Rani Bhardwaj	9643680913	rbhardwajassociate@gmail.com	21.01.2026
				CS(comm)	81/2026	31.01.2026	Dilshad Ahmad vs Mohd Muzammil	Manoj Chauhan	9811232700	rajput2570@gmail.com	23.12.2025
35	**MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	39 BlockIi	EXECUTION(COMM)1/2018	EXECUTION(COMM)1/2018	05.01.2026	THE SUPREME INDUSTRIES V/S SHARAD INSULATIONS AND INTERIORS PVT. LTD	NATWAR RAI	9818906064	natwarrai@gmail.com	24.12.2025
				CS(COMM)3/2026	CS(COMM)3/2026	05.01.2026	SUNIL DUTT BHATI V/S M/S CHANDRALEKHA CONSTRUCTIONS PVT. LTD.	ADV. VIVEK BHATI	9999489095	advvivek.14@gmail.com	20.12.2025
				CS(COMM)5/2026	CS(COMM)5/2026	05.01.2026	THE NAINITAL BANK V/S TRAVEL SOLUTION	MANOJ GUPTA	9999846390		15.12.2025
				OMP(I) (COMM)13/2026	OMP(I) (COMM)13/2026	07.01.2026	CARS 24 FINANCIAL SERVICES PVT. LTD V/S VEDPRAKASH	AUA LEGAL LLP	9971891788	INFO@AUALEGAL.COM	03.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP(I) (COMM)14/2026	OMP(I) (COMM)14/2026	07.01.2026	CARS 24 FINANCIAL SERVICES PVT. LTD V/S ASHWANI	AUA LEGAL LLP	9971891788	INFO@AUALEGAL.COM	03.01.2026
				OMP(I) (COMM)15/2026	OMP(I) (COMM)15/2026	07.01.2026	CARS 24 FINANCIAL SERVICES PVT. LTD V/S RAHUL	AUA LEGAL LLP	9971891788	INFO@AUALEGAL.COM	03.01.2026
				EXECUTION(COMM)4/2026	EXECUTION(COMM)4/2026	08.01.2026	M/S SAMEER ENTERPRISES V/S M/S CRAFTECH INFRA PROJECTS	OMESH KUMAR	9319321001	KUMAROMESH476@GMAIL.COM	18.12.2025
				EXECUTION(COMM)5/2026	EXECUTION(COMM)5/2026	08.01.2026	M/S BHARAT PET LIMITED V/S SHIVALIK INDUSTRIES	NEERAJ GUPTA	9811267045	nfo@juslawassociates.comm,	26.12.2025
				MISC.DJ/29/2026	MISC.DJ/29/2026	08.01.2026	S.M. FINLEASE LTD. V/S MRS. PRATIBHA MEHROTRA	ABHAY SINGH CHAUHAN	8279943870	ABHAY97CHAUHAN@GMAIL.COM	06.01.2026
				CS (COM)27/2026	CS (COM)27/2026	13.01.2026	PAWAN TRADING COMPANY V/S FIROZ KHAN	A.K. SINGH	9811689661	advsinghak05@gmail.com	31.12.2025
				CS(COMM)28/2026	CS(COMM)28/2026	13.01.2026	STATE BANK OF INDIA V/S KRISHNA	ROHIT KUMAR	7015807331	rohitvakeel77@gmail.com,	07.01.2026
				CS(COMM)39/2026	CS(COMM)39/2026	15.01.2026	M/S KAMDEHNU CEMENT V/S PD YADAV	MANISH GANDHI	9971772226	manishgandhi11@gmail.com	03.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COM)46/2026	CS (COM)46/2026	17.01.2026	EXYTLE SOLUTIONS PVT. LTD. V/S KOUSHAL JAYSUKHLAL	MANISH DUA	8588724789	MRDLAWCONSULTANTS@GMAIL.COM	15.01.2026
				EX COM AWARD BY ARB.COMM/9/2026	EX COM AWARD BY ARB.COMM/9/2026	21.01.2026	KOTAK MAHINDRA PRIME LTD. V/S BULKLOGIX SHIPPING PVT. LTD.	KUSHAL KUMAR	7009793548	Rishabh.eruditelegal@gmail.com	10.01.2026
				EX COMM AWARD BY ARB. COMM/10/2026	EX COMM AWARD BY ARB. COMM/10/2026	21.01.2026	KOTAK MAHINDRA PRIME LTD. V/S RAHUL	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	17.01.2026
				EX/34/2026	EX/34/2026	21.01.2026	M/S SPOTTON LOGISTICS PVT. LTD. V/S DESIGNER EXPORTS	SAMARTH KAPUR	9560074359	sukrit@ksandk.com	15.01.2026
				CS (COMM)58/2026	CS (COMM)58/2026	21.01.2026	G3 IMAGING HEALTH SERVICES V/S SURINDER SINGH	VINAYAK MARWAH	9810522185	vinayakmarwahadv@gmail.com	01.08.2025
				CS (COM)60/2026	CS (COM)60/2026	22.01.2026	SACHIN JAIN V/S M/S FIFTH DIMENSION OFFSHORING PRIVATE LTD.	ABHIJIT MITTAL	9971005414	abhijit@legalscriptures.com	09.01.2026
				EXECUTION(COMM)19/2026	EXECUTION(COMM)19/2026	23.01.2026	APEX GLOBAL SERVICES V/S M/S PSS LOGISTICS	NARENDER KUMAR	9818983888	nkadvocate2003@gmail.com	16.01.2026
				EXECUTION(COMM)20/2026	EXECUTION(COMM)20/2026	27.01.206	M/S KC CREATIONS FABRICS PVT. LTD. V/S M/S MUKTIR FASHION INDIA PVT. LTD	RUPESH KHANNA	9873673333,	Advocate.rupéshkhanna@gmail.com	11.12.2025

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				OMP(COMM) 10/2026	OMP(COMM) 10/2026	28.01.2026	ROHAN KUMAR V/S YES BANK LTD	GOVIND RISHI	9818040003	govind.rishi@acumenjuris.com	23.01.2026
				EXECUTION(COMM)21/2026	EXECUTION(COMM)21/2026	29.01.2026	S.M. FINLEASE PVT. LTD. V/S ANIL BANA	MANISH KAUSHIK	9818218885	manishkaushik.law(a)gmail.com	13.01.2026
				EXECUTION(COMM)22/2026	EXECUTION(COMM)22/2026	29.01.2026	S.M. FINLEASE LTD. V/S MRS. PRATIBHA MEHROTRA	MANISH KAUSHIK	9818218885	manishkaushik.law(a)gmail.com	13.01.2026
				CS (COM)75/2026	CS (COM)75/2026	29.01.2026	M/S MULTISOFT INCOMM PVT. LTD. V/S MS HOSTBOOKS LTD	SANDEEP KUMAR	9891434698	advsandeepkll@gmai.om	16.01.2026
				CS (COM)76/2026	CS (COM)76/2026	29.01.2026	MR. GURVIR SINGH KHUSHAL SINGH V/S NITIN AD PRINTS AND ORS.	SRISHTI RAWAT	9810350712	jsrobort@igmail com	23.12.2025
				CS (COM)77/2026	CS (COM)77/2026	29.01.2026	USHA ALUMINIUM LTD V/S MAYANK KUMAR AGRAWAL	JAIN & VERMA ASSOCIATES	91 9660729214	e3legal@gmail.com	16.01.2026
36	**SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**EAST**	209	OMP COMM 78	1/2026	03-01-2026	WELL PROTECT MANPOWER SERVICES PVT. LTD. VS BHAI PERMANAND INSTITUTE OF BUSINESS STUDIES	SH TARKSHWAR NATH	9810162373	tarkeshwarnath@rediff.com	03.01.26
			209	CS COMM 74	4/2026	05-01-2026	METAL WORKS VS SHUBH FOOD INDUSTRIES PVT. LTD.	SH D D DAYANI	9811114262	dayanilaw@hotmail.com	03.01.26
			209	CS COMM 74	5/2026	03-01-2026	BANK OF BARODA VS RINKY JHA	SH TANVEER KAUSAR	9540049758	tanveerkausar110@gmail.com	03.01.26
			209	CS COMM 74	14/2026	05-01-2026	METAL WORKS VS MITTAL WIRE AND METAL INDUSTRIES	SH D D DAYANI	9811114262	dayanilaw@hotmail.com	05.01.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			209	CS COMM 74	44/2026	08-01-2026	BANK OF BARODA VS HARDIK JAIN	SH UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	07.01.26
			209	CS COMM 74	51/2026	08-01-2026	THE BRAND PROMOTORS THRU SAMIR AJMANI VS GLOBAL MARKETING COMMUNICATION PVT. LTD.	SH VIJAY KUMAR	9810169432		07.01.26
			209	CS COMM 74	61/2026	09-01-2026	THE PRIMEROSE INTERIOR VS MERABO LABS PVT. LTD.	SH KAUSHAL AGGARWAL	9810196274	adv.kaushalagrawal@gmail.com	08.01.26
			209	CS COMM 74	138/2026	12-01-2026	YOGESH GUPTA VS VIKAS CHAUDHARY	SH ANUJ TYAGI	9971588998	advocateanujtyagig@gmail.com	12.01.26
			209	OMP COMM 73	158/2026	13-01-2026	AFZAL ALI VS KOTAK MAHINDRA BANK LTD.	SH MOHD. SARFARAJ	9312157803	zaidjaid0@gmail.com	13.01.26
			209	CS COMM 74	179/2026	14-01-2026	CHANDER BHAN YOGESH KUMAR VS DHARAMRAJ CONTRACTS INDIA PVT. LTD.	SH RAMESH CHAND GUPTA	9873732842	rameshguptaequity@gmail.com	14.01.26
			209	CS COMM 74	189/2026	15-01-2026	AJAY JAIN VS NAVEEN GARG	SH GAURAV MALHOTRA	7011343995		15.01.26
			209	CS COMM 74	216/2026	17-01-2026	BANK OF BARODA VS ANJU KATYAL	SH UMESH JOSHI	9910568669	advocateumesh2005@gmail.com	17.01.26
			209	CS COMM 74	228/2026	19-01-2026	MANISH MITTAL VS LRM SPICES PVT. LTD.	SH ANUJ KAPOOR	9891656411	kapoorandassociatesadv@gmail.com	19.01.26
			209	CS COMM 74	236/2026	20-01-2026	STATE BANK OF INDIA VS NITIN KUMAR	SH VIJAY PRAKASH	9810210832	vijayprakash9682@gmail.com	19.01.26
			209	CS COMM 74	249/2026	20-01-2026	PUNJAB NATIONAL BANK VS NIKITA GOEL	SH PARAS AGGARWAL	9810600656	parasaggarwaladv@gmail.com	20.01.26
			209	CS COMM 74	301/2026	23-01-2026	PREM DAWER VS DEEPAK SHARMA	MS MONIKA ARORA	9810246300	officeadvmonika@gmail.com	23.01.26
			209	CS COMM 74	311/2026	24-01-2026	VIKRANT CHAUHAN VS TARUN JAJORIA	SH RISHABH TYAGI	9315633409	adv.rishabhtyagi18@gmail.com	24.01.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			209	CS COMM 74	323/2026	27-01-2026	SAARTHAK VANIJA INDIA P LT VS PRAVEEN KUMAR SINGH	SH M.W.REHMAN	9891852810	wasiadvocate2@gmail.com	27.01.26
			209	CS COMM 74	324/2026	27-01-2026	KESHAV PLY AND DOORS LLP VS RAMA GRAND CEREMONIAL LLP	SH SUMIT KALRA	9873353654	sumitkalra143@gmail.com	27.01.26
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	2/2026	03.01.2026	MUKESH KUMAR GUPTA VS MUTHOOT FINCORP LTD.	SH DEEPAK RANA	9811553596	deepakrana.adv@gmail.com	03.01.26
			101	OMP COMM 73	58/2026	08.01.2026	NAS BABU CONSTRUTION PVT. LTD. VS THE CHIEF ENGINEER	MS JASLEEN KAUR	8373915554		08.01.26
			101	OMP COMM 73	59/2026	08.01.2026	NAS BABU CONSTRUTION PVT. LTD. VS THE CHIEF ENGINEER	MS JASLEEN KAUR	8373915554		08.01.26
			101	CS COMM 74	68/2026	13.01.2026	BANK OF MAHARASHTRA VS LUBA CABLES	SH RAKESH KUMAR	9891691568	rakesh.advct@gmail.com	09.01.26
			101	OMP COMM 73	89/2026	13.01.2026	UTKARSH SMALL FINANCE BANK LTD. VS POONAM BISHT	SH AVINASH KUMAR	9811182985	avinash.adv@gmail.com	12.01.26
			101	CS COMM 74	90/2026	13.01.2026	VIKAS JAIN VS SUBHASH CHANDER	SH PANKAJ SINGHAL	9891475320	pankajsinghal.advocate@gmail.com	12.01.26
			101	CS COMM 74	172/2026	15.01.2026	BANK OF BARODA VS MANOJ KUMAR	SH TANVEER KAUSAR	9540049758	tanveerkausar110@gmail.com	14.01.26
			101	CS COMM 74	177/2026	15.01.2026	MOHD. ZAHID QURESHI VS RASHID ALI KHAN	SH MD. FAIZ KHAN	8368283918	advocatefaizkhan@gmail.com	14.01.26
			101	CS COMM 74	194/2026	17.01.2026	MEENAKSHI SHARMA VS SECURE RESIDENCY PVT. LTD.	SH ABHISHEK RATHI	9149256935	abhishekrathi984@fmail.com	15.01.26
			101	CS COMM 74	195/2026	16.01.2026	BALAR MARKETING PVT. LTD. VS KIRAN JAIN	SH SHRESHTHA JAIN	9871206484	shreshth@lawkins.in	15.01.26
			101	CS COMM 74	201/2026	16.01.2026	BALAR MARKETING PVT. LTD. VS ASHOK KUMAR AND ORS	SH SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	15.01.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			101	CS COMM 74	214/2026	20.01.2026	PUNJAB NATIONAL BANK VS KANTA	SH PARAS AGGARWAL	9810600656	parasaggarwaladv@gmail.com	17.01.26
			101	CS COMM 74	235/2026	20.01.2026	MINDLOOM CREATIONS LLP VS GLAMANAND ENTERTAINMENT PVT. LTD.	SH NITIN SAINI	9999123419	nitin@lexlabs.xyz	19.01.26
			101	CS COMM 74	319/2026	27.01.2026	BANK OF INDIA VS SHAKUNTALA	SH VINOD GUPTA	9891954484	counsel.vinodgupta@gmail.com	27.01.26
			101	CS COMM 74	321/2026	27.01.2026	STATE BANK OF INDIA VS ANSHUL SINHA	MS SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	27.01.26
			101	CS COMM 74	322/2026	29.01.2026	ROHIT JAIN VS AJAY KUMAR DASS	SH PRAMOD SINGH	9871724396	chauhanpramod833@gmail.com	27.01.26
38	**SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01**	**NORTH EAST**	201, New Building KKD	C.S. (COMM)	1/2026	03-01-2026	SH BHANU SINGH Vs NARENDER CHHABRA	ASHUTOSH ABHISHEK	9555552354	aalegalservices4774@gmail.com	26-12-2025
			---do--	C.S. (COMM)	2/2026	05-01-2026	BABLI Vs HARPREET SINGH THETHI	A K SHARMA	9953840039	advocateajaysharma2529@gmail.com	05-01-2026
			---do--	C.S. (COMM)	3/2026	05-01-2026	BSES YAMUNA POWER LTD Vs MOHD ASLAM	VAIBHAV YADAV	9971336611	vaibhav.yadav@hotmail.com	23-12-2025
			---do--	C.S. (COMM)	4/2026	06-01-2026	CANARA BANK Vs RAMAJI MAHATO	ANUJ AGARWAL	9999490798	advocateajujagarwal@yahoo.com	05-01-2026
			---do--	C.S. (COMM)	5/2026	08-01-2026	Bank of Baroda Vs Priti	UMESH JOSHI	9910568669	advocateumesh2005@gmail.com	07-01-2026
			---do--	C.S. (COMM)	6/2026	09-01-2026	Ridhi Enterprises Vs Karvuu Industries	ADITYA SINGH	8181883535	adityasingh504.sh.@gmail.com	09-01-2026
			---do--	C.S. (COMM)	7/2026	12-01-2026	MR SHAKIR HUSSAIN Vs MR NIRAJ JAYCHAND REKHI	ANIL NITIN	9718581795	anilnitin1@gmail.com	12-01-2026
			---do--	C.S. (COMM)	8/2026	15-01-2026	BANK OF MAHARASHTRA Vs MOHMMAD ARSHAD	RAKESH KUMAR	9891691568	rakesh.advct@gmail.com	13-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			---do--	C.S. (COMM)	9/2026	19-01-2026	KAPIL GOEL Vs MEHTAB ALI	MAYANK SARIN and NARENDER BHANDARI	9313362890	mayanksarin49@gmail.com	19-01-2026
			---do--	C.S. (COMM)	10/2026	22-01-2026	Ms Freemans Measures Pvt Ltd Vs Bank of India	ANJALI NEHRA AND SUNIL PANDEY	9210107066	pandeyji2210@gmail.com	21-01-2026
			---do--	C.S. (COMM)	11/2026	29-01-2026	BSES YAMUNA POWER LTD Vs Gulam Mustafa	PRASHAT SHARMA	9999420408	adv.pks.1985@gmail.com	28-01-2026
			---do--	C.S. (COMM)	12/2026	30-01-2026	M/S RAPID ERA PVT LTD Vs M/S ALCORN INDIA PVT LTD	SHILPI KUMARI	9958725137	shilpi10589@gmail.com	23-01-2026
			---do--	EX.	1/2026	03-01-2026	SBL Pvt Ltd Vs Done By Design	RAVI DEV SHARMA	9873205388	adv.ravigalov@gmail.com	24-12-2025
			---do--	EX.	7/2026	08-01-2026	MUNAZIR EMBROIDERY HOUSE Vs FAISAL	SIDDHANT BANGA	9999369931	siddhantbanga04@gmail.com	07-01-2026
			---do--	EX. (COMM)	1/2026	03-01-2026	akhil kumar garg Vs asha gupta	ANKIT KUMAR GUPTA	9868543391	ankitadv29@yahoo.in	26-12-2025
			---do--	EX. (COMM)	2/2026	03-01-2026	Ralpa Enterprises Through its partners Vs Malik Shahid	ROHIT KAPOOR and P K RAWAL	9810008623	pawanrawaladvocate@yahoo.co.in	21-12-2025
			---do--	EX. (COMM)	3/2026	05-01-2026	RAJ IRON AND CONSTRUCTIONS Vs N A R DEVELOPERS PVT LTD	RAHUL MALIK AND V K MALIK	9810705405	mrclegal65@gmail.com	30-12-2025
			---do--	EX. (COMM)	4/2026	05-01-2026	Punjab National Bank Vs Sarika Gupta	AJAY KUMAR SHARMA	8860773975	ajaykumarsharma08@gmail.com	23-12-2025
			---do----	EX. (COMM)	5/2026	07-01-2026	ANKIT PANDEY Vs KAMLESH	A K SHARMA	9953840039	advocatesanjaysharma2529@gmail.com	06-01-2026
			---do----	EX. (COMM)	6/2026	08-01-2026	Poonam Aggarwal Vs Rakesh	RAMAKANT SHUKLA and BHASKAR TIWARI	9810146082	bhaskar@tiwariassociate.com	03-01-2026
			---do----	EX. (COMM)	7/2026	08-01-2026	STATE BANK OF INDIA Vs VISHAL PROP OF VISHAL GARMENTS	GOPAL CHAND SHARMA and VIJAY PRAKASH	9810210832	vijayprakash9682@gmail.com	06-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			---do----	EX. (COMM)	8/2026	08-01-2026	STATE BANK OF INDIA Vs VISHAL TAVTIA	GOPAL CHAND SHARMA and VIJAY PRAKASH	9810210833	vijayprakash9682@gmail.com	06-01-2026
			---do----	EX. (COMM)	9/2026	09-01-2026	Saket Sachdeva Vs Ms Samyagya engineers Pvt Ltd And Ors	ZAREEF AHMAD AND DEVANSH AGARWAL	9999856476	devansh.lawyer@gmail.com	09-01-2026
			---do----	EX. (COMM)	10/2026	19-01-2026	SITARA JABEE Vs PRAMOD KUMAR	ARIHANT JAIN	9811799646	arihant1992@hotmail.com	15-01-2026
			---do----	EX. (COMM)	11/2026	22-01-2026	Punjab National Bank Vs Swati	AJAY KUMAR SHARMA	8860773975	ajaykumarsharma08@gmail.com	20-01-2026
			---do----	EX. (COMM)	12/2026	28-01-2026	M/S V K JAIN AND SONS Vs OM STATIONERS	V K JAIN & SONS	-	-	28-01-2026
			---do----	EX. (COMM)	13/2026	29-01-2026	SM ELECTRONICS Vs GARGI INFRAVISION PRIVATE LIMITED	MANOJ KUMAR YADAV	8130777429	manojadv124@gmail.com	24-01-2026
			---do----	EX.(COMM) AWARD	1/2026	12-01-2026	KOTAK MAHINDRA PRIME LTD Vs MOHD AKRAM	SAGAR MISHRA	8368538454	sagarmishra2490@gmail.com	29-12-2025
			---do----	EX.(COMM) AWARD	2/2026	12-01-2026	KOTAK MAHINDRA PRIME LTD Vs VISHNU MISHRA	SAGAR MISHRA	8368538455	sagarmishra2490@gmail.com	29-12-2025
			---do----	EX.(COMM) AWARD	3/2026	13-01-2026	Kotak Mahindra Prime Ltd Vs MOHD JAHANGIR	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	10-01-2026
			---do----	EX.(COMM) AWARD	4/2026	20-01-2026	KOTAK MAHINDRA PRIME LTD Vs BHAWNA M	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	31-12-2025
			---do----	EX.(COMM) AWARD	5/2026	22-01-2026	KOTAK MAHINDRA BANK Vs AADITYA SHARMA	ABHAYENDRA RAI	8920723973	abhayendrarai@gmail.com	22-01-2026
			---do----	EX.(COMM) AWARD	6/2026	31-01-2026	KOTAK MAHINDRA PRIME LIMITED Vs HANIF R	DEEPAK YADAV AND VIDUR SIKKA	9818388241	info@sethiassociates.in	22-01-2026
			---do----	MISC DJ	3/2026	05-01-2026	Maneesh Chauhan Vs SHRI KRISHNA	MUKTA ARORA	9811173923	adv.aroramuktaa@gmail.com	26-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			---do----	OMP (I) (COMM)	1/2026	13-01-2026	UTKARSH SMALL FINANCE BANK LTD Vs ABHISHEK SHARMA	AVINASH KUMAR	9811182985	avinash.adv@gmail.com	27-12-2025
39	**SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01**	**SHAHDARA**	301, New Court Building	CS (COMMERCIAL)	06-01-2026	CS (COMM)/4/2026	STATE BANK OF INDIA Vs Shikha Jain Proprietor of Shree Shyam Sales	MS. SUCHITA DIXIT	8896932838	agnihotrisueghita@gmail.com	23.12.2025
			301, New Court Building	CS (COMMERCIAL)	07-01-2026	CS (COMM)/6/2026	I A KHAN AND CO Vs SUMURT METAL OPC PVT LTD	SH.H.P. SHARMA	9990954154	advocatehpsharma@gamil.com	17.12.2025
			301, New Court Building	CS (COMMERCIAL)	07-01-2026	CS (COMM)/7/2026	Bhumika Wadhwa Vs Garvit Kumar	SH. C.B. TOMER	9654025125	sstomer@live.com	22.12.2025
			301, New Court Building	CS (COMMERCIAL)	08-01-2026	Execution (Comm.)/8/2026	Agarwal and Company Vs Imran Malik	VIJAY KUMAR SINGH	991979930	rajputlegalservicesllp@gmail.com	23.12.2025
			301, New Court Building	CS (COMMERCIAL)	08-01-2026	MISC DJ/28/2026	Meena Vs M/s Aneesh Jewellers Pvt Ltd	SH. DUSYANT SISODIYA	7042437987	SISODIYA2024@REDIFFMAIL.COM	24.12.2025
			301, New Court Building	CS/COMMERCIAL	14-01-2026	Ex. - Award by Arb./6/2026	KOTAK MAHINDRA BANK LTD Vs HARDIK JAIN	SH.MOHIT RANA	9999988060	MOHITRANA@GMAIL.COM	07.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, New Court Building	CS (COMMERCIAL)	14-01-2026	Ex. - Award by Arb./7/2026	KOTAK MAHINDRA PRIME LTD Vs DEEPAK GOSWAMI	SH. AMIT KUMAR SINHA	9990659331	AMITADV.@GMAIL.COM	23.12.2025
			301, New Court Building	CS (COMMERCIAL)	14-01-2026	CS (COMM)/19/2026	MS SWAGAT FASHION CO Vs MS MANISHA ROY	SH. NITIN GARG	9811865967	gargnitin3310@gamil.com	31.12.2025
			301, New Court Building	CS (COMMERCIAL)	14-01-2026	CS (COMM)/20/2026	BANK OF BARODA Vs Ankit Arya	SH. UMESH JOSHI	9910568669	advocatemukeshjoshi@gmail.com	07.01.2026
			301, New Court Building	CS (COMMERCIAL)	15-01-2026	Ex. - Award by Arb./8/2026	KOTAK MAHINDRA PRIME LTD Vs KUNDAN KUMAR	SH. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@GMAIL.COM	23.12.2025
			301, New Court Building	CS (COMMERCIAL)	15-01-2026	CS (COMM)/24/2026	BANK OF BARODA Vs ashok narayan	SH. RAJNISH KUMAR BANYAL	9810872353	rajnish.banyal@gmail.com	08.01.2026
			301, New Court Building	CS (COMMERCIAL)	16-01-2026	CS (COMM)/28/2026	Mubarak Vs Almatine Speciality Infructure Pvt Ltd	SH. KUNAL VAISHNO	9634924441	advaman.thakur43@gmail.com	09.01.2026
			301, New Court Building	CS (COMMERCIAL)	17-01-2026	OMP (COMM)/4/2026	Ministry of Information and Broadcasting Vs Kulwant Singh	VARTIKA SHAMRA	9811542620	VERTIKASHARMAADV@GMAIL.COM	24.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, New Court Building	CS (COMMERCIAL)	17-01-2026	CS (COMM)/31/2026	Basanti Vs Puthiyaveettil Abdulrahiman Sulaiman	SH. MADHUR ARORA	9711022330	madhuraroraadv@gmail.com	08.01.2026
			301, New Court Building	CS (COMMERCIAL)	20-01-2026	CS (COMM)/35/2026	Uttam Agarwal Vs Manisha Jain	PREM RATAN	9717703511	premratan@gmail.com	15.01.2026
			301, New Court Building	CS (COMMERCIAL)	20-01-2026	CS (COMM)/36/2026	M/S MARUTI FOAMTECH Vs NITIN AGGARWAL	SH. ADITYA LAROYIA	9873539952	suvigyalegal@gmail.com	14.01.2026
			301, New Court Building	CS (COMMERCIAL)	22-01-2026	Execution (Comm.)/16/2026	M/S FAIRDEAL PAPER MERCHANTS PVT LTD Vs GAURAV SHARMA	YATHARTH ROHILA	9928096483	NIHAL.SHEKHAWAT@GMAIL.COM	09.01.2026
			301, New Court Building	CS (COMMERCIAL)	23-01-2026	CS (COMM)/46/2026	SH DHERAJ KUMAR Vs SH ALOK KUMAR	SH. SIDHANT DHINGRA	9650677902	SIDHANTDHINGRA@GMAIL.COM	10.01.2026
			301, New Court Building	CS (COMMERCIAL)	23-01-2026	CS (COMM)/47/2026	PUNJAB NATIONAL BANK Vs Mohd Shakir	SH. NITIN KUMAR	7000041067	JYOTIGAUTAM2010@GAMIL.COM	19.01.2026
			301, New Court Building	CS (COMMERCIAL)	27-01-2026	CS (COMM)/51/2026	BIOCON ELECTRIC PRIVATE LIMITED Vs SAHA VIDEO AND ELECTRONICS	SH. AMRENDRA KUMAR DUBEY	9599801188	GLOBALVISIONLAWOFFICE@GMAIL.COM	20.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			302, New Court Building	CS (COMMERCIAL)	30-01-2026	CS (COMM)/54/2026	Harish kumar Goel Vs Yogesh Kumar	SH. ML SHARMA	9810318865	mlsharma520@outlook.com	24-01-2026
			303, New Court Building	CS (COMMERCIAL)	30-01-2026	ARB. A (COMM)/01/2026	Trilochan Singh & Anr Vs Harbhajan Singh	SH. PRASHANT BATRA	9810775051	prashantbatra76@gmail.com	27-01-2026
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	03-01-2026	Execution (Comm.)/1/2026	SH PANKAJ SACHDEVA Vs SH SANJAY GOYAL	SIDHANT DHINGRA	9650677902	sidhantdhingra@advocatesidhanthdhingra.com	
			ROOM NO 208	COMMERCIAL	03-01-2026	CS (COMM)/1/2026	SANJAY GARG Vs JITENDRA GIRI	T. R. GUPTA	9811365932	trgupta32@gmail.com	03-01-2026
			ROOM NO 208	COMMERCIAL	06-01-2026	OMP (COMM)/1/2026	Ministry of Housing and Urban Affairs Vs Stallion Security	KAPIL CHOUDHARY	9999571187	kapilchoudhary@gmail.com	06-01-2026
			ROOM NO 208	COMMERCIAL	07-01-2026	Execution (Comm.)/6/2026	SUBOODH JAISWAL Vs ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	ROHINI KUMAR	9873261318	advrohinikumr@gmail.com	05-01-2026
			ROOM NO 208	COMMERCIAL	08-01-2026	OMP (COMM)/3/2026	ICICI Bank Ltd Vs TEE CEE HOSIERY PVT LTD	SAMEER PAREKH	9871772403	parekhco@parekhco.com	07-01-2026
			ROOM NO 208	COMMERCIAL	08-01-2026	Execution (Comm.)/7/2026	VK JAIN AND SONS (THROUGH ITS AR TILAK RAJ) Vs OM STATIONERS	U.K SINGHAL	9599043045	legal@sigmalegal.in	08.01.2026
			ROOM NO 208	COMMERCIAL	08-01-2026	CS (COMM)/11/2026	Bank of Baroda Vs Ankit Arya	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	07-01-2026
			ROOM NO 208	COMMERCIAL	09-01-2026	CS (COMM)/12/2026	VLK ASSOCIATES PVT LTD Vs SHARIF AHMAD	MANISH KUMAR	9968466963	aormanishkumar@gmail.com	08-01-2026
			ROOM NO 208	COMMERCIAL	12-01-2026	Ex. - Award by Arb./3/2026	KOTAK MAHINDRA PRIME LTD Vs MEHOOB MEHOOB HASAN	MAYANK MAHAJAN	9873347330	mayankmahajan05@yahoo.com	07-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			ROOM NO 208	COMMERCIAL	12-01-2026	Ex. - Award by Arb./4/2026	KOTAK MAHINDRA PRIME LTD Vs DEEPAK KUMAR	MAYANK MAHAJAN	9873347330	mayankmahajan05@yahoo.com	10-01-2026
			ROOM NO 208	COMMERCIAL	13-01-2026	Execution (Comm.)/10/2026	Adish Jain Vs MS ARORA ENTERPRISES THROUGH ITS PROPRIETOR GEETANJALI	SAMIKSHA JAIN	9971121491	not mentioned	21-01-2026
			ROOM NO 208	COMMERCIAL	15-01-2026	Ex. - Award by Arb./9/2026	AMIT CHAUDHARY Vs Government of NCT of Delhi	YASHI JAIN	88006396492	yashijainep@gmail.com	13-01-2026
			ROOM NO 208	COMMERCIAL	15-01-2026	CS (COMM)/27/2026	Pradeep Kumar Jain Vs Ahmad Raza	PIYUSH KATYAL	8700925528	piyushkatyal198@gmail.com	15-01-2026
			ROOM NO 208	COMMERCIAL	21-01-2026	Execution (Comm.)/14/2026	MS BASIC HEALTHCARE PRODUCTS PVT LTD THROUGH ITS AR SH VIPUL JAIN Vs Tapan naskar	RAKESH SHUKLA	9899454835	rks108@gmail.com	17-01-2026
			ROOM NO 208	COMMERCIAL	21-01-2026	Execution (Comm.)/15/2026	PRAKASH BROTHERS Vs M/S SHREE RADHEY KRISHNA SALES	MANISH SINGHAL	9811529112	adv.manishsinghal@gmail.com	21-01-2026
			ROOM NO 208	COMMERCIAL	21-01-2026	MISC DJ/72/2026	Pawan jain Vs Sanjay Sani M/S SSJ Fabric And Readymade	SHAZIA	7065795388	not mentioned	20-01-2026
			ROOM NO 208	COMMERCIAL	22-01-2026	Ex. - Award by Arb./10/2026	KOTAK MAHINDRA BANK Vs PREETI JOSHILA	ABHAYENDRA KUMAR RAI	8920723973	abhayendrarai@gmail.com	20-01-2026
			ROOM NO 208	COMMERCIAL	22-01-2026	CS (COMM)/45/2026	RAVI KHURANA Vs NEETU MAKHIJA	SIDHANT DHINGRA	9650677902	sidhantdhingra@advocatesidhanthdhingra.com	22-01-2026
			ROOM NO 208	COMMERCIAL	23-01-2026	Ex. - Award by Arb./11/2026	Intec Capital Ltd Vs SH DEVENDER RASTOGI SOLE PROPRIETOR OF M/S META MINE ENTERPRISES (BORROWER)	POOJA CHAUDHARY	9871169411	legal.pranavgoyal@gmail.com	21-01-2026
			ROOM NO 208	COMMERCIAL	30-01-2026	CS (COMM)/55/2026	BANK OF BARODA Vs SHALU	VIJETA OHRI	9971048944	vijetaohri@gmail.com	28-01-2026
41	**SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT**	**SHAHDARA**			CS(COMM) 02/2026	03.01.2026	B L INDUSTRIES VS BHAGWATI	IMRAN KHAN	9891105181	legumjurist@gmail.com	25.12.2025
					MISC DJ 13/2026	06.01.2026	VISHAL NAGPAL VS MS MADNI TEXTILES MILL PVT LTD	JAGRITI JAIN	8527506427	lawfirm@unsolvedlegal.com	03.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EX(COMM) 2/2026	06.01.2026	KUSH GANDHI VS JAGAN	MANISH KUMAR	996846693	aormanishkumar@gmail.com	27.12.2025
					EX(COMM) 3/2026	06.01.2026	M/S SHREE GURUJI GARMENTS VS SAHEB ALAM	SIDHANT DHINGRA	9650677902	sidhantdhingra@advocatesidhantdhingra.com	31.12.2025
					CS(COMM) 08/2026	08.01.2026	MS EMPIRE ALCOBREV PVT LTD VS SHRI KAMALJEET SINGH	PUSHPENDRA GIRI	9999405805	advocatepushpendera giri@gmail.com	26.12.2025
					CS(COMM) 09.2026	08.01.2026	MS SWAGAT FASHION CO VS SH SANJAY KUMAR	NITIN GARG	811863967	gglegalconsultants@gmail.com	31.12.2025
					EX AWARD ARB 01/2026	08.01.2026	KOTAK MAHINDRA PRIME LTD VS VIPIN NAGAR	MAYANK MAHAJAN	9873347330	mayankmahajan05@yahoo.com	12.12.2025
					EX AWARD ARB 02/2026	08.01.2026	KOTAK MAHIDRA PRIME LTD VS ZAHID Y	MAYANK MAHAJAN	9873347330	mayankmahajan05@yahoo.com	12.12.2025
					EX(COMM) 09/2026	09.01.2026	SHIV KUMAR GANDHI VS PRANAY JAIN	MANISH KUMAR	996846696	aormanishkumar@gmail.com	08.01.2026
					CS(COMM) 13/2026	09.01.2026	RAKESH ARORA VS MANDEEP KUMAR	AMIT TIWARI	9818180025	atanda.adv@gmail.com	06.01.2026
					CS(COMM) 14/2026	09.01.2026	CANARA BANK VS BHAVYA AGGARWAL	PRANAY SHARMA	9873101002	pranay07advo@gmail.com	24.12.2025
					CS(COMM) 17/2026	13.01.2026	CANARA BANK VS NAVAB ALI	ANUJ AGGARWAL	9999490798	advocateanuagarwal@yahoo.com	07.01.2026
					EX AWARD NO 05/2026	14.01.2026	KOTAK MAHINDRA PRIME LTD VS JITNEDRA	MAYANK MAHAJAN	9873347330	mayankmahajan05@yahoo.com	10.01.2026
					CS(COMM) 25/2026	15.01.2026	APOORV JAIN VS VINAY BHARDWAJ	HARSHIT SHARMA	9599693082	harshitsharma000005@gmail.com	23.12.2025
					EX(COMM) 11/2026	16.01.2026	SPJ CARGO PRIVATE LIMITED VS RAYBAN FOODS PVT LTD & ORS	UTKARSH JOSHI	9013155901	utkarshjoshi255@gmail.com	11.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS(COMM) 29/2026	16.01.2026	BANK OF BARODA VS MOHD IRFAN	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	14.01.2026
					CS(COMM) 32/2026	17.01.2026	SHRESTH GOEL VS TITANTECH INDUSTRY PVT LTDQ	AMIT KUMAR SINGH	9868571116	cognizalegal@gmail.com	16.01.2026
					CS(COMM) 34/2026	19.01.2026	KAPIL KUMAR GUPTA Vs RAM SINGH SHAKYA	SADDAM HUSSAIN	9650016144	saddamhussain9654@gmail.com	19.01.2026
					MISC DJ 65/2026	19.01.2026	M/S OP AND SONS TRADERS PVT LTD VS SHAHRUKH RAYEEN	RAMA SHARMA	9911855122	ramasharma4597@gmail.com	17.01.2026
					CS(COMM) 37/2026	20.01.2026	CANARA BANK VS MOHD NASEEM	ANUJ AGARWAL	9999490798	advocateanujagarwal@yahoo.com	16.01.2026
					CS(COMM) 38/2026	20.01.2026	PUNJAB NATIONAL BANK VS NIGHAT ALI	JYOTI GAUTAM	7000041067	jyoti_gautam2010@yahoo.com	18.01.2026
					EX(cOMM) 12/2026	20.01.2026	M/S SK ENGINEERING VS NIPUN APPLIANCES	R N DUBEY	9811179209	rndubeyadv@gmail.com	19.01.2026
					CS(COMM) 41/2026	21.01.2026	PUNJAB NATIONAL BANK VS PRAMOD KUMAR SHUKLA	DEOKANT TRIPATHI	9711332383	deokantripathi2@gmail.com	20.01.2026
					EX(COMM) 17/2026	22.01.2026	M/S LEATHER CEATRA PVT LTD VS GULSHER	NEERAJ SURI	9811237068	neerajsuri29@yahoo.com	20.01.2026
					CS(COMM) 44/2026	22.01.2026	SHREE BANKEY BEHARI FABRICS PVT LTD VS CHAMAN MIYAN	RAKESH NAUTIYAL	9718575656	rakesh.nautiyal21@gmail.com	19.01.2026
					CS(COMM) 48/2026	23.01.2026	INDIAN BANK VS ANJU TITUS	RAJESH KUMAR SHANKILYA	9312993437	shandilyalawoffices@gmail.com	18.01.2026
					CS(COMM) 492026	24.01.2026	M/S BIOCON ELECTRIC PVT LTD VS MOHD MUSHFIQ	AMARENDRA KUMAR DUBEY	9599801188	globalvisionlawoffice@gmail.com	20.01.2026
					CS(COMM) 50/2026	24.01.2026	STATE BANK OF INDIA VS VIJAY KUMAR YADAV	A K ROUT	9999132159	adkroutadvocate@gmail.com	10.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS(COMM) 52/2026	28.01.2026	M/S PANKAJ SHIRTS VS M/S KHATU SHYAM MEGA MART LLP	KUSHAGRA GOEL	9711443294	goellawoffices@gmail.com	24.01.2026
					EX(COMM) 18/2026	28.01.2026	SHYAM KISHORE MISHRA VS SOUMYA GARMENTS	RAHUL SHARMA	9818084111	sharmaadvocate1986@gmail.com	18.01.2026
					EX(COMM) 19/2026	29.01.2026	ASHFAQ VS JOLLY VERMA	AFTAB RASHEED	9810122399	ar.advocate@rediffmail.com	28.01.2026
					CS(COMM) 56/2026	31.01.2026	BIKRMA PRASAD VS M/S KALPANA ELECTRICALS & ORS.	SEEMA CHHABRA	9811073252	skgulati133@gmail.com	23.01.2026
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	CS (COMM)/3/2026	26.12.2025	Aircon Technique Pvt. Ltd. Vs Galaxy Dream Home Developers Pvt. Ltd,	RAKESH KUMAR	9910280608	rksharrna54@gmail.com	03-01-2026
				COMMERCIAL	CS (COMM)/5/2026	05.01.2026	SANDEEP AGGARWAL PROP OF M/S SANDEEP AND COMPANY Vs MANOJ PROP M/S MANOJ SHIRTS	HARISH KUMAR GARG	9810150029	hkgarg.co@gmail.com	06-01-2026
				COMMERCIAL	OMP (COMM)/2/2026	03.01.2026	Imperial Fashion Vs AS Trader	NAVEEN BHARDWAJ	9811899279	mail@nbassociates.net	06-01-2026
				COMMERCIAL	CS (COMM)/10/2026	08.12.2025	M/S V J CRANES PRIVATE LIMITED Vs M/S CHATTERJEE ENGINEERING PRIVATE LIMITED	JASPREET SINGH	9899641617	jaspreet.law@gmail.com	08-01-2026
				COMMERCIAL	MISC DJ/36/2026	26.12.2025	PAWAN KUMAR GUPTA Vs SUNNY ARORA	SANAT TOKAS	9717688097	-	09-01-2026
				COMMERCIAL	CS (COMM)/15/2026	19.12.2025	JAI MANGLAM INDUSTRIES THROUGH ONE OF ITS PARTNER ANIL JAIN Vs ANIL TAKKAR SOLE PROPRIETOR OF M/S SATGURU	SAURABH SHARMA	9810230498	saurabhsharma12@yahoo.co.in	09-01-2026
				COMMERCIAL	CS (COMM)/16/2026	09.01.2026	BANK OF BARODA Vs Kiran Prop. M/S Surya Kiran Spices	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	12-01-2026
				COMMERCIAL	CS (COMM)/18/2026	08.01.2026	BANK OF BARODA Vs ANIL ARORA	RAJNISH KUMAR BANYAL	9810872353	-	13-01-2026
				COMMERCIAL	CS (COMM)/23/2026	07.01.2026	Punjab And Sind Bank Vs Ms. Sonia Tiwari	VIKRAM GOLA	9811244209	vikramgola2010@gmail.com	14-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				COMMERCIAL	CS (COMM)/22/2026	31-12-2025	M/S SWAGAT FASHION CO. Vs SH VIJAY KUMAR	NITIN GARG	9811865967	gargnitin3310@gmail.com	14-01-2026
				COMMERCIAL	CS (COMM)/21/2026	31.12.2025	M/S SWAGAT FASHION CO. Vs SH. VIJAY KUMAR KHANNA	NITIN GARG	9811865967	gargnitin3310@gmail.com	14-01-2026
				COMMERCIAL	CS (COMM)/26/2026	14.01.2026	M/S SURYA PERFECT PILE FOUNDATION Vs M/S STRONG PLANT INFRASTRUCTURE PVT LTD	RAMBIR SINGH	9711164094	rambirrangeel9@gmail.com	15-01-2026
				COMMERCIAL	CS (COMM)/30/2026	14.01.2026	M/s Suresh Apparels Vs SH. SANKET GARG	BHARAT PRAKASH	9268300000	bharat.guptarkca@gmail.com	16-01-2026
				COMMERCIAL	CS (COMM)/33/2026	15.01.2026	Shweta Agarwal (Proprietor of Tex Excellence) Vs Manisha Jain (Proprietor of Jain Textiles)	KAMAL DEEP	9810747879	adv.kd.soni@gmail.com	17-01-2026
				COMMERCIAL	CS (COMM)/40/2026	20.01.2026	PUNJAB NATIONAL BANK Vs Mr. Bunty Prop. of Keshav Fabrication	ADV JYOTI GAUTAM	7000041067	jyoti_gautam2010@gmail.com	20-01-2026
				COMMERCIAL	CS (COMM)/39/2026	19.01.2026	PUNJAB NATIONAL BANK Vs Seema Vij Prop of M/s Comprints	ADV JYOTI GAUTAM	7000041067	jyoti_gautam2010@gmail.com	20-01-2026
				COMMERCIAL	Execution (Comm.)/13/2026	31-12-2025	SH PANKAJ SACHDEVA Vs MOHAMMAD GANI MIYAN	AMIT TEWARI	9818180025	atanda.adv@gmail.com	20-01-2026
				COMMERCIAL	CS (COMM)/43/2026	19.01.2026	APOLLO PIPES LIMITED Vs GAURAV GUPTA AND ORS	SHRIHAR TRIPATHI	9548888420	advocate.shrihar@gmail.com	21-01-2026
				COMMERCIAL	CS (COMM)/42/2026	12.01.2026	SH. RAVI KHURANA Vs M/S GURU NANAK GARMENTS	SIDHANT DHINGRA	9650677902	sidhantdhingra@iadvocatesidhantdhingra.com	21-01-2026
				COMMERCIAL	MISC DJ/81/2026	15.01.2026	NARENDER KUMAR Vs HARISH CHAWLA AND ANR	JK GUPTA	9868529732	jkgupta.advocate@gmail.com	22.01.2026
				COMMERCIAL	CS (COMM)/53/2026	22-01-2026	Shri Tarun Aggarwal Vs M/S Sak Plast Private Limited	ANANT RAO(P),	99999421467	ananatyadav555@gmail.com	28-01-2026
				COMMERCIAL	Ex - Award by Arb/12/2026	17-01-2026	Moneywise Financial Services Pvt Ltd Vs JAI HANUMAN READYMADE AGENCY AND ORS	preeti kumari(P),	7827432993	lm02 ranjeet@gmail.com	27-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				COMMERCIAL	Ex - Award by Arb/13/2026	23-01-2026	Moneywise Financial Services Pvt Ltd Vs MANISH HOSIERY AND ORS	Ranjeet Kumar(P),	7827432993	lm02 ranjeet@gmail.com	27-01-2026
				COMMERCIAL	Execution (Comm)/4/2026	16-10-2025	MIRCHU MAL GURNANI Vs SHIPRA GARG	Gurpreet Kaur(P),	9871203770	legalese.oss@gmail.com	06-01-2026
				COMMERCIAL	Execution (Comm)/5/2026	26-12-2025	SHOBHIT BHUSHAN Vs MOHD QAMAR ANSARI	RAJIV RAHEJA(P),	9811826000	rrajive@gmail.com	06-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	Civil	CS (COMM)/10/2026	05-01-2026	CENTRAL BANK OF INDIA Vs SMT URMIL SACHDEVA	BANKE BIHARI SHARMA(P),	9999100071	saurabh @skattorneys.in	08-05-2026
					CS (COMM)/4/2026	05-01-2026	RADHA TRADING COMPANY Vs SRI RANI SATI AGRI FEEDS PVT LTD	SHALU KUMARI(P),	9811770064	info@aalawcorp.com	09-02-2026
					CS (COMM)/5/2026	05-01-2026	RADHA TRADING COMPANY Vs LAXMAN REDDY	SHALU KUMARI(P),	9811770064	info@aalawcorp.com	09-02-2026
					CS (COMM)/6/2026	05-01-2026	RADHA TRADING COMPANY Vs SHAMSHER SINGH	SHALU KUMARI(P),	9811770064	info@aalawcorp.com	09-02-2026
					CS (COMM)/7/2026	05-01-2026	RADHA TRADING COMPANY Vs SHAMSHEER SINGH	SHALU KUMARI(P),	9811770064	info@aalawcorp.com	09-02-2026
					CS (COMM)/8/2026	05-01-2026	VIRENDER KUMAR YADAV Vs MAMODIA CEMENT DEPOT	Digvijay Singh(P),	7754856088	advashunisha@gmail.com	17-04-2026
					CS (COMM)/9/2026	05-01-2026	DEEPAK CHANDER and Anr Vs TUOREN MEDICAL DEVICE INDIA PVT LTD	Kapil Yadav(P),	9650508945	advdk.yadav79@gmail.com	05-02-2026
					CS (COMM)/14/2026	06-01-2026	State Bank of India Vs SOURAV CHATTERJEE AND ANR	MOHD SHAMEEM(P),	9718621607	advocatebkmassociatcsffgmail.com	12-02-2026
					CS (COMM)/13/2026	06-01-2026	Nitesh Bansal Vs M/S TIRUPATI COATINGS PVT LTD	Ram Anugrah Singh(P),	9711232231	ramanuqrahlegalcompany@gmail.com	12-02-2026
					CS (COMM)/15/2026	06-01-2026	M/S RELIABLE TRAVELS AND CARGO PVT LTD Vs M/S ECONPURE FOODS PVT LTD	Vineet Hans(P),	9811268978	hansvineet@yahoo.co.in	28-04-2026
					CS (COMM)/18/2026	07-01-2026	Manoj Kumar Vs Manju Devi	SANTOSH KUMAR(P),	9313780408	SBPANDEY7@YAHOO. COM	23-04-2026
					CS (COMM)/24/2026	08-01-2026	UNION BANK OF INDIA Vs M/s BRAND BAZAR Through its Proprietor Mr ANKIT GUPTA	RAJ KUMAR(P),	9650776104	krtrkt21@gmail.com	13-02-2026
					CS (COMM)/26/2026	09-01-2026	ART HOUSING FINANCE INDIA LTD Vs BIRENDRA SINGH AND ORS	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	23-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/27/2026	09-01-2026	Sapna Singhal Vs Rinki Kumari	ANKIT KANOJ(P),	9811023331	Gandhiassociatesx6a@gmai1.com	28-04-2026
					CS (COMM)/25/2026	09-01-2026	UNION BANK OF INDIA Vs M/s SINGH COMPUTRONIX Through Its Proprietor Mrs Alwinder Kaur	RAJ KUMAR(P),	9650776104	krtrkt21@gmail.com	13-02-2026
					CS (COMM)/30/2026	13-01-2026	MS Modern Laminators Pvt Ltd Vs M/S York print Pvt Ltd	Dr Anurag Kumar Agarwal(P),	9810059650	info@asvassociates.com	28-04-2026
					CS (COMM)/38/2026	15-01-2026	Nicholas Healthcare Ltd Vs KURUKUNDU BHAGYA SHIVA	ANANT RAO(P),	9810083261	gurbircharya@gmail.com	21-02-2026
					CS (COMM)/37/2026	15-01-2026	The Supreme Industries Ltd Vs Deesawala Rubber Industries	Navlin Swain(P),	9999093893	eludication.legal@outlook.com	07-04-2026
					CS (COMM)/44/2026	17-01-2026	MS ADIFLEX NARROW FABRICS PVT LTD Vs M/s SWARR	VINEET KAUSHIK(P),	8588957065	vineetI743@gmai.com	11-02-2026
					CS (COMM)/43/2026	17-01-2026	Upgrid Solutions Private Limited Vs SANTOSH Sole Proprietor of Durga Charging Point	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	10-04-2026
					CS (COMM)/45/2026	17-01-2026	AJIT INDUSTRIES PVT LTD Vs SWARN SINGH	Kartik Dabas(P),	9868414528	advocatekartikdabas(a\gmail.com	11-02-2026
					CS (COMM)/51/2026	19-01-2026	M/S AS SALES Vs M/S NYSAA RETAIL VENTURE PVT LTD AND ORS	varun jain(P),	9871340160		13-04-2026
					CS (COMM)/52/2026	19-01-2026	INTERNATIONAL COMBUSTION INDIA LTD Vs DESIGNERS DELIGHT INC AND ANR	varun kapoor(P),	9871111556	ADVOCATEVARUNKAPOOR@GMAIL.COM	08-04-2026
					CS (COMM)/58/2026	20-01-2026	X Vs Y	Gautam Bhasin(P),	9999093893	eludication.legal@outlook.com	14-04-2026
					CS (COMM)/62/2026	24-01-2026	Rajesh Gupta Vs Pankaj Singhal and Ors	MOHIT SINGHAL(P),	9971612342	singhalmohilega@gmail.com	04-05-2026
					CS (COMM)/68/2026	29-01-2026	Vijender Kumar Jain Vs Tata AIG General Insurance Co Ltd	Amit Kumar Maihan(P),	987189784	savlawassociate@gmail.com	06-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/69/2026	29-01-2026	Swiss Beauty Cosmetics Pvt Ltd Vs BHAIRAV ENTERPRISES AND ORS	Sandeep Bisht(P),	9891982555	rkp@rkpandassociates.in	02-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	205	Civil	CS(Comm.)/1/26	03.01.26	Union Bank of India Vs. M/s Tulip Services	Raj Kumar	9650776104	krtrkt21@gmail.com	16.12.25
					CS(Comm.)/2/26	03.01.26	Dharmendra Singh Vs. Raj Fountain & Swimming Pool	Rahul Bansal	9718422066	advrahulbansal753@gmai.com	19.12.25
					CS(Comm.)/3/26	03.01.26	Naman Vijay Sachdeva Vs. Rohit Bhati	Rushil Vaid	8130172324	rushilvaid2@gmail.com	17.12.25
					CS(Comm.)/11/26	05.01.26	Siddharth Jain Vs. M/s Nysaa Retail Venture (P) Ltd.	Harsh Goyal	9953706868	goal.harsh345@gmail.com	23.12.25
					CS(Comm.)/12/26	05.01.26	PNB Vs. Bhairo Singh	Puneet Pankaj	7838609755	puneetadvpankaj@gmai.com	19.12.25
					CS(Comm.)/16/26	06.01.26	Q Factor Finance & Investment (P) Ltd. Vs. Varun Rathore	J.S Jaiswal	9818005460	jaiswal1512@gmail.com	27.12.25
					CS(Comm.)/17/26	06.01.26	Canara Bank Vs. Dhananjay Kr.	Sanjeev Chopra	9711142200	chopra679@gmail.com	24.12.25
					CS(Comm.)/19/26	07.01.26	Nimish Jain Vs. Ramesh Kr.	Atul Kumar	9818385222	officeofatulkumar@gmai.com	18.12.25
					CS(Comm.)/20/26	07.01.26	SBI Vs. Shibbu Ram	Mukul Gautam	9990920913	advmukulgautam@gmail.com	27.12.25
					CS(Comm.)/21/26	08.01.26	Vaalve Bathware India Ltd. Vs. Varun Gupta	Shubhankar Sehgal	9999147160	contact@sehgalandco.com	03.01.26
					CS(Comm.)/22/26	08.01.26	Hemant Chhabra Vs. Impression Tile Gallery	Piyush Mishra	9999372128	advocatepiyush001@gmail.com	04.01.26
					CS(Comm.)/23/26	08.01.26	Indian Bank Vs. M/s Makersince	Banish Bhardwaj	9818575169	banishbhardwaj@ymail.com	05.01.26
					CS(Comm.)/28/26	09.01.26	XXXX Vs. YYYY	Gautam Bhasin	9999306881	eludication.legal@outlook.com	06.01.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS(Comm.)/29/26	09.01.26	Art Housing finance India Ltd. Vs. Asha	Amit Kr. Sinha	9990659331	kmpspartner@gmail.com	06.01.26
					CS(Comm.)/31/26	14.01.26	Sandeep Jain Vs. Kamaljeet Katariya	Ikrant Sharma	9810069880	ikrantsharma738@gmail.com	08.01.26
					CS(Comm.)/32/26	15.01.26	Shyam Sunder Gupta Vs. Lakshat Jain	Vivek Gupta	9810033139	gbmlawpartner@gmail.com	24.12.25
					CS(Comm.)/33/26	15.01.26	SBI Vs. Sudesh	A.K Raj Gopal	9560012821	adv.akrajgopal@gmail.com	09.01.26
					CS(Comm.)/34/26	15.01.26	SBI Vs. Bikram Singh Thakur	A.K Raj Gopal	9560012821	adv.akrajgopal@gmail.com	09.01.26
					CS(Comm.)/35/26	15.01.26	SBI Vs. Anil Kumar	A.K Raj Gopal	9560012821	adv.akrajgopal@gmail.com	09.01.26
					CS(Comm.)/36/26	15.01.26	M/s Osho Packaging (P) Ltd. Vs. M/s Khushboo Engravures (P) Ltd.	Achin Mittal	9811112729	achinmittal13@gmail.com	09.01.26
					CS(Comm.)/39/26	16.01.26	DTM Couriers Vs. Spark Enterprises	Naveen	8368428492	advnaveen1995@gmail.com	06.01.26
					CS(Comm.)/40/26	16.01.26	D D Logistics Vs. Spark Enterprises	Naveen	8368428492	advnaveen1995@gmail.com	06.01.26
					CS(Comm.)/41/26	16.01.26	Shreyans Jhunjhunwala Vs. Asha Rani Goyal	Ravi Chauhan	9871694660	mail@cnpartners.com	13.01.26
					CS(Comm.)/42/26	16.01.26	The Supreme Industries Ltd. Vs. Sandhya Choudhary	Gautam Bhasin	9999306881	eludication.legal@outlook.com	13.01.26
					CS(Comm.)/46/26	17.01.26	Union Bank of India Vs. M/s M.B Pharma	Raj Kr.	9650776104	krtrkt21@gmail.com	06.01.26
					CS(Comm.)/47/26	17.01.26	Union Bank of India Vs. M/s Krishna Traders	Raj Kr.	9650776104	krtrkt21@gmail.com	06.01.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS(Comm.)/48/26	17.01.26	M/s Carvan Project Logistics Vs. R.S Polymers & Ors.	Jaspreet Singh	9899641617	jaspreet.law@gmail.com	08.01.26
					CS(Comm.)/49/26	17.01.26	Vijay Kumar Trading Vs. Ashish Sharma	Amit Tiwari	9821974055	sanchitbhushan3@gmail.com	14.01.26
					CS(Comm.)/53/26	19.01.26	Bank of Baroda Vs. Ujjwala	Ramesh Kr. Mahaliyan	8275092500	rkumar.adv1954@gmail.com	15.01.26
					CS(Comm.)/54/26	19.01.26	Neelkanth Construction (P) Ltd. Vs. Pawan Saklani & Ors.	Himanshu Khetwani	9999837434	advhimanshukhetwani@gmail.com	02.01.26
					CS(Comm.)/55/26	19.01.26	Shiv Steel Industries Vs. Maison Decor	Nikhil Daga	9810768536	corporatelawhouses@gmail.com	14.01.26
					CS(Comm.)/56/26	20.01.26	SBI Vs. Azad Singh	Kunal Malik	7503444555	advkunalmalik@gmail.com	13.01.26
					CS(Comm.)/57/26	20.01.26	Rohtash Kr. Goyal Vs. Kriday Enterprises	Rajeev Bansal	8377998979	acquitylawassociates@gmail.com	16.01.26
					CS(Comm.)/59/26	22.01.26	Aparna Electricals Vs. Rony Saha	Sanjay Gupta	9811271968	sanjaygupta_advocate@yahoo.co.in	19.01.26
					CS(Comm.)/60/26	22.01.26	Willett Cables (P) Ltd. Vs. Devta Electricals	Amanpreet Singh	9891845353	wslegalsolutions@gmail.com	12.01.26
					CS(Comm.)/61/26	22.01.26	RSPL Ltd. Vs. Shree Dadaji Enterprises	Anil Kr. Sahu	9810134793	allipcare@gmail.com	19.01.26
					CS(Comm.)/63/26	27.01.26	Friends Engineers Vs. Sadhu Forging Ltd.	Kartik Jain	8368060074	advocatekartik98@gmail.com	22.01.26
					CS(Comm.)/64/26	27.01.26	Univeso Integrated Solutions (P) Ltd. Vs. Pratap Kumar Roul	Sachin Upadhyay	9654083086	sachinupadhyay14@gmail.com	23.01.26
					CS(Comm.)/65/26	28.01.26	Canara Bank Vs. Anil Pandey	Ashok Kr.	9560396555	kakkarashok@rediffmail.com	24.01.26

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					CS(Comm.)/66/26	28.01.26	PNB Vs. Rohit Kumar	A.K Shakya	9810362626	akshakya01@gmail.com	23.01.26
					CS(Comm.)/67/26	28.01.26	Union Bank of India Vs. M/s S S Group	Raj Kr.	9650776104	krtrkt21@gmail.com	07.01.26
					CS(Comm.)/70/26	29.01.26	Siddharth Gupta Vs. Viraj Projects (P) Ltd.	Pranav Dwivedi	9131988405	advpranavdwivedi@gmail.com	19.01.26
					CS(Comm.)/71/26	29.01.26	Bank of India Vs. Vinod Mengi	Varun Sharma	9811161300	advvarunsharma@gmail.com	21.01.26
					CS(Comm.)/72/26	29.01.26	SBI Vs. Preeti Kumari	A.K Raj Gopal	9560012821	advakrajgopal@gmail.com	23.01.26
					CS(Comm.)/74/26	30.01.26	Monika Garg & Ors. Vs. Jagbir Singh	Ashutosh Jain	8920569785	ashutoshjain095@gmail.com	24.01.26
					CS(Comm.)/75/26	31.01.26	Bank of Maharashtra Vs. Radhika	Shailesh Kumar	9891285888	advshaileshkumar@gmail.com	24.01.26

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45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	307	Civil	-		-	-	s	-	
					OMP (COMM.)/1/2026	05-01-2026	HEMA SURESH SHAMI Vs YES BANK LIMITED	ROHIT KUMAR GARG(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/1/2026	05-01-2026	The Supreme industries Ltd Vs Samra Engineers and Projects Pvt Ltd	Gaurav Chaudhary(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/1/2026	05-01-2026	ARTI JAISWAL Vs NEERAJ OJHA	PRIYANKA CHAUDHARY(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/2/2026	05-01-2026	M/S OMKARA TRANSPORT PVT LTD Vs M/S SHAPOORJI PALLONJI CO. PVT. LTD	GAURAV KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/2/2026	05-01-2026	SGPS SECURITIES PVT LTD Vs TAPI PRESSTRESSED PRODUCTS LTD	Varun Dhingra(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/3/2026	05-01-2026	M/S SGM PAPER PRODUCTS Vs M/S SHELLZ INDIA LIMITED	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					Execution (Comm.)/3/2026	05-01-2026	SAROJ BALA GUPTA ALIAS SAROJ GUPTA Vs SAHARA INDIA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/4/2026	05-01-2026	RNFI SERVICES LIMITED Vs RAJESH KUMAR BHATIA	Manoj Kumar Bhagat(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/1/2026	06-01-2026	INDUSIND BANK LTD Vs RAMESH KUMAR AND ANR.	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/3/2026	06-01-2026	M/S PIRAMAL FINANCE LIMITED Vs SACHIN MANISHANKAR ABHYANKAR	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/4/2026	06-01-2026	Nissan Renault Financial Services India Private Limited Vs FARHEEN IMTIYAZ SHAIKH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/5/2026	06-01-2026	M/S HINDUSTAN PIPE SALES CORPORATION Vs PANKAJ SAINI	GAGAN JINDAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/11/2026	06-01-2026	NITESH BANSAL Vs SAG PIPES PRIVATE LIMITED	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Ex.Comm - Award by Arb.Comm/2/2026	07-01-2026	RAMESH SINGH Vs G T L INFRASTRUCTURE LTD	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/6/2026	07-01-2026	M/S COAST TO COAST DESIGNS LTD Vs SUBODH KUMAR SHARMA	Saral Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/9/2026	07-01-2026	Nissan Renault Financial Services India Private Limited Vs RAJU PEERU9755	Ritu Rana(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/10/2026	07-01-2026	Nissan Renault Financial Services India Private Limited Vs KAMINI ASHISH 1961	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/11/2026	07-01-2026	Nissan Renault Financial Services India Private Limited Vs SURINDER KAUR	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/12/2026	07-01-2026	BANK OF INDIA Vs M/S DENIM CREATIONS	RAJAN TYAGI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/12/2026	07-01-2026	Nissan Renault Financial Services India Private Limited Vs SURAJ PATHAK	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/13/2026	07-01-2026	STATE BANK OF INDIA Vs RAHI ENTERPRISES Through its Proprietor Mohd Shoaib Khan	Gaurav Chaudhary(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/13/2026	07-01-2026	Nissan Renault Financial Services India Private Limited Vs NARENDRA KUMAR SHAKYA 4597	VIKAS DEEP JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/14/2026	08-01-2026	IFL FINANCE LTD Vs BHAWANI SINGH	Rajeev Bansal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/23/2026	09-01-2026	GULAB GOEL Vs MAHESH PRATAP SINGH	Amrendra Nath Shukla(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/24/2026	09-01-2026	MAHABEER KUMAR Vs MANISH BHANDARI		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/25/2026	12-01-2026	MANOJ GOYAL Vs HINA	MANNAT KOHLI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/26/2026	12-01-2026	ANIL KUMAR Vs M/S RAWMONK EXPORT PVT LTD	sudhir kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/27/2026	12-01-2026	M/S PIRAMAL FINANCE LIMITED Vs Deepakdas Radheshyam	Anuj Jain(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/28/2026	12-01-2026	M/S PIRAMAL FINANCE LIMITED Vs Satbir Singh	sudhir kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/27/2026	13-01-2026	VARSHA AGARWAL Vs PS PICTURE PVT LTD AND ORS	Sanjeev Chopra(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/32/2026	13-01-2026	SHRIRAM FINANCE LIMITED Vs ANISUR REHMAN	sudhir kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/33/2026	13-01-2026	SHRIRAM FINANCE LIMITED Vs MOHIT SHARMA	Sonia Dua(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/34/2026	13-01-2026	BD Credits Ltd Vs Anil Kumar	Archit Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/35/2026	13-01-2026	PIRAMAL FINANCE LIMITED Vs Parshant Mahender Singh	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Misc Ex/1/2026	14-01-2026	M/S TOYSONS INIDA Vs MAYASHEEL RETAIL INDIA LIMITED	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/6/2026	14-01-2026	KOTAK MAHINDRA PRIME LTD Vs SILKI SAGAR	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/29/2026	14-01-2026	M/S Shreeji Food and Delight Vs Aniket Patheja	Ajit Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/40/2026	14-01-2026	M/S PIRAMAL FINANCE LIMITED Vs Faizur Rehman Khan	VIKAS DEEP JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/41/2026	14-01-2026	M/S PIRAMAL FINANCE LIMITED Vs SAHADAT KHAN	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/4/2026	15-01-2026	SAGAR GOEL AND ANR Vs URGO CAPITAL LIMITED	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/7/2026	15-01-2026	Kotak Mahindra Bank Ltd Vs ANKIT PAL	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Ex.Comm - Award by Arb.Comm/8/2026	15-01-2026	Kotak Mahindra Bank Ltd Vs RAKESH GAUTAM	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/30/2026	15-01-2026	IFL FINANCE LTD. Vs RAVI KUMAR	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/45/2026	15-01-2026	PIRAMAL FINANCE LIMITED Vs Rajendra Kumar	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/46/2026	15-01-2026	PIRAMAL FINANCE LIMITED Vs Virender Kumar Uppal	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/34/2026	16-01-2026	M/S GOYAL CHEMICALS Vs M/S HARYANA CHEMICALS ENTERPRISES	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/35/2026	16-01-2026	BANK OF INDIA Vs SUSHIL KUMAR	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/50/2026	16-01-2026	AAR KAY FIN LEASE LEASING PVT LTD Vs OM PARKASH PANDEY	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					Ex.Comm - Award by Arb.Comm/10/2026	17-01-2026	M/S ION HEALTH CARE PVT LTD Vs M/S ALDOVYA HEALTH CARE	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/36/2026	17-01-2026	SH RAM KUMAR GARG PROPRIETOR AAYUSH ENTERPRISES Vs GALAXY FOOTWEAR	TILAK RAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/37/2026	17-01-2026	Skyline Core Corporation Vs Abhishek Raj	KESHAV V HEGDE(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/38/2026	17-01-2026	KANA RAM GHOTIA Vs CRYSTAL CAPS	Vivek Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/39/2026	17-01-2026	M/S FINE PACKAGING SOLUTION Vs MATESH JAISWAL	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/40/2026	17-01-2026	CANARA BANK Vs VIJETA PROP M/S SMART LINKS	Rakesh Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/41/2026	19-01-2026	M/S Skyline Core Corporstion Vs Mithlesh Kumar	ACHAL KESHAV RAJGOPAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/51/2026	19-01-2026	NBHC Enterprises Private Limited Vs SWASTIK AGRO IMPEX PRIVATE LIMITED	avinash kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Misc Ex/2/2026	20-01-2026	krishan nand gupta Vs Mintudas kameshwer gupta	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/52/2026	20-01-2026	Nissan Renault Financial Services India Private Limited Vs RAIHAN AHMED 5317	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/53/2026	20-01-2026	Nissan Renault Financial Services India Private Limited Vs ANURADHA TYAGI	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/54/2026	20-01-2026	Nissan Renault Financial Services India Private Limited Vs MUKESH BHAI KANTHARIA	RISHIPAL SINGH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/117/2026	20-01-2026	MS ANB AUTO INDIA PVT LTD Vs MS KAFILA FORGE LTD	ARCHIT SINGHAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/9/2026	21-01-2026	AJAY VASHISHT Vs RAVI KUMAR BHALLA	MANOJ MANDERNA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/52/2026	21-01-2026	SHAGUN TRADERS Vs VIAK GROUP PRIVATE LIMITED	MUNISH VOHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/59/2026	21-01-2026	UJJWAL FINANCE PVT LTD Vs SH RAJIVE KUMAR	MANOJ KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/60/2026	21-01-2026	Nissan Renault Financial Services India Private Limited Vs RAVINDRA KUMAR	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/61/2026	21-01-2026	Nissan Renault Financial Services India Private Limited Vs JAYDIPSINH P VASAVA	RAHUL GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/62/2026	21-01-2026	Nissan Renault Financial Services India Private Limited Vs SHABBIRKHAN DILAWARKHAN PATHAN	Karamveer Tokas(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/63/2026	21-01-2026	Nissan Renault Financial Services India Private Limited Vs VEDPAL SINGH	Anil Kumar Bhargav(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/64/2026	21-01-2026	Nissan Renault Financial Services India Private Limited Vs SARITHA J P	SHRUTI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/65/2026	21-01-2026	Nissan Renault Financial Services India Private Limited Vs SIMRAN VAIBHAV MADANE	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/66/2026	21-01-2026	Nissan Renault Financial Services India Private Limited Vs APSAR AHMAD	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/67/2026	21-01-2026	Nissan Renault Financial Services India Private Limited Vs MAHADEVAIAH K	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/68/2026	21-01-2026	Nissan Renault Financial Services India Private Limited Vs ABDUL RAHEEM ABBAS	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/69/2026	22-01-2026	SHRIRAM FINANCE LIMITED Vs AVNESH SHARMA	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/70/2026	22-01-2026	SHRIRAM FINANCE LIMITED Vs MANGU	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/12/2026	23-01-2026	BINNY WADS PVT LTD Vs SHELLZ INDIA PRIVAT LIMITED	Sanjay Baldev Sawhney(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/56/2026	24-01-2026	IDBI BANK LTD Vs RAJESH KUMAR	Banke Bihari Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/72/2026	24-01-2026	SHRIRAM FINANCE LTD Vs NEELAM DEVI	amarendra kumar dubey(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX. CIVIL/37/2026	27-01-2026	Atul Gupta Prop Krishna Trading Co Vs M/s Shrikoshi Reprographics	DEEPAK SAHNI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/60/2026	27-01-2026	P P POLYPLAST PRIVATE LTD Vs PRAVEEN GUPTA	KAMLESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/10/2026	28-01-2026	MAURYA PLASTIC Vs ADVANCE METERING TECHNOLOGY LTD AMTL	Gaurav Chaudhary(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/61/2026	28-01-2026	STATE BANK OF INDIA Vs GITA	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/83/2026	28-01-2026	Shriram Finance Limted Vs SPHAIRA TRANSPORT PRIVATE LIMITED 4363	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/84/2026	28-01-2026	Shriram Finance Limted Vs DITTEN BAKSHI	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/85/2026	28-01-2026	UTKARSH SMALL FINANCE BANK LTD Vs DEVENDER	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/86/2026	28-01-2026	Shriram Finance Limted Vs PRINCI MEHRA	Natwar Rai(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/169/2026	28-01-2026	MS MEDI PHARMA DRUG HOUSE Vs MS PURECA LABORATORIES PVT LTD	Deepak Yadav(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/11/2026	29-01-2026	M/s Kuwar Pal And Son Vs SUVAJIT ROY	KARAN ARORA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/12/2026	29-01-2026	M/s Kuwar Pal And Son Vs SUVAJIT ROY	Varun Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/13/2026	29-01-2026	MENAMED PHARMA PRIVATE LIMITED Vs MEDMARK PHARMACEUTICALS PRIVATE LIMITED	DHRUV AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					Execution (Comm.)/14/2026	29-01-2026	UCO BANK Vs M/S VIHAAN CREATION	Vivek Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/62/2026	29-01-2026	ROSE METAL INDUSTRIES Vs SURYA INTERNATIONAL AND ORS	Aayush Kuchhal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/63/2026	29-01-2026	Manju Jain Through SPA Varun Jain Vs Satya Prakash Goel	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/88/2026	29-01-2026	Shriram Finance Limted Vs SPHAIRA TRANSPORT PRIVATE LIMITED 3194	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/180/2026	29-01-2026	ANURAG KUMAR SINHA Vs Rohit Garg	PANKAJ KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/15/2026	30-01-2026	S K FRESH Vs HARVINDER SINGH	RISHABH GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/16/2026	30-01-2026	Maneesh Jain Vs Mohit	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/64/2026	30-01-2026	DHANUKA LABORATORIES LIMITED Vs RIDLEY LIFE SCIENCES PRIVATE LIMITED	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/65/2026	30-01-2026	FILIXTRUE Vs DYSHAN HEALTH CARE PVT LTD AND ORS	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/89/2026	30-01-2026	KOTAK MAHINDRA BANK LTD Vs V K ENTERPRISES	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/90/2026	30-01-2026	SHRIRAM FINANCE LIMITED Vs PURUSHOTTAM	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/91/2026	30-01-2026	AXIS BANK LTD Vs SANTANU MALAKAR 8331	Amrendra Nath Shukla(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/92/2026	30-01-2026	AXIS BANK LTD Vs ANGREJ SINGH 9032	MOHD SHAMEEM(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/93/2026	30-01-2026	AXIS BANK LTD Vs NITIN BHARDWAJ 1646	Jitender Gahlyan(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
46	**SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)**	**NORTH**	nil								
47	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	**SOUTH-WEST**	603	Commercial Suit	CS COMM. 2/2026	03.01.2026	SBI V/S PREM KUMAR	MUKUL GAUTAM	9990920913	-	26.12.2026
			603	Commercial Suit	CS COMM. 7/2026	05.01.2026	CANARA BANK V/S PRADEEP KUMAR JHA	SANJEEV CHOPRA	9711142200	CHOPRA6791@GMAIL.COM	01.01.2026
			603	Commercial Suit	CS COMM. 12/2026	07.01.2026	M/S GONSAI LOGISTICS PVT LTD V/S M/S SIFAM HEALTHCARE PVT LTD	RAKESH KUMAR SHARMA	9868040826	SHARMARAKESHADV1@GMAIL.COM	31.12.2025
			603	Commercial Suit	CS COMM. 13/2026	07.01.2026	M/S GONSAI LOGISTICS PVT LTD V/S M/S S.K. IMPEX	RAKESH KUMAR SHARMA	9868040826	SHARMARAKESHADV1@GMAIL.COM	31.12.2025
			603	Commercial Suit	CS COMM. 14/2026	09.01.2026	BANK OF MAHARASHTRA V/S ROHIT	ANIL WILSON	9810182768	SOLICITORANILWILSON@GMAIL.COM	30.12.2025
			603	Commercial Suit	CS COMM. 19/2026	17.01.2026	SUGAM TECHNOCRATS V/S TECHNOCRATS ADVISORY	PRIYABRAT TRIPATHI	9910382830	PRIYABRAT@APEXPARTNERS.IN	08.01.2026
			603	Commercial Suit	CS COMM. 20/2026	17.01.2026	X V/S Y	GAUTAM BHASIN	999306881	EDUCATION.LEGAL@OUTLOOK.COM	10.01.2026
			603	Commercial Suit	CS COMM. 27/2026	21.01.2026	MANI KARAN POWER LTD V/S GLOBAL NEXT EDUCATION OF MEDICAL SCIENCE LLP	DEVENDRA KAJARIWAL	8130527868	DEVENDRAKAJARIWAL@GMAIL.COM	16.01.2026
			603	Commercial Suit	CS COMM. 28/2026	21.01.2026	MANI KARAN POWER LTD V/S UNIBORN INFRA TED LLP	DEVENDRA KAJARIWAL	8130527868	DEVENDRAKAJARIWAL@GMAIL.COM	16.01.2026
			603	Commercial Suit	CS COMM. 29/2026	21.01.2026	MANI KARAN POWER LTD V/S UNIBORN SECURE LLP	DEVENDRA KAJARIWAL	8130527868	DEVENDRAKAJARIWAL@GMAIL.COM	16.01.2026
			603	Commercial Suit	CS COMM. 31/2026	22.01.2026	PUMA SE V/S ASHOK KUMAR	GAUTAM BHASIN	999306881	EDUCATION.LEGAL@OUTLOOK.COM	20.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	Commercial Suit	CS COMM. 33/2026	22.01.2026	M/S DELIUS PHARMACEUTICAL PVT LTD V/S M/S BIZCONERY PRIVATE LTD.	DHARMENDER BHAU	9971796299	AADYAUNGAI@GMAIL.COM	17.01.2026
			603	Commercial Suit	CS COMM. 34/2026	22.01.2026	BANK OF INDIA V/S DHARMENDRA KR. TRIPATHI	VARUN SHARMA	9811161300	ADV.VARUNSHARMA@GMAIL.COM	16.01.2026
			603	Commercial Suit	CS COMM. 50/2026	29.01.2026	BIOBERG LIFESCIENCE V/S MANOJ KUMAR	V.K PURI	9911569395	PURIAS_1@YAHOO.COM	16.01.2026
			603	Commercial Suit	CS COMM. 51/2026	29.01.2026	KARTIK GOEL V/S NYSAA RETAIL VENTURE PVT LTD	RAHUL GARG	8130434014	RAHUL97.GARG@GMAIL.COM	27.01.2026
			603	Commercial Suit	CS COMM. 60/2026	31.01.2026	PUMA SE V/S YOGESH PANJABI	GAUTAM BHASIN	9999306881	GAUTAMBHASIN@GMAIL.COM	28.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 18/2026	03.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PARTH KUMAR RAMESH BHAI KORINGA	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	18.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 20/2026	03.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ANAYAT ALI	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	11.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 23/2026	03.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SANISHA CV	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	11.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 24/2026	03.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NEETHU MARIAM VARGHESE	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	11.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 25/2026	03.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SONU GAUTAM	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 26/2026	03.01.2026	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT V/S PATEL SAHEBAZABANU MHYUDDIN	VARUN TYAGI	7503464768	varuntyagi1426@gmail.com	22.12.2026
			603	PETITION U/S 9	OMP(I) COMM. 27/2026	03.01.2026	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT V/S AFRIDI IKRAR	VARUN TYAGI	7503464768	varuntyagi1426@gmail.com	22.12.2026
			603	PETITION U/S 9	OMP(I) COMM. 61/2026	05.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAVINDER KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	02.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	PETITION U/S 9	OMP(I) COMM. 62/2026	05.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SUNEEL J	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	02.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 63/2026	05.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SAJID KHAN	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	02.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 64/2026	05.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS KRISHAN SINGH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	02.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 65/2026	05.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS VIRESH R	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	02.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 66/2026	05.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PURAN S	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	02.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 67/2026	05.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAVINDER R	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	02.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 88/2026	06.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAVED HUSAIN	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	02.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 89/2026	06.01.2026	M/S KOTAK MAHINDRA BANK LTD VS SHAMSHER SINGH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	02.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 90/2026	06.01.2026	M/S KOTAK MAHINDRA BANK LTD VS NAVEEN	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	02.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 91/2026	06.01.2026	M/S KOTAK MAHINDRA BANK LTD VS VIKASH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	02.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 92/2026	06.01.2026	M/S KOTAK MAHINDRA BANK LTD VS VIJAY	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	02.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 93/2026	06.01.2026	AXIS BANK LTD. VS DEVI SINGH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	30.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 94/2026	06.01.2026	AXIS BANK LTD. VS RAHUL POSWAL	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	30.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	PETITION U/S 9	OMP(I) COMM. 95/2026	06.01.2026	AXIS BANK LTD. VS VED PRAKASH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	30.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 111/2026	07.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MD MOUZEEM	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	26.12.2026
			603	PETITION U/S 9	OMP(I) COMM. 112/2026	07.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SALASAR COMSERVE LLP	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	26.12.2026
			603	PETITION U/S 9	OMP(I) COMM. 113/2026	07.01.2026	AXIS BANK LTD. VS NAHIM	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	30.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 114/2026	07.01.2026	AXIS BANK LTD. VS SAJEV	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	30.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 115/2026	07.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS ROBIN RASTOGI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 116/2026	07.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS JULFAM S	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 117/2026	07.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MUSTKIM S	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 135/2026	08.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SHEKHAR SINGH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 136/2026	08.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SANDEEP CONTRACTOR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 137/2025	08.01.2026	M/S KOTAK MAHINDRA BANK LTD VS DEVENDER KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 138/2026	08.01.2026	AXIS BANK LTD. VS RAMNATH SEN	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	30.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 139/2025	08.01.2026	AXIS BANK LTD. VS KHUSHBOO	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	30.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	PETITION U/S 9	OMP(I) COMM. 140/2026	08.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PRINCE SATIJA	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	26.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 141/2025	08.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHIVNATH KUMAR	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	26.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 200/2026	09.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS GULNAZ I	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	05.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 201/2026	09.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SANDEEP CHAUDHARY	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	05.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 202/2026	09.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SATBIR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	06.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 203/2026	09.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AJAY KR. SHARMA	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	30.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 204/2025	09.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS JAVED SHUKLA	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	26.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 205/2025	09.01.2026	AXIS BANK LTD. VS RAHUL DHIMAN	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	30.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 206/2026	09.01.2026	AXIS BANK LTD. VS SANJAY SAROJ	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	30.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 245/2026	12.01.2026	AXIS BANK LTD. VS MANOJ KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	30.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 246/2026	12.01.2026	AXIS BANK LTD. VS ARCHANA	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	29.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 247/2026	12.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MUBARAK KHAN	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	30.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 248/2026	12.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MUSKAN SAINI	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	30.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	PETITION U/S 9	OMP(I) COMM. 249/2026	12.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GIRRAJ BANSAL	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	30.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 250/2026	12.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ARVIND WASUDEVRAO MASRAM	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	26.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 251/2026	12.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RADHA KRISHNA TOUR AND TRAVELS	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	30.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 252/2026	12.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RS TEMPO SERVICE	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	05.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 253/2026	12.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PM INFRA TECH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	05.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 255/2026	13.01.2026	AXIS BANK LTD. VS SHARAD TIWARI	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	29.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 256/2026	13.01.2026	AXIS BANK LTD. VS TASMEEN	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	29.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 257/2026	13.01.2026	AXIS BANK LTD. VS RUDRA BHAN PRATAP SINGH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	30.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 258/2026	13.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MANJINDER PAL SINGH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	08.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 259/2026	13.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PARAMVEER SINGH CHAUHAN	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 260/2026	13.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS KUNWAR PAL	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	08.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 261/2026	13.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS ROHIT S	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 262/2026	13.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MANISH D	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	05.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	PETITION U/S 9	OMP(I) COMM. 263/2026	13.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SAJID KHAN	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	05.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 298/2026	17.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS JSM ENTERPRISES	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	05.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 299/2026	17.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS VISHNU DUTT	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	05.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 300/2026	17.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS ANSHU N	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	05.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 301/2026	17.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS JOGINDER KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	05.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 302/2026	17.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SALIM KHAN	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	05.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 303/2026	17.01.2026	AXIS BANK LTD. VS IRFAN AHMAD	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	06.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 304/2026	17.01.2026	AXIS BANK LTD. VS JITENDRA	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	06.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 319/2026	19.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS TARUN KUMAR	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	07.01.2026
			603	PETITION U/S 9	OMP(I) COMM 321/2026	19.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MD. AJAY QURAISHI	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	07.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 322/2026	19.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS HARPREET SINGH TOOR	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	07.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 323/2026	19.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS ASHIF J	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	05.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 324/2026	19.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS NAZISH ALAM	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	05.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	PETITION U/S 9	OMP(I) COMM. 325/2026	19.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS VIJAY KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	05.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 326/2026	19.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS ARUN SINGH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	05.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 327/2026	19.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS ASHOK KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	05.01.2026
			603	PETITION U/S 9	OMP(I)COMM 328/2026	19.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MANOJ KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	06.01.2026
			603	PETITION U/S 9	OMP(I)COMM 353/2026	20.01.2026	AXIS BANK LTD. VS YUVRAJ TRANSPORT SERVICES	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	06.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 354/2026	20.01.2026	AXIS BANK LTD. VS YUVRAJ TRANSPORT SERVICES	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	06.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 355/2026	20.01.2026	AXIS BANK LTD. VS PARAMJEET SINGH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	06.01.2026
			603	PETITION U/S 9	OMP(I)COMM. 356/2026	20.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SUBHASH K	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	13.01.2026
			603	PETITION U/S 9	OMP(I) COMMM.357/2026	20.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS KULWINDER SINGH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	13.01.2026
			603	PETITION U/S 9	OMP(I) COMM 358/2026	20.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SANJAY KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	13.01.2026
			603	PETITION U/S 9	OMP(I) COMM 359/2026	20.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS YASHPAL SINGH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	13.01.2026
			603	PETITION U/S 9	OMP(I) COMM 360/2026	20.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PRADEEP KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	13.01.2026
			603	PETITION U/S 9	OMP(I) COMM361/2026	20.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS AMIT KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	13.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	PETITION U/S 9	OMP(I) COMM. 369/2026	21.01.226	AXIS BANK LTD. VS LOKESH KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	30.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 370/2026	21.01.2026	AXIS BANK LTD. VS VIKAS	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	30.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 371/2026	21.01.2026	AXIS BANK LTD. VS BADRI PRASAD	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	05.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 372/2026	21.01.2026	AXIS BANK LTD. VS S S CONSTRUCTION	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	05.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 373/2026	21.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VIJAY VITTHAL	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	07.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 374/2026	21.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS HARPREET SINGH	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	07.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 375/2026	21.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MANGU KHAN	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	07.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 382/2026	22.01.2026	AXIS BANK LTD. VS MONU KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	05.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 383/2026	22.01.2026	AXIS BANK LTD. VS BALMUKUND KUMAR SINGH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	05.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 384/2026	22.01.2026	AXIS BANK LTD. VS BABLU KASHYAP	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	05.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 385/2026	22.01.2026	AXIS BANK LTD. VS SAURABH KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	07.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 3862026	22.01.2026	AXIS BANK LTD. VS HARI SHANKAR SHARMA	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	07.01.2026
			603	PETITION U/S 9	OMP(I) COMM 402/2026	23.01.2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS KADIYAN BUILDERS AND DEVELOPERS	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	21.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	PETITION U/S 9	OMP(I) COMM 404/2026	23.01.2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS KADIAN BUILDERS AND DEVELEPORS	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	21.01.2026
			603	PETITION U/S 9	OMP(I) COMM 405/2026	23.01.2026	M/S KOTAK MAHINDRA BANK LTD VS OM BUS TRAVELS	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	21.01.2026
			603	PETITION U/S 9	OMP(I) COMM 407/2026	23.01.2026	M/S KOTAK MAHINDRA BANK LTD VS FOM BUS TRAVELS	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	21.01.2026
			603	PETITION U/S 9	OMP(I) COMM 408/2026	23.01.2026	M/S KOTAK MAHINDRA BANK LTD VS AWANA TOUR AND TRAVELS	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	21.01.2026
			603	PETITION U/S 9	OMP(I) COMM 409/2026	23.01.2026	M/S KOTAK MAHINDRA BANK LTD VS AWANA TOUR AND TRAVELS	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	21.01.2026
			603	PETITION U/S 9	OMP(I) COMM 410/2026	23.01.2026	M/S KOTAK MAHINDRA BANK LTD VS AWANA TOUR AND TRAVELS	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	21.01.2026
			603	PETITION U/S 9	OMP(I) COMM 411/2026	23.01.2026	M/S KOTAK MAHINDRA BANK LTD VS OM BUS TRAVELS	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	21.01.2026
			603	PETITION U/S 9	OMP(I) COMM 412/2025	23.01.2026	M/S KOTAK MAHINDRA BANK LTD VS OM BUS TRAVELS	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	21.01.2026
			603	PETITION U/S 9	OMP(I) COMM 447/2026	24.01.2026	M/S KOTAK MAHINDRA BANK LTD VS OM BUS TRAVELS	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	21.01.2026
			603	PETITION U/S 9	OMP(I) COMM 448/2026	24.01.2026	M/S KOTAK MAHINDRA BANK LTD VS OM BUS TRAVELS	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	21.01.2026
			603	PETITION U/S 9	OMP(I) COMM 449/2026	24.01.2026	M/S KOTAK MAHINDRA BANK LTD VS AWANA TOUR AND TRAVELS	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	21.01.2026
			603	PETITION U/S 9	OMP(I) COMM 450/2026	24.01.2026	M/S KOTAK MAHINDRA BANK LTD VS AWANA TOUR AND TRAVELS	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	21.01.2026
			603	PETITION U/S 9	OMP(I) COMM 451/2026	24.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DUSHYANT SINGH	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	PETITION U/S 9	OMP(I) COMM 452/2026	24.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KRASHN VEER	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.01.2026
			603	PETITION U/S 9	OMP(I) COMM 453/2026	24.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ASHOK BISHNOI	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.01.2026
			603	PETITION U/S 9	OMP(I) COMM 454/2026	24.01.2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS KADIAN BUILDERS AND DEVELEPORS	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	21.01.2026
			603	PETITION U/S 9	OMP(I) COMM 455/2026	24.01.2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS KADIAN BUILDERS AND DEVELEPORS	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	21.01.2026
			603	PETITION U/S 9	OMP(I) COMM 470/2026	27.01.2026	AXIS BANK LTD. VS SEEMA	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	20.01.2026
			603	PETITION U/S 9	OMP(I) COMM 471/2026	27.01.2026	AXIS BANK LTD. VS AMIT BHATI	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	20.01.2026
			603	PETITION U/S 9	OMP(I) COMM 472/2026	27.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHIVAM SINGH	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	30.12.2025
			603	PETITION U/S 9	OMP(I) COMM 473/2026	27.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SPEED MOTORS	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	30.12.2025
			603	PETITION U/S 9	OMP(I) COMM 474/2026	27.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SUNIL KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	22.01.2026
			603	PETITION U/S 9	OMP(I) COMM 475/2026	27.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS OM BUS TRAVELS	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	22.01.2026
			603	PETITION U/S 9	OMP(I) COMM 476/2026	27.01.2026	M/S KOTAK MAHINDRA BANK LTD VS AASHISH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	22.01.2026
			603	PETITION U/S 9	OMP(I) COMM 478/2026	28.01.2026	AXIS BANK LTD. VS SHAHRUKH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	22.01.2026
			603	PETITION U/S 9	OMP(I) COMM 479/2026	28.01.2026	AXIS BANK LTD. VS PARMESHWAR LAL BANGARWA	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	22.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	PETITION U/S 9	OMP(I) COMM 480/2026	28.01.2026	IDFC FIRST BANK LTD. VS NEERAJ MIGLANI	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	22.01.2026
			603	PETITION U/S 9	OMP(I) COMM 481/2026	28.01.2026	IDFC FIRST BANK LTD. VS SONU RAJENDER SINGH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	22.01.2026
			603	PETITION U/S 9	OMP(I) COMM 498/2026	29.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SATISH KUMAR	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	16.01.2026
			603	PETITION U/S 9	OMP(I) COMM 499/2026	29.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NAVSARIWALA KHUSHBU JIGNESHBHAI	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	16.01.2026
			603	PETITION U/S 9	OMP(I) COMM 500/2026	29.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DODIYA VANRAJSINH	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	16.01.2026
			603	PETITION U/S 9	OMP(I) COMM 501/2026	29.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MANISHA PRADEEP DAREKER	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	31.12.2025
			603	PETITION U/S 9	OMP(I) COMM 502/2026	29.01.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS NAJIM I	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	24.01.2026
			603	PETITION U/S 9	OMP(I) COMM 519/2026	30.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ABDUL SAHIL	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	28.01.2026
			603	PETITION U/S 9	OMP(I) COMM 520/2026	30.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MD. ASIF	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	28.01.2026
			603	PETITION U/S 9	OMP(I) COMM 521/2026	30.01.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ANAND MOHAN MISHRA	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	28.01.2026
			603	PETITION U/S 9	OMP(I) COMM 551/2026	31.01.2026	AXIS BANK LTD. VS SONU KHAN	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	30.12.2025
			603	PETITION U/S 9	OMP(I) COMM 552/2026	31.01.2026	AXIS BANK LTD. VS RAKHI MEHAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	30.12.2025
			603	PETITION U/S 9	OMP(I) COMM 553/2026	31.01.2026	AXIS BANK LTD. VS PARMATMA SHARMA	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	30.12.2025

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			603	PETITION U/S 9	OMP(I) COMM 554/2026	31.01.2026	AXIS BANK LTD. VS RUKHSANA	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	30.12.2025
			603	PETITION U/S 9	OMP(I) COMM 555/2026	31.01.2026	AXIS BANK LTD. VS KULDEEP KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	30.12.2025
			603	PETITION U/S 9	OMP(I) COMM 557/2026	31.01.2026	AXIS BANK LTD. VS RASHID	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	30.12.2025
			603	ARBITRATION U/S 34	OMP COMM. 3/2026	27.01.2026	M/S GOYAL AND GOEL STAINLESS STEELS VS M/S KRISHI RASAYAN EXPORTS PVT LTD	RAJ KUMAR MITTAL	9811191761	mittal782004@yahoo.co.in	21.01.2026
			603	MISC. APPLICATION	MISCDJADJ 44/2026	13.01.2026	ARVIND KUMAR GAUTAM VS RITA RIKH	ABHIMANYU LALL	7056975938	info@lallandassociates.com	06.01.2026
			603	MISC. APPLICATION	MISCDJADJ 71/2026	21.01.2026	STATE BANK OF INDIA VS JYOTI KUMARI	A.K.ROUT	9999132159	akroutadvocate@gmail.com	09.01.2026
			603	EXECUTION PETITION	EX. COMM.6/2026	06.01.2026	M/S NUTRISYNTH BIOTECH VS PROVEDA MARKETING PVT. LTD.	UTSAV JAIN	9082798662	advmanishbhojwani@gmail.com	03.01.2026
			603	EXECUTION PETITION	EX. COMM.2/2026	03.01.2026	CANARA BANK V/S RAM SAMUJ	PRANAY SHARMA	9873101002	pranay7advo@gmail.com	23.12.2025
			603	EXECUTION PETITION	EX. COMM.21/2026	22.01.2026	KOTAK MAHINDRA PRIME LTD. VS BIBHA KUMARI	SUNNY ARORA	9910574027	albuslawfirms@gmail.com	30.12.2025
			603	EXECUTION PETITION	EX. COMM.12/2026	17.01.2026	M/S UCL DISTRIBUTION PVT. LTD. VS SAGAR GOEL	RADHEY SHYAM	9811041494	Radheyshyamadv@gmail.com	12.01.2026
			603	EXECUTION PETITION	EX. COMM.9/2026	07.01.2026	INDUSIND BANK LTD. VS CHANDRA INFRASTRUCTURE	PANKAJ KUMAR	9958732424	roy.pankaj@yahoo.co.in	05.01.2026
			603	EXECUTION PETITION	EX. COMM.13/2026	17.01.2026	UGRO CAPITALS LTD. VS M/S AMYRA TRADINGS	LEAGUM ASSOCIATES	8130224461	adv.bgautam@gmail.com	23.12.2025
			603	EXECUTION PETITION	EX. COMM.1/2026	03.01.2026	PUNJAB NATIONAL BANK VS M/S MUNNA TELECOM	VED PRAKASH	9711900673	ADVOCATEPRAKASHVED@GMAIL.COM	24.12.2025

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			603	EXECUTION PETITION	EX. COMM.22/2026	22.01.2026	M/S WORLDWIDE LOGISTICS INDIA PVT. LTD. VS ASHIMA SINGLA	ARIHANT JAIN	9811799646	arihant1992@hotmail.com	19.01.2026
			603	EXECUTION PETITION	EX. COMM.27/2026	31.01.2026	BANK OF BARODA VS GAYATRI CHANDRA	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	30.01.2026
			603	EXECUTION PETITION	EX. COMM.26/2026	30.01.2026	CENTRAL BANK OF INDIA VS RAMESHWARI DEVI	RAJESH SHARMA	9999822489	RAJESH270159@GMAIL.COM	28.01.2026
48	**SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02**	**SOUTH-WEST**	613	Commercial Suit	OMP (I)(COMM)/4/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED HARMANDEEP SINGH 9393	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	18-12-2025
			613	Commercial Suit	OMP (I)(COMM)/6/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED PARTH DEVANG VADODARIYA 5712	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	18-12-2025
			613	Commercial Suit	OMP (I)(COMM)/17/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED SHIVANI GUPTA 9082	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	11-12-2025
			613	Commercial Suit	OMP (I)(COMM)/5/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED PARNISH KAUSHAL 4633	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	18-12-2025
			613	Commercial Suit	OMP (I)(COMM)/19/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED AJAYKUMAR S SHARMA 5261	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	20-12-2025
			613	Commercial Suit	OMP (I)(COMM)/21/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED GOPAL SHARMA 1338	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	20-12-2025
			613	Commercial Suit	OMP (I)(COMM)/3/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED GANESH TOURS AND TRAVEL 0957	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	18-12-2025
			613	Commercial Suit	OMP (I)(COMM)/15/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED PAWAN SUNIL THAKUR 3529	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	11-12-2025
			613	Commercial Suit	OMP (I)(COMM)/14/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED PAWAN KUMAR 4363	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	11-12-2025
			613	Commercial Suit	OMP (I)(COMM)/7/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED RAMDAS WAKHARE 4486	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	18-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	Commercial Suit	OMP (I)(COMM)/16/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED RG MARKETING AND CREATION 8292	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	11-12-2025
			613	Commercial Suit	OMP (I)(COMM)/13/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED MANPREET KAUR 5289	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	11-12-2025
			613	Commercial Suit	OMP (I)(COMM)/12/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED SHAHUL HAMEED 1378	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	11-12-2025
			613	Commercial Suit	OMP (I)(COMM)/9/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED ABDUL AZEES A 9546	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	11-12-2025
			613	Commercial Suit	OMP (I)(COMM)/8/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VVP BUSINESS LOGISTICS PVT LIMITED 6501	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	18-12-2025
			613	Commercial Suit	OMP (I)(COMM)/2/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED DATTATRAY NATHU BHOIR 3446	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	18-12-2025
			613	Commercial Suit	OMP (I)(COMM)/1/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED KANCHAN MAYUR DAHALE 5665	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	09-12-2025
			613	Commercial Suit	OMP (I)(COMM)/22/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED RAVINANDAN SINGH 9510	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	20-12-2025
			613	Commercial Suit	OMP (I)(COMM)/11/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED KAVYA K 3907	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	11-12-2025
			613	Commercial Suit	OMP (I)(COMM)/10/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED JINA DAS 0894	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	11-12-2025
			613	Commercial Suit	OMP (I)(COMM)/34/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Ankit Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-01-2026
			613	Commercial Suit	CS (COMM)/5/2026	05-01-2026	Puma Se Ashok Kumar	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	02-01-2026
			613	Commercial Suit	CS (COMM)/6/2026	05-01-2026	Puma Se Ashok Kumar	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	02-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	Commercial Suit	OMP (I)(COMM)/47/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Varees N	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-01-2026
			613	Commercial Suit	OMP (I)(COMM)/60/2026	05-01-2026	AXIS BANK LTD ASHUTOSH SHUKLA 0690	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	30-12-2025
			613	Commercial Suit	OMP (I)(COMM)/59/2026	05-01-2026	AXIS BANK LTD INDRESH KUMAR 1048	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	30-12-2025
			613	Commercial Suit	OMP (I)(COMM)/58/2026	05-01-2026	AXIS BANK LTD RAJIV 9180	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	30-12-2025
			613	Commercial Suit	OMP (I)(COMM)/57/2026	05-01-2026	AXIS BANK LTD FIROJ SHAH 5479	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	30-12-2025
			613	Commercial Suit	OMP (I)(COMM)/55/2026	05-01-2026	AXIS BANK LTD YOGENDRA SINGH YADAV	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	30-12-2025
			613	Commercial Suit	OMP (I)(COMM)/54/2026	05-01-2026	AXIS BANK LTD NEERAJ 4401	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	30-12-2025
			613	Commercial Suit	OMP (I)(COMM)/53/2026	05-01-2026	AXIS BANK LTD RAKESH SAINI 7075	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	30-12-2025
			613	Commercial Suit	OMP (I)(COMM)/52/2026	05-01-2026	AXIS BANK LTD NARENDRA KUMAR KALAL7545	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	29-12-2025
			613	Commercial Suit	OMP (I)(COMM)/51/2026	05-01-2026	AXIS BANK LTD VIJAYTA SAXENA 3824	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	29-12-2025
			613	Commercial Suit	OMP (I)(COMM)/50/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Mubarik M	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-01-2026
			613	Commercial Suit	OMP (I)(COMM)/28/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Monu Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-01-2026
			613	Commercial Suit	OMP (I)(COMM)/48/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Dewan Public School International	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	Commercial Suit	OMP (I)(COMM)/43/2026	05-01-2026	KOTAK MAHINDRA BANK LTD Sandeep	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-01-2026
			613	Commercial Suit	OMP (I)(COMM)/41/2026	05-01-2026	KOTAK MAHINDRA BANK LTD Anand Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-01-2026
			613	Commercial Suit	OMP (I)(COMM)/29/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Anuj Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-01-2026
			613	Commercial Suit	OMP (I)(COMM)/30/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Sandeep Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-01-2026
			613	Commercial Suit	OMP (I)(COMM)/31/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Ravinder S	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-01-2026
			613	Commercial Suit	OMP (I)(COMM)/35/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED Anil Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-01-2026
			613	Commercial Suit	OMP (I)(COMM)/32/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Ravinder Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-01-2026
			613	Commercial Suit	OMP (I)(COMM)/103/2026	07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED RATI SHARMA 3258	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	30-12-2025
			613	Commercial Suit	OMP (I)(COMM)/105/2026	07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED GIRRAJ BANSAL 7005	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	30-12-2025
			613	Commercial Suit	OMP (I)(COMM)/106/2026	07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED BRAJESH SINGH SAVITA 3450	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	30-12-2025
			613	Commercial Suit	OMP (I)(COMM)/107/2026	07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED ASHA BALAN 9894	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	31-12-2025
			613	Commercial Suit	OMP (I)(COMM)/108/2026	07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED EMIR AGRO INDUSTRIES PRIVATE LIMITED 9215	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	30-12-2025
			613	Commercial Suit	OMP (I)(COMM)/109/2026	07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED RAVINDRA D 3555	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	30-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	Commercial Suit	OMP (I)(COMM)/110/2026	07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED SHALINI RAO 0176	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	30-12-2025
			613	Commercial Suit	OMP (I)(COMM)/101/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Mohd Mahboob	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	03-01-2026
			613	Commercial Suit	OMP (I)(COMM)/100/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Sombir K	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	03-01-2026
			613	Commercial Suit	OMP (I)(COMM)/96/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Shahnwaz S	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	03-01-2026
			613	Commercial Suit	OMP (I)(COMM)/97/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Gelaram G	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	03-01-2026
			613	Commercial Suit	OMP (I)(COMM)/98/2026	07-01-2026	CHOLAMANDALAM INVESTMENET AND FINANCE COMPANY LIMITED Vijay Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	03-01-2026
			613	Commercial Suit	OMP (I)(COMM)/99/2026	07-01-2026	CHOLAMANDALAM INVESTMENET AND FINANCE COMPANY LIMITED Shankar Lal	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	03-01-2026
			613	Commercial Suit	OMP (I)(COMM)/215/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED DAV JANAKBHAI LABHUBHAI 7907	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	26-12-2025
			613	Commercial Suit	OMP (I)(COMM)/212/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED AMBEDITA SINGH 1873	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	26-12-2025
			613	Commercial Suit	OMP (I)(COMM)/213/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED ANJU BALA KHURANA 2915	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	26-12-2025
			613	Commercial Suit	OMP (I)(COMM)/214/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED CHARANJEET SINGH 0882	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	26-12-2025
			613	Commercial Suit	OMP (I)(COMM)/216/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED PRAVIN HIMMATLAL KATARIYA 7544	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	26-12-2025
			613	Commercial Suit	OMP (I)(COMM)/217/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED RAJAN CHOUDHARY 9638	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	26-12-2025

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			613	Commercial Suit	OMP (I)(COMM)/218/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED RAVINDER KUMAR 4683	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	26-12-2025
			613	Commercial Suit	OMP (I)(COMM)/219/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED ROSHAN MOHAMMAD 0760	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	26-12-2025
			613	Commercial Suit	OMP (I)(COMM)/220/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED SAURABH YADAV 9307	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	26-12-2025
			613	Commercial Suit	OMP (I)(COMM)/221/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED SHER KHAN 1553	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	26-12-2025
			613	Commercial Suit	OMP (I)(COMM)/222/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED SUMIT KUMAR 9896	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	26-12-2025
			613	Commercial Suit	OMP (I)(COMM)/223/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VARUN KUMAR SINGH 0359	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	26-12-2025
			613	Commercial Suit	OMP (I)(COMM)/224/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED REKHA BAGGA 7954	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	30-12-2025
			613	Commercial Suit	OMP (I)(COMM)/225/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Rajveer V	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	05-01-2026
			613	Commercial Suit	OMP (I)(COMM)/226/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Raj Online	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	05-01-2026
			613	Commercial Suit	OMP (I)(COMM)/227/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Sunny S	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	05-01-2026
			613	Commercial Suit	OMP (I)(COMM)/228/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Deepak Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	05-01-2026
			613	Commercial Suit	OMP (I)(COMM)/229/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Mannan Khan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	05-01-2026
			613	Commercial Suit	OMP (I)(COMM)/230/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Shriram Dairyand Foods	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	05-01-2026

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			613	Commercial Suit	OMP (I)(COMM)/231/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Mohit V	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	05-01-2026
			613	Commercial Suit	OMP (I)(COMM)/232/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Rajesh D	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	05-01-2026
			613	Commercial Suit	OMP (I)(COMM)/233/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Arjun Arora	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	05-01-2026
			613	Commercial Suit	OMP (I)(COMM)/234/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED K K Anand Infrastructure Private Limited	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	05-01-2026
			613	Commercial Suit	OMP (I)(COMM)/235/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Rinku Bhati	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	05-01-2026
			613	Commercial Suit	OMP (I)(COMM)/236/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Ganga Enterprises Prop Narayan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	05-01-2026
			613	Commercial Suit	OMP (I)(COMM)/237/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Pragya Tyagi	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	05-01-2026
			613	Commercial Suit	OMP (I)(COMM)/238/2026	09-01-2026	KOTAK MAHINDRA BANK LIMITED Ranbir Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	05-01-2026
			613	Commercial Suit	OMP (I)(COMM)/239/2026	09-01-2026	Kotak Mahindra Bank Ltd Neelkanth Transport Company	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	05-01-2026
			613	Commercial Suit	OMP (I)(COMM)/240/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Shamsher Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	06-01-2026
			613	Commercial Suit	OMP (I)(COMM)/241/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Rohit Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	06-01-2026
			613	Commercial Suit	OMP (I)(COMM)/242/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Jsm Enterprises	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	06-01-2026
			613	Commercial Suit	OMP (I)(COMM)/243/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Sohan Pal	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	06-01-2026

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			613	Commercial Suit	OMP (I)(COMM)/284/2026	17-01-2026	AXIS BANK LTD VIJAY KUMAR 7966	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	06-01-2026
			613	Commercial Suit	OMP (I)(COMM)/283/2026	17-01-2026	AXIS BANK LTD SURAJ KARAN VAISHNAV 4358	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	06-01-2026
			613	Commercial Suit	OMP (I)(COMM)/282/2026	17-01-2026	AXIS BANK LTD CHANDRAJEET SINGH 8669	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	06-01-2026
			613	Commercial Suit	CS (COMM)/18/2026	17-01-2026	BEE LOGISTICS SCM PVT LTD EMPIRE HOME APPLIANCES PVT LTD	SHIVAM SHARMA(P),	9654545855	legal@shivamsharma.info	05-01-2026
			613	Commercial Suit	OMP (I)(COMM)/269/2026	17-01-2026	Kotak Mahindra Bank Ltd Fakira Pandurang Jdadhav	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	08-01-2026
			613	Commercial Suit	OMP (I)(COMM)/270/2026	17-01-2026	Kotak Mahindra Bank Ltd Sarvajit Laxman Patil	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	08-01-2026
			613	Commercial Suit	ExCOMM - Award by Arb Comm/1/2026	17-01-2026	Kotak Mahindra Bank Ltd CHHOTU	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	12-01-2026
			613	Commercial Suit	OMP (I)(COMM)/271/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Israil Sher Mohmmad	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	10-01-2026
			613	Commercial Suit	OMP (I)(COMM)/272/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vikram	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	10-01-2026
			613	Commercial Suit	OMP (I)(COMM)/273/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Pooja	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	10-01-2026
			613	Commercial Suit	OMP (I)(COMM)/274/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vikas	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	10-01-2026
			613	Commercial Suit	OMP (I)(COMM)/275/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Harjeet J	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	10-01-2026
			613	Commercial Suit	OMP (I)(COMM)/276/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Rajesh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	10-01-2026

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			613	Commercial Suit	OMP (I)(COMM)/277/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Subhash B	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	10-01-2026
			613	Commercial Suit	OMP (I)(COMM)/278/2026	17-01-2026	Toyota Financial Ser India Ltd YASH TOURS AND TRAVELS 3287	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	07-01-026
			613	Commercial Suit	OMP (I)(COMM)/279/2026	17-01-2026	Toyota Financial Ser India Ltd SOHAJPAL SINGH 4340	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	07-01-026
			613	Commercial Suit	OMP (I)(COMM)/281/2026	17-01-2026	Toyota Financial Ser India Ltd ATUL ARUN AVGHADE 9732	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	07-01-026
			613	Commercial Suit	OMP (I)(COMM)/287/2026	17-01-2026	Toyota Financial Ser India Ltd PARNISH KAUSHAL 8444	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	07-01-026
			613	Commercial Suit	OMP (I)(COMM)/285/2026	17-01-2026	AXIS BANK LTD AMIT NATH TIWARI 6093	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	06-01-2026
			613	Commercial Suit	CS (COMM)/21/2026	19-01-2026	Puma Se Ashok Kumar	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	14-01-2026
			613	Commercial Suit	OMP (I)(COMM)/333/2026	19-01-2026	BAJAJ FINANCE LIMITED Jaywardhan Singh Panwar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	15-01-2026
			613	Commercial Suit	OMP (I)(COMM)/320/2026	19-01-2026	AXIS BANK LTD VEERESH KUMAR 6858	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	05-01-2026
			613	Commercial Suit	Execution (Comm)/18/2026	19-01-2026	UNION BANK OF INDIA MS GS FITNESS	ROTHAS KUMAR JAJORIA(P),	9869750997	rkjajoria26@gmail.com	15-01-2026
			613	Commercial Suit	OMP (I)(COMM)/349/2026	20-01-2026	AXIS BANK LTD KARTIK MAKKAR 7064	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	31-12-2025
			613	Commercial Suit	OMP (I)(COMM)/352/2026	20-01-2026	AXIS BANK LTD ROHIT YADAV 1310	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	07-01-026
			613	Commercial Suit	OMP (I)(COMM)/351/2026	20-01-2026	AXIS BANK LTD KUMAR GAURAV SHARMA 8519	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	07-01-026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	Commercial Suit	OMP (I)(COMM)/350/2026	20-01-2026	AXIS BANK LTD RAM KUMAR 1831	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	05-01-2026
			613	Commercial Suit	CS (COMM)/24/2026	20-01-2026	MECHMAARK FILTECH INDIA PVT LTD SAIYAD ZAMA	Neeraj Gupta(P),	9811267045	infor@juslawassociates.com	17-01-2026
			613	Commercial Suit	OMP (I)(COMM)/341/2026	20-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED LOKESH KUMAR CHOUDHARY 4048	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	07-01-026
			613	Commercial Suit	OMP (I)(COMM)/348/2026	20-01-2026	AXIS BANK LTD SAINA 6975	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	31-12-2025
			613	Commercial Suit	OMP (I)(COMM)/379/2026	21-01-2026	M/s Cholamandalam Investment And Finance Company Limited Rupesh Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	13-01-2026
			613	Commercial Suit	OMP (I)(COMM)/381/2026	21-01-2026	M/s Cholamandalam Investment And Finance Company Limited Pawan Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	13-01-2026
			613	Commercial Suit	Execution (Comm)/19/2026	21-01-2026	M/s Secure Logistics Solutions Pvt Ltd Through its Director Sh Anil Kandari M/s OSM Projects Pvt Ltd through its Director Sh Surender	Rakesh Kumar Sharma(P),	9868040826	sharmarakeshadv@gmail.com	19-01-2026
			613	Commercial Suit	OMP (I)(COMM)/376/2026	21-01-2026	Kotak Mahindra Bank Ltd Machhindra Baliram Salunke	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	14-01-2026
			613	Commercial Suit	CS (COMM)/35/2026	22-01-2026	VIRUTI SATYAN SHIVAN ZENITH DANCE INSTITUTE PVT LTD	Nirbhay Jha(P),	8802842632	jhalegalvibes@gmail.com	20-01-2026
			613	Commercial Suit	OMP (I)(COMM)/398/2026	23-01-2026	MAHINDRA AND MAHINDRA FINANCUAL SERVICES LIMITED KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	21-01-2026
			613	Commercial Suit	OMP (I)(COMM)/396/2026	23-01-2026	MAHINDRA AND MAHINDRA FINANCUAL SERVICES LIMITED KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	21-01-2026
			613	Commercial Suit	OMP (I)(COMM)/394/2026	23-01-2026	Kotak Mahindra Bank Ltd Om Bus Travels	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	21-01-2026
			613	Commercial Suit	OMP (I)(COMM)/393/2026	23-01-2026	Kotak Mahindra Bank Ltd Om Bus Travels	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	21-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	Commercial Suit	OMP (I)(COMM)/392/2026	23-01-2026	Kotak Mahindra Bank Ltd Awana Tour And Travels	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	21-01-2026
			613	Commercial Suit	OMP (I)(COMM)/397/2026	23-01-2026	MAHINDRA AND MAHINDRA FINANCUAL SERVICES LIMITED KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	21-01-2026
			613	Commercial Suit	CS (COMM)/38/2026	24-01-2026	M/S KASTURI JEWELLERS PVT LTD Vs DEVINDER SOLANKI	JITENDER KUMAR DHINGRA(P),	9811273040	jkdhingra2014@gmail.com	23-01-2026
			613	Commercial Suit	CS (COMM)/39/2026	24-01-2026	INDIAN BANK Vs SEEMA YADAV PROPRIETOR OF M/S SATYA ENTERPRISES	Ankit Dagar	9811399499	advankitdagar@hotmail.com	10-01-2026
			613	Commercial Suit	CS (COMM)/40/2026	24-01-2026	MAHIPAL BHANDARI SINGH PROPRIETOR OF MS BHANDARI PLANTS AND FLOWERS Vs NYSAA RETAIL VENTURE PVT LTD	YOMESH SHARMA(P),	9718167741	yomeshsharma@gmail.com	21-01-2026
			613	Commercial Suit	OMP (I)(COMM)/432/2026	24-01-2026	IDFC FIRST BANK LTD Vs RUBY DAS GUPTA	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	22-01-2026
			613	Commercial Suit	OMP (I)(COMM)/433/2026	24-01-2026	IDFC FIRST BANK LTD Vs MAMTA PAWAN KUMAR	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	22-01-2026
			613	Commercial Suit	OMP (I)(COMM)/435/2026	24-01-2026	IDFC FIRST BANK LTD Vs RENU ISHWARSINGH	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	22-01-2026
			613	Commercial Suit	OMP (I)(COMM)/437/2026	24-01-2026	AXIS BANK LTD Vs ROHIT KUMAR KASHYAP	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	20-01-2026
			613	Commercial Suit	OMP (I)(COMM)/438/2026	24-01-2026	AXIS BANK LTD Vs SIMA 5842	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	07-01-026
			613	Commercial Suit	OMP (I)(COMM)/441/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PANKAJ KUMAR 4177	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	09-01-2026
			613	Commercial Suit	OMP (I)(COMM)/442/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SIBY FRANCIS 8744	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	30-12-2025
			613	Commercial Suit	OMP (I)(COMM)/444/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUDASSIR ALI 5007	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	30-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	Commercial Suit	OMP (I)(COMM)/469/2026	27-01-2026	KOTAK MAHINDRA BANK LTD Vs Awana Tour And Travels	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	22-01-2026
			613	Commercial Suit	OMP (I)(COMM)/510/2026	29-01-2026	KOTAK MAHINDRA BANK LTD Vs Mohd Ramzan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	24-01-2026
			613	Commercial Suit	OMP (I)(COMM)/511/2026	29-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ROHIT SINGH 6882	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	16-01-2026
			613	Commercial Suit	OMP (I)(COMM)/512/2026	29-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JOGA RAM 4394	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	31-12-2025
			613	Commercial Suit	CS (COMM)/49/2026	29-01-2026	Ms Dhiya Security Services Enterprises Vs Ms katyani International	Pallavi Singh(P),	9711277969	advpallavi99@gmail.com	24-01-2026
			613	Commercial Suit	CS (COMM)/53/2026	29-01-2026	Vineet Kumar Vs Ms Vayu Distributors Pvt Ltd	Deepak Yadav(P),	8375082397	dynamiclegal99@gmail.com	22-01-2026
			613	Commercial Suit	CS (COMM)/54/2026	29-01-2026	Fonox Trading Co Vs Gulshan Traders	Sohil Yadav(P),	8447932780	sohilyadav@gmail.com	27-01-2026
			613	Commercial Suit	CS (COMM)/57/2026	29-01-2026	CANARA BANK Vs PRIYA BAGGA PROPM/S STAR PACKAGING	CHITRA MALHOTRA(P),	9212888057	chitramalhotrasobti@gmail.com	22-01-2026
			613	Commercial Suit	CS (COMM)/58/2026	29-01-2026	CANARA BANK Vs GAGAN SACHDEVA PROP M/S HEMEN STEELS	CHITRA MALHOTRA(P),	9212888057	chitramalhotrasobti@gmail.com	22-01-2026
			613	Commercial Suit	OMP (I)(COMM)/513/2026	29-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BINDU JOY 8766	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	31-12-2025
			613	Commercial Suit	OMP (I)(COMM)/509/2026	29-01-2026	KOTAK MAHINDRA BANK Vs Kanto	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	24-01-2026
			613	Commercial Suit	OMP (I)(COMM)/496/2026	29-01-2026	AXIS BANK LTD Vs PRADEEP MADHIWAL 6092	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	07-01-026
			613	Commercial Suit	OMP (I)(COMM)/377/2026	21-01-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Kuljeet Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	13-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	Commercial Suit	OMP (I)(COMM)/378/2026	21-01-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Amanpreet Kaur	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	13-01-2026
			613	Commercial Suit	OMP (I)(COMM)/380/2026	21-01-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Pardeep Rathi	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	13-01-2026
			613	Commercial Suit	Execution (Comm)/17/2026	19-01-2026	Kamil Hussain Vs NVA Exim Pvt Ltd	VIPIN TIWARI	9312203957	vipindilawari83@gmail.com	14-01-2026
			613	Commercial Suit	Execution (Comm)/16/2026	17-01-2026	SHR Lifestyles P Ltd Vs Best Shop	NAVEEN KUMAR RAI(P),	9810824979	adv.naveenrai@gmail.com	16-01-2026
			613	Commercial Suit	OMP (I)(COMM)/280/2026	17-01-2026	Toyota Financial Ser India Ltd Vs BASWARAJ SURYAKANT MOTIPAWALE 7010	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	07-01-026
			613	Commercial Suit	MISC DJ ADJ/37/2026	09-01-2026	SHR LIFESTYLES PVT LTD Vs BEST SHOP	NAVEEN KUMAR RAI(P),	9810824979	adv.naveenrai@gmail.com	07-01-026
			613	Commercial Suit	OMP (I)(COMM)/102/2026	07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIJAY SINGH PATEL 6877	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	30-12-2025
			613	Commercial Suit	OMP (I)(COMM)/104/2026	07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRADEEP EKKA 9182	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	30-12-2025
			613	Commercial Suit	CS (COMM)/4/2026	05-01-2026	XXXXX Vs YYYYY	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	02-01-2026
			613	Commercial Suit	OMP (I)(COMM)/38/2026	05-01-2026	KOTAK MAHINDRA BANK LTD Vs Aashish	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	02-01-2026
			613	Commercial Suit	OMP (I)(COMM)/56/2026	05-01-2026	AXIS BANK LTD Vs RAJKUMAR GEHIJA 0256	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	30-12-2025
			613	Commercial Suit	CS (COMM)/59/2026	31-01-2026	Puma Se Vs FAISAL SADDlQ MANSOORl	Navlin Swain(P),	9999306881	eludicatoin.legal@outlook.com	27-01-2026
			613	Commercial Suit	OMP (I)(COMM)/534/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YASH PAL 9850	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	31-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	Commercial Suit	OMP (I)(COMM)/535/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAHESH KUMAR SAHU 4522	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	31-12-2025
			613	Commercial Suit	OMP (I)(COMM)/543/2026	31-01-2026	AXIS BANK LTD Vs PAWAN 5856	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	31-12-2025
			613	Commercial Suit	OMP (I)(COMM)/544/2026	31-01-2026	AXIS BANK LTD Vs ROSHNI 6146	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	31-12-2025
			613	Commercial Suit	OMP (I)(COMM)/545/2026	31-01-2026	AXIS BANK LTD Vs SARFRAZ 9645	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	31-12-2025
			613	Commercial Suit	OMP (I)(COMM)/546/2026	31-01-2026	AXIS BANK LTD Vs SAGAR SINGH 0858	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	31-12-2025
			613	Commercial Suit	OMP (I)(COMM)/536/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KBC TOURS AND TRAVELS 5073	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	31-12-2025
			613	Commercial Suit	OMP (I)(COMM)/537/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURPREET SINGH GILL 2280	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	31-12-2025
			613	Commercial Suit	OMP (I)(COMM)/538/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASMITA SENGAR 6340	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	31-12-2025
			613	Commercial Suit	OMP (I)(COMM)/539/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANIL KUMAR 6351	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	31-12-2025
			613	Commercial Suit	OMP (I)(COMM)/541/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HEMANT DUA 0211	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	31-12-2025
			613	Commercial Suit	OMP (I)(COMM)/542/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHETAN ALAM CHANDANI 9632	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	16-01-2026
49	**SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03**	**SOUTH-WEST**	614	EXECUTION	EXECUTION (COMM)/3/2026	03-01-2026	CANARA BANK VS VIRGINIA EMMANUEL	MR. SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	23.12.2025
			614	EXECUTION	EXECUTION (COMM)/4/2026	03-01-2026	CANARA BANK VS YOGESH KUMAR SHARMA	MR. SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	23.12.2025

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			614	COMMERCIAL SUIT	CS (COMM)/3/2026	03-01-2026	SHUBHI AND POORNIMA ENTERPRISES VS SECURITY PRINTING AND MINITING CORPORATION OF INDIA	MR. AMRENDRA KUMAR DUBEY	9589801188	GLOBALVISIONLAWOFFICE@GMAIL.COM	30.12.2025
			614	ARBITRATION	OMP (I)(COMM)/73/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS HEERA SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	02.01.2026
			614	ARBITRATION	OMP (I)(COMM)/74/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NAVEEN KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	02.01.2026
			614	ARBITRATION	OMP (I)(COMM)/75/2026	05-01-2026	KOTAK MAHINDRA BANK VS DHARMENDER	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	02.01.2026
			614	ARBITRATION	OMP (I)(COMM)/49/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SACHIN VASHIST	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	02.01.2026
			614	COUNTER CLAIM	COUNTER CLAIM/1/2026	05-01-2026	DWARKA SHUTTLERS VS JOGO TECHNOLOGIES	MR. A.K. PANDEY	9312982075	AVSGJURISTS@GMAIL.COM	15.12.2025
			614	ARBITRATION	OMP (I)(COMM)/46/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED VS JITENDRA KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	02.01.2026
			614	ARBITRATION	OMP (I)(COMM)/45/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED VS MOHD ZUBAIR	MR. RAVI SHANKAR	9911883596	ASSOCIATESRSGARG1@GMAIL.COM	02.01.2026
			614	ARBITRATION	OMP (I)(COMM)/44/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SOMVEER R	MR. RAVI SHANKAR	9911883597	ASSOCIATESRSGARG1@GMAIL.COM	02.01.2026
			614	ARBITRATION	OMP (I)(COMM)/42/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAKIB ALI	MR. RAVI SHANKAR	9911883598	ASSOCIATESRSGARG1@GMAIL.COM	02.01.2026
			614	ARBITRATION	OMP (I)(COMM)/39/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS PRAKASH	MR. RAVI SHANKAR	9911883599	ASSOCIATESRSGARG1@GMAIL.COM	02.01.2026
			614	ARBITRATION	OMP (I)(COMM)/40/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MAHINDER SINGH	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	02.01.2026
			614	ARBITRATION	OMP (I)(COMM)/77/2026	05-01-2026	KOTAK MAHINDRA BANK LTD VS SEEMA	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	02.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	ARBITRATION	OMP (I)(COMM)/76/2026	05-01-2026	KOTAK MAHINDRA BANK LTD VS VIKRAM ISHWER	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	02.01.2026
			614	COMMERCIAL SUIT	CS (COMM)/8/2026	05-01-2026	ENGICON ENGINEERING VS HARJI ENGINEERING WORKS PVT LTD	MR. NAND KISHORE	9868959937	NKSHARMA.ADV134@GMAIL.COM	26.12.2025
			614	ARBITRATION	OMP (I)(COMM)/33/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ASHWANI H	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	02.01.2026
			614	ARBITRATION	OMP (I)(COMM)/71/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MANGAL SEN	MR. RAVI SHANKAR	9911883596	ASSOCIATESRSGARG1@GMAIL.COM	02.01.2026
			614	ARBITRATION	OMP (I)(COMM)/37/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAFEEK AHMAD	MR. RAVI SHANKAR	9911883597	ASSOCIATESRSGARG1@GMAIL.COM	02.01.2026
			614	ARBITRATION	OMP (I)(COMM)/72/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NATTHU LAL	MR. RAVI SHANKAR	9911883598	ASSOCIATESRSGARG1@GMAIL.COM	02.01.2026
			614	ARBITRATION	OMP (I)(COMM)/36/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS JASWANT T	MR. RAVI SHANKAR	9911883599	ASSOCIATESRSGARG1@GMAIL.COM	02.01.2026
			614	ARBITRATION	OMP (I)(COMM)/84/2026	06-01-2026	AXIS BANK LTD VS LAKHMIR SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30.12.2025
			614	ARBITRATION	OMP (I)(COMM)/78/2026	06-01-2026	AXIS BANK LTD VS NANDLAL TIRGER	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30.12.2025
			614	ARBITRATION	OMP (I)(COMM)/83/2026	06-01-2026	AXIS BANK LTD VS REKHA DEVI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30.12.2025
			614	ARBITRATION	OMP (I)(COMM)/82/2026	06-01-2026	AXIS BANK LTD VS NITIN MAURYA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30.12.2025
			614	ARBITRATION	OMP (I)(COMM)/81/2026	06-01-2026	AXIS BANK LTD VS CHETAN KUMAWAT	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30.12.2025
			614	ARBITRATION	OMP (I)(COMM)/80/2026	06-01-2026	AXIS BANK LTD VS HARENDRA SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	ARBITRATION	OMP (I)(COMM)/79/2026	06-01-2026	AXIS BANK LTD VS PUSHPA DEVI BHADOURIA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30.12.2025
			614	ARBITRATION	OMP (I)(COMM)/85/2026	06-01-2026	AXIS BANK LTD VS ANJUM	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30.12.2025
			614	ARBITRATION	OMP (I)(COMM)/86/2026	06-01-2026	AXIS BANK LTD VS POONAM THAKUR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30.12.2025
			614	ARBITRATION	OMP (I)(COMM)/87/2026	06-01-2026	AXIS BANK LTD VS SHARWAN JANGIR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30.12.2025
			614	COMMERCIAL SUIT	CS (COMM)/11/2026	06-01-2026	SAARTHAK AILAWADI VS SUNIL KUMAR KUKREJA	MR. VISHAL CHABRA	9873330292	ADV.VISHALCHHABRA@GMAIL.COM	11.12.2025
			614	EXECUTION	EXECUTION (COMM)/10/2026	07-01-2026	KOTAK MAHINDRA PRIME LTD VS AL GUPTA	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	26.12.2025
			614	ARBITRATION	OMP (I)(COMM)/167/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RANA OVO CABS PRIVATE LIMITED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	26.12.2025
			614	ARBITRATION	OMP (I)(COMM)/170/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHIVDATT SIDDAPPA TALWAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.12.2025
			614	ARBITRATION	OMP (I)(COMM)/171/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS THAKKAR NARESH G	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.12.2025
			614	ARBITRATION	OMP (I)(COMM)/169/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MANU S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.12.2025
			614	ARBITRATION	OMP (I)(COMM)/127/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MOHD MUSTAFA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	30.12.2025
			614	ARBITRATION	OMP (I)(COMM)/128/2026	08-01-2026	CHOLAMANDALAM INVESTMENET AND FINANCE COMPANY LIMITED VS KIRAN GULANI	MR. RAVI SHANKAR	9911883596	ASSOCIATESRSGARG1@GMAIL.COM	30.12.2025
			614	ARBITRATION	OMP (I)(COMM)/129/2026	08-01-2026	CHOLAMANDALAM INVESTMENET AND FINANCE COMPANY LIMITED VS VIKRAM SINGH	MR. RAVI SHANKAR	9911883597	ASSOCIATESRSGARG1@GMAIL.COM	30.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	ARBITRATION	OMP (I)(COMM)/130/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NITIN CHOUDHARY	MR. RAVI SHANKAR	9911883598	ASSOCIATESRSGAR G1@GMAIL.COM	30.12.2025
			614	ARBITRATION	OMP (I)(COMM)/131/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS FARHAD F	MR. RAVI SHANKAR	9911883599	ASSOCIATESRSGAR G1@GMAIL.COM	30.12.2025
			614	ARBITRATION	OMP (I)(COMM)/132/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS VISHAL V	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGAR G1@GMAIL.COM	30.12.2025
			614	ARBITRATION	OMP (I)(COMM)/133/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AALIM D	MR. RAVI SHANKAR	9911883601	ASSOCIATESRSGAR G1@GMAIL.COM	30.12.2025
			614	ARBITRATION	OMP (I)(COMM)/134/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHEKHAR SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	30.12.2025
			614	ARBITRATION	OMP (I)(COMM)/142/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ANAND KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/143/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MO SHADAB	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/144/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ABHISHEK KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/145/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS CHARLTON ROZARIO MENDES	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/146/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NEHA VERMA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/147/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RUKMANI DEVI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/148/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SOMDATT SHARMA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/149/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAMESH NITHARWAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	05.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	ARBITRATION	OMP (I)(COMM)/150/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SANDEEP YADAV	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/151/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MD REHAAN MANZOOR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/152/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ZABID KHAN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/153/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ZABID KHAN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/154/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SAJID KHAN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/155/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS K K ANAND INFRASTRUCTURE PVT LTD	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/156/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS VINOD KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/157/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS DEEPAK KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/158/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NEETU DEVI	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/159/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SATYAKAM TOMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/160/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS YOGINDER SINGH JHAJHORIA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/161/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAKESH YADAV	MR. RAVI SHANKAR	9911883596	ASSOCIATESRSGARG1@GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/162/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MADAN GOPAL	MR. RAVI SHANKAR	9911883597	ASSOCIATESRSGARG1@GMAIL.COM	05.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	ARBITRATION	OMP (I)(COMM)/163/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ANIT KUMAR	MR. RAVI SHANKAR	9911883598	ASSOCIATESRSGARG1@GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/164/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MONU D	MR. RAVI SHANKAR	9911883599	ASSOCIATESRSGARG1@GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/165/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS VISHAL DEV	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/166/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SANDIP L	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/182/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AMIT KUMAR	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/184/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS TRILOCHAN SINGH	MR. RAVI SHANKAR	9911883601	ASSOCIATESRSGARG1@GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/188/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS VISHAL SHARMA	MR. RAVI SHANKAR	9911883602	ASSOCIATESRSGARG1@GMAIL.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/189/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AAMIR KHAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	05.01.2026
			614	ARBITRATION	CS (COMM)/16/2026	12-01-2026	PUMA SE VS SUMIT GOEL	MR. GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	07.01.2026
			614	ARBITRATION	OMP (I)(COMM)/244/2026	12-01-2026	KOTAK MAHINDRA BANK LTD VS RAJ KUMAR GURUDEV HOLKAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.01.2026
			614	EXECUTION	EXECUTION (COMM)/11/2026	13-01-2026	UGRO CAPITAL LTD VS MICRO ENGINEERING WORKS	MR. RAJIV NARAIN	8130224461	LEAGUNDELHI@GMAIL.COM	30.12.2025
			614	ARBITRATION	OMP (I)(COMM)/254/2026	13-01-2026	GAMBIT LEASING FINANCE PVT LTD VS VIMAL MATHUR	MR. VIKASDEEP	9588100261	LAWVIKAS99r@GMAILCOM	02.01.2026
			614	ARBITRATION	OMP (I)(COMM)/317/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ANIL KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	10.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	ARBITRATION	OMP (I)(COMM)/318/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS PAWAN KUMAR	MR. RAVI SHANKAR	9911883604	ASSOCIATESRSGARG1@GMAIL.COM	10.01.2026
			614	ARBITRATION	OMP (I)(COMM)/308/2026	17-01-2026	AXIS BANK LTD VS VIJAY PRATAP SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	06.01.2026
			614	ARBITRATION	OMP (I)(COMM)/315/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SANDEEP	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	06.01.2026
			614	ARBITRATION	OMP (I)(COMM)/307/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GURIQBAL SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	10.01.2026
			614	ARBITRATION	OMP (I)(COMM)/306/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BALAJI MADHAV JADHAV	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.01.2026
			614	ARBITRATION	OMP (I)(COMM)/305/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AGHAV GANESH GAHININATH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.01.2026
			614	ARBITRATION	OMP (I)(COMM)/309/2026	17-01-2026	AXIS BANK LTD VS MOHD RASHID	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	06.01.2026
			614	ARBITRATION	OMP (I)(COMM)/314/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS BINOD MEHTO	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	10.01.2026
			614	ARBITRATION	OMP (I)(COMM)/313/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RANJEET	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	10.01.2026
			614	ARBITRATION	OMP (I)(COMM)/312/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS IMRAN KHAN	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	10.01.2026
			614	ARBITRATION	OMP (I)(COMM)/311/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SURESH N	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	10.01.2026
			614	ARBITRATION	OMP (I)(COMM)/310/2026	17-01-2026	AXIS BANK LTD VS JAHID 8437	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	06.01.2026
			614	EXECUTION	EXECUTION (COMM)/14/2026	17-01-2026	KOTAK MAHINDRA BANK VS SHIVAM SHARMA	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	12.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	ARBITRATION	OMP (I)(COMM)/316/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ANOOP SINGH	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	10.01.2026
			614	ARBITRATION	OMP (I)(COMM)/335/2026	19-01-2026	AXIS BANK LTD VS ANSUL KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	10.01.2026
			614	ARBITRATION	CS (COMM)/23/2026	19-01-2026	DEEPAK BISHT VS URBAN VILLAGE PROJECTS PVT LTD	MR. KARANPREET SINGH	9899604908	KARANSAFRON50@GMAIL.COM	07.01.2026
			614	ARBITRATION	OMP (I)(COMM)/334/2026	19-01-2026	AXIS BANK LTD VS MOHAMMAD UMAR KHAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/336/2026	19-01-2026	AXIS BANK LTD VS ANIL PAREEK	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/337/2026	19-01-2026	AXIS BANK LTD VS NEELU	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/338/2026	19-01-2026	AXIS BANK LTD VS BAHADUR SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/339/2026	19-01-2026	AXIS BANK LTD VS AFSAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	05.01.2026
			614	ARBITRATION	OMP (I)(COMM)/340/2026	19-01-2026	KOTAK MAHINDRA BANK LIMITED VS RUSHIKESH PANJAB KALE	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	07.01.2026
			614	ARBITRATION	OMP (I)(COMM)/342/2026	20-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GYANESHWAR CHOUHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.01.2026
			614	ARBITRATION	OMP (I)(COMM)/343/2026	20-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BHEEKAM SINGH YADAV	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.01.2026
			614	ARBITRATION	OMP (I)(COMM)/362/2026	20-01-2026	AXIS BANK LTD VS SONU YADAV	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.12.2025
			614	COMMERCIAL SUIT	CS (COMM)/25/2026	20-01-2026	MECHMAARK FILTECH INDIA VS PROTEX AIR SOLUTIONS	MR. NEERAJ GUPTA	9811267045, 9871790620	INFO@JUSLAWASSOCIATES.COM	17.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	ARBITRATION	OMP (I)(COMM)/363/2026	20-01-2026	AXIS BANK LTD VS VASIM AHMAD	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.12.2025
			614	COMMERCIAL SUIT	CS (COMM)/26/2026	20-01-2026	MS SPECTRUM BOOKS PRIVATE LIMITED VS MEESHO FASHNEAR TECHNOLOGIES PVT LTD	MR. PRADEEP GAUTAM	9958949373	ADVGAUTAMPRADEEP@GMAIL.COM	20.12.2025
			614	ARBITRATION	OMP (I)(COMM)/389/2026	22-01-2026	AXIS BANK LTD VS DEEPAK TIWARI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	20.01.2026
			614	COMMERCIAL SUIT	CS (COMM)/30/2026	22-01-2026	PUMA SE VS ASHOK KUMAR	MR. GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	20.01.2026
			614	ARBITRATION	OMP (I)(COMM)/388/2026	22-01-2026	AXIS BANK LTD VS RAM KARAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	22.01.2026
			614	ARBITRATION	OMP (I)(COMM)/387/2026	22-01-2026	AXIS BANK LTD VS SAYED GHULAM NABI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	22.01.2026
			614	ARBITRATION	OMP (I)(COMM)/391/2026	22-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED VS OMPARKASH B	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	20.01.2026
			614	ARBITRATION	OMP (I)(COMM)/390/2026	22-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED VS BALDEV SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	20.01.2026
			614	ARBITRATION	OMP (I)(COMM)/395/2026	23-01-2026	KOTAK MAHINDRA BANK LIMITED VS BALU RADHAKISAN KANKE	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	20.01.2026
			614	ARBITRATION	OMP (I)(COMM)/420/2026	23-01-2026	KOTAK MAHINDRA BANK LTD VS OM BUS TRAVELS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	20.01.2026
			614	ARBITRATION	OMP (I)(COMM)/421/2026	23-01-2026	KOTAK MAHINDRA BANK LTD VS OM BUS TRAVELS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	20.01.2026
			614	ARBITRATION	OMP (I)(COMM)/422/2026	23-01-2026	KOTAK MAHINDRA BANK LTD VS AWANA TOUR AND TRAVELS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	20.01.2026
			614	ARBITRATION	OMP (I)(COMM)/423/2026	23-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHREE NEELKANTH BUILDING MATERIALS SUPPLIER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	20.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	ARBITRATION	OMP (I)(COMM)/424/2026	23-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS GAURAV GUPTA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	20.01.2026
			614	ARBITRATION	OMP (I)(COMM)/425/2026	23-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAHUL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	20.01.2026
			614	ARBITRATION	OMP (I)(COMM)/426/2026	23-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAVI R	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	20.01.2026
			614	ARBITRATION	OMP (I)(COMM)/457/2026	24-01-2026	AXIS BANK LTD VS ZAINUL	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	20.01.2026
			614	ARBITRATION	OMP (I)(COMM)/463/2026	24-01-2026	MAHINDRA AND MAHINDRA FINANCUAL SERVICES VS KADIAN BUILDERS AND DEVELOPERS	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	20.01.2026
			614	ARBITRATION	OMP (I)(COMM)/458/2026	24-01-2026	AXIS BANK LTD VS MANJU DEVI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	20.01.2026
			614	ARBITRATION	OMP (I)(COMM)/459/2026	24-01-2026	AXIS BANK LTD VS GYANENDRA KUMAR SHUKLA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	20.01.2026
			614	ARBITRATION	OMP (I)(COMM)/460/2026	24-01-2026	AXIS BANK LTD VS RAJIT RAM PRAJAPATI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	20.01.2026
			614	ARBITRATION	OMP (I)(COMM)/461/2026	24-01-2026	MAHINDRA AND MAHINDRA FINANCUAL SERVICES VS KADIAN BUILDERS AND DEVELOPERS	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	20.01.2026
			614	COMMERCIAL SUIT	CS (COMM)/41/2026	24-01-2026	COMPREHENSIVE MANAGEMENT SECURE SERVICES VS CREATIVITY AT BEST TECHNOLOGIES LTD	MR. DEEPU KUMAR	987035161	CONTACT@JURISITY.COM	14.01.2026
			614	ARBITRATION	OMP (I)(COMM)/464/2026	24-01-2026	MAHINDRA AND MAHINDRA FINANCUAL SERVICES VS KADIAN BUILDERS AND DEVELOPERS	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	22.01.2026
			614	ARBITRATION	OMP (I)(COMM)/462/2026	24-01-2026	MAHINDRA AND MAHINDRA FINANCUAL SERVICES VS KADIAN BUILDERS AND DEVELOPERS	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	22.01.2026
			614	ARBITRATION	OMP (I)(COMM)/465/2026	24-01-2026	AXIS BANK LTD VS RAHUL	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	22.01.2026

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			614	ARBITRATION	OMP (I)(COMM)/466/2026	24-01-2026	IDFC FIRST BANK LTD VS RAMESH KISHOR SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	22.01.2026
			614	ARBITRATION	OMP (I)(COMM)/467/2026	24-01-2026	IDFC FIRST BANK LTD VS RAKESH KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	22.01.2026
			614	ARBITRATION	OMP (I)(COMM)/468/2026	24-01-2026	AXIS BANK LTD VS BHUPENDRA SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	22.01.2026
			614	ARBITRATION	OMP (I)(COMM)/430/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AMIT TAK	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	24.01.2026
			614	ARBITRATION	OMP (I)(COMM)/456/2026	24-01-2026	UJJWAL FINANCE PVT LTD VS AHILYA DEVI	MR. VIKASDEEP	9588100261	LAWVlKAS99r@GMAILCOM	23.01.2026
			614	ARBITRATION	OMP (I)(COMM)/477/2026	27-01-2026	KOTAK MAHINDRA BANK LIMITED VS AWANA TOUR AND TRAVELS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	24.01.2026
			614	COMMERCIAL SUIT	CS (COMM)/43/2026	28-01-2026	UPGRID SOLUTIONS PRIVATE LIMITED VS MD MUKDAR HUSAIN	MS. KRITIKA TUTEJA	964308880	CONTACT@AAALEGAL.PRO	20.01.2026
			614	ARBITRATION	OMP (I)(COMM)/491/2026	28-01-2026	AXIS BANK LTD VS RENU	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	23.01.2026
			614	ARBITRATION	OMP (I)(COMM)/492/2026	28-01-2026	AXIS BANK LTD VS VENARAM CHOUDHARY	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	23.01.2026
			614	ARBITRATION	OMP (I)(COMM)/493/2026	28-01-2026	IDFC FIRST BANK LTD VS ASHRAF ALI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	23.01.2026
			614	ARBITRATION	OMP (I)(COMM)/494/2026	28-01-2026	IDFC FIRST BANK LTD VS NITIN KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	23.01.2026
			614	ARBITRATION	OMP (I)(COMM)/495/2026	28-01-2026	IDFC FIRST BANK LTD VS MANOJ VARMAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	23.01.2026
			614	EXECUTION	EXECUTION (COMM)/25/2026	28-01-2026	TRIBHUWAN PRASAD BARANWAL VS OMKARA ASSETS RECONSTRUCTION PVT LTD	DR. N.C. SHARMA	9999926425	SHARMAADVOCATE@GMAIL.COM	24.01.2026

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			614	COMMERCIAL SUIT	CS (COMM)/48/2026	28-01-2026	CANARA BANK VS KAVITA SINGH KARAHANA	MS. CHITRA MALHOTRA	9212888805	CHITRAMALHOTRALEGAL@GMAIL.COM	22.01.2026
			614	COMMERCIAL SUIT	CS (COMM)/47/2026	28-01-2026	UPGRID SOLUTIONS PVT LTD VS MOHAMMAD FAIZ	MS. KRITIKA TUTEJA	9643088880	CONTACT@AAALEGAL.PRO	20.01.2026
			614	COMMERCIAL SUIT	CS (COMM)/46/2026	28-01-2026	UPGRID SOLUTIONS PVT LTD VS MOHAMMAD RAIS	MS. KRITIKA TUTEJA	9643088880	CONTACT@AAALEGAL.PRO	21.01.2026
			614	COMMERCIAL SUIT	CS (COMM)/45/2026	28-01-2026	UPGRID SOLUTIONS PVT LTD VS PRITI MISHRA SOLE PROPRIETOR OF KALASH ENTERPRISES	MS. KRITIKA TUTEJA	9643088880	CONTACT@AAALEGAL.PRO	21.01.2026
			614	COMMERCIAL SUIT	CS (COMM)/44/2026	28-01-2026	UPGRID SOLUTIONS PVT LTD VS MOHD ASIF HUSAIN	MS. KRITIKA TUTEJA	9643088880	CONTACT@AAALEGAL.PRO	21.01.2026
			614	COMMERCIAL SUIT	CS (COMM)/42/2026	28-01-2026	SAMSONITE IP HOLDINGS VS SUPREME BAGS	MR. GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	23.01.2026
			614	ARBITRATION	OMP (I)(COMM)/505/2026	29-01-2026	KOTAK MAHINDRA BANK LTD VS ABID HUSSAIN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	27.01.2026
			614	ARBITRATION	OMP (I)(COMM)/508/2026	29-01-2026	KOTAK MAHINDRA BANK LTD VS JITENDER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	27.01.2026
			614	ARBITRATION	OMP (I)(COMM)/504/2026	29-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MOHD ARIF	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	27.01.2026
			614	COMMERCIAL SUIT	CS (COMM)/56/2026	29-01-2026	ADVANTAGE VS ABHIRAJ CORPORATION	MR. SOHIL YADAV	8447985780	SOHILYADAV@GMAIL.COM	27.01.2026
			614	ARBITRATION	OMP (I)(COMM)/507/2026	29-01-2026	KOTAK MAHINDRA BANK LTD VS RAM BHAGAT	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	24.01.2026
			614	ARBITRATION	OMP (I)(COMM)/503/2026	29-01-2026	CHOLAMANDALAM INVESTMENET AND FINANCE COMPANY LIMITED VS JAYPAL SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	24.01.2026
			614	ARBITRATION	OMP (I)(COMM)/506/2026	29-01-2026	KOTAK MAHINDRA BANK LTD VS MANMOHAN SHARMA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	24.01.2026

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			614	ARBITRATION	OMP (I)(COMM)/515/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BHARVAD KANTIBHAI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	16.01.2026
			614	ARBITRATION	OMP (I)(COMM)/516/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KOLIPATEL HARIBHAI LAGHARABHAI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.12.2025
			614	ARBITRATION	OMP (I)(COMM)/514/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AMIT KUMAR MANDAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.12.2025
			614	ARBITRATION	OMP (I)(COMM)/548/2026	31-01-2026	TOYOTA FINANCIAL SERVICES VS LOVEDEEP SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.12.2025
			614	ARBITRATION	OMP (I)(COMM)/549/2026	31-01-2026	TOYOTA FINANCIAL SERVICES VS GAURAV KANT	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.12.2025
			614	ARBITRATION	OMP (I)(COMM)/550/2026	31-01-2026	TOYOTA FINANCIAL SERVICES VS ABHISHEK MISHRA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.12.2025
			614	ARBITRATION	OMP (I)(COMM)/540/2026	31-01-2026	TOYOTA FINANCIAL SERVICES VS SHERINE RAJ	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.12.2025
			614	ARBITRATION	OMP (I)(COMM)/547/2026	31-01-2026	TOYOTA FINANCIAL SERVICES VS SHIVANSHI GREEN SOLUTIONS AND FORMING MACHINERIES	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.12.2025

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50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	CS (COMM)	1/2026	03-01-2026	S S ENTERPRISES Vs MS VONKEN BRANDTECH PVT LTD AND ORS	VIKAS SHARMA	9811205567	sharmavikas407@gmail.com	26.12.2025
			509	CS (COMM)	9/2026	05-01-2026	RAVI AND SINGH COMMUNICATION Vs SKY VISION MASTER CHANNEL	AMARENDRA Kr. Dubey	9260958246		19.12.2025
			509	OMP (I)(COMM.)	68/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sagar Singh	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	02.01.2026
			509	OMP (I)(COMM.)	69/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED Vs Balwan S	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	02.01.2026
			509	OMP (I)(COMM.)	70/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED Vs Rashmi R	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	02.01.2026
			509	OMP (COMM.)	1/2026	06-01-2026	NIMS UNIVERSITY JAIPUR Vs SERVITOR INTELLIGENCE SERVICES	Sumeet Raj	838459628	sumeetraj91@gmail.com	24.12.2025
			509	Execution (Comm.)	5/2026	06-01-2026	Clare Freight India Pvt Ltd Vs R M Pharma Co	M.R. Jangid	9810828193	advocatemrj@gmail.com	05.01.2026
			509	Execution (Comm.)	7/2026	06-01-2026	KOTAK MAHINDRA PRIME LTD Vs ANAND KUMAR THAKUR	KUSHAL KUMAR	7009793548		25.12.2025
			509	CS (COMM)	10/2026	06-01-2026	SAMSONITE IP HOLDINGS SARL Vs Ashok Kumar	Gautam Bhasin	9999306881	eludication.legal@outlook.com	02.01.2026

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			509	Execution (Comm.)	8/2026	07-01-2026	INDUSIND BANK LTD Vs CHANDRA INFRASTRUCTURE	Pankaj Kumar	9650044113	pankai.adv.71@gmail.com	03.01.2026
			509	OMP (I)(COMM.)	118/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Veerbhan B	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	02.01.2026
			509	OMP (I)(COMM.)	119/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ashish Kumar	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	02.01.2026
			509	OMP (I)(COMM.)	120/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sanjay Kumar	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	02.01.2026
			509	OMP (I)(COMM.)	121/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Himani Metals	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	02.01.2026
			509	OMP (I)(COMM.)	122/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED Vs Kunvar Pal	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	02.01.2026
			509	OMP (I)(COMM.)	123/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Irshad Mohammad	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	02.01.2026
			509	OMP (I)(COMM.)	124/2026	07-01-2026	AXIS BANK LTD Vs AJIT KUMAR 6815	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	30.12.2025
			509	OMP (I)(COMM.)	125/2026	07-01-2026	AXIS BANK LTD Vs VISHNU KUMAR SHARMA 8615	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	30.12.2025

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			509	OMP (I)(COMM.)	126/2026	07-01-2026	AXIS BANK LTD Vs MOHD ZUBAIR KHAN 4349	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	30.12.2025
			509	OMP (I)(COMM.)	172/2026	08-01-2026	AXIS BANK LTD Vs LAXMAN LAL PURBIA 2381	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	30.12.2025
			509	OMP (I)(COMM.)	173/2026	09-01-2026	AXIS BANK LTD Vs LAKHVEER SINGH 2928	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	30.12.2025
			509	OMP (I)(COMM.)	174/2026	09-01-2026	AXIS BANK LTD Vs SOURAV 3677	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	30.12.2025
			509	OMP (I)(COMM.)	175/2026	09-01-2026	AXIS BANK LTD Vs MUNISH 9126	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	30.12.2025
			509	OMP (I)(COMM.)	176/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JOG RAMDEBHAI KANABHAI 2349	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	26.12.2025
			509	OMP (I)(COMM.)	177/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAGAR SAW 0102	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	26.12.2025
			509	OMP (I)(COMM.)	178/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TUBA WASEEM SHAIKH 8683	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	26.12.2025
			509	OMP (I)(COMM.)	179/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NADEEM AHMAD 3002	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	26.12.2025

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			509	OMP (I)(COMM.)	180/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ARJUN R 7427	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	26.12.2025
			509	OMP (I)(COMM.)	181/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANISH KUMAR SHARMA 4388	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	26.12.2025
			509	OMP (I)(COMM.)	183/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIBAN A 7410	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	30.12.2025
			509	OMP (I)(COMM.)	185/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NARAYAN SINGH 9202	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	30.12.2025
			509	OMP (I)(COMM.)	186/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NUPUR CHAUHAN 3034	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	30.12.2025
			509	OMP (I)(COMM.)	187/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KABEER K Y 7086	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	30.12.2025
			509	OMP (I)(COMM.)	190/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Neeraj Singh	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	06.01.2026
			509	OMP (I)(COMM.)	191/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Amit Kumar Thakwani	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	06.01.2026
			509	OMP (I)(COMM.)	192/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Shivam Kumar	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	06.01.2026

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			509	OMP (I)(COMM.)	193/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sunil Kumar	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	06.01.2026
			509	OMP (I)(COMM.)	194/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Nitin S	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	05.01.2026
			509	OMP (I)(COMM.)	195/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Gaurav Gupta	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	05.01.2026
			509	OMP (I)(COMM.)	196/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sakeel Ahmed	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	05.01.2026
			509	OMP (I)(COMM.)	197/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Amit Kumar Patni	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	05.01.2026
			509	OMP (I)(COMM.)	198/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sachin Chawla	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	05.01.2026
			509	OMP (I)(COMM.)	199/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Shree Neelkanth Building Materials Supplier	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	05.01.2026
			509	OMP (I)(COMM.)	207/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bittu R	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	06.01.2026
			509	OMP (I)(COMM.)	208/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Subhash Singh	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	05.01.2026

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			509	OMP (I)(COMM.)	209/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Alok T	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	05.01.2026
			509	OMP (I)(COMM.)	210/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohd Nazish Alam	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	05.01.2026
			509	OMP (I)(COMM.)	211/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Rafeek Ahmad	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	05.01.2026
			509	CS (COMM)	15/2026	12-01-2026	CANARA BANK Vs PUKHRAJ SINGH PROP SHIV ENTERPRISES	SANJEEV CHOPRA	9711142200	chopra6791@gmail.com	01.01.2026
			509	CS (COMM)	17/2026	12-01-2026	KAVITA RAWAT Vs TUSHAR JOLLY	PANKAJ PANDEY	9599356865	eminentlawsolutions@gmail.com	06.01.2026
			509	OMP (I)(COMM.)	264/2026	13-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mahender Singh	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	10.01.2026
			509	OMP (I)(COMM.)	265/2026	13-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Prakash	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	10.01.2026
			509	OMP (I)(COMM.)	266/2026	13-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ravi R	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	10.01.2026
			509	OMP (I)(COMM.)	267/2026	13-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Rahul	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	10.01.2026

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			509	OMP (I)(COMM.)	268/2026	13-01-2026	UJJWAL FINANCE PVT LTD Vs RAMESH PETER	Vikas Deep	958810026	lawvikas99@gmail.com	30.12.2025
			509	Execution (Comm.)	15/2026	17-01-2026	STATE Bank of India Vs AKASH MEHRA	Vinay Kumar	9811134771	kumarvinay.65@gmail.com	12.01.2026
			509	OMP (I)(COMM.)	286/2026	17-01-2026	AXIS BANK LTD Vs PRAGATI LOGISTICS 2054	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	06.01.2026
			509	OMP (I)(COMM.)	288/2026	17-01-2026	AXIS BANK LTD Vs RAKBA RAM 0365	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	06.01.2026
			509	OMP (I)(COMM.)	289/2026	17-01-2026	AXIS BANK LTD Vs OASIS PRODUCTION 6824	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	06.01.2026
			509	OMP (I)(COMM.)	290/2026	17-01-2026	AXIS BANK LTD Vs FARMAN 8698	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	06.01.2026
			509	OMP (I)(COMM.)	291/2026	17-01-2026	AXIS BANK LTD Vs MAKSUD 5537	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	06.01.2026
			509	OMP (I)(COMM.)	292/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANJEET SINGH 0079	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	07.01.2026
			509	OMP (I)(COMM.)	293/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs INDERJIT SINGH 1386	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	07.01.2026

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			509	OMP (I)(COMM.)	294/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARNISH KAUSHAL 4183	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	07.01.2026
			509	OMP (I)(COMM.)	295/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GHODEKAR RAJU YADAV 5917	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	07.01.2026
			509	OMP (I)(COMM.)	296/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DEVENDRA MORESHWAR KHADASE 4963	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	07.01.2026
			509	OMP (I)(COMM.)	297/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMIT KUMAR 8151	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	07.01.2026
			509	CS (COMM)	22/2026	19-01-2026	state Bank of India Vs VINOD KUMAR	Vinay Kumar	9811134771	kumarvinay.65@gmail.com	14.01.2026
			509	OMP (I)(COMM.)	329/2026	19-01-2026	AXIS BANK LTD Vs DINESH KACHHAWAHA9037	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	05.01.2026
			509	OMP (I)(COMM.)	330/2026	19-01-2026	AXIS BANK LTD Vs PINKY JAIN 2895	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	30.12.2025
			509	OMP (I)(COMM.)	331/2026	19-01-2026	AXIS BANK LTD Vs MURARI SAROJ 3298	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	30.12.2025
			509	OMP (I)(COMM.)	332/2026	19-01-2026	AXIS BANK LTD Vs ANKUR JAIN 1741	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	30.12.2025

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			509	OMP (I)(COMM.)	344/2026	20-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs OVI TOURS AND TRAVELS 0356	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	07.01.2026
			509	OMP (I)(COMM.)	345/2026	20-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HITENDRA MEENA 0763	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	07.01.2026
			509	OMP (I)(COMM.)	346/2026	20-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RUHINANAAZ ATIQUE KHAN 7411	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	07.01.2026
			509	OMP (I)(COMM.)	347/2026	20-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RUSHIKESH RAMESH KALOKHE 3107	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	07.01.2026
			509	OMP (I)(COMM.)	366/2026	21-01-2026	AXIS BANK LTD Vs MUSTAKIM 4336	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	07.01.2026
			509	OMP (I)(COMM.)	367/2026	21-01-2026	AXIS BANK LTD Vs ADITYA KUMAR SINGH 6789	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	07.01.2026
			509	OMP (I)(COMM.)	368/2026	21-01-2026	AXIS BANK LTD Vs ABHISHEK VERMA 0685	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	31.12.2025
			509	Execution (Comm.)	20/2026	22-01-2026	Reshma Collection Vs M/S NYSAA RETAIL VENTURE PVT LTD	Naeem Ahmed	9210386190	naeemadv2021@gmail.com	14.01.2026
			509	Execution (Comm.)	23/2026	22-01-2026	M/S PRAKASH PIPES LTD Vs JITENDER KUMAR	Avtar Singh	9810910333	avtarsingh78@yahoo.com	11.01.2026

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			509	CS (COMM)	32/2026	22-01-2026	Tvishi Service Private Limited Vs Piccadily Hotels Private Limited	Rajiv K. Virmani	9811427844	mail@tvamevlegal.com	21.06.2025
			509	OMP (COMM.)	2/2026	23-01-2026	Design Accord Consultants Vs Enviro Comfort Engineering Services	Harsh Vardhan Sharma	9868300077	Hvs 101986@gmail.com	22.01.2026
			509	CS (COMM)	36/2026	23-01-2026	PUNJAB AND SIND BANK Vs VIRENDER KUMAR	Seema Gupta	9810277083	manvakil378s@gmail.com	23.12.2025
			509	OMP (I)(COMM.)	399/2026	23-01-2026	AXIS BANK LTD Vs JULI 7191	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	07.01.2026
			509	OMP (I)(COMM.)	400/2026	23-01-2026	AXIS BANK LTD Vs GAURAV YADAV 6403	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	07.01.2026
			509	OMP (I)(COMM.)	401/2026	23-01-2026	AXIS BANK LTD Vs SHIVAM NAGAR 3337	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	05.01.2026
			509	OMP (I)(COMM.)	403/2026	23-01-2026	AXIS BANK LTD Vs YAHAYA KHAN 4323	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	05.01.2026
			509	OMP (I)(COMM.)	406/2026	23-01-2026	AXIS BANK LTD Vs SHRAVAN KUMAR SINGH 0136	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	05.01.2026
			509	OMP (I)(COMM.)	413/2026	23-01-2026	AXIS BANK LTD Vs JAGPAL SINGH 5108	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	07.01.2026

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			509	OMP (I)(COMM.)	414/2026	23-01-2026	AXIS BANK LTD Vs ARJESH KUMAR 0614	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	20.01.2026
			509	OMP (I)(COMM.)	415/2026	23-01-2026	MAHINDRA AND MAHINDRA FINANCUAL SERVICES LIMITED Vs KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED 9621	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	21.01.2026
			509	OMP (I)(COMM.)	416/2026	23-01-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED 9618	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	21.01.2026
			509	OMP (I)(COMM.)	417/2026	23-01-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED 8991	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	21.01.2026
			509	OMP (I)(COMM.)	418/2026	23-01-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED 9630	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	21.01.2026
			509	OMP (I)(COMM.)	419/2026	23-01-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED 2538	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	21.01.2026
			509	OMP (I)(COMM.)	427/2026	23-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED Vs Mohit R	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	13.01.2026
			509	OMP (I)(COMM.)	428/2026	23-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED Vs Abdul Rehman	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	13.01.2026
			509	CS (COMM)	37/2026	24-01-2026	Rajesh Kumar Vs MFB GEOTECH PVT LTD	Vikas Nagwan	9999010507	jurislaw(@outlook.com	15.01.2026

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			509	OMP (I)(COMM.)	429/2026	24-01-2026	AXIS BANK LTD Vs LAL MOHAMMED 8266	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	07.01.2026
			509	OMP (I)(COMM.)	431/2026	24-01-2026	AXIS BANK LTD Vs PRASANTA JENA 5211	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	07.01.2026
			509	OMP (I)(COMM.)	434/2026	24-01-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SHIFAT AHMAD 5456	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	16.01.2026
			509	OMP (I)(COMM.)	436/2026	24-01-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Arun M R 7356	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	16.01.2026
			509	OMP (I)(COMM.)	439/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SA KUNJU MOHAMMED 7381	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	30.12.2025
			509	OMP (I)(COMM.)	440/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANISHA SANGRAMSINGH JADHAV 4163	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	30.12.2025
			509	OMP (I)(COMM.)	443/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BABITA DUBEY 6285	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	09.01.2026
			509	OMP (I)(COMM.)	445/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GORDHAN RAM 2901	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	09.01.2026
			509	OMP (I)(COMM.)	446/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHAY PRATAP SINGH 6417	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	09.01.2026

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			509	Execution (Comm.)	24/2026	27-01-2026	CDR KULDEEPAK MITTAL Vs HARVEST GLOBAL PVT LTD	Nishant Yadav	9891234222		23.01.2026
			509	OMP (I)(COMM.)	482/2026	28-01-2026	AXIS BANK LTD Vs FARHAJ KHAN 0896	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	07.01.2026
			509	OMP (I)(COMM.)	483/2026	28-01-2026	AXIS BANK LTD Vs SHAHANAJAR 1115	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	07.01.2026
			509	OMP (I)(COMM.)	484/2026	28-01-2026	AXIS BANK LTD Vs TALIB 4687	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	07.01.2026
			509	OMP (I)(COMM.)	485/2026	28-01-2026	AXIS BANK LTD Vs VINOD KUMAR 5308	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	07.01.2026
			509	OMP (I)(COMM.)	486/2026	28-01-2026	AXIS BANK LTD Vs ANKUR BANSAL 5271	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	07.01.2026
			509	OMP (I)(COMM.)	487/2026	28-01-2026	IDFC FIRST BANK LTD Vs MUKESH GULIA	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	22.01.2026
			509	OMP (I)(COMM.)	488/2026	28-01-2026	IDFC FIRST BANK LTD Vs BHIMPRAKASH NIRMAL	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	22.01.2026
			509	OMP (I)(COMM.)	489/2026	28-01-2026	IDFC FIRST BANK LTD Vs SIDDHARTH NARESH TYAGI	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	22.01.2026

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			509	OMP (I)(COMM.)	490/2026	28-01-2026	CHOLAMANDALAM INVESTMENET AND FINANCE COMPANY LIMITED Vs Kissan Construction Company	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	24.01.2026
			509	Ex.COMM -	3/2026	29-01-2026	Virtuous Energy Private Limited Vs Power Grid Corporation of India Limited	SHILP VINOD & SANYA SHARMA	9971647533	shlpvnd@gmail.com	23.01.2026
			509	CS (COMM)	52/2026	29-01-2026	TCI FOUNDATION Vs RANJANA SINGH	Mis KHAITAN & KHAITAN		litigation@khaitanandkhaitan.com	22.01.2026
			509	CS (COMM)	55/2026	29-01-2026	Fonox Trading Co Vs Deiem India Pvt Ltd	Sohil Yadav	84479 32780	sohilyadav@gmail.com	27.01.2026
			509	OMP (I)(COMM.)	497/2026	29-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMIT BABAN INDALKAR 5833	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	31.12.2025
			509	OMP (I)(COMM.)	517/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAMTA D 8132	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	31.12.2025
			509	OMP (I)(COMM.)	518/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJU BABAN CHAVHAN 4013	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	31.12.2025
			509	OMP (I)(COMM.)	522/2026	30-01-2026	AXIS BANK LTD Vs ARMAN 9759	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	30.12.2025
			509	OMP (I)(COMM.)	523/2026	30-01-2026	AXIS BANK LTD Vs JAYKAR MISHARA 7732	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	31.12.2025

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			509	OMP (I)(COMM.)	524/2026	30-01-2026	AXIS BANK LTD Vs Harivansh Kumar Deepak 2151	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	31.12.2025
			509	OMP (I)(COMM.)	525/2026	30-01-2026	AXIS BANK LTD Vs HARSHAD RAWAL 7636	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	30.12.2025
			509	OMP (I)(COMM.)	526/2026	30-01-2026	AXIS BANK LTD Vs ANJALI SHARMA 3043	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	30.12.2025
			509	OMP (I)(COMM.)	527/2026	30-01-2026	AXIS BANK LTD Vs MUKESH 8400	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	30.12.2025
			509	OMP (I)(COMM.)	528/2026	30-01-2026	AXIS BANK LTD Vs KISHANLAL BABULAL SHARMA	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	31.12.2025
			509	OMP (I)(COMM.)	529/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUNENDRA SHARMA 6689	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	16.01.2026
			509	OMP (I)(COMM.)	530/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SURESH KUMAR 8541	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	31.12.2025
			509	OMP (I)(COMM.)	531/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DAPINDER SINGH 7057	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	16.01.2026
			509	OMP (I)(COMM.)	532/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DARA SINGH 7255	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	28.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM.)	533/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHAGVAN DAS 6043	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	28.01.2026
			509	OMP (I)(COMM.)	556/2026	31-01-2026	AXIS BANK LTD Vs OM PRAKASH PAL 9512	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	31.12.2025
			509	OMP (I)(COMM.)	558/2026	31-01-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs RAHUL JAGPAL 7653	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	29.01.2026
TOTAL							**2835**				

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF JANUARY 2026.

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-9/2026	03.01.2026	PUNEET KUMAR VIJAY VS GEETA	PUSHPENDRA GIRI	9999405805	ADVOCATEPUSHPENDRA@GMAIL.COM	22.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-10/2026	03.01.2026	V J ELECTRO SALES PRIVATE LIMITED VS NEUE LIGHT PRIVATE LIMITED	SANTOSH KUMAR	9810686784	ADVOCTESANTOSHYADAV@GMAIL.COM	24.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-26/2026	09.01.2026	NEERAJ GUPTA VS AGRHARI SHOE CENTER	SURJEET SINGH	8588803815	ADV.SURJEETSINGH@GMAIL.COM	05.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-44/2026	14.01.2026	M/s. BOMBAY ELECTRIC STORE VS M/S. VISHWAKARMA ELECTRIC APPLIANCES	ABHIPRIYA	7508549780	ADV.ABHIPRIYA@GMAIL.COM	04.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-52/2026	15.01.2026	SANDEEP GOEL VS SULTAN MOHD. SHAHID	PRASHANT KUMAR MITTAL	9811088853	PKMITTALADVOCATE@GMAIL.COM	09.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM-65/2026	17.01.2026	M/S.HOUSE OF DIAGNOSTICS LLP VS HOME OF DIAGNOSTIC LLP	VAIBHAV VUTTS	9971576500	EMAIL@VUTTS.COM	07.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-89/2026	24.01.2026	GAGANDEEP SINGH VS GAGAN GULATI & ANR.	MANISH GANDHI	9811023331	MANISH_68@YAHOO.COM	20.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-118/2026	28.01.2026	M/s. JAI VAISHNO OIL MILLS VS SPG CONSUMER PRODUCTS PVT. LTD.	PRATEEK SOM	9999313637	PRATEEKSOM86@GMAIL.COM	24.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS COMM-135/2026	31.01.2026	M/S.AMICI EAST AXIM VS DEV HANDICRAFTS	NAVEEN GAUR	9350570776	GAURASSOCIATES.SINGH@GMAIL.COM	21.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-136/2026	31.01.2026	LEVI STRAUSS & CO. VS KUNAL FASHION & ANR.	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	29.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-137/2026	31.01.2026	PUNJAB NATIONAL BANK VS SAHIL GUPTA	ANSHUMAN SRIVASTAVA	9990042642	SRI.ANSHU83@GMAIL.COM	29.01.2026
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/3/2026	03-01-2026	AMIT KHANNA Vs SACHIN	Vikas Bhatia(P),	9811379676	vksbht6@gmail.com	23.12.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			306	CS (COMM)	CS (COMM)/4/2026	03-01-2026	M/S BRAHMANI STATIONERY PVT LTD Vs M/S RAWDOLATE WORLDWIDE PVT LTD	Abhinav Bhatia(P),	9999551989	abhinav@anandassociates.in	23.12.2025
			306	CS (COMM)/	CS (COMM)/45/2026	14-01-2026	RAJAN KUMAR JAIN Vs YASHPAL MALHOTRA AND ORS	ANURAG PARASHAR(P),	9871077171	tarasharma.advocate@gmail.com	01.01.2026
			306	CS (COMM)/	CS (COMM)/53/2026	15-01-2026	UNION BANK OF INDIA Vs MAHAVEER AND ANR	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	13.01.2026
			306	CS (COMM)/	CS (COMM)/54/2026	15-01-2026	M/S BERNINA INTERNATIONAL LTD Vs M/S SAAGAR TEXTILES AND ANR	AKSHAT BAJPAI(P),	7985177435	bajpaiakshat@gmail.com	13.01.2026
			306	CS (COMM)/	CS (COMM)/67/2026	19-01-2026	M/S ALLIED ELECTRICALS Vs M/S GANNON DUNKERLEY AND CO. LTD.	KULDEEP VERMA	8860378371	vermakuldeep363@gmail.com	16.01.2026
			306	CS (COMM)/	CS (COMM)/99/2026	27-01-2026	HARMIT SINGH Vs SHIV NATH PANDEY AND ANR	Parikshit Mahipal(P),	9868873986	pmahipal09@gmail.com	23.01.2026
			306	CS (COMM)/	CS (COMM)/102/2026	27-01-2026	M/S C S DIREKT EVENTS AND EXHIBITIONS PVT LTD Vs M/S GLYPTIC ARTS AND ORS	Pulkit Aggarwal(P),	9999801409	pulkit.lawoffice@gmail.com	28.01.2025
			306	CS (COMM)/	CS (COMM)/127/2026	30-01-2026	R H AGRO OVERSEAS Vs RITIK KUMAR AND ANR	Bindra Rana(P),	9818202368	litigation.ip@ssrana.com	24.01.2026
			306	CS (COMM)/	CS (COMM)/134/2026	31-01-2026	M/S KANCHAN FASHION PVT LTD Vs ANU OHRI	Subhash Chandra(P),	9810459344	chandraadv31@gmail.com	28.01.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/ COMM /6/2026	03.01.2026	UNION BANK OF INDIA VS LEELA DEVI	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	24.12.2025 OF RS. 10299/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/ COMM /7/2026	03.01.2026	BNG FASHION GEARS PVT. LTD. VS MOHAMMAD AKHTAR AHMED PROP ROSHAN SHOE MART	KALPANA HINGORANI	9211033533	advocate_kalpana@yahoo.com	24.12.2025 OF RS. 20500/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM /8/2026	03.01.2026	NEOKRAFT INTERIOR DECOR VS VIGOUR MOBILE INDIA PVT. LTD.	VARUN MITTAL	9953062629	VM@VKMLEGAL.COM	29.12.2025 OF RS. 8250/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/18/2026	07.01.2026	M/S ARIHANT KNITTERS VS M/S YARA CLOTHING	ZAHID ANSARI	8800640410	themicuslegal@gmail.com	16.12.2025 of Rs. 8700/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ /22/2026	08.01.2026	VIVA BOOKS PRIVATE LIMITED VS RAKESH ROY	NARENDER VASHISHTA	9811140704	NVASHISHTA@GMAIL.COM	05.01.2026 OF RS. 9325/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ /23/2026	08.01.2026	VIVA BOOKS PRIVATE LIMITED VS SUMAN KUMAR SINHA	NARENDER VASHISHTA	9811140704	NVASHISHTA@GMAIL.COM	05.01.2026 OF RS. 8890/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM /28/2026	09.01.2026	BANK OF BARODA VS UDAY KUMAR SINGH PROP M/S A S ENTERPRISES	CHITRA MALHOTRA	9212888057	chitramalhotrasoti@gmail.com	26.11.2025 OF RS. 19770/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM /33/2026	13.01.2026	SURYA ROSHNI LIMITED VS MADDI RAMAIAH KUTATI	SHRIHAR TRIPATHI	9548888420	ADVOCATE.SHRIHAR@GMAIL.COM	08.01.2026 OF RS. 27000
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM /41/2026	14.01.2026	JASVINDER KAUR VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	24.12.2025 OF RS. 5520/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM /63/2026	17.01.2026	RADHEY SHYAM VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	12.12.2025 OF RS. 42700/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM /68/2026	19.01.2026	NANYA AIRCONN PVT. LTD. VS OM BALAJEE AUTOMOBILE INDIA PVT. LTD.	MAYANK GOEL	9999340256	MNGLAWOFFICE@GMAIL.COM	22.01.2026 OF RS. 5700/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM /78/2026	22.01.2026	UNION BANK OF INDIA VS SUNIL PASWAN AND ORS.	DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	20.01.2026 OF RS. 9864/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM /80/2026	23.01.2026	UNION BANK OF INDIA VS ASHA AND ORS,	DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	21.01.2026 OF RS. 9181/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ /92/2026	24.01.2026	POONAM ARORA VS MOHD. SAGAR	PRASHANT SHARMA	9818802329	PS_B2@REDIFFMAIL.COM	22.01.2026 OF RS. 20130/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM /93/2026	24.01.2026	MS SUKH STEELS PRIVATE LIMITED VS M/S KALE PALE TRADERS	MOHD. WASEEM KHAN	9910763929	Adv.mwk1986@gmail.com	22.01.2026 OF RS. 9570/-

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 100/2026	27.01.2026	RAKHI SHARMA VS DELHI TOURISM & TRANSPORTATION DEVELOPMENT CORPORATION LTD.	NEERU NAGPAL	9811028608	NAGPALAK@HOTMAIL.COM	15.01.2026 OF RS.155000
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 101/2026	27.01.2026	UNION BANK OF INDIA VS JAGDISH PRASAD	DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	23.01.2026 OF RS. 8156/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 121/2026	29.01.2026	RACHNA CHOPRA VS SUMIT ANAND	RAJIV RAHEJA	9811826000	RRAJIVE@GMAIL.COM	23.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 130/2026	30.01.2026	SUSHIL KUMAR AGRO PRIVATE LIMITED VS DULAL KUNDU	SANSKAR SARAF	9717460924	CONTACT@SANSKARSARAF.IN	19.01.2026
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	RECOVERY	CS (COMM)/11/2026	05.01.2026	UNION BANK OF INDIA V/S RAJESH MISHRA	ALOK KUMAR	9911-000-126	ALOK.ADV2001@GMAIL.COM	24.12.2025
			ROOM NO.304	RECOVERY	CS (COMM)58/2026	16.01.2026	NAVEEN AGGARWAL V/S GAURAV BATRA	ASHUTOSH NAGAR	9999-663-398	ASHUTOSHNAGAR@ANALAW.IN	12.01.2026
			ROOM NO.304	RECOVERY	CS (COMM)85/2026	23.01.2026	HIRALAL RATANLAL V/S MOOLCHAND MANOJ KUMAR	SHUBHANKAR	9999-147-160	NA	17.01.2026
			ROOM NO.304	RECOVERY	CS (COMM)114/2026	28.01.2026	RAHUL JAIN V/S MOHIT KHURANA	VIBHU JAIN	9729615170	ADMIN@VJLAWOFFICE.IN	15.01.2026
			ROOM NO.304	RECOVERY	CS (COMM)117/2026	28.01.2026	UNION BANK OF INDIA V/S RAJ KUMAR AND ORS	DEEPA GUPTA	9312292558	ADVOCATE.DEEPA GUPTA@GMAIL.COM	23.01.2026
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/37/2026	13-01-2026	IMPRESSIVE IMPRESSIONS Vs M/S HYATT CENTRIC JANAKPURI	BHUPENDRA TYAGI(P),	0.9810695226	advocatebktyagi@gmail.com	22-12-2025
			305	RECOVERY	CS (COMM)/27/2026	09-01-2026	Jagdish Kalra Vs Pramod Udaram Pandit	indira marla(P),	8448844173	inclirrmrarl aI7(ò.smail. com	05-01-2026
			305	RECOVERY	CS (COMM)/29/2026	09-01-2026	Bank of Baroda Vs Lokesh Proprietor M/s Lokesh Electrical Traders	SANJEET KUMAR SINGH(P),	9811297928		05-01-2026
			305	RECOVERY	CS (COMM)/36/2026	13-01-2026	STATE BANK OF INDIA Vs Abdul Basid	RUCHI KHURANA(P),	8882677590	N/A	02-01-2026
			305	RECOVERY	CS (COMM)/60/2026	16-01-2026	SIDDHI SHRISHTI TRADING CO Vs PROLIFIC PAPERS PVT LTD	AMIT JAIN(P),	9911525000	aniitoswaI14@gmail.com	12-01-2026
			305	RECOVERY	CS (COMM)/59/2026	16-01-2026	S L EXPORTS PRIVATE LIMITED Vs VIJAYA SUBRAMANIAN	Munish Gupta(P),			12-01-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			305	RECOVERY	CS (COMM)/87/2026	23-01-2026	M/s Shakti Trading Co Vs Rajat Sharma	Pankaj Kumar Verma(P),	9910878747	adv.pankajl981@gmail.com	15-01-2026
			305	RECOVERY	CS (COMM)/86/2026	23-01-2026	M/S G AND G RMC SOLUTION Vs M/S KVL PROPERTIES AND ORS	Sumit Kumar(P),	9971602172	sumil_yadavl 994@yahoo.rn	03-12-2024
			305	RECOVERY	CS (COMM)/94/2026	24-01-2026	VINAYAK CORPORRATION Vs RAM CHANDRA RADHEY SHYAM	sana yusuf(P),	9716470750	snyusuf2015@gmail.Com	22-12-2025
			305	RECOVERY	CS (COMM)/84/2026	23-01-2026	Tripple Ess Toys Private Limited Vs Ankur Gupta	Raghav Sethi(P),	96506 44055	advraghavsethi(Zi) gmail.com	21-01-2026
			305	RECOVERY	CS (COMM)/88/2026	23-01-2026	Union Bank of India Vs Sumitra and Ors	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@email.com	NA
			305	RECOVERY	CS (COMM)/96/2026	24-01-2026	Ms Osho Trade Services LLP Vs Mr Pradeep Singh Lamba	ACHIN MITTAL(P),	9811112729	mittalsoffice@gmail.com	17-01-2026
			305	RECOVERY	CS (COMM)/95/2026	24-01-2026	NAPL MOTOR PVT LTD Vs HTMT PRIVATE LIMITED	NITIN GOEL(P),	9958617492	mnglawoflicc(&'-pmaiI.com	19-01-2026
			305	RECOVERY	CS (COMM)/111/2026	27-01-2026	COMMERCIAL LAW PUBLISHERS INDIA PVT LTD Vs SATISH RAI	SUSHIL KUMAR RAI(P),	9868422289	raisushil09 I 5@prnail.com	22-12-2025
			305	RECOVERY	CS (COMM)/131/2026	30-01-2026	VISHAL VADEHRA Vs MUNICIPAL CORPORATION OF DELHI	KRITI AGGARWAL(P),	7633860576	cool.shubhamsharmao I @redlffmall'com	20-01-2026
			305	RECOVERY	CS (COMM)/15/2026	06-01-2026	BOEHRINGER INGELHEIM INDIA PRIVATE LIMITED Vs MEDICAL BUREAU AGENCIES THROUGH LAKSHA KHANNA	Deepa Rathi(P),	8130133455	Wi@dm@mm.w	18-12-2025
			305	RECOVERY	CS (COMM)/35/2026	13-01-2026	WAY 2 LAABH FINANCIAL SERVICES PRIVATE LIMITED Vs John Doe AND OTHERS	Gaurav Patel(P),	9455160761	GAURAVPJ\TEL829@GMA1L.COM	10-01-2026
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/48/2026	CS (COMM)/48/2026	15-01-2026	M/S SANJAY GUPTA AND VINAY GUPTA Vs VINEET JAIN PROPRIETOR OF MS VIJAYPAL VINEET KUMAR AND CO	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	12.01.2026
			410	CS (COMM)/50/2026	CS (COMM)/50/2026	15-01-2026	LAXMI NARAYAN Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	07.01.2026
			410	CS (COMM)/56/2026	CS (COMM)/56/2026	16-01-2026	UNION BANK OF INDIA Vs MRS ANITA DEVI AND ANR	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	13.01.2026
			410	CS (COMM)/55/2026	CS (COMM)/55/2026	16-01-2026	M/S UNITED SALES CORPORATION Vs SH RAJ SHEKHAR	Sahil Sharma(P),	8860030068	sahilsharma1240@gmail.com	07.01.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			410	CS (COMM)/113/2026	CS (COMM)/113/2026	28-01-2026	ADARSH SCIENTIFIC CORPORATION Vs RAJIV GANDHI PROUDYOGIKI VISHWAVIDYALAYA	Abhinav Garg(P),	8586035698	advgarg.abhinav@gmail.com	13.01.2026
			410	CS (COMM)/112/2026	CS (COMM)/112/2026	28-01-2026	SH HARSH GUPTA Vs M/S AMREE SOFT CAPS AND ANR	Vikrant Mittal(P),	9868860486	vfvictory@gmail.com	19.01.2026
			410	CS (COMM)/110/2026	CS (COMM)/110/2026	27-01-2026	UNION BANK OF INDIA Vs MRS PINKY AND ANR	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	23.01.2026
			410	CS (COMM)/1/2026	CS (COMM)/1/2026	03-01-2026	JUBER HUSSAIN Vs M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD	SANDEEP KUMAR YADAV	9654177786	adv.sandeepyadav@gmail.com	18.10.2025
			410	CS (COMM)/115/2026	CS (COMM)/115/2026	28-01-2026	M/S PRINCEP TRADDE AND FINANCE PVT LTD Vs M/S ACHINTYA HEALTHCARE PVT LTD	DEEPAK JINDAL	8586833547	deepakjindaladvocate@gmail.com	10.12.2025
			410	CS (COMM)/20/2026	CS (COMM)/20/2026	08-01-2026	M/S RRM TRADING INTERNATIONAL PVT LTD Vs MS PRINT SOURCE GLAZERS PVT LTD	MUUNISH VORA	9811427955	munishlaw.vohra@gmail.com	19.12.2025
			410	CS (COMM)/13/2026	CS (COMM)/13/2026	05-01-2026	SPONTANEOUS COMMUNICATIONS PVT LTD Vs SHRI NANGLI INFOTECH PVT LTD	VARUN KHERA(P),	9911263236	varunkhera97@gmail.com	24.12.2025
			410	CS (COMM)/16/2026	CS (COMM)/16/2026	07-01-2026	RAKESH AGGARWAL Vs SOURABH AGARWAL	Yashvant Singh(P),	9310096440	advyashvant@gmail.com	19.12.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
7	**SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07**	**CENTRAL**	COURT ROOM 302	CIVIL SUIT	CS(COMM) 12/2026	05.01.2026	RAVI KANT GUPTA VS ROOPAL ILLWADI	RAHUL KUMAR	9717776572		22.12.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) (COMM)30/2026	07.01.2026	TATA CAPITAL LTD VS SAUVIR MEHROTRA	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) (COMM)31/2026	07.01.2026	TATA CAPITAL LTD VS SHOKENDRA KUMAR	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) (COMM)32/2026	07.01.2026	TATA CAPITAL LTD VS GAURAV KAPATHI	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 81/2026	12.01.2026	HDFC BANK LTD VS RAVINDRA PAL	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 80/2026	12.01.2026	TATA CAPITAL LTD VS GURSAHIB SINGH	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	EX.(COMM) 24/2026	12.01.2026	AMRIT SACHDEVA VS FORD INDUSTRIAL FASTENERS	V K BAJAJ	9810082422		NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 83/2026	13.01.2026	M/S DEVYANI INTERNATIONAL LTD VS M/S ANSA RETAIL PRIVATE LIMITED & ORS	SATISH RAI	8368148214	contact@sradvocates.in	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 84/2026	13.01.2026	TATA CAPITAL LTD. VS AKHILESH PRATAP SINGH	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 31/2026	13.01.2026	M/S P J INTERNATIONAL VS M/S SHRADHA SABURI TEXTILES	DHRUV DWIVEDI AND ANUBHAV GOYAL	9999653945	dhruvd@vidhritlegal.com	
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 111/2026	19.01.2026	HDFC BANK LTD VS MEENU	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 112/2026	19.01.2026	HDFC BANK LTD VS VARUN SHARMA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 73/2026	21.01.2026	M/S PREM COLOR CHEM PVT LTD VS SAHAKAR SHIROMANI VASANTRAO KALE SAHAKARI SAKHAR KARKHANA LTD	ARUN KUMAR YADAV	9810768996	arunyadav1131@gmail.com	21.11.2025
			COURT ROOM 302	CIVIL SUIT	EX.(COMM) 51/2026	22.01.2026	ENNESS TRAVEL PVT LTD VS PROVESTMENT SERVICES LTD	MANOJ TEWARI	9811479499	legalaffair.133@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 142/2026	23.01.2026	TATA CAPITAL LTD. VS NITESH KUMAR SHARMA	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	NIL

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 302	CIVIL SUIT	MISC DJ/73/2026	23.01.2026	M/S DELTA BUSINESS SYSTEM VS THINVENT TECHNOLOGIES PRIVATE LIMITED	VAIBHAV JAIN	9873400626	info@aspalegal.com	NIL
			COURT ROOM 302	CIVIL SUIT	EX(COMM)55/2026	23.01.2026	KULDEEP SINGH BAWA VS M/S DURGA CAR MAX	AMIT KUMAR	8941049644	lawchambersfgl@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 108/2026	27.01.2026	M/S HAR LAL GUPTA & SONS VS MUKESH YADAV	M.U. REHMAN	9811022221	murehman123@gmail.com	21.01.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM)	29.01.2026	YOGESH SINGHAL VS MUKUND MALU	CHANDRAKANT TIWARI	9717006965	adv.cktiwari@gmail.com	24.01.2026
			COURT ROOM 302	CIVIL SUIT	MISC DJ/97/2026	31.01.2026	NEW INDIA COLOUR COMPANY VS TEX SHADOW PRIVATE LIMITED & ORS	MRS. KAJAL CHANDRA/ MS. PRERNA CHOPRA	8287386432	kajal.chandra@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 138/2026	31.01.2026	GANESH KESHAN VS M/S JIWAN SINGH AND SONS	KAMAL GARG	9560580576	mailkamalgarg@gmail.com	11.01.2026
			COURT ROOM 302	CIVIL SUIT	EX(COMM) 73/2026	02.02.2026	MOHD IQBAL QURESHI VS MOHD SAJID	M. TARIQ FAROOQI	9811037869	mott2474@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 145/2026	02.02.2026	STATE BANK OF INDIA VS SUBHASH CHAND@ SUBHASH CHAND MAHROLIYA	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	30.01.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 156/2026	06.02.2026	TATA CAPITAL LTD VS BALVINDER SINGH	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 168/2026	07.02.2026	TATA CAPITAL LTD VS SURJIT SINGH	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
8	**SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	308	RECOVERY	CS (COMM)5/2026	03-01-2026	POONAM ARORAVsKAMALADITY YACONSTRUCTIONS PVTLTD	Neeraj Gupta	9811267045	info@juslawoffices.com	RS. 11500/- DATED 11-12-2025
			308	RECOVERY	CS (COMM)21/2026	08-01-2026	Neo Hy Laminates Pvt LtdVsSanjeet Ranjan Proprietorof Shree Shankar TradersE	D.R.JAIN	9871059347	DJAIN5857@GMAIL.COM	RS. 13030/- DATED 05-01-2026
			308	RECOVERY	CS (COMM)30/2026	12-01-2026	IDBI BANK LTDVs 99 FOOD COMPANYG	Vivek Kumar	9811867703	kumarvivekadv@gmail.com	RS. 12200/- DATED 07-01-2026
			308	RECOVERY	CS (COMM)43/2026	14-01-2026	SHIVANGI AGGARWAL VS. MCD	Satyendra Kumar Singh	9811161525	sksinghll6@gmailcom	RS. 29875/- DATED 06-01-2026
			308	RECOVERY	CS (COMM)51/2026	15-01-2026	PAWAN KUMAR MITTALVsATUL GUPTA	Neeraj Gupta	9811267045	info@juslawoffices.com	RS. 12600/- DATED 24-10-2024

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			308	RECOVERY	CS (COMM)76/2026	22-01-2026	union bank of indiaVsSonu Kumar and Ors	DEEPA GUPTA	9312292558	deepa.oupta@gmail.com	NA
			308	RECOVERY	CS (COMM)77/2026	22-01-2026	RAKHI SHARMAPROPRIETOR BMRVsDELHI TOURISM ANDTRANSPORTATION DEVELOPMENTCORPORATION LTD	NEERU NAGPAL	9811028608	nagpalak@hotmail.com	RS. 35000/- DATED 15-01-2026
			308	TRADE MARK	CS (COMM)81/2026	23-01-2026	LEVI STRAUSS AND COVsASHOK KUMAR AND AN	Shravan Bansal	6201970125	unitedmark@unitedandunited.com	RS.6700/- DATED 21-01-2026
			308	TRADE MARK	CS (COMM)82/2026	23-01-2026	G S LIGHTS PROPRAKESH KUMAR NAGPALVsHALONIX TECHNOLOGIESPVT LT	Harsh Dhingra	9718975363, 8860844461	Legonomics2017@Gmail.Com	RS. 1000/- DATED 23-12-2025 RS. 30700/- DATED 13-01-2026
			308	RECOVERY	CS (COMM)83/2026	23-01-2026	RAJESH KUMAR SAINIVsDEEPAK BATRA PROP OFMS NAMANENTERPRISES	Satish KumarJain	9810934875	attorneyskjain@gmail.com	RS. 8640/- DATED 20-01-2026
			308	RECOVERY	CS (COMM)98/2026	27-01-2026	CANARA BANK Vs DEEPAK GUPTA	Pratap Chandra Rana	9990366723	PRANA2500@GMAIL.COM	NA
			308	RECOVERY	CS (COMM)116/2026	28-01-2026	YOGESH SINGHAL Vs SAYED ISHIYAK ALAM	CHANDRAKANT TIWARI	9717006965	adv. cktiwari@gmail. com	RS. 12100/- DATED 24-01-2026
			308	RECOVERY	CS (COMM)128/2026	30-01-2026	SUKESH KUMAR CHAUHANVsMUNICIPAL CORPORATION OFDELH	SHUBHAM SHARMA	7633A6O576	cool.shubhamsharmaoI@rsdiffmall.com	RS.9330/- DATED 20-01-2026
			308	RECOVERY	CS (COMM)129/2026	30-01-2026	INDIAN FABVsAKHILESH KUMAR SINGH	SIDDHANT BANGA	9999369931	SIDDHANTBANGA04@GMAIL.COM	RS. 5350/- DATED 19-01-2026
			308	RECOVERY	CS (COMM)133/2026	31-01-2026	M/S KANCHAN FASHION PVT.LTD.VsHarsh Kumar Parnam	SUBHASH CHANDRA	9810459344	CHANDRAADV31@GMAIL.COM	RS.5565/- DATED 28-01-2026
9	**SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09**	**CENTRAL**	309	RECOVERY	CS (COMM)/24/2026	08-01-2026	LOVESH GUPTA Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghl16@gmail.com	07.01.2026
			309	RECOVERY	CS (COMM)/47/2026	14-01-2026	M/S FUTURE MARK DIAMOND JEWELLERY Vs JASWINDER KAUR	ABHISHEK CHOUDHARY	98997-65163	himanshukaushik725@gmail.com	13.01.2026
10	**SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	307	Civil	CS (COMM)/39/2026	13-01-2026	IDBI BANK LTD Vs DEEPAK ACHRANI	Vivek Kumar	9811867703	kumarvivekadv@gmail.com	07.01.2026
			307	Civil	CS (COMM)/38/2026	13-01-2026	MOHIT ENTERPRISES Vs AMBUJ HOTEL REAL ESTATE PVT LTD AND ORS	UMA SHANKER	9910329305	gautamus9213@gmail.com	12.01.2026
			307	Civil	CS (COMM)/124/2026	29-01-2026	STATE BANK OF INDIA Vs MOHD DILSHAD	Sweety Sood	9811786067	msssoodadvocate@gmail.com	08.04.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			307	Civil	CS (COMM)/70/2026	20-01-2026	Hamdard National Foundation (India) Vs Hamdard Education and Charitable Trust Sevaliya	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theacmeco.com	15.01.2026
			307	Civil	CS (COMM)/75/2026	21-01-2026	Prashant Gupta Vs Manoj Kumar	SANTOSH KUMAR	9813780408	SBPANDEY@YAHOO.COM	15.01.2026
			307	Civil	CS (COMM)/69/2026	19-01-2026	NANYA AIRCONN PVT LTD Vs MAHINDER JINDAL	NITIN GOEL	9999340256	manglawoffice@gmail.com	01.07.2025
			307	Civil	CS (COMM)/72/2026	20-01-2026	M/s UNI IMPX STEELS PVT LTD Vs ALKA MAHAJAN	Amit Kumar	9899911324	AMPlegalsolutions@gmail.com	07.01.2026
			307	Civil	CS (COMM)/103/2026	27-01-2026	DAN BAHADUR Vs ADITYA JAIN	VARUN KHERA	9911263236	varunkhera97@gmail.com	20.01.2026
			307	Civil	CS (COMM)/109/2026	27-01-2026	Union Bank of India Vs Yogesh Kumar Sharma	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	23.01.2026
			307	Civil	CS (COMM)/107/2026	27-01-2026	Union Bank of India Vs Panna Lal	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	23.01.2026
			307	Civil	CS (COMM)/132/2026	31-01-2026	STATE BANK OF INDIA Vs NEHA KUMARI Prop of M/s WOMANIYA ENTERPRISES	Gopal Chand Sharma	9810210832	N.A.	14.01.2026
			307	Civil	CS (COMM)/106/2026	27-01-2026	Union Bank of India Vs Bimla Devi	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	23.01.2026
			307	Civil	CS (COMM)/104/2026	27-01-2026	Manish Grover and Anr Vs Kuldeep Kumar Sharma	PULKIT LUTHRA	9999234605	luthraslawcompany@gmail.com	21.08.2025
			307	Civil	CS (COMM)/125/2026	29-01-2026	M/s INDIAN FAB Vs ANSAR REHMAN	Siddhant Banga	9999369931	SIDDHANTBANGA04@gmail.com	19.01.2026
11	**SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	COURT ROOM 310	CS (COMM)	CS (COMM)/25/2026	08-01-2026	SHRI SALASAR STEEL HOUSE Vs M/s FORTUNE METACAST	Ashok Kumar Mittal	9811485695	lawyerkm@gmail.com	03.01.2026
			COURT ROOM 310	CS (COMM)	CS (COMM)/32/2026	13-01-2026	M/s SKO FASHION through its proprietor Shri Sabir Ansari Vs M/s MAHERA CREATION PVT LTD	Shabbie Nasir	9560332068	nasiradvene@gmail.com	10/12/25
			COURT ROOM 310	CS (COMM)	CS (COMM)/34/2026	13-01-2026	NEERAJ GUPTA Vs PRASHANT BOOT HOUSE	Surjeet Singh	8588803815	adv.surjeetsingh@gmail.com	05.01.2026
			COURT ROOM 310	CS (COMM)	CS (COMM)/49/2026	15-01-2026	Viva Books Private Limited Vs PEARL ROSARY SCHOOL	Narender Vashishtha	9811140704	nvashishtha@gmail.com	05.01.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 310	CS (COMM)	CS (COMM)/71/2026	20-01-2026	HAMDARD NATIONAL FOUNDATION(INDIA) Vs HAMDARD EKTA SANSTHAN	Shivendra Pratap Singh	9953394364	shivendra@theacmeco.co	15.01.2026
			COURT ROOM 310	CS (COMM)	CS (COMM)/74/2026	21-01-2026	Neeraj Gupta Vs Welcome Footwear	Surjeet Singh	8588803815	adv.surjeetsingh@gmail.com	23.12.2025
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM	14/2026	05-01-2026	M/s Kapeesh Electricals v Mahender Tondon & Anr	AMAN DURGA	7982272154	amandurga.adv@gmail.com	17-12-2025
			401	CS (COMM)	17/2026	07-01-2026	M/s Arihant Knitters Vs. M/s Colors Clothing through its Proprietor & Anr.	Zahid Ansari	8210859514	MAYANK GOSWAMI	04-01-2026
			401	CS (COMM)	19/2026	07-01-2026	M/s N.V. Traders (HUF) Vs. M/s Viralcury Digital Pvt. Ltd.	AMIT GOSWAMI			02-01-2026
			401	CS (COMM)	42/2026	14-01-2026	Jasvinder Kaur v MCD & ors	satyendra kumar singh			10-01-2026
			401	CS (COMM)	46/2026	14-01-2026	SBI v Satish Kumar	TIRATH LAL YADAV			10-01-2026
			401	CS (COMM)	57/2026	16-01-2026	Union Bank of India Vs. Mrs. Sheela & Anr.	Deepa Gupta			14-01-2026
			401	CS (COMM)	66/2026	17-01-2026	Bindal Smelting Pvt Ltd v M/s Furture Energy Pvt Ltd & ors	AMIT TEWARI			14-01-2026
			401	CS (COMM)	90/2026	24-01-2026	Neeraj Gupta v Chawla Footwears	SURJEET SINGH			16-01-2026
			401	CS (COMM)	91/2026	24-01-2026	Neeraj Gupta v Mahak Footwears	SURJEET SINGH			16-01-2026
			401	CS (COMM)	97/2026	24-01-2026	OPTIMAL MEDIA SOLUTIONS A DIVISION OF TIMES INTERNETLTD Vs. MS BLACK MANGO INDIA DESIGNS LLP	Devashish Bhadauria			21-01-2026
			401	CS (COMM)	105/2026	27-01-2026	Canara Bank Vs. Manoj Kumar	Pratap Chandra Rana			22-01-2026
			401	CS (COMM)	119/2026	28-01-2026	ACHLA SABHARWALVs.VIVEK MOURYA	ANSHUJ DHINGRA			24-01-2026
			401	CS (COMM)	120/2026	28-01-2026	M/s Sukh Steels Pvt. Ltd. Vs. M/s Sahil Enterprises	Feroz Khan			23-01-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			401	CS (COMM)	123/2026	29-01-2026	Ankit Agrawal v Herry Creation Pvt Ltd	J P GUPTA			28-01-2026
			401	CS (COMM)	126/2026	30-01-2026	M/s Safeart Industries Private Limited Vs. Anil Kumar Chaplot	ARCHIT SINGHAL			29-01-2026
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	CS (COMM)/2/2026	03-01-2026	UNION BANK OF INDIA Vs VARUN RATHORE	ALOK KUMAR	9810335545	Alokadvocate2001@gmail.com	24.12.2025
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/28/202	03-01-2026	DAYNA INTERNATIONAL Vs Shree Ram Trader	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/21/203	05-01-2026	TATA CAPITAL LTD Vs ROBIN ENTERPRISES	AK TRIVEDI	9871441764	AKTrivedilawoffices@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/22/202	05-01-2026	DCB BANK LTD Vs IRSHAD JAHOOR 1876	S.K. SINGH	9811161525	SKSingh116@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/23/202	05-01-2026	TATA CAPITAL LTD Vs FIROZ	SANJAY KUMAR	9810240028	SanjayAdvocate123@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/24/203	05-01-2026	TATA CAPITAL LTD Vs LALIT KUMAR	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/72/202	08-01-2026	TATA CAPITAL LTD Vs PALLVI VAISHY		9212888057	Chitramalhotrasobli@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Misc DJ/38/2026	14-01-2026	yunus Vs shri ram finance limited	SEEMA	9999903919	advseema07@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	RP (Civil)/3/2026	17-01-2026	SADHNA BRODCAST LTD. Vs KRISHAN KUMAR	MK TYAGI	9868714805	Advocatemktyagi@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/35/202	17-01-2026	Suprabhat electric co private Limited Vs Aman Mishra				NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/61/2026	17-01-2026	Union Bank of India Vs Maya and Anr	SIMRAN SINGH	9811603963	simransingh.98@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/62/2026	17-01-2026	Kiran Aggarwal Vs Gaurav Kumar	ANIL DHYANI	9810106509		28.05.2024
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/64/2026	17-01-2026	M/S Make My trip India pvt. ltd. Vs M/S Sport Ex Consultency	VIKRAM HEGDE	9599927812	Vikram@vklawchambers.in	12.08.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/101/20	17-01-2026	TATA CAPITAL LTD. Vs RK ROADLINES	NITIN SHARMA	9650466233	Attorneynitinsharma@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/52/202	22-01-2026	Manish Mittal Vs Rashmi Gupta	S.K. SINGH	9811161525	SKSingh116@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/64/202	28-01-2026	Allied Tubes Pvt Ltd Through Its Director Mr Rishabh Taneja Vs M/S EKRA DECOR PVT LTD	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	NA
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/10/2026	03-01-2026	CANARA BANK Vs Kusum	Yudhishter Sharma(P),	9891251777	303yudhishtersharma@gmail.com	09-12-2025
				CS	CS (COMM)/11/2026	03-01-2026	CANARA BANK Vs SONIA BHARDWAJ	Yudhishter Sharma(P),	9891251777	303yudhishtersharma@gmail.com	09-12-2025
				CS	CS (COMM)/12/2026	03-01-2026	Surendra Kumar Agarwal Vs Ms DSR India Infracon Pvt Ltd	Devender Singh(P),	9818317222	Not mentioned	05-12-2025
				CS	CS (COMM)/13/2026	03-01-2026	Mohit Nischal Vs Jasvinder Singh	Aakash Kudalwal(P),	9811580002	advsatyavankudalwal@gmail.com	13-04-2022
				CS	CS (COMM)/35/2026	08-01-2026	Indian Bank Vs RAVI KUMAR PROPRIETOR OF M/S SHARDHA ENTERPRISES	Subodh Kumar Singh(P),	9142299647	advsubodhkumarsingh@gmail.com	02-01-2026
				CS	CS (COMM)/42/2026	09-01-2026	ANIL VIJAY PARTNER AND SPA HOLDER OF BRIJ INDUSTRIES Vs SANOVA WAREHOUSE STORAGE TECHNOLOGIES PRIVATE LIMITED	Nikita Jain(P),	9818033445	amit.tava,|23@gmaIJ,gO[n	06-01-2026
				CS	CS (COMM)/45/2026	12-01-2026	PARDEEP KARNANI PROP M/S SATYA SALES AGENCIES-- Vs DEEPAK TAYAL PROPRIETOR DELHI TIMBER AND PLYWOOD	Abhishek Saini(P),	9999795396	advabhisheksaini@gmail.com	06-01-2026
				CS	CS (COMM)/46/2026	12-01-2026	ROHIT SURI Vs LIONDEAN SERVICES PVT LTD AND ORS	Chetna Bhalla(P),	9818280772	punitbhalla@aol.com	03-12-2025
				CS	CS (COMM)/51/2026	13-01-2026	VINOD YADAV Vs RAJINDER KUMAR PROPRIETOR OF POOJA NAMKEEN BHANDAR	MAHESH KUMAR MIGLANI(P),	9811081980	mail@wrbindia.com	08-01-2026
				CS	CS (COMM)/62/2026	15-01-2026	Bank of Baroda Vs Seema	Akshay Raj(P),	9650501903	advhunnysharma.28@gmail.com	07-01-2026
				CS	CS (COMM)/61/2026	15-01-2026	Bank of Baroda Vs Sanjeev Kumar and Anr	Akshay Raj(P),	9650501903	advhunnysharma.28@gmail.com	07-01-2026
				CS	CS (COMM)/67/2026	16-01-2026	M/S KCT TRADING (P) LTD Vs DEV BANERJEE PROPRIETOR M/S PRINT WORLD INDIA	Naveen Sharma(P),	9810833833	naveensharmalegal@gmail.com	15-12-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS	CS (COMM)/73/2026	17-01-2026	Antize Foods Pvt Ltd through AR Vs M/S Kothari Foods Pvt Ltd and Ors	Deepu Kumar(P),	9870375161	contact@jurisiti.com	07-01-2026
				CS	CS (COMM)/75/2026	19-01-2026	PRAMIT SANGHAVI AND ANR Vs PVR INOX LIMITED	DAVESH VASHISHTHA(P),	7982104633	mail@dvipattorneys.com	14-01-2026
				CS	CS (COMM)/76/2026	19-01-2026	ADINTEREST MARKETING SOLUTIONS PRIVATE LIMITED Vs SHOOGLOO NETWORK PVT LTD	Rajan Miglani(P),	9728410090	rajanmiglani@gmail.com	20-05-2025
				CS	CS (COMM)/79/2026	20-01-2026	Rakesh Kumar Vs PARAS ENTERPRISES THROUGH ITS PROPRIETOR SHASHI KANT AND ANR	PARDEEP KUMAR(P),	9310326424	Not mentioned	23-09-2025
				CS	CS (COMM)/78/2026	20-01-2026	M/S SAMCHEM INDIA PRIVATE LIMITED Vs M/S ALZAN PHARMACEUTICALS PVT LTD	ANUJ KUMAR SHARMA(P),	7973981758	Not mentioned	31-12-2025
				CS	CS (COMM)/91/2026	22-01-2026	CANARA BANK Vs LAL BABU (PROPRIETOR) M/S LB ENTERPRISES	Ashok Kakkar(P),	9560396555	Not mentioned	19-01-2026
				CS	CS (COMM)/92/2026	22-01-2026	CANARA BANK Vs EKTA SHARMA	Ashok Kakkar(P),	9560396555	Not mentioned	02-01-2026
				CS	CS (COMM)/102/2026	24-01-2026	M/s Vason Printopack Pvt Ltd Vs M/s Vardhman Home Appliances Ltd	Maneesh Gumber(P),	9911315304	ascentlawfirm@gmail.com	14-01-2026
				CS	CS (COMM)/103/2026	24-01-2026	M/s Vason Printopack Pvt Ltd Vs Chirag Ahuja Proprietor of M/s Golden Bakes	Maneesh Gumber(P),	9911315304	ascentlawfirm@gmail.com	14-01-2026
				CS	CS (COMM)/110/2026	28-01-2026	CANARA BANK Vs RANBIR SINGH PROP M/S STIVAN INFRATECH PROJECTS	CHITRA MALHOTRA(P),	9212888057	chitramalhotrasobti@gmail.comb	14-01-2026
				CS	CS (COMM)/111/2026	28-01-2026	M/s Wheels Polymers Pvt Ltd Vs M/s Macro Powertech India Pvt Ltd	ROHAN GUPTA(P),	9810847997	Rohan.gupta(a),enlex.co.in	27-01-2026
				CS	CS (COMM)/116/2026	30-01-2026	PUNJAB NATIONAL BANK Vs KUNALDEEP SINGH PROPRIETOR OF M/S DASHMESH ENTERPRISES	Raghav Sharma(P),	9717610124	VSRADVISORS@GMAIL.CO	23-01-2026
				CS	CS (COMM)/119/2026	31-01-2026	Kavita Goel Proprietor of Goel Enterprises-- Vs Himanshu Bhagat Proprietor of Bhagat Communication	Munish Gupta(P),	9811504426	mgalawoffice@gmail.com	20-01-2026
15	**MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02**	**WEST**		CS(COMM)	5/2026	01.01.2026	KG HEALTH AND FINESS PVT LTD VS. KSHITIZ KOHLI	SANJEET KUMAR	8129900842	sanjetkmarofficial77@gmail.com	23.12.2025
				CS(COMM)	6/2026	01.01.2026	STATE BANK OF INDIA VS. SANTU RAM	ASHOK KUMAR	9811896060	kumarashokadvocate@gmail.com	18.12.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS(COMM)	7/2026	01.01.2026	CANARA BANK VS. KAPOOR	YUDHISHTER SHARMA	9891251777	303yudhishtershar ma@gmail.com	09.12.2025
				CS(COMM)	8/2026	01.01.2026	GANPATI IMPEX VS. JAI DDA PANEL DECORATIVE PVT LTD	FAHAD INTIAZ	9643196995	info@afparters.in	24.12.2025
				CS(COMM)	9/2026	01.01.2026	VINTAGE CREDIT AND LEASING PVT LTD VS. DEEPAK KUMAR	GAURAV MALHOTRA	9999797229	malhotra_gauravi 976@yahoo.in	27.11.2025
				CS(COMM)	19/2026	05.01.2026	SOPHISTICATED INDUSTIAL MATERIALS ANALYTIC LABS	AMRENDRA KUMAR DUBEY	9599801188	globalvisionlawoffi ce@gmail.com	22.12.2025
				CS(COMM)	27/2026	07.01.2026	SUSHIL MALIK VS. PM SHRI KENDRIYA VIDYALAYA	DEEPANSHU GUPTA	9582031833	gdeepanshi35@gm ail.com	22.12.2025
				CS(COMM)	28/2026	07.01.2026	DIKSHA CREATION VS. ENLIGHTEN BOOK SHOP	SAHIL KAKKAR	7838276040	adv.sahilkakkar@g mail.com	12.12.2025
				CS(COMM)	40/2026	09.01.2026	ANIL VIJAY PARTNER AND SPA VS. RAWMART MATERIAL SOLUTIONS	AMIT TAYAL	9818033445	amit.tyal23@gmail .com	06.01.2026
				CS(COMM)	49/2026	13.01.2026	MANGLAM DECORS INDIA PVT LTD VS. SHIV SHAKTI TIMNBER AND PLYWOOD	ABHISHEK SAINI	9999795396	advabhisheksaini @gmail.com	06.01.2026
				CS(COMM)	53/2026	14.01.2026	BHAVNA ENTERPRISES VS. DEENA DAYAL UPADHYAY HOSPITAL	SONALI TIWARY	8826363007	officeofadvocateso nali@gmail.com	05.01.2026
				CS(COMM)	55/2026	15.01.2026	VINOX PROFESSIONAL PVT LTD VS. PANDEYJEE FOODS	VIBHAV KALRA	8851857029	kalratax.legal@gm ail.com	05.01.2026
				CS(COMM)	56/2026	15.01.2026	SHRI RADHA VALLABH ENTERPRISES	AMIT SANDUJA	9810954389	amitsanduja99@g amil.com	12.01.2026
				CS(COMM)	63/2026	16.01.2026	PUNJAB NATIONAL BANK VS. KISHAN LAL	MADHAV KR PATHAK	7838808850	pathakmadhav175 88@gmail.com	12.01.2026
				CS(COMM)	95/2026	23.01.2026	VINAY JAIN VS. GEON INTERNATIONAL PVT LTD	ARCHIT SINGHAL	9599043045	legal@sigmalegal.i n	20.01.2026
				CS(COMM)	96/2026	23.01.2026	BANK OF BARODA VS. URMILA	DEEPA GUPTA	9312292558	Advocatedeepa.gu pta@gmail.com	12.01.2026
				CS(COMM)	106/2026	27.01.2026	CANARA BANK VS. MAHESH KR SHARMA	CHITRA MALHOTRA	9212888057	chitamalhotrasobti @gmail.com	22.01.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS(COMM)	109/2026	28.01.2026	CANARA BANK VS. TARUN GUPTA	CHITRA MALHOTRA	9212888057	chitamalhotrasobti@gmail.com	22.01.2026
				CS(COMM)	109/2026	30.01.2026	PUNJAB NATIONAL BANK VS. DEEPA AHUJA	RAGHAV SHARMA	9717610124	vsradvisors@gmail.com	30.01.2026
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		OMP (I) (COMM)/7/2026	OMP (I) (COMM)/7/2026	03-01-2026	YES BANK LTD Vs TESLA POWER USA INC	KARTIK KUMAR(P),	9411808617	legai@Katvalassociates.com	
				OMP (I) (COMM)/12/2026	OMP (I) (COMM)/12/2026	03-01-2026	Yes Bank Ltd Vs JAGJIT SINGH	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	
				CS (COMM)/2/2026	CS (COMM)/2/2026	03-01-2026	On Clouds GmbH Vs R R Sales Corporation And Ors	Shravan Bansal(P),	6201970125	-unitedmark@unitedandunited.com	24-12-2025
				CS (COMM)/3/2026	CS (COMM)/3/2026	03-01-2026	SKYWAYS AIR SERVICES LIMITED Vs SPACE FREIGHT SOLUTIONS PVT LTD	Neeraj Gupta(P),	9811267045	info@juslawoffices.co	20-11-2025
				CS (COMM)/4/2026	CS (COMM)/4/2026	03-01-2026	State Bank Of India Vs RAHUL KUMAR	Ashok Kumar(P),	9811896060	kumarashokadvocate@gamail.com	24-12-2025
				OMP (I) (COMM)/6/2026	OMP (I) (COMM)/6/2026	03-01-2026	YES BANK LTD Vs KAPIL KUMAR	KARTIK KUMAR(P),	9411808617	legai@Katvalassociates.com	
				CS (COMM)/1/2026	CS (COMM)/1/2026	03-01-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs BHARAT SINGH	GAURAV MALHOTRA(P),	9999797229	malhotra_gaurav1976@yahoo.co.in	27-11-2025
				CS (COMM)/18/2026	CS (COMM)/18/2026	05-01-2026	Shree Enterprises Vs Rama Engineering Works	KESHAV MUDGIL(P),	9716442809	mudgilkesha1@gamail.com	24-12-2025
				Execution (Comm)/2/2026	Execution (Comm)/2/2026	06-01-2026	Vijay Bansal Vs S D Engineers	SANJAY GUPTA(P),			
				CS (COMM)/24/2026	CS (COMM)/24/2026	06-01-2026	MS DCC INFRA PRIVATE LIMITED Vs MKG Smart Ventures	Vikas Sharma(P),	9971000296	vikasadvocate.sharma@gamil.com	02-01-2026
				OMP (I) (COMM)/81/2026	OMP (I) (COMM)/81/2026	07-01-2026	YES BANK LTD Vs RUSTAM FAZAR MOHD	ANANJAY SINGH(P),			
				CS (COMM)/52/2026	CS (COMM)/52/2026	13-01-2026	Allied Concepts India Private Limited Vs DSR India Infracom Pvt Ltd	Devender Singh(P),	9818317222		30-01-2026
				OMP (I) (COMM)/149/2026	OMP (I) (COMM)/149/2026	13-01-2026	AXIS BANK LIMITED Vs RAZIA BEGUM	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	

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				CS (COMM)/58/2026	CS (COMM)/58/2026	15-01-2026	PARVINDER SINGH ARORA Vs CWS ELECTROTECH PVT LTD	Shreshth Jain(P),	9871206484	shreshth@lawkins.in	09-01-2026
				OMP (I) (COMM)/196/2026	OMP (I) (COMM)/196/2026	16-01-2026	AXIS BANK LTD Vs VINOD SINGH	ADV DHEERAJ(P),			
				CS (COMM)/65/2026	CS (COMM)/65/2026	16-01-2026	KCT TRADING P LTD Vs Triple 999 Retail Pvt Ltd	Naveen Sharma(P),	9810833833	naveensharmalegal@gamil.com	15-12-2025
				CS (COMM)/72/2026	CS (COMM)/72/2026	17-01-2026	KCT TRADING P LTD Vs Devika Banerjee	Naveen Sharma(P),	9810833833	naveensharmalegal@gamil.com	
				CS (COMM)/71/2026	CS (COMM)/71/2026	17-01-2026	MS RAJKAMAL PLYWOOD INDIA P LTD Vs MS EMPATHY INFRA AND ENGINEERING PVT LTD	ATUL KHARBANDA(P),	9811333939		
				CS (COMM)/74/2026	CS (COMM)/74/2026	19-01-2026	PUNJAB NATIONAL BANK Vs PALAK ARYA	Parikshit Mahipal(P),	9868873936	pmahipal09@gamil.com	16-01-2026
				CS (COMM)/83/2026	CS (COMM)/83/2026	20-01-2026	VENTILATION SYSTEMS INDIA PRIVATE LIMITED Vs HILTON PRECISIONS LIMITED	SAHIL JAIN(P),	8278371555	jainsahil1991@yahoo.com	14-01-2026
				CS (COMM)/82/2026	CS (COMM)/82/2026	20-01-2026	MS SAMCHEM INDIA PRIVATE LIMITED Vs M/S ASMIC INDIA	ANUJ KUMAR SHARMA(P),	7973981758		31-12-2025
				OMP (I) (COMM)/266/2026	OMP (I) (COMM)/266/2026	20-01-2026	AXIS BANK LTD Vs ANUJ SHONAK	Sunita Singh(P),			
				OMP (I) (COMM)/267/2026	OMP (I) (COMM)/267/2026	21-01-2026	Orix Leasing and Financial Services India Ltd Vs Diwakar Lal	ABID AHMAD(P),			
				Misc DJ/79/2026	Misc DJ/79/2026	21-01-2026	MS GAUTAM WINES PVT LTD Vs MS MILLENNIUM INFRAENGINEERS PVT LTD	AKSHITA SHARMA(P),			
				OMP (I) (COMM)/288/2026	OMP (I) (COMM)/288/2026	22-01-2026	AXIS BANK LTD Vs KARAN CHUGH	Sunita Singh(P),			
				CS (COMM)/87/2026	CS (COMM)/87/2026	22-01-2026	CANARA BANK Vs SABINDER SINGH	Ashok Kakkar(P),	9560396555		19-01-2026
				CS (COMM)/88/2026	CS (COMM)/88/2026	22-01-2026	CANARA BANK Vs GAURAV SHARMA	Ashok Kakkar(P),	9560396555		19-01-2026
				OMP (I) (COMM)/285/2026	OMP (I) (COMM)/285/2026	22-01-2026	HDFC BANK LTD Vs ABHISHEK MEHROTRA	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) (COMM)/286/2026	OMP (I) (COMM)/286/2026	22-01-2026	AXIS BANK LTD Vs DEVENDRA CONSTRUCTION CO	ADV DHEERAJ(P),			
				OMP (I) (COMM)/287/2026	OMP (I) (COMM)/287/2026	22-01-2026	AXIS BANK LTD Vs DEEPAK BAJAJ	ADV DHEERAJ(P),			
				CS (COMM)/93/2026	CS (COMM)/93/2026	23-01-2026	Harmeet Singh Chawla Vs Knewton Academy Softech Solution Pvt Ltd	Gursimar Singh(P),	9910266125	gusimarsadana@yahoo.in	
				Misc DJ/88/2026	Misc DJ/88/2026	23-01-2026	DINESH KUMAR AGGARWAL Vs THE HARDWARE SHOP	Khushi verma(P),			
				OMP (I) (COMM)/315/2026	OMP (I) (COMM)/315/2026	27-01-2026	AXIS BANK LIMITED Vs HARJINDER SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	
				OMP (I) (COMM)/316/2026	OMP (I) (COMM)/316/2026	27-01-2026	AXIS BANK LIMITED Vs ZIAUL RASOOL	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	
				OMP (I) (COMM)/317/2026	OMP (I) (COMM)/317/2026	27-01-2026	AXIS BANK LIMITED Vs ANURAG SRIVASTAVA	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	
				OMP (I) (COMM)/318/2026	OMP (I) (COMM)/318/2026	27-01-2026	AXIS BANK LIMITED Vs VIKAS SHARMA	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	
				OMP (I) (COMM)/319/2026	OMP (I) (COMM)/319/2026	27-01-2026	AXIS BANK LIMITED Vs SATENDRA VERMA	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	
				OMP (I) (COMM)/320/2026	OMP (I) (COMM)/320/2026	27-01-2026	AXIS BANK LIMITED Vs VANDANA	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	
				OMP (I) (COMM)/321/2026	OMP (I) (COMM)/321/2026	27-01-2026	AXIS BANK LIMITED Vs NADIM ALI	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	
				OMP (I) (COMM)/322/2026	OMP (I) (COMM)/322/2026	27-01-2026	AXIS BANK LIMITED Vs MEENAKSHI SINGH CHAUHAN	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	
				CS (COMM)/105/2026	CS (COMM)/105/2026	27-01-2026	INFIPEX LLP Vs KIDSNKARTS TOYS LIMITED AND OTHERS	Aditi singhal(P),			08-01-2026
				OMP (I) (COMM)/314/2026	OMP (I) (COMM)/314/2026	27-01-2026	AXIS BANK LIMITED Vs ARJUN GOEL	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	
				OMP (I) (COMM)/345/2026	OMP (I) (COMM)/345/2026	28-01-2026	IDFC FIRST BANK LIMITED Vs ROHIT JAIN	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) (COMM)/348/2026	OMP (I) (COMM)/348/2026	28-01-2026	IDFC FIRST BANK LIMITED Vs VERSHA HEMRAJ SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	
				OMP (I) (COMM)/349/2026	OMP (I) (COMM)/349/2026	28-01-2026	IDFC FIRST BANK LIMITED Vs SOMBIR JAIBAGWAN	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	
				OMP (I) (COMM)/347/2026	OMP (I) (COMM)/347/2026	28-01-2026	IDFC FIRST BANK LIMITED Vs MD SHAMSUL BARI	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	
				OMP (I) (COMM)/346/2026	OMP (I) (COMM)/346/2026	28-01-2026	IDFC FIRST BANK LIMITED Vs DEEPAK BANSAL	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	
				OMP (I) (COMM)/368/2026	OMP (I) (COMM)/368/2026	29-01-2026	AXIS BANK LTD Vs BABULAL PANCHAL	ADV DHEERAJ(P),			
				CS (COMM)/113/2026	CS (COMM)/113/2026	29-01-2026	BK GEE PROJECTS LLP Vs SABZAR AHMAD BHATT	Ashima Gupta(P),	9717173272	singhalawchambers@gamil.com	27-01-2026
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/14/2026	03-01-2026	LAL OIL AND GENERAL MILLS PVT LTD Through its AR Vs MODERN KNIT WORKS PVT LTD	ARCHIT SINGHAL	9599043045	Legalasigmalegal.in	27.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/27/2026	03-01-2026	AXIS BANK LTD Vs ANKIT KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/28/2026	03-01-2026	Yes Bank Ltd Vs VINOD KUMAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/29/2026	03-01-2026	AXIS BANK LTD Vs SHAN AHMAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/30/2026	03-01-2026	Yes Bank Ltd Vs KAMAL AHMAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/31/2026	03-01-2026	AXIS BANK LTD Vs RAVINDRA KUMAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.12.2025
				CS (COMM)	CS (COMM)/20/2026	05-01-2026	RENU CHOWDHARY Vs MAGIC EYA DEVELPERS PVT LTD	VINOD KHANNA	9891 081 91 9	Vinodkhanna-24@rediffmail.com	22.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/49/2026	05-01-2026	TSC FINSERV PRIVATE LIMITED Vs SHIV MOTORS Through its Proprietor MAHADEV VITTHAL ZARANDE	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/50/2026	05-01-2026	AXIS BANK LTD Vs JANKI DEVI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03.01.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) (COMM.)	OMP (I) (COMM.)/51/2026	05-01-2026	AXIS BANK LTD Vs AWDHESH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/52/2026	05-01-2026	AXIS BANK LTD Vs GURAVTAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/53/2026	05-01-2026	AXIS BANK LTD Vs LALBIHARI SAHANI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/69/2026	06-01-2026	AXIS BANK LTD Vs JOGINDER KUMAR DHIMAN	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	03.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/70/2026	06-01-2026	AXIS BANK LTD Vs KAPIL TEWATIA	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	03.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/71/2026	06-01-2026	AXIS BANK LTD Vs SHAHIL	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	03.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/75/2026	06-01-2026	AXIS BANK LTD Vs AYUB KHAN MANSURI	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	03.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/76/2026	06-01-2026	AXIS BANK LIMITED Vs HARPREET SINGH	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	03.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/77/2026	06-01-2026	AXIS BANK LTD Vs MANJIT SINGH	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	03.01.2026
				CS (COMM)	CS (COMM)/31/2026	07-01-2026	BANK OF INDIA Vs DALJIT SINGH	AMRINDER NATH SUKLA	99 I 0717081	advamrendra22@gmail.com	23.12.2025
				CS (COMM)	CS (COMM)/32/2026	07-01-2026	SUNGOLD TRADE PVT LTD Vs CHEVISANCE SHIPPING PVT LTD THROUGH ITS MANAGING DIRECTOR	SUHAIL KHAN	9711190300	suhailkhanadV@gmail.com	26.12.2025
				CS (COMM)	CS (COMM)/33/2026	07-01-2026	DWARKESH DIAMONDS PVT LTD Vs AMIT BHOLA	MOHIT MONGA	9999495500	mongahk@yahoo.com	05.01.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/87/2026	07-01-2026	IDFC FIRST BANK LIMITED Vs AJAY KAPOOR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.11.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/88/2026	07-01-2026	AXIS BANK LIMITED Vs RAJESH KUMAR YADAV	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21.11.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/89/2026	07-01-2026	AXIS BANK LIMITED Vs KISHAN LAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.12.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) (COMM.)	OMP (I) (COMM.)/90/2026	07-01-2026	AXIS BANK LTD Vs PRASHANT KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.12.2025
				OMP (I) (COMM.)	OMP (COMM.)/1/2026	08-01-2026	Holy Heart Presidency School Vs Mindler Education Private Limited	YAKSHU JINDAL	9211462592	sadashivlegalassociates@gmail.com	10.12.2025
				CS (COMM)	CS (COMM)/34/2026	08-01-2026	STATE BANK OF INDIA Vs NARESH KUMAR	ADAITA KUMAR ROUT	9999132159	akroutadvocate@gmail.com	23.12.2025
				CS (COMM)	CS (COMM)/38/2026	08-01-2026	Indian Bank Vs Asha	Subodh Kumar Singh	9811375940	advsubodhkumarsingh@gmail.com	05.01.2026
				CS (COMM)	CS (COMM)/41/2026	09-01-2026	Amit Kapur Vs Gurpreet Singh Bhatia	Dhruv Wahi	9811027486	amitkapur1973@gmail.com	24.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/103/2026	09-01-2026	IDFC FIRST BANK LIMITED Vs GITA NAND	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.12.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/104/2026	09-01-2026	IDFC FIRST BANK LIMITED Vs DEEPAK KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.12.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/105/2026	09-01-2026	IDFC FIRST BANK LIMITED Vs SARWAN KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.12.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/106/2026	09-01-2026	IDFC FIRST BANK LIMITED Vs DIMPLE BAJAJ	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.12.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/107/2026	09-01-2026	IDFC FIRST BANK LIMITED Vs NITIN KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.12.2026
				CS (COMM)	CS (COMM)/44/2026	12-01-2026	State Bank Of India Vs ASLEM MONDAL	ASHOK KUMAR	981189606	kumarashokadvocate@gmail.coM	21.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/120/2026	12-01-2026	AXIS BANK LTD Vs KAPIL KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/121/2026	12-01-2026	AXIS BANK LTD Vs AJEET	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/122/2026	12-01-2026	AXIS BANK LTD Vs SYANU RAM	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/123/2026	12-01-2026	AXIS BANK LTD Vs SHAHABAZ MUJEEB	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08.01.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) (COMM.)	OMP (I) (COMM.)/124/2026	12-01-2026	AXIS BANK LTD Vs MANOJ KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/138/2026	13-01-2026	AXIS BANK LTD Vs KUSH KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/139/2026	13-01-2026	AXIS BANK LTD Vs MO IKBAAL ABBASI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/144/2026	13-01-2026	AXIS BANK LTD Vs BANDANA DEVI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/145/2026	13-01-2026	IDFC FIRST BANK LIMITED Vs PRASHANT KOTHARI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.12.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/146/2026	13-01-2026	IDFC FIRST BANK LIMITED Vs JAIDEV DHOBI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.12.2026
				CS (COMM)	CS (COMM)/54/2026	14-01-2026	Apex Healthcare through its Proprietor Vs Kalpana Chawla Govt Medical College through Its Director	SONALI TIWARY	8826363007	Officeof advocatesonali@gmail.com	12.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/163/2026	15-01-2026	Yes Bank Ltd Vs ARSHI ENGINEERING WORKS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/180/2026	15-01-2026	AXIS BANK LTD Vs ARTI YADAV	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/181/2026	15-01-2026	AXIS BANK LTD Vs MAYANK JINDAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/182/2026	16-01-2026	AXIS BANK LTD Vs NITIN JAIN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/183/2026	16-01-2026	AXIS BANK LTD Vs MANOJ KUMAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.01.2026
				CS (COMM)	CS (COMM)/66/2026	16-01-2026	OSWAAL BOOKS AND LEARNING PRIVATE LIMITED Vs TELEGRAM FZ LLC	SANSKAR AGGARWAL	9999239545	snblegal.litigation@gmail.com	13.01.2026
				CS (COMM)	CS (COMM)/68/2026	16-01-2026	SWASTIK PACKAGING Vs BHUSHAN PACKAGING	MANJIT KR. PATHAK	968199198	ADVMANJITPATHAK@GMAIL.COM	22.11.2025
				CS (COMM)	CS (COMM)/70/2026	16-01-2026	PUNJAB NATIONAL BANK Vs LALIT KUMAR(PROP OF MS CH EXPORTS)	MADHAV KR. PATHAK	7B3880885	PATHAKMADHAV1T5BB@GMAiL.COM	15.01.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) (COMM.)	OMP (I) (COMM.)/198/2026	16-01-2026	AXIS BANK LTD Vs SARANJEET SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/199/2026	16-01-2026	AXIS BANK LTD Vs MANJEET CHOUDHARY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/200/2026	16-01-2026	AXIS BANK LTD Vs GHANSHYAM JANGID	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/201/2026	16-01-2026	Yes Bank Ltd Vs ROHIT KRISHNA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/202/2026	16-01-2026	AXIS BANK LTD Vs SABIR SO MEHNDI HASAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/232/2026	17-01-2026	IDFC FIRST BANK LIMITED Vs LEKHRAJ OMPARKASH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/233/2026	17-01-2026	AXIS BANK LTD Vs SUMIT	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/234/2026	17-01-2026	AXIS BANK LTD Vs SANDEEP SAINI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/235/2026	17-01-2026	IDFC FIRST BANK LIMITED Vs MERCY TYAGI	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	19.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/236/2026	17-01-2026	IDFC FIRST BANK LIMITED Vs BIJENDER SINGH	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	19.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/237/2026	17-01-2026	AXIS BANK LTD Vs SUNEEL OJHA	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	19.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/238/2026	19-01-2026	AXIS BANK LTD Vs GAURAV	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	19.12.2025
				CS (COMM)	CS (COMM)/81/2026	20-01-2026	Pravesh Bhandari Vs Ashimara Housing Pvt Ltd	RAHUL MALHOTRA	9899218215	rahulssmalhotra@gmail.com	19.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/260/2026	20-01-2026	AXIS BANK LTD Vs RAJDHANI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/261/2026	20-01-2026	AXIS BANK LTD Vs RAJ KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19.01.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) (COMM.)	OMP (I) (COMM.)/262/2026	20-01-2026	Yes Bank Ltd Vs ASHISH GULIA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/284/2026	21-01-2026	HDFC BANK LTD Vs ANJU SHARMA	LALIT PANDEY	8130383144	LALITPANDEYADV@GMAIL.COM	20.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/304/2026	22-01-2026	AXIS BANK LTD Vs MOHAMMED AAFTAB	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	20.01.2026
				CS (COMM)	CS (COMM)/94/2026	23-01-2026	Vason Printopack Pvt Ltd Vs Quality Industries	MANISH GUMBER	9911315304	ASCENTLAWERIM@GMAIL.COM	21.01.2026
				CS (COMM)	CS (COMM)/100/2026	24-01-2026	GURU NANAK ELECTRONICS (THROUGH ITS PARTNERS) Vs M AND S ELECTRONICS(THROUGH ITS PARTNERS)	ANSH MALHOTRA	981139102	ANSHMALHOTRADV@YAHOO.COM	20.01.206
				OMP (I) (COMM.)	OMP (I) (COMM.)/323/2026	27-01-2026	AXIS BANK LTD Vs MURARI LAL	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	20.01.2026
				CS (COMM)	CS (COMM)/112/2026	29-01-2026	PUNJAB NATIONAL BANK Vs GULAB SINGH PROP OF M/S GULAB FINISHING	AVDHESH KR SHAKYA	9810362626	akshakyal@gmail.com	24.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/362/2026	29-01-2026	AXIS BANK LIMITED Vs KASHISH BHATIA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/363/2026	29-01-2026	AXIS BANK LIMITED Vs PARAS KOHLI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/364/2026	29-01-2026	IDFC FIRST BANK LIMITED Vs LAKHWINDER SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/365/2026	29-01-2026	AXIS BANK LIMITED Vs GURDARSHAN KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.01.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/366/2026	30-01-2026	AXIS BANK LIMITED Vs PRATIMA PANDEY	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	20.01.2026
				CS (COMM)	CS (COMM)/117/2026	30-01-2026	ALUCOPANEL INDUSTRIES Vs JMD ENTERPRISES	SANJAY KUMAR	9968010672	LAYER.SANJAY@GMAIL.COM	29.01.2026
				CS (COMM)	CS (COMM)/118/2026	30-01-2026	Rikhab Chand Jain and Anr Vs Ms Thangapadian and Co	MUKUL RAO	9650640008	MUKULRAO12@GMAIL.COM	20.12.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/379/2026	30-01-2026	AXIS BANK LTD Vs JATIN CHANDRA				

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/15/2026	CS (COMM)/15/2026	03-01-2026	CORONATION DESIGNS LLP Vs VEDIKA SONI	LOVEKESH AGGARWAL	9873300964	lovekesh27@gmail.com	03-01-2026
				CS (COMM)/23/2026	CS (COMM)/23/2026	06-01-2026	SANJAY ARORA Vs BRIDGE VENTURES	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	06-01-2026
				CS (COMM)/25/2026	CS (COMM)/25/2026	06-01-2026	M/s Glory Footwear Pvt Ltd Vs M/s Josco Ventures LLP	Archit Singhal	9599043045	legal@sugmalegal.in	06-01-2026
				CS (COMM)/26/2026	CS (COMM)/26/2026	06-01-2026	M/S CENTRIOD PLUS Vs ANAND CHOPRA	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	06-01-2026
				CS (COMM)/30/2026	CS (COMM)/30/2026	07-01-2026	M/S RAJKAMAL PLYWOOD INDIA PVT LTD Vs M/S AL CRAFT GALAXY PRIVATE LIMITED	Amreshwar Singh	9540643136	amreshwarsinghadvocate@gmail.com	07-01-2026
				CS (COMM)/39/2026	CS (COMM)/39/2026	08-01-2026	CANARA BANK Vs LALIT SINGH PROP M/S STYLE ZONE	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08-01-2026
				CS (COMM)/43/2026	CS (COMM)/43/2026	12-01-2026	STATE BANK OF INDIA Vs DHIRENDER SINGH	MGA Law Office	9811504426	mgalawoffice@gmail.com	12-01-2026
				CS (COMM)/47/2026	CS (COMM)/47/2026	12-01-2026	State Bank of India Vs Anjana	Gursimar Singh	9910266125	gursimarsadana@yahoo.in	12-01-2026
				CS (COMM)/50/2026	CS (COMM)/50/2026	13-01-2026	Allied Tubes Pvt Ltd Vs M/S UNIPOWER PROJECTS PVT LTD THROUGH ITS DIRECTORS	Vinod Kumar	9350999608	advocatevinod1969@gmail.com	13-01-2026
				CS (COMM)/57/2026	CS (COMM)/57/2026	15-01-2026	STATE BANK OF INDIA Vs AAMIR ALIAS AAMIR KHAN AND ANR	Ananjay Singh	7030378800	Not Provided	15-01-2026
				CS (COMM)/59/2026	CS (COMM)/59/2026	15-01-2026	KAPIL KUMAR Vs MR NITIN BHARDWAJ	Rohan Taneja	9953542080	rohan.taneja@kred-jure.in	15-01-2026
				CS (COMM)/69/2026	CS (COMM)/69/2026	16-01-2026	Rachna Bansal Proprietor MS Knack Enterprises Vs Jyoti Devi Kheria Proprietor Ms Shri Ram Packers	Ananjay Singh	7030378800	Not Provided	16-01-2026
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/16/2026	CS (COMM)/16/2026	03-01-2026	CANARA BANK Vs JITENDER KUMAR	YUDHISTER SHARMA	9891251777	303YUDHISTERSHARMA@GMAIL.COM	30-12-2025
				CS (COMM)/17/2026	CS (COMM)/17/2026	05-01-2026	J D INDUSTRIES INDIA LIMITED Vs M K INFRASTRUCTURE PVT LTD	SANJOIT ROY		SANJOITRP@GMAIL.COM	30-12-2025
				CS (COMM)/21/2026	CS (COMM)/21/2026	05-01-2026	State Bank Of India Vs AASIM KHAN	ASHOK KUMAR	9811896060	KUMARASHOKADVOCATE@GMAIL.COM	25-12-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)/22/2026	CS (COMM)/22/2026	05-01-2026	BANK OF MAHARASHTRA Vs NARAYAN JHA	BIJAY MOHAN GOSWAMI	9015893668	ADVBMG2016@GMAIL.COM	24-12-2025
				OMP (I) (COMM.)/45/2026	OMP (I) (COMM.)/45/2026	05-01-2026	AXIS BANK LTD Vs VEER PAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	29-12-2025
				OMP (I) (COMM.)/46/2026	OMP (I) (COMM.)/46/2026	05-01-2026	AXIS BANK LTD Vs ROHIT KUMAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	29-12-2025
				OMP (I) (COMM.)/47/2026	OMP (I) (COMM.)/47/2026	05-01-2026	AXIS BANK LTD Vs SANGEETA YADAV	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	29-12-2025
				OMP (I) (COMM.)/48/2026	OMP (I) (COMM.)/48/2026	05-01-2026	TSC FINSERV PRIVATE LIMITED Vs SHIV MOTORS Through its Proprietor MAHADEV VITTHAL ZARANDE	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	29-12-2025
				OMP (I) (COMM.)/62/2026	OMP (I) (COMM.)/62/2026	05-01-2026	AXIS BANK LTD Vs MANOJ KUMAR 7907	DHEERAJ	9258048444		05-01-2026
				OMP (I) (COMM.)/64/2026	OMP (I) (COMM.)/64/2026	05-01-2026	YES BANK LTD Vs SANJEEV HARSANA	KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	05-01-2026
				OMP (I) (COMM.)/65/2026	OMP (I) (COMM.)/65/2026	05-01-2026	YES BANK LTD Vs RAJWARDHAN TOKAS	KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	05-01-2026
				OMP (I) (COMM.)/66/2026	OMP (I) (COMM.)/66/2026	05-01-2026	YES BANK LTD Vs KAPIL BANSAL	KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	05-01-2026
				OMP (I) (COMM.)/78/2026	OMP (I) (COMM.)/78/2026	06-01-2026	AXIS BANK LTD Vs BHERU SINGH SARANGDEVOT	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-01-2026
				OMP (I) (COMM.)/79/2026	OMP (I) (COMM.)/79/2026	06-01-2026	AXIS BANK LTD Vs YASH KHANNA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-01-2026
				CS (COMM)/29/2026	CS (COMM)/29/2026	07-01-2026	M/S VIKAS INDUSTRIES Vs M/S IMPERIAL AUTO INDUSTRIES LIMITED	VIKAS SINGH	9891911118	OFFICEBAMNIASSOCIATES@GMAIL.COM	05-01-2026
				OMP (I) (COMM.)/84/2026	OMP (I) (COMM.)/84/2026	07-01-2026	AXIS BANK LTD Vs BANKE LAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-01-2026
				CS (COMM)/36/2026	CS (COMM)/36/2026	08-01-2026	MS KBR INTERNATIONAL IMPEX THROUGH ITS PROPRITOR RAHUL Vs MS VAANS ORGANICS PVT LTD ORS	OJAS SACHDEVA	9560067120	ADV.OJASSACHDEVA@GMAIL.COM	06-01-2026
				CS (COMM)/37/2026	CS (COMM)/37/2026	08-01-2026	DAILY FOOD PRODUCT Vs BB INDUSTRIES	DHARMENDER KUMAR	9999379314	ETHICSLAWASSOCIATES@GMAIL.COM	07-01-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) (COMM.)/99/2026	OMP (I) (COMM.)/99/2026	09-01-2026	AXIS BANK LTD Vs KAMALESH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-01-2026
				OMP (I) (COMM.)/100/2026	OMP (I) (COMM.)/100/2026	09-01-2026	AXIS BANK LTD Vs HARISH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-01-2026
				OMP (I) (COMM.)/101/2026	OMP (I) (COMM.)/101/2026	09-01-2026	AXIS BANK LTD Vs CHAKARVARTI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-01-2026
				CS (COMM)/48/2026	CS (COMM)/48/2026	12-01-2026	State Bank of India Vs Mohd Rashid	SHALINI UPADHAY			07-01-2026
				OMP (I) (COMM.)/129/2026	OMP (I) (COMM.)/129/2026	12-01-2026	AXIS BANK LTD Vs RAJESH KHANNA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-01-2026
				OMP (I) (COMM.)/157/2026	OMP (I) (COMM.)/157/2026	14-01-2026	Shriram Finance Ltd Vs LAXMI NARAYAN	MANOJ KUMAR	9811133644		12-01-2026
				Execution (Comm.)/22/2026	Execution (Comm.)/22/2026	15-01-2026	Ms Alutech Industries Vs Vikash Patel				
				Execution (Comm.)/23/2026	Execution (Comm.)/23/2026	15-01-2026	A K D K Jain Trading Pvt Ltd Vs Gulati Suit and Duppata				
				Execution (Comm.)/24/2026	Execution (Comm.)/24/2026	15-01-2026	KAIZEN SHIPPING PVT LTD Vs FENDA AUDIO INDIA PVT LTD THROUGH ITS MANAGING DIRECTOR SAROJ BANSAL				
				CS (COMM)/60/2026	CS (COMM)/60/2026	15-01-2026	SANDEEP KHURANA Vs SUNIL AGARWAL	ASHIMA GUPTA			12-01-2026
				OMP (I) (COMM.)/169/2026	OMP (I) (COMM.)/169/2026	15-01-2026	AXIS BANK LTD Vs GURWINDER SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12-01-2026
				OMP (I) (COMM.)/170/2026	OMP (I) (COMM.)/170/2026	15-01-2026	AXIS BANK LTD Vs Veer Bhan Singh	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12-01-2026
				OMP (I) (COMM.)/172/2026	OMP (I) (COMM.)/172/2026	15-01-2026	AXIS BANK LTD Vs GEETANJALI KOHLI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12-01-2026
				OMP (I) (COMM.)/173/2026	OMP (I) (COMM.)/173/2026	15-01-2026	AXIS BANK LTD Vs SONU S O MATA PRASHAD	DHEERAJ	9258048444		12-01-2026
				OMP (I) (COMM.)/174/2026	OMP (I) (COMM.)/174/2026	15-01-2026	AXIS BANK LTD Vs DEVENDER SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12-01-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Misc DJ/57/2026	Misc DJ/57/2026	16-01-2026	AMIT SHARMA Vs SHIV ENTERPRISES				
				CS (COMM)/64/2026	CS (COMM)/64/2026	16-01-2026	Sita Ram And Company Pvt Ltd Vs M/s Jabuvani Woodmetal LLP	SEWA SINGH	9599300760	LEGAL.SRC@SITARAMCO.COM	13-01-2026
				OMP (I) (COMM.)/224/2026	OMP (I) (COMM.)/224/2026	17-01-2026	AXIS BANK LTD Vs SHASHIKANT CHAUBEY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-01-2026
				OMP (I) (COMM.)/226/2026	OMP (I) (COMM.)/226/2026	17-01-2026	AXIS BANK LTD Vs PRABHNEET KAUR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-01-2026
				OMP (I) (COMM.)/227/2026	OMP (I) (COMM.)/227/2026	17-01-2026	AXIS BANK LTD Vs PREETI TRIPATHI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-01-2026
				OMP (I) (COMM.)/228/2026	OMP (I) (COMM.)/228/2026	17-01-2026	AXIS BANK LTD Vs NEHA SIGHAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-01-2026
				Misc DJ/68/2026	Misc DJ/68/2026	19-01-2026	Ms Swastik Polymers Vs Ms H M Trading Co	GAURAV TYAGI			16-01-2026
				CS (COMM)/77/2026	CS (COMM)/77/2026	19-01-2026	Rivaldo Fashion Private Limited Vs MAYA KUMARI	ARCHIT SINGHAL			15-01-2026
				M-Ex/35/2026	M-Ex/35/2026	20-01-2026	IG ENTERPRISES Vs SHUBH LAXMI BABY CARE				
				Misc DJ/73/2026	Misc DJ/73/2026	20-01-2026	SHAKUNTLAM ASSOCIATES Vs AZAFRAN INNOVACION LIMITED	ADITYAVARSHNAY	8860303022	ADITYAVARSHNEY79@GMAIL.COM	19-01-2026
				CS (COMM)/80/2026	CS (COMM)/80/2026	20-01-2026	MS SAMCHEM INDIA PRIVATE LIMITED Vs M/S BANSAL PHARMA	ANUJ KUMAR SHARMA			
				OMP (I) (COMM.)/254/2026	OMP (I) (COMM.)/254/2026	20-01-2026	AXIS BANK LTD Vs JYOTI PANDEY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19-01-2026
				OMP (I) (COMM.)/255/2026	OMP (I) (COMM.)/255/2026	20-01-2026	AXIS BANK LTD Vs NARENDER SINGH	DHEERAJ	9258048444		17-01-2026
				OMP (I) (COMM.)/257/2026	OMP (I) (COMM.)/257/2026	20-01-2026	AXIS BANK LTD Vs JHURAI PRASAD	DHEERAJ	9258048444		17-01-2026
				OMP (I) (COMM.)/258/2026	OMP (I) (COMM.)/258/2026	20-01-2026	AXIS BANK LTD Vs VIMLESH KUMAR UPADHAYAY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19-01-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) (COMM.)/259/2026	OMP (I) (COMM.)/259/2026	20-01-2026	Shriram Finance Ltd Vs MS SHASHVI	MANOJ KUMAR	9811133644		18-01-2026
				Execution (Comm.)/38/2026	Execution (Comm.)/38/2026	21-01-2026	Parmod Kumar Aggarwal Vs PRAKASH VISHNURAM CHOWDHARY				
				CS (COMM)/85/2026	CS (COMM)/85/2026	21-01-2026	M/s AARK World Private Limited Vs Medhavi Sharma	SAKSHI GANDHI	9999966696	SAKSHI@BHARATANDASSOCIATES.COM	20-01-2025
				CS (COMM)/86/2026	CS (COMM)/86/2026	21-01-2026	Alpha Test House P Ltd Vs NKG Infrastructure Limited	RISHABH GUPTA	8375036120	LEGALVERDAD@GMAIL.COM	20-01-2026
				OMP (I) (COMM.)/279/2026	OMP (I) (COMM.)/279/2026	21-01-2026	HDFC BANK LTD Vs WASIM SALIMUDDIN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21-01-2026
				OMP (I) (COMM.)/280/2026	OMP (I) (COMM.)/280/2026	21-01-2026	HDFC BANK LTD Vs MOHD ASLAM KHAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21-01-2026
				OMP (I) (COMM.)/281/2026	OMP (I) (COMM.)/281/2026	21-01-2026	HDFC BANK LTD Vs KRISHNA MOHAN TIWARI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21-01-2026
				OMP (I) (COMM.)/282/2026	OMP (I) (COMM.)/282/2026	21-01-2026	HDFC BANK LTD Vs TOHIT KHAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21-01-2026
				OMP (I) (COMM.)/283/2026	OMP (I) (COMM.)/283/2026	21-01-2026	HDFC BANK LTD Vs YASHANK PRASHAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21-01-2026
				Ex.COMM -Award by Arb. Comm./15/2026	Ex.COMM -Award by Arb. Comm./15/2026	22-01-2026	KOTAK MAHINDRA PRIME LTD Vs RANJANA BHAGWAN DAS	DHEERAJ	9258048444		21-01-2026
				OMP (I) (COMM.)/292/2026	OMP (I) (COMM.)/292/2026	22-01-2026	AXIS BANK LTD Vs AMIT KUMAR JAISWAL	DHEERAJ	9258048444		21-01-2026
				OMP (I) (COMM.)/293/2026	OMP (I) (COMM.)/293/2026	22-01-2026	AXIS BANK LTD Vs CHANDRA PRAKASH	DHEERAJ	9258048444		21-01-2026
				OMP (I) (COMM.)/295/2026	OMP (I) (COMM.)/295/2026	22-01-2026	AXIS BANK LTD Vs JITENDER KUMAR	DHEERAJ	9258048444		21-01-2026
				OMP (I) (COMM.)/296/2026	OMP (I) (COMM.)/296/2026	22-01-2026	AXIS BANK LTD Vs HEMANT KUMAR	SUNITA SINGH			20-01-2026
				OMP (I) (COMM.)/297/2026	OMP (I) (COMM.)/297/2026	22-01-2026	AXIS BANK LTD Vs DISHANT MALHOTRA	DHEERAJ	9258048444		21-01-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)/97/2026	CS (COMM)/97/2026	23-01-2026	JAGMEET SINGH BHATIA Vs ANIL PURI	SUSHANT SINGHAL	9811068269	AJITJOHER@GMAIL.COM	22-01-2026
				OMP (COMM.)/2/2026	OMP (COMM.)/2/2026	24-01-2026	SANT BABA DEVIDAS LOGISTIC Vs YES BANK LTD	ASHOK KUMAR SINGH	8750105475		22-01-2026
				OMP (I) (COMM.)/312/2026	OMP (I) (COMM.)/312/2026	24-01-2026	AXIS BANK LTD Vs PAWAN KUMAR	SUNITA SINGH			24-01-2026
				OMP (I) (COMM.)/313/2026	OMP (I) (COMM.)/313/2026	24-01-2026	AXIS BANK LTD Vs RAHUL BHATI	SUNITA SINGH			24-01-2026
				CS (COMM)/107/2026	CS (COMM)/107/2026	27-01-2026	CANARA BANK Vs MOHD RISALAT KHAN PROP M//S F R A ENTERPRISES	CHITRA MALHOTRA	9212888057	CHITRAMALHOTRAADV@GMAIL.COM	23-01-2026
				CS (COMM)/108/2026	CS (COMM)/108/2026	27-01-2026	RIVALDO FASHIONS PRIVATE LIMITED Vs RAJ BALECHA	ARCHIT SINGHAL	9599043045	LEGAL@SINFGALLEGAL.IN	23-01-2026
				OMP (I) (COMM.)/334/2026	OMP (I) (COMM.)/334/2026	27-01-2026	AXIS BANK LIMITED Vs MALKEET SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	23-01-2026
				OMP (I) (COMM.)/335/2026	OMP (I) (COMM.)/335/2026	27-01-2026	AXIS BANK LIMITED Vs VINEET KUMAR TYAGI	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	23-01-2026
				OMP (I) (COMM.)/337/2026	OMP (I) (COMM.)/337/2026	27-01-2026	AXIS BANK LIMITED Vs VED PARKASH	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	23-01-2026
				OMP (I) (COMM.)/338/2026	OMP (I) (COMM.)/338/2026	27-01-2026	AXIS BANK LIMITED Vs SUNIL KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	23-01-2026
20	**SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01**	**NEW DELHI**	1	CS(COMM)	8/2026	06.01.2026	SHREE RADHE ENTERPRISES VS. RAVINDER KUMAR PUNJ	KUNAL KALRA	9871028645	KKALRA.ADV@GMAIL.COM	23.12.2025
			1	CS(COMM)	7/2026	06.01.2026	M/S AMRIT GALLERY VS. M /S KAPIL SEASON SHOP	SUSHIL PANWAR AND ASSOCIATES	9891602301	KKALRA.ADV@GMAIL.COM	11.10.2025
			1	CS(COMM)	6/2026	06.01.2026	CANARA BANK VS. M/S STUDIO U & ORS.	EKANT LUTHRA	8376841313	EKANT23@GMAIL.COM	24.12.2025
			1	CS(COMM)	5/2026	06.01.2026	CANARA BANK VS. M/S ZOIPREET ENTERPRISES & ORS.	KUNAL SHARMA	9811575138	KKUNALASHHARMALAW@GMAIL.COM	24.12.2025
			1	OMP(I)COMM	43/2026	12.01.2026	M/S R.K ASSOCIATES ND HOTELIERS PVT. LTD. VS. IRCTC	JASMEET SIGH	9910159955	AOR.JASMEETSINGH@GMAIL.COM	11.01.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	CS(COMM)	22/2026	14.01.2026	HITESH KUMAR GERA VERSYS M/S NILI INFRA SITAMARHI PVT. LTD.	WADHWA LAW CHAMBER	9999391916	WADHWALAWCHAMBERS.OFFICE@GMAIL.COM	05.01.2026
			1	CS(COMM)	21/2026	14.01.2026	SH. GURMIT SINGH VS. H. MANOJ KUMAR	SH. DEVINDER PAL	9999758272	LETEX.ADV@GMAIL.COM	08.09.2025
			1	CS(COMM)	23/2026	14.01.2026	UFLEX LIMITED VS. G. L. HEALTH4CARE PVT. LTD.	RAJEEV PAGARWAL	9810028877	LAWYERSINC@REDIFFMAIL.COM	24.11.2025
			1	CS(COMM)	30/2026	16.01.2026	EDGETECH AIR SYSTEMS PVT. LTD. VERSUS AJIT YADAV & ORS.	GAUTAM DUTTA	9810246265	LEGAL.GAUTAMDUTTA@GMAIL.COM	02.12.2025
			1	CS(COMM)	29/2026	16.01.2026	MULTANI PHARMACEUTICALS LTD. VS. MEDICAMEN ORGANICS LTD. THROUGH ITS DIRECTOR	BHUVANESH SEHGAL	9810149006	SEHGALBHUVANESH@GMAIL.COM	17.12.2025
			1	CS(COMM)	39/2026	19.01.2026	SBI VS. RINKU DEVI	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	07.01.2026
			1	CS(COMM.)	41/2026	20.01.2026	WINDOW MAGIC INDIA PVT LTD VS SAGAR INTERNATIONAL LTD	CHIRAG KHER	9831060930	INFO@ASPALEGAL.COM	19.01.2026
			1	CS(COM)	40/2026	20.01.2026	ZYDUS WELLNESS PRODUCTS LTD VS SUNITA SHARMA & ORS.	GURUSWAMY NATARAJ	9811808373	LITIGATION@GNATARAJ.COM	19.01.2026
			1	CS(COM)	52/2026	24.01.2026	DEUTSCHE BANK AG VS M/S NECHRA MARKETING PVT LTD	SURI&COMPANY, LAW FIRM	9971357074	LITIGATION@SURICO.IN	22.01.2026
			1	CS(COM)	51/2026	24.01.2026	DEUTSCHE BANK AG VS M/S S R TECHNOLOGY	SURI&COMPANY, LAW FIRM	9971357074	LITIGATION@SURICO.IN	22.01.2026
			1	CS(COMM)	53/2026	27.01.2026	ZYDUS WELLNESS PRODUCTS LTD. VS. M/S RAMDEV ENTERPRSES & ANR.	GURUSWAMI NATRAJ	9811808373	LITIGATION@GNATARAJ.COM	22.01.2026
			1	CS(COMM)	62/2026	28.01.2026	M/S TAURUS READY MIXED CONCRETES VS. SMT. RANI KAMLESH GUPTA	PIYUSH GOEL	8285845992	ADV.GOELPIYUSH@GMAIL.COM	08.01.2026
			1	CS(COMM)	71/2026	31.01.2026	WORLD FELLOWSHIP OF RELIGIONS VS. PRAVEEN AGGARWAL & CO & ORS.	ALOK BHACHAWAT, ISHAN JAIN, MANISH CHAURASIYA	9811105362	ALOK@BHACHAWAT.COM	12.01.2026
21	**SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**NEW DELHI**	25	CS (COMM)	2/2026	05-01-2026	CANARA BANK Vs RENU SODHI	Ekant Luthra(P),	8376841313	ekant23@gmail.com	02.01.2026
			25	CS (COMM)	1/2026	05-01-2026	CANARA BANK Vs NIDHI DIXIT	KUNAL SHARMA(P),	9811575138	kkunalashharmalaw@gmail.com	26.12.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			25	CS (COMM)	4/2026	06-01-2026	CANARA BANK Vs PALLAVI VISHAL JAIN	KUNAL SHARMA(P),	9811575138	kkunalsharmalaw@gmail.com	29.12.2025
			25	CS (COMM)	12/2026	07-01-2026	KUSHAL KARYASHALA Vs ATC LOGISTICAL SOLUTION PVT LTD	JITENDER SHARMA(P),	9873804774	not provided	03.01.2026
			25	CS (COMM)	16/2026	12-01-2026	CAIS ENGINEERING SERVICES PRIVATE LIMITED Vs APURVAKRITI INFRASTRUCTURE PRIVATE LIMITED	Manish Raghav(P),	-9873645048	raghavlawefile@gmail.com	07.01.2026
			25	CS (COMM)	18/2026	13-01-2026	Kelson Storage System Pvt Ltd Vs DIVANSHU	VARUN KHERA(P),	991126323	not provided	12.01.2026
			25	CS (COMM)	17/2026	13-01-2026	RAVI KANT MANGA PROP M/S OSHN SERVICES Vs M/S ASTHA PACKAGING SOLUTION AND ANR	vikas chhabra(P),	9212416114	chhabravikas440@gmail.com	08.01.2026
			25	CS (COMM)	24/2026	15-01-2026	Asian Hotels North Limited Vs VINOD KUMAR KHANNA	Sidhant Kumar(P),	98102-25856	AMAGO@UNUMLAW.IN	09.01.2026
			25	CS (COMM)	25/2026	15-01-2026	Zydus Wellness Products Ltd Vs Ved Prakash Gupta	RAHUL BHUJBAL(P),	9811180837	litigation@gnataraj.com	07.01.2026
			25	CS (COMM)	42/2026	20-01-2026	SUPREME INDUSTRIES LIMITED Vs SUPREME UPVC DOOR AND WINDOWS	AADISH JAIN(P),	9810083029	debasishmoitra@gmail.com	12.01.2026
			25	CS (COMM)	47/2026	21-01-2026	CANARA BANK Vs NARESH KUMAR AND ANR	KUNAL SHARMA(P),	9811575138	KKUNALASHHARMALAW@GMAIL.COM	15.01.2026
			25	CS (COMM)	50/2026	24-01-2026	CANARA BANK Vs SAURAV SAXENA	Amit gupta(P),	9810224624	amitguptaadv366@gmail.com	14.01.2026
			25	CS (COMM)	54/2026	27-01-2026	NOHAR CHAND LOHA BHANDAR Vs M/S RANGOONI IRON AND STEEL PVT LTD	Kanishk Ahuja(P),	9717119436	Kanish.ahuja@kakolegal.co.in	16.01.2026
			25	CS (COMM)	60/2026	28-01-2026	STATE BANK OF INDIA Vs 4 PLUS FAMILY DENTAL	KM Monika(P),	9069091827	monika.thekmc@gmail.com	21.01.2026
			25	CS (COMM)	58/2026	28-01-2026	Zydus Wellness Products Ltd Vs M/s Adarsh Chemical Industries	RAHUL BHUJBAL(P),	9811808373	litigation@gnatarqi .com	22.01.2026
			25	CS (COMM)	61/2026	28-01-2026	Ms Plug In Digital Pvt Ltd Vs Asia Pacific Institute of Management	Ishaan Mukherjee(P),	9654399090	advishaanmukherjee@gmail.com	24.01.2026
			25	CS (COMM)	59/2026	28-01-2026	STATE BANK OF INDIA Vs RAKESH ROSHAN	anshu shukla(P),	92l0043774	not provided	22.01.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			25	CS (COMM)	65/2026	29-01-2026	INDIAN OVERSEAS BANK Vs SK INDUSTRIES	HITENDRA NATH RATH(P),	9990118668	hitendetarathi@gmail.com	24.01.2026
			25	CS (COMM)	64/2026	29-01-2026	INDIAN OVERSEAS BANK Vs S K INDUSTRIES	HITENDRA NATH RATH(P),	9990118668	hitenderarathi@gmail.com	27.01.2026
			25	CS (COMM)	68/2026	30-01-2026	UNION BANK OF INDIA Vs TARA CHAND	Manoj Kumar(P),	9811085046	gupta26a@yahoo.co.in	28.01.2026
			25	CS (COMM)	69/2026	30-01-2026	STATE BANK OF INDIA Vs RUBY	SHALINI UPADHYAY(P),	98 18866627	ashokpopli16@yahoo.in	28.01.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT FOR RECOVERY	CS (COMM)/3/2026	05-01-2026	CANARA BANK VS NIDHI DIXIT	KUNAL SHARMA(P),	9910200911	ksalegal16@gmail.com	15-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/9/2026	06-01-2026	ALSTONE MANUFACTURING PVT LTD VS SAGAR PAWAR	VINEET JAIN(P),	9958127227	vineetjain27@gmail.com	19-09-2025
			20	SUIT FOR RECOVERY	CS (COMM)/11/2026	06-01-2026	RVDK LABOURHOME PRIVATE LIMITED VS LAKSHMIKANTHA S	KESHAV KUMAR(P),	7631445433	advocatekeshav2018@gmail.com	03-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/10/2026	06-01-2026	BCH ELECTRIC LIMITED VS NIPUN CHAWLA	JITENDER VASHISHT(P),	9811550817	jvashisht@gmail.com	17-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/13/2026	07-01-2026	LUMBUS SECURITY MANPOWER PVT LTD VS KONCORDE CONTRACTORS PVT LTD	SACHIN AGGARWAL(P),	9599249972	advsachin.2705@gmail.com	12-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/15/2026	08-01-2026	M/S STROLAR MOUNTING SYSTEMS PVT LTD VS M/S RATTAN MACHINE TOOLS	MANOJ KUMAR(P),	8750677946	manojbarhela1971@gmail.com	09-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/14/2026	08-01-2026	R L POLYMERS PVT LTD THROGH ITSAR AKHILESH MAURYA VS SHREE BHANDARI PLASTIC PVT LTD	GAGAN KUMAR SINGHAL(P),	8860538313	gagankumarsinghal@yahoo.com	19-12-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM)/3/2026	09-01-2026	MS ANSAL BUILDWELL LTD VS M/S SARAL BUILDERS	PRATISHTH KAUSHAL(P),	9599215079	pratishthkaushal@gmail.com	06-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/20/2026	14-01-2026	CANARA BANK VS POONAM DUBEY	AAYUSHMAAN VATSYAYANA(P),	8600912592	advocatevatsyayana@gmail.com	28-11-2025
			20	SUIT FOR TRADEMARKS	CS (COMM)/26/2026	15-01-2026	ZYDUS WELLNESS PRODUCTS LTD VS PIECAN PHARMA (P) LTD	RAHUL BHUJBAL(P),	NOT AVAILABLE	not available	08-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/27/2026	16-01-2026	SINGHAL ENTERPRISES THROUGH ITS PROPRIETOR PRAVEEN KUMAR SINGHAL VS NKG INFRASTRUCTURE	ROHIT AGGARWAL(P),	9810016791	not available	12-01-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/28/2026	16-01-2026	ZYDUS WELLNESS PRODUCTS LTD VS VIJAY SHANKAR SINGH	RAHUL BHUJBAL(P),	NOT AVAILABLE	not available	11-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/33/2026	17-01-2026	MANOJ KUMAR VS LRS OF VIRENDER KUMAR	KULDEEP RANA(P),	9899453467	kuldeep_rana67@yahoo.com	26-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/32/2026	17-01-2026	TIMES INTERNET LIMITED VS PACE MARKETING SOLUTIONS PVT LTD	RAJEEV AGARWAL(P),	9810028877	not available	06-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/37/2026	19-01-2026	MS SHIV SHAKTI SANCHAR PRIVATE LIMITED VS MS NKG INFRASTRUCTURE LIMITED	RAHUL MIGLANI(P),	NOT AVAILABLE	not available	04-11-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			20	SUIT FOR RECOVERY	CS (COMM)/38/2026	19-01-2026	ONE 97 COMMUNICATIONS LTD VS SIRONA HYGINE PRIVATE LIMITED AND ORS	RAHEEL KOHLI(P),	9810771985	not available	22-12-2025
			20	SUIT FOR TRADEMARKS	CS (COMM)/36/2026	19-01-2026	HEWEPRO CAPITAL PRIVATE LIMITED AND ANR VS GAURAV GOYAL	SHAILEN BHATIA(P),	9818558690	advocate.shailenbhatia89@gmail.com	18-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/44/2026	20-01-2026	M/S GONSAI LOGISTICS PVT LTD VS M/S INDIGO COLLECTIONS PVT LTD	RAKESH KUMAR SHARMA(P),	9868040826	sharmarakeshadv1@gmail.com	05-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/46/2026	20-01-2026	WINDOW MAGIC INDIA PVT LTD VS SAGAR INTERNATIONAL LTD	SHASHANK PANDEY(P),	NOT AVAILABLE	not available	07-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/45/2026	20-01-2026	IPOWER BATTERIES P LTD VS TIRANGA AUTOTECH INDIA PRIVATE LIMITED AND ORS	PRITESH KHATRI(P),	9899891989	rkhatri@petitjuris.com	18-07-2025
			20	SUIT FOR RECOVERY	CS (COMM)/43/2026	20-01-2026	RENU DEVI VS FLIPKART INTERNET PVT LTD	BHAVYA KOHLI(P),	NOT AVAILABLE	not available	13-01-2026
			20	COUNTER CLAIM	Counter Claim/1/2026	21-01-2026	INTEGRATED BATTERIES INDIA PVT LTD VS M/S SUNRISE FREIGHT FORWARDERS PRIVATE LIMITED	VAGISHA KASHYAP(P),	9811126281	vagishakochar@gmail.com	17-10-2025
			20	SUIT FOR RECOVERY	CS (COMM)/49/2026	22-01-2026	SHUBHAM GOLDIEE MASALE PVT LTD VS ASHOK VARMA	SHRAVAN BANSAL(P),	9810017859	skbansalipr@gmail.com	06-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/55/2026	27-01-2026	CANARA BANK VS ABHIJEET MEENA	RAKESH KUMAR(P),	9810482545	rakeshklegal@gmail.com	07-01-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/57/2026	27-01-2026	ZYDUS WELLNESS PRODUCTS LTD VS M/S OMKAR AGENCY	RAHUL BHUJBAL(P),	NOT AVAILABLE	not available	12-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/56/2026	27-01-2026	CRYSTAL CROP PROTECTION LIMITED VS PRAVEEN KUMAR	AMIT CHAUHAN(P),	9873224151	memberexecutive@gmail.com	12-12-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM)/12/2026	29-01-2026	KUKADI VALLEY PUBLIC SCHOOL VS. EDUSMART SERVICES PVT. LTD.	ABINASH KUMAR MISHRA	9811235958	abinashkmishra@gmail.com	22-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/63/2026	29-01-2026	JASLEEN WALIA VS RJT COMPUSOLUTIONS PVT LTD	YASH CHATURVEDI(P),	9987566992	yashchaturvedi2407@gmail.com	04-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/70/2026	30-01-2026	AMIT ENTERPRISES VS WOOL PALACE AND ORS	VIVEKANANDA YADAV(P),	NOT AVAILABLE	not available	09-10-2025
23	**MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	12, New Court Block-I	CIVIL CASES	CS (COMM)/13/2026	08/01/2026	OFB Tech Private Limited Vs HYPER MARKET SERVICES	Tusharr Mawkin(P),	9739091656	harshals@hypergroup.com	24.12.2025

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			12, New Court Block-I	CIVIL CASES	CS (COMM)/27/2026	14/01/2026	Emu Lines Private Limited Vs MAGIC BLADES PVT LTD	Uday Kumar(P),	8882303942	advudaykumar@gmail.com	17.06.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/33/2026	17/01/2026	Canara Bank Vs Sumit Aggarwal	Eshu Chaudhary(P),	9910482995	ankursinghbhadana@gmail.com	10.01.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/35/2026	17/01/2026	DEVKI DEVI FOUNDATION Vs NATHU RAM MANGLA	SANJEEV SARASWAT(P),	9810117154	sanjeev.saraswat@questlegalparners.com	15.01.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/41/2026	20/01/2026	CRAFT MEN INDIA Vs PHX CONSULTING PVT LTD AND ORS	Rajbir Bal(P),	9910399327	rajbir@rsblaw.in	05.12.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/43/2026	22/01/2026	BANK OF INDIA Vs M/S ASMI ENTERPRISES	Svageesh kumar(P),	9953585448	advocatevageeshkumar@gmail.com	14.01.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/46/2026	23/01/2026	STATE BANK OF INDIA Vs ISHWAR SINGH	Shiv Tyagi(P),	9811059032	shivktyagi1@gmail.com	21.01.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/49/2026	24/01/2026	Punjab National Bank Vs Tushar Kasana	Vikram Gola(P),	9811244209	vikramgola2010@gamil.com	22.01.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/57/2026	28/01/2026	STATE BANK OF INDIA Vs AMARJEET	NAZIA PARVEEN(P),	9810021846	sagarandsagar@live.com	Not filed
			12, New Court Block-I	CIVIL CASES	CS (COMM)/58/2026	29/01/2026	Shivsarolakshmi Swapping Station Vs Upgrid Solutions Private Limited	VIKAS SINGH(P),	8800787684	chambeofmrvsingh@gamil.com	27.01.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/67/2026	30/01/2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs J R CORPORATION AND ORS	NITESH KUMAR(P),	9810197092	dsadv13@gmail.com	28.01.2026
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 7/2026	06.01.2026	STATE BANK OF INDIA VS RAM KUMAR	SHALINI UPADHYAY	9899408618	shaliniupadhyay.advocate@gmail.com	05.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 8/2026	06.01.2026	STATE BANK OF INDIA VS MAHAVIR	SHALINI UPADHYAY	9899408618	shaliniupadhyay.advocate@gmail.com	05.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 11/2026	07.01.2026	M/S APPLY PIE LLP VS M/S CLOUDFLARE INDIA PVT LTD	RAJ KUMAR	9958031223	rajadvocate1985@gmail.com	22.12.2025
			6, New Court Block-I	Commercial	CS (COMM) 29/2026	15.01.2026	STATE BANK OF INDIA VS ASHWANI	SHIV KUMAR TYAGI	9811059032	shivktyagi1@gmail.com	09.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 65/2026	29.01.2026	STATE BANK OF INDIA VS VIVEK RANJAN KUMAR	RAJEEV SAGAR	9810021846	sagarandsagar@live.com	31.08.2024

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			6, New Court Block-I	Commercial	CS (COMM) 66/2026	29.01.2026	STATE BANK OF INDIA VS SANJAY CHOUDHARY	RAJEEV SAGAR	9810021846	sagarandsagar@live.com	15.07.2024
25	**SH. SANDEEP YADAV**	**SOUTH**	17, New Court Block-I	Commercial	CS (COMM)/9/2026	06/01/2026	Shakti Pumps India Ltd Vs Sachin Tiwari and Ors	SUDARSHAN BANSAL(P)	9810132015	legal@unitedworld.co.in	30/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/18/2026	09/01/2026	DEVVRAT IMPEX PVT LTD Vs MR SHIAVAM SANON PROP PARTNER	Natwar Rai(P)	9818906064	natwarrai@gmail.com	05/01/2026
			17, New Court Block-I	Commercial	CS (COMM)/20/2026	09/01/2026	Ms WD 40 Manufacturing Company Vs Pradeep Gulati and Ors	SUDARSHAN BANSAL(P)	9810132015	legal@unitedworld.co.in	07/01/2026
			17, New Court Block-I	Commercial	CS (COMM)/21/2026	12/01/2026	Anand Cutting Profiles Pvt Ltd Through its Authorized Representative Vinod Kumar Bhatt Vs M/s Isuzu Autotech Industries Through its Managing	TUSHAR MAHAJAN(P)	8802290930	advocatetusharmahajan@gmail.com	12/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/25/2026	13/01/2026	MANASH LIFESTYLE PRIVATE LIMITED Vs AS ENTERPRISE	NAGESHWAR KUMHAR(P)	9818823289	info@deyandkumhar.com	03/01/2026
			17, New Court Block-I	Commercial	CS (COMM)/24/2026	13/01/2026	Ajit Singh Tanwar Sole prop of M/s Raj Enterprises Vs Municipal Corporation of Delhi (South Zone)	Ashu Arora(P)	9910800124	ashunarora@gmail.com	19/11/2025
			17, New Court Block-I	Commercial	CS (COMM)/31/2026	15/01/2026	FINBIRD TECHNOLOGIES PRIVATE LIMITED Vs SUSTAINIUM INC	Juhi Chawla(P)	9999014248	juhi@duaassociates.com	06/01/2026
			17, New Court Block-I	Commercial	CS (COMM)/35/2026	17/01/2026	DEVKI DEVI FOUNDATION Vs NATHU RAM MANGLA	SANJEEV SARASWAT(P)	9810117154	sanjeev.saraswat@questlegalpartners.com	15/01/2026
			17, New Court Block-I	Commercial	CS (COMM)/36/2026	19/01/2026	ICICI BANK LIMITED Vs M K ROCK TECH PRIVATE LIMITED THROUGHITS DIRECTOR SH MOIN KHAN	DEEPAK KAUSHIK(P)	9818030800	induslegalia@gmail.com	28/03/2023
			17, New Court Block-I	Commercial	CS (COMM)/45/2026	22/01/2026	Union Bank of India Vs Shivansh Singh	Dhananjay Kumar (P)	9711343590	advocateshyamjha@gmail.com	19/01/2026
			17, New Court Block-I	Commercial	CS (COMM)/55/2026	28/01/2026	Mirza Qhaiser Baig Vs Mirza Afser Baig	SHAMIK SAHA(P)	8510018144	shamik.chambers@gmail.com	24/01/2026
			17, New Court Block-I	Commercial	CS (COMM)/56/2026	28/01/2026	State Bank Of India Vs Umesh chauhan	TIRATH LAL YADAV(P)	9643228307	advtirath@gmail.com	06/01/2026
26	**Sh. Ajay Kumar Jain, District Judge (Commercial Court) (Digital)-04**	**SOUTH**	29, New Court Block-II	Commercial	CS (COMM)/3/2026	03/01/2026	MEENA TANWAR Vs MUNICIPAL CORPORATION OF DELHI (SOUTH ZONE)	Ashu Arora(P),	9910800124	ashunarora@gmail.com	19.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/6/2026	05/01/2026	MANASH LIFESTYLE PRIVATE LIMITED Vs MUKUL JAISWAL AND ANR	NAGESHWAR KUMHAR(P),	9818823289	info@deyandkumhar.com	29.12.2025

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			29, New Court Block-II	Commercial	CS (COMM)/15/2026	08/01/2026	M/S OFB TECH PRIVATE LIMITED Vs YARRAPATHRUNI PRABHU SURYA	Tusharr Mawkin(P),	9266434371	legal3@arenesslaw.com	24.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/32/2026	16/01/2026	AARK PHARMACUTICALS LTD Vs NEELKANTH DRUG HOUSE	Prashant Bhargava(P),	9991119392	passandassociates@gmail.com	11.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/37/2026	19/01/2026	SIEMENS INDUSTRY SOFTWARE INC AND ANR Vs RUCHIR MANGLA AND ORS	Aarshia Behl(P),	9818061242, 9810621272	aarshia@saikrishnaassociates.com	14.01.2026
			29, New Court Block-II	Commercial	CS (COMM)/50/2026	24/01/2026	SURESH CHAND TIWARI Vs CLASSIC CONSTRUCTION COMPANY	Markandey Gupta(P),	9250950582	markandeygupta@yahoo.co.in	13.01.2026
			29, New Court Block-II	Commercial	CS (COMM)/54/2026	28/01/2026	AJIT SINGH TANWAR SOLE PROP OF M/S RAJ ENTERPRISES Vs MUNICIPAL CORPORATION OF DELHI (SOUTH ZONE)	Ashu Arora(P),	9910800124	ashunarora@gmail.com	19.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/60/2026	29/01/2026	AKASH ENTERPRISES Vs BURGER CLUB PVT LTD	Nitesh Sharma(P),	8750191518, 9667121819	ntadvocates@gmail.com	23.01.2026
			29, New Court Block-II	Commercial	CS (COMM)/69/2026	31/01/2026	ASICS CORPORATION Vs ASHOK KUMAR AND ORS	Shravan Bansal(P),	9650682928	unitedmark@uniteandunited.com	28.01.2026
27	**SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	NIL								
28	**SH. LAL SINGH, DISTRICT JUDGE**	**SOUTH-EAST**	18 BLOCK 1	CS(COMM)	15/2026	08-01-2026	MANTU MANDAL Vs BADRI VISHAL VERMA	CHANDRA SHEKHAR YADAV	9810209981	legal.shebang@gmail.com	07-01-2026
				CS(COMM)	41/2026	16-01-2026	UNION BANK OF INDIA Vs SANJAY KUMAR	AKHIL GUPTA	9811085046	gupta26a@yahoo.com	19-12-2025
				CS(COMM)	61/2026	22-01-2026	YAKULT DANONE INDIA PRIVATE LIMITED Vs A. V. INDUSTRIES AND ORS.	PRADHYUMAN	8302270898	NOT MENTIONED IN PLAINT	03-11-2025
				CS(COMM)	65/2026	23-01-2026	VIKEL BUSINESS CORPORATION Vs M/S KATYAYANI INFOSYS AND ORS.	ABHISHEK SETHI	9582000430	abhisheksethiadvocate@gmail.com	12-01-2026
				CS(COMM)	78/2026	30-01-2026	ROHIT BHATI Vs PUBLIC WORKS DEPARTMENT AND ORS.	NAVEEN KUMAR & ASHISH KUMAR	9971722433	adv.ashishrexwal@gmail.com	24-05-2025
29	**SH. LALIT KUMAR LD. DJ COMM-02, SOUTH EAST DISTRICT, SAKET COURT, DELHI**	**SOUTH-EAST**	14	COMMERCIAL SUIT	CS (COMM)/24/2026	12.01.2026	STATE BANK OF INDIA Vs Jeetu	ROHIT KUMAR	701587331	ROHITVAKEEL177@GMAIL.COM	18.12.2025
					CS (COMM)/35/2026	15.01.2026	CANARA BANK Vs DALIP KUMAR GUPTA PROP EKTA ELECTRONICS TELECOM	SANJEEV CHOPRA	9711142200	CHOPRA6791@GMAIL.COM	06.01.2026

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					CS (COMM)/42/2026	16.01.2026	UNION BANK OF INDIA Vs SANA PRAVEEN	AKHIL GUPTA	9811085046	GUPTA26A@YAHOO.CO.IN	19.01.2026
					CS (COMM)/63/2026	23.01.2026	Mandeep Pal Mankoo (Prop of M/s My Global Wander) Vs OYO HOTELS AND HOMES PVT LTD	GURSAT SINGH VACHHER	9811105891	GURSAT@GSVLEGAL.COM	02.01.2026
					CS (COMM)/67/2026	27.01.2026	STATE BANK OF INDIA Vs DHARMENDRA SINGH	RANI BHARDWAJ	9643680913	RBHARDWAJASSOCIATE@GMAIL.COM	22.01.2026
					CS (COMM)/72/2026 (TM)	28.01.2026	INTEX TECHNOLOGIES INDIA LIMITED ANR Vs SIGMAVIZIN ELECTRONICS PVT LTD AND ORS	Nikhil Kumar Singh	9891396019	karamveer@lexnalytio.com	06.01.2026
30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS (COMM)/4/2026	05-01-2026	STATE BANK OF INDIA Vs MRS AJIT KAUR	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	23.12.2025
					CS (COMM)/6/2026	05-01-2026	DHRUV KUKREJA Vs SACHIN	Mohit Kukreja(P),	9999627826	advkukreja@gmail.com	-----
					CS (COMM)/17/2026	12-01-2026	REENA SADANA Vs M/S BHAWANI PRINTERS AND PUBLISHERS	Mohit Arora(P),	9811636494	mohitarora@gmail.com	06.01.2026
					CS (COMM)/18/2026	12-01-2026	STATE BANK OF INDIA Vs HITESH PAL	Narender Kumar(P),	7015807331	rohitvakeel177@gmail.com	18.12.2025
					CS (COMM)/30/2026	13-01-2026	SAYED SUAB AKHTAR PROPRIETOR M/S SANSHO INTERIORS Vs M/S PARADISE FOOD COURT PVT LTD	SUHAIL KHAN(P),	9711190303	suhailkhanadv@gmail.com	05.01.2026
					CS (COMM)/29/2026	13-01-2026	M/S E3 PANEL INDUSTRIES Vs PRAGATI AUTO FRAMEWORK PRIVATE LIMITED	Nancy Jain(P),	9039959222	pragatiautoframework@gmail.com	06.11.2025
					CS (COMM)/50/2026	19-01-2026	JM PETROCHEMICALS PVT LTD Vs M/S SHREE SAINATH CHEMICALS	SUJEET MISHRA(P),	7991454444	adv.harshpandey04@gmail.com	18.12.2025
					CS (COMM)/55/2026	21-01-2026	SS ELITE TRIANGLE PRIVATE LIMITED Vs DR SURBHI SINGH	ANIl K Khaware(P),	9810027839	anil.khaware@gmail.com	19.01.2026
					CS (COMM)/64/2026	23-01-2026	INSTAVERITAS INDIA PRIVATE LIMITED Vs SAMASTH LIVING PRIVATE LIMITED	Viren Bansal(P),	9433433333	virenbansal1@gmail.com	03.01.2026
					CS (COMM)/71/2026	28-01-2026	YO PAAN CORNER Vs xxxxxxxxxxxx	aman sabir saifi(P),	8287210319	-----	16.01.2026
					CS (COMM)/70/2026	28-01-2026	STATE BANK OF INDIA Vs AJAY KUMAR	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	24.01.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
31	MS. SUNENA SHARMA	SOUTH-EAST	21	EXECUTION PETITION	ExCOMM Award by Arb Comm/1/2026	03-01-2026	Esconet Technologies Limited Vs M/s Unbox Data Centers Pvt Ltd and Ors	Ashish Mishra(P),	8745960148	asish.mishraatslo.in	01.11.2025
				MISC. APPLICATION	Misc DJ/12/2026	03-01-2026	SUSHIL KUMAR Vs BITTOO SONDHI	SONALI TIWARY(P),	8826363007	officeofadvocatesonali@gmail.com	--
				ARBITRATION AND CONCILIATION ACT	OMP (E) (COMM)/1/2026	08-01-2026	M/S EDUFUNDAE VENTURES PVT LTD Vs M/S ARC Security Pvt Ltd	RAMESH KUMAR SHOKEEN(P),	9958774762	shokeen533@yahoo.co.in	29-10-2025
				CONTEMPT PETITION	Contempt Petition/1/2026	09-01-2026	ADOBE INCORPORATED AND ANR Vs Mr NITIN VIJAY AND ORS	Aarshia Behl(P),	9818061242	dilip@saikrishnaassociates.com	19-12-2025
				COMMERCIAL SUIT	CS (COMM)/22/2026	12-01-2026	STATE BANK OF INDIA Vs Vijay Pal	Narender Kumar(P),	7015807331	rohitvakeel77@gmail.com	16-12-2025
				COMMERCIAL SUIT	CS (COMM)/23/2026	12-01-2026	STATE BANK OF INDIA Vs RAM VATI alias RAM WATI	Narender Kumar(P),	7015807331	rohitvakeel77@gmail.com	16-12-2025
				COMMERCIAL SUIT	CS (COMM)/21/2026	12-01-2026	STATE BANK OF INDIA Vs Amit Kumar	Narender Kumar(P),	7015807331	rohitvakeel77@gmail.com	16-12-2025
				COMMERCIAL SUIT	CS (COMM)/20/2026	12-01-2026	STATE BANK OF INDIA Vs Banti Bantiu alias Banti	Narender Kumar(P),	7015807331	rohitvakeel77@gmail.com	18-12-2025
				EXECUTION PETITION	ExCOMM Award by Arb Comm/6/2026	14-01-2026	KOTAK MAHINDRA PRIME LTD Vs ROHIT REXWAL	Kushal Kumar(P),	7009793548	rishabh.eruditelegal@gmail.com	24-08-2025
				COMMERCIAL SUIT	CS (COMM)/43/2026	16-01-2026	M/S PRAKRITIK SAMVARDHAN PRIVATE LIMITED Vs KME Infrastructure AND ORS	Abhinav Garg(P),	9810196968	adv.abhinavgarg@gmail.com	16-12-2025
				COMMERCIAL SUIT	CS (COMM)/49/2026	17-01-2026	M/S MILAP LOGISTICS PVT LTD Vs M/S WG ENTERPRISES PVT LTD	Deepak Gautam(P),	9999204626	advnks393@gmail.com	13-01-2026
				EXECUTION PETITION	EX/30/2026	19-01-2026	M/S UNIQUE COLLECTIONS INDIA PVT LTD Vs ASHOK KUMAR MAURYA PROPRIETOR OF M/S A ONE OFFICE SYSTEMS	Nancy Jain(P),	7827867679	e3legal@gmail.com	09-01-2026
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/28/2026	21-01-2026	M/s Bharti Airtel Limited Vs Mr Mukul Kumar Verma	Kunwar Singh(P),	9582088986	kpsadvocates@gmail.com	06-12-2025
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/27/2026	21-01-2026	M/s Bharti Airtel Limited Vs Mrs Raj Muni Devi	Kunwar Singh(P),	9582088986	kpsadvocates@gmail.com	06-12-2025
				COMMERCIAL SUIT	CS (COMM)/62/2026	22-01-2026	M/S M S CURATIVE PRIVATE LIMITED Vs Mr Sukesh Chandra	Ankush Yadav(P),	9716216248	advnishantsharma1996@gmail.com	09-01-2026

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				COMMERCIAL SUIT	CS (COMM)/66/2026	24-01-2026	REGENT DIGITECH PVT LTD Vs M/S FRANS GLOBAL INFOTECH PVT LTD	Anisha Mathur(P),	9971096840	contact.shepherdlaw@gmail.com	20-01-2026
				ARBITRATION AND CONCILIATION ACT	ARB A (COMM)/1/2026	24-01-2026	AADIDEVA INFRATECH PVT LTD Vs M/S KAILA DEVI STONE IMPLEX	Mehaak Jaggi(P),	9811250312	office@chambersmj.com	20-01-2026
				COMMERCIAL SUIT	CS (COMM)/73/2026	28-01-2026	STATE BANK OF INDIA Vs KRISHNENDU DAS	RANI BHARDWAJ(P),	9643680913	rbhardwajassociate@gmail.com	22-01-2026
				COMMERCIAL SUIT	CS (COMM)/69/2026	28-01-2026	State Bank of India Vs Tek Bahadur Damai	Suchita Dixit(P),	8896932836	agnihotrisuchita@gmail.com	24-01-2026
				COMMERCIAL SUIT	CS (COMM)/82/2026	31-01-2026	SHRI AJIT SINGH BHANDARI AND ANR Vs M/S SIMMTRONICS INFOTECH PRIVATE LIMITED	Rajesh Narula (p)	9899157488	narula.law@gmail.com	27-01-2026
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/30/2026	31-01-2026	M/s Oval Bean Hospitality Private Limited Vs ESCORTS HEART INSTITUTE AND RESEARCH CENTRE LTD	P.R.Rajhans(P),	9811097145	legal@globallaw.co.in	27-01-2026
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/31/2026	31-01-2026	CARS24 FINANCIAL SERVICES PVT LTD Vs Puneet Gupta	Rahul Chauhan(P),	9971891788	info@aualegal.com	23-12-2025
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/32/2026	31-01-2026	CARS24 FINANCIAL SERVICES PVT LTD Vs Kamlesh Kumar	Rahul Chauhan(P),	9971891788	info@aualegal.com	22-12-2025
32	**MS. NEELAM SINGH LD. DJ COMM-05, SOUTH EAST DISTRICT, SAKET COURT, DELHI**	**SOUTH-EAST**	22	Commercial Suit	CS (COMM)/9/2026	06-01-2026	CANARA BANK Vs MUKESH KUMAR TIRTHANI	Pratap Chandra Rana	9990366723	prana25000@gmail.com,	23-12-2025
				Commercial Suit	CS (COMM)/10/2026	06-01-2026	CANARA BANK Vs AKANSHA SINGH	Pratap Chandra Rana	9990366723	prana25000@gmail.com,	23-12-2025
				Commercial Suit	CS (COMM)/13/2026	07-01-2026	M/S B4 LOGISTICS SERVICES PVT. LTD. Vs M/S BLUECOM TECHNOLOGIES INDIA PVT. LTD.	ABHISHEK HARJIKA	9310008854	aharjika12@gmail.com	12-12-2025
				Commercial Suit	CS (COMM)/26/2026	13-01-2026	STATE BANK OF INDIA Vs RAM LAL SINGH	Narender Kumar	7015807331	rohitvakeel77@gmail.com	16-12-2025

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				Commercial Suit	CS (COMM)/32/2026	14-01-2026	M/S SK AND A IMPEX LLP Vs INDIAN BANK	Pradeep Kataria	9212023661	jainglobus@gmail.com	17-12-2025
				Commercial Suit	CS (COMM)/34/2026	15-01-2026	PAWAN POLYTEX PVT. LTD. Vs ANANT MANDHANA AND ORS.	SUDARSHAN BANSAL	9810132015	egal@unitedworld.co.in	07-01-2026
				Commercial Suit	CS (COMM)/45/2026	17-01-2026	WONDER ELECTRICALS LTD. Vs ODIN SYSTEM PVT .LTD.	BHUVANESH SEHGAL	9810149006	sehgalbhuvanesh@gmail.com	22-12-2025
				Commercial Suit	CS (COMM)/47/2026	17-01-2026	EXYTE SOLUTIONS PRIVATE LIMITED Vs SHOPNIK E SERVICE PVT. LTD.	Manish Dua	8588924789	mrdlawconsultants@qmail.com	08-01-2026
				Commercial Suit	CS (COMM)/51/2026	19-01-2026	M/S 123 PLY Vs GORAV KHANDELWAL	Nancy Jain	9660729214	e3legal@gmail.com	17-12-2025
				Commercial Suit	CS (COMM)/59/2026	22-01-2026	AASHRAY PROMOTION OF SOCIAL ENTERPRISE FOUNDATION Vs M/S INNOVATIVE FINANCIAL ADVISORS PVT. LTD. ORS.	Sagar	9810878919,	chandrachur.bhattacharyya@gmail.com	--
				Commercial Suit	CS (COMM)/79/2026	30-01-2026	THE HOSTELLER HOSPITALITY PVT. LTD. Vs MR. AVDHESH MITTAL	NITESH KUMAR	9999995148	adityajoshiaa@gmail.com	02-09-2025
33	**MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**		Commercial Suit	CS (COMM)/7/2026	05-01-2026	CANARA BANK VS. NEETU PANDEY	PRATAP CHANDRA RANA	9990366723	prana25000@gmail.com	23-12-2025
				Commercial Suit	CS (COMM)/11/2026	06-01-2025	RAHUL AGRAWAL VS. M/S TATA CAPITAL HOUSING FINANCE LTD.	ARUN BATTA	9810064103	arunbatta@gmail.com	24-12-2025
				Commercial Suit/MISC.	MISC DJ/39/2025	13-01-2026	SANDEEP SAXENA VS. A.B. CAD CONSULTANCY PRIVATE LIMITED	DEVENDER KR. KATARIA	9810915051	info@devenderkataria.com	NA
				Commercial Suit	CS (COMM)/33/2026	14-01-2026	ARVEE TRADING COMPANY VS. M/S MANOJ MOBILE RETAIL STORES PRIVATE LIMITED AND ANR.	TUSHAR SAINI	9990260002,7065626876	lawscapefirm@gmail.com	22-12-2025

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				Commercial Suit	CS(COMM) 38/2026	15.01.2026	M/S GOVIND RUBBER LIMITED VS. M/S SHIV TRADING COMPANY	RAKESH PAL AND CO.	9899986979	NOT PROVIDED	03-10-2025
				Commercial Suit	CS (COMM)/36/2026	15.01.2026	CANARA BANK VS. NIRMALA PROP. M/S DAILY NEEDS GENERAL STORE	SANJEEV CHOPRA	9711142200	chopra6791@gmail.com	06-01-2026
				Commercial Suit	CS (COMM)/37/2026	15.01.2026	CANARA BANK VS. DEEPAK KUMAR AND ANR.	SANJEEV CHOPRA	9711142200	chopra6791@gmail.com	06-01-2026
				Commercial Suit	CS (COMM)/40/2026	16.01.2026	M/S GRAFIX SOLUTIONS VS. MANIPAL TECHNOLOGIES LIMITED	RAKESH SHARMA	9911125245	advocaterakeshsharma2006@gmail.com	18-12-2025
				Commercial Suit	CS (COMM)/44/2026	17-01-2026	VANBROS HOME PRIVATE LIMITED VS. JITENDER CHUG ALIAS VIJAY AND ANR.	MOHIT GUPTA	9654681238	mohitadv@yahoo.com	06-01-2026
				Commercial Suit	CS (COMM)/48/2026	17-01-2026	KULDEEP KALRA VS. INDERPAL	ABHISHEK SETHI	9582000430	abhisheksethiadvocate@gmail.com	02-12-2025
				Commercial Suit	CS (COMM)/53/2026	20-01-2026	MOHD. TOHID AND ANR. VS. MOHD. JAVED	AMIT GUPTA	9899474884	AMIT.ADVOCATE@gmail.com	14-01-2026
				Commercial Suit	CS (COMM)/54/2026	20-01-2026	M/S SCJ PLASTICS PRIVATE LTD. VS. M/S ABR PETRO PRODUCTS LIMITED	PANKAJ CHAUDHARY	8800430090	pcadv19@yahoo.in	09-01-2026
				U/S 9	OMP(I) COMM. 25/2026	20-01-2026	M/S BHARTI AIRTEL LIMITED VS. MRS. DHARAM WATI	KUNWAR SINGH	9582088986	kpsadvocates@gmail.com	NA
34	**MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT**	**SOUTH-EAST**	30	CS (comm)	8/2026	05.01.2026	Optimal Media Solutions Vs i3RC Insights Pvt Ltd	Devashish Bhadauria	7838743919	info@bhadauriaassociates.com	23.12.2025
				CS (comm)	12/2026	06.01.2026	M/S Shivanya Leather Expoprts Pvt Ltd Vs Mr Pradeep Kumar Gupta	Linkon Goswami	9999081393	linkongoswami@gmail.com	13.12.2025
				CS (comm)	74/2026	28.01.2026	AKG Plastics Pvt. Ltd. Vs Prateek Realtors Pvt. Ltd.	Rani Bhardwaj	9643680913	rbhardwajassociate@gmail.com	21.01.2026
35	**MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	39	CS(COMM)	3/2026	05.01.2026	SUNIL DUTT V/S CHANDRALEKHA	ADVOCATE VIVEK BHATI	9999489095	Aadvvivek.14@gmail.com	17.12.2025
				CS(COMM)	77/26	29.01.2026	USHA ALUMINIUM V/S MAYANK KUMAR	JAIN VERMA & ASSOCIATES	9660729214	e3legal@gmail.com	01.08.2025

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36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	15/2026	14-01-2026	BANK OF MAHARASHTRA VS M/S LUBA CABLES & ORS	RAKESH KUMAR	9891691568	RAKESH.ADVCT@GMAIL.COM	20-12-2025
			101	CS COMM	23/2026	17-01-2026	MEENAKSHI SHARMA V/S M/S SECURE RESIDENCY PVT. LTD.	ABHISHEK RATHI	9149256935	-	14-01-2026
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	3/2026	05-01-2026	BSES YAMUNA POWER LTD Vs MOHD ASLAM	VAIBHAV YADAV	9971336611	vaibhav.yadav@hotmail.com	17-12-2025
			--do--	C.S.(COMM)	5/2026	08-01-2026	Bank of Baroda Vs Priti	UMESH JOSHI	9910568669	advocateumesh2005@gmail.com	07-01-2026
			--do--	C.S.(COMM)	8/2026	15-01-2026	BANK OF MAHARASHTRA Vs MOHMMAD ARSHAD	RAKESH KUMAR	9891691568	rakesh.advct@gmail.com	12-01-2026
			--do--	C.S.(COMM)	9/2026	19-01-2026	KAPIL GOEL Vs MEHTAB ALI	MAYANK SARIN and NARENDER BHANDARI	9313362890	mayanksarin49@gmail.com	13-01-2026
			---do--	C.S.(COMM)	11/2026	29-01-2026	BSES YAMUNA POWER LTD Vs Gulam Mustafa	PRASHAT SHARMA	9999420408	adv.pks.1985@gmail.com	17-12-2025
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS(COMMERCIAL)	CS (COMM)/4/2026	06-01-2026	STATE BANK OF INDIA Vs Shikha Jain Proprietor of Shree Shyam Sales	MS. SUCHITA DIXIT			12.12.2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/6/2026	07-01-2026	I A KHAN AND CO Vs SUMURT METAL OPC PVT LTD	H.P SHARMA			21.11.2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/7/2026	07-01-2026	Bhumika Wadhwa Vs Garvit Kumar	C.B.TOMAR			19.12.2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/19/2026	14-01-2026	MS SWAGAT FASHION CO Vs MS MANISHA ROY	NITIN GARG			19.12.2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/20/2026	14-01-2026	BANK OF BARODA Vs Ankit Arya	UMESH JOSHI			05.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/24/2026	15-01-2026	BANK OF BARODA Vs ashok narayan	RAJNISH KR.BANYAL			06.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/28/2026	16-01-2026	Mubarak Vs Almatine Speciality Infructure Pvt Ltd	AMAN SINGH			03.03.2025

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			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/31/2026	17-01-2026	Basanti Vs Puthiyaveettil Abdulrahiman Sulaiman	MADHUR ARORA			07.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/35/2026	20-01-2026	Uttam Agarwal Vs Manisha Jain	PREM RATAN			12.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/36/2026	20-01-2026	M/S MARUTI FOAMTECH Vs NITIN AGGARWAL	ADITYA LAROYIA			08.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/46/2026	23-01-2026	SH DHERAJ KUMAR Vs SH ALOK KUMAR	SIDHANT DHNGRA			18.12.2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/47/2026	23-01-2026	PUNJAB NATIONAL BANK Vs Mohd Shakir	JYOTI GAUTAM			08.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/51/2026	27-01-2026	BIOCON ELECTRIC PRIVATE LIMITED Vs SAHA VIDEO AND ELECTRONICS	AMARENDER KUR DUBEY			26.12.2025
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/54/2026	30-01-2026	Harish kumar Goel Vs Yogesh Kumar	SH. ML SHARMA			22-01-2026
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)/1/2026	03-01-2026	SANJAY GARG Vs JITENDRA GIRI	T. R. Gupta			26.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/11/2026	08-01-2026	Bank of Baroda Vs Ankit Arya	UMESH JOSHI			07.01.2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/12/2026	09-01-2026	VLK ASSOCIATES PVT LTD Vs SHARIF AHMAD	MANISH KUMAR			07.01.2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/27/2026	15-01-2026	Pradeep Kumar Jain Vs Ahmad Raza	Piyush Katyal			14.01.2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/45/2026	22-01-2026	RAVI KHURANA Vs NEETU MAKHIJA	SIDHANT DHINGRA			21/01/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/55/2	30-01-2026	BANK OF BARODA Vs SHALU	VIJETA OHRI			28-01-2026
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMERCIAL)	CS(COMM) 02/2026	03.01.2026	B L INDUSTRIES VS BHAGWATI	IMRAN KHAN			24.12.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 08/2026	08.01.2026	MS EMPIRE ALCOBREV PVT LTD VS SHRI KAMALJEET SINGH	PUSHPENDRA GIRI			22.12.2025

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			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 09.2026	08.01.2026	MS SWAGAT FASHION CO VS SH SANJAY KUMAR	NITIN GARG			19.12.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 13/2026	09.01.2026	RAKESH ARORA VS MANDEEP KUMAR	AMIT TIWARI			15.12.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 14/2026	09.01.2026	CANARA BANK VS BHAVYA AGGARWAL	PRANAY SHARMA			24.12.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 17/2026	13.01.2026	CANARA BANK VS NAVAB ALI	ANUJ AGGARWAL			07.01.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 25/2026	15.01.2026	APOORV JAIN VS VINAY BHARDWAJ	HARSHIT SHARMA			23.12.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 29/2026	16.01.2026	BANK OF BARODA VS MOHD IRFAN	UMESH JOSHI			14.01.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 32/2026	17.01.2026	SHRESTH GOEL VS TITANTECH INDUSTRY PVT LTDQ	AMIT KUMAR SINGH			06.01.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 34/2026	19.01.2026	KAPIL KUMAR GUPTA Vs RAM SINGH SHAKYA	SADDAM HUSSAIN			15.01.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 37/2026	20.01.2026	CANARA BANK VS MOHD NASEEM	ANUJ AGARWAL			13.01.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 38/2026	20.01.2026	PUNJAB NATIONAL BANK VS NIGHAT ALI	JYOTI GAUTAM			08.01.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 41/2026	21.01.2026	PUNJAB NATIONAL BANK VS PRAMOD KUMAR SHUKLA	DEOKANT TRIPATHI			19.01.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 44/2026	22.01.2026	SHREE BANKEY BEHARI FABRICS PVT LTD VS CHAMAN MIYAN	RAKESH NAUTIYAL			17.07.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 48/2026	23.01.2026	INDIAN BANK VS ANJU TITUS	RAJESH KUMAR SHANKILYA			22.12.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 492026	24.01.2026	M/S BIOCON ELECTRIC PVT LTD VS MOHD MUSHFIQ	AMARENDRA KUMAR DUBEY			26.12.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 50/2026	24.01.2026	STATE BANK OF INDIA VS VIJAY KUMAR YADAV	A K ROUT			07.01.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 52/2026	28.01.2026	M/S PANKAJ SHIRTS VS M/S KHATU SHYAM MEGA MART LLP	KUSHAGRA GOEL			19.01.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 56/2026	31.01.2026	BIKRMA PRASAD VS M/S KALPANA ELECTRICALS & ORS.	SEEMA CHHABRA			21.01.2026
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	CS (COMM)/3/2026		Aircon Technique Pvt. Ltd. Vs Galaxy Dream Home Developers Pvt. Ltd,	RAKESH KUMAR	9910280608	rksharrna54@gmail.com	03-01-2026
				COMMERCIAL	CS (COMM)/5/2026		SANDEEP AGGARWAL PROP OF M/S SANDEEP AND COMPANY Vs MANOJ PROP M/S MANOJ SHIRTS	HARISH KUMAR GARG	9810150029	hkgarg.co@gmail.com	06-01-2026
				COMMERCIAL	OMP (COMM)/2/2026		Imperial Fashion Vs AS Trader	NAVEEN BHARDWAJ	9811899279	mail@nbassociates	06-01-2026
				COMMERCIAL	CS (COMM)/10/2026		M/S V J CRANES PRIVATE LIMITED Vs M/S CHATTERJEE ENGINEERING PRIVATE LIMITED	JASPREET SINGH	9899641617	jaspreet.law@gmail.com	08-01-2026
				COMMERCIAL	MISC DJ/36/2026		PAWAN KUMAR GUPTA Vs SUNNY ARORA	SANAT TOKAS	9717688097	-	09-01-2026
				COMMERCIAL	CS (COMM)/15/2026		JAI MANGLAM INDUSTRIES THROUGH ONE OF ITS PARTNER ANIL JAIN Vs ANIL TAKKAR SOLE PROPRIETOR OF M/S [illegible]	SAURABH SHARMA	9810230498	saurabhsharma12@	09-01-2026
				COMMERCIAL	CS (COMM)/16/2026		BANK OF BARODA Vs Kiran Prop. M/S Surya Kiran Spices	UMESH JOSHI	9910568669	advumeshjoshi@gm	12-01-2026
				COMMERCIAL	CS (COMM)/18/2026		BANK OF BARODA Vs ANIL ARORA	RAJNISH KUMAR BANYAL	9810872353	-	13-01-2026
				COMMERCIAL	CS (COMM)/23/2026		Punjab And Sind Bank Vs Ms. Sonia Tiwari	VIKRAM GOLA	9811244209	vikramgola2010@g	14-01-2026
				COMMERCIAL	CS (COMM)/22/2026		M/S SWAGAT FASHION CO. Vs SH VIJAY KUMAR	NITIN GARG	9811865967	gargnitin3310@gm	14-01-2026
				COMMERCIAL	CS (COMM)/21/2026		M/S SWAGAT FASHION CO. Vs SH. VIJAY KUMAR KHANNA	NITIN GARG	9811865967	gargnitin3310@gm	14-01-2026
				COMMERCIAL	CS (COMM)/26/2026		M/S SURYA PERFECT PILE FOUNDATION Vs M/S STRONG PLANT INFRASTRUCTURE PVT LTD	RAMBIR SINGH	9711164094	rambirrangeel9@g	15-01-2026
				COMMERCIAL	CS (COMM)/30/2026		M/s Suresh Apparels Vs SH. SANKET GARG	BHARAT PRAKASH	9268300000	bharat.guptarkca@	16-01-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				COMMERCIAL	CS (COMM)/33/2026		Shweta Agarwal (Proprietor of Tex Excellence) Vs Manisha Jain (Proprietor of Jain Textiles)	KAMAL DEEP	9810747879	adv.kd.soni@gmail	17-01-2026
				COMMERCIAL	CS (COMM)/40/2026		PUNJAB NATIONAL BANK Vs Mr. Bunty Prop. of Keshav Fabrication	ADV JYOTI GAUTAM	7000041067	jyoti_gautam2010(	20-01-2026
				COMMERCIAL	CS (COMM)/39/2026		PUNJAB NATIONAL BANK Vs Seema Vij Prop of M/s Comprints	ADV JYOTI GAUTAM	7000041067	jyoti_gautam2010(	20-01-2026
				COMMERCIAL	Execution (Comm.)/13/2026		SH PANKAJ SACHDEVA Vs MOHAMMAD GANI MIYAN	AMIT TEWARI	9818180025	atanda.adv@gmail.	20-01-2026
				COMMERCIAL	CS (COMM)/43/2026		APOLLO PIPES LIMITED Vs GAURAV GUPTA AND ORS	SHRIHAR TRIPATHI	9548888420	advocate.shrihar@gmail.com	21-01-2026
				COMMERCIAL	CS (COMM)/42/2026		SH. RAVI KHURANA Vs M/S GURU NANAK GARMENTS	SIDHANT DHINGRA	9650677902	sidhantdhingra@iadvocatesidhantdhingra.com	21-01-2026
				COMMERCIAL	MISC DJ/81/2026		NARENDER KUMAR Vs HARISH CHAWLA AND ANR	JK GUPTA	9868529732	jkgupta.advocate@	22.01.2026
				COMMERCIAL	CS (COMM)/53/2026		Shri Tarun Aggarwal Vs M/S Sak Plast Private Limited	ANANT RAO(P),	99999421467	ananatyadav555@g	28-01-2026
				COMMERCIAL	Ex - Award by Arb/12/2026		Moneywise Financial Services Pvt Ltd Vs JAI HANUMAN READYMADE AGENCY AND ORS	preeti kumari(P),	7827432993	lm02 ranjeet@gmail.com	27-01-2026
				COMMERCIAL	Ex - Award by Arb/13/2026		Moneywise Financial Services Pvt Ltd Vs MANISH HOSIERY AND ORS	Ranjeet Kumar(P),	7827432993	lm02 ranjeet@gmail.com	27-01-2026
				COMMERCIAL	Execution (Comm)/4/2026		MIRCHU MAL GURNANI Vs SHIPRA GARG	Gurpreet Kaur(P),	9871203770	legalese.oss@gmail.com	06-01-2026
				COMMERCIAL	Execution (Comm)/5/2026		SHOBHIT BHUSHAN Vs MOHD QAMAR ANSARI	RAJIV RAHEJA(P),	9811826000	rrajive@gmail.com	06-01-2026
43	**SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT**	**NORTH-WEST**	NIL								
44	**SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)**	**NORTH-WEST**	NIL								
45	**SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	**NORTH**	NIL								

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46	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH-WEST	603	Commercial Suit	CS COMM. 2/2026	03.01.2026	SBI V/S PREM KUMAR	MUKUL GAUTAM	9990920913	-	26.12.2025
			603	Commercial Suit	CS COMM. 7/2026	05.01.2026	CANARA BANK V/S PRADEEP KUMAR JHA	SANJEEV CHOPRA	9711142200	CHOPRA6791@GMAIL.COM	01.01.2026
			603	Commercial Suit	CS COMM. 12/2026	07.01.2026	M/S GONSAI LOGISTICS PVT LTD V/S M/S SIFAM HEALTHCARE PVT LTD	RAKESH KUMAR SHARMA	9868040826	SHARMARAKESHADV1@GMAIL.COM	29.12.2025
			603	Commercial Suit	CS COMM. 13/2026	07.01.2026	M/S GONSAI LOGISTICS PVT LTD V/S M/S S.K. IMPEX	RAKESH KUMAR SHARMA	9868040826	SHARMARAKESHADV1@GMAIL.COM	29.12.2025
			603	Commercial Suit	CS COMM. 14/2026	09.01.2026	BANK OF MAHARASHTRA V/S ROHIT	ANIL WILSON	9810182768	SOLICITORANILWILSON@GMAIL.COM	18.12.2025
			603	Commercial Suit	CS COMM. 19/2026	17.01.2026	SUGAM TECHNOCRATS V/S TECHNOCRATS ADVISORY	PRIYABRAT TRIPATHI	9910382830	PRIYABRAT@APEXPARTNERS.IN	06.01.2026
			603	Commercial Suit	CS COMM. 20/2026	17.01.2026	X V/S Y	GAUTAM BHASIN	999306881	EDUCATION.LEGAL@OUTLOOK.COM	09.05.2025
			603	Commercial Suit	CS COMM. 27/2026	21.01.2026	MANI KARAN POWER LTD V/S GLOBAL NEXT EDUCATION OF MEDICAL SCIENCE LLP	DEVENDRA KAJARIWAL	8130527868	DEVENDRAKAJARIWAL@GMAIL.COM	15.01.2026
			603	Commercial Suit	CS COMM. 28/2026	21.01.2026	MANI KARAN POWER LTD V/S UNIBORN INFRA TED LLP	DEVENDRA KAJARIWAL	8130527868	DEVENDRAKAJARIWAL@GMAIL.COM	15.01.2026
			603	Commercial Suit	CS COMM. 29/2026	21.01.2026	MANI KARAN POWER LTD V/S UNIBORN SECURE LLP	DEVENDRA KAJARIWAL	8130527868	DEVENDRAKAJARIWAL@GMAIL.COM	15.01.2026
			603	Commercial Suit	CS COMM. 31/2026	22.01.2026	PUMA SE V/S ASHOK KUMAR	GAUTAM BHASIN	999306881	EDUCATION.LEGAL@OUTLOOK.COM	13.10.2025
			603	Commercial Suit	CS COMM. 33/2026	22.01.2026	M/S DELIUS PHARMACEUTICAL PVT LTD V/S M/S BIZCONERY PRIVATE LTD.	DHARMENDER BHAU	9971796299	AADYAUNGAI@GMAIL.COM	17.01.2026
			603	Commercial Suit	CS COMM. 34/2026	22.01.2026	BANK OF INDIA V/S DHARMENDRA KR. TRIPATHI	VARUN SHARMA	9811161300	ADV.VARUNSHARMA@GMAIL.COM	06.01.2026
			603	Commercial Suit	CS COMM. 50/2026	29.01.2026	BIOBERG LIFESCIENCE V/S MANOJ KUMAR	V.K PURI	9911569395	PURIAS_1@YAHOO.COM	09.01.2026

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			603	Commercial Suit	CS COMM 51/2026	29.01.2026	KARTIK GOEL V/S NYSAA RETAIL VENTURE PVT LTD	RAHUL GARG	8130434014	RAHUL97.GARG@GMAIL.COM	21.01.2026
			603	Commercial Suit	CS COMM 60/2026	31.01.2026	PUMA SE V/S YOGESH PANJABI	GAUTAM BHASIN	9999306881	GAUTAMBHASIN@GMAIL.COM	28.01.2026
48	SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	OMP (I) (COMM)/4/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED HARMANDEEP SINGH 9393	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/6/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED PARTH DEVANG VADODARIYA 5712	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/17/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED SHIVANI GUPTA 9082	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/5/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED PARNISH KAUSHAL 4633	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/19/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED AJAYKUMAR S SHARMA 5261	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/21/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED GOPAL SHARMA 1338	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/3/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED GANESH TOURS AND TRAVEL 0957	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/15/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED PAWAN SUNIL THAKUR 3529	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/14/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED PAWAN KUMAR 4363	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/7/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED RAMDAS WAKHARE 4486	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/16/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED RG MARKETING AND CREATION 8292	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/13/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED MANPREET KAUR 5289	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/12/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED SHAHUL HAMEED 1378	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

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			613	Commercial Suit	OMP (I) (COMM)/9/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED ABDUL AZEES A 9546	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/8/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VVP BUSINESS LOGISTICS PVT LIMITED 6501	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/2/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED DATTATRAY NATHU BHOIR 3446	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/1/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED KANCHAN MAYUR DAHALE 5665	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/22/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED RAVINANDAN SINGH 9510	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/11/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED KAVYA K 3907	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/10/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED JINA DAS 0894	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/34/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Ankit Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/5/2026	05-01-2026	Puma Se Ashok Kumar	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	27.10.25
			613	Commercial Suit	CS (COMM)/6/2026	05-01-2026	Puma Se Ashok Kumar	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	08.10.25
			613	Commercial Suit	OMP (I) (COMM)/47/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Varees N	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/60/2026	05-01-2026	AXIS BANK LTD ASHUTOSH SHUKLA 0690	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/59/2026	05-01-2026	AXIS BANK LTD INDRESH KUMAR 1048	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/58/2026	05-01-2026	AXIS BANK LTD RAJIV 9180	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/57/2026	05-01-2026	AXIS BANK LTD FIROJ SHAH 5479	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA

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			613	Commercial Suit	OMP (I) (COMM)/55/2026	05-01-2026	AXIS BANK LTD YOGENDRA SINGH YADAV	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/54/2026	05-01-2026	AXIS BANK LTD NEERAJ 4401	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/53/2026	05-01-2026	AXIS BANK LTD RAKESH SAINI 7075	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/52/2026	05-01-2026	AXIS BANK LTD NARENDRA KUMAR KALAL7545	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/51/2026	05-01-2026	AXIS BANK LTD VIJAYTA SAXENA 3824	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/50/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Mubarik M	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/28/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Monu Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/48/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Dewan Public School International	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/43/2026	05-01-2026	KOTAK MAHINDRA BANK LTD Sandeep	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/41/2026	05-01-2026	KOTAK MAHINDRA BANK LTD Anand Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/29/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Anuj Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/30/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Sandeep Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/31/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Ravinder S	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/35/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED Anil Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/32/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Ravinder Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			613	Commercial Suit	OMP (I) (COMM)/103/2026	07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED RATI SHARMA 3258	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/105/2026	07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED GIRRAJ BANSAL 7005	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/106/2026	07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED BRAJESH SINGH SAVITA 3450	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/107/2026	07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED ASHA BALAN 9894	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/108/2026	07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED EMIR AGRO INDUSTRIES PRIVATE LIMITED 9215	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/109/2026	07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED RAVINDRA D 3555	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/110/2026	07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED SHALINI RAO 0176	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/101/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Mohd Mahboob	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/100/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Sombir K	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/96/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Shahnwaz S	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/97/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Gelaram G	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/98/2026	07-01-2026	CHOLAMANDALAM INVESTMENET AND FINANCE COMPANY LIMITED Vijay Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/99/2026	07-01-2026	CHOLAMANDALAM INVESTMENET AND FINANCE COMPANY LIMITED Shankar Lal	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/215/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED DAV JANAKBHAI LABHUBHAI 7907	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/212/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED AMBEDITA SINGH 1873	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			613	Commercial Suit	OMP (I) (COMM)/213/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED ANJU BALA KHURANA 2915	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/214/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED CHARANJEET SINGH 0882	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/216/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED PRAVIN HIMMATLAL KATARIYA 7544	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/217/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED RAJAN CHOUDHARY 9638	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/218/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED RAVINDER KUMAR 4683	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/219/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED ROSHAN MOHAMMAD 0760	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/220/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED SAURABH YADAV 9307	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/221/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED SHER KHAN 1553	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/222/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED SUMIT KUMAR 9896	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/223/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VARUN KUMAR SINGH 0359	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/224/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED REKHA BAGGA 7954	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/225/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Rajveer V	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/226/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Raj Online	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/227/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Sunny S	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/228/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Deepak Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

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			613	Commercial Suit	OMP (I) (COMM)/229/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Mannan Khan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/230/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Shriram Dairyand Foods	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/231/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Mohit V	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/232/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Rajesh D	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/233/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Arjun Arora	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/234/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED K K Anand Infrastructure Private Limited	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/235/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Rinku Bhati	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/236/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Ganga Enterprises Prop Narayan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/237/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Pragya Tyagi	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/238/2026	09-01-2026	KOTAK MAHINDRA BANK LIMITED Ranbir Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/239/2026	09-01-2026	Kotak Mahindra Bank Ltd Neelkanth Transport Company	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/240/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Shamsher Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/241/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Rohit Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/242/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Jsm Enterprises	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/243/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Sohan Pal	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

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			613	Commercial Suit	OMP (I) (COMM)/284/2026	17-01-2026	AXIS BANK LTD VIJAY KUMAR 7966	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/283/2026	17-01-2026	AXIS BANK LTD SURAJ KARAN VAISHNAV 4358	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/282/2026	17-01-2026	AXIS BANK LTD CHANDRAJEET SINGH 8669	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
			613	Commercial Suit	CS (COMM)/18/2026	17-01-2026	BEE LOGISTICS SCM PVT LTD EMPIRE HOME APPLIANCES PVT LTD	SHIVAM SHARMA(P),	9654545855	legal@shivamsharma.info	02.10.25
			613	Commercial Suit	OMP (I) (COMM)/269/2026	17-01-2026	Kotak Mahindra Bank Ltd Fakira Pandurang Jdadhav	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/270/2026	17-01-2026	Kotak Mahindra Bank Ltd Sarvajit Laxman Patil	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	ExCOMM Award by Arb Comm/1/2026	17-01-2026	Kotak Mahindra Bank Ltd CHHOTU	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/271/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Israil Sher Mohmmad	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/272/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vikram	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/273/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Pooja	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/274/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vikas	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/275/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Harjeet J	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/276/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Rajesh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/277/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Subhash B	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/278/2026	17-01-2026	Toyota Financial Ser India Ltd YASH TOURS AND TRAVELS 3287	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

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			613	Commercial Suit	OMP (I) (COMM)/279/2026	17-01-2026	Toyota Financial Ser India Ltd SOHAJPAL SINGH 4340	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/281/2026	17-01-2026	Toyota Financial Ser India Ltd ATUL ARUN AVGHADE 9732	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/287/2026	17-01-2026	Toyota Financial Ser India Ltd PARNISH KAUSHAL 8444	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/285/2026	17-01-2026	AXIS BANK LTD AMIT NATH TIWARI 6093	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
			613	Commercial Suit	CS (COMM)/21/2026	19-01-2026	Puma Se Ashok Kumar	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	23.05.25
			613	Commercial Suit	OMP (I) (COMM)/333/2026	19-01-2026	BAJAJ FINANCE LIMITED Jaywardhan Singh Panwar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/320/2026	19-01-2026	AXIS BANK LTD VEERESH KUMAR 6858	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
			613	Commercial Suit	Execution (Comm)/18/2026	19-01-2026	UNION BANK OF INDIA MS GS FITNESS	ROTHAS KUMAR JAJORIA(P),	9869750997	rkjajoria26@gmail.com	na
			613	Commercial Suit	OMP (I) (COMM)/349/2026	20-01-2026	AXIS BANK LTD KARTIK MAKKAR 7064	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/352/2026	20-01-2026	AXIS BANK LTD ROHIT YADAV 1310	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/351/2026	20-01-2026	AXIS BANK LTD KUMAR GAURAV SHARMA 8519	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/350/2026	20-01-2026	AXIS BANK LTD RAM KUMAR 1831	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
			613	Commercial Suit	CS (COMM)/24/2026	20-01-2026	MECHMAARK FILTECH INDIA PVT LTD SAIYAD ZAMA	Neeraj Gupta(P),	9811267045	infor@juslawassociates.com	16.01.26
			613	Commercial Suit	OMP (I) (COMM)/341/2026	20-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED LOKESH KUMAR CHOUDHARY 4048	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/348/2026	20-01-2026	AXIS BANK LTD SAINA 6975	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA

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			613	Commercial Suit	OMP (I) (COMM)/379/2026	21-01-2026	M/s Cholamandalam Investment And Finance Company Limited Rupesh Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/381/2026	21-01-2026	M/s Cholamandalam Investment And Finance Company Limited Pawan Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	Execution (Comm)/19/2026	21-01-2026	M/s Secure Logistics Solutions Pvt Ltd Through its Director Sh Anil Kandari M/s OSM Projects Pvt Ltd through its Director Sh Surender Sharma	Rakesh Kumar Sharma(P),	9868040826	sharmarakeshadv@gmail.com	na
			613	Commercial Suit	OMP (I) (COMM)/376/2026	21-01-2026	Kotak Mahindra Bank Ltd Machhindra Baliram Salunke	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/35/2026	22-01-2026	VIRUTI SATYAN SHIVAN ZENITH DANCE INSTITUTE PVT LTD	Nirbhay Jha(P),	8802842632	jhalegalvibes@gmail.com	05.01.26
			613	Commercial Suit	OMP (I) (COMM)/398/2026	23-01-2026	MAHINDRA AND MAHINDRA FINANCUAL SERVICES LIMITED KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED &625	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/396/2026	23-01-2026	MAHINDRA AND MAHINDRA FINANCUAL SERVICES LIMITED KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED &618	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/394/2026	23-01-2026	Kotak Mahindra Bank Ltd Om Bus Travels	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/393/2026	23-01-2026	Kotak Mahindra Bank Ltd Om Bus Travels	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/392/2026	23-01-2026	Kotak Mahindra Bank Ltd Awana Tour And Travels	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/397/2026	23-01-2026	MAHINDRA AND MAHINDRA FINANCUAL SERVICES LIMITED KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED &618	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	CS (COMM)/38/2026	24-01-2026	M/S KASTURI JEWELLERS PVT LTD Vs DEVINDER SOLANKI	JITENDER KUMAR DHINGRA(P),	9811273040	jkdhingra2014@gmail.com	24.12.25
			613	Commercial Suit	CS (COMM)/39/2026	24-01-2026	INDIAN BANK Vs SEEMA YADAV PROPRIETOR OF M/S SATYA ENTERPRISES	Ankit Dagar	9811399499	advankitdagar@hotmail.com	09.01.26
			613	Commercial Suit	CS (COMM)/40/2026	24-01-2026	MAHIPAL BHANDARI SINGH PROPRIETOR OF MS BHANDARI PLANTS AND FLOWERS Vs NYSAA RETAIL VENTURE PVT LTD	YOMESH SHARMA(P),	9718167741	yomeshsharma@gmail.com	20.01.26
			613	Commercial Suit	OMP (I) (COMM)/432/2026	24-01-2026	IDFC FIRST BANK LTD Vs RUBY DAS GUPTA	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA

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			613	Commercial Suit	OMP (I) (COMM)/433/2026	24-01-2026	IDFC FIRST BANK LTD Vs MAMTA PAWAN KUMAR	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/435/2026	24-01-2026	IDFC FIRST BANK LTD Vs RENU ISHWARSINGH	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/437/2026	24-01-2026	AXIS BANK LTD Vs ROHIT KUMAR KASHYAP	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/438/2026	24-01-2026	AXIS BANK LTD Vs SIMA 5842	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/441/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PANKAJ KUMAR 4177	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/442/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SIBY FRANCIS 8744	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/444/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUDASSIR ALI 5007	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/469/2026	27-01-2026	KOTAK MAHINDRA BANK LTD Vs Awana Tour And Travels	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/510/2026	29-01-2026	KOTAK MAHINDRA BANK LTD Vs Mohd Ramzan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/511/2026	29-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ROHIT SINGH 6882	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/512/2026	29-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JOGA RAM 4394	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/49/2026	29-01-2026	Ms Dhiya Security Services Enterprises Vs Ms katyani International	Pallavi Singh(P),	9711277969	advpallavi99@gmail.com	20.01.26
			613	Commercial Suit	CS (COMM)/53/2026	29-01-2026	Vineet Kumar Vs Ms Vayu Distributors Pvt Ltd	Deepak Yadav(P),	8375082397	dynamiclegal99@gmail.com	16.01.26
			613	Commercial Suit	CS (COMM)/54/2026	29-01-2026	Fonox Trading Co Vs Gulshan Traders	Sohil Yadav(P),	8447932780	sohilyadav@gmail.com	19.01.26
			613	Commercial Suit	CS (COMM)/57/2026	29-01-2026	CANARA BANK Vs PRIYA BAGGA PROPM/S STAR PACKAGING	CHITRA MALHOTRA(P),	9212888057	chitramalhotrasobti@gmail.com	09.01.26

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			613	Commercial Suit	CS (COMM)/58/2026	29-01-2026	CANARA BANK Vs GAGAN SACHDEVA PROP M/S HEMEN STEELS	CHITRA MALHOTRA(P),	9212888057	chitramalhotrasobti@gmail.com	15.01.26
			613	Commercial Suit	OMP (I) (COMM)/513/2026	29-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BINDU JOY 8766	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/509/2026	29-01-2026	KOTAK MAHINDRA BANK Vs Kanto	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/496/2026	29-01-2026	AXIS BANK LTD Vs PRADEEP MADHIWAL 6092	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/377/2026	21-01-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Kuljeet Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/378/2026	21-01-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Amanpreet Kaur	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/380/2026	21-01-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Pardeep Rathi	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	Execution (Comm)/17/2026	19-01-2026	Kamil Hussain Vs NVA Exim Pvt Ltd	VIPIN TIWARI	9312203957	vipindilawari83@gmail.com	na
			613	Commercial Suit	Execution (Comm)/16/2026	17-01-2026	SHR Lifestyles P Ltd Vs Best Shop	NAVEEN KUMAR RAI(P),	9810824979	adv.naveenrai@gmail.com	na
			613	Commercial Suit	OMP (I) (COMM)/280/2026	17-01-2026	Toyota Financial Ser India Ltd Vs BASWARAJ SURYAKANT MOTIPAWALE 7010	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	MISC DJ ADJ/37/2026	09-01-2026	SHR LIFESTYLES PVT LTD Vs BEST SHOP	NAVEEN KUMAR RAI(P),	9810824979	adv.naveenrai@gmail.com	na
			613	Commercial Suit	OMP (I) (COMM)/102/2026	07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIJAY SINGH PATEL 6877	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/104/2026	07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRADEEP EKKA 9182	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/4/2026	05-01-2026	XXXXX Vs YYYYY	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	13.01.26
			613	Commercial Suit	OMP (I) (COMM)/38/2026	05-01-2026	KOTAK MAHINDRA BANK LTD Vs Aashish	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			613	Commercial Suit	OMP (I) (COMM)/56/2026	05-01-2026	AXIS BANK LTD Vs RAJKUMAR GEHIJA 0256	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	CS (COMM)/59/2026	31-01-2026	Puma Se Vs FAISAL SADDlQ MANSOORl	Navlin Swain(P),	9999306881	eludicatoin.legal@outlook.com	27.01.26
			613	Commercial Suit	OMP (I) (COMM)/534/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YASH PAL 9850	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/535/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAHESH KUMAR SAHU 4522	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/543/2026	31-01-2026	AXIS BANK LTD Vs PAWAN 5856	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/544/2026	31-01-2026	AXIS BANK LTD Vs ROSHNI 6146	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/545/2026	31-01-2026	AXIS BANK LTD Vs SARFRAZ 9645	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/546/2026	31-01-2026	AXIS BANK LTD Vs SAGAR SINGH 0858	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/536/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KBC TOURS AND TRAVELS 5073	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/537/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURPREET SINGH GILL 2280	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/538/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASMITA SENGAR 6340	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/539/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANIL KUMAR 6351	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/541/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HEMANT DUA 0211	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/542/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHETAN ALAM CHANDANI 9632	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
49	**SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03**	**SOUTH-WEST**	614	EXECUTION	EXECUTION (COMM)/3/2026	03-01-2026	CANARA BANK VS VIRGINIA EMMANUEL	MR. SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	NA

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			614	EXECUTION	EXECUTION (COMM)/4/2026	03-01-2026	CANARA BANK VS YOGESH KUMAR SHARMA	MR. SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/3/2026	03-01-2026	SHUBHI AND POORNIMA ENTERPRISES VS SECURITY PRINTING AND MINITING CORPORATION OF INDIA LIMITED	MR. AMRENDRA KUMAR DUBEY	9589801188	GLOBALVISIONLAWOFFICE@GMAIL.COM	12.12.2025
			614	ARBITRATION	OMP (I) (COMM)/73/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS HEERA SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/74/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NAVEEN KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/75/2026	05-01-2026	KOTAK MAHINDRA BANK VS DHARMENDER	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/49/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SACHIN VASHIST	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COUNTER CLAIM	COUNTER CLAIM/1/2026	05-01-2026	DWARKA SHUTTLERS VS JOGO TECHNOLOGIES	MR. A.K. PANDEY	9312982075	AVSGJURISTS@GMAIL.COM	18.12.2025
			614	ARBITRATION	OMP (I) (COMM)/46/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED VS JITENDRA KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/45/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED VS MOHD ZUBAIR	MR. RAVI SHANKAR	9911883596	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/44/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SOMVEER	MR. RAVI SHANKAR	9911883597	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/42/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAKIB ALI	MR. RAVI SHANKAR	9911883598	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/39/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS PRAKASH	MR. RAVI SHANKAR	9911883599	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/40/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MAHINDER SINGH	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/77/2026	05-01-2026	KOTAK MAHINDRA BANK LTD VS SEEMA	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/76/2026	05-01-2026	KOTAK MAHINDRA BANK LTD VS VIKRAM ISHWER	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	COMMERCIAL SUIT	CS (COMM)/8/2026	05-01-2026	ENGICON ENGINEERING VS HARJI ENGINEERING WORKS PVT LTD	MR. NAND KISHORE	9868959937	NKSHARMA.ADV134@GMAIL.COM	28.06.2025
			614	ARBITRATION	OMP (I) (COMM)/33/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ASHWANI H	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/71/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MANGAL SEN	MR. RAVI SHANKAR	9911883596	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/37/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAFEEK AHMAD	MR. RAVI SHANKAR	9911883597	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/72/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NATTHU LAL	MR. RAVI SHANKAR	9911883598	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/36/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS JASWANT T	MR. RAVI SHANKAR	9911883599	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/84/2026	06-01-2026	AXIS BANK LTD VS LAKHMIR SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/78/2026	06-01-2026	AXIS BANK LTD VS NANDLAL TIRGER	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/83/2026	06-01-2026	AXIS BANK LTD VS REKHA DEVI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/82/2026	06-01-2026	AXIS BANK LTD VS NITIN MAURYA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/81/2026	06-01-2026	AXIS BANK LTD VS CHETAN KUMAWAT	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/80/2026	06-01-2026	AXIS BANK LTD VS HARENDRA SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/79/2026	06-01-2026	AXIS BANK LTD VS PUSHPA DEVI BHADOURIA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/85/2026	06-01-2026	AXIS BANK LTD VS ANJUM	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/86/2026	06-01-2026	AXIS BANK LTD VS POONAM THAKUR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA

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			614	ARBITRATION	OMP (I) (COMM)/87/2026	06-01-2026	AXIS BANK LTD VS SHARWAN JANGIR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/11/2026	06-01-2026	SAARTHAK AILAWADI VS SUNIL KUMAR KUKREJA	MR. VISHAL CHABRA	9873330292	ADV.VISHALCHHABRA@GMAIL.COM	09.12.2025
			614	EXECUTION	EXECUTION (COMM)/10/2026	07-01-2026	KOTAK MAHINDRA PRIME LTD VS AL GUPTA	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/167/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RANA OVO CABS PRIVATE LIMITED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/170/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHIVDATT SIDDAPPA TALWAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/171/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS THAKKAR NARESH G	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/169/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MANU S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/127/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MOHD MUSTAFA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/128/2026	08-01-2026	CHOLAMANDALAM INVESTMENET AND FINANCE COMPANY LIMITED VS KIRAN GULANI	MR. RAVI SHANKAR	9911883596	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/129/2026	08-01-2026	CHOLAMANDALAM INVESTMENET AND FINANCE COMPANY LIMITED VS VIKRAM SINGH	MR. RAVI SHANKAR	9911883597	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/130/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NITIN CHOUDHARY	MR. RAVI SHANKAR	9911883598	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/131/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS FARHAD F	MR. RAVI SHANKAR	9911883599	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/132/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS VISHAL V	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/133/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AALIM D	MR. RAVI SHANKAR	9911883601	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/134/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHEKHAR SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (I) (COMM)/142/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ANAND KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/143/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MO SHADAB	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/144/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ABHISHEK KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/145/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS CHARLTON ROZARIO MENDES	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/146/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NEHA VERMA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/147/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RUKMANI DEVI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/148/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SOMDATT SHARMA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/149/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAMESH NITHARWAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/150/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SANDEEP YADAV	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/151/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MD REHAAN MANZOOR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/152/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ZABID KHAN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/153/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ZABID KHAN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/154/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SAJID KHAN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/155/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS K K ANAND INFRASTRUCTURE PVT LTD	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/156/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS VINOD KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (I) (COMM)/157/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS DEEPAK KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/158/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NEETU DEVI	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/159/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SATYAKAM TOMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/160/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS YOGINDER SINGH JHAJHORIA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/161/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAKESH YADAV	MR. RAVI SHANKAR	9911883596	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/162/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MADAN GOPAL	MR. RAVI SHANKAR	9911883597	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/163/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ANIT KUMAR	MR. RAVI SHANKAR	9911883598	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/164/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MONU D	MR. RAVI SHANKAR	9911883599	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/165/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS VISHAL DEV	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/166/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SANDIP L	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/182/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AMIT KUMAR	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/184/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS TRILOCHAN SINGH	MR. RAVI SHANKAR	9911883601	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/188/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS VISHAL SHARMA	MR. RAVI SHANKAR	9911883602	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/189/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AAMIR KHAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/16/2026	12-01-2026	PUMA SE VS SUMIT GOEL	MR. GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	01.07.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	ARBITRATION	OMP (I) (COMM)/244/2026	12-01-2026	KOTAK MAHINDRA BANK LTD VS RAJ KUMAR GURUDEV HOLKAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	EXECUTION	EXECUTION (COMM)/11/2026	13-01-2026	UGRO CAPITAL LTD VS MICRO ENGINEERING WORKS	MR. RAJIV NARAIN	8130224461	LEAGUNDELHI@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/254/2026	13-01-2026	GAMBIT LEASING FINANCE PVT LTD VS VIMAL MATHUR	MR. VIKASDEEP	9588100261	LAWVIKAS99r@GMAILCOM	NA
			614	ARBITRATION	OMP (I) (COMM)/317/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ANIL KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/318/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS PAWAN KUMAR	MR. RAVI SHANKAR	9911883604	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/308/2026	17-01-2026	AXIS BANK LTD VS VIJAY PRATAP SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/315/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SANDEEP	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/307/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GURIQBAL SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/306/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BALAJI MADHAV JADHAV	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/305/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AGHAV GANESH GAHININATH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/309/2026	17-01-2026	AXIS BANK LTD VS MOHD RASHID	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/314/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS BINOD MEHTO	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/313/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RANJEET	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/312/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS IMRAN KHAN	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/311/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SURESH N	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (I) (COMM)/310/2026	17-01-2026	AXIS BANK LTD VS JAHID 8437	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	EXECUTION	EXECUTION (COMM)/14/2026	17-01-2026	KOTAK MAHINDRA BANK VS SHIVAM SHARMA	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/316/2026	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ANOOP SINGH	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/335/2026	19-01-2026	AXIS BANK LTD VS ANSUL KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/23/2026	19-01-2026	DEEPAK BISHT VS URBAN VILLAGE PROJECTS PVT LTD	MR. KARANPREET SINGH	9899604908	KARANSAFRON50@GMAIL.COM	06.01.2026
			614	ARBITRATION	OMP (I) (COMM)/334/2026	19-01-2026	AXIS BANK LTD VS MOHAMMAD UMAR KHAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/336/2026	19-01-2026	AXIS BANK LTD VS ANIL PAREEK	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/337/2026	19-01-2026	AXIS BANK LTD VS NEELU	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/338/2026	19-01-2026	AXIS BANK LTD VS BAHADUR SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/339/2026	19-01-2026	AXIS BANK LTD VS AFSAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/340/2026	19-01-2026	KOTAK MAHINDRA BANK LIMITED VS RUSHIKESH PANJAB KALE	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/342/2026	20-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GYANESHWAR CHOUHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/343/2026	20-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BHEEKAM SINGH YADAV	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/362/2026	20-01-2026	AXIS BANK LTD VS SONU YADAV	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/25/2026	20-01-2026	MECHMAARK FILTECH INDIA VS PROTEX AIR SOLUTIONS	MR. NEERAJ GUPTA	9811267045, 9871790620	INFO@JUSLAWASSOCIATES.COM	NA

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			614	ARBITRATION	OMP (I) (COMM)/363/2026	20-01-2026	AXIS BANK LTD VS VASIM AHMAD	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/26/2026	20-01-2026	MS SPECTRUM BOOKS PRIVATE LIMITED VS MEESHO FASHNEAR TECHNOLOGIES PVT LTD	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/389/2026	22-01-2026	AXIS BANK LTD VS DEEPAK TIWARI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/30/2026	22-01-2026	PUMA SE VS ASHOK KUMAR	MR. GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/388/2026	22-01-2026	AXIS BANK LTD VS RAM KARAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/387/2026	22-01-2026	AXIS BANK LTD VS SAYED GHULAM NABI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/391/2026	22-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED VS OMPARKASH B	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/390/2026	22-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED VS BALDEV SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/395/2026	23-01-2026	KOTAK MAHINDRA BANK LIMITED VS BALU RADHAKISAN KANKE	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/420/2026	23-01-2026	KOTAK MAHINDRA BANK LTD VS OM BUS TRAVELS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/421/2026	23-01-2026	KOTAK MAHINDRA BANK LTD VS OM BUS TRAVELS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/422/2026	23-01-2026	KOTAK MAHINDRA BANK LTD VS AWANA TOUR AND TRAVELS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/423/2026	23-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHREE NEELKANTH BUILDING MATERIALS SUPPLIER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/424/2026	23-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS GAURAV GUPTA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/425/2026	23-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAHUL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (I) (COMM)/426/2026	23-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAVI R	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/457/2026	24-01-2026	AXIS BANK LTD VS ZAINUL	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/463/2026	24-01-2026	MAHINDRA AND MAHINDRA FINANCUAL SERVICES VS KADIAN BUILDERS AND DEVELOPERS	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/458/2026	24-01-2026	AXIS BANK LTD VS MANJU DEVI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/459/2026	24-01-2026	AXIS BANK LTD VS GYANENDRA KUMAR SHUKLA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/460/2026	24-01-2026	AXIS BANK LTD VS RAJIT RAM PRAJAPATI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/461/2026	24-01-2026	MAHINDRA AND MAHINDRA FINANCUAL SERVICES VS KADIAN BUILDERS AND DEVELOPERS	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/41/2026	24-01-2026	COMPREHENSIVE MANAGEMENT SECURE SERVICES VS CREATIVITY AT BEST TECHNOLOGIES LTD	MR. DEEPU KUMAR	987035161	CONTACT@JURISITY.COM	24.01.2026
			614	ARBITRATION	OMP (I) (COMM)/464/2026	24-01-2026	MAHINDRA AND MAHINDRA FINANCUAL SERVICES VS KADIAN BUILDERS AND DEVELOPERS	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/462/2026	24-01-2026	MAHINDRA AND MAHINDRA FINANCUAL SERVICES VS KADIAN BUILDERS AND DEVELOPERS	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/465/2026	24-01-2026	AXIS BANK LTD VS RAHUL	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/466/2026	24-01-2026	IDFC FIRST BANK LTD VS RAMESH KISHOR SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/467/2026	24-01-2026	IDFC FIRST BANK LTD VS RAKESH KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/468/2026	24-01-2026	AXIS BANK LTD VS BHUPENDRA SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/430/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AMIT TAK	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (I) (COMM)/456/2026	24-01-2026	UJJWAL FINANCE PVT LTD VS AHILYA DEVI	MR. VIKASDEEP	9588100261	LAWVIKAS99r@GMAILCOM	NA
			614	ARBITRATION	OMP (I) (COMM)/477/2026	27-01-2026	KOTAK MAHINDRA BANK LIMITED VS AWANA TOUR AND TRAVELS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/43/2026	28-01-2026	UPGRID SOLUTIONS PRIVATE LIMITED VS MD MUKDAR HUSAIN	MS. KRITIKA TUTEJA	964308880	CONTACT@AAALEGAL.PRO	09.01.2026
			614	ARBITRATION	OMP (I) (COMM)/491/2026	28-01-2026	AXIS BANK LTD VS RENU	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/492/2026	28-01-2026	AXIS BANK LTD VS VENARAM CHOUDHARY	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/493/2026	28-01-2026	IDFC FIRST BANK LTD VS ASHRAF ALI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/494/2026	28-01-2026	IDFC FIRST BANK LTD VS NITIN KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/495/2026	28-01-2026	IDFC FIRST BANK LTD VS MANOJ VARMAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	EXECUTION	EXECUTION (COMM)/25/2026	28-01-2026	TRIBHUWAN PRASAD BARANWAL VS OMKARA ASSETS RECONSTRUCTION PVT LTD	DR. N.C. SHARMA	9999926425	SHARMAADVOCATE@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/48/2026	28-01-2026	CANARA BANK VS KAVITA SINGH KARAHANA	MS. CHITRA MALHOTRA	921288805	CHITRAMALHOTRALEGAL@GMAIL.COM	15.01.20236
			614	COMMERCIAL SUIT	CS (COMM)/47/2026	28-01-2026	UPGRID SOLUTIONS PVT LTD VS MOHAMMAD FAIZ	MS. KRITIKA TUTEJA	964308880	CONTACT@AAALEGAL.PRO	09.01.2026
			614	COMMERCIAL SUIT	CS (COMM)/46/2026	28-01-2026	UPGRID SOLUTIONS PVT LTD VS MOHAMMAD RAIS	MS. KRITIKA TUTEJA	964308880	CONTACT@AAALEGAL.PRO	09.01.2026
			614	COMMERCIAL SUIT	CS (COMM)/45/2026	28-01-2026	UPGRID SOLUTIONS PVT LTD VS PRITI MISHRA SOLE PROPRIETOR OF KALASH ENTERPRISES	MS. KRITIKA TUTEJA	964308880	CONTACT@AAALEGAL.PRO	09.01.2026
			614	COMMERCIAL SUIT	CS (COMM)/44/2026	28-01-2026	UPGRID SOLUTIONS PVT LTD VS MOHD ASIF HUSAIN	MS. KRITIKA TUTEJA	964308880	CONTACT@AAALEGAL.PRO	09.01.2026
			614	COMMERCIAL SUIT	CS (COMM)/42/2026	28-01-2026	SAMSONITE IP HOLDINGS VS SUPREME BAGS	MR. GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	13.01.2026

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			614	ARBITRATION	OMP (I) (COMM)/505/2026	29-01-2026	KOTAK MAHINDRA BANK LTD VS ABID HUSSAIN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/508/2026	29-01-2026	KOTAK MAHINDRA BANK LTD VS JITENDER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/504/2026	29-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MOHD ARIF	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/56/2026	29-01-2026	ADVANTAGE VS ABHIRAJ CORPORATION	MR. SOHIL YADAV	8447985780	SOHILYADAV@GMAIL.COM	19.01.2026
			614	ARBITRATION	OMP (I) (COMM)/507/2026	29-01-2026	KOTAK MAHINDRA BANK LTD VS RAM BHAGAT	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/503/2026	29-01-2026	CHOLAMANDALAM INVESTMENET AND FINANCE COMPANY LIMITED VS JAYPAL SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/506/2026	29-01-2026	KOTAK MAHINDRA BANK LTD VS MANMOHAN SHARMA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/515/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BHARVAD KANTIBHAI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/516/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KOLIPATEL HARIBHAI LAGHARABHAI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/514/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AMIT KUMAR MANDAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/548/2026	31-01-2026	TOYOTA FINANCIAL SERVICES VS LOVEDEEP SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/549/2026	31-01-2026	TOYOTA FINANCIAL SERVICES VS GAURAV KANT	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/550/2026	31-01-2026	TOYOTA FINANCIAL SERVICES VS ABHISHEK MISHRA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/540/2026	31-01-2026	TOYOTA FINANCIAL SERVICES VS SHERINE RAJ	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/547/2026	31-01-2026	TOYOTA FINANCIAL SERVICES VS SHIVANSHI GREEN SOLUTIONS AND FORMING MACHINERIES	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	CS (COMM)	1/2026	03-01-2026	S S ENTERPRISES Vs MS VONKEN BRANDTECH PVT LTD AND ORS	VIKAS SHARMA	9811205567	sharmavikas407@gmail.com	24.12.2025
			509	CS (COMM)	9/2026	05-01-2026	RAVI AND SINGH COMMUNICATION Vs SKY VISION MASTER CHANNEL	AMARENDRA Kr. Dubey	9260958246		
			509	OMP (I) (COMM.)	68/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sagar Singh	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (I) (COMM.)	69/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED Vs Balwan S	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (I) (COMM.)	70/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED Vs Rashmi R	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (COMM.)	1/2026	06-01-2026	NIMS UNIVERSITY JAIPUR Vs SERVITOR INTELLIGENCE SERVICES	Sumeet Raj	838459628	sumeetraj91@gmail.com	
			509	Execution (Comm.)	5/2026	06-01-2026	Clare Freight India Pvt Ltd Vs R M Pharma Co	M.R. Jangid	9810828193	advocatemrj@gmail.com	
			509	Execution (Comm.)	7/2026	06-01-2026	KOTAK MAHINDRA PRIME LTD Vs ANAND KUMAR THAKUR	KUSHAL KUMAR	7009793548		
			509	CS (COMM)	10/2026	06-01-2026	SAMSONITE IP HOLDINGS SARL Vs Ashok Kumar	Gautam Bhasin	9999306881	eludication.legal@outlook.com	13.09.2025
			509	Execution (Comm.)	8/2026	07-01-2026	INDUSIND BANK LTD Vs CHANDRA INFRASTRUCTURE	Pankaj Kumar	9650044113	pankai.adv.71@gmail.com	
			509	OMP (I) (COMM.)	118/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Veerbhan B	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (I) (COMM.)	119/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ashish Kumar	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (I) (COMM.)	120/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sanjay Kumar	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (I) (COMM.)	121/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Himani Metals	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (I) (COMM.)	122/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED Vs Kunvar Pal	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	OMP (COMM.) (I)	123/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Irshad Mohammad	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (COMM.) (I)	124/2026	07-01-2026	AXIS BANK LTD Vs AJIT KUMAR 6815	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	125/2026	07-01-2026	AXIS BANK LTD Vs VISHNU KUMAR SHARMA 8615	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	126/2026	07-01-2026	AXIS BANK LTD Vs MOHD ZUBAIR KHAN 4349	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	172/2026	08-01-2026	AXIS BANK LTD Vs LAXMAN LAL PURBIA 2381	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	173/2026	09-01-2026	AXIS BANK LTD Vs LAKHVEER SINGH 2928	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	174/2026	09-01-2026	AXIS BANK LTD Vs SOURAV 3677	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	175/2026	09-01-2026	AXIS BANK LTD Vs MUNISH 9126	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	176/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JOG RAMDEBHAI KANABHAI 2349	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.) (I)	177/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAGAR SAW 0102	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.) (I)	178/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TUBA WASEEM SHAIKH 8683	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.) (I)	179/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NADEEM AHMAD 3002	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.) (I)	180/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ARJUN R 7427	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.) (I)	181/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANISH KUMAR SHARMA 4388	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.) (I)	183/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIBAN A 7410	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	

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			509	OMP (COMM.) (I)	185/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NARAYAN SINGH 9202	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.) (I)	186/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NUPUR CHAUHAN 3034	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.) (I)	187/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KABEER K Y 7086	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.) (I)	190/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Neeraj Singh	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (COMM.) (I)	191/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Amit Kumar Thakwani	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (COMM.) (I)	192/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Shivam Kumar	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (COMM.) (I)	193/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sunil Kumar	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (COMM.) (I)	194/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Nitin S	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (COMM.) (I)	195/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Gaurav Gupta	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (COMM.) (I)	196/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sakeel Ahmed	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (COMM.) (I)	197/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Amit Kumar Patni	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (COMM.) (I)	198/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sachin Chawla	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (COMM.) (I)	199/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Shree Neelkanth Building Materials Supplier	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (COMM.) (I)	207/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bittu R	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (COMM.) (I)	208/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Subhash Singh	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	

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			509	OMP (I) (COMM.)	209/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Alok T	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (I) (COMM.)	210/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohd Nazish Alam	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (I) (COMM.)	211/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Rafeek Ahmad	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	CS (COMM)	15/2026	12-01-2026	CANARA BANK Vs PUKHRAJ SINGH PROP SHIV ENTERPRISES	SANJEEV CHOPRA	9711142200	chopra6791@gmail.com	01.01.2026
			509	CS (COMM)	17/2026	12-01-2026	KAVITA RAWAT Vs TUSHAR JOLLY	PANKAJ PANDEY	9599356865	eminentlawsolutions@gmail.com	22.08.2024
			509	OMP (I) (COMM.)	264/2026	13-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mahender Singh	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (I) (COMM.)	265/2026	13-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Prakash	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (I) (COMM.)	266/2026	13-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ravi R	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (I) (COMM.)	267/2026	13-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Rahul	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (I) (COMM.)	268/2026	13-01-2026	UJJWAL FINANCE PVT LTD Vs RAMESH PETER	Vikas Deep	958810026	lawvikas99@gmail.com	
			509	Execution (Comm.)	15/2026	17-01-2026	STATE Bank of India Vs AKASH MEHRA	Vinay Kumar	9811134771	kumarvinay.65@gmail.com	
			509	OMP (I) (COMM.)	286/2026	17-01-2026	AXIS BANK LTD Vs PRAGATI LOGISTICS 2054	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (I) (COMM.)	288/2026	17-01-2026	AXIS BANK LTD Vs RAKBA RAM 0365	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (I) (COMM.)	289/2026	17-01-2026	AXIS BANK LTD Vs OASIS PRODUCTION 6824	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (I) (COMM.)	290/2026	17-01-2026	AXIS BANK LTD Vs FARMAN 8698	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	

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			509	OMP (COMM.) (I)	291/2026	17-01-2026	AXIS BANK LTD Vs MAKSUD 5537	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	292/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANJEET SINGH 0079	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.) (I)	293/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs INDERJIT SINGH 1386	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.) (I)	294/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARNISH KAUSHAL 4183	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.) (I)	295/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GHODEKAR RAJU YADAV 5917	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.) (I)	296/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DEVENDRA MORESHWAR KHADASE 4963	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.) (I)	297/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMIT KUMAR 8151	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	CS (COMM)	22/2026	19-01-2026	state Bank of India Vs VINOD KUMAR	Vinay Kumar	9811134771	kumarvinay.65@gmail.com	14.01.2026
			509	OMP (COMM.) (I)	329/2026	19-01-2026	AXIS BANK LTD Vs DINESH KACHHAWAHA9037	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	330/2026	19-01-2026	AXIS BANK LTD Vs PINKY JAIN 2895	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	331/2026	19-01-2026	AXIS BANK LTD Vs MURARI SAROJ 3298	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	332/2026	19-01-2026	AXIS BANK LTD Vs ANKUR JAIN 1741	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	344/2026	20-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs OVI TOURS AND TRAVELS 0356	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.) (I)	345/2026	20-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HITENDRA MEENA 0763	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.) (I)	346/2026	20-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RUHINANAAZ ATIQUE KHAN 7411	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	

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			509	OMP (COMM.) (I)	347/2026	20-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RUSHIKESH RAMESH KALOKHE 3107	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.) (I)	366/2026	21-01-2026	AXIS BANK LTD Vs MUSTAKIM 4336	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	367/2026	21-01-2026	AXIS BANK LTD Vs ADITYA KUMAR SINGH 6789	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	368/2026	21-01-2026	AXIS BANK LTD Vs ABHISHEK VERMA 0685	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	Execution (Comm.)	20/2026	22-01-2026	Reshma Collection Vs M/S NYSAA RETAIL VENTURE PVT LTD	Naeem Ahmed	9210386190	naeemadv2021@gmail.com	
			509	Execution (Comm.)	23/2026	22-01-2026	M/S PRAKASH PIPES LTD Vs JITENDER KUMAR	Avtar Singh	9810910333	avtarsingh78@yahoo.com	
			509	CS (COMM)	32/2026	22-01-2026	Tvishi Service Private Limited Vs Piccadily Hotels Private Limited	Rajiv K. Virmani	9811427844	mail@tvamevlegal.com	21.06.2025
			509	OMP (COMM.)	2/2026	23-01-2026	Design Accord Consultants Vs Enviro Comfort Engineering Services	Harsh Vardhan Sharma	9868300077	Hvs101986@gmail.com	
			509	CS (COMM)	36/2026	23-01-2026	PUNJAB AND SIND BANK Vs VIRENDER KUMAR	Seema Gupta	9810277083	manvakil378s@gmail.com	23.12.2025
			509	OMP (COMM.) (I)	399/2026	23-01-2026	AXIS BANK LTD Vs JULI 7191	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	400/2026	23-01-2026	AXIS BANK LTD Vs GAURAV YADAV 6403	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	401/2026	23-01-2026	AXIS BANK LTD Vs SHIVAM NAGAR 3337	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	403/2026	23-01-2026	AXIS BANK LTD Vs YAHAYA KHAN 4323	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	406/2026	23-01-2026	AXIS BANK LTD Vs SHRAVAN KUMAR SINGH 0136	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	413/2026	23-01-2026	AXIS BANK LTD Vs JAGPAL SINGH 5108	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	

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			509	OMP (COMM.) (I)	414/2026	23-01-2026	AXIS BANK LTD Vs ARJESH KUMAR 0614	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	415/2026	23-01-2026	MAHINDRA AND MAHINDRA FINANCUAL SERVICES LIMITED Vs KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED 9621	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	416/2026	23-01-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED 9618	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	417/2026	23-01-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED 8991	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	418/2026	23-01-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED 9630	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	419/2026	23-01-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED 2538	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	427/2026	23-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED Vs Mohit R	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	OMP (COMM.) (I)	428/2026	23-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED Vs Abdul Rehman	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	CS (COMM)	37/2026	24-01-2026	Rajesh Kumar Vs MFB GEOTECH PVT LTD	Vikas Nagwan	9999010507	jurislaw(@outlook.com	09.01.2026
			509	OMP (COMM.) (I)	429/2026	24-01-2026	AXIS BANK LTD Vs LAL MOHAMMED 8266	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	431/2026	24-01-2026	AXIS BANK LTD Vs PRASANTA JENA 5211	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	434/2026	24-01-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SHIFAT AHMAD 5456	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	436/2026	24-01-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Arun M R 7356	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	439/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SA KUNJU MOHAMMED 7381	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.) (I)	440/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANISHA SANGRAMSINGH JADHAV 4163	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	OMP (COMM.) (I)	443/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BABITA DUBEY 6285	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.) (I)	445/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GORDHAN RAM 2901	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.) (I)	446/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHAY PRATAP SINGH 6417	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	Execution (Comm.)	24/2026	27-01-2026	CDR KULDEEPAK MITTAL Vs HARVEST GLOBAL PVT LTD	Nishant Yadav	9891234222		
			509	OMP (COMM.) (I)	482/2026	28-01-2026	AXIS BANK LTD Vs FARHAJ KHAN 0896	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	483/2026	28-01-2026	AXIS BANK LTD Vs SHAHANAJAR 1115	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	484/2026	28-01-2026	AXIS BANK LTD Vs TALIB 4687	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	485/2026	28-01-2026	AXIS BANK LTD Vs VINOD KUMAR 5308	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	486/2026	28-01-2026	AXIS BANK LTD Vs ANKUR BANSAL 5271	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	487/2026	28-01-2026	IDFC FIRST BANK LTD Vs MUKESH GULIA	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	488/2026	28-01-2026	IDFC FIRST BANK LTD Vs BHIMPRAKASH NIRMAL	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	489/2026	28-01-2026	IDFC FIRST BANK LTD Vs SIDDHARTH NARESH TYAGI	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.) (I)	490/2026	28-01-2026	CHOLAMANDALAM INVESTMENET AND FINANCE COMPANY LIMITED Vs Kissan Construction Company	Ravi Shankar Garg	9958683230	associateersgarg2@gmail.com	
			509	Ex.COMM -	3/2026	29-01-2026	Virtuous Energy Private Limited Vs Power Grid Corporation of India Limited	SHILP VINOD & SANYA SHARMA	9971647533	shlpvnd@gmail.com	
			509	CS (COMM)	52/2026	29-01-2026	TCI FOUNDATION Vs RANJANA SINGH	Mis KHAITAN & KHAITAN		litigation@khaitanandkhaitan.com	21.01.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	CS (COMM)	55/2026	29-01-2026	Fonox Trading Co Vs Deiem India Pvt Ltd	Sohil Yadav	84479 32780	sohilyadav@gmail.com	19.01.2026
			509	OMP (COMM.)	(I)497/2026	29-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMIT BABAN INDALKAR 5833	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)517/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAMTA D 8132	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)518/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJU BABAN CHAVHAN 4013	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)522/2026	30-01-2026	AXIS BANK LTD Vs ARMAN 9759	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(I)523/2026	30-01-2026	AXIS BANK LTD Vs JAYKAR MISHARA 7732	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(I)524/2026	30-01-2026	AXIS BANK LTD Vs Harivansh Kumar Deepak 2151	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(I)525/2026	30-01-2026	AXIS BANK LTD Vs HARSHAD RAWAL 7636	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(I)526/2026	30-01-2026	AXIS BANK LTD Vs ANJALI SHARMA 3043	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(I)527/2026	30-01-2026	AXIS BANK LTD Vs MUKESH 8400	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(I)528/2026	30-01-2026	AXIS BANK LTD Vs KISHANLAL BABULAL SHARMA	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(I)529/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUNENDRA SHARMA 6689	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)530/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SURESH KUMAR 8541	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)531/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DAPINDER SINGH 7057	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)532/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DARA SINGH 7255	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	OMP (I) (COMM.)	533/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHAGVAN DAS 6043	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (I) (COMM.)	556/2026	31-01-2026	AXIS BANK LTD Vs OM PRAKASH PAL 9512	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (I) (COMM.)	558/2026	31-01-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs RAHUL JAGPAL 7653	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
TOTAL					1177						

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF JANUARY 2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301	RECOVERY	CS COMM-87/2025	18.01.2025	SHREE ENTERPRISES VS SINWOO PACK INDIA PVT. LTD.	KARAN JAIN	9810367549	ADVOCATEKJ@GMAIL.COM	10.12.2025
			301	RECOVERY	CS COMM1200/2025	15.11.2025	MANOJ KUMAR BHARTIYA VS MAGMA INDUSTRIES LTD.	LOVEKESH AGGARWAL	9873300964	LOVEKESH27@GMAIL.COM	11.12.2026
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL								
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL								
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL								
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL								
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL								
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/69/2026	19-01-2026	NANYA AIRCONN PVT LTD Vs MAHINDER JINDAL	NITIN GOEL	9999340256	manglawoffice@gmail.com	19.01.2026
			307	Civil	CS (COMM)/70/2026	20-01-2026	Hamdard National Foundation (India) Vs Hamdard Education and Charitable Trust Sevaliya	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theacmeco.com	20.01.2026
			307	Civil	CS (COMM)/38/2026	13-01-2026	MOHIT ENTERPRISES Vs AMBUJ HOTEL REAL ESTATE PVT LTD AND ORS	UMA SHANKER	9910329305	gautamus9213@gmail.com	28.01.2026
			307	Civil	OMP (I) (COMM)/150/2026	28-01-2026	Harsh Sardana HUF Vs Raushan Priya and Ors	Pulkit Aggarwal	9999801409	pulkit.lawoffice@gmail.com	28.01.2026
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/114	04-11-2025	STATE BANK OF INDIA Vs NASREEN BEGUM PROP M/S SUFIA DIAGNOSTIC	Vijay Prakash	9810210832	vijayprakash9682@gmail.com	05.01.2026
			COURT ROOM 310	CS (COMM)	CS (COMM)/124	24-11-2025	Adnan Azam Vs Indus Towers Limited	Zeeshan Ahmed	9873463090	zedlegalchambers@gmail.com	21.01.2026
			COURT ROOM 310	CS (COMM)	CS (COMM)/135	20-12-2025	KOCHAR SUNG UP ACRYLIC LTD Vs M/s SIGNATURE TEXTILE COMPANY	Neeraj Grover	9810376869	groverindia@outlook.com	23.01.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL								
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			cs (comm) 891/2025	06-11-2025	GSR METALS PVT LTD Vs DAPSS INDUSTRIES	P K JHA	9953133627	JHAPRADEEP2010@HTMAIL.COM	15-12-2025
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS – COMM	768 / 2025	08.10.2025	MR VANDIT MALHOTRA Vs Notesgen technology Pvt Ltd	SH. AMITABH MARWAH	9911116071	09.01.2026	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				CS – COMM	697 / 2025	08.09.2025	ARKS INTERTRADE LLP Vs GANGOTRI ELECTRONICS PRIVATE LIMITED	SH. NITIN GARG	9958986363	09.01.2026	
				OMP (I) COMM	328 / 2025	10.12.2025	AXIS FINANCE LTD Vs ANMOL PATIL AND ANR	SH. AVINASH KUMAR	9811182985	14.01.2026	
				CS – COMM	643 / 2025	18.08.2025	STATE BANK OF INDIA Vs RAHUL SOLE PROP PUNJAB SUPERMART	SH. VARUN CHANDIOK	9818365119	14.01.2026	
				CS – COMM	850 / 2025	10.11.2025	State Bank Of India Vs FIROZ ALAM SHAIKH PROP OF MS NAZIA FASHION	SH. ASHISH BATRA	9891223874	27.01.2026	
22	**MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**NEW DELHI**	NIL								
23	**MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	NIL								
24	**MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	6, New Court Block-I	Commercial	CS(COMM) 245/24	15.05.2024	State Bank of India Vs Geeta	RANI BHARDWAJ	9643680913	rbhardwajassociate@gmail.com	06.01.2026
			6, New Court Block-I	Commercial	CS (COMM)/433/2025	15/09/2025	Arvind Chemi Synthetic Pvt Ltd Vs AMIT KUMAR CHOUDHARY (SOLE PROPRIETOR) TWIN LIFT INDUSTRIES	Rahul Arya(P),	8376049807	advocateashok.1@gmail.com	06.01.2026
			6, New Court Block-I	Commercial	CS (COMM)/367/2025	30/07/2025	Union Bank of India Vs Kavita prop of Ms Kavita	Jitendra Garg(P),	9810197621	JITENDragadv@gmail.com	07.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 5/2026	05.01.2026	PNB VS RAJGEER YADAV	PRATAP CHANDRA RANA	9990366723	prana25000@gmail.com	07.01.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			6, New Court Block-I	Commercial	CS (COMM) 570/2025	22.12.2025	Canara Bank Vs Kamalni, Prop.	Ankur Singh	9910482995	ankursingh bhadana@ gmail.com	07.01.2026
			6, New Court Block-I	Commercial	OMP (COMM)/54 /2025	29/10/2025	Sandeep Yashwant Nalawade Vs MIS PIRAMAL FINANCE LIMITED	Shekhar Nanavaty(P),	8860166368	shekharnan avaty@gma il.com	07.01.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM)/93 82/2025	24.12.2025	FINGROW CAPITAL PRIVATE LTD VS NITESH TRADERS	JITENDR A KUMAR SINGH(P),	9911354578	jkschauhan @rediffmai l.com	07.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 4/2026	05.01.2026	M/S LUCKY GENERATORS PVT LTD VS JAI MAHAKAAL STONE CRUSHER	ABHINAY GUPTA	9999886478	guptaabhin ay@gmail.c om	07.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 7/2026	06.01.2026	STATE BANK OF INDIA VS RAM KUMAR	SHALINI UPADHYA Y	9899408618	shaliniupad hyay.advoc ate@gmail. com	12.01.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM)/92 87/2025	22.12.2025	AXIS BANK LTD VS BP SINGH MEENA & ANR	VIBHOR MATHUR	9971680687	SUPPORT @ARVLAW CHAMBER S.CO.IN	12.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 8/2026	06.01.2026	STATE BANK OF INDIA VS MAHAVIR	SHALINI UPADHYA Y	9899408618	shaliniupad hyay.advoc ate@gmail. com	12.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 204/2025	21.04.2025	STATE BANK OF INDIA VS MAHESH LAVUSHETTY	RANI BHARDW AJ	8010410831	RBHARD WAJASSO CIATE'@G MAIL.COM	20.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 22/2026	13.01.2026	AJAY LIGHT VS MAADHYAM EVENTS	RAMESH KUMAR	9810053989	rameshKu mar981005 3989@gma il.com	20.01.2026
			6, New Court Block-I	Commercial	CS (COMM)28/ 2026	15.01.2026	SMALL FARMERS AGRI BUSINESS VS PIYUSH MAHAJAN	SHANTAN U GARG	7535066000	delhi@mah eshwariand co.com	20.01.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			6, New Court Block-I	Commercial	CS (COMM) 39/2026	19.01.2026	SMALL FARMERS AGRI BUSINESS CONSORTITUM VS GAURAV KHATRI	DALIP SINGH	9810197092	dsadv13@gmail.com	20.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 447/2025	26.09.2025	YETI KNOWLEDGE PARTNERS LLP VS SAI GENERAL ENGINEERING WORKS	RACHIT DEVGUN	9810654154	rachitdevgun@gmail.com	20.01.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 6678/2025	15.09.2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS KONA BIJAYA LAXMI RAO	SAGAR AGGARWAL	9266434371	legal12arenesslaw.com	20.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 525/2025	18.11.2025	Delta Troops Pvt Ltd Vs Ambience Facilities Management Pvt Ltd & Ors	Sh Vivek Aggarwal	9811770164	info@aalawcorp.com	21.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 29/2026	15.01.2026	STATE BANK OF INDIA VS ASHWANI	SHIV KUMAR TYAGI	9811059032	shivtyagi1@gmail.com	22.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 47/2026	23.01.2026	STATE BANK OF INDIA Vs RAVINDER KUMAR	RANI BHARDWAJ	8010410831	RBHARDWAJASSOCIATE'@GMAIL.COM	27.01.2026
			6, New Court Block-I	Commercial	EX (COMM) 180/2025	19/12/2025	SHRI SAURABH RAJPUT Vs OYO HOTELS AND HOMOES PVT LTD	RAJAN TYAGI & UMANG TYAGI	9958523388	RAJANTYAGI17@GMAIL.COM	28.01.2026
			6, New Court Block-I	Commercial	EX COMM AWARD BY ARB COMM 1/2026	06.01.2026	KOTAK MAHINDRA PRIME LTD VS GHANSHYAM L	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	14.01.2026
			6, New Court Block-I	Commercial	EX (COMM) 169/2025	02/12/2025	Pharma Sales Corporation Vs Fenway Pharmaceuticals Pvt Ltd	Sahil Talwar(P),	9711592772	sahiltalwar@yahoo.com	12.01.2026
			6, New Court Block-I	Commercial	CS (COMM)/48 /2026	23.01.2026	Dharamraj Kaushik Vs JMD Construction and Finance Pvt Ltd	Suraj Pal Singh	8077550245	SPCHAUHAN2010@GMAIL.COM	30.01.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			6, New Court Block-I	Commercial	EX COMM 6/2026	14.01.2026	M/s D R TRADING COMPANY VS M/S RATHI SARIA LTD	HIMANSHU CHUGH	9460131119	office@himanshuchugh.in	30.01.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 8390/2025	18.11.2025	Axis Bank Ltd Vs Subedeen SO Nijjr	Vibhor Mathur	9971680687	support@arvlawchambers.co.in	30.01.2026
25	SH. SANDEEP YADAV	SOUTH	NIL								
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/515/2025	11-11-2025	SUMAN SINGH AND ANR Vs SURENDER CHAUHAN	ABHISHEK KUMAR PATHAK(P),	9971931446	pathak26.adv@gmail.com	07.01.2026
			29, New Court Block-II	Commercial	CS (COMM)/516/2025	11-11-2025	SUMAN SINGH AND ANR Vs SURENDER CHAUHAN	ABHISHEK KUMAR PATHAK(P),	9971931446	pathak26.adv@gmail.com	07.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5967/2025	23-08-2025	Cnh Industrial Capital India Pvt Ltd Vs SATNAM SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9087/2025	11-12-2025	AXIS BANK LTD Vs PARAMJIT KOUR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	12.01.2026
			29, New Court Block-II	Commercial	CS (COMM)/290/2025	01-07-2025	LAXMAN LAL GOLA Vs SHIVA ASSOCIATES	JAYANT KUMAR(P),	7503200234, 9716429803	adv.aounabbas@gmail.com	12.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5957/2025	23-08-2025	AXIS BANK LTD Vs NITIN GUPTA	Shobha Gupta(P),	98911192158	srshobhagupta@gmail.com	15.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8643/2025	29-11-2025	AXIS BANK LTD Vs MIR KANWAR	Vibhor Mathur(P),	9971680687	support@arvlawchambers.co.in	16.01.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8876/2025	04-12-2025	KOTAK MAHINDRA PRIME LIMITED Vs Amar Nath Jagdish Rai	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8874/2025	04-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Sunitha Kumari S	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8873/2025	04-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Saurabh Kumar	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8875/2025	04-12-2025	Cnh Industrial Capital India Pvt Ltd Vs INDERBHAN CHIRANJI LAL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8746/2025	02-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MANISH KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8748/2025	02-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SUNDAR SHARMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9030/2025	09-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs SANATANA BEHERA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9031/2025	09-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs DEBANANDA PANI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9033/2025	09-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs KAILASH SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9032/2025	09-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs KAILASH SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	CS (COMM)/15/2026	08-01-2026	M/S OFB TECH PRIVATE LIMITED Vs YARRAPATHRUNI PRABHU SURYA	Tusharr Mawkin(P),	9266434371	legal3@arenesslaw.com	17.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9173/2025	16-12-2025	YES BANK LTD Vs NAVIN KUMAR CHANDIWAL	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	19.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9174/2025	16-12-2025	YES BANK LTD Vs KAILASH CHANDRA BHATT	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	19.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9258/2025	19-12-2025	AXIS BANK LTD Vs LALIT KUMAR MITTLE	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	23.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9259/2025	19-12-2025	AXIS BANK LTD Vs SUNIL KUMAR TANWAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	23.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9260/2025	19-12-2025	AXIS BANK LTD Vs UMESH PRASAD KHARWAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	23.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9319/2025	22-12-2025	AXIS BANK LTD Vs ARCHNA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9119/2025	12-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs BALJIT KAUR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	23.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8013/2025	01-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs Savita Deepak	sagar aggarwal	9266434371	legal12@arenesslaw.com	23.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9120/2025	12-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs GAJENDRA SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	23.01.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9121/2025	12-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs AAFTAB OSAF ALI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	23.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9013/2025	08-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs HEYNA RAM AVTAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	23.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9410/2025	26-12-2025	AXIS BANK LTD Vs raj singh	SUNITA SINGH	9871040589, 8920586266	indolexlaw@gmail.com	23.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8533/2025	26-11-2025	AXIS BANK LTD Vs SONIYA BEGAM	avinash kumar(P),	9811182985	avinash.adv@gmail.com	23.01.2026
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS/COMM/563/2025	16-12-2025	ALASHORE MARINE EXPORTS VS MINISRY OF FOOD	ASHEESH GUPTA	9560284991	kgconsorslip@gmail.com	05.01.2026
			40, New Court Block-II	Commercial	CS/COMM/553/2025	08-12-2025	DASSAULT SYSTEMS VS MAHBUBUL ALAM BARKHUJA	DINESH JOTWANI	9730049704	litigation@jotwani.com	06.01.2026
			40, New Court Block-II	Commercial	CS/COMM/559/2025	11-12-2025	UNION BANK OF INDIA VS VIPIN KUMAR	SUNIL CHAUDHARY	9810424400	hbajajaa@gmail.com	06.01.2026
			40, New Court Block-II	Commercial	CS/COMM/470/2025	15-10-2025	SMALL FARMERS AGRI BUSINESS VS MAA BHUDEVI ICE AND CEILLING PLANT	YOGESH PACHURI	9811895298	yogeshpachuriassociates@gmail.com	06.01.2026
			40, New Court Block-II	Commercial	CS/COMM/551/2025	05-12-2025	M/S SIKKIM AQUATECH BLISS P. LTD.VS MSADITITECHNO CRAFT	AKASH MISHRA	9310673258	advocatemishra.367@gmail.com	06.01.2026
			40, New Court Block-II	Commercial	CS/COMM/539/2025	28-11-2025	SMALL FARMER AGRI BUSINESS VS KANGLA FOOD PRODUCT	SURBHIT NANDAN	9991877774	sandeep@jurislexum.com	29.01.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
28	**SH. LAL SINGH, DISTRICT JUDGE**	**SOUTH-EAST**	NIL								
29	**SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.**	**SOUTH-EAST**	14	Commercial Suit	CS/COMM/1019/2025	12.12.2025	M/S SHILPKAR INDIA VS. M/S BUIDING	ASHOK KUMAR	8178802330,	adv.ashokkumar84(@gmail.com	12.01.2026
					CS/COMM/955/2025	27.11.2025	COMAC INDIA VS. FORBES ELITE	SUMIT NAGPAL	7290995000	mail@nagpal.law	16.01.2026
					CS/COMM/581/2022	06.06.2025	OM CONSTRUCTION VS. VEDRAM CHARITABLE	JATIN SAPRA	N/A	N/A	16.01.2026
					CS/COMM/428/2025	20.05.2025	EMARSON INFRATECH VS. ANANDA WAVE	KARAN JAIN	9810367549	dvocatekj@grnail.com	17.01.2026
					CS/COMM/35/2026	15.01.2026	CANARA BANK VS. DALIP KR. GUPTA	ARUL PRAKASH	8826516187	arul.oculuslegal@gmail.com	23.01.2026
					CS/COMM/707/2025	01.09.2025	M/S EAST INDIA VS. BUILD NET	RAJAT GUPTA	8 178540999	advocaterajat.legal@gmail.com	31.01.2026
30	**SH. VRINDA KUMARI**	**SOUTH-EAST**									

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
31	MS. SUNENA SHARMA	SOUTH-EAST	21	EXECUTION PETITION	ExCOMM - Award by Arb Comm/1/2026	03-01-2026	Esconet Technologies Limited Vs M/s Unbox Data Centers Pvt Ltd and Ors	Ashish Mishra(P),	8745960148	asish.mishra@atslo.in	--
				MISC. APPLICATION	Misc DJ/12/2026	03-01-2026	SUSHIL KUMAR Vs BITTOO SONDHI	SONALI TIWARY(P),	8826363007	officeofadvocatesonali@gmail.com	--
				ARBITRATION AND CONCILIATION ACT	OMP (E) (COMM)/1/2026	08-01-2026	M/S EDUFUNDAE VENTURES PVT LTD Vs M/S ARC Security Pvt Ltd	RAMESH KUMAR SHOKEEN (P),	9958774762	shokeen533@yahoo.co.in	--
				CONTEMPT PETITION	Contempt Petition/1/2026	09-01-2026	ADOBE INCORPORATED AND ANR Vs Mr NITIN VIJAY AND ORS	Aarshia Behl(P),	9818061242	dilip@saikrishnaassociates.com	--
				COMMERCIAL SUIT	CS (COMM)/22/2026	12-01-2026	STATE BANK OF INDIA Vs Vijay Pal	Narender Kumar(P),	7015807331	rohitvakeel77@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/23/2026	12-01-2026	STATE BANK OF INDIA Vs RAM VATI alias RAM WATI	Narender Kumar(P),	7015807331	rohitvakeel77@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/21/2026	12-01-2026	STATE BANK OF INDIA Vs Amit Kumar	Narender Kumar(P),	7015807331	rohitvakeel77@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/20/2026	12-01-2026	STATE BANK OF INDIA Vs Banti Bantiu alias Banti	Narender Kumar(P),	7015807331	rohitvakeel77@gmail.com	--
				EXECUTION PETITION	ExCOMM - Award by Arb Comm/6/2026	14-01-2026	KOTAK MAHINDRA PRIME LTD Vs ROHIT REXWAL	Kushal Kumar(P),	7009793548	rishabh.ruditelegal@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/43/2026	16-01-2026	M/S PRAKRITIK SAMVARDHAN PRIVATE LIMITED Vs KME Infrastructure AND ORS	Abhinav Garg(P),	9810196968	adv.abhinavgarg@gmail.com	--

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				COMMERCIAL SUIT	CS (COMM)/49/2026	17-01-2026	M/S MILAP LOGISTICS PVT LTD Vs M/S WG ENTERPRISES PVT. LTD	Deepak Gautam(P),	9999204626	advnks393@gmail.com	--
				EXECUTION PETITION	EX/30/2026	19-01-2026	M/S UNIQUE COLLECTIONS INDIA PVT LTD Vs ASHOK KUMAR MAURYA PROPRIETOR OF M/S A ONE OFFICE SYSTEMS	Nancy Jain(P),	7827867679	e3legal@gmail.com	--
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/28/2026	21-01-2026	M/s Bharti Airtel Limited Vs Mr Mukul Kumar Verma	Kunwar Singh(P),	9582088986	kpsadvocates@gmail.com	--
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/27/2026	21-01-2026	M/s Bharti Airtel Limited Vs Mrs Raj Muni Devi	Kunwar Singh(P),	9582088986	kpsadvocates@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/62/2026	22-01-2026	M/S M S CURATIVE PRIVATE LIMITED Vs Mr Sukesh Chandra	Sushant Giri(P),	9716216248	advnishantsharma1996@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/66/2026	24-01-2026	REGENT DIGITECH PVT LTD Vs M/S FRANS GLOBAL INFOTECH PVT LTD	Anisha Mathur(P),	9971096840	contact.shepherdlaw@gmail.com	--
				ARBITRATION AND CONCILIATION ACT	ARB A (COMM)/1/2026	24-01-2026	AADIDEVA INFRATECH PVT LTD Vs M/S KAILA DEVI STONE IMPLEX	Mehaak Jaggi(P),	9811250312	office@chambersmj.com	--
				COMMERCIAL SUIT	CS (COMM)/73/2026	28-01-2026	STATE BANK OF INDIA Vs KRISHNENDU DAS	RANI BHARDWAJ(P),	9643680913	rbhardwajassociate@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/69/2026	28-01-2026	State Bank of India Vs Tek Bahadur Damai	Suchita Dixit(P),	8896932836	agnihotrisuchita@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/82/2026	31-01-2026	SHRI AJIT SINGH BHANDARI AND ANR Vs M/S SIMMTRONICS INFOTECH PRIVATE LIMITED	Rajesh Narula (p)	9899157488	narula.law@gmail.com	--

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				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/30/2026	31-01-2026	M/s Oval Bean Hospitality Private Limited Vs ESCORTS HEART INSTITUTE AND RESEARCH CENTRE LTD	P.R.Rajhans(P),	9811097145	legal@globallaw.co.in	--
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/31/2026	31-01-2026	CARS24 FINANCIAL SERVICES PVT LTD Vs Puneet Gupta	Rahul Chauhan(P),	9971891788	info@aualegal.com	--
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/32/2026	31-01-2026	CARS24 FINANCIAL SERVICES PVT LTD Vs Kamlesh Kumar	Rahul Chauhan(P),	9971891788	info@aualegal.com	--
32	**MS. NEELAM SINGH**	**SOUTH-EAST**	NIL								
33	**MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	NIL								
34	**MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,**	**SOUTH-EAST**	30	CS (comm)	786/2025	25.09.2025	Adobe Incorporated Vs Tushar Mittal	Ms Aarshia Behl	9818061242	aarsha@saikrishnaassociates.com	05.01.2026
				CS (comm)	926/2025	17.11.2025	Shivanaya Leather Exports Pvt Ltd Vs Pradeep Kumar	Linkon Goswami	9999081393	linkongoswami@gmail.com	17.02.2026
				CS (comm)	417/2022	18.04.2022	Manu Sawhney & Anr Vs M/s Athelesis EOK & Anr.	Arjun Dewan	9810700027	arjun.dewan85@gmail.com	16.04.2022
				Misc(DJ)	972/2025	15.09.2025	Airtec Electro Vision Pvt Ltd Vs Mr. Santosh, Prop of M K Enterprise	Govind Suri	8130909187	litigation@surico.in	13.02.2026
				CS (comm)	25/2026	12.01.2026	State Bank of India Vs Kiran Kishore	Rohit Kumar	7015807331	rohitvakeel77@gmail.com	10.02.2026

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				CS (comm)	16/2026	08.01.2026	State Bank of India Vs Rupa Garments	Sh R.K.Sinha	9811255673	advocatesinha@rediffmail.com	19.02.2026
				CS (comm)	82/2025	29.01.2025	Spenza Ceramics Pvt Ltd Vs Jugal Kishore & Anr	Ms Kanika Baweja	9311691999	iprearenesslaw.com	09.02.2026
				CS (comm)	1013/2025	09.12.2025	M/s Twenty Four Secure Service Pvt Ltd Vs M/s Rolta Pvt Ltd	Aayush Kumar	8527274542	aayush@rvslegal.in	18.02.2026
				MISC(DJ)	1244/2025	21.11.2025	Bank of Baroda Vs Pooja Yadav	Rajnish Kr. Banyal	9810872353	rajnish-122@yahoo.co.in	25.02.2026
				CS (comm)	1069/2025	22.12.2025	Bank of Baroda Vs Saroj Kumar Pugalia	Eram Khan	9717099220	eramadv2002gmail.com	09.02.2026
				CS (comm)	1068/2025	22.12.2025	Bank of Baroda Vs Anita	Eram Khan	9717099220	eramadv2002gmail.com	09.02.2026
				CS (comm)	31/2026	13.01.2026	Vikas Transport Service Vs One Up Productions Pvt Ltd	Mukesh Kumar Sinha	9971061063	mukeshsinha.adv@gmail.com	09.02.2026
				CS (comm)	1088/2025	23.012.2025	Union Bank of India Vs	Priyam Agrawal	9971839717	advpriyamagrawal@gmail.com	28.02.2026
				CS (comm)	1086/2025	23.12.2025	Union Bank of India Vs Sunita	Priyam Agrawal	9971839717	advpriyamagrawal@gmail.com	28.02.2026
				CS (comm)	52/2026	19.01.2026	State Bank of India Vs Mrs Tarang Gautam @ Tarang Shreshtha	Dharmendra Singh	8800784740	shubhii1673@gmail.com	20.02.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				MISC(DJ)	81/2026	22.01.2026	Vipin Agarwal Vs S & S Suragicare	Gagan Kumar Singhal	8860538313	gagankumarsinghal@yahoo.com	12.02.2026
				CS (comm)	949/2025	22.11.2025	E3 Panel Industries Vs Vishnu Kumar	Tarun Gulyani	7827867679	e3legal@gmail.com	20.02.2026
35	**MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	252/2025	08-09-2025	M/S SAMEER AND COMPANY V/S M/S ZED PROCESSORS AND SUPPLIERS	VIKAS DUDEJA	9313828282	vidhimitralawfirm@gmail.com	08-01-2026
			101	CS COMM	43/2025	12-02-2025	PRADEEP BANSAL V/S M/S ADHARV ENTERPRISES	AJAY SHARMA	9910440914	ajjusharma210@gmail.com	09-01-2026
			101	CS (COMM)	236/2025	21-08-2025	ATUL KUMAR JAIN & ASSOCIATES V/S PACK CARE INDIA PVT. LTD.	VIBHA JAIN	9810723994	jainvibha2011@gmail.com	16-01-2026
			101	CS COMM	324/2025	27-11-2025	UPSURGE LABS PTE. LTD. V/S SIA & KIA INDIA PVT. LTD.	SHIKHAR KUMAR	9999971459	kumarshikhar11@gmail.com	17-01-2026
			101	CS (COMM)	351/2025	06-12-2025	BANK OF BARODA V/S KISHAN NAGAR	SUMESH JOSHI	99105688669	advumeshjoshi@gmail.com	19-01-2026
			101	CS COMM	270/2025	24-09-2025	STATE BANK OF INDIA V/S SH. AJAY KUMAR	VIJAY PRAKASH	9810210832	-	19-01-2026
			101	CS (COMM)	364/2025	22-12-2025	M/S CHEMSYNTH SYNERGIES V/S AMREE SOFT CAPS PVT. LTD.	R. C. TIWARI	9868118015	rctiwariadv@gmail.com	19-01-2026
			101	CS COMM	27/2026	17-01-2026	PUNJAB NATIONAL BANK V/S KANTA	PARAS AGGARWAL	9810600656	parasaggarwaladv@gmail.com	30-01-2026
			101	CS COMM	278/2024	20-09-2024	M/S VEEPEE INTERNATIONAL PVT. LTD. V/S RAJKUMAR HARCHANDANI	K.K. TYAGI	9810497887	officialkktyagi@gmail.com	31-01-2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			101	CS COMM	279/2024	20-09-2024	M/S VEEPEE INTERNATIONAL PVT. LTD. V/S M/S CITI MEGA MART	K.K. TYAGI	9810497887	officialkktyagi@gmail.com	31-01-2026
			101	CS COMM	280/2024	20-09-2024	M/S VEEPEE INTERNATIONAL PVT. LTD. V/S PRAKASH RAJKUMAR VADANI @ WADHWANI PRAKASH	K.K. TYAGI	9810497887	officialkktyagi@gmail.com	31-01-2026
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	CS (COMM)	148/2025	01-12-2025	NITIN RASTOGI Vs SHAILI TYAGI	HAMANSHU GUPTA	8527962690	sba.himanshu@gmail.com	05-01-2026
			---do----	CS (COMM)	1/2026	03-01-2026	SH BHANU SINGH Vs NARENDER CHHABRA	ASHUTOSH ABHISHEK	9555552354	aalegalservices4774@gmail.com	06-01-2026
			---do----	CS (COMM)	151/2025	11-12-2025	HAJI WASIQ AHMED Vs AWEZ	MOHD HASAN	8860404848	sahoo.heema@gmail.com	06-01-2026
			---do----	CS (COMM)	152/2025	11-12-2025	HAJI WASIQ AHMED Vs MOHD ZUBAIR	MOHD HASAN	8860404848	sahoo.heema@gmail.com	06-01-2026
			---do----	CS (COMM)	157/2025	23-12-2025	V K METAL Vs SUPERIOR INDUSTRIES LTD & ORS.	SANJEET KUMAR	9540421497	sanjeetadvocate@gmail.com	08-01-2026
			---do----	CS (COMM)	144/2025	22-11-2023	CENTRAL BANK OF INDIA Vs MALTA DEVI & ORS.	K MUDGIL	7838821106	kkmudgil29@gmail.com	12-01-2026
			---do----	CS (COMM)	150/2025	09-12-2025	RUVIENT PRIVATE LIMITED Vs MOCKBOARD EDUTECH PRIVATE LIMITED	ALOK SHARMA	9953433853	aloksharma@live.com	13-01-2026
			---do----	CS (COMM)	2/2026	05-01-2026	BABLI Vs HARPREET SINGH THETHI	A K SHARMA	9953840039	advocateajaysharma2529@gmail.com	15-01-2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			---do----	CS (COMM)	4/2026	06-01-2026	CANARA BANK Vs RAMAJI MAHATO	ANUJ AGARWAL	9999490798	advocateajujagarwal@yahoo.com	15-01-2026
			---do----	CS (COMM)	153/2025	12-12-2025	BADAR ABBAS Vs BHUSHAN KUMAR SHARMA	BRIJESH KUMAR SHARM	9899222783, 9136609699	lawsolutionpoint@gmail.com	15-01-2026
			---do----	CS (COMM)	5/2026	08-01-2026	Bank of Baroda Vs Priti	UMESH JOSHI	9910568669	advocateumesh2005@gmail.com	17-01-2026
			---do----	CS (COMM)	3/2026	05-01-2026	BSES YAMUNA POWER LTD Vs MOHD ASLAM	VAIBHAV YADAV	9971336611	vaibhav.yadav@hotmail.com	17-01-2026
			---do----	CS (COMM)	142/2025	22-11-2025	CENTRAL BANK OF INDIA Vs MRS. RAJO & ORS.	K K MUDGIL	7838821105	kkmudgil29@gmail.com	17-01-2026
			---do----	CS (COMM)	6/2026	09-01-2026	Ridhi Enterprises Vs Karvuu Industries	ADITYA SINGH	8181883535	adityasingh504.sh.@gmail.com	19-01-2026
			---do----	CS (COMM)	154/2025	18-12-2025	STATE BANK OF INDIA Vs HIMANSHU RATHOR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	22-01-2026
			---do----	CS (COMM)	155/2025	18-12-2025	STATE BANK OF INDIA Vs MOHD VASEEM	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	22-01-2026
			---do----	CS (COMM)	156/2025	20-12-2025	STATE BANK OF INDIA Vs SEEMA CHAUHAN PROPRIETOR OF RANA AGRICULTURE INDUSTRIES	SUCHITA DIXIT	8896932848	agnihotrisuchita@gmail.com	22-01-2026
			---do----	CS (COMM)	8/2026	15-01-2026	BANK OF MAHARASHTRA Vs MOHMMAD ARSHAD	RAKESH KUMAR	9891691568	rakesh.advoct@gmail.com	22-01-2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			---do----	CS (COMM)	139/2025	18-11-2025	CENTRAL BANK OF INDIA Vs INDERJEET	K K MUDGIL	7838821105	kkmudgil29@gmail.com	22-01-2026
			---do----	CS (COMM)	144/2025	22-11-2023	CENTRAL BANK OF INDIA Vs MALTA DEVI & ORS.	K K MUDGIL	7838821106	kkmudgil29@gmail.com	22-01-2026
			---do----	CS (COMM)	7/2026	12-01-2026	MR SHAKIR HUSSAIN Vs MR NIRAJ JAYCHAND REKHI	ANIL NITIN	9718581795	anilnitin1@gmail.com	27-01-2026
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 591/2023	23-11-2023	Bank of India Vs Resha	V P Tiwari	9990182901	vptiwariadvocate@gmail.com	08-01-2026
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 307/2025	14-05-2025	Bank of India Vs Premlata	V P Tiwari	9990182902	vptiwariadvocate@gmail.com	08-01-2026
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 432/2025	10-07-2025	Vinesh Jain Vs Tarun Kumar	O P Aggarwal	9899695533	opaggarwal@gmail.com	13-01-2026
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM638/2025	17.12.2024	Paradise Chemicals Vs Vaveda Poly Industries	Pankaj Sharma	9999604797	pankajsharmalc2@gmail.com	28/01/2026
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 639/2025	10/11/2025	Paradise Chemical Vs Nandi Irrigation System	Pankaj Sharma	9999604798	pankajsharmalc2@gmail.com	28/01/2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL CIVIL	CS COMM 256/2025	23-04-2025	BRIJ BHUSHAN JAIN Vs M/s Disha Garments	NEELAM MALIK	7303296156	neelam.malik8512@gmail.com	07-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 724/2025	23-12-2025	Canara Bank Vs Naman Grover	Eshu Chaudhary (P),	9711275696	eshuadvocate@gmail.com	08-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 646/2025	11-11-2025	STATE BANK OF INDIA Vs SONU TEOTIA	SUBRAT TRIPATHI (P),	7503304021	subrattripathi67@gmail.com	13-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 494/2025	11-08-2025	SHRI NITESH KUMAR PROP OF Ms DELHI CARE SYSTEM Vs MS HOSPIMED LIFE SCIENCE	Mohd.Ishrafil Ansari(P),	9910558377	delhicaresystem@gmail.com	15-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 722/2025	23-12-2025	Robin Jain / Robin Kumar Jain Vs Santosh Kumar Gupta	Padam Kumar Khanna(P),	9818539988	padamkumarkhanna@gmail.com	15-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 1/2026	03-01-2026	SANJAY GARG Vs JITENDRA GIRI	T. R. GUPTA	9811365932	trgupta32@gmail.com	15-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 11/2026	08-01-2026	Bank of Baroda Vs. Ankit Arya	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	17-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 27/2026	15-01-2026	Pradeep Kumar Jain Vs Ahmad Raza	PIYUSH KATYAL	8700925528	piyushkatyal198@gmail.com	21-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 682/2025	03/12/2025	KULDEEP CHAKRAVARTY Vs CHANDRA KISHOR JOSHI	M P Choudhary (P),	8588826768	mpchaudhary 07 @gmail.com	23-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 622/2025	30-10-2025	NANDULI PROPRIETOR OF M S SANGRAMI CAB SERVICE Vs IN SHORTS INDIA ADVERTISING AND SERVICE PRIVATE LIMITED	ATUL RAWAT(P)	9555542111	asklegalassociates@gmail.com	28-01-2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 717/2025	22-12-2025	Bansal Enterprises Vs Rachil Pharma	Atul Sahi(P),	9873355153	atulsahi@live.com	28-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 310/2025	14-05-2025	Royal Fabrics India LLP Vs Tushar International	Arpit Jain(P),	9811595800	arpitjain2099@gmail.com	29-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 409/2025	04/07/2025	Easy Trip Planners Limited Vs Wb Hotels Private Limited	Anuj Jain(P),	9810599376	cnvassociates@hotmail.com	30-01-2026
41	**SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT**	**SHAHDARA**	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 680/2025	03.12.2025	M/S FCB GARMENTS VS M/S R V MARTS	ARPIT JAIN	9811595800	arpitjain2099@gmail.com	05.01.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 721/2025	23.12.2025	M/S R D SONS VS M/S TIRUMALA	ADITI SINGHAL	9582253870	advaditi40@gmail.com	06.01.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 601/2025	14.10.2025	M/S UTC MARKETING PVT LTD VS BIRENDRA TIWARI	PRIYANKA SETHIA	9711251567	chambersofpriyankasethia@gmail.com	08.01.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 09/2026	08.01.2026	M/S SWAGAT FASHION CO VS SANJAY KUMAR	NITIN GARG	9811865967	agglegalconsultants@gmail.com	14.01.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 13/2026	09.01.2026	RAKESH ARORA VS MANDEEP KUMAR	AMIT TEWARI	9818180025	atanda.adv@gmail.com	14.01.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 08/2026	08.01.2026	M/S EMPIRE ALCOBREV PVT LTD VS KAMALJEET SINGH 7 ORSQ	PUSHPENDRA GIRI	9999405805	advocatepushpendragiri@gmail.com	15.01.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 14/2026	09.01.2026	CANARA BANK VS BHAVYA AGGARWAL	PRANAY SHARMA	9873101002	pranay7adv@gmail.com	15.01.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 17/2026	13.01.2026	CANARA BANK VS NAVAB ALI	ANUJ AGGARGWAL	9999490798	advovateanujagarwal@yahoo.com	17.01.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 602/2025	14.10.2025	SURESH GUPTA VS RAJAT SHARMA	PRATEEK MEHTA	9911886609	2015mehta.asscoiates@gmail.com	17.01.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 29/2026	16.01.2026	BANK OF BARODA VS MOHD IRFAN	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	19.01.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 716/2025	20.12.2025	M/S VTP FILMS VS M/S ALSTONE MANUFACTURING PVT LTD	GAURAV MEHTA	9958904033	mehtalegalconsultant@gmail.com	19.01.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 34/2026	19.01.2026	KAPIL KUMAR GUPTA VS RAM SINGH SHAKYA	SADDAM HUSSAIN	9650016144	saddamhussain9654@gmail.com	20.01.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 38/2026	20.01.2026	PUNJAB NATIONAL BANK VS NIGHAT ALI	JYOTI GAUTAM	7000041067	jyoti_gautam2010@yahoo.com	22.01.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 41/2026	21.01.2026	PUNJAB NATIONAL BANK VS PROMOD KUMAR	DEOKANT TRIPATHI	9711332383	deokantripathi2@gmail.com	22.01.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 727/2025	24.12.2025	CANARA BANK VS M/S ROZI JEANS & ANR	KAMAL MEHTA	9868249232	kamal77mehta@gmail.com	27.01.2026
42	**SH. PAWAN KUMAR MATTO DJ (COMM-04)**	**SHAHDARA**	NIL								
43	**SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT**	**NORTH-WEST**	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL								
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	NIL								
48	SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	NIL								
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL								
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL								
TOTAL					198						

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH OF JANUARY 2026

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
1	TIS HAZARI COURT	CENTRAL	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	11
					Counter Claim	1
					OMP (I) Comm	13
					Misc. DJ	2
					CONTEMPT PETITION	1
					Execution (Comm)	12
					Ex. COMM AWARD BY ARB. COMM	1
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	11
					OMP (I) (COMM)	19
					OMP (COMM)	5
					M/DJ	2
					EXECUTION	8
					M.EXECUTION	1
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	19
					OMP (I) Comm	19
					TRANSFER OUT	1
					MISC DJ	2
					Execution (Comm)	3
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM.)	5
					OMP (COMM)	1
					EXECUTION (COMM)	9
					OMP (I) (COMM)	10

					RP (CIVIL)	1
5	**TIS HAZARI COURT**	**CENTRAL**	**SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05**	**788**	CS (COMM)	17
					OMP (COMM)	2
					MISC. DJ	0
					EXECUTION	4
					OMP (I) (COMM)	10
6	**TIS HAZARI COURT**	**CENTRAL**	**SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI**	**789**	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	33
7	**TIS HAZARI COURT**	**CENTRAL**	**SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07**		CS(COMM) +COUNTER CLAIM	7
					OMP(I) COMM + OMP(COMM)	12
					EXECUTION	4
					MISC. DJ	2
8	**TIS HAZARI COURT**	**CENTRAL**	**SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	CS (COMM)	15
					EXECUTION	10
					OMP (I) (COMM)	10
					MISC. DJ	5
9	**TIS HAZARI COURT**	**CENTRAL**	**SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09**	**CENTRAL**	CS (COMM)	2
					EXECUTION (COMM)	6
					OMP (I) (COMM)	10
					Mis DJ	2
10	**TIS HAZARI COURT**		**SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	CIVIL	0
11	**TIS HAZARI COURT**		**SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	TOTAL CASES E-FILED IN THE MONTH AND RBT	36
12	**TIS HAZARI COURT**		**SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	CS(COMM)	15

					OMP(I)COMM	9
					EXECUTION (COMM	6
					MISC DJ	3
					EX COMM AWARD BY ARB COMM	1
					M EX	1
13	**TIS HAZARI COURT**		**SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	CS(COMM) + COUNTER CLAIM	4
					OMP(I) COMM	6
					EXECUTION / EX. AWARD BY ARBITRATOR	3
					MISC. DJ + MISC EX	2
					RP (CIVIL)	1
TOTAL						290
14	**TIS HAZARI COURT**	**WEST**	**SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**789**	cs	27
					OMP (I)	57
					Misc DJ	3
					Execution	10
					Ex Arb Comm	5
15			**MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02**	**790**	CS COMM	23
					OMP COMM	0
					OMP I COMM	72
					EXECUTION COMM	14
					MISC DJ	3
16		**WEST**	**SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**791**	CS (COMM)	18

					OPM(I)/ARBITRATION/MISC COMM	68
					MISC DJ	8
					COUNTER CLAIM	0
					EXECUTION	4
17			**SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)**	**WEST**	CS (COMM)	19
					Execution (comm)	11
					OMP (COMM)	1
					OMP (I) (COMM)	64
					ARB. A (COMM)	0
					MISC. DJ	4
18			**SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)**	**WEST**	CS (COMM.)	17
					EX (COMM)	16
					OMP(I)(COMM)	59
					Contempt Petition	1
19			**SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)**	**WEST**	CS(COMM)	17
					OMP(I)(COMM)	67
					EXECUTION (COMM)	12
					EXE. COMM AWARD	1
					MISC DJ/ CIV DJ	4
					Misc.- EX	2
					OMP (COMM)	1
TOTAL						608
20	**PATIALA HOUSE COURT**	**NEW DELHI**	**SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01**	**4**	CS(COMM)	20
					TRADE MARK	3

					ARBITRATION U/S 9	19
					ARBITRATRATION U/S 34	3
					OTHER ARBITRATION CASES	1
					MISC. DJ/ COUNTER CLAIM	7
					EXECUTION(COMM)	8
21			**SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**24**	CS (COMM)	21
					EX(COMM)	14
					OMP (COMM)	9
					OMP (I) (COMM)	24
					COUNTER CLAIM	1
22			**MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03**		SUIT FOR RECOVERY	23
					SUIT FOR TRADEMARKS	4
					EXECUTION PETITION	14
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	2
					PETITION U/S 27 OF ARBITRATION & CONCILIATION ACT	3
					APPLICATION U/S 151 OF CPC	4
					COUNTER CLAIM	1
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	17
TOTAL						198
23	**SAKET COURT**	**SOUTH**	**MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)**	**614**	CS (COMM)	11
					EX. COMM.	1
					EX. COMM. AWARD	1
					OMP (I) COMM.	74
24	**SAKET COURT**	**SOUTH**	**MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)**	**503**	CS (COMM)	25
				503	EX. COMM.	3
					EX. COMM. AWARD	3

					OMP (I) COMM.	79
25			**SH. SANDEEP YADAV**	**614**	CS (COMM)	11
					EX. COMM.	3
					OMP (COMM)	1
					EX. COMM. (AWARD)	3
					OMP (I) COMM.	84
26			**SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04**	**503**	CS (COMM)	9
					EX. COMM.	1
					OMP (COMM)	1
					EX. COMM. (AWARD)	1
					OMP (I) COMM.	76

27			**SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)**		CS (COMM)	15
					EX. COMM.	5
					OMP (COMM)	2
					OMP (I) COMM.	93
TOTAL						502
28	**SAKET COURT**	**SOUTH-EAST**	**SH. LAL SINGH, DISTRICT JUDGE**	**18 BLOCK 1**	COMMERCIAL	16
29	**SAKET COURT**		**SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.**	**14**	COMMERCIAL	25
30	**SAKET COURT**		**SH. VRINDA KUMARI**	**20**	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	**SAKET COURT**		**MS. ANU GROVER BALIGA**	**21**	Commercial Suit, & Execution Petition	23
32	**SAKET COURT**		**MS. NEELAM SINGH**	**22**	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	32
33	**SAKET COURT**		**MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)**	**23**	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
34	**SAKET COURT**		**MS. NIRJA BHATIA, DJ(DIGITAL)-07SOUTH EAST DISTRICT,**	**30**	--	-
35	**SAKET COURT**		**MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)**	**39**	CS (COMM)-11 EX-10-, MISC. DJ -01, OMP (COMM)-1, OMP (I)(COM)-3, ARBA -0, RTI -0	26
TOTAL						114
36	**KARKARDOOMA**	**EAST**	**SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**209**	CS(COMM-74)	17
					OMP(COMM)-73	1
					OMP (COMM)-78	1
37	**KARKARDOOMA**	**EAST**	**MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)**	101	CS(COMM-74)	13
					OMP(COMM-73)	3
TOTAL						32
38	**KARKARDOOMA**	**NORTH-EAST**	**SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01**	**74**	CS (COMM)	12
					OMP (I) (COMM)	1

					MISC. DJ	1
					EXECUTION PETITON	15
					EXECUTION (COMM) AWARD BY ARB. COMM.	6
TOTAL						35
39	**KARKARDOOMA**	**SHAHDARA**	**SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01**	**57**	CS(Comm)	14
					EXECUTION	5
					MISC.DJ CASE	1
					ARBT. A(COMM)	1
					OMP(COMM)	1
					RESTORED/RBT	2
40			**MS. KIRAN BANSAL**	**56**	CS(Comm)	6
				56	EX COMM	11
				56	OMP COMM	2
				56	MISC DJ	1
41			**SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT**	**303**	CS(Comm)	19
					EXECUTION	11
					MISC.DJ CASE	2
					RESTORED/RBT	1
42			**SH. PAWAN KUMAR MATTO DJ (COMM-04)**		CS(COMM)	17
					OMP(COMM)	1
					OMP(I) COMM	-
					Ex	5
					MISC	2
TOTAL						102

43	**ROHINI COURT**	**NORTH-WEST**	**SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT**	**758**	CS(COMM)	32
					OMP	80
					MISC DJ	2
					EX	11
					COUNTER CLAIM/CONTEMP PETIION	2
44			**SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)**	**759**	CS(COMM)	46
					OMP(Comm.)/OMP (I)(Comm.)	41
					MISC DJ/RTI	11
					EX	21
TOTAL						246
45	**ROHINI COURT**	**NORTH**	**SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	**760**	CS(COMM.)	33
					OMPi(COMM)& OMP (Comm)	53
					EXECUTION	25
					Misc. Application DJ	3
					Review Pet/ Cont.Pet/Counter Claim	0
46		**NORTH**	**SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)**		CS(COMM.)	43
					OMPi(COMM)& OMP (Comm)	22
					EXECUTION	7

					MISC DJ	3
TOTAL						189
47	**DWARKA COURTS**	**SOUTH WEST**	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	603	CS (COMM)	16
					OMP (COM)	2
					OMP (I) (COMM.)	138
					EX COMM AWARD	3
48	**DWARKA COURTS**		**SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02**	613	CS (COMM)	17
					OMP (I) (COMM.)	129
					EX COMM AWARD	4
49	**DWARKA COURTS**		**SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03**	614	CS (COMM)	18
					OMP (I) (COMM.)	163
					EX COMM AWARD	1
50	**DWARKA COURTS**		**SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04**	**509**	CS (COMM)	14
					OMP (I) (COMM.)	148
					EX COMM AWARD	2
TOTAL						655
GRAND TOTAL						**2316**

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF JANUARY 2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMING THE ISSUES	LISTING OF WITNESSES	AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF WITNESSES	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
1	**MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01**	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-314/2025	19.03.2025	MOHD. ASIF VS NARESH KUMAR ALIAS NARESH RANA	07.01.2026	19.02.2026	22.02.2026	04.02.2026	06.02.2026	18.02.2026	--
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-577/2025	20.05.2025	SHILPA KHANNA VS VIPUL SACHDEVA	12.01.2026	03.02.2026	10.02.2026	11.02.2026	23.02.2026	24.02.2026	-
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-731/2025	02.07.2025	M/s. J D SALES CORPORATION Vs M/s. ZAKOOPI INFOTECH PVT. LTD. AND ORS.	16.01.2026	09.02.2026	12.02.2026	19.02.2026	06.03.2026	07.03.2026	--
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-813/2025	18.07.2026	MOHINDER KUMAR VS RAJINDER PRASHAD	19.01.2026	17.02.2026	25.02.2026	09.03.2026	24.03.2025	25.03.2025	--
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-837/2025	23.07.2025	M/S. SGPRO CREATIONS LLP VS EARTH SYSCOM PVT. LTD. & ANR.	30.01.2026	20.02.2026	06.03.2026	18.03.2026	28.03.2026	29.03.2026	---
2	**SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02**	CENTRAL	306	CS (COMM)	950/2023	01.07.2023	HARJEET SHAH SINGH VS MCD	19.01.2026	24.01.2026 31.01.2026	24.01.2026 31.01.2026	27.01.2026 05.02.2026	13.02.2026	17.02.2026	
			306	CS (COMM)	824/2025	21.07.2025	KAMAL GUPTA HUF VS. SRI MANDER DASS & SONS	20.01.2026	27.01.2026 19.02.2026	27.01.2026 19.02.2026	12.02.2026 3.02.2026	28.02.2026	09.03.2026	
3	**MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03**	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1158/2025	06.11.2025	SAILENDER SINGH VS MCD	05.01.2026	16.01.2026	16.01.2026	22.01.2026	03.02.2026	03.02.2026	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/850/2025	26.07.2025	M/S TIRTH AGRO VS MOHAMMED PASHA	12.01.2026	03.02.2026	10.02.2026	10.02.2026	24.02.2026	24.02.2026	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/347/2025	27.03.2025	SHASHI AGARWAL VS AJANTA RAJ	15.01.2026	06.02.2026	13.02.2026	13.02.2026	26.02.2026	26.02.2026	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1196/2025	15.11.2025	3SPAN OPTIMUM VS GOVT. OF NCT OF DELHI	21.01.2026	03.02.2026	11.02.2026	11.02.2026	26.02.2026	26.02.2026	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/612/24	18.05.2024	M/S INTACT TRANSPORT PVT. LTD. VS THE ORIENTAL INSURANCE COMPANY LTD.	13.01.2026	02.02.2026	09.02.2026	09.02.2026	16.02.2026	16.02.2026	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/603/2025	26.05.2025	NEERAJ AGGARWAL VS VIRENDER GUPTA	30.01.2026	11.02.2026	25.02.2026	25.02.2026	09.03.2026	09.03.2026	

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1289/2025	04.12.2025	UNION BANK OF INDIA VS SHAHID	31.01.2026	23.02.2026	27.02.2026	27.02.2026	07.03.2026	07.03.2026	

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING					
4	**MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04**	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)475/2025	03.05.2025	SERVESH GUPTA V/S KAPIL KUMAR	05.01.2026	PE- 28.01.2026 AND 29.01.2026 AND DE- 09.02.2026 AND 10.02.2026	BEFRORE PE- 29.01.2026	BEFORE DE- 10.02.2026	BEFORE 19.02.2026	19.02.2026
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)1097/2024	04.10.2024	RANVEER SINGH @ RANBIR SINGH V/S MEENAKSHI SHARMA	05.01.2026	PE- 02.02.2026 AND 04.02.2026 DE- 16.02.2026 AND 17.02.2026	BEFORE PE- 04.02.2026	BEFORE DE- 17.02.2026	BEFORE 27.02.2026	27.02.2026
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/117/202	25.01.2025	VANSH KHURANA VS. G7 WELLNESS SPA	07.01.2026	PE- 21.01.2026, 22.01.2026, 23.01.2026 DE- 04.02.2026, 05.02.2026 AND 06.02.2026	BEFORE 23.01.2026	BEFORE DE- 06.02.2026	BEFORE 20.02.2026	20.02.2026
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/111	25.10.2025	RAKESH KUMAR GOEL VS. MCD	07.01.2026	PE- 10.02.2026 AND 11.02.2026 DE- 24.02.2026 AND 25.02.2026	BEFORE PE- 11.02.2026	BEFORE DE- 25.02.2026	BEFORE 09.03.2026	09.03.2026
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM) 683/2025	11.06.2025	ANAND SINGH VS. SANJAM SINGH	13.01.2026	PE- 12.02.2026 AND 13.02.2026 DE- 26.02.2026 AND 27.02.2026	BEFORE PE- 13.02.2026	BEFORE 27.02.2026	BEFORE 10.03.2026	10.03.2026
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)420/2025	11.04.2024	BRIJ MOHAN MEHTA V/S MLL EXPRESS SERVICES PVT LTD	22.01.2026	PE- 02.03.2026 AND 03.03.2026 AND DE- 19.03.2026 AND 20.03.2026	BEFORE PE -03.03.2026	BEFORE DE- 20.03.2026	BEFORE 02.04.2026	02.04.2026
			304 EXTENSION BLOCK THC DELHI	COUNTER CLAIM	Counter Claim/43/	21.08.2025	MLL EXPRESS SERVICES PVT. LTD. VS. BRIJ MOHAN MEHTA	22.01.2026	PE- 02.03.2026 AND 03.03.2026 DE- 19.03.2026 AND 20.03.2026	BEFORE PE- 03.03.2026	BEFORE DE- 20.03.2026	BEFORE 02.04.2026	02.04.2026
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)770/2025	08.07.2025	MANISH GOYAL V/S DIPCO ENTERPRISES AND ANR	23.01.2026	PE- 20.02.2026 AND DE- 13.03.2026	BEFORE PE- 20.02.2026	BEFORE DE- 13.03.2026	BEFORE 20.03.2026	20.03.2026
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)965/2025	16.02.2026	ARTI GUPTA V/S GOYAL PUBLISHERS AND DISTRIBUTORS PVT LTD.	29.01.2026	PE- 16.02.2026, 17.02.2026 AND 18.02.2026 AND DE- 10.03.2026, 11.03.2026 AND 12.03.2026	BEFORE PE- 18.02.2026	BEFORE DE- 12.03.2026	BEFORE 25.03.2026	25.03.2026
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)3653/2021	30.01.2026	KAPILA COLOURS PVT LTD. V/S V & S INTERNATIONAL PVT LTD	30.01.2026	PE- 17.03.2026 AND 18.03.2026 AND DE- 30.03.2026 AND 01.04.2026	BEFORE PE 18.03.2026	BEFORE DE- 01.04.2026	BEFORE 16.04.2026	16.04.2026
5	**SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05**	CENTRAL	NIL										

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING					
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	853/2025	28.07.2025	MANJEET KAUR VS. RAJU ALIAS DEVENDER	05.01.2026	PE-10.02.2026 & 11.02.2026 DE 19.02.2025 & 20.02.2025	10.02.2026	19.02.2026	02.03.2026	02.03.2026	NA
			410	CS (COMM)	911/2025	07.08.2025	CHANDAN SINGH RAWAT VS. D.D. PRADHAN AND CO. PVT. LTD.	06.01.2026	PE-17.02.2026 & 23.02.2026 DE 02.03.2026 & 09.03.2026	17.02.2026	02.03.2026	16.03.2026	16.03.2026	NA
			410	CS (COMM)	750/2025	06.06.2025	VANDANA SHARMA VS. TULSI RAM	27.01.2026	PE-02.03.2026 & 10.03.2026 DE 25.03.2026	02.03.2026	25.03.2026	06.04.2026	06.04.2026	NA
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	1335/2024	05.12.2024	HINDUJA HOUSING FINACE LTD. VS HARMINDER SINGH	08.09.2025	24.02.2026	24.02.2026	24.02.2026	20.03.2026	24.03.2026	NIL
			302	CS(COMM)	497/2023	21.03.2023	AJAY JAIN KARTA VS ANIL SHARMA	12.01.2026	09.02.2026	09.02.2026	09.02.2026	16.02.2026	23.02.2026	NIL
			302	CS(COMM)	495/2025	06.05.2025	M/S SHREE GRANITES VS SAURABH KHANDELWAL	02.12.2025	24.02.2026	24.02.2026	24.02.2026	17.03.2026	25.03.2026	NIL
			302	CS(COMM)	494/2025	06.05.2025	VIVEK SARDA VS SAURABH KHANDELWAL	02.12.2025	24.02.2026	24.02.2026	24.02.2026	17.03.2026	25.03.2026	NIL
			302	CS(COMM)	233/2025	28.02.2025	M/S UNIQUE INTERNATIONAL VS DR. KAWALDEEP DHAM	21.01.2026	13.02.2026	13.02.2026	13.02.2026	27.02.2026	06.03.2026	NIL
			302	CS(COMM)	1034/2024	19.09.2024	M/S PERFECT PLASTIC VS M/S PIONEER POLYPLAST	27.01.2026	27.02.2026	27.02.2026	27.02.2026	16.03.2026	20.03.2026	NIIL
			302	CS(COMM)	796/2025	14.07.2025	NEERAJ AGGARWAL VS MUNICIPAL CORPORATION OF DELHI	27.01.2026	27.02.2026	26.02.2026	26.02.2026	17.03.2026	27.03.2026	NIIL
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THC DELHI	RECOVERY	1233	22-11-2025	PANKAJ ARORA Vs MUNICIPAL CORPORATION OF DELHI	08-01-2026		22-01-2026 (PE)	30-01-2026 (DE)	05-02-2026 (F/A)	-	
			308 EXTENSION BLOCK THC DELHI	RECOVERY	1159	0611-2025	DELHI GUJRAT ROAD CARRIER VS THE NEW INDIA ISSURANCE COMPANY LTD.	09-01-2026		02-02-2026 (PE)	09-02-2026 (DE)	16-02-2026 (F/A)		
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/24/2026	08-01-2026	LOVESH GUPTA Vs Municipal Corporation of Delhi							
			309 EXTENSION BLOCK THC DELHI	DAMAGES	CS (COMM)/47/2026	14-01-2026	M/S FUTURE MARK DIAMOND JEWELLERY Vs JASWINDER KAUR							

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
10	**SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	NIL											
11	**SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	310	CS (COMM)	CS (COMM)/631/	30-05-2025	M/s B.R. TECH TEX Vs RAJASHEKHAR M NALLA Prop. M/s ZIVA DYE CHEM	06.01.2026	PE-21.01.2026	-	As per order, list of witnesses, if any, be filed within due course			
			310	CS (COMM)	CS (COMM)/819/	18-07-2025	BANK OF INDIA Vs VIRENDRA SINGH AND ANR	07.01.2026	PE-12.01.2026	-	As per order, list of witnesses be filed order 16 Rule 1 CPC			
			310	CS (COMM)	CS (COMM)/979/	08-09-2025	VINOD KUMAR BANSAL Vs SUMAN BANSAL	07.01.2026	PE-24.01.2026	-	As per order, list of witnesses be filed order 16 Rule 1 CPC			
			310	CS (COMM)	CS (COMM)/116/	07-11-2025	YOGESH MALIK PROP. OF M/S MALIK BOOKSELLERS AND STATIONERS Vs YOGESH SETHI PROP OF M/S VIDYARTHI SETI	09.01.2026	-	LC appointed for evidence recording	As per order, list of witnesses be filed within 15 days as provided			
			310	CS (COMM)	CS (COMM)/122/	21-11-2025	ASHOK MANDAL Vs M/S VENUS ENTERPRISES	09.01.2026	PE-27.01.2026	-	As per order, list of witnesses be filed within 15 days as provided			
			310	CS (COMM)	CS (COMM)/226/	27-02-2025	M/S ASHOK KUMAR BAHL Vs MUNICIPAL CORPORATION OF DELHI	12.01.2026	PE-28.01.2026	LC appointed for evidence recording	As per order, list of witnesses be filed order 16 Rule 1 CPC			
			310	CS (COMM)	CS (COMM)/579/	21-05-2025	Saroj Bala Vs MUNICIPAL CORPORATION OF DELHI	12.01.2026	PE-28.01.2026	-	As per order, list of witnesses be filed order 16 Rule 1 CPC			
			310	CS (COMM)	CS (COMM)/999/	11-09-2025	M/s VASTRAM INDIA PVT LTD Vs SANJAY KUMAR YADAV	12.01.2026	-	-	As per order, list of witnesses be filed within 15 days as provided			
			310	CS (COMM)	CS (COMM)/628/	30-05-2025	Pawan Bansal Vs MUNICIPAL CORPORATION OF DELHI	13.01.2026	PE-30.01.2026	-	As per order, list of witnesses be filed within 15 days as provided			
			310	CS (COMM)	CS (COMM)/754/	05-07-2025	Saroj Bala Vs Municipal Corporation of Delhi	13.01.2026	PE-30.01.2026	-	As per order, list of witnesses be filed within 15 days as provided			
			310	CS (COMM)	CS (COMM)/821/	21-07-2025	Rajesh Kumar Verma Vs MUNICIPAL CORPORATION OF DELHI	13.01.2026	PE-30.01.2026	-	As per order, list of witnesses be filed within 15 days as provided			
			310	CS (COMM)	CS (COMM)/109/	03-10-2024	STATE BANK OF INDIA Vs RAJESWARA REDDY KACHANA	14.01.2026	PE-29.01.2026	-	As per order, list of witnesses be filed order 16 Rule 1 CPC			
			310	CS (COMM)	CS (COMM)/767/	07-07-2025	Viva Books Private Ltd. Vs M/s. CS Kids Learning Pvt Ltd	15.01.2026	PE-05.02.2026	-	As per order, list of witnesses be filed order 16 Rule 1 CPC			

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			310	CS (COMM)	CS (COMM)/676	09-06-2025	UNION BANK OF INDIA Vs BHOLA SINGH RAWAT	17.01.2026	PE-20.01.2026	-	As per order, list of witnesses be filed order 16 Rule 1 CPC			
			310	CS (COMM)	CS (COMM)/1195	15-11-2025	SURENDER KUMAR GUPTA Prop. of M/s S.K. Bearing Corporation Vs M/s RAMDEV STAINLESS STRIPS PVT LTD	19.01.2026	PE-06.02.2026	-	As per order, list of witnesses be filed order 16 Rule 1 CPC			
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL											
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL											
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/838/2025	13-10-2025	Rati Ram Bansal Vs Vishambhar Singh Shekhawat	12-01-2026	Nil	Nil	Nil	Nil	Nil	Nil
				cs	CS (COMM)/794/2024	11-09-2024	RADIANCE ENTERPRISE Vs XIMI VOGUE TRADING LLP	16-01-2026	Nil	Nil	Nil	Nil	Nil	Nil
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL											
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL											
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	66/2018	13.12.2018	GAUGE ADVERTISING AND MARKETING VS. R. K. INC.	29.01.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 09.03.2026
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	*CS (COMM.)*	*376 / 2022*	*24.03.2022*	MR. GULSHAN VERMA Vs MR. SANJAY SAREEN	*13.01.2026*	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 30.03.2026
				CS (COMM.)	*340 / 2022*	*11.04.2022*	NARENDER GOEL PROP. NARENDER TUBE HOUSE Vs AGTECH INDUSTRIES PVT LTD	*19.01.2026*	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 30.03.2026

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
				CS (COMM.)	*652 / 2022*	*25.03.2022*	DIGIROVERS SOLUTIONS PRIVATE LTD. THROUGH RAVI KHANNA AUTHORIZED REPRESENTATIVE	*19.01.2026*	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 27.03.2026
				CS (COMM.)	*498 / 2025*	*05.07.2025*	Indian Bank Vs ICICI Lombard General Insurance CO Ltd	*21.01.2026*	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 27.03.2026
				CS (COMM.)	*209 / 2025*	*19.03.2025*	LIC Housing Finance Limited Vs Amit Bhagat	*28.01.2026*	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 30.03.2026
				CS (COMM.)	*257 / 2025*	*04.04.2025*	LEVI STRAUSS AND COMPANY Vs ASHOK KUMAR	*29.01.2026*	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 10.04.2026
				CS (COMM.)	*669 / 2024*	*23.08.2024*	Ansals Chambers I Flat Owners Association Vs Shyam Sunder Narwani	*29.01.2026*	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 10.04.2026
22	**MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03**	NEW DELHI	NIL											
23	**MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)**	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM) 178/25	09.04.2025	KOTAK MAHINDRA PRIME LTD Vs. FAISAL KHAN (BORROWER)	05.01.2026	28.01.2026	With in 15 Days	Nil	NIL	NIL	NA
			12, New Court Block-I	Civil Suit	CS (COMM) 342/25	18.07.2025	EMU Lines Private Limited Vs. YOGESH ICHHARAM MAHAJAN PROPRIETOR TANMAYEE SHIPPING AND LOGISTICS	08.01.2026	04.02.2026	With in 15 Days	Nil	NIL	NIL	NA
			12, New Court Block-I	Civil Suit	CS (COMM) 386/25	19.08.2025	M/S Imperia Decor Industries Vs. Ronit Bhasin Proprietor of M/S RS Builders	13.01.2026	10.02.2026	With in 15 Days	Nil	NIL	NIL	NA
			12, New Court Block-I	Civil Suit	CS (COMM) 117/23	28.02.2023	IFFCO MC CROP SCIENCE PRIVATE LIMITED Vs. KISAN AGRI JUNCTION THROUGH ITS PROPRIETOR ANURAG SINGHAL	16.01.2026	17.02.2026	With in 15 Days	Nil	NIL	NIL	NA
			12, New Court Block-I	Civil Suit	CS (COMM) 371/25	04.08.2025	Punjab National Bank Vs. Amit Prakash	27.01.2026	24.02.2026	With in 15 Days	Nil	NIL	NIL	NA
24	**MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)**	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 225/25	28.04.2025	M/s Kibi Sports Pvt Ltd Vs Punjab De Sher	06.01.2026	10.03.2026	10.03.2026	07.04.2026	05.05.2026	-	-
			6, New Court Block-I	Commercial	CS (COMM) 557/2024	18.12.2024	SBI Vs Sharad Kumar Pandey	06.01.2026	25.02.2026	25.02.2026	19.03.2026	21.04.2026	-	-
			6, New Court Block-I	Commercial	CS (COMM) 109/2025	04.03.2025	SURESH KHURANA VS M/S SAYA HOMES PVT LTD	06.01.2026	09.03.2026	09.03.2026	10.04.2026	11.05.2026	-	-

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			6, New Court Block-I	Commercial	CS (COMM) 220/2024	04.05.2024	HABIBS COSMETICS PVT LTD VS HABIBS HAIR BEAUTY	13.01.26	17.02.2026	17.02.2026	27.03.2026	07.05.2026		
			6, New Court Block-I	Commercial	CS (COMM) 325/2025	10.07.2024	STATE BANK OF INDIA VS DHARA SINGH & ANR	14.01.26	06.03.2026	06.03.2026	13.04.2026	14.05.2026	-	-
			6, New Court Block-I	Commercial	CS (COMM) 499/2025	31.10.2025	THE SOUTH INDIAN BANK LTD VS MADHULIKA MITTAL	17.01.26	17.03.2026	17.03.2026	16.04.2026	19.05.2026	-	-
			6, New Court Block-I	Commercial	CS (COMM) 20/2023	09.01.2023	M/S KEYAL EMPIRE DESIGNS PVT LTD VS M/S SUDHIR BHAI SAREE VALA	19.01.26	11.03.2026, 19.03.2026, 30.03.2026	11.03.2026, 19.03.2026, 30.03.2026	20.01.2026, 21.04.2026, 24.04.2026, 25.04.2026	23.05.2026	-	-
			6, New Court Block-I	Commercial	CS (COMM) 21/2023	09.01.2023	M/S KEYAL EMPIRE DESIGNS PVT LTD VS M/S SUDHIR BHAI SAREE VALA	19.01.26	11.03.2026, 19.03.2026, 30.03.2026	11.03.2026, 19.03.2026, 30.03.2026	20.01.2026, 21.04.2026, 24.04.2026, 25.04.2026	23.05.2026	-	-
			6, New Court Block-I	Commercial	CS (COMM) 544/2025	03.12.2025	PUNJAB NATIONAL BANK VS KAPIL JAIN	27.01.26	13.03.2026	13.03.2026	04.05.2026	06.07.2026	-	-
			6, New Court Block-I	Commercial	CS (COMM) 258/2024	21.05.2024	DEVKI DEVI FOUNDATION VS MAMTA & ANR	28.01.26	08.04.2026	08.04.2026	12.05.2026	15.07.2026	-	-
			6, New Court Block-I	Commercial	CS (COMM) 450/2024	20.09.2024	APEX CONSTRUCTION COMPANY VS UNION BANK OF INDIA	28.01.26	14.04.2026	14.04.2026	18.05.2026	22.07.2026	-	-
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS(COM)/77/2025	11-02-2025	True Logistics vs. M/s Al Noor	09-01-2026	15 days before NDOH	One week before NDOH	26/02/2026	-	-	-
			17, New Court Block-I	Commercial	CS(COM)/71/2025	07-02-2025	True Logistics vs. M/s Milki exports	09-01-2026	15 days before NDOH	One week before NDOH	26/02/2026	-	-	-
			17, New Court Block-I	Commercial	CS(COM)/76/2023	13-02-2023	Mehboob Ahmad Trading as Bharat Brush International vs. Muneeer Ahmad trading as Bharat Brush Agencies	19-01-2026	Within 15 days	03 days before the date fixed for evidence	27/02/2026	-	-	-
			17, New Court Block-I	Commercial	CS(COMM)/393/2024	13-08-2024	FIITJEE Foundation for Education, Reseach and Training vs. Senthil Educational Trust	22-01-2026	Within 15 days	One week before NDOH	10/03/2026	-	-	-
			17, New Court Block-I	Commercial	CS(COMM)/95/2024	28-02-2024	M/S Andromeda Sales and Distribution Pvt. Ltd vs. Oxyzo Financial Services Pvt. Ltd.	22-01-2026	Within 15 days	One week before NDOH	07/03/2026	-	-	-
			17, New Court Block-I	Commercial	CS DJ/401/2020	12-10-2020	Kartar Singh Kochhar vs. ICICI Bank	29-01-2026	Within two weeks	Within two weeks	PE on 10/02/2026 & 13/02/2026 and DE on 17/02/2026 &	Wiithin two weeks after closure of DE	27/03/2026	-

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	CS (COMM.) 468/2022	18.08.2022	M/S EASH INFRA VS M/S SHRISTI SAM LAIN YOGI JV & ANR.	07.01.2026	-	-	-	-	-	09.03.2026
			29, New Court Block-II	Commercial	CS (COMM.) 492/2023	23.08.2023	STATE BANK OF INDIA VS ASHOK KUMAR	-	05.02.2026	-	-	-	-	27.03.2026
			29, New Court Block-II	Commercial	CS (COMM.) 457/2024	25.09.2024	M/S SIPHON ELECTRONICS VS JB ENGG. WORKS	13.01.2026	-	-	-	-	-	25.02.2026
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/33/2023	13-01-2023	PANASONIC LIFE SOULUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15-01-2024	-	09-10-2024	-	-	Final Arguments	11-02-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024	-	14-05-2025	-	-	-	12-02-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	27-09-2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25-09-2024	-	26-11-2024	-	-	Final Arguments	06-03-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/99/2025	24-02-2025	IENERGIZERS IT SERVICES VS PVR INOX LTD.	18-09-2025	-	-	-	-	-	20-02-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/612/2023	07-11-2023	M/S GOLDEN FOODS PRODUCTS VS. RAVI KANT AWASTHI	29-01-2026	-	-	-	-	-	20-04-2026
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	275/2024	10-04-2024	M/s Indraprastha Services Vs The Union Of India	13-01-2026	29-01-2026	29-01-2026	28-02-2026	28-02-2026	18-02-2026	
				CS(COMM)	226/2024	30-03-2024	Allways Logistics India Pvt Ltd Vs M/s Xportus Freight India Pvt Ltd	20-01-2026	12-02-2026	12-02-2026	26-02-2026	26-02-2026	21-02-2026	
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	CS/COMM/778/2025	24.09.2025	ATUL MALHOTRA VS. SHIVAM KUNWAR	07.01.2026	Within 15 days	29.01.26	__	__	__	--	
				CS/COMM/859/2025	18.10.2025	MANMACHINE VS. S AND G	09.01.2026	Within 15 days	02.02.26	__	__	__	--	
				CS/COMM/531/2025	04.07.2025	ASHOK COMPANY VS.VLCC	12.01.2026	Within 15 days	05.02.26	__	__	__	--	

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING								
				CS/COMM/374/2025	01.05.2025	WOODVER COATING P LTD. VS. BOBBY	15.01.2026	Within 15 days	06.02.26	__	__	__	--			
				CS./COOM/791/2022	08.08.2025	SATISH KUMAR JAIN VS. SATISH KUMAR JAIN	16.01.2026	Within 15 days	25.02.26	__	__	__	--			
				CS/COMM/792/2025	26.09.2025	INTEX TECHNOLOGIES VS. KHAJA BASHEER	17.01.2026	Within 15 days	31.01.26	__	__	__	--			
				CS/COMM/402/2025	07.05.2025	M/S E3 PANEL INDUSTRIES VS. M/S PRABHAT GLASS	19.01.2026	Within 15 days	10.02.26	__	__	__	--			
				CS/COMM/905/2025	11.11.2025	CHAMAN KUMAR VS. BURNETI HOMEPATHY	20.01.2026	Within 15 days	23.02.26	__	__	__	--			
				CS/COMM/868/2023	26.09.2023	THE NEW INDIA ASSURANCE CO. LTD. VS. NTC SUPPLY	20.01.2026	Within 15 days	28.01.26	__	__	__	--			
				CS/COMM/927/2025	19.11.2025	VIVEK GUPTA VS. MONTY PET	30.01.2026	Within 15 days	13.02.26	__	__	__	--			
30	**SH. VRINDA KUMARI**	SOUTH-EAST	NIL													
31	**MS. ANU GROVER BALIGA**	SOUTH-EAST	NIL													
32	**MS. NEELAM SINGH**	SOUTH-EAST	NIL													
33	**MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)**	SOUTH-EAST	NIL													
34	**MS. NIRJA BHATIA DJ(DIGITAL)-07, SOUTH EAST DISTRICT,**	SOUTH-EAST	NIL													
35	**MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)**	SOUTH-EAST	NIL													
36	**SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	EAST	209	RECOVERY	189/2025	08-07-2025	RCI ELECTRICALS WIRES PVT. LTD. VS. YASH EXPORTS	14-01-2026	NIL	NIL	NIL	NIL	NIL	P.E.-11-02-2026, 12-02-2026,13-02-2026, DE-18-02-2026, 19-02-2026,20-		

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			209	RECOVERY	353/2024	23-11-2024	KAPIL KANSAL VS. MUKESH YADAV	29-01-2026	NIL	NIL	NIL	NIL	NIL	P.E-02-03-2026, 03-03-2026,07-03-2026, D.E. 12-03-2026, 13-03-2026, 19-03-2026
			209	RECOVERY	311/2025	18-11-2025	M/S SHIVA ASPHALTIC PRODUCTS. PVT.LTD. VS. RAJ KR. SACHDEVA	30-01-2026	NIL	NIL	NIL	NIL	NIL	P.E-27-02-2026, 06-03-2026,07-03-2026, D.E. 17-03-2026, 18-03-2026, 19-03-2026
37	**MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)**	EAST	NIL											
38	**SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01**	NORTH-EAST	NIL											
39	**SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01**	SHAHDARA	301, New Court Building	CS(COMMERCIAL)				Framing the issues	Listing of Witness	Affidavit of Evidence	Affidavit of Witness	Written Arguments	Oral Arguments	Other Stages/Hearing Date
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 80/2025	03.02.2025	SHREE SHYAM TEXTILES VS. ARMAAN ETHNIC WEAR	NIL	Not Filed	Not Filed	Not Filed	NO	NO	PE 05.02.2026 DE 09.02.2026 F/A 16.02.2026
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 155/2025	11.03.2025	PAWAN KUMAR VS. R R AGENCIES	NIL	Not Filed	Not Filed	Not Filed	NO	NO	PE 02.02.2026 AND 03.02.2026 DE 12.02.2026 AND
40	**MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)**	SHAHDARA	ROOM NO 208	COMMERCIAL	CS COMM 334/2025	21-05-2025	M/S ORANGESTAR LOGISTIC PVT LTD Vs. M/S STALLONE OVERSEAS PVT LTD.	07.01.2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/12.02.2026
			ROOM NO 208	COMMERCIAL	CS COMM 186/2025	01-04-2025	GOOD LUCK TRADING CO Vs. JUGUNA HARDWARE AND SALES	09.01.2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/12.02.2026
			ROOM NO 208	COMMERCIAL	CS COMM 508/2025	19-08-2025	RAJ KUMAR GUPTA Vs. SUMIT GUPTA	14.01.2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/19.02.2026
			ROOM NO 208	COMMERCIAL	CS COMM 488`/2024	17-09-2024	APOLLO PIPES LIMITED Vs. VED PRAKASH SRIVASTAVA T/A MAA VAISHNO ENTERPRISES	15.01.2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/02.03.2026
			ROOM NO 208	COMMERCIAL	CS COMM 547/2025	08-09-2025	PUNJAB NATIONAL BANK Vs. ANKIT CHAUDHARY	17.01.2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/24-02-2026
			ROOM NO 208	COMMERCIAL	CS COMM 323/2024	01-06-2024	ACCUPROBE HEALTHCARE AND DIAGNOSTICS PVT. LTD. Vs. APPLE IMAGING	21.01.2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO-	PE/02.03.2026

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			ROOM NO 208	COMMERCIAL	CS COMM 589/2025	09-10-2025	SHREE BANKEY BEHARI FABRICS PVT LTD. Vs. SATISH KUMAR RAWAL PROP MAHIMA COLLECTION	29.01.2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO-	PE/06.03.2026
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMERCIAL)	CS(COMM) 250/2025	21.04.2025	M/S MAHAVIR TEXTILES VS M/S PADMAWATI MARKETING	05.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 426/2025	09.07.2025	MS RAJNI JAIN VS M/S FAST N FURIOUS MOTOREN	07.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 536/2025	093.09.2025	HARLAJI SONS PACKAGING PVT LTD VS PADMAWATI HANDLOOM PVT LTD	07.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 647/2025	11.11.2025	NITA DEVI SHRIMAL VS ANIL KHANNA	08.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 446/2025	17.07.2025	M R TELECARE PVT LTD VS ANKUR TYAGI	09.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 292/2025	07.05.2025	UNION BANK OF INDIA VS RINKI GUPTA	09.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 506/2025	19.08.2025	CCPL DEVELOPERS PVT LTD VS SHAILESH SHARAMA & ANR	19.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 671/2025	28.11.2025	STATE BANK OF INDIA VS SUPRATIMA DEY	20.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 701/2025	12.12.2025	STATE BANK OF INDIA VS NAVEEN AGGARWAL	20.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 445/2025	17.07.2025	BANK OF BARODA VS JITENDRA KUMAR MANGAL	20.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 587/2025	08.10.2025	BANK OF BARODA VS SIKHA SADH	20.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 606/2025	15.10.2025	CENTRAL BANK OF INDIA VS MUKESH KUMAR & ORS	20.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 287/2025	05.05.2025	APL APOLLO TUBES LTS VS RAMA RAM	21.01.2026	Not Filed	NO	Not Filed	NO	NO	

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 172/2025	19.03.2025	M/S DQBYDT PVT LTD VS M/S FOLIFLEX CABLES INDIA PVT LTD & ORS	21.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 698/2025	12.12.2025	SAVITA BATRA VS ADESH KUMAR	23.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 610/2025	16.10.2025	M/S CLG GROUP VS SHARIF AHMAD	23.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 579/2025	04.10.2025	SUKHDEEP SINGH VS SANDEEP MISHRA	27.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 664/2025	21.11.2025	HAREY KRISHNA CABLES PVT LTD VS SHRI HARI GROUP	27.01.2026	Not Filed	NO	Not Filed	NO	NO	
42	**SH. PAWAN KUMAR MATTO DJ (COMM-04)**	SHAHDARA	C.No 304	COMMERCIAL	CS(COMM)/ 371/2023	RAMESH CHAND SAGAR PROP OF RC SAGAR ENGG WORKS V/S M/S	05-01-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 17-04-2026	
				COMMERCIAL	CS(COMM)/ 580/2024	UNION BANK OF INDIA VS SMT. RAMA DEVI RATHOR & ANR.	16/01/2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 06-04-2026	
				COMMERCIAL	CS(COMM)/ 228/2025	BANK OF BARODA VS AMIT KUMAR PROP OF SA ASSOCIATES	22-01-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 05-02-2026	
				COMMERCIAL	CS(COMM)/ 629/2024	SHREE BANKEY BIHARI FABRICS VS SUNIL KUMAR CHADHA	29-01-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 17-04-2026	
43	**SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT**	NORTH-WEST	205	Civil	CS(Comm.)/ 283/19	09.09.2019	M/s Kamboj Enterprises Vs. Ashok Electric And Iron Store.							06.01.26
					CS(Comm.)/ 47/25	22.01.25	Jay Kumar Trading as Jay Chemical Works Vs. Rishi Kumar							12.01.26
					CS(Comm.)/ 48/25	22.01.25	Jay Kumar Trading as Jay Chemical Works Vs. Santosh Kumar Lodhi							12.01.26
					CS(Comm.)/ 33/25	18.01.25	M/s J.M Alloys Vs. Sh. Rajesh Garg							14.01.26
					CS(Comm.)/ 314/25	02.05.25	Vinod Kumar Vs. Shiv Tobacco Co.							16.01.26

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
					CS(Comm.)/372/25	22.05.25	M/s Tex Chem and Coatings Vs. Ashish Jaiswal							16.01.26
					Misc. Dj(Comm.)/866/25	11.06.25	Vinod Kumar Vs. Shiv Tobacco Co.							16.01.26
					CS(Comm.)/97/19	24.04.19	Mukul Aggarwal Vs. A-One Fabric And Anr.							17.01.26
					CS(Comm.)/98/19	24.04.19	Savitri Aggarwal Vs. A-One Fabric And Anr.							17.01.26
					CS(Comm.)/322/23	27.04.23	M/s Apex Express Transco (P) Ltd. Vs. M/s SMS Aabs India Tollways (P) Ltd.							17.01.26
					CS(Comm.)/185/24	20.03.24	SMS AABS India Tollways (P) Ltd. Vs. Apex Express Transco (P) Ltd.							17.01.26
					CS(Comm.)/245/19	20.08.19	M/s Anjala Exhibitors (P) Ltd. Vs. Immarat Construction and Ors.							21.01.26
					CS(Comm.)/247/19	20.08.19	M/s Anjala Exhibitors (P) Ltd. Vs. Immarat Construction and Ors.							21.01.26
					CS(Comm.)/872/23	01.12.23	J.P Products Vs. Jagdish Bhimraj Solanki							23.01.26
					CS(Comm.)/753/24	28.11.24	M/s Shah T.C Distribution LLP Vs. M/s Twenty First Century Pharmaceuticals (P) Ltd.							24.01.26
					CS(Comm.)/97/19	24.04.19	Mukul Aggarwal Vs. A-One Fabric And Anr.							28.01.26
					CS(Comm.)/98/19	24.04.19	Savitri Aggarwal Vs. A-One Fabric And Anr.							28.01.26
					CS(Comm.)/696/25	06.10.25	Darshana Devi Jindal Vs. M/s ACU 1st Choice Insurance Brokers (P) Ltd. & Anr.							28.01.26
44	**SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)**		406	Civil	622/21	16-11-2021	M/S SHREE BALAJI IMPEX Vs M/S SINGH BROTHERS AND ANR							

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
					85/23	31-01-2023	BEIJING TIANCHUANG HAORUI TRADING CO LTD THROUGH ITS CONSTITUTED ATTORNEY MR BHARAT NARULA Vs MUTHA IMPEX							
					215/21	17-03-2021	GURMIT SINGH Vs RUDRA SENGUPTA AND ORS.							
					515/22	10-06-2022	DIL KUMARI Vs HDFC ERGO GENERAL INSURANCE COMPANY LIMITED THROUGH BRANCH							
					555/22	13-07-2022	ICICI BANK LTD. Vs SATISH KUMAR MITTAL							
					574/22	22-07-2022	VEENU MITTAL Vs ANKUR KHOLI							
					543/21	16-10-2021	M/S AUTO LOGISTICS INDIA Vs THE NEW INDIA ASSURANCE CO,. LTD.							
					176/22	09-03-2022	SANJAY BANSAL Vs RASHID HUSSAIN KURESHI							
					218/20	21-11-2020	M/S SHREE UDYOG Vs M/S MORADABAD CORRUGATION CENTRE PVT. LTD.AND ORS.							
					21/20	08-01-2020	SHERAWALI DEVELOPERS LLP Vs M/S MAJESTY HOMES AND ORS.							
					120/22	22-02-2020	M/S PANNU CAR RENTAL PVT LTD Vs THE NEW INDIA ASSURANCE CO,. LTD.							
					121/22	22-02-2020	M/S PANNU CAR RENTAL PVT LTD Vs THE NEW INDIA ASSURANCE CO,. LTD.							
					122/22	22-02-2020	M/S PANNU CAR RENTAL PVT LTD Vs THE NEW INDIA ASSURANCE CO,. LTD.							
					663/22	08-08-2022	EMGREEN IMPEX LIMITED Vs DHURI PLASTIC PRIVATE LIMITED							
					692/22	24-08-2022	SURINDER SINGH DHINGRA Vs SATISH KUMAR GUPTA							

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
					711/22	31-08-2022	SURINDER SINGH DHINGRA Vs SATISH KUMAR GUPTA							
					118/22	21-02-2022	HD GALAXY Vs MASTER TILES							
					123/22	22-02-2022	CREATIVE EDGE MENS WEAR PVT. LTD. Vs ASHOK SHAH							
					713/24	1911-2024	SACHIIN MANGAAL Vs GARVIT AGARWAL							
					177/23	03-08-2021	ZAKIR HUSSAIN Vs THE NEW INDIA ASSURANCE CO,. LTD.							
					909/22	30-11-2022	M/ S RATHI ENTERPRISES Vs M/S SURESH PIPES PVT LTD							
					29/23	16-01-2023	PHOOL KUMAR Vs SHRI RAM GENERAL INSURANCE COMPANY LIMITED							
					752/22	20-09-2022	JAGRITI PLASTICS LTD. Vs AARAV PACKAGING PVT. LTD							
					799/22	12-10-2022	ARUN AGGARWALA Vs SUMMEREX HOME APPLIANCES INDIA PVT LTD							
					902/22	24-11-2022	MANYA INTERNATIONAL AND ANR Vs CHEM PHARM INDUSTRIES INDIA PVT LTD. AND ANR.							
					207/21	17/03/21	PRITAM KUMAR MITTAL AND ORS.. Vs SAURABH TANWAR AND ANR							
					779/22	01-10-2022	DHEERAJ GIDWANI Vs M/S HALDIRAM BHUJIAWALA INC							
					543/21	16-10-2021	M/S AUTO LOGISTICS INDIA Vs THE NEW INDIA ASSURANCE CO,. LTD.							
					326/23	28-04-2023	M/S COOL HUB LOGISTICS Vs M/S TCI EXPRESS LIMITED							

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
45	**SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	NORTH	NIL											
46	**SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)**	NORTH	NIL											
47	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	SOUTH WEST	603	COMMERCIAL SUIT	CS COMM. 515/2025	22.09.2025	AYON ALLOYS PVT LTD VS SAMNEE AUTO PVT LTD.	03.01.2026	18.01.2026	18.01.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM. 538/2025	10.10.2025	R.K. CONTAINER LINE PVT LTD VS PROFESSIONAL CARGO MOVERS	08.01.2026	22.01.2026	22.01.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM. 476/2025	03.09.2025	STATE BANK OF INDIA VS MRINALINY SINGH	09.01.2026	09.02.2026	09.02.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM. 235/2025	13.05.2025	PUNJAB NATIONAL BANK VS MOHD SHARIK	20.01.2026	18.02.2026	18.02.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM. 424/2025	05.08.2025	M/S BABAJI UDYOG PVT LTD VS M/S MANJARI AGOR INDUSTRIES	20.01.2026	19.02.2026	19.02.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM. 606/2025	04.11.2025	CANARA BANK VS RAKESH KUMAR MAURYA	20.01.2026	21.02.2026	21.02.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL EXECUTION	CS COMM. 504/2025	16.09.2025	HK ENTERPRISES VS FRVELION OILS AND INDIA PVT LTD	21.01.2026	17.02.2026	17.02.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL EXECUTION	CS COMM. 512/2025	17.09.2025	BTC TRADERS PVT LTD VS KAMLADITYA CONSTRUCTION PVT LTD	24.01.2026	09.02.2026	09.02.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL EXECUTION	CS COMM. 570/2025	30.10.2025	BANK OF BARODA VS NITIN KUMAR PHALSWAL	27.01.2026	12.02.2026	12.02.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL EXECUTION	CS COMM. 250/2025	20.05.2025	BANK OF BARODA VS KRITIKA VATS	28.01.2026	13.02.2026	13.02.2026	NIL	NIL	NIL	NIL
48	**SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02**		613	Commercial Suit	CS (COMM)/180/2025	45751	REKHA VS RAJESH	14-01-2026	PE – 16/02/26 & 18/02/26 DE – 23/02/26 & 24/02/26 F.A – 06/03/26	...	...	...	.....	...
			613	Commercial Suit	Counter claim/26/25	10-07-2025	RAJESH VS REKHA	14-01-2026		...	...	...	.....	...

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			613	Commercial Suit	CS (COMM)/17/2025	10-01-2025	JAI PRAKASH SHARMA VS VIPIN SHIARMA & ANR.	16-01-2026	PE – 17/02/26 & 18/02/26 DE – 25/02/26 & 27/02/26 F.A – 09/03/26					
			613	Commercial Suit	CS (COMM)/255/2025	21-05-2025	M/S RIVAAN ENTERPRISES VS M/S SUKHMAN WELLNESS	31-01-2026	PE – 06/03/26 & 09/03/26 DE – 16/03/26 & 17/03/26 F.A – 25/03/26					
49	**SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03**		614	Commercial Suit	CS(COMM) 526/2024	21.10.2024	MUKESH GUPTA VS SHREE BALAJI	05.01.2026	PE- 03.02.2026 DE-10.02.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 130/2025	17.03.2025	MASCOT HEALTH SERIES VS JUBILITION BIO	05.01.2026	PE-13.02.2026 DE-18.02.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 486/2025	19.10.2023	ARVIND GHAI VS VIJAY PAL SINGH	07.01.2026	PE-10.02.2026 DE-21.02.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 442/2024	04-09-2024	RENECARE CENTRE FOR KIDNEY VS MICRO MOLE HEALTH	09.01.2026	PE-16.02.2026 DE-24.02.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 5/2025	03.01.2025	MANISH GOEL VS RINKU KAUSHIK	09.01.2026	PE- 18.02.2026 DE-26.02.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 177/2025	04.04.2025	NEELKANTH CONSTRUCTION VS BHUMIYA CONSTRUCTIONS PVT LTD	09.01.2026	PE- 24.02.2026 DE-02.03.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 511/2025	18.09.2025	KARNATAKA BANK VS SAJJAN SINGH	22.01.2026	PE-28.02.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 513/2025	20.09.2025	UCO BANK VS RAVINDER CHAWLA	23.01.2026	PE-20.02.2026 DE-13.03.2026	NIL	NIL	NIL	NIL	NIL
50	**SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04**	**SOUTH WEST**	509	CS(COMM)	314/2025	04.06.2025	Nitin Raj Gupta Vs M/s Mode Retail Sales and Marketing Pvt. Ltd.	07.01.2026	12.02.2026	12.02.2026	_	_	_	_
			509	CS(COMM)	434/2025	11.08.2025	Devsons Timbers Vs Delco Infrastructure Projects Ltd.	12.01.2026	16.02.2026	16.02.2026	_	_	_	_
			509	CS(COMM)	463/25	30.08.2025	Bank of Baroda vs Meenakshi	29.01.2026	26.02.2026	26.02.2026	_	_	_	_

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF JANUARY 2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
1	**MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01**	**CENTRAL**	301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-535/2025	15.05.2025	SHILPA KHANNA VS SOHAIL AHMED	SANTOSH KUMAR & S B PANDEY	9313780408 & 8882688344	31.01.2026	261	YES	Contested	-------	------	RECOVERY
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	663/2025	05.06.2025	SHIVANGI AGGARWAL VS MCD & ANR.	SATYENDERA KUMAR SINGH & VASU SINGH	9811161525 & 9312236133	31.01.2026	240	YES	Contested	----	-----	RECOVERY
2	**SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02**	**CENTRAL**	306	CS (COMM)/	CS (COMM)/753/2025	05-07-2025	RAKESH MALHOTRA Vs MUNICIPAL CORPORATION OF DELHI	SAYENDRA KUMAR SINGH	9811161525	13.01.2026	191	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/993/2024	10-09-2024	KAILASHPATI POLYPLAST PVT LTD Vs MS RAGHAV INDUSTRIES	ABHAY RAJ VERMA	9899226008	19.01.2026	496	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/972/2024	06-09-2024	M/S FREIGHT SYSTEMS PVT LTD Vs RASHMI ARORA	ARVIND KUMAR SINGH	9899323731	20.01.2026	501	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/814/2025	18-07-2025	ASHOK KUMAR RANA Vs MUNICIPAL CORPORATION OF DELHI	SAYENDRA KUMAR SINGH	9811161525	21-01-2026	187	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/955/2025	29-08-2025	SHISHPAL Vs MUNICIPAL CORPORATION OF DELHI	SAYENDRA KUMAR SINGH	9811161525	22-01-2026	146	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/147/2023	23-01-2023	CAPITAL HIND FINANCE PVT LTD Vs VIKRAM SHARMA	VIJAY K SEHGAL	9873403435	24-01-2026	1097	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/1047/2024	20-09-2024	KALPANA BHANDARI Vs ARIHANT ALUMINIUM	AYUSH SHARMA	9899096069	29-01-2026	496	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
3	**MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03**	**CENTRAL**	303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 143/24	24.01.2024	M/S JAINCO BUILDCON PVT. LTD. VS DELHI JAL BOARD	RAVI DUTT SHARMA	9810310710	09.1.26	716	YES	DECREE		-	-
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM 1270/24	19.11.2024	NITIN GUPTA VS ANUPAM GHOSH	SUMIT WADHWA	9718704960	12.1.26	419	YES	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 2139/22	8.9.22	AXIS BANK LTD. VS GULAB CHAND CHHAJER	DHARAM DEV	9810072439	16.1.26	1226	YES	DECREE			

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM 130/2025	28.1.25	LALIT KUMAR TATAR VS GILL AGRICULTURAL IMPLEMENTS PVT LTD.	SANIL KUMAR SINGH	9313579493	22.1.26	359	YES	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 34 ARBITRATION AND CONCILIATION	OMP/COMM/ 61/24	26.7.24	PRAVEEN KUMAR PONIA VS INDIABULLS HOUSING FINANCE LTD.	SUNIL SHARMA	9355399901	24.1.26	547	NO	DISMISSED			
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	ARBITRATION	OMP (COMM.)/11/2025	24-03-2025	DR. B R AMBEDKAR UNIVERSITY DELHI Vs M/S SWASTIK CONSTRUCTION COMPANY	SH. MAHINDER J S RUPAL	9811151216	07-01-2026	289 DAYS	NO (OBJECTION U/S 34 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	ARBITRATION
			304	RECOVERY	CS (COMM)/2519/2022	19-11-2022	M/S HALDIRAM FINCAP PVT LTD Vs SUNIL SACHDEVA	SH. ALOK KUMAR PANDEY	9958495050	08-01-2026	1146 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	ARBITRATION	ARB. A. (COMM.)/5/2025	29-07-2025	D P PACKAGING AND ORS Vs GURUJI PAPER AND ORS	SH. VIKAS GUPTA	9650025115	09-01-2026	164 DAYS	NO (ARBITRATION PETITION)	CONTESTED	NIL	NIL	ARBITRATION
			304	ARBITRATION	OMP (COMM.)/35/2025	09-07-2025	ANKITA GUPTA Vs KIRTI TEXTILE PVT. LTD.	SH. JAI VARDHAN	9899053543	12-01-2026	187 DAYS	NO (OBJECTION U/S 34 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	ARBITRATION
			304	RECOVERY	CS (COMM)/822/2025	21-07-2025	Anil Gupta Vs MUNICIPAL CORPORATION OF DELHI	SH. DHEERAJ GUPTA	9811412191	16-01-2026	179 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/590/2025	23-05-2025	ELITE ENTERPRISE Vs R S BUILDERS	SH. HITTESH CHHABRA	9811059395,	20-01-2026	242 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-2331/2022	14.10.2022	KLJ PLASTICZERS LTD VS. BHARAT POTTERIES LTD.	SH. VIKAS SHARMA	9990008499	20.01.2026	1194 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS(COMM0-743/2023	04.05.2023	CANARA BANK VS. SHRI AJAY KUMAR	SH. PRATAP CHANDERA RANA	990366723	31.01.2026	1003DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/559/2025	CS (COMM)/559/2025	19-05-2025	YOGESH AGGARWAL VS. MUNICIPAL CORPORATION OF DELHI	SH. SATYENDRA KUMAR SINGH	9811161525	31-01-2026	2 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	191/2025	14.02.2025	varuna verma vs municipal corporation of delhi	satyendra kumar	9811161525	29.01.2026	349	NIL	contested	NIL	NIL	RECOVERY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/894/2025	05-08-2025	M/S R B RAMNATH LAMBAH AND SONS PVT. LTD. Vs M/S AGARWAL PACKERS AND MOVERS LTD.			03-01-2026		YES		NIL	NIL	
			308 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1360/2025	24-12-2025	samin khan Vs jagdeep dagar			03-01-2026		YES		NIL	NIL	
			308 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/954/2025	28-08-2025	THE NAINITAL BANK LTD. Vs ARUN RAWAT			06-01-2026		YES		NIL	NIL	
			308 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/991/2025	10-09-2025	DAYANAND ANGLO VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY AND ANR. Vs DAV PUBLIC SCHOOL			06-01-2026		YES		NIL	NIL	
			308 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1139/2024	18-10-2024	PANASONIC HOLDINGS CORPRATION Vs SHASHI KUMAR AND ORS.			09-01-2026		YES		NIL	NIL	
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	304	RECOVERY	CS (COMM)/2855/2019	06-12-2019	MAHESHWARI VANI PRAKASH PVT LTD Vs A H WHEELERS AND COMPANY PVT LTD	RAGHUNANDAN SHARMA	9871908992	03-01-2026	2220		Contested			
			304	RECOVERY	CS (COMM)/598/2025	24-05-2025	Ashok Kumar Rana Vs Municipal Corporation of Delhi	SATYENDRA KUMAR SINGH	9811161525	03-01-2026	224		Contested			
			304	RECOVERY	CS (COMM)/613/2025	27-05-2025	Shivangi Aggarwal Vs Municipal Corporation of Delhi	SATYENDRA KUMAR SINGH	9811161525	03-01-2026	221		Contested			
			304	RECOVERY	CS (COMM)/1383/2023	18-10-2023	VISHAL AND SONS Vs GEETANJALI JEWELLERS			05-01-2026	806		Contested			
			304	RECOVERY	CS (COMM)/1112/2024	08-10-2024	SANDEEP Proprietor of Messers Shyam Trading Company through SPA Shri Jagbir Singh Rawal Vs SUNIL JINDAL Proprietor	V. V SINGH	9811180356	05-01-2026	454		Contested			
			304	RECOVERY	CS (COMM)/755/2025	05-07-2025	Neeraj Aggarwal Vs MUNICIPAL CORPORATION OF DELHI	PANKAJ ROY KOTRA	9811070396	05-01-2026	184		Contested			
			304	RECOVERY	CS (COMM)/1899/2022	28-07-2022	CANARA BANK Vs SAVITA GUPTA	ANUJ AGARWAL	9999490798	09-01-2026	1253		Contested			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	Misc. DJ/817/2025	30/10/25	RAJASTHAN MARBLES Vs R.K. METAL ENGINEERING WORKS	Rajesh Tyagi	9811024249	31/01/26	93		CONTESTED			
			307	Civil	OMP (COMM.)/20/2024	15/03/24	MRA PAPER Vs ACME PRINT O PAC AND ANR.	PRADEEP KR. SINGH	8826346286	08/01/26	664		CONTESTED			
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/1215/2024	04-11-2024	KAMAL GUPTA Vs MUNICIPAL CORPORATION OF DELHI	Pankaj Roy Kotra	9811070396	05-01-2026	427	-	Contested	-	-	-

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
			COURT ROOM 310	CS (COMM)	CS (COMM)/1331/2024	04-12-2024	SONU BHATIA Vs MUNICIPAL COPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	07-01-2026	399	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/1367/2024	11-12-2024	M/s N S CHAUDHARY Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	07-01-2026	392	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/1377/2024	12-12-2024	VIKAS AGGARWAL Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	07-01-2026	391	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/627/2025	29-05-2025	CANARA BANK Vs VIJAY KUMAR	Sushil Kumar Rai	9868422289	14-01-2026	230	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/652/2025	03-06-2025	BANK OF BARODA Vs Mahender Kumar	Geetanjali sharma	8588821631	15-01-2026	226	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/910/2025	08-08-2025	MUKUL MITTAL Prop. of M/s Viraj and Sons Vs MUNICIPAL CORPORATION OF DELHI and Anr	SATYENDRA KUMAR SINGH	9811161525	13-01-2026	158	-	Contested	-	-	-
12	**SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	401	MISC. DJ	78/26	24.01.2026	TATA CAP VS MANMANDER			30.01.2026						
			401	CS(COMM)	673/25	09.06.2025	UNION BANK OF INDIA VS SANDEEV KR			24.01.2026						
				CS(COMM)	831/25	22.07.25	M/S TRUEWARE INT. VS GAGAN ENTERPRISES			24.01.2026						
				CS(COMM)	723/25	01.07.25	M/S LAKHMI CHAND TEJOO MAL VS AMRISH BEDI			29.01.2026						
				CS(COMM)	871/25	30.07.25	M/S AK ELECTRICALS VS M/S HYATT REGENCY			29.01.2026						
				CS(COMM)	889/25	02.08.25	SINGHI CYCLE IMPORT AND EXPORT VS SM INDUSTRIES UNIT II			30.01.2026						
				CS(COMM)	961/24	04.09.24	M/S SRI NARAYAN MERCANTILES PVT LTD VS NITCO MARBLE AND GRANITE PVT LTD			31.01.2026						
				CS(COMM)	1017/25	16.09.25	UCO BANK VS JEET SINGH			16.01.2026						
				CS(COMM)	1061/25	27.09.25	AMIT GARG VS MANOJ BUBNA			21.01.2026						

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				CS(COMM)	1091/25	13.10.25	M/S SARDARI LAL AND CO. VS M/S ASIAN CONST. CO.			19.01.2026						
				CS(COMM)	1408/23	27.10.23	INVICTUS DIGITAL VS BINDRA ELECTRONICS			15.01.2026						
				CS(COMM)	1088/25	10.10.25	BANK OF INDIA VS RAM AVTAR			29.01.2026						
				CS(COMM)	1164/25	07.11.25	PNB VS ARVIND SEKAR			31.01.2026						
				CS(COMM)	1370/24	11.12.24	UNIION BANK OF INDIA VS SATYAPAL SINGH			30.01..2026						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL SUIT	CS COMM- 861/2024	07-08-2024	SAURIN MUKESH SHAH VS MAAVISA FOM CUP PVT LTD.			14-01-2026	525	YES	DISMISSED			
			402	CIVIL SUIT	CS COMM- 739/2025	03-07-2025	RAKESH KUMAR GOEL VS MCD			15-01-2026	196	YES	DECREE			
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs	CS (COMM)/285/2021	07-06-2021	DENTSPLY INDIA PVT LTD Vs ALPRIDE HEALTH CARE PRIVATE LTD AND ANR	Vishwendra Verma(P),	9871704611	21-01-2026	1689	Yes	DISMISSED	nil	nil	
				cs	CS (COMM)/556/2021	17-11-2021	GAURAV INK PRIVATE LIMITED Vs UNITED INDIA INSURANCE COMPANY LIMITED	ANKUR SINGHAL(P),SU BODH KUMAR JHA(R),	9811697059	27-01-2026	1532	Yes	DECREE	nil	nil	
				cs	CS (COMM)/998/2022	22-12-2022	OSSIYAMAA TIMBER Vs M/S BHARTI TIMBER	YOGESH KUMAR(P),	8800602060	29-01-2026	1134	Yes	DISMISSED	nil	nil	
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		Misc APP	Misc DJ/809/2024	21-12-2024	M/S ELESCO TRADERS PVT LTD Vs M/S FIRE IMMUNE SYSTEMS	Pardeep Singh		16-01-2026	388 days	yes	CONTESTED	NIL	NIL	
				CS Comm	117/2020	25-02-2020	MS HARPREET KAUR Vs.PS P TELECELL MARKETING PVT LTD AND ORS	SANJAY KUMAR CHADHA		27-01-2026	2165 days	yes	CONTESTED	NIL	NIL	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/394/2024	45415	Sindhu Impex Through Partner Sumeet Sindhu Vs Dr International Private Limited			30/01/26	637		CONTESTED	46052		
					CS (COMM)/663/2024	45505	Harvinder Singh Vs Ankur Ahuja			30/01/26	547		CONTESTED	46052		
					CS (COMM)/977/2024	45614	REHMATULLAH Vs MAYASHEEL RETAIL INDIA LIMITED			23/01/26	431		CONTESTED	46045		

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					CS (COMM)/5857/2024	45636	Canara Bank Vs PAWAN NAGPAL			31/01/26	417		CONTESTED	46053		
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/548/2023	25/07/23	M/S DNS ELECTRONICS PVT. LTD. Vs M/S OTTOMATE INTERNATIONAL PVT. LTD.	SAHIL MONGIA	9818656542	03/01/26	893	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/953/2023	23/12/23	M/S BONGCHINDIA PVT LTD Vs MANOJ KUMAR ETC	KITRI KRISHNA	9818040003	05/01/26	744	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/454/2025	27/05/25	UNION BANK OF INDIA Vs ARSHI	ALOK KUMAR	9911000126	05/01/26	223	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/346/2023	20/04/23	M/S G.S. POWER CONTROL Vs M/S TLB INFRA	BHARAT BHUSHAN	991040363	09/01/26	995	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/749/2023	09/10/23	JASPREET KAUR Vs CHADHAS DEVELOPERS AND PROMOTERS PVTLTD	SUNIL KR JHA	9971316301	09/01/26	823	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/599/2024	18/07/24	THE FOOD CO. Vs WORLDS FOOD NETWORKS LLP	S. ROHIT KUMAR	98111113374	15/01/26	546	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/472/2023	08/06/23	BHARTI ELECTRONICS THROUGH RAJIV AGGARWAL Vs M/S SIKAND CAR WORLD PVT LTD THROUGH	BHARAT BAGGA	9899584189	17/01/26	954	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/741/2024	29/08/24	BANK OF MAHARASTRA Vs MAMA BHANJA TEA STALL	BIJAYA MOHAN GOSWAMI	9015893668	22/01/26	511	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/726/2023	03/10/23	SARITA PANDEY PROPRIETOR OF VISHAL FASHION Vs HARISH KUMAR PROPRIETOR OF JAGDAMBA	SUNIL KR BHARDWAJ	9311603927	29/01/26	849	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/902/2023	12/12/23	A P S SURGICALS PVT LTD Vs SHIVANSH RATHORE	SHASHI PRAKASH	9818500675	30/01/26	780	NA	DECREE	Nil	Nil	
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/203/2025	CS (COMM)/203/2025	12-03-2025	GSI Enterprises Private Limited Vs Shri Siya Ram Prop. M/s Siyaram and Company	Bhaskar Vali	9910358225	07-01-2026			DECREE			
				CS (COMM)/46/2021	CS (COMM)/46/2021	16-01-2021	M/S SHIVAM INDUSTRIES Vs M/S ABHINANDAN STEELS	P.K. JAIN	9899666958	13-01-2026			DECREE			
				CS (COMM)/507/2025	CS (COMM)/507/2025	05-06-2025	PUNJAB NATIONAL BANK Vs VISHAL	Parikshit Mahipal	9868873986	15-01-2026			DECREE			
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/167/2019	CS (COMM)/167/2019	22-05-2019	SAMEER WHIG Vs SHAGOON AGGARWAL AND ANR			17-01-2026		YES	PARTLY DECREED/DISMISSED			

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				CS (COMM)/453/2022	CS (COMM)/453/2022	02-06-2022	AQUALITE INDUSTRIES PVT LTD Vs M/S NEW INDIA SHOES CENTRE			24-01-2026		YES	DECREE			
				CS (COMM)/691/2024	CS (COMM)/691/2024	12-08-2024	Ambica Creation Vs Tulip Creations Pvt Ltd			22-01-2026		YES	DECREE			
				CS (COMM)/15/2025	CS (COMM)/15/2025	07-01-2025	BANK OF BARODA Vs DIGITOOLS			15-01-2026		YES	DECREE			
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	787/2022	16.09.2022	SWAR SANGAS MARKETING PRIVATE LIMITIED VS. DEUTSCHE BANK AG	SAHIL SHARMA	9899851982	08.01.2026	1211 DAYS	YES	DECREED	Nil	Nil	RECOVERY
				CS(COMM)	535/2021	27.11.2021	M/S KOHLI ONE HOUSING AND DEVELOPMENT PVT. LTD. VS M/S SALUJA CONSTRUCTION	NIKUNJ VERMA	8447030318	22.01.2026	1518 DAYS	YES	DECREED	Nil	Nil	RECOVERY
				CS(COMM)	290/2021	11.08.2021	M/S VISHWAKARMA KUMAR VS. JRS INFRA	GYANENDRA SWARUP GANGWAR	9717211123	29.01.2026	1633 DAYS	YES	DECREED	Nil	Nil	RECOVERY
				OMP(COMM)	82/2022	28.05.2022	AMARSONS COMMERCIAL PRIVATE LIMITED VS. SENTISS PHARMA PRIVATE LIMITED	PRATEEK VATS	9899525755	31.01.2026	1344 DAYS	NO	PARTLY ALLOWED	Nil	Nil	U/S 34
				OMP(COMM)	28/2022	17.02.2022	SANDEEP SETHI VS. ANGEL BROKING LTD.	SHOURYA GARG	7838578791	12.01.2026	1426 DAYS	NO	DISMISSED	Nil	Nil	U/S 34
				OMP(COMM)	163/2023	21.11.2023	MUNICIPAL CORPORATION OF DELHI VS. NATURE GREEN MACHINES AND TOOLS PVT. LTD	ASHUTOSH GUPTA	9891826827	13.01.2026	785 DAYS	NO	ALLOWED	Nil	Nil	U/S 34
				OMP(COMM)	19/2023	06.02.2023	UNION OF INDIA VS. M/S MANRAJ ENTERPRISES	SANDEEP CHANDNA	9811338691	15.01.2026	1075 DAYS	NO	ALLOWED	Nil	Nil	U/S 34
				OMP(COMM)	70/2021	27.01.2021	M/S FRANCHISE INDIA BRAND LTD. VS. M/S DETAILING BLISS	HARI KISHAN	9416838080	16.01.2026	1635 DAYS	NO	DISMISSED	Nil	Nil	U/S 34
				OMP(COMM)	32/2022	02.03.2022	ALOKE STEELS INDUSTRIES PRIVATE LIMITED VS SWISS SINGAPORE INDIA PVT. LTD.	MANISHA CHOUDHARY	7284954042	21.01.2026	1421 DAYS	NO	DISMISSED	Nil	Nil	U/S 34
				OMP(COMM)	165/2019	20.09.2019	HORIZON SURVEY COMPANY VS. GOVERNMENT OF INDIA	MANOJ C MISHRA	9210317462	28.01.2026	2322 DAYS	NO	DISMISSED	Nil	Nil	U/S 34
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	231 / 2024	05.03.2024	M/S HIMALAYA COMMUNICATIONS PVT. LTD. VS. M/S THE NEW INDIA ASSURANCE CO. LTD.	MR. AYUSH UPADHYAY	9811215280	07.01.2026	674	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				OMP (I) COMM.	99 / 2025	04.07.2025	CLIX CAPITAL SERVICES PVT. LTD. VS. M/S V AND L DIAGNOSTIC CENTRE LLP AND ORS.	MR. RAVI SHANKAR	9718182038	08.01.2026	189	NA	CONTESTED	NA	NA	U/S 09 ARBITRATION & CONCILIATION ACT 1996

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22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	ARBITRATION CASE	OMP (I) (COMM.)/342/2025	16/12/25	AMIT KUMAR MITTAL VS INDIAN OIL CORPORATION LTD	SURESH CHANDRA SHARMA	9891954800	09/01/26	24	NO	ALLOWED	NIL	NIL	SECTION 9 OF ARBITRATION & CONCILIATI
				SUIT FOR RECOVERY	CS (COMM.)/859/2022	20/10/22	AVIVA LIFE INSURANCE COMPANY INDIA LIMITED VS CATALYST INSURANCE BROKERS PRIVATE LIMITED	ARCHANA LAKHOTIA	9899692002	12/01/26	1180	YES	DISMISSED	NIL	NIL	SUIT FOR RECOVERY
				ARBITRATION CASE	OMP (I) (COMM.)/128/2025	18/07/25	PULIN COMTRADE LIMITED VS THE HANDICRAFTS AND HANDLOOMS EXPORTS CORPORATION OF INDIA	SHREYAS JAIN	9899999672	19/01/26	185	NO	DISMISSED	NIL	NIL	SECTION 9 OF ARBITRATION & CONCILIATI
				SUIT FOR RECOVERY	CS (COMM.)/296/2020	05/03/20	PUNJAB NATIONAL BANK VS SHILPA NIGAM ETC.	VIKRANT PACHNANDA	9871138313	30/01/26	2157	YES	DECREED	NIL	NIL	SUIT FOR RECOVERY
				ARBITRATION CASE	OMP (COMM.)/125/2024	20/05/24	UNION OF INDIA VS M/S AKASH FARMS NURSERY	ASHISH KUMAR SHARMA	9313471929	31/01/26	621	NO	DISMISSED	NIL	NIL	OBJECTION U/S 34 OF ARBITRATION & CONCILIATI
				ARBITRATION CASE	OMP (COMM.)/127/2024	20/05/24	UNION OF INDIA Vs M/S AKASH FARMS AND NURSERY	ASHISH KUMAR SHARMA	9313471929	31/01/26	621	NO	DISMISSED	NIL	NIL	OBJECTION U/S 34 OF ARBITRATION & CONCILIATI
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/154/2025	28-03-2025	GOLDMEDAL ELECTRICALS PVT LTD Vs ABUZAR MOHAMMED	Sh. SK Bansal	9650682928	08-01-2026	286	Yes	DECREED	NA	NA	Suit U/s 134, 135, 29 7 27 of Trademarks Act, Sec 55 of Copyright
			12, New Court Block-I	Civil Suit	CS (COMM)/420/2023	10-07-2023	BHUPINDER SINGH GILL Vs CRAVING SHOPPER PRIVATE LIMITED	Sh Jatin Kapoor	9811258587	19-01-2026	924	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS DJ/315/2022	19-05-2022	SUNSPOT CAFE PRIVATE LIMITED Vs SHRI KURMAMOSES	Sh SS Tomar	9891327022	22-01-2026	1344	Yes	DECREED	NA	NA	Suit for Recovery
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 17/2020	17-01-2020	M/S L & K Construction Vs M/s Aditya Enterprises & ors	R. K Yashwant Singh	9810795141	19-01-2026	2194	-	Contested/Dismissed	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 40/2026	16-01-2026	M/s Aditya Enterprises Vs M/s L&K Construction	Jitender Yadav	NOT AVAILABLE	19-01-2026	3	-	Contested/Dismissed	-	-	-
			6, New Court Block-I	Commercial	CS DJ (COMM) 326/2020	11-09-2020	Om Metal Ratnakar Pvt Ltd Vs NBCC India Ltd	NishiKant	1141053797	21-01-2026	1958	-	Contested/Dismissed	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 491/2022	26-08-2022	Nirmal Tea Traders Vs M/S Jai Gurudev & Ors	Mohit Sharma	NOT AVAILABLE	08-01-2026	1231	-	Contested	-	-	-
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	OMP (COMM.)/ 28/2024	11-09-2024	SHRI VENKATESHWARA UNIVERSITY Vs M/S KONARK ENGINEER	PRIYADARSHI GOPAL(P)	9560633441	05-12-2025	450	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996--34

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26	**SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04**	**SOUTH**	29, New Court Block-II	Commercial	OMP (COMM.) 33/2024	22.10.2024	DELHI DEVELOPMENT AUTHORITY VS SUBHASH CHANDER	KARANJOT SINGH MAINEE	9717413994	17.01.2026	452	NIL	Contested	NIL	NIL	PETITION U/S 34 OF ARBITRATION & CONCILIATI
			29, New Court Block-II	Commercial	ARB.A. (COMM) /1/2024	07.06.2024	HASHMAT SINGH KHURANA VS TANTRA DESIGN PVT. LTD.	SHAINI BHARDWAJ	7895664246	28.01.2026	600	NIL	Contested	NIL	NIL	APPEAL U/S 37 OF ARBITRATION & CONCILIATI
			29, New Court Block-II	Commercial	ARB.A. (COMM) /2/2024	04.07.2024	BELA MATHUR VS TANTRA DESIGN PVT. LTD.	SHAINI BHARDWAJ	7895664246	28.01.2026	573	NIL	Contested	NIL	NIL	APPEAL U/S 37 OF ARBITRATION & CONCILIATI
			29, New Court Block-II	Commercial	ARB.A. (COMM) /5/2024	07.09.2024	TANTRA DESIGNS PVT. LTD. VS BELA MATHUR	ANURAG RAWAT	9560277280	28.01.2026	508	NIL	Contested	NIL	NIL	APPEAL U/S 37 OF ARBITRATION & CONCILIATI
			29, New Court Block-II	Commercial	ARB.A. (COMM) /2/2025*	01.08.2024	TANTRA DESIGNS PVT. LTD. VS HASHMAT SINGH KHURANA	ANURAG RAWAT	9560277280	28.01.2026	545	NIL	Contested	NIL	NIL	APPEAL U/S 37 OF ARBITRATION & CONCILIATI
27	**SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	40, New Court Block-II	Commercial	CS/COMM/623/2023	25-11-2023	STATE BANK OF INDIA VS DINESH KASHYAP	RANI BHARDWAJ	9643680913	06-01-2026	773	YES	DECREED	-	-	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS/COMM/620/2023	22-11-2023	SATO AGROX INDIA P. LTD. VS WAGTAIL INDIA P. LTD.	VISHAL SINGH	9818123943	09-01-2026	779	YES	DISMISSED	-	-	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS/COMM/181/2022	05-03-2022	MAHBOOB ALAM VS FLIPKART INTERNET	NASEEM SHEIKH	9911373783	28-01-2026	1425	YES	DISMISSED	-	-	SUIT FOR PERMANENT INJUNCTION & TRADEMARK
			40, New Court Block-II	Commercial	CS/COMM/600/2023	03-11-2023	MADHURI REFINERS PVT. LTD. VS OMSHREE AGROTECH	ARPIT SINGH DUDEJA	9650682928	29-01-2026	818	N/A	DISMISSED	-	-	TRADE MARKS ACT
28	**SH. LAL SINGH, DISTRICT JUDGE**	**SOUTH-EAST**	18 BLOCK 1	CS (COMM)	134/2024	29-02-2024	M/S COOLDECK COOLING SYSTEM PVT. LTD. Vs M/S CRYSTAL AIR SYSTEM	YOGENDER CHAUHAN && SHADMAN ALI	8700099565 9868952944	24-01-2026	695	--	DECREED	--	--	
29	**SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.**	**SOUTH-EAST**	14	CS (COMM)/604/2022	08.06.22	ASSOCIATED ALCOHOL AND BREWERIES LTD Vs G P S GARMENTS PVT LTD	ALOK TRIPATHI	N/A	13.01.26	1315	YES	DECREED	-	-	-	
				OMP (COMM.)/28/2025	10.03.25	RNJ GREEN ENGERGY PVT. LTD. Vs ENERTIA SUN POWER PVT. LTD.	ANKIT GUPTA	N/A	13.01.26	309	YES	PETITION ALLOWED	-	-		
				CS (COMM)/565/2023	08.06.23	SHRI RAHUL BHARDWAJ Vs M/S VARUNA WAREHOUSING PRIVATE LTD	KALPANA JUNEJA	N/A	29.01.26	966	YES	DECREED	-	-		

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED /SETTLED)	DATE OF DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION OF EXECUTION OF
				CS (COMM)/251/2024	04.04.24	M/s Convergia Digital Education Pvt Ltd Vs Mr Ramesh Babu Singam (Prop. of M/s S C Rajiahs	RAJESH KUMAR	N/A	31.01.26	667	YES	DECREED	-	-		
30	SH. VRINDA KUMARI	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/396/2023	27/04/23	M/S MAKKER CONSTRUCTION Vs M/S NEW LOOK BUILDERS), AND DEVELOPERS PVT LTD	VIPIN KUMAR CHAUDHARY(P	9999448797	20/01/26	999	999	YES	Contested	--	
				COMMERCIAL SUIT	CS (COMM)/291/2023	27/03/23	CONSOLE SHIPPING INDIA PRIVATE LIMITED Vs M/S MANSI FREIGHT SYSTEMS	DILAWAR SINGH(P),	9811451160	27/01/26	1037	1037	YES	Contested	--	
				COMMERCIAL SUIT	CS (COMM)/975/2023	14/10/23	MANSI FREIGHT SYSTEMSTHROUGH ITS PROPRIETOR SH DHEERAJ KAPOOR Vs CONSOLE SHIPPING INDIA PRIVATE LIMITED	VIVYA NAGPAL(P),	9891360105	27/01/26	836	836	YES	Contested	--	
31	MS. SUNENA SHARMA	SOUTH-EAST	21	COMMERCIAL SUIT	CS COMM/60/2020	24/01/20	CHANDAN MUNJAL (SOLE PROPRIETOR OF MEDICAL SQUAD Vs. RC HEALTHCARE PRIVATE LIMITED	MS. AKANKSHA NEHRA	9560274717	12/12/25	2149	--	DISMISSED	--	--	
				COMMERCIAL SUIT	CS COMM/599/2021	23/11/21	CHETNA GUPTA Vs. KARVY REALTY INDIA LTD	SH. SHEKHAR GUPTA	9868790800	22/12/25	1490	--	DECREED	--	--	
32	MS. NEELAM SINGH	SOUTH-EAST	22	COMMERCIAL CASE	CS (COMM)/304/2022	28-03-2022	CAVALIER LOGISTICS PVT LTD Vs OM PRAKASH SAGAR (prop. of M/S OM INTERNATIONAL	SHIVAM SHARMA	-	29-01-2026	1403	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/1087/2023	05-12-2023	Harpal Singh Vs Devika Estate Management Private Limited	ANKUR SINGHAL	-	14-01-2026	771	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/382/2024	20-05-2024	STATE BANK OF INDIA Vs MR. AMIT KUMAR	Rajiv kumar Thakur	-	13-01-2026	603	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/330/2025	24-04-2025	CANARA BANK Vs PANKAJ SHARMA	Pratap Chandra Rana	-	14-01-2026	265	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/745/2025	17-09-2025	M/S KBC COMPUTECH PVT. LTD. Vs MR. MANTU MANDAL	GAURAV HARNAL	-	13-01-2026	118	YES	Contested	--	--	
				COMMERCIAL CASE		17-02-2021	AVG LOGISTICS LIMITED Vs INTERNATIONAL PRINT O PAC LIMITED	ADITYA JAIN	-	31-01-2026	1809	YES	Contested	--	--	
				COMMERCIAL CASE		02-01-2024	E3 Panel Industries Vs Sundeep Gupta Proprietor Of Indraply And Alluminium House	Nancy Jain	-	31-01-2026	760	YES	Contested	--	--	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED /SETTLED)	DATE OF DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION OF EXECUTION OF
33	**MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	23	COMMERCIAL CASE	CS (COMM)/339/2023	06-04-2023	BENNETT COLEMAN AND COMPANY LIMITED Vs MODE ADVERTISING AND MARKETING PVT. LTD.	SHAILDENDRA SINGH/ AKSHAY KUMAR	9810116732	06-01-2026	1006	YES	CONTESTED/DECREED	---	---	
				COMMERCIAL CASE	CS (COMM)/2451/2024	29-05-2024	KAPSONS VALVES INDIA PVT. LTD. Vs ZAMIL AIR CONDITIONERS INDIA PRIVATE LIMITED	A K AKASH	8296399680	07-01-2026	588	YES	CONTESTED/DECREED	---	---	
				U/S 34	OMP (COMM.)/60/2025	19-09-2025	BALAJI AGRO SOLUTIONS AND ORS Vs IVS CREDIT SERVICES LIMITED	SAHIL KAKKAR AND ASSOCIATES	91-7838276040	17-01-2026	120	YES	CONTESTED/DISMISSED	---	---	
				COMMERCIAL CASE	CS (COMM)/3918/2024	04-12-2024	MEDREV HEALTHCARE PVT. LTD. Vs FAMILY HEALTHCARE HOSPITAL PVT. LTD.	DEEPAK GUPTA	8619901322	31-01-2026	423	YES	CONTESTED/DECREED	---	---	
34	**MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT**	**SOUTH-EAST**	30	cs (COMM)	202/2025	11.03.2025	Umakant Vs Om Fire Safety	Navneet Sharma	12/30/1899	15.01.2026	11/05/1900	-	Decreed	-	-	--
				cs (COMM)	187/2024	18.03.2024	M/S Amazon Distribution Vs M/S New Shop	Radhey Shyam	12/30/1899	19.01.2026	11/02/1901	-	Decreed	-	-	
				cs (COMM)	3729/2024	27.09.2024	Charu Singh Vs MSTC Limited	Brijesh Sharma	12/30/1899	20.01.2026	04/24/1901	-	Decreed	-	-	
				cs (COMM)	3927/2024	07.12.2024	Ankit Mittal Vs Raman Sharma	Sharad Chandra	12/30/1899	22.01.2026	02/14/1901	-	Dismissed	-	-	
35	**MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	39	CS(COMM)	2895/24		TARANNUM PARVEEN V/S SANJEEV	A K SINGH	12/30/1899	01/26		No	CONTESTED	NA	NA	
				CS(COMM)	121/24		SHUBHAM EXPORTS V/S SBM	BHARAT SAREEN	9811667443, 9911998109	01/26		No	CONTESTED	NA	NA	
				CS(COMM)	3730/2024		CRYSTAL HUES LTD. V/S UMETY	PRANAY SHARMA	9873101002	01/26		No	CONTESTED	NA	NA	
36	**SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**EAST**	209	RECOVERY	134/2021	26-08-2021	RAKESH CINE MEDIA PVT. LTD. VS. DHANANJAY DHADKAN	RAKESH C. AGGARWAL VS. CHANDAN	NIL	28-01-2026	1612	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	315/2023	22-08-2023	AC HUMIDIN AIR SYSTEMS PVT.LTD.VS. SUPER INDIA INFRA ENGINEER PVT. LTD.	SHRESHTH JAIN VS. NAVEEN BHARDWAJ	NIL	29-01-2026	887	YES	CONTESTED	NIL	NIL	
			209	SECTION 34	06/2024	08-05-2024	SHAPOORJI PALLONJI COMPANY PVT.LTD. VS. SWARN KLA JEWELS PVT. LTD.	RAVI TYAGI VS.GAURAV	NIL	14-01-2026	611	YES	CONTESTED	NIL	NIL	
			209	SECTION 34	18/2024	18-12-2024	AVINASH KUMAR VS. RENU BHARGAV	SUNIL VS.ANUBHAV	NIL	16-01-2026	393	YES	CONTESTED	NIL	NIL	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED /SETTLED)	DATE OF DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION OF EXECUTION OF
			209	RECOVERY	165/2024	29-05-2024	RAJPAL SINGH VS. SAI TRANSPORT	SHRIPAL UPADHAYAY VS. PUSHPENDRA SINGH	NIL	17-01-2026	593	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	19/2025	18-01-2025	PUNJAB NATIONAL BANK VS. KAVITA SINGH	SUDHIR KR. SINGH VS. SHARVAN	NIL	29-01-2026	376	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	84/2025	04-06-2025	Manash Lifestyle Private Limited Vs A ONE COSMO	-	-	05-01-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	49/2025	08-04-2025	SANJAY GUPTA Vs MOHD IDREES	-	-	07-01-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	23/2025	06-02-2025	Lebroid Healthcare Pvt Ltd Vs Mustafa Traders	-	-	12-01-2026	-	-	CONTESTED	No Execution filed till date	-	
			--do--	C.S. (COMM)	95/2025	09-07-2025	BANK OF BARODA Vs Liyakat Ali	-	-	15-01-2026	-	-	CONTESTED	No Execution filed till date	-	
			--do--	C.S. (COMM)	116/2025	08-09-2025	FIROZ PROPRIETOR OF M/S ANSARI ENTERPRISES Vs ANAS PROPRIETOR OF M/S ANAS GARMENTS	-	-	29-01-2026	-	-	CONTESTED	No Execution filed till date	-	
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 12/2025	07.01.2025	VIKAS JAIN VS SHAKTI FOOWEAR	SH. DEEPAK ARORA	9811941190	15.01.2026	373	YES	DECREED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 621/2024	06.12.2024	SHRI AKSHAY JAIN VS SH. ASHISH KAPOOR	SH. MOHD. BABAR	9891146454	27.01.2026	418	YES	DECREED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 142/2025	06.03.2025	METAL MONGER VS MANU BANSAL	SH. ASHU REHLAN	9582628330	30.01.2026	332	YES	DISMISSED	NIL	NIL	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/415/2023	18-08-2023	MUKESH KUMAR ARORA PROPRIETER OF M/S VANDANA ENTERPRISES Vs M/S S K ENTERPRISES THROUGH ITS	ABDUL VAHID	9971936388	07-01-2026	873	Yes	DECREED	Execution not filed	NIL	
			ROOM NO 208	Commercial	OMP (COMM)/6/2024	30-05-2024	Gaurav Enterprises Vs M/s Dsiidc Limited	RAJENDRA SAHU	9910008632	05-01-2026	585	Yes	DECREED	Execution not filed	NIL	
			ROOM NO 208	Commercial	CS (COMM)/486/2024	13-09-2024	PANKAJ SACHDEVA Vs TARUNA BANSAL	SIDHANT DHINGRA	9650677902	09-01-2026	483	Yes	DECREED	Execution not filed	NIL	
			ROOM NO 208	Commercial	CS (COMM)/339/2025	23-05-2025	NIKHIL JAIN Vs DEEPAK GARG	SUNIL KUMAR BHARDWAJ	9311603927	09-01-2026	231	Yes	DECREED	Execution not filed	NIL	

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			ROOM NO 208	Commercial	CS (COMM)/14/2023	09-01-2023	M/S QSS ENTERPRISES PVT LTD Vs M/S VSNS INDUSTRIES	VISHNU KANT PANDEY	9871949697	23-01-2026	1110	yes	DECREED	Execution not filed	NIL	
			ROOM NO 208	Commercial	CS (COMM)/391/2025	01-07-2025	Union Bank of India Vs Sanjeev Kumar	SAMARENDRA KUMAR	9999114922	22-01-2026	205	yes	DECREED	Execution not filed	NIL	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 489/2025	07.08.2025	SHAILENDER SINGH VS R L GAUTAM MUNCIPAL CORPORATION OF DELHI & ANR	R L GAUTAM	8506000655	28.01.2026	174	NO	DECREED	NA	NA	
					CS(COMM) 490/2025	07.08.2025	SHAILENDER SINGH VS R L GAUTAM MUNCIPAL CORPORATION OF DELHI & ANR	R L GAUTAM	8506000655	28.01.2026	174	NO	DECREED	NA	NA	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	CS (COMM)/578/2024	M/S ASHITA METAL VS M/S GLUEPEDIA PVT. LTD.	08-11-2024	SHAURYA SETHI	8826374079	14-01-2026	402 DAYS	-	PLAINT RETURNED	Execution not filed till date		
				COMMERCIAL	MISC DJ/1145/2025	MOHD QAMAR ANSARI VS SHOBHIT BHUSHAN	22-12-2025	PREETI ARORA	7827560575	15-01-2026	24 DAYS	-	DISMISSED	TRANSFER CERTIFICATE ISSUED ON 15-01-2026		
				COMMERCIAL	MISC DJ/1131/2025	SHAMA MOHAMMAD VS KHETADAN	16-12-2025	DALIP ANAND	9873476464	19-01-2026	34 DAYS		DISMISSED	EXECUTION PENDING		
				COMMERCIAL	MISC DJ/838/2025	SMT. NIRMALA JAIN VS SMT. BABITA SETHIA	23-09-2025	H. REHMAN	9811238759	23-01-2026	122 DAYS	-	DISMISSED	Execution not filed till date		
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	Civil	CS (COMM.)/156/2019	06-06-2019	B.M. GOEL PRO.M/S COMPETENT TEXTILE ASSOCIATES Vs M/S INNOVATIVE TEXTILES LTD AND ORS			21-01-2026			Contested			
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)		205	Civil	CS(Comm.)/136/2023	15.02.23	Urvashi Infrastructure Ltd. Vs. Surender Kumar Sachdeva	Beriwal	N.A	03.01.26	1053 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/353/2023	03.05.23	Pawan Hans Ltd. Vs. The New India Assurance Co. Ltd.	Hindol Banerjee	N.A	15.01.26	988 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/556/2023	31.07.23	Dilbagh Solanki Vs. National Insurance Co. Ltd.	Nitin Goel	N.A	08.01.26	892 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/733/2023	26.09.23	Punjab And Sind Bank Vs. Garib Ram	Girish Verma	N.A	05.01.26	832 Days	Yes	Contested	N.A	N.A	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION OF DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
					CS(Comm.)/47/2024	27.01.24	Pawan Kumar Vs. Prince Khan	Saurabh Shokeen	N.A	03.01.26	707 Days	Yes	Contested	N.A	N.A	
45	**SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	NORTH	NIL													
46	**SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)**	NORTH	NIL													
47	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	**SOUTH WEST**	NIL													
48	**SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02**	**SOUTH WEST**	613	Commercial Suit	CS (COMM)/142/2024	07-03-24	LAVA INTERNATION LTD VS JAI MAA ENTERPRISES	Sh. SONAL KUMAR SINGH	9756152092	22-01-2026	439	DECREED	....	....	Recovery of money	
			613	Commercial Suit	CS (COMM)/537/2024	26-10-24	SATISH KUMAR MALHOTRA VS MANOJ VATS	Sh. Pallav Palit	8588854470	08-01-2026	686	DISMISSED	.....	.....	Injunctions-Both Permanent and Mandator	
49	**SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03**	**SOUTH WEST**	614	COMMERCIAL SUIT	CS(COMM) 232/2024	24.04.2024	JAS FORWARDING WORLDWIDE Vs TURBO MEGHA AIRWAYS	MR. SIDHANT AWASTHI	8851519396	23.12.2025	608 DAYS	NIL	NIL	NIL	NIL	
50	**SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04**	**SOUTH WEST**	509	CS(COMM)	53/2023	28.01.2023	SH.PANKAJ KUMAR Vs BHARAT NAGPAL	Sona Khanna	9582772379	14.01.2026	1082 DAYS	YES	Contested Dismissed			
			509	COUNTER CLAIM	Counter Claim of CS(Comm) 53/23	20.04.2024	BHARAT NAGPAL VS PANKAJ KUMAR			14.01.2026	634 DAYS	YES	Contested Decreed			
			509	CS(COMM)	508/2024	07.10.2024	MEENU ASIJA vs MOHIT	Priyansh Verma	9999333350	19.01.2026	469 DAYS	YES	Contested Decreed			
			509	COUNTER CLAIM	43/2024	24.12.2024	MOHIT Vs MEENU ASIJA AND Ors	Arvind Kumar	9810676750	19.01.2026	391 DAYS	YES	Contested Decreed			
			509	CS(COMM)	379/2023	09.08.2023	VIJAY SINGH Vs HIMANSHU GERA	Sameer Sidhar	9444446565	23.01.2026	898 DAYS	YES	Contested Dismissed			
			509	COUNTER CLAIM	52/2021	10.02.2021	PARVINDER KAUR SENIOR CITIZEN Vs M/S RICH LOOK INDIA PVT	Vijay Chandra Jha	9810474034	29.01.2026	1814 DAYS	YES	Contested Decreed			

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF JANUARY 2026

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1A	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	179	41	0	1	14	205
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	135	42	6	0	44	139
3	SH. DEVENDER KUMAR SHARMA/MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	132	38	5	1	30	144
4A	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	Central	154	26	4	2	27	155
5a	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	181	33	1	0	20	195
6A	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	176	33	1	0	9	201
7A	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	175	25	1	0	22	179
8A	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	Central	122	40	2	0	33	131
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	190	20	0	1	22	187
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	158	38	2	0	19	179

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11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	119	36	1	15	21	120
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	165	35	1	0	42	159
13A	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	166	14	0	0	12	168
14A	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	316	102	0	0	92	326
15A	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	448	110	2	1	70	489
16A	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	406	98	1	0	189	316
17	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	320	99	3	0	138	284
	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	West	338	93	0	1	126	304
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	326	104	1	0	113	318
20	MS PULASTYA PREAMACHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	983	61	5	1	76	972
21	SH. BHUPESH KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	1053	69	0	0	41	1081

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
22A	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	1035	68	0	2	38	1063
23A	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	South	410	117	1	1	220	307
24A	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	South	445	140	0	0	177	408
25	SH. SANDEEP YADAV, DISTRICT JUDGE(COMMERCIAL COURT)	South	634	108	0	1	126	615
26A	SH. AJAY KUMAR JAIN, DISTRICT JUDGE(COMMERCIAL COURT)	South	624	94	0	0	222	496
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	748	112	0	0	193	667
28	SH. LAL SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	282	16	0	0	14	284
29	SH. LALIT KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	228	25	3	0	38	218
30	MS. VRINDA KUMARI/SH. AJAY KUMAR JAIN, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	300	20	4	0	20	304
31A	MS SUNENA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-04, W/E/F 04.12.2025	South-East	270	11	0	0	3	278
32A	MS. NEELAM SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	257	32	0	0	28	261
33A	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	175	22	3	0	26	174

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
34A	MS NIRJA BHATIA DISTRICT JUDGE(COMMERCIAL COURT)	South-East	196	20	1	1	21	195
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	245	26	2	2	7	264
36a	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	East	269	43	4	0	35	281
37a	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	654	22	3	0	19	660
38A	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	North-East	174	35	1	0	58	152
39A	SH. SUDESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	Shahdara	248	22	4	2	13	259
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	225	20	0	0	28	217
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	172	32	1	0	30	175
42A	SH. PAWAN KUMAR MATTO, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	344	25	0	0	26	343
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	North-West	2146	123	4	0	264	2009
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1375	116	3	1	201	1292
45A	SH. JAGDISH KUMAR/SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	North	1062	114	1	0	117	1060

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
47	DR. RAKESH KUMAR-II, DISTRICT JUDGE(COMMERCIAL COURT)	North	1163	118	1	0	75	1207
48	SH. RAJ KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	SOUTH WEST	433	172	2	0	132	475
49	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT	SOUTH WEST	472	177	1	1	218	431
49A	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	606	169	2	0	265	512
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	371	139	0	0	109	401
GRAND TOTAL			21805	3295	77	34	3883	21260

List of cases received for Pre-Institution Mediation and Settlement during the month JANUARY 2026

Sr. No.	Delhi Mediation Centre	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of cases Failed during the Month	Total Number of Application Pending at the end of the Month
1	Central	206	203	1	183	3	222
2	West	543	164	0	130	0	577
3	East	74	66	0	61	0	79
4	North-East	26	17	0	24	0	19
5	Shahdara	144	103	0	98	0	149
6	South	255	63	1	93	1	223
7	South-East	246	150	0	153	1	242
8	New Delhi	212	111	4	92	10	217
9	North	182	129	0	134	0	177
10	North-West	184	134	0	137	1	180
11	South-West	314	103	0	56	0	361
	Total	2386	1243	6	1161	16	2446
12	DHCLSC	251	3	4	47	3	200
	Overall Total	2637	1246	10	1208	19	2646

Note: Application received through NALSA App during the month:- Nil